

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-13794/2024 CM APPL. 57788/2024 CM APPL. 57789/2024	NATIONAL FEDERATION OF THE BLIND V/s GOVT. OF NCT OF DELHI AND ANR.	PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR RUNGTA(PRASHANTSINGH721@GMAIL.COM, NFBSEC.G@GMAIL.COM)(9810170243)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
TOP OF THE BOARD				
2	W.P.(C)-600/2020 CM APPL. 47025/2023 CM APPL. 61381/2023 CM APPL. 53217/2024 WITH W.P.(C) 6195/2024	SAHIL A. GARG NARWARNA V/s UNION OF INDIA AND ORS.	SAHIL A GARG, ANKIT JAIN, PIYUSH GUPTA, SACHIN JAIN, ANUPAM SRIVASTAVA, GS OBEROI	
		OTHER DETAILS OF ADVOCATES: SAHIL A GARG,ANKIT JAIN{}(9643000033)(PETITIONER) NARWANA OFFICE(NARWANAOFFICE01@GMAIL.COM){}{}(PETITIONER) ANKIT JAIN(JAINANDASSOCIATES390@GMAIL.COM){}{}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}{}(RESPONDENT)		

		UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) SACHIN JAIN(SACHINJAIN@LAWYER.COM)(9818544445)(PETITIONER) CHAMBERS OF ANKIT JAIN(CHAMBERSOFANKITJAIN@GMAIL.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT)	
3	W.P.(C)-6195/2024 CM APPL. 25833/2024 CM APPL. 25834/2024 CM APPL. 75940/2024 CM APPL. 75941/2024	JUDICIAL SERVICE ASSOCIATION, DELHI V/s UNION OF INDIA & ORS.	DEBAYAN GANGOPADHYAY
		OTHER DETAILS OF ADVOCATES: ABHIR DATT, VAIBHAV TOMAR, DEBAYAN GANGOPADHYAY(DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) ABHIR DATT(VAIBHAV@GMAIL.COM)(9971446628)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
FOR ADMISSION			
4	W.P.(C)-14826/2022 CM APPL. 45573/2022 CM APPL. 69807/2024	RAJEEV SURI V/s MUNICIPAL CORPORATION OF DELHI (MCD) & ORS.	SHIKHIL SHIV SURI, MADHU SURI, SHAHANA FARAH, MADHU SURI
		OTHER DETAILS OF ADVOCATES: SHIKHIL SURI(SURISHIV@YAHOO.COM)(9810370732)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) ARUN(ARUNBIRBAL@YAHOO.COM){}(RESPONDENT) SOLICITOR(SOLICITOR6@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) MADHU SURI(SURISHIV@YAHOO.COM)(9619690406)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SOLICITOR(SOLICITOR6@GMAIL.COM)(0)(RESPONDENT) SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(9810006902)(PETITIONER) MADHU SURI(OFFICE@SURIANDSURI.NET)(8800762742)(PETITIONER)	
5	W.P.(C)-2748/2025 CM APPL. 13127/2025 CM APPL. 13128/2025	ADITYA NATH JHA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ABHAY KUMAR DUBEY
		OTHER DETAILS OF ADVOCATES: A.K. DUBEY(ABHAYKR77@GMAIL.COM)(9560449939)(PETITIONER) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
6	W.P.(C)-3207/2025 CM APPL. 14988/2025 CM APPL. 14989/2025	RAGHAVENDRA BAGAL V/s UNION OF INDIA & ANR.	VISHAL VERMA
		OTHER DETAILS OF ADVOCATES: VISHAL VERMA(VISHAL@MPARTNERS.IN)(9811278000)(PETITIONER) VISHAL VERMA(VISHAL@MPARTNERS.IN)(9811278000)(PETITIONER) AORD, VISA MUSCAT, UNION OF INDIA(AORD@MEA.GOV.IN, VISA.MUSCAT@MEA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AORD, VISA MUSCAT, UNION OF INDIA(AORD@MEA.GOV.IN, VISA.MUSCAT@MEA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
7	W.P.(C)-3384/2025 CM APPL. 15992/2025 CM APPL. 15993/2025	SAVE INDIA FOUNDATION V/s LG OF DELHI & ORS.	UMESH CHANDRA SHARMA
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA & MUNISH KUMAR(LEGALHELPLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) DHC PROSECUTIONED, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PSTOLG, SECY AHD(PSTOLG.DELHI@NIC.IN, SECY AHD@NIC.IN)(0)(RESPONDENT) SANJAY ARORA, MCD(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
8	W.P.(CRL)-2797/2023 CRL.M.A. 26113/2023	KAPIL DEV & ORS. V/s UNION OF INDIA & ORS.	SHIKHAR KISHORE, TOM JOSEPH
		OTHER DETAILS OF ADVOCATES: DESHMUKH(SHRADDADESHMUKH@GMAIL.COM)(9910220777)(PETITIONER) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(9910220777)(PETITIONER) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) NIKHIL SINGH(NIKHILSINGHVI@GMAIL.COM)(8826130600)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)	P.S.-FIR NO. :(NEW FRIENDS COLONY-432/2022)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) TOM JOSEPH(ADVOCATETOMJOSEPH@GMAIL.COM)(9899234139)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
9	W.P.(C)-6621/2012 CM APPL. 17473/2012	KARUN DUGGAL AND ANR V/s UNION OF INDIA AND ORS	SULTAN SINGH KHATRI, SANJAY KUMAR CHADHA, GEETANJALI SHARMA, NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: SULTAN SINGH KHATRI (SSKHATRI1954@GMAIL.COM)(9818834488)(PETITIONER) SANJAY KUMAR CHADHA(SANJAYKCHADHA@BSKLEGAL.ORG)(9811177238)(RESPONDENT) GEETANJALI SHARMA(ANJALISHARMA20IN@YAHOO.CO.IN)(9899147053)(PETITIONER) NAMIT SURI(NAMITSURI1990@GMAIL.COM)(9582410211)(RESPONDENT)		
10	W.P.(C)-2031/2015	M/S TULIP FASHIONS (P) LTD. & ANR V/s UNION OF INDIA & ORS	KARAN BHARIHOKE, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
11	W.P.(C)-6463/2015 CM APPL. 19965/2016 REVIEW PET. 209/2018 CM APPL. 22593/2018 CM APPL. 44375/2018 CM APPL. 51862/2018 CM APPL. 53459/2018 CM APPL. 53462/2018 CM APPL. 22121/2019 CM APPL. 48460/2019 WITH W.P.(C) 7430/2016	VIJAY PRAKASH PANDEY V/s GOVT. OF NCT OF DELHI & ORS.	K.S. WAHI, SATYAKAM, MONIKA ARORA, ANIL GROVER, ARTI BANSAL, M.K. SHARMA, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SATYAKAM()(9868219633)(RESPONDENT) SATYAKAM()(9868219633)(PETITIONER) K.S. WAHI()(9810260148)(PETITIONER) K.S. WAHI()(9810260148)(PETITIONER) K.S. WAHI()(9810260148)(PETITIONER) K.S. WAHI()(9810260148)(PETITIONER) K.S. WAHI()(9810260148)(PETITIONER)		
12	W.P.(C)-7430/2016 CM APPL. 49527/2018 CM APPL. 2420/2019	THE SOCIETY FOR ABATEMENT OF III GOVERNANCEC V/s THE UNION OF INDIA AND ANR	K S WAHI, AKSHAY MAKHIJA, SATYAKAM, MR. SATYAKAM	
		OTHER DETAILS OF ADVOCATES: K S WAHI()(9810260148)(PETITIONER) K S WAHI()(9810260148)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(PETITIONER)		
13	W.P.(C)-7718/2015 CM APPL. 15135/2015 CM APPL. 26986/2015 CM APPL. 6095/2017 CM APPL. 39188/2022 CM APPL. 54582/2024	PANKAJ YADAV V/s UNION OF INDIA & ANR	JASVIN DHAMA, HRISHIKA PANDIT, SONU KUMAR, RAJIV KHOSLA, SUPARNA SRIVASTAVA, SAMEER VASHISHT, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)()(PETITIONER) KAADAMBARI(KAADAMBARI@UCOLNDIA.COM)(9811111892)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAJIV KHOSLA(ADVRAJIVKHOSLA@GMAIL.COM)(9212050070)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)(0)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
14	W.P.(C)-11362/2015 CM APPL. 29839/2015 CM APPL. 29840/2015 CM APPL. 52582/2019 WITH W.P.(C) 8691/2020	RAHUL MEHRA V/s UNION OF INDIA	ROMA BHAGAT, RAHUL MEHRA, ANIL SONI, DILIP KUMAR NIRANJAN	
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15	W.P.(C)-8691/2020 CM APPL. 28033/2020 CM APPL. 28090/2020 CM APPL. 32616/2020 CM APPL. 33548/2020 CM APPL. 33549/2020 CM APPL. 757/2021 CM APPL. 2435/2021 CM APPL. 5435/2021 CM APPL. 7815/2022	RAHUL MEHRA V/s UNION OF INDIA	CHAITANYA GOSAIN, CHAITANYA GOSAIN, ADITYA VIKRAM SINGH, KSHITIJ DUA, ASHISH KOTHARI, ANKUR GOEL, ANIL SONI, PARTH GOSWAMI, DEVVRAT YADAV, DILIP KUMAR NIRANJAN, AYUSH ANAND, ANIL SONI, SHIVA LAKSHMI	

CM APPL. 7816/2022 CM APPL. 29318/2022 CM APPL. 31934/2022 CM APPL. 32478/2022 CM APPL. 35858/2022 CM APPL. 5248/2023 CM APPL. 5249/2023 CM APPL. 5287/2023 CM APPL. 30009/2023 CM APPL. 31600/2023 CM APPL. 36849/2023 CM APPL. 51833/2023 CM APPL. 51836/2023 CM APPL. 6030/2024 CM APPL. 70533/2024 CM APPL. 70588/2024 CM APPL. 14219/2025 WITH W.P.(C) 11362/2015			
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16	W.P.(C)-8828/2017	KUSH KALRA V/s THE STATE (NCT OF DELHI) & ORS	RAJESH GOGNA & MS. LUNGIULIU GANGMEI, GAUTAM NARAYAN, MONIKA ARORA, JYOTIKA KALRA	
		OTHER DETAILS OF ADVOCATES: JYOTIKA KALRA(KJYOTIKA@GMAIL.COM)(9911335676)(PETITIONER)		
17	W.P.(C)-12146/2018 CM APPL. 53944/2022	JUSTICE FOR ALL V/s GOVT. OF NCT OF DELHI AND ORS.	K B J AND CO, SHIKHA SHARMA, DHANESH RELAN, SK TRIPATHI, SAROJ BIDAWAT, ARJUN PANT, MONIKA ARORA, MANOJ KUMAR KUMAR, MANSI BAJAJ, DEVENDER KUMAR JAIN, RAHUL MANGLA, ARJUN DEWAN, ROHIT PURI, SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: K B J AND CO()(8826456565)(PETITIONER) K.B.J. AND CO.(OFFICE@KBJANDCO.COM, ADVOCATE@KBJANDCO.COM)(9355456565)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANOJ KUMAR KUMAR(MANOJKUMARMISHRA854@GMAIL.COM)(9868529637)(PETITIONER) MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)(9818000003)(RESPONDENT) DEVENDER KUMAR JAIN(DEVENDERKUMARJAIN@GMAIL.COM)(9899291379)(RESPONDENT) RAHUL MANGLA(RAHULMANGLAADVOCATE@GMAIL.COM)(9899969669)(RESPONDENT) ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(RESPONDENT) ROHIT PURI(LEXPROOFFICE@GMAIL.COM)(9810646822)(PETITIONER) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(RESPONDENT)		
18	W.P.(C)-9898/2019	SOCIAL ACTION FORUM FOR MANAV ADHIKAR (SAFMA) V/s GOVT. OF NCT OF DELHI AND ORS.	DR. CHARU WALIK KHANNA, ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. CHARU WALIK KHANNA()(9999767180)(PETITIONER)		
19	W.P.(C)-13119/2019 CM APPL. 22798/2023	BACHPAN BACHAO ANDOLAN V/s GNCTD & ORS	PRABHSAHAY KAUR, GOPAL SINGH, ABHINAV MUKERJI, SATYAKAM, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRABHSAHAY KAUR()(9810158581)(PETITIONER) PRABHASAHAY(SAHAYK@GMAIL.COM)(9810158581)(PETITIONER) SATYAKAM ASSOCIATE(SATYAKAMASSOCIATE@GMAIL.COM, GOPALSINGH1@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AHLUWALIA(AHLUWALIA.OFFICE@GMAIL.COM, ABHINAVMUKERJI@GMAIL.COM)()(RESPONDENT) GOPAL SINGH(GOPALSINGH1@GMAIL.COM)(9811156434)(PETITIONER) ABHINAV MUKERJI(ABHINAVMUKERJI@GMAIL.COM)(9818144136)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) MANISH KUMAR(MANISHKUMAR.ADVOCATE@GMAIL.COM)(9811156736)(RESPONDENT)		
20	W.P.(C)-2991/2020 CM APPL. 11919/2020 CM APPL. 25409/2020 CM APPL. 11281/2021 CM APPL. 16268/2021 CM APPL. 410/2024 CM APPL. 67423/2024	SUNIL KUMAR ALEDIA V/s GOVT. OF NCT OF DELHI & ORS	SHIVEN VARMA, CHIRAYU JAIN, CHIRAYU JAIN, SHIVEN VERMA, ABHAY DIXIT, URVI MOHAN, KUNAL VAJANI, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: SHYEL TREHAN(SHYEL.TREHAN@LAWCHAMBERS.IN)(9810163818)(PETITIONER) CHIRAYU JAIN(CHIRAYUJAIN94@GMAIL.COM)(7406073670)(PETITIONER) ROHAN PODDAR (ROHAN.PODDAR@LAWCHAMBERS.IN)(7044065747)(PETITIONER) SHIVEN VERMA (SHIVENV18@GMAIL.COM)(9810768282)(PETITIONER) SANJOY GHOSE(SANJOYCHAMBER@GMAIL.COM)(7718992441)(RESPONDENT) DSLSA(DSLSA-PHC@NIC.IN)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHISHELTER(DELHISHELTER@GMAIL.COM)()(RESPONDENT) CHIRAYU JAIN(CHIRAYUJAIN@GMAIL.COM)(7406073670)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

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21	W.P.(C)-9406/2020 CM APPL. 30299/2020 WITH W.P.(C) 1384/2024	ASHOK KUMAR GAUTAM V/s DIRECTOR, CENTRAL BUREAU OF INVESTIGATION & ANR.	NAIPAL SINGH, NAIPAL SINGH, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: DR. NAIPAL SINGH(NAIPALSINGH.1946@GMAIL.COM)(9953052065)(PETITIONER) DIRECTOR, CBI(RAJESH.LAWS@YAHOO.COM)()(PETITIONER) SECRETARY GOVT OF INDIA(MOHAMMADMUKEEM@GMAIL.COM)()(PETITIONER) DIRECTOR, CBI(RAJESH.LAWS@YAHOO.COM)()(PETITIONER) SECRETARY GOVT OF INDIA(MOHAMMADMUKEEM@GMAIL.COM)()(PETITIONER) RAJESH LAW(RAJESHLAW@YAHOO.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
22	W.P.(C)-1384/2024 CM APPL. 5735/2024 WITH W.P.(C) 9406/2020	SURINDER KUMAR GUPTA ADVOCATE & ORS. V/s UNION OF INDIA & ANR.	SHUBHI SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: YOGENDRA (ADV.SHUBHISRIVASTAVA@GMAIL.COM)(9149073775)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DLACBI DHC(DLABIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(SECY_MOP@NIC.IN, DCBI@CBI.GOV.IN)()(RESPONDENT)		
23	W.P.(C)-2018/2021 CM APPL. 39902/2024	ANIL KUMAR HAJELAY & ORS. V/s HONBLE HIGH COURT OF DELHI	ANANT KUMAR HAJELAY, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR HAJELAY(AHAJELAY@GMAIL.COM)(9810134489)(RESPONDENT) DEEPAK KUMAR SINHA(LLDEEPAKSINHA@HOTMAIL.COM)(9810616454)(RESPONDENT) JASPAL SINGH SETHI(JASPAL.SETHI@GMAIL.COM)(9810230246)(RESPONDENT) RAJ RISHI ANEJA(RAJRISHI54@GMAIL.COM)(9810059253)(RESPONDENT) ANIL KUMAR HAJELAY(AHAJELAY@GMAIL.COM)(9810134489)(RESPONDENT) ANIL KUMAR HAJELAY(AHAJELAY@GMAIL.COM)(9810134489)(RESPONDENT) TRILOKI PANDIT(TRILOKIPANDITADVOCATE@GMAIL.COM)(9810569536)(RESPONDENT) RAJ RISHI ANEJA(RAJRISHI54@GMAIL.COM)(9810059253)(RESPONDENT) INDER MOHAN SINGH(INFO@PSLAWGROUP.IN)(9311125300)(RESPONDENT) RAJ RISHI ANEJA(RAJRISHI54@GMAIL.COM)(9810059253)(RESPONDENT) DEEPAK KUMAR SINHA(LLDEEPAKSINHA@HOTMAIL.COM)(9810616454)(RESPONDENT) INDER MOHAN SINGH(INFO@PSLAWGROUP.IN)(9311125300)(RESPONDENT) DEEPAK KUMAR SINHA(LLDEEPAKSINHA@HOTMAIL.COM)(9810616454)(RESPONDENT) INDER MOHAN SINGH(INFO@PSLAWGROUP.IN)(9311125300)(RESPONDENT) TRILOKI PANDIT(TRILOKIPANDITADVOCATE@GMAIL.COM)(9810569536)(RESPONDENT) JASPAL SINGH SETHI(JASPAL.SETHI@GMAIL.COM)(9810230246)(RESPONDENT) TRILOKI PANDIT(TRILOKIPANDITADVOCATE@GMAIL.COM)(9810569536)(RESPONDENT)		

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24	W.P.(C)-5029/2021	AJAY KUMAR V/s NDMC THROUGH ITS COMMISSIONER	YOGINDER SINGH, GURPREET SINGH SETHI, DIVYA KUMAR KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR (AJAYK2753@GMAIL.COM)(8920726795)(RESPONDENT) AJAY KUMAR (AJAYK2753@GMAIL.COM)(8920726795)(RESPONDENT) AJAY KUMAR (AJAYK2753@GMAIL.COM)(8920726795)(RESPONDENT) YOGINDER SINGH ROHILLA(YOGINDERSINGHADVOCATE@GMAIL.COM)(8810483901)(PETITIONER) NDMC THROUGH ITS COMMISSIONER (NDMC@MCD.NOC.IN)(9811405426)(PETITIONER) NDMC THROUGH ITS COMMISSIONER (NDMC@MCD.GOV.IN)(9811405426)(PETITIONER) NDMC THROUGH ITS COMMISSIONER (NDMC@MCD.NOC.IN)(9811405426)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) SANTOSH TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9818112250)(RESPONDENT) CLO NDMC(CLO-NDMC@MCD.NIC.IN)(9717788688)(RESPONDENT) GURPREET SINGH SETHI(GURPREETSINGH767.04@GMAIL.COM)(9868220903)(PETITIONER) DIVYA KUMAR KUMAR(ADV.DIVYRAJAN@GMAIL.COM)(9910832091)(PETITIONER)		
25	W.P.(C)-12538/2021 CM APPL. 39476/2021	HARNAM SINGH V/s UNION OF INDIA AND ORS	JATIN BHATT, JATIN BHATT	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DSFDCC DELHI(DSFDCCDELHI@GMAIL.COM){}(RESPONDENT)		
26	W.P.(C)-11627/2022	NAMO PRAKASH MISHRA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	NAKUL RAI, SAMEER VASHISHT, RISHAB RAJ JAIN, AMRENDRA KUMAR MEHTA	
		OTHER DETAILS OF ADVOCATES: NAKUL RAI(NAKUL.RAI18@GMAIL.COM)(9555577766)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SUNIL(SUNILF.ADV@GMAIL.COM){}(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(PETITIONER) AMRENDRA KUMAR MEHTA(ADVAKMEHTA@GMAIL.COM)(9968374294)(PETITIONER)		
27	W.P.(C)-15256/2022 CM APPL. 47244/2022 CM APPL. 47245/2022	K. RAJAN V/s THE DIRECTOR, DIRECTORATE OF EDUCATION & ORS.	K RAJAN, SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: K. RAJAN(RAJANWORLD999@YAHOO.COM)(9953337009)(PETITIONER) RAM (RAM.201181@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHANTHA DEVI RAMAN(RSRAMANR@YAHOO.COM)(9868101409)(RESPONDENT)		
28	W.P.(C)-16815/2022 CM APPL. 53128/2022 WITH W.P.(C) 7570/2023	SIMRAN GUPTA V/s UNION OF INDIA AND ORS.	SHIV SHANKAR PARASHAR, FARHAT JAHAN REHMANI, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: SHIV SHANKAR PARASHAR(PARASSHIV62@GMAIL.COM)(9958085427)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		

29	W.P.(C)-7570/2023 CM APPL. 29393/2023 CM APPL. 59391/2023 CM APPL. 12087/2024 CM APPL. 32455/2024 CM APPL. 32456/2024 CM APPL. 32457/2024	SIMRAN GUPTA V/s UOI AND ORS.	SHIV SHANKAR PARASHAR, WAJEEH SHAFIQ, FARHAT JAHAN REHMANI	
		OTHER DETAILS OF ADVOCATES: SHIV SHANKAR PARASHAR(PARASSHIV62@GMAIL.COM)(9958085427)(PETITIONER) UNION OF INDIA(DDACHAMBERHC@YAHOO.COM, UOIDHC@GMAIL.COM, MANIKATRIPATHY@YAHOO.COM)(1123384193)(RESPONDENT) LDO(LDO@NIC.IN)()(RESPONDENT) RUDRA VIKRAM SINGH(PARASSHIV62@GMAIL.COM)(9958085427)(PETITIONER) DDA, MANIKA TRIPATHY, UNION OF INDIA(DDACHAMBERHC@YAHOO.COM, MANIKATRIPATHY@YAHOO.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) FARHAT, SFIF, ZORI FLAW FIRM(FARHAT2ADVOCATE@GMAIL.COM, ASSOCIATESFIF@GMAIL.COM, ZORIFLAWFIRM@GMAIL.COM)()(RESPONDENT) WAJEEH SHAFIQ(WAJEEH@WAJEEHSHAFIQ.IN)(9953756236)(PETITIONER) SHIV PARASHAR, MANIKA TRIPATHY, FARHAT(PARASSHIV62@GMAIL.COM, MANIKATRIPATHY@YAHOO.COM, FARHAT2ADVOCATE@GMAIL.COM)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) PARAS SHIV(PARASSHIV62@GMAIL.COM)(9958085427)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)()(RESPONDENT) LDO(LDO@NIC.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) WAJEEH(WAJEEH.SHAFIQ@GMAIL.COM)()(RESPONDENT) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(RESPONDENT)		
30	W.P.(C)-17266/2022 CM APPL. 54904/2022 CM APPL. 54905/2022 CM APPL. 3164/2023 CM APPL. 14640/2024	PUSHPA V/s GNCT OF DELHI & ORS.	VARUN MUDGIL, BIHU SHARMA, DEVANG GAUTAM, MOHIT PAUL, AMARTYA ASHISH SHARAN	
		OTHER DETAILS OF ADVOCATES: VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM, MANMOHANSINGH@LAWYER.COM)(9711760086)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI URBAN SHELTER IMPROVEMENT BOARD(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT) PUBLIC WORKS DEPARTMENT (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS(REGISTRAR-NHRC@NIC.IN, CP.NCPCR@NIC.IN)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(9899106515)(RESPONDENT) MANMOHAN SINGH (MANMOHANSINGH@LAWYER.COM)(9013190131)(PETITIONER) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)()(RESPONDENT) VARUN MUDGAL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(9899106515)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) SANTOSH KUMAR TRIPATHI, PARVINDER CHAUHAN(STANDINGCOUNSELGNCTD@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(SCGNCTD@GMAIL.COM)()(RESPONDENT) NATIONAL HUMAN RIGHTS, NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS(REGISTRAR-NHRC@NIC.IN, CP.NCPCR@NIC.IN)()(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM, MALVIBALYAN@GMAIL.COM)(9811112863)(RESPONDENT) BIHU SHARMA(BIHUSHARMA@GMAIL.COM)(9811055406)(PETITIONER) DEVANG GAUTAM(DEVANGGAUTAM@HOTMAIL.COM)(9599793513)(RESPONDENT) MOHIT PAUL(MOHITPAUL24@GMAIL.COM)(8744883241)(RESPONDENT) AMARTYA ASHISH SHARAN(SHARAN.AMARTYA@GMAIL.COM)(9654659775)(PETITIONER)		
31	W.P.(C)-1579/2023 WITH W.P.(C) 3540/2023	HARSH VIBHORE SINGHAL V/s UNION OF INDIA AND ANR	HARSH VIBHORE SINGHAL	
		OTHER DETAILS OF ADVOCATES: HARSH VIBHORE SINGHAL(HARSHSINGHAL58@GMAIL.COM)(9811060716)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
32	W.P.(C)-3540/2023 WITH W.P.(C) 1579/2023	HARSH VIBHORE SINGHAL V/s UNION OF INDIA AND OTHERS	HARSH VIBHORE SINGHAL	
		OTHER DETAILS OF ADVOCATES: HARSH(HARSHSINGHAL58@GMAIL.COM)(9911060716)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ASHISH (ASHISH.SAHANI04@GMAIL.COM)()(RESPONDENT) PHOTO STAT PANKAJ(PHOTOSTATPANKAJ@GMAIL.COM)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
33	W.P.(C)-4642/2023	KHANPUR MARKET ASSOCIATION (REGD.) THROUGH ITS PRESIDENT TARUN KUMAR GARG V/s GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY & ORS.	SUROOR MANDER	
		OTHER DETAILS OF ADVOCATES: SUROOR MANDER AND SARIM NAVED(OFFICE@LAWCHAMBER.IN)(9811319045)(PETITIONER) SUROOR MANDER(OFFICE@LAWCHAMBER.IN)(9911641945)(PETITIONER) PUSHKAR SOOD(PUSKERSOOD3@GMAIL.COM)()(RESPONDENT) DELHI SHELTER(DELHISHELTER@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-12791/2023 CM APPL. 20306/2024 CM APPL. 48260/2024	RAM RIK V/s GOVERNMENT OF NCT OF DELHI AND ORS.	VIPUL GOEL, YOGESH SAINI	
		OTHER DETAILS OF ADVOCATES: VIPUL GOEL(VIPULGOEL_85@YAHOO.CO.IN)(9810095300)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YOGESH SAINI(VIKASADITYA1986@GMAIL.COM)(9990139169)(PETITIONER) SANTOSH KUMAR TRIPATHI, S. TANWAR(STANDINGCOUNSELGNCTD@GMAIL.COM, STANWARANDASSOCIATES@GMAIL.COM)(9868250806)(RESPONDENT) DHC, DDA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
35	W.P.(C)-13308/2023 CM APPL. 52501/2023 CM APPL. 43292/2024 CM APPL. 72035/2024 WITH W.P.(C) 10550/2024	COURT ON ITS OWN MOTION V/s GOVT OF NCT OF DELHI & ORS.		
		OTHER DETAILS OF ADVOCATES: J.S.BEDI(ADVOCATEJSDBEDI@GMAIL.COM)(9311958589)(PETITIONER) MCD(COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM, DIRECTOR.DLFIRE@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9868250806)(RESPONDENT) J S BEDI(ADVOCATEJSBEDI@GMAIL.COM)(9311958589)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, DLFIRE(STANDINGCOUNSELGNCTD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN, DIRECTOR.DLFIRE@NIC.IN)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD, PRITISH SABHARWAL(SANTOSHTRIPATHIOFFICE@GMAIL.COM, CLOMCDHQ@GMAIL.COM, PRITISHSABHARWAL1@GMAIL.COM)(0)(RESPONDENT) J S BEDI(ADVOCATEJSBEDI@GMAIL.COM)(9311958589)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
36	W.P.(C)-10550/2024	KUTUMB THROUGH ITS TRUSTEE V/s STATE OF NCT OF DELHI & ORS	RUDRA VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: RUDRA VIKRAM SINGH(RUDRAVIKRAMS@GMAIL.COM)(9873425354)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PSHOME@NIC.IN, ADOHQ-DLFIRE@DELHI.GOV.IN)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
37	W.P.(C)-13805/2023 CM APPL. 54594/2023 CM APPL. 54595/2023	KRISHAN LAL LAMBA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	KUNAL KUMAR RAIKWAR	
		OTHER DETAILS OF ADVOCATES: KUNAL KUMAR RAIKWAR(ADVKUNALRAIKWAR@GMAIL.COM)(9074162869)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) WAZIRABAD MULTIPURPOSE SOCIETY LTD.()(9810433109)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI (STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) OM PRAKASH GUPTA()(9810268886)(RESPONDENT) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) SPARSH GUPTA()(9891805050)(RESPONDENT)		

38	W.P.(C)-15655/2023 CM APPL. 4501/2024 CM APPL. 19888/2024	MASTER DEVARSH (MINOR), THROUGH HIS MOTHER MS. SAPNA JAIN & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SACHIN JAIN, HIMANSHU SINGHAL, SHIVENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SACHIN JAIN(SACHINJAIN@LAWYER.COM)(9818544445)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SINGH DEV(OFFICESINGHDEV2@GMAIL.COM, LAWPRAVEEN@YAHOO.CO.UK){}(RESPONDENT) HIMANSHU SINGHAL (HIMTRADINGCO@REDIFFMAIL.COM)(9811056113)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	W.P.(C)-10794/2024 CM APPL. 44385/2024	GARUD NARAYAN DEO V/s NIVA BUPA HEALTH INSURANCE COMPANY LIMITED & ANR.	SAMARJEET DEO, ABHISHEK NANDA	
		OTHER DETAILS OF ADVOCATES: SAMARJEET DEO(SINGHDEO.SAMARJEET@GMAIL.COM)(8210108286)(PETITIONER) NIVA BUPA HEALTH INSURANCE COMPANY LIMITED(KRISHNAN.RAMACHANDRAN@NIVABUPA.COM){0}(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT)		
40	W.P.(C)-13433/2024 CM APPL. 56141/2024 CM APPL. 56142/2024 CM APPL. 56143/2024 CM APPL. 21415/2025	GOPAL BANSAL V/s UNION OF INDIA & ORS.	GOPAL BANSAL	
		OTHER DETAILS OF ADVOCATES: GOPAL BANSAL(ADV.GOPAL.DELHI@GMAIL.COM)(7011067251)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){1123384193}(RESPONDENT) GOPAL BANSAL(ADV.GOPAL.DELHI@GMAIL.COM)(7011067251)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
41	W.P.(C)-16937/2024	SALEEM V/s THE HONBLE LT. GOVERNOR OF DELHI & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT, A. GUPTA(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM, AGUPTALAW@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT, GNCTD, UNION OF INDIA(AVNISH@AHLAWATASSOCIATIES.IN, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM){1123384193}(RESPONDENT)		
42	W.P.(C)-2788/2025 CM APPL. 13251/2025	MALAY PANDEY V/s UNION OF INDIA & ANR.	MALAY PANDEY	
		OTHER DETAILS OF ADVOCATES: MALAY PANDEY(PANDEYMALAY11@GMAIL.COM)(9026316346)(PETITIONER) UNION OF INDIA, SECY LABOUR, SIDDHARTH(UOIDHC@GMAIL.COM, SECY- LABOUR@NIC.IN, MAIL@CHAMBEROFSIDDHARTH.COM){1123384193}(RESPONDENT) EPF INDIA, RAJESH(CPFC@EPFINDIA.GOV.IN, RAJESH.LAWS@GMAIL.COM){0}(RESPONDENT)		
FOR FINAL HEARING				
43	W.P.(C)-8981/2014 WITH W.P.(C) 9765/2016	RAJNEESH TRUST & ANR V/s UNION OF INDIA & ORS	S.S. KHATRI	
		OTHER DETAILS OF ADVOCATES:		
44	W.P.(C)-9765/2016	RAJNISH KUMAR SINGLA & ANR V/s UNION OF INDIA & ORS	S.S. KHATRI, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
FOR ARGUMENT				
45	W.P.(C)-7495/2010 CM APPL. 6747/2014 CM APPL. 4764/2020 WITH W.P.(C) 2710/2014	COURT ON ITS OWN MOTION V/s UOI THROUGH SECRETARY, MINISTRY OF AGRICULTURE	SAKET SIKRI, MEHMOOD PRACHA, MEERA BHATIA, JAY SAVLA, M/S LEGAL AXIS, PEEYOSH KALRA, RAKESH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA{ }(7042576236)(PETITIONER) RAKESH CHAUDHARY(DELHI@CHAUDHARYANDCHAUDHARY.COM)(9604574445)(RESPONDENT)		
46	W.P.(C)-2710/2014 CM APPL. 11792/2015	SHARAD TIWARI & ANR V/s THE GOVT. OF NCT OF DELHI	MEHMOOD PRACHA, RAJUL JAIN, PEEYOSH KALRA, K C JOSHI	
		OTHER DETAILS OF ADVOCATES:		

LAND ACQUISITION MATTERS(ANMM)				
47	W.P.(C)-10159/2015	LAKHMEERI AND ORS. V/s UNION OF INDIA AND ORS.	RAJ BAHADUR SINGH, JYOTI TYAGI, SANJEEV SABHARWAL, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
FOR COMPLIANCE				
48	W.P.(C)-6082/2019(Disposed off case)	KARAN S THUKRAL V/s THE DISTRICT & SESSIONS JUDGE & ORS	THUKRAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: THUKRAL LAW ASSOCIATES()(9999009339)(PETITIONER)		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-4139/2020 WITH W.P.(C) 307/2023	GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY V/s UNIVERSITY GRANTS COMMISSION & ANR.	HARSH KAUSHIK, ANNIRUDH SHARMA, ASHUTOSH BHARDWAJ, NEHA BHATNAGAR, APOORV KURUP, MANOJ RANJAN SINHA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: HARSH KAUSHIK(HARSHKAUSHIKOFFICE@GMAIL.COM)(9999347670)(PETITIONER) HARSHKAUSHIK(HARSHKAUSHIKOFFICE@GMAIL.COM)(9811132899)(PETITIONER) UNIVERSITY GRANTS COMMISSION (BKSINGH.ADV@GMAIL.COM)(9811167195)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) ANNIRUDH SHARMA(ANNIRUDH@ASHARMA.IN)(9999080715)(PETITIONER) ASHUTOSH BHARDWAJ(ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER) NEHA BHATNAGAR(NEHABHATNAGARADVOCATE@GMAIL.COM)(9953030761)(PETITIONER) APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		
2	W.P.(C)-307/2023	VIVEKANAND INSTITUTE OF PROFESSIONAL STUDIES & ANR. V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DELHI & ORS.	ANISHA UPADHYAY, APOORV KURUP, MANOJ RANJAN SINHA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: ANISHA UPADHYAY (ANISHA.U@VIDHITTASLEGAL.COM)(8800625111)(PETITIONER) AK (OFFICE@AKURUP.COM)()(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
3	ITA-83/2025 CM APPL. 20686/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -2 V/s NORWEST VENTURES PARTNERS X MAURITIUS	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(0)(PETITIONER) NVP(BUSINESSPLAN@NVP.COM)(0)(RESPONDENT)		
4	ITA-84/2025 CM APPL. 20794/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s AMADEUS IT GROUP SA	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) GOPAL(GOPAL@VAISHLAW.COM)(0)(RESPONDENT)		

5	ITA-85/2025 CM APPL. 20847/2025 CM APPL. 20848/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s AMADEUS IT GROUP SA	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER)		
6	RFA(COMM)-197/2025 CM APPL. 20528/2025 CM APPL. 20529/2025 CM APPL. 20530/2025	CRAFT WORLD EVENTS PVT LTD AND ANR V/s ALAMDAR EXHIBITION AND INTERIOR DECORATOR COMPANY AND ORS	SAURABH AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
7	CM APPL. 20783/2025 In W.P.(C)-3084/2025	MOHD ATHAR ANJUM V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28, DELHI	PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: AJA LEGAL(AJALEGALS@GMAIL.COM)(1142747204)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) AJA LEGAL(AJALEGALS@GMAIL.COM)(0)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
8	W.P.(C)-4196/2025 CM APPL. 19451/2025	MOHD ATHAR ANJUM V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28, DELHI	PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: AJA LEGAL(AJALEGALS@GMAIL.COM)(1142747204)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
9	ITA-549/2024 WITH ITA 550/2024	RAJINDER KUMAR V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-30, NEW DELHI	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V LAKSHMI KUMARAN(VASUDEVAN.S@LAKSHMISRI.COM)(9350599271)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOMETAX(DELHI.DCIT61.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOMETAX(DELHI.DCIT.CEN30@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
10	ITA-550/2024	RAJINDER KUMAR V/s ASSISTANT COMMISSIONER OF INCOME- TAX, CENTRAL CIRCLE 30 NEW DELHI	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V LAKSHMI KUMARAN(VASUDEVAN.S@LAKSHMISRI.COM)(9350599271)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOMETAX(DELHI.DCIT61.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOMETAX(DELHI.DCIT.CEN30@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	FAO (COMM)-143/2024 CM APPL. 41335/2024	RITA CHHAWCHHARIA V/s EMGREEN IMPEX LTD	HIMANSHU GARG, AVNEESH ARPUTHAM	
		OTHER DETAILS OF ADVOCATES: AVNEESH ARPUTHAM(AVNEESHLAW@GMAIL.COM)(9654412354)(RESPONDENT)		
12	FAO(OS) (COMM)-369/2019	SOUTH DELHI MUNICIPAL CORPORATION OF DELHI V/s M/S PKSS INFRASTRUCTURE PRIVATE LIMITED	PAWAN KUMAR BANSAL, SANJAY VASHISHTHA	
		OTHER DETAILS OF ADVOCATES: SANJAY VASHISHTHA(SANJAY.VASHISHTHA@OUTLOOK.COM)(9999753811)(PETITIONER)		
13	FAO(OS) (COMM)-187/2024 CM APPL. 48277/2024 CM APPL. 48278/2024 WITH FAO(OS) (COMM) 188/2024	INDIAN STRATEGIC PETROLEUM RESERVES LIMITED ISPRL V/s SK ENGINEERING AND COMPANY KARAM CHAND THAPAR JOINT VENTURE SKEC KCT JV	DINESH PARDASANI, KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(PETITIONER)		
14	FAO(OS) (COMM)-188/2024 CM APPL. 48281/2024 CM APPL. 48282/2024	INDIAN STRATEGIC PETROLEUM RESERVES LIMITED ISPRL V/s SK ENGINEERING AND COMPANY KARAM CHAND THAPAR JOINT VENTURE SKEC-KCT-JV	DINESH PARDASANI, KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT)		
15	ITA-126/2021 WITH ITA 221/2023 ITA 339/2022	MUFG BANK LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX	SPARSH BHARGAVA	

		OTHER DETAILS OF ADVOCATES: SPARSH BHARGAVA , NISHANT THAKKAR(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
16	ITA-339/2022	MUFG BANK, LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX	NIKHIL RANJAN	
		OTHER DETAILS OF ADVOCATES: NISHANT THAKKAR(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
17	ITA-221/2023	MUFG BANK LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX	NIKHIL RANJAN	
		OTHER DETAILS OF ADVOCATES: NISHANT THAKKAR, NIKHIL RANJAN(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
18	RFA(COMM)-130/2024 CM APPL. 21422/2024 CM APPL. 21423/2024	M/S WHAT A COMIC SHOW AND ORS V/s MRS. NEERU WALIA & ANR.	PUKHRAMBAM RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
19	RFA(COMM)-220/2024 CM APPL. 32680/2024 CM APPL. 32684/2024	OK PLAY INDIA LTD. AND ANR. V/s M/S. PLANNCO STEEL PRODUCTS	ANIRUDH WADHWA	
		OTHER DETAILS OF ADVOCATES: ANIRUDH WADHWA , VIPUL, DEBASRSHI(ANIRUDH@WADHWACHAMBERS.COM)(9910612299)(PETITIONER) JASMINE(JASMINEDETWANI.ADV@GMAIL.COM)()(RESPONDENT)		
20	RFA(COMM)-238/2024 CM APPL. 36090/2024	PENSAR INK AND FLEX THROUGH ITS PARTNER V/s CANADIAN SPECIALITY VINYLs AND ANR.	SARTHAK DUBEY	
		OTHER DETAILS OF ADVOCATES:		
21	RFA(COMM)-321/2024 CM APPL. 45527/2024	MR JUNEJA IRON AND STEEL PVT LTD FORMERLY KNOWN AS MRJ STEELS PVT LTD V/s M/S DEWAN CHAND	RISHI SEHGAL	
		OTHER DETAILS OF ADVOCATES: KALPA LAW(MAIL@KALPALAW.IN)(9891758831)(PETITIONER) MR JUNEJA IRON & STEEL(MRJSTEELS@HOTMAIL.COM)(9899111134)(PETITIONER) DEWANCHAND(DEWANCHAND2@YAHOO.COM)(9810006208)(RESPONDENT)		
22	RFA(COMM)-538/2024 CM APPL. 72784/2024 CM APPL. 72785/2024	UNION OF INDIA & ANR. V/s BRIG. KULWANT SINGH (RETD.)	P S SINGH	
		OTHER DETAILS OF ADVOCATES:		
23	RFA(OS)(COMM)-6/2024 CM APPL. 22486/2024 CM APPL. 22487/2024 WITH RFA(OS)(COMM) 7/2024 RFA(OS)(COMM) 8/2024 RFA(OS)(COMM) 9/2024	DELHI DEVELOPMENT AUTHORITY V/s AJAY KALRA	SHASHI PRATAP SINGH, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
24	RFA(OS)(COMM)-7/2024 CM APPL. 22497/2024	DELHI DEVELOPMENT AUTHORITY V/s SH AJAY KALRA	SHASHI PRATAP SINGH, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
25	RFA(OS)(COMM)-8/2024 CM APPL. 22503/2024	DELHI DEVELOPMENT AUTHORITY V/s SH AJAY KALRA	SHASHI PRATAP SINGH, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
26	RFA(OS)(COMM)-9/2024 CM APPL. 22513/2024 CM APPL. 22514/2024	DELHI DEVELOPMENT AUTHORITY V/s SH AJAY KALRA	SHASHI PRATAP SINGH, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
27	W.P.(C)-6595/2017 CM APPL. 27314/2017 CM APPL. 5527/2023 WITH W.P.(C) 2425/2019 W.P.(C) 2432/2019	RIYA SHARMA V/s UNION OF INDIA AND ORS	YASHRAJ SINGH DEORA, MJS RUPAL, ANIL DABAS, PRIYESH MOHAN SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: YASHRAJ SINGH (YASDASSOCIATES@GMAIL.COM)()(PETITIONER) SEEMA (SEEMADOLO.LAW@GMAIL.COM)()(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)		

		UNION OF INDIA(UIDHC@GMAIL.COM)()(RESPONDENT) PRIYESH MOHAN SRIVASTAVA(PRIYESHSRIVASTAVA05@GMAIL.COM)(9892786353)(PETITIONER)		
28	W.P.(C)-2425/2019 CM APPL. 11308/2019 CM APPL. 28379/2020	AARAV SINGH V/s UNION OF INDIA AND ANR.	AMRITANANDA CHAKRAVORTY, SHREYA MUNOTH	
		OTHER DETAILS OF ADVOCATES: AMRITANANDA CHAKRAVORTY()(9971846694)(PETITIONER) SHREYAMUNOTH(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) AMRITANANDA CHAKRAVORTY, MIHIR SAMSON AND SHREYA MUNOTH(AMRITANANDA@CSMCHAMBERS.COM)(9971846694)(PETITIONER) VIKRANT NILESH GOYAL(VNGOYAL@GMAIL.COM)(9953228888)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
29	W.P.(C)-2432/2019 CM APPL. 11318/2019 WITH W.P.(C) 6595/2017	RAGHAV P R V/s UNION OF INDIA AND ORS.	AMRITANANDA CHAKRAVORTY, AMIT BANSAL, BRAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMRITANANDA CHAKRAVORTY()(9971846694)(PETITIONER)		
30	W.P.(C)-4418/2022	FEDERATION OF CHARTERED ACCOUNTANTS ASSOCIATION V/s UNION OF INDIA AND ORS.	MANASI BHUSHAN	
		OTHER DETAILS OF ADVOCATES: MANASI BHUSHAN(MANASI.BHUSHANMB@GMAIL.COM)(9820518528)(PETITIONER) DIRNC(DIRNC-DOR@NIC.IN)()(RESPONDENT) KISHAN(KISHANKUMARJ1993@GMAIL.COM)()(RESPONDENT) DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) UOI(UIDHC@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-221/2023 CM APPL. 780/2023	RATNAGIRI GAS AND POWER PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 19(1),DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(ANIMESHT@VJLEGAL.COM)(7327094333)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
32	W.P.(C)-1056/2023 CM APPL. 4165/2023	RAKESH BABBAR V/s ACIT CENTRAL CIRCLE-16 NEW DELHI & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
33	W.P.(C)-3514/2023 CM APPL. 13629/2023 CM APPL. 29171/2024	DISH INFRA SERVICES PVT. LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 7(1), DELHI & ANR.	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SANJAY KATYAL(GAGANMEET3@GMAIL.COM)(9582055425)(PETITIONER) VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) HOSSAIN ZOHEB(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) HOSSAIN ZOHEB(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) VIPUL, N SHUBHANKAR, GIBRAN(VIPULAGR.OFFICE@GMAIL.COM, N.SHUBHANKAR@DHC.NIC.IN, GIBRAN.NAUSHAD@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-4427/2023	HARJIT KAUR V/s ACIT, CIRCLE 34(1) DELHI	PABITRA ROY CHAUDHURI	
		OTHER DETAILS OF ADVOCATES: P. ROYCHAUDHURI(PABITRARC@GMAIL.COM)(9811124182)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
35	W.P.(C)-4586/2023 CM APPL. 17453/2023 CM APPL. 75640/2024	VIPIN VERMA V/s INCOME TAX OFFICER WARD 36(1), DELHI	PABITRA ROY CHAUDHURI	
		OTHER DETAILS OF ADVOCATES: P. ROYCHAUDHURI(PABITRARC@GMAIL.COM)(9811124182)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) P. ROYCHAUDHURI(PABITRARC@GMAIL.COM)(9811124182)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
36	W.P.(C)-5829/2023 CM APPL. 22853/2023	CAPITAL PROPERTY CONSULTANTS V/s INCOME TAX OFFICER, WARD 28(5), DELHI	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES:		

		GAURAV JAIN(GAURAVJAIN_81@REDIFFMAIL.COM)(9810262615)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO28.5@INCOMETAX.GOV.IN)()(RESPONDENT)		
37	W.P.(C)-16449/2023 CM APPL. 66243/2023	MRK SHARES AND STOCKS PVT LTD V/s PRINCIPAL COMMISSIONER OF INCOME TAX-4	SAGRIKA TANWAR	
		OTHER DETAILS OF ADVOCATES: SAGRIKA TANWAR(SARGRIKLEGAL@GMAIL.COM)(9811530359)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
38	W.P.(C)-6060/2024	HELLMANN WORLDWIDE LOGISTICS INDIA PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME-TAX CIRCLE 10(1), & ORS.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
39	W.P.(C)-8466/2024	BT (INDIA) PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME-TAX CIRCLE 4(2), DELHI & ORS.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
40	W.P.(C)-4663/2007 CM APPL. 8701/2024 CM APPL. 8744/2024 CM APPL. 8745/2024 CM APPL. 9311/2024 WITH W.P.(C) 15503/2022 W.P.(C) 4668/2007	DELHI HIGH COURT BAR ASSOCIATION & ANR V/s U.O.I & ORS	S S SASTRY, SUBHAVANA, SANJEEV SABHARWAL, GAURAV SARIN, SONIA MATHUR, MRINALINI SEN GUPTA, ASHISH, SUNITA OJHA, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: SHANTHA DEVI RAMAN(RSRAMANR@YAHOO.COM, SUBHAVANA.CLAW@GMAIL.COM)(9868101409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(11)(RESPONDENT) NDMC, MCD, DHC BAR(LAW.DEPTT.NDMC@GMAIL.COM, CLOMCDHQ@GMAIL.COM, DHCBAR@GMAIL.COM)()(RESPONDENT) SHANTHA DEVI RAMAN(SUBHAVANA.CLAW@GMAIL.COM, RSRAMANR@YAHOO.COM)(9868101409)(PETITIONER) NDMC, UNION OF INDIA, MCD(LAW.DEPTT.NDMC@GMAIL.COM, UOIDHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DHC BAR(DHCBAR@GMAIL.COM)()(RESPONDENT) ASHISH (ASHISHCHANDRA339@GMAIL.COM)(9540557294)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
41	W.P.(C)-4668/2007	DELHI MEDICAL ASSOCIATION V/s MCD & ORS	A.MAITRI, MR. ABHAY KR. VERMA, MS. SUMITA KAPIL, MR. GAURAV SARIN, MR. ANKUR CHIBBER, PRAVEEN CHAUHAN, PAWAN MATHUR, DEVANG GAUTAM, RAGHAV MEHDIRATTA, NITIN MISHRA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: RAGHAV MEHDIRATTA(RAGHAV_MEHDIRATTA@HOTMAIL.COM)(9990870007)(PETITIONER) NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
42	W.P.(C)-15503/2022	ROHIT SHARMA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ASHOK KUMAR, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: NIHANTH PATIL(NISHANTHP9@GMAIL.COM)(9654095526)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
43	W.P.(C)-4669/2007	I.P.MITTAL V/s GOVT OF NCT & ORS	MR. ALOK K.AGGARWAL, MR. AMIT K. PAUL, MR. GAURAV SARIN, MANIKA TRIPATHY PANDEY, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
44	W.P.(C)-4755/2007	DELHI CHARTERED ACCOUNTANT'S SOCIETY (REGD.) & ANR V/s UOI & ORS.	INDRA SAWHNEY, MR. ANKUR CHHIBBER, MR. GAURAV SARIN, ASHIM VACHHER, SUNITA OJHA	

		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
45	W.P.(C)-4827/2007	NORTHR INDIA REGIONAL COUNCIL V/s UOI & ORS	RAKESH TIKU, MR. ANKUR CHIBBER, MR. AMIT K. PAUL, MR. GAURAV SARIN, R N VATS, NITIN MISHRA, VRINDA KAPOOR, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: NITIN MISHRA(ADVOCATENITIN@GMAIL.COM)(9810070377)(RESPONDENT) VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
46	W.P.(C)-4835/2007	INDIAN INSTITUTE OF ARCHITECTS V/s UOI & ORS	RAKESH TIKU, MR. ANKUR CHIBBER, MR. AMIT K. PAUL, MR. GAURAV SARIN, MS. JYOTI SINGH, R N VATS, GAURAV KOHLI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
47	W.P.(C)-4857/2007	THE INSTITUTE OF COMPANY SECRETARIES OF INDIA THRU ITS SECRETARY & CEO & ORS V/s UOI & ORS	PRADEEP K.MITTAL, MR. KAPIL DUTTA, R N VATS, SWAYAMISIDHA PATNAIK, NIHARIKA AHLUWALIA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SWAYAMISIDHA PATNAIK(MAIL@PATNAIKANDASSOCIATES.COM)(9818322192)(PETITIONER) NIHARIKA AHLUWALIA(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(RESPONDENT) NIHARIKA AHLUWALIA(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
48	W.P.(C)-5174/2007	BAWA JEWELLERS P.LTD. V/s UOI & ORS	RAJAT ANEJA, AMIT K. PAUL, GAURAV SARIN, ANURAG AHLUWALIA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
49	W.P.(C)-5176/2007	ADARSH KAPOOR V/s UOI & ORS	RAJAT ANEJA, MS. SONIA MATHUR, MR. GAURAV SARIN, MR. AMIT K. PAUL, MANIKA TRIPATHY PANDEY, ANURAG AHLUWALIA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
50	W.P.(C)-5179/2007	ANIL CHAWLA V/s UO & ORS	RAJAT ANEJA, MS. SONIA MATHUR, MR. GAURAV SARIN, MR. AMIT K. PAUL, ANURAG AHLUWALIA, RAKESH MITTAL, JAGDEEP KR SHARMA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
51	W.P.(C)-5465/2007	THE INSTITUTE OF COST & WORKS ACCOUNTANTS THR. ITS PRESIDENT & ANR. V/s UOI & OR.S	MR.PRADEEP K.MITTAL, SONIA MATHUR, MR. AMIT K PAUL, SUPARNA SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		
52	W.P.(C)-6357/2007	KAROL BAGH TRADERS FEDERATION & ANR. V/s UOI & ORS.	MR.RISHIKESH, AJAY VERMA, PRAVEEN CHAUHAN, RAJIV DEWAN, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
53	W.P.(C)-7526/2007	DIWAN HARISH CHAND & ANR V/s N.D.M.C & ORS	ARUN K.BERIWAL, CHARUL SARIN, GAURAV SARIN, MANIKA TRIPATHY PANDEY, R N VATS, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
54	W.P.(C)-9647/2007	BHARAT BHUSHAN JAIN(SINCE DECEASED) THROUGH LR'S V/s UOI & ORS	TANOODHAV SINGHDEV, MR. GAURAV SARIN, MANINDER SINGH, MANIKA TRIPATHY PANDEY, SUNITA OJHA, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
55	W.P.(C)-2925/2014 CM APPL. 6070/2014 CM APPL. 8168/2015 WITH W.P.(C) 4668/2007	THE LEARNING TREE PALY SCHOOL V/s MONITORING COMMITTEE & ORS.	AMITABH CHATURVEDI, GAURANG KANTH, MALAYA KUMAR CHAND, RIPU DAMAN BHARDWAJ, P C SHARMA, R N VATS, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		

56	W.P.(C)-3071/2014 CM APPL. 6430/2014	M.N. JHA V/s MONITORING COMMITTEE & ORS.	RAKHI RAY, GAURANG KANTH, MALAYA KUMAR CHAND, RITU DAMAN BHARDWAJ, P C SHARMA, R N VATS, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
57	W.P.(C)-2336/2015 CM APPL. 4191/2015	BHOGAL VYOPAR SAMITI V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR	A.K. TEWARI, HIMANSHU BAJAJ, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
58	ITA-37/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) VIDHI GOEL(VIDHI.GOEL@SHARPMINT.COM)()(RESPONDENT) ()()(RESPONDENT)		
59	ITA-38/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) VIDHI GOEL(VIDHI.GOEL@SHARPMINT.COM)()(RESPONDENT) ()()(RESPONDENT)		
60	ITA-65/2024 CM APPL. 5037/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2, DELHI V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) VIDHI GOEL(VIDHI.GOEL@SHARPMINT.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) ()()(RESPONDENT)		
61	ITA-67/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) ()()(RESPONDENT)		
62	ITA-68/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: ()()(RESPONDENT)		
63	ITA-70/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR , EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) VIDHI(VIDHI.GOEL@SHARPMINT.COM)()(RESPONDENT) ()()(RESPONDENT)		
64	ITA-71/2024	PR. COMMISSIONER OF INCOME TAX(CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN)()(PETITIONER) SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) M/S SHARP MINT LTD(VIDHI.GOEL@SHARPMINT.COM)()(RESPONDENT) ()()(RESPONDENT)		

65	ITA-337/2024 WITH ITA 37/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN)(0)(PETITIONER) SHARP MINT(VKBINDAL_DELHI@YAHOO.CO.IN)(0)(RESPONDENT) (0)(RESPONDENT)		
66	ITA-338/2024 WITH ITA 37/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) VK BINDAL(VKBINDAL_DELHI@YAHOO.CO.IN)(0)(RESPONDENT) (0)(RESPONDENT)		
67	ITA-349/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: (0)(RESPONDENT)		
68	ITA-378/2024 WITH ITA 379/2024 ITA 380/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) VK BINDAL(VKBINDAL_DELHI@YAHOO.CO.IN)(0)(RESPONDENT) (0)(RESPONDENT)		
69	ITA-379/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN)(0)(PETITIONER) VK BINDAL(VKBINDAL_DELHI@YAHOO.CO.IN)(0)(RESPONDENT) (0)(RESPONDENT)		
70	ITA-380/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S SHARP MINT LTD.	SANJAY KUMAR, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN)(0)(PETITIONER) SHARP(VKBINDAL_DELHI@YAHOO.CO.IN)(0)(RESPONDENT) (0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
71	W.P.(C)-284/2023 WITH W.P.(C) 299/2023 W.P.(C) 315/2023 W.P.(C) 320/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32, DELHI AND ANR.	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) ASHOK MANCHANDAL(ASHOKMANCHANDAL19@GMAIL.COM)(0)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
72	W.P.(C)-299/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32 AND ANOTHER	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) ASHOK MANCHANDAL(ASHOKMANCHANDAL19@GMAIL.COM)(0)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
73	W.P.(C)-315/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32 AND ANOTHER	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL		

		HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) ASHOK MANCHANDAL(ASHOKMANCHANDAL19@GMAIL.COM)()(RESPONDENT)		
74	W.P.(C)-320/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32 DELHI AND ORS.	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) ASHOK MANCHANDAL(ASHOKMANCHANDAL19@GMAIL.COM)()(RESPONDENT)		
75	W.P.(C)-332/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32, DELHI AND ANR.	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ASHOK MANCHANDAL(ASHOKKMANCHANDAL19@GMAIL.COM)()(RESPONDENT)		
76	W.P.(C)-337/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32 AND ANOTHER	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ASHOK MANCHANDAL(ASHOKKMANCHANDAL19@GMAIL.COM)()(RESPONDENT)		
77	W.P.(C)-338/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32, DELHI AND ANR.	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN AND AJAY KUMAR DUBEY(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) ASHOK MANCHANDAL(ASHOKKMANCHANDAL19@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
78	W.P.(C)-349/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32 AND ANOTHER	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) ASHOK KMAN CHANDAL (ASHOKKMANCHANDAL19@GMAIL.COM)()(RESPONDENT)		
79	W.P.(C)-350/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32 AND ANOTHER	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
80	W.P.(C)-364/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32 AND ANOTHER	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) ASHOK MAN CHANDAL (ASHOKKMANCHANDAL19@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
81	W.P.(C)-365/2023	V3S INFRATECH LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-32 AND ANOTHER	VIVEK SARIN	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) ASHOK MANCHANDAL (ASHOKMANCHANDAL19@GMAIL.COM)()(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
82	W.P.(C)-14949/2021	RAJIV GANDHI FOUNDATION V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	

		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
83	W.P.(C)-932/2022 WITH W.P.(C) 14949/2021	RAJIV GANDHI FOUNDATION V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
84	W.P.(C)-933/2022	RAJIV GANDHI FOUNDATION V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
85	W.P.(C)-934/2022	RAJIV GANDHI FOUNDATION V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
86	W.P.(C)-957/2022 WITH ITA 3/2024	RAJIV GANDHI FOUNDATION V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
87	W.P.(C)-1081/2022	RAJIV GANDHI CHARITABLE TRUST V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
88	W.P.(C)-1084/2022	RAJIV GANDHI CHARITABLE TRUST V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
89	W.P.(C)-1096/2022	RAJIV GANDHI CHARITABLE TRUST V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
90	W.P.(C)-1116/2022	RAJIV GANDHI CHARITABLE TRUST V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
FOR FINAL HEARING				
91	FAO (COMM)-14/2023	LATE SH PRAMOD KUMAR JAIN PROPRIETOR OF MS JAIN ENTERPRISES THROUGH HIS LEGAL HEIRS ORS & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ANR.	RAJEEV KUMAR	

		OTHER DETAILS OF ADVOCATES: EQUITY LAW OFFICES(RAJEEVKUMARARYA@GMAIL.COM)(9810466870)(PETITIONER) EX ENGINEER (EEMICLZ@GMAIL.COM)(9717788740)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAJEEV (RAJEEVKUMARARYA@YAHOO.COM)()(RESPONDENT)		
92	W.P.(C)-3531/2017	VANSHIKA BUILDTECH LTD V/s DELHI JAL BOARD	PRITHU GARG, SUMEET PUSHKARNA, RAJAT RAJORIA	
		OTHER DETAILS OF ADVOCATES: RAJAT RAJORIA(JSM.RAJAT@GMAIL.COM)(9999322675)(RESPONDENT)		

COURT NO. 38
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-2482/2025	VVIVERS INDIA PRIVATE LIMITED V/s COMMISSIONER OF GOODS AND SERVICES TAX & ORS.	SARTHAK ASTHANA	
		OTHER DETAILS OF ADVOCATES: DEV RAJ SHARMA, R P SHUKLA & SARTHAK ASTHANA(DEVSHARMAADVOCATE@GMAIL.COM)(9811387613)(PETITIONER) HARPREET SINGH, GST EAST (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
TOP OF THE BOARD				
2	W.P.(C)-15839/2024 CM APPL. 9932/2025 WITH W.P.(C) 15841/2024	RIDLEY LIFE SCIENCE PVT. LTD V/s UNION OF INDIA & ORS.	ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER) CEXDEL, DELHI NORTH LEGAL, UNION OF INDIA(COMMR-CEXDEL1@NIC.IN, DELHINORTH-LEGAL@GOV.IN, UOIDTHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDTHC@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-15841/2024	M/S EFFICIENT AUTOMOTIVES LLP V/s UNION OF INDIA & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDTHC@GMAIL.COM)(9868250806)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
4	W.P.(C)-4020/2025	POOJA SETH V/s COMMISSIONER OF CUSTOMS	RAVI RATHORE	

		OTHER DETAILS OF ADVOCATES: RICH A KUMARI & ASSOCIATES(YADAVRICH A493@GMAIL.COM)(8766321884)(PETITIONER) IGI LEGAL DELHI, CCGEN(IGILEGALDELHI@GMAIL.COM, CCGEN-DELHI@GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
5	CUSAA-48/2024 CM APPL. 27465/2023 CM APPL. 58982/2023 WITH CUSAA 50/2024 CUSAA 51/2024 CUSAA 52/2024 CUSAA 32/2024	HINDALCO INDUSTRIES LIMITED V/s TECHNOVA IMAGING SYSTEMS P LTD ORS & ORS.	DARPAN BHUYAN, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: S SEETHARAMAN , M P DEVNATH(DARPAN@SARVADA.CO.IN)()(PETITIONER) TECHNOVAWORLD(CORP@TECHNOVAWORLD.COM)()(RESPONDENT) HOUESPACE(HOUESPACE@QQ.COM)()(RESPONDENT) YAN GUO(YAN.GUO@ARCONIC.COM)()(RESPONDENT) STEWARSHIP(INFO@ALUMINIUM-STEWARSHIP.ORG)()(RESPONDENT) BIN WEN(BIN.WEN@DINGSHENGGROUP.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) BHARGAV(BHARGAV.MANSATTA@PDSLEGAL.COM)()(RESPONDENT) YAN GUO(YAN.GUO@ARCONIC.COM)()(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER)		
6	W.P.(C)-2449/2025 CM APPL. 11626/2025	SH. VIJAY KUMAR VERMA V/s COMMISSIONER OF SERVICE TAX	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) HARPREET SINGH, CGST DELHI SOUTH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, LEGAL.CGSTDDELHISOUTH@GOV.IN)(0)(RESPONDENT) SONIA(SONIASLAW@HOTMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	CONT.APP.(C)-1/2025 CM APPL. 1105/2025	SH SANJAY GARG SECRETARY ICAR AND ANR V/s IARI STENOGRAPHER S WELFARE ASSOCIATION	PRAVEEN SWARUP	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SWARUP(SWARUPPRAVEEN@GMAIL.COM)(9818289938)(PETITIONER) VINAY(VINAYRATNAKAR@GMAIL.COM)(0)(RESPONDENT)		
8	FAO(OS)-83/2023 CM APPL. 36897/2023 CM APPL. 36899/2023 CM APPL. 31995/2024 CM APPL. 7142/2025 WITH FAO(OS) 84/2023 FAO(OS) 88/2023	VIPIN KUMAR MANAKTALA, V/s SHRI VINOD KUMAR DEAD THROUGH LR SHRI KARUN MANAKTALA & ORS.	RITESH KUMAR CHOWDHARY, RAJENDER KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RITESH KUMAR CHOWDHARY (RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) ASHOK CHHABRA(ASHOKCHHABRA4@GMAIL.COM)()(RESPONDENT) BHUPENDRA SOOD(BKSOOD53@HOTMAIL.COM)()(RESPONDENT) RAJENDER ANOOP(RAJENDERANOOPADV@GMAIL.COM)()(RESPONDENT) RITESH KUMAR CHOWDHARY (RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) BHUPENDRA SOOD(BKSOOD53@HOTMAIL.COM)()(RESPONDENT) RAJENDER (RAJENDERANOOPADV@GMAIL.COM)()(RESPONDENT) PMANAKTALA(PMANAKTALA@COSMIQUE.CO.IN)()(RESPONDENT) ASHOK(ASHOKCHHABRA4@GMAIL.COM)()(RESPONDENT) RITESH KUAMR CHOWDHARY(RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) B K SOOD(BKSOOD53@HOTMAIL.COM)(0)(RESPONDENT) RAJENDER KUMAR AGGARWAL(PRAMODTHKUR@GMAIL.COM)(9911145544)(RESPONDENT)		
9	LPA-763/2017 CM APPL. 43684/2017	FOOD CORPORATION OF INDIA & ORS V/s ZILE SINGH	DEEPAK DEWAN, NIKHIL BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-3126/2019 CM APPL. 14305/2019 WITH W.P.(C) 6329/2019	MRF LIMITED V/s UNION OF INDIA & ANR.	VASU NIGAM, SUPARNA SRIVASTAVA, AVIMUKT DAR	
		OTHER DETAILS OF ADVOCATES: VASU NIGAM(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER) AVIMUKT DAR(DHIRAJ.SINGH@INDUSLAW.COM)(9818941816)(PETITIONER)		
11	W.P.(C)-10630/2019	SOCIETY FOR TAX ANALYSIS & RESEARCH & ORS. V/s UNION OF INDIA & ORS.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM)(9810371417)(PETITIONER)		
12	W.P.(C)-5454/2020	DHRUV KRISHAN MAGGU V/s UNION OF INDIA & ORS.	AKHIL KRISHAN MAGGU, SUPARNA SRIVASTAVA, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: KRISHAN MAGGU AND VIKAS SAREEN(LEXWORKSS@GMAIL.COM)(9650046568)(PETITIONER) AKHILMAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER)		

		KRISHAN MAGGU AND VIKAS SAREEN(LAXWORKSS@GMAIL.COM)(9650046568)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9811253531)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARPREET ARORA(HARPREETARORAADV@GMAIL.COM)(9811253531)(RESPONDENT) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(RESPONDENT) RAVI PRAKASH(ANKITSINGHBHADAR@GMAIL.COM)(8368861101)(PETITIONER)		
13	W.P.(CRL)-2020/2020 CRL.M.A. 16840/2020 WITH W.P.(C) 5454/2020 W.P.(CRL) 2064/2020	SARTAJ ALI V/s UNION OF INDIA & ANR.	URFEE HAIDER	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(CRL)-2064/2020 CRL.M.A. 3401/2021	CHAWLA PLASTICS INDUSTRIES (INDIA) V/s UNION OF INDIA & ORS.	LAV DHAWAN, RAVI PRAKASH, SUPARNA SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: CHAWLA PALASTICS INDUSTIES (CHAWLAPLASTIC1971@HOTMAIL.COM)(9811980033)(PETITIONER) LAVDHAWAN(LAV.DHAWAN1011@GMAIL.COM)(8860786116)(PETITIONER) D K YATI AND ASSOCIATES(DKYATIADV@GMAIL.COM)(9999950586)(PETITIONER) RAJAN BAJAJ(ADV.RAJANBAJAJ@GMAIL.COM)(9910728882)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVI (RAVIPRAKASH1066@GMAIL.COM)(9810529222)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(PETITIONER) RAJAN(ADV.RAJANBAJAJ@GMAIL.COM)(9910728882)(RESPONDENT) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER)		
15	W.P.(C)-3949/2021	FRAGRANCE DREAMS HOMES PVT. LTD. V/s COMMISSIONER OF CGST, DELHI EAST	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: FRAGRANCE DREAMS HOMES PVT. LTD. (INFOTAX@REDIFFMAIL.COM)(9810042928)(RESPONDENT) RAJESHJAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) RAJESH JAIN AND S.B. JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) COMMISSIONER OF CGST, DELHI EAST(HARPREETSINGHGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
16	W.P.(C)-4935/2021	SAI AQUA FRESH V/s COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI & ANR.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: SAI AQUA FRESH(INFO@SAIAQUAFRESH.COM)(9910119774)(RESPONDENT) SAI AQUA FRESH(INFO@SAIAQUAFRESH.COM)(9910119774)(RESPONDENT) RAJESH MAHNA(VIKRAMKAKAR@YAHOO.COM)(9873239009)(PETITIONER) COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) AVATO WARD 51(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) COMMISSIONER OF STATE GOODS AND SERVICE TAX DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) AVATO WARD 51(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		
17	W.P.(C)-8812/2021 CM APPL. 27452/2021	BHAJANPURA COOPERATIVE THRIFT AND CREDIT SOCIETY LTD. V/s UNION OF INDIA & ORS.	RAJESHWER KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJESHWER K. GUPTA AND CO.(RAJESWER.GUPTA82@GMAIL.COM)(9873576770)(PETITIONER) RIKKS GUPTA(RIKKSGUPTA@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RIKKS GUPTA(RIKKSGUPTA@GMAIL.COM)(9811062591)(RESPONDENT)		
18	W.P.(C)-4629/2022 CM APPL. 13928/2022	M/S. SPRAYTEC INDIA LTD V/s ADDITIONAL DIRECTOR GENERAL, DIRECTORATE OF REVENUE INTELLIGENCE & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) ADDITIONAL DIRECTOR GENERAL(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT)		
19	W.P.(C)-8504/2022	HEMOGENOMICS PVT. LTD. & ANR. V/s UNION OF INDIA THROUGH SECRETARY REVENUE MININSTRY OF FINANCE NEW DELHI & ORS.	SANDEEP CHILANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP CHILANA(SANDEEP.CHILANA@CCLAW.IN)(9910084446)(PETITIONER) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM, ASINGLASSC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
20	W.P.(C)-14231/2022	MAA BERIWALI ENTERPRISES THROUGH ITS PARTNER MR. SHIV GUPTA V/s ASSISTANT COMMISSIONER & ORS.	SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES: SHAFIQ KHAN AND MUDIT BANSAL(SHAFI.KHAN@REDIFFMAIL.COM)(9910000574)(PETITIONER) COMMR CEXDEL(COMMR-CEXDEL1@NIC.IN)()(RESPONDENT)		

21	W.P.(C)-2679/2023 CM APPL. 10347/2023 WITH W.P.(C) 4937/2023	GLOBAL ENTERPRISES AND ORS. V/s COMMISSIONER OF GST, NEW DELHI	CHINMAYA SETH, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: AK SETHI (CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
22	W.P.(C)-4937/2023	GLOBAL ENTERPRISES V/s COMMISSIONER OF GST NEW DELHI	CHINMAYA SETH	
		OTHER DETAILS OF ADVOCATES: A K SETH (CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
23	W.P.(C)-5699/2023	SHRI KRISHNA STEEL TRADERS V/s COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND ANOTHER	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(ADV.AGGARWAL.RAKESH@GMAIL.CO)(9811595510)(PETITIONER) DELHI NORTH(DELHINORTH-LEGAL@GOV.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
24	W.P.(C)-12247/2023	SYED ALI FATHIMA V/s DIRECTORATE OF REVENUE INTELLIGENCE	PRAMOD KANT SAXENA	
		OTHER DETAILS OF ADVOCATES: P K SAXENA(SAXENA.PRAMODE@GMAIL.COM)(9810015178)(PETITIONER) SATISH AGGARWALA(SATISHAGGARWALA@YAHOO.CO.IN){}(RESPONDENT)		
25	W.P.(C)-13529/2023 CM APPL. 76094/2024	DELHI DUTY FREE SERVICES PVT LTD V/s UNION OF INDIA & ORS.	SPARSH BHARGAVA	
		OTHER DETAILS OF ADVOCATES: SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM)(9811225467)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SARITA.SABHARWAL@DELHI.GOV.IN)(9868250806)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, CONTACT.GSTCOUNCIL@GOV.IN)(1123384193)(RESPONDENT) SPARSH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM)(9811225467)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM){0}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
26	W.P.(C)-14253/2023	RAJNI BAREJA & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHREYUSS SHANKAR JOSHI	
		OTHER DETAILS OF ADVOCATES: VIBHU SHANKAR(SHREYUSS.SSJ@GMAIL.COM)(8178705202)(PETITIONER) MUNICIPAL CORPORATION OF DELHI (STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-16049/2023 CM APPL. 64549/2023 CM APPL. 64551/2023 WITH W.P.(C) 16070/2023 W.P.(C) 16071/2023	MR. RAJEEV CHABRA V/s MUNICIPAL CORPORATION OF DELHI & ANR.	MADAN MOHAN KASHYAP	
		OTHER DETAILS OF ADVOCATES: M. M. KASHYAP(MMKASHYAPAORSC@GMAIL.COM)(9818361347)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
28	W.P.(C)-16070/2023 CM APPL. 64669/2023 WITH W.P.(C) 16071/2023	MR. AJAY KHANNA V/s MUNICIPAL CORPORATION OF DELHI & ANR.	MADAN MOHAN KASHYAP	
		OTHER DETAILS OF ADVOCATES: M.M. KASHYAP(MMKASHYAPAORSC@GMAIL.COM)(9818361347)(PETITIONER) M.M. KASHYAP(MMKASHYAPAOR@GMAIL.COM)(9818361347)(PETITIONER) MUNICIPAL CORPORATION OF DELHI (CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9910106949)(RESPONDENT)		
29	W.P.(C)-16071/2023 CM APPL. 64672/2023	SANJAY ARORA V/s MUNICIPAL CORPORATION OF DELHI & ANR.	MADAN MOHAN KASHYAP	
		OTHER DETAILS OF ADVOCATES: M.M. KASHYAP(MMKASHYAPAOR@GMAIL.COM)(9818361347)(PETITIONER) MUNICIPAL CORPORATION OF DELHI (CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9810031680)(RESPONDENT)		
30	W.P.(C)-1799/2024	CONPLEX EXIM PRIVATE LIMITED AND ANOTHER & ANR. V/s DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE & ANR.	DSNR LEGAL ADVOCATES & SOLICITORS, SANDEEP CHILANA	

		OTHER DETAILS OF ADVOCATES: DSNR LEGAL ADVOCATES AND SLOLICITORS(INFO@DSNRLEGAL.COM)(40107190)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) SANDEEP CHILANA(SANDEEP.CHILANA@CCLAW.IN)(9910084446)(PETITIONER)		
31	W.P.(C)-2456/2024	SH. LALIT KUMAR PROPRIETOR OF M/S. WORLD WIDE IMPEX V/s COMMISSIONER OF CUSTOMS EXPORTS ICD PATPARGANJ, DELHI AND ANR.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) MANISH(MANISH2586@HOTMAIL.COM)(9971944566)(RESPONDENT) SATISH (SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
32	W.P.(C)-5081/2024	MOHD ASIF V/s UNION OF INDIA & ORS.	SANGITA BHAYANA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
33	W.P.(C)-5648/2024 CM APPL. 23269/2024	M/S MINDFORCE RESEARCH PRIVATE LIMITED & ORS. V/s ADDITIONAL COMMISSIONER, CGST, DELHI WEST & ANR.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-6671/2024 CM APPL. 27737/2024	HYBON TECHNOLOGIES PVT. LTD. V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT)		
35	W.P.(C)-6983/2024	M/S TECHNO CRAFT ENGINEERS THROUGH ITS PARTNER V/s THE COMMISSSIONER, CGST	KMG LEGAL	
		OTHER DETAILS OF ADVOCATES: KMG LEGAL(KMGDLEGALDELHI@GMAIL.COM)(9582156789)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-7663/2024	RASHMI SHARMA AND ANR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SUJEET KUMAR MISHRA, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: SK MISHRA LEGAL ASSOCIATES LLP(SKMISHRALEGALASSOCIATES@GMAIL.COM)(9873377910)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
37	W.P.(C)-11563/2024 CM APPL. 5179/2025	NANTHAKANT RUNGSITHIVAT V/s THE ADDITIONAL COMMISSIONER CUSTOMS & ANR.	APURVA SINGHAL, SHUBHAM TYAGI	
		OTHER DETAILS OF ADVOCATES: BIJENDER MEHLA AND DESHMUKH KUMAR(ADVOCATESOLICITORLAWFIRM@GMAIL.COM)(9910105819)(PETITIONER) ASHOK ARYA(ADV.ASHOKARYA@GMAIL.COM)(0)(RESPONDENT) BIJENDER KUMAR(ADVBIBENDER@GMAIL.COM)(0)(PETITIONER) SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)(9650049869)(RESPONDENT)		
38	W.P.(C)-16275/2024	M/S NAVBHARAT GAS LIGHTER PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF CUSTOMS (SIIB)	PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES: PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)(9899152568)(PETITIONER) SONIA S (SONIASLAW@HOTMAIL.COM)(0)(RESPONDENT)		
39	W.P.(C)-16647/2024 CM APPL. 70419/2024	INDO SILICON ELECTRONICS PVT. LTD. V/s PRINCIPAL COMMISSIONER OF CUSTOMS & ORS.	JITIN SINGHAL	
		OTHER DETAILS OF ADVOCATES: JITIN SINGHAL(JITIN.SINGHAL101@GMAIL.COM, JITIN.SINGHAL@SAGELAWFIRM.IN)(9999919168)(PETITIONER) CUSDEL, ICDTKD, ANISH ROY(CUSDEL@NIC.IN, DCLEGAL.ICDTKD@GMAIL.COM, ANISHROYOFFICE@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-17601/2024 CM APPL. 74886/2024	NITENDER THAKUR V/s ASSISTANT SALES TAX OFFICER DELHI AND ANR	AYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: PAWANSHREE AGRAWAL(PAWANSHREE.ADV@GMAIL.COM)(9873802102)(PETITIONER) SANTOSH KUMAR TRIPATHI, BANWARI LAL MEENA(STANDINGCOUNSELGNCTD@GMAIL.COM, BANWARILAL.MEENA43@GOV.IN)(9868250806)(RESPONDENT)		

41	W.P.(C)-2999/2025 CM APPL. 14169/2025	HPL ADDITIVES LIMITED V/s PRINCIPAL COMMISSIONER OF CUSTOMS & ORS.	PANKHURI SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: PANKHURI SHRIVASTAVA(PANKHURIS.OFFICE@GMAIL.COM)(9899189200)(PETITIONER) CUSDEL, ACTL INDIA, JAWAHAR CUSTOMS(COMMRICDPPG-CUSDEL@GOV.IN, INFO@ACTLINDIA.COM, CHIEFCOM@JAWAHARCUSTOMS.GOV.IN)(0)(RESPONDENT) KANDLA, ADJ MUMBAI(RECOVERYKANDLA@GMAIL.COM, DRI.ADJMUM@GOV.IN)(0)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-3137/2025 WITH W.P.(C) 6671/2024	HYBON TECHNOLOGIES PRIVATE LIMITED V/s SPECIAL COMMISSIONER, ZONE 11 & ORS.	NAUNIDH SINGH ARORA	
		OTHER DETAILS OF ADVOCATES: NAUNIDH SINGH ARORA(NAUNIDHSINGH@GMAIL.COM)(9818311163)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
43	CUSAA-61/2023 CM APPL. 43611/2023 CM APPL. 43612/2023 CM APPL. 43613/2023 CM APPL. 43614/2023 WITH CUSAA 23/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s DAVINDER SINGH DAWER @GOLDY	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) DAVINDER(DAVINDERGOLDY@GMAIL.COM)(0)(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
44	CUSAA-23/2024 CM APPL. 8569/2024 CM APPL. 8570/2024 CM APPL. 8571/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s DINESH SHARMA	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) LEX MALGAN(LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) PRASHANT(PRASHANTSRI.LEXMALGAN@GMAIL.COM)(0)(RESPONDENT)		
45	CUSAA-11/2024 CM APPL. 7392/2024 CM APPL. 7393/2024 CM APPL. 7394/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s M/S GTB EXPORT	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) PRASHANT(PRASHANTSRI.LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) M/S GTB EXPORTS(LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
46	CUSAA-12/2024 CM APPL. 7402/2024 CM APPL. 7403/2024 CM APPL. 7404/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s M/S. SAMRITI ENTERPRISES	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) PRASHANT(PRASHANTSRI.LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) LEX MALGAN(LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
47	CUSAA-13/2024 CM APPL. 7412/2024 CM APPL. 7413/2024 CM APPL. 7414/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s M/S. HAZRAT MART	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) PRASHANTSRI(PRASHANTSRI.LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) LEXMALGAN(LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
48	CUSAA-14/2024 CM APPL. 7446/2024 CM APPL. 7447/2024 CM APPL. 7448/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s BHARAT GAMBHIR	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) PRASHANT(PRASHANTSRI.LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) LEX MALGAN(LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
49	CUSAA-15/2024 CM APPL. 7450/2024 CM APPL. 7451/2024 CM APPL. 7452/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s M/S G H CREATIONS	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) LEX MALGAN(LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) PRASHANT(PRASHANTSRI.LEXMALGAN@GMAIL.COM)(0)(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		

50	CUSAA-16/2024 CM APPL. 7454/2024 CM APPL. 7455/2024 CM APPL. 7456/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s M/S DARBAR EXPORT	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) PRASHANT(PRASHANTSRI.LEXMALGAN@GMAIL.COM)()(RESPONDENT) LEX MALGAN(LEXMALGAN@GMAIL.COM)()(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
51	CUSAA-17/2024 CM APPL. 8038/2024 CM APPL. 8039/2024 CM APPL. 8040/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s GANPATI INCORPORATION	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) PRASHANT (PRASHANTSRI.LEXMALGAN@GMAIL.COM)()(RESPONDENT) LEX MALGAN(LEXMALGAN@GMAIL.COM)()(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
52	CUSAA-18/2024 CM APPL. 8042/2024 CM APPL. 8043/2024 CM APPL. 8044/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s ISHA DAWER	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) PRASHANT (PRASHANTSRI.LEXMALGAN@GMAIL.COM)()(RESPONDENT) LEX MALGAN(LEXMALGAN@GMAIL.COM)()(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
53	CUSAA-19/2024 CM APPL. 8053/2024 CM APPL. 8054/2024 CM APPL. 8055/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s JUGAL KISHORE DAWER	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) LEX MALGAN(LEXMALGAN@GMAIL.COM)()(RESPONDENT) PRASHANTSRI(PRASHANTSRI.LEXMALGAN@GMAIL.COM)()(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
54	CUSAA-20/2024 CM APPL. 8057/2024 CM APPL. 8058/2024 CM APPL. 8059/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s KIRAN DAWER	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) LEX MALGAN(LEXMALGAN@GMAIL.COM)()(RESPONDENT) PRASHANT SRI(PRASHANTSRI.LEXMALGAN@GMAIL.COM)()(RESPONDENT) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
55	CUSAA-21/2024 CM APPL. 8132/2024 CM APPL. 8133/2024 CM APPL. 8134/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s VARUN BHANDARI	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
56	CUSAA-22/2024 CM APPL. 8240/2024 CM APPL. 8241/2024 CM APPL. 8242/2024	COMMISSIONER OF CUSTOMS ACC EXPORT V/s DINESH SAKHUJA	ANURAG OJHA, MALABIKA SARKAR	
		OTHER DETAILS OF ADVOCATES: MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
57	LPA-570/2011	IDEA CELLULAR LTD V/s MCD & ORS	SONALI JAITLEY, MANINDER ACHARYA, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)		
58	LPA-571/2011 CM APPL. 12383/2011 CM APPL. 3561/2014 CM APPL. 17358/2014 CM APPL. 19356/2014 CM APPL. 2816/2015 CM APPL. 14404/2015 CM APPL. 15699/2015	CELLULAR OPERATORS ASSOCIATION OF INDIA & OTHERS V/s MUNICIPAL CORPORATION OF DELHI AND ANOTHER	MANJUL BAJPAI, NAVIN CHAWLA, STEPHANIE V SONAWANE, J SAGAR ASSOCIATES, SHIVEK TREHAN, FAREH AHMAD KHAN, JAGRATI SINGH, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: JAGRATI SINGH(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)		
59	LPA-572/2011 CM APPL. 12397/2011 CM APPL. 14229/2012 CM APPL. 14230/2012 CM APPL. 13693/2016	MCD V/s CELLULAR OPERATORS ASSOCIATION OF INDIA AND ORS	MANINDER ACHARYA, MANJUL BAJPAI, KRITI AWASTHI, KRITI AWASTHI, SHAURYA MITTAL, MANJUL BAJPAI, ANURADHA DUTT, CAV, ASHWANI KUMR DHATWALIA,	

	CM APPL. 29147/2020 CM APPL. 29149/2020 CM APPL. 31970/2021 CM APPL. 33777/2021 CM APPL. 5650/2022 CM APPL. 13685/2022 CM APPL. 19290/2022 CM APPL. 49438/2024 CM APPL. 49439/2024		GAURANG KANTH, M/S BAJPAI & CO, SHAILESH K KAPOOR, J SAGAR ASSOCIATES, SHIVEK TREHAN, FAREH AHMAD KHAN, MANU CHATURVEDI, SHAURYA MITTAL	
		OTHER DETAILS OF ADVOCATES: KRITI AWASTHI(AWASTHIKIRTI@HOTMAIL.COM)(9811343880)(PETITIONER) KRITIAWASTHI(AWASTHIKRITI@HOTMAIL.COM)(9811343880)(PETITIONER) GAURAV KANTHCOUP(GAURANG@KANTHCORP.COM)(9810810005)(RESPONDENT) KRITI AWASTHI(KRITIAWASTHICHAMBERS@GMAIL.COM)(9811343880)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(0)(RESPONDENT) AJAY (WWW.AJAY_ARORA124@YAHOO.CO.IN)(0)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER) SHAURYA MITTAL(MITT.SHAURYA@GMAIL.COM)(7044081931)(RESPONDENT)		
60	LPA-573/2011	MUNICIPAL CORP OF DELHI V/s IDEA CELLULAR LTD & ORS	MANINDER ACHARYA, JAITLY & BAKSHI, CAV, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER)		
61	LPA-640/2011 CM APPL. 14594/2011 CM APPL. 20063/2011 (CROSS OBJ.)	MUNICIPAL CORP OF DELHI V/s GTL INFRASTRUCTURE LTD & ORS	MANINDER ACHARYA, SHAILESH K KAPOOR, MANIHA DHIR, NAVRATN CHAUDHRY, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(PETITIONER)		
62	W.P.(C)-6331/2013 CM APPL. 13826/2013 CM APPL. 55488/2019	INDUS TOWERS LIMITED V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	L.K. BHUSHAN, DUA ASSOCIATES, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: DUA ASSOCIATES()(9871429265)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)		
63	W.P.(C)-6506/2013 CM APPL. 14149/2013	CHENNAI NETWOK INFRASTRUCTURE LIMITED V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	RAASHI BERI, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)		
64	W.P.(C)-6949/2013 CM APPL. 15040/2013 CM APPL. 15947/2013	M/S RELIANCE INFRATEL LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION	ARUN MONGA, NAUSHAD AHMED KHAN, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)		
65	W.P.(C)-7454/2013 CM APPL. 15949/2013 CM APPL. 15950/2013 CM APPL. 44251/2016 CM APPL. 4539/2020	VIOM NETWORK INFRASTRUCTURE LIMITED V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	L K BHUSHAN & RAASHI BERI, DUA ASSOCIATES, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: DUA ASSOCIATES()(9871429265)(PETITIONER) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)		
66	W.P.(C)-2730/2014 CM APPL. 5669/2014	MAHANAGAR TELEPHONE NIGAM LIMITED V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	CHANDAN KUMAR, MANU CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT)		
67	W.P.(C)-2906/2014 CM APPL. 8961/2014	SANJAY KAUSHIK & ORS. V/s UNION OF INDIA & ORS.	SANJEEV K SAROHA	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
68	W.P.(C)-9539/2017 CM APPL. 63457/2023 CM APPL. 63459/2023 CM APPL. 63477/2023 WITH W.P.(C) 1727/2018	GMMCO LIMITED V/s UNION OF INDIA & ANR.	KHAITAN & CO., RAGHUPATHY RAMACHANDRAN, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: PRATYUSHPRAVA SAHA(PRATYUSH.SAHA@KHAITANCO.COM)(9892548930)(PETITIONER) SAMBALPURRANGE(SAMBALPURRANGE@GMAIL.COM)()(RESPONDENT) RANGE(RANGE2-BBDBAG1@GOV.IN)()(RESPONDENT) AKSHAYA(AKSHAYAMRITANSHU@GMAIL.COM)()(RESPONDENT) VIJAY (VIJAYNAGARIGSTMYS@GOV.IN)()(RESPONDENT) NAGVATE(NAGVATE003@GMAIL.COM)()(RESPONDENT) DIVISION(DIVISION1AHD1@GMAIL.COM)()(RESPONDENT) CGSTAHSOUTH(DIV1.CGSTAHSOUTH@GOV.IN)()(RESPONDENT)		

		EKMPSPCTKKR(EKMPSPCTKKR.SGST@KERALA.GOV.IN){}(RESPONDENT) CGSTKOBRA(CGSTKOBRA.R1@GMAIL.COM){}(RESPONDENT) GSTRANGE(GSTRANGE2PILEME@GMAIL.COM){}(RESPONDENT) CTO BDN(CTO.BDN@MPTAX.MP.GOV.IN){}(RESPONDENT) CGST(CGST.BGPETRG1@GOV.IN){}(RESPONDENT) DC (DC_STU1_BGPT@TGCT.GOV.IN){}(RESPONDENT) RRCADV(RRCADV1@GMAIL.COM){}(RESPONDENT) GSTRANGE(GSTRANGE2PILEME@GMAIL.COM){}(RESPONDENT) ANURAG(ANURAGCGSC@GMAIL.COM){}(RESPONDENT) STO (STO.BDN@GMAIL.COM){}(RESPONDENT) BENZCIRCLEGST(BENZCIRCLEGST@GMAIL.COM){}(RESPONDENT) SURENDRA KUMAR(DRYES@REDIFFMAIL.COM){8010513998}(PETITIONER) PRATYUSHPRAVA SAHA(PRATYUSH.SAHA@KHAITANCO.COM){9892548930}(PETITIONER) CGST(CGST.BGPETRG1@GOV.IN){}(RESPONDENT) EKMPSPCTKKR(EKMPSPCTKKR.SGST@KERALA.GOV.IN){}(RESPONDENT) STO(STO.BDN@GMAIL.COM){}(RESPONDENT) RRCADV(RRCADV1@GMAIL.COM){}(RESPONDENT) CTO BDN(CTO.BDN@MPTAX.MP.GOV.IN){}(RESPONDENT) GSTRANGE(GSTRANGE2PILEME@GMAIL.COM){}(RESPONDENT) CGST(CGSTKOBRA.R1@GMAIL.COM){}(RESPONDENT) NAGVATE(NAGVATE003@GMAIL.COM){}(RESPONDENT) AKSHAYA(AKSHAYAMRITANSHU@GMAIL.COM){}(RESPONDENT) SAMBALPURRANGE(SAMBALPURRANGE@GMAIL.COM){}(RESPONDENT) DIV(DIV1.CGSTAHSOUTH@GOV.IN){}(RESPONDENT) ANURAG(ANURAGCGSC@GMAIL.COM){}(RESPONDENT) BENZCIRCLEGST(BENZCIRCLEGST@GMAIL.COM){}(RESPONDENT) DC (DC_STU1_BGPT@TGCT.GOV.IN){}(RESPONDENT) DIVISION(DIVISION1AHD1@GMAIL.COM){}(RESPONDENT) RANGE(RANGE2-BBDBAG1@GOV.IN){}(RESPONDENT) VIJAY (VIJAYNAGARIGSTMYS@GOV.IN){}(RESPONDENT) PRATYUSHPRAVA SAHA(PRATYUSH.SAHA@KHAITANCO.COM){9892548930}(PETITIONER) ANURAG(ANURAGCGSC@GMAIL.COM){}(RESPONDENT) AKSHAYA(AKSHAYAMRITANSHU@GMAIL.COM){}(RESPONDENT) EKMPSPCTKKR(EKMPSPCTKKR.SGST@KERALA.GOV.IN){}(RESPONDENT) DIVISION(DIVISION1AHD1@GMAIL.COM){}(RESPONDENT) CGSTAHSOUTH(CGSTAHSOUTH@GOV.IN){}(RESPONDENT) CGSTKOBRA(CGSTKOBRA.R1@GMAIL.COM){}(RESPONDENT) VIJAY (VIJAYANAGAR-GSTMYS@GOV.IN){}(RESPONDENT) CTO BDN(CTO.BDN@MPTAX.MP.GOV.IN){}(RESPONDENT) RRCADV(RRCADV1@GMAIL.COM){}(RESPONDENT) RANGE(RANGE2-BBDBAG1@GOV.IN){}(RESPONDENT) GSTRANGE(GSTRANGE2PILEME@GMAIL.COM){}(RESPONDENT) NAGVATE(NAGVATE003@GMAIL.COM){}(RESPONDENT) DC BDN(DC_STU1_BGPT@TGCT.GOV.IN){}(RESPONDENT) SAMBALPURRANGE(SAMBALPURRANGE@GMAIL.COM){}(RESPONDENT) STO BDN(STO.BDN@GMAIL.COM){}(RESPONDENT) BENZCIRCLEGST(BENZCIRCLEGST@GMAIL.COM){}(RESPONDENT) CGST(CGST.BGPETRG1@GOV.IN){}(RESPONDENT) RAGHUPATHY RAMACHANDRAN(RRCADV1@GMAIL.COM){9868211477}(RESPONDENT) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM){9999442349}(RESPONDENT)		
69	W.P.(C)-1727/2018 WITH W.P.(C) 3915/2018 W.P.(C) 10196/2018 W.P.(C) 9539/2017	MRF LIMITED V/s UNION OF INDIA & ORS.	TARUN GULATI, RAVI PRAKASH, AVIMUKT DAR	
		OTHER DETAILS OF ADVOCATES: TARUN GULATI(SANJAY1.SHARMA@PDSLEGAL.COM){9999971690}(PETITIONER) AVIMUKT DAR(DHIRAJ.SINGH@INDUSLAW.COM){9818941816}(PETITIONER)		
70	W.P.(C)-9572/2017	HAFELE INDIA PRIVATE LIMITED V/s UNION OF INDIA & ANR.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES:		
71	W.P.(C)-11540/2017	LUPIN LIMITED V/s UNION OF INDIA & ORS.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES:		
72	W.P.(C)-11575/2017	LUXOTTICA INDIA EYEWEAR PRIVATE LIMITED V/s UNION OF INDIA	NISHIT AGRAWAL, SACHIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
73	W.P.(C)-11590/2017	BOSE CORPORATION INDIA PVT. LIMITED V/s UNION OF INDIA & ANR.	ANGAD SANDHU	
		OTHER DETAILS OF ADVOCATES:		
74	W.P.(C)-10196/2018 CM APPL. 39759/2018 CM APPL. 39761/2018 WITH W.P.(C) 9539/2017	MOTOCARE INDIA PVT. LTD. V/s UNION OF INDIA & ANR.	KARAN SACHDEV	
		OTHER DETAILS OF ADVOCATES: KARAN SACHDEV(KARANSACHDEV@GMAIL.COM){9560712505}(PETITIONER)		

75	W.P.(C)-3915/2018	BRISTOL-MYERS SQUIBB INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	TARUN GULATI	
		OTHER DETAILS OF ADVOCATES: TARUN GULATI(SANJAY1.SHARMA@PDSLEGAL.COM)(9999971690)(PETITIONER)		
FOR HEARING(CONNECTED)				
76	W.P.(C)-1189/2017 CM APPL. 5398/2017 CM APPL. 995/2019 WITH W.P.(C) 1877/2018	M/S JUBILANT INGREVIA LTD. V/s GOVERNMENT OF NCT OF DELHI & ORS.	NISHIT AGRAWAL, NISHIT AGRAWAL, VARUN KUMAR CHOPRA, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NISHIT AGRAWAL(AGRAWAL.NISHIT@GMAIL.COM)(7838952060)(PETITIONER) VARUN KUMAR CHOPRA (VARUN.KUMARCHOPRA@GMAIL.COM)(9811851711)(RESPONDENT)		
77	W.P.(C)-1877/2018 CM APPL. 7821/2018	DWRIKESH SUGAR INDUSTRIES LIMITED & ANR. V/s GOVERNMENT OF NCT OF DELHI, & ORS.	SAMEER PRAVIN PAREKH, VARUN KUMAR CHOPRA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SAMEER PRAVIN PAREKH(RAKESHGUPTA12091967@GMAIL.COM)(9560818664)(PETITIONER)		
78	W.P.(C)-698/2018 WITH W.P.(C) 1189/2017 W.P.(C) 1877/2018 W.P.(C) 2203/2018 W.P.(C) 2204/2018 W.P.(C) 4944/2018 W.P.(C) 5227/2018 W.P.(C) 5439/2018 W.P.(C) 8593/2018	M/S DHAMPUR SUGAR MILLS LTD. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	PRASEN JIT KESWANI, VARUN K CHOPRA, RAMESH SINGH, UPMANYU TEWARI	
		OTHER DETAILS OF ADVOCATES: PRASEN JIT KESWANI()(9811049118)(PETITIONER) UPMANYU TEWARI(UPMANYULAW@GMAIL.COM)(8800916489)(PETITIONER)		
79	W.P.(C)-2203/2018	AVADH SUGAR &ENERGEY LIMITED (UNIT HARGAON) V/s GOVT. OF NCT OF DELHI & ORS.	PANKAJ BHAGAT, VARUN KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: PANKAJ BHAGAT(JALPALEGAL@GMAIL.COM)(8800791415)(PETITIONER)		
80	W.P.(C)-2204/2018	AVADH SUGAR & ENERGEY LIMITED(UNIT SEOHARA) V/s GOVT. OF NCT OF DELHI & ORS.	PANKAJ BHAGAT, VARUN KUMAR CHOPRA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ BHAGAT(JALPALEGAL@GMAIL.COM)(8800791415)(PETITIONER)		
81	W.P.(C)-4944/2018 CM APPL. 19078/2018	DALMIA BHARAT SUGAR & INDUSTRIES LIMITED & ANR. & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SHIGHRA KUMAR, VARUN KUMAR CHOPRA, VIKRANT PACHNANDA, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: SHIGHRA KUMAR(SHIGHRA.CNLU@GMAIL.COM)(7654005935)(PETITIONER) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(RESPONDENT)		
82	W.P.(C)-5227/2018 CM APPL. 20234/2018	BAJAJ HINDUSTHAN SUGAR LTD. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SHIGHRA KUMAR, NAVEEN KUMAR RAHEJA, VARUN KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: SHIGHRA KUMAR(SHIGHRA.CNLU@GMAIL.COM)(7654005935)(PETITIONER)		
83	W.P.(C)-5439/2018 CM APPL. 21106/2018	UTTA M SUGAR MILLS LIMITED, V/s GOVERNMENT OF NCT OF DELHI & ORS.	SHIGHRA KUMAR, NAVEEN KUMAR RAHEJA, VARUN KUMAR CHOPRA, VIKRANT PACHNANDA	
		OTHER DETAILS OF ADVOCATES: SHIGHRA KUMAR(SHIGHRA.CNLU@GMAIL.COM)(7654005935)(PETITIONER)		
84	W.P.(C)-8593/2018	DCM SHRIRAM LIMITED & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS.	DEVANSH SRIVASTAVA, VARUN KUMAR CHOPRA, NAVEEN KR RAHEJA, VIKRANT PACHNANDA	
		OTHER DETAILS OF ADVOCATES: DEVANSH SRIVASTAVA(DEVANSH.LAW05@GMAIL.COM)(9873559493)(PETITIONER) VIKRANT PACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(RESPONDENT)		
FOR DISPOSAL				
85	CUSAA-228/2019 CM APPL. 53843/2019	COMMISSIONER OF CUSTOMS, (IMPORTS) V/s POLARIS INDIA P LTD	K ENATOLI SEMA, ASHWINI CHANDRASEKARAN	
		OTHER DETAILS OF ADVOCATES: K ENATOLI SEMA(ENATOLI@GMAIL.COM)(9818139636)(PETITIONER) ASHWINI CHANDRASEKARAN(CASHWINI19@GMAIL.COM)(7838592852)(RESPONDENT)		
FOR FINAL DISPOSAL				
86	W.P.(C)-1866/2012 CM APPL. 21139/2019 WITH W.P.(C) 3149/2012 W.P.(C) 3153/2012	LATE SH VM BHUCHAR THROUGH LR V/s REGISTRAR COOPERATIV E SOCIETIES & OTHERS	PRAKASH GAUTAM, RIZWAN, ANKUR ARORA, DS CHAUHAN, NAUSHAD AHMED KHAN, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES:		

		RIZWAN()(9643349576)(PETITIONER) SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(9810006902)(PETITIONER)		
87	W.P.(C)-3149/2012 CM APPL. 21137/2019 CM APPL. 18355/2022 WITH W.P.(C) 3153/2012	SANJIV JOHRY AND ANR V/s REGISTRAR , COOPERATIVE SOCIETIES AND ORS	ANKUR SOOD, RIZWAN, ANKUR ARORA, DS CHAUHAN, ANUPAM SRIVASTAVA, SIDDHARTH DUTTA, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: RIZWAN()(9643349576)(PETITIONER) ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)(9810088832)(PETITIONER) RAKESH (RAKESHTIKUADVOCATE@YAHOO.COM)()(RESPONDENT)		
88	W.P.(C)-3153/2012 CM APPL. 18092/2022 CM APPL. 30793/2022	JNANESWAR SEN AND ANR V/s REGISTRAR, CO-OPERATIVE SOCIETIES AND ORS	ANKUR SOOD, RIZWAN, ANKUR ARORA, DS CHAUHAN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)(9810088832)(PETITIONER) ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)(9810088832)(PETITIONER) NAUSHAD(INFONAUSHAD@GMAIL.COM)()(RESPONDENT) RAKESH (RAKESHTIKUADVOCATE@YAHOO.COM)()(RESPONDENT) SINN(LAWYERSINN@YAHOO.CO.IN)()(RESPONDENT) RIZWAN(RIZWANOFFICE0506@GMAIL.COM)()(RESPONDENT) RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)()(RESPONDENT) ANKUR SOOD(ANKUR.SOOD@SOODANDCO.COM)()(RESPONDENT) NAUSHAD(INFONAUSHAD@GMAIL.COM, LAWYERSINN@YAHOO.CO.IN, VASUH@TCLINDIA.IN)()(RESPONDENT)		
END OF THE BOARD MATTERS				
89	CONT.CAS(C)-725/2023 CM APPL. 28374/2023 CM APPL. 65000/2023 CM APPL. 72694/2024 WITH LPA 746/2014 LPA 803/2014	SH KRISHAN LAL DECEASED THROUGH LRS V/s RAJINDER KUMAR GUPTA & ORS.	VIKHYAT OBEROI, AADITYA CHOPRA, ABHISHEK KAGRA	Listing Remarks: POST LUNCH
		OTHER DETAILS OF ADVOCATES: JAGRITI PANDEY (OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) ANURAG SHREEWASTAVA(OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) VIKHYAT OBEROI, JAGRITI PANDEY(OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) VIKHYAT OBEROI (OFFICEOFVOBEROI@GMAIL.COM)(991633818)(PETITIONER) VG LAW FIRM(VGLAWFIRM@GMAIL.COM)()(RESPONDENT) ADV.ABHISHEK02(ADV.ABHISHEK02@GMAIL.COM)()(RESPONDENT) ABHISHEK(ADV.ABHISHEK02@GMAIL.COM)()(RESPONDENT) VGLAWFIRM(VGLAWFIRM@GMAIL.COM)()(RESPONDENT) AYUSH MITTAL(ABHIMAYUANDASSOCIATES@GMAIL.COM)(9818621176)(PETITIONER) R()(9818713233)(RESPONDENT) V OBEROI(OFFICEOFVOBEROI@GMAIL.COM)()(RESPONDENT) R()(9312430140)(RESPONDENT)		
90	LPA-746/2014 CM APPL. 18794/2014 CM APPL. 3513/2015 CM APPL. 9925/2020 CM APPL. 9926/2020 CM APPL. 43007/2022 CM APPL. 28594/2023 CM APPL. 43708/2023 CM APPL. 64999/2023 CM APPL. 65001/2023 CM APPL. 41169/2024 CM APPL. 72695/2024 WITH LPA 803/2014 CONT.CAS(C) 725/2023	RAJINDER KUMAR GUPTA & ANR V/s KRISHAN LAL & ORS	R P VATS, VIVEK CHIB, ABHISHEK KAGRA, VIKHYAT OBEROI, AADITYA CHOPRA, ABHIMANYU, RISHABH AGGARWAL, ARJUN PANT, SUNITA MAAN, VIKHYAT OBEROI, ABHISHEK KAGRA, SULTAN SINGH KHATRI	Listing Remarks: POST LUNCH
		OTHER DETAILS OF ADVOCATES: VIVEK CHIB()(8506881924)(PETITIONER) ABHISHEK SINGH(ADV.ABHISHEK02@GMAIL.COM)(9999177063)(PETITIONER) SMITA MAAN()(9818713233)(RESPONDENT) VIKHAYAT OBEROI , JAGRITI PANDEY(OFFICEOFVOBEROI@GMAIL.COM)(8932998839)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DVKHATRI(DVKHATRI63@GMAIL.COM)()(RESPONDENT) ADV ABHISHEK (ADV.ABHISHEK02@GMAIL.COM)()(RESPONDENT) VGLAW FIRM(VGLAWFIRM@GMAIL.COM)()(RESPONDENT) SMITAMAAN(SMITAMAAN@GMAIL.COM)()(RESPONDENT) VINOD DADLO(VIONDADLO@GMAIL.COM)()(RESPONDENT) VISHAL MAAN(VISHALMAAN72@GMAIL.COM)()(RESPONDENT) VIOND THAKUR(VIONDDLO@GMAIL.COM)()(RESPONDENT) VIKHYAT OBEROI , JAGITI PANDEY(OFFICEOFBEROI@GMAIL.COM)(996338183)(RESPONDENT) ABHISHEK SINGH (ADV.ABHISEHK02@GMAIL.COM)()(RESPONDENT) SMITA MAAN(SMITAMAAN@GMAIL.COM)()(RESPONDENT) SFARASAT (SFARASAT@FARASATLAW.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SR6B(SR6B-DELHI@GOV.IN)()(RESPONDENT) VGLAW FIRM(VGLAWFIRM@GMAIL.COM)()(RESPONDENT) DHARAMVIR KHATRI(DVKHATRI63@GMAIL.COM)()(RESPONDENT)		

		VISHAL MAAN(VISHALMAAN72@GMAIL.COM)()(RESPONDENT) AYUSH MITTAL(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9818621176)(PETITIONER) AYUSH MITTAL(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9818621176)(PETITIONER) R()(9818713233)(RESPONDENT) R()(9312430140)(RESPONDENT) V OBEROI(OFFICEOFVOBEROI@GMAIL.COM)()(RESPONDENT) ABHIMANYU SINGH(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(PETITIONER) V OBEROI(OFFICEOFVOBEROI@GMAIL.COM)(0)(RESPONDENT) VIVEK CHIB()(8506881924)(PETITIONER) RISHABH AGGARWAL(ADVOCATE.RISHABHAGGARWAL@GMAIL.COM)(9990044066)(PETITIONER) R()(9818713233)(RESPONDENT) R()(9312430140)(RESPONDENT) V OBEROI(OFFICEOFVOBEROI@GMAIL.COM)()(RESPONDENT) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) ABHISHEK KAGRA(ADV.ABHISHEK02@GMAIL.COM)(9999177063)(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(RESPONDENT) SULTAN SINGH KHATRI (SSKHATRI1954@GMAIL.COM)(9818834488)(RESPONDENT)		
91	LPA-803/2014 CM APPL. 20912/2014 CM APPL. 9929/2020 CM APPL. 9931/2020 CM APPL. 41024/2022 CM APPL. 42894/2022 WITH LPA 746/2014	BALJEET SINGH THROUGH LRS V/s KRISHAN LAL THROUGH LRS	S.S.KHATRI, SULTAN SINGH KHATRI, VIVEK CHIB, SANJEEV SABHARWAL, D P GUPTA & CO., VIKHYAT OBEROI	Listing Remarks: POST LUNCH
		OTHER DETAILS OF ADVOCATES: S.S. KHATRI(VINODDADLO@GMAIL.COM)(9818834488)(PETITIONER) SMITA(SMITAMAAN@GMAIL.COM)()(RESPONDENT) ABHISHEK(ADV.ABHISHEK02@GMAIL.COM)()(RESPONDENT) VIKHYA(VIKHYAT.OBEROI@GMAIL.COM)()(RESPONDENT) SS KHATRI(VINODADLO@GMAIL.COM)(9818834488)(PETITIONER) SMITA(SMITAMAAN@GMAIL.COM)()(RESPONDENT) VIKHYAT(VIKHYAT.OBEROI@GMAIL.COM)()(RESPONDENT) ADV.(ADV.ABHISHEK02@GMAIL.COM)()(RESPONDENT) VIVEK CHIB()(8506881924)(PETITIONER) VIVEK CHIB()(8506881924)(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) VIKHYAT OBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER)		
92	W.P.(C)-5732/2021	KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN V/s UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE & ORS.	NEELADRI C, SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN(NEELADRI.CHAKRABARTI@AMSSHARDUL.COM)(9899743765)(PETITIONER) KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN(NEELADRI.CHAKRABARTI@AMSSHARDUL.COM)(9899743765)(PETITIONER) KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN(NEELADRI.CHAKRABARTI@AMSSHARDUL.COM)(9899743765)(PETITIONER) KELSEN GROUP A/S THROUGH CHAIRMAN BOARD OF DIRECTORS - CHRISTOPHER NEUMANN(NEELADRI.CHAKRABARTI@AMSSHARDUL.COM)(9899743765)(PETITIONER) RAJAT BOSE AND NEELADRIC(MAIL.NEELADRIC@GMAIL.COM)(9899743765)(PETITIONER) NEELADRIC(MAIL.NEELADRIC@GMAIL.COM)(9899743765)(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE, THROUGH THE ADDITIONAL DIRECTOR GENERAL OF REVENUE INTELLIGENCE, DIRECTORATE OF REVENUE INTELLIGENCE(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) THE PRINCIPAL COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, TUGHLAKABAD(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) THE COMMISSIONER OF CUSTOMS, JNCH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(981125353)(PETITIONER) UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE, THROUGH THE ADDITIONAL DIRECTOR GENERAL OF REVENUE INTELLIGENCE, DIRECTORATE OF REVENUE INTELLIGENCE(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) THE PRINCIPAL COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, TUGHLAKABAD(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) THE COMMISSIONER OF CUSTOMS, JNCH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9810134678)(PETITIONER) UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE, THROUGH THE ADDITIONAL DIRECTOR GENERAL OF REVENUE INTELLIGENCE, DIRECTORATE OF REVENUE INTELLIGENCE(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) THE COMMISSIONER OF CUSTOMS, JNCH(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) THE PRINCIPAL COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, TUGHLAKABAD(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE, THROUGH THE ADDITIONAL DIRECTOR GENERAL OF REVENUE INTELLIGENCE, DIRECTORATE OF REVENUE INTELLIGENCE(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER)		

		THE PRINCIPAL COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT, TUGHLAKABAD(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) THE COMMISSIONER OF CUSTOMS, JNCH(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) THE PRINCIPAL COMMISSIONER OF CUSTOMS(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DIRECTORATE OF REVENUE INTELLIGENCE(RAJESHLAWYER@YAHOO.CO.IN)(9810643553)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)(9818918655)(RESPONDENT) VIKAS GARG(ADVOCATEVIKASGARG@YAHOO.COM)(9810419742)(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) SONIAS LAW(SONIASLAW@HOTMAIL.COM){}(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(RESPONDENT)	
END(AFTER NOTICE MATTER)			
93	W.P.(C)-1142/2021	M/S. OPES CHEM CORP PVT. LTD V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH
		OTHER DETAILS OF ADVOCATES: M/S. OPES CHEM CORP PVT. LTD(ADVPM01@GMAIL.COM)(9212143535)(RESPONDENT) PRIYADARSHI MANISH(ADVPM01@GMAIL.COM)(9212143535)(PETITIONER) PRIYADARSHIMANISH(ADVPM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	

COURT NO. 42
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. RAJESH KUMAR MALHOTRA (PH: 8448937675) COURT MASTER AND MR. BHUPENDER KUMAR,ACM(PH: 8527360194) TO HON’BLE MR. JUSTICE NAVIN CHAWLA.]

[NOTE: MATTERS AS REAGARDS QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION) WILL BE TAKEN UP AT 2.30 P.M. (PRESENCE OF BOTH THE PARTIES IS MANDATORY.)

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in
akhil.saxena@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-2289/2014 CM APPL. 59845/2024	RAKESH KUMAR SHARMA V/s UNION OF INDIA AND ORS	ANKITA PATNAIK, SURENDER SINGH HOODA, RAVI PRAKASH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BHAGWAN SWARUP SHUKLA(BSCGSC@GMAIL.COM)(0)(RESPONDENT) RAVI PRAKASH(ANKITSINGHBHADAR@GMAIL.COM)(8368861101)(RESPONDENT) SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER)		

COURT NO. 42
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	MAT.APP.(F.C.)-115/2025 CM APPL. 16302/2025	SHRI GULSHAN KUMAR SEHGAL V/s NISHI SEHGAL	VIRENDRA PAL SINGH	
		OTHER DETAILS OF ADVOCATES: V P RANA(DRVPSINGH1964@GMAIL.COM)(9810145707)(PETITIONER) DR V P SINGH(DRVPSINGH1964@GMAIL.COM)(9810145707)(PETITIONER) R()(9811560077)(RESPONDENT)		
FOR ADMISSION				
2	MAT.APP.(F.C.)-19/2025 CM APPL. 2228/2025	DHIRENDRA PRASAD GUPTA V/s BABY DEVI	PRADEEP SINGH NEGI	
		OTHER DETAILS OF ADVOCATES: YASH HARSHVARDHAN (ADV.ER.YASHHARSHVARDHAN10@GMAIL.COM)(0)(PETITIONER) SHALINDER DHAIYA(SHALINDERDHAIYA@GMAIL.COM)(0)(RESPONDENT) SRAND PARTNERS(SRANDPARTNERSLLP@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	FAO(OS)-6/2018 CM APPL. 1205/2018 CM APPL. 1207/2018 CM APPL. 31091/2018 CM APPL. 43123/2018	SUSHIL KUMAR GUPTA & ANR V/s RAKESH GUPTA & ORS	DEEPAK CHOPRA, SANJAY GOSWAMI, DIKSHA GOSWAMI, KESHAV SEHGAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA()(9868237032)(PETITIONER) DEEPAK CHOPRA()(9810168620)(PETITIONER) DEEPAK CHOPRA()(9868237032)(PETITIONER) DIKSHA GOSWAMI(DIKSHAGOSWAMI98@GMAIL.COM)(8285455013)(PETITIONER) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(PETITIONER)		
4	FAO(OS)-229/2019 WITH FAO(OS) 232/2019 FAO(OS) 259/2019	SUDHIR KUMAR GUPTA V/s RAVINDRA KUMAR GUPTA & ORS	VIKAS K BHARTI, VINAY SHARMA, SOUMYASHREE MISRA	
		OTHER DETAILS OF ADVOCATES: VIKAS K BHARTI()(9818000358)(PETITIONER) VINAY SHARMA (VINEYADVOCATE22@GMAIL.COM)(9899403633)(RESPONDENT) SOUMYASHREE MISRA(SOUMYASHREE.MISRA@GMAIL.COM)(9818492242)(RESPONDENT)		

5	FAO(OS)-232/2019	ABHA GUPTA V/s RAVINDRA KUMAR GUPTA & ORS	VINAY SHARMA, VINAY SHARMA, SOUMYASHREE MISRA	
		OTHER DETAILS OF ADVOCATES: VINAY SHARMA()(9899403633)(PETITIONER) VINAY SHARMA (VINEYADVOCATE22@GMAIL.COM)(9899403633)(RESPONDENT) SOUMYASHREE MISRA(SOUMYASHREE.MISRA@GMAIL.COM)(9818492242)(RESPONDENT)		
6	FAO(OS)-259/2019 CM APPL. 55130/2019 CM APPL. 23335/2023 CM APPL. 23336/2023 CM APPL. 39765/2023 CM APPL. 43720/2023	RAVINDER KUMAR GUPTA V/s ABHA GUPTA & ORS	JITENDER MEHTA, ABHAY KUMAR, VARUN NISCHAL, MAHENDRA SINGH, SOUMYASHREE MISRA, VARUN NISCHAL	
		OTHER DETAILS OF ADVOCATES: JITENDER MEHTA()(9871343596)(PETITIONER) R K GUPTA(ANILCO040@GMAIL.COM)(9810541778)(PETITIONER) DEV GUPTA(DEVGUPTA123@GMAIL.COM)()(RESPONDENT) S K BOI(SKBOI99@GMAIL.COM)()(RESPONDENT) GUPTA (GUPTA28464@GMAIL.COM)()(RESPONDENT) LALIT BANSAL(BANSAL.LALIT72@GMAIL.COM)()(RESPONDENT) VARUN NISCHAL (LAWCHAMBERS.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) MAHENDER GUPTA(GUPTA28464@GMAIL.COM)()(RESPONDENT) LALIT BANSAL(BANSAL.LALIT72@GMAIL.COM)()(RESPONDENT) SKBOI(SKBOI99@GMAIL.COM)()(RESPONDENT) VINAY (VINAYADVOCATE22@GMAIL.COM)()(RESPONDENT) VARUN NISCHAL(LAWCHAMBERS.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER) MAHENDER GUPTA(GUPTA28464@GMAIL.COM)()(RESPONDENT) SKBOI(SKBOI99@GMAIL.COM)()(RESPONDENT) VINEY ADVO(VINEYADVOCATE22@GMAIL.COM)()(RESPONDENT) LALIT BANSAL(BANSAL.LALIT72@GMAIL.COM)()(RESPONDENT) MAHENDRA SINGH(MSINGHADVOCATE@YAHOO.CO.IN)(9810740437)(PETITIONER) SOUMYASHREE MISRA(SOUMYASHREE.MISRA@GMAIL.COM)(9818492242)(RESPONDENT) VARUN NISCHAL(VARUN.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER)		
7	FAO(OS)-25/2020 CM APPL. 8650/2020	AJAY MALIK & ORS V/s PREM LATA & ORS	KAPIL KHER, ASHOK GURNANI	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER()(9891072729)(PETITIONER)		
8	FAO(OS)-124/2022 CM APPL. 47546/2022	SHRI MANJEET SINGH JASSAL AND ANR. V/s SHRI ATMA SINGH AND ORS	ASHISH DIXIT	
		OTHER DETAILS OF ADVOCATES: ASHISH DIXIT(HARISHC1892@GMAIL.COM)(9999900412)(PETITIONER) ASHISH DIXIT(ASHISH@ASHISHDIXIT.COM)(9999900412)(PETITIONER) ASHISH DIXIT(ASHISH@ASHISHDIXIT.COM)(9999900412)(PETITIONER) ANIL(ANILCO040@GMAIL.COM)()(RESPONDENT) ATMA SINGH(BKSINGH.ADV@GMAIL.COM)()(RESPONDENT) BALDEV JASSAL(ADVMAYAKA@GMAIL.COM)()(RESPONDENT) ANIL(ANILCO040@GMAIL.COM)()(RESPONDENT) ATMA SINGH(BKSINGH.ADV@GMAIL.COM)()(RESPONDENT) ANIL(ANILCO040@GMAIL.COM)()(RESPONDENT) BALDEV JASSAL(ADVMAYAKA@GMAIL.COM)()(RESPONDENT)		
9	FAO(OS)-89/2023 CM APPL. 43618/2023	KIRANJIT GUJRAL & ORS. V/s PAMINDER GUJRAL & ORS.	CHANDRANI PRASAD, UDAY BEDI	
		OTHER DETAILS OF ADVOCATES: CHANDRANI PRASAD(CNVASSOCIATES@HOTMAIL.COM)(9810599376)(PETITIONER) PAMINDER GUJRAL(CPAGJRAL@SBCGLOBAL.NET)()(RESPONDENT) NEELU CHAWLA(NELEMA18@HOTMAIL.COM)()(RESPONDENT) RANJU SAYALL(RANJUSAYALL@YAHOO.COM)()(RESPONDENT) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM)(9810600533)(PETITIONER)		
10	FAO(OS)-9/2024 O.A.(APPLT) 1/2024 CM APPL. 3881/2024	MEERA GOYAL V/s PRITI SARAF	GIRIDHAR KUMAR THAKUR, MANISHA PARMAR	
		OTHER DETAILS OF ADVOCATES: GIRIDHAR THAKUR(COUNSEL37RR@GMAIL.COM)(7827234376)(PETITIONER) MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)()(RESPONDENT) GIRIDHAR KUMAR THAKUR(COUNSEL37RR@GMAIL.COM)(7827234376)(PETITIONER) MANISHA PARMAR (MANISHA.PARMAR1025@GMAIL.COM)(0)(RESPONDENT) MANISHA PARMAR (MP@MANISHAPARMAR.COM)(0)(RESPONDENT) MANISHA PARMAR(MANISHA.PARMAR1025@GMAIL.COM)(9999699762)(RESPONDENT)		
11	LPA-200/2024 CM APPL. 14248/2024	DARSHAN SINGH V/s UNITED INDIA INSURANCE COMPANY LTD THROUGH ITS THE CHAIRMAN CUM MANAGING DIRECTOR AND ANR.	HEMANT KUMAR, SOM RAJ CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: HIMANSHU PANDIT , SWATI SAXENA, HEMANT (TRINITYLEGALSOLUTIONSB4@GMAIL.COM)(9899142229)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9315506556)(RESPONDENT) SOM RAJ CHOUDHURY(LEXREX.SOM@GMAIL.COM)(9871228823)(RESPONDENT) SOM RAJ CHOUDHURY(LEXREX.SOM@GMAIL.COM)(9871228823)(RESPONDENT)		

12	LPA-1201/2024 CM APPL. 72899/2024	GOVT. OF NCT OF DELHI AND ORS. V/s N NAGARJUNA RAO & ANR.	GAURAV DHINGRA	
		OTHER DETAILS OF ADVOCATES: M C DHINGRA (MCDHINGRA@GMAIL.COM){0}(RESPONDENT) T BHASKAR(TBHASKAR.GAWTHAM@GMAIL.COM){0}(RESPONDENT) KUMAR SPADMA(KUMARSPADMA@GMAIL.COM){0}(RESPONDENT)		
13	LPA-1217/2024 WITH LPA 1218/2024	MANOJ KUMAR V/s PUNJAB NATIONAL BANK	PRATIBHA KUMARI, SWARNIL DEY	
		OTHER DETAILS OF ADVOCATES: PRATIBHA SINHA(){9711401792}(PETITIONER) SKR LAW FIRM(SKRLAWFIRMS@GMAIL.COM){0}(RESPONDENT) SWARNIL(SWARNILDEY@GMAIL.COM){0}(RESPONDENT) SWARNIL DEY(SWARNILDEY@GMAIL.COM){9880444377}(RESPONDENT)		
14	LPA-1218/2024	MANOJ KUMAR V/s SR REGIONAL MANAGER PUNJAB NATIONAL BANK	PRATIBHA KUMARI, SWARNIL DEY	
		OTHER DETAILS OF ADVOCATES: PRATIBHA SINHA(){9711401792}(PETITIONER) SKR(SKRLAWFIRMS@GMAIL.COM){0}(RESPONDENT) SWARNIL(SWARNILDEY@GMAIL.COM){0}(RESPONDENT) SWARNIL DEY(SWARNILDEY@GMAIL.COM){9880444377}(RESPONDENT)		
15	MAT.APP.(F.C.)-109/2023 CM APPL. 21038/2023 CM APPL. 34406/2024	GAUTAM KAPOOR V/s MRS AAINA KAPOOR	RAYMON SINGH, GAURAV GOYAL, GAURAV GOYAL	
		OTHER DETAILS OF ADVOCATES: RAYMON SINGH , ADITYA VARUN(RAYMON.SINGH@KRED-JURE.IN){}(PETITIONER) RAYMON SINGH , ADITYA VARUN(RAYMON.SINGH@KRED-JURE.IN){}(PETITIONER) MGA LAW OFFICE(MGALAWOFFICE@GMAIL.COM){}(RESPONDENT) KMS LAW(KMSLAWCHAMBERS@GMAIL.COM){}(RESPONDENT) RAYMON(RAYMON.SINGH@KRED-JURE.IN){}(PETITIONER) GAURAV GOYAL , ROHIT AGRAWAL(INFO@JGALAWCHAMBERS.COM){9899886971}(RESPONDENT) GAURAV GOYAL(GAURAVGOYAL_11@YAHOO.COM){9899886074}(RESPONDENT)		
16	MAT.APP.(F.C.)-288/2023 CM APPL. 16708/2005 CM APPL. 4271/2016	BHUPENDER KUMAR V/s NEENA	SUNIL DUTT DIXIT, (DHCLSC), MANU BANSAL, RAKESH MUKHIJA, ANKIT JAIN, REENA JAIN, MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE (){0}(RESPONDENT) MISHIKA SINGH(ADMISHIKASINGH@GMAIL.COM){9810187140}(RESPONDENT)		
17	MAT.APP.(F.C.)-333/2023 WITH MAT.APP.(F.C.) 334/2023	SHASHI GUPTA V/s NEERAJ GUPTA	K. SUNIL, RASHID HASHMI, RESPONDENT IN PERSON, NS SUDAN, ANU NARULA	
		OTHER DETAILS OF ADVOCATES:		
18	MAT.APP.(F.C.)-334/2023	SHASHI GUPTA V/s NEERAJ GUPTA	K. SUNIL, RASHID HASHMI, RESPONDENT IN PERSON, NS SUDAN, ANU NARULA	
		OTHER DETAILS OF ADVOCATES:		
19	MAT.APP.(F.C.)-63/2024 CM APPL. 11052/2024 CM APPL. 11055/2024	KAMLESH & ORS. V/s ASHU	ANKIT MEHTA	
		OTHER DETAILS OF ADVOCATES: ANKIT MEHTA & VARUN(ANKITMEHTA.ADV@GMAIL.COM){9958178290}(PETITIONER) AMIT(AMITBASHOR@GMAIL.COM){9990313158}(PETITIONER) ASHU(){9818515056}(RESPONDENT) RAM KUMAR(RKGAUTAM1965@GMAIL.COM){}(RESPONDENT)		
20	MAT.APP.(F.C.)-89/2024	NADIYA MEHRA V/s VINEET BHUTANI	SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN SAXENA AND ASSOCIATES(NEENSAXENA542@GMAIL.COM){}(PETITIONER) BHUTANIV(BHUTANIV@BHARATPETROLEUM.IN){}(RESPONDENT)		
21	MAT.APP.(F.C.)-126/2024 CM APPL. 22223/2024	ANKUR DALAL V/s DISHA CHAUDHARY	RAJAT ASIJA	
		OTHER DETAILS OF ADVOCATES: NEERAJ GUPTA, KAMAL GUPTA(INFO@JUSLAWOFFICES.COM){9811267045}(PETITIONER) ANKUR DALAL(ANKURDALAL243@GMAIL.COM){9992911285}(PETITIONER) DS DHARMENDRA(DSDHARMENDRA72@GMAIL.COM){}(RESPONDENT) DISHA(){9911996086}(RESPONDENT)		
22	MAT.APP.(F.C.)-302/2024 CM APPL. 52810/2024	BIRENDRA AHALWAT V/s PALLAVI AHLAWAT	PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: PREETI SINGH(PREETISINGH1324@GMAIL.COM){9312411311}(PETITIONER) PALLAVI AHLAWAT(PALLUDOC29@REDIFFMAIL.COM){0}(RESPONDENT)		
23	MAT.APP.(F.C.)-320/2024	PRIYANKA KIRTI JENA ALIAS PRIYANKA KIRTI TANWAR V/s AMIT KUMAR JENA ALIAS SAMRAT KISHORE JENA	PRATAP RANJAN SAHANI	

		OTHER DETAILS OF ADVOCATES: PRATAP SAHANI & ASSOCIATES(PRATAPSAHNI@YAHOO.CO.IN)(9871437605)(PETITIONER) PRIYANKA(PRIYANKATANWAR@GMAIL.COM)(8527403127)(PETITIONER) AMIT KUMAR(SAMRATJENA531@GMAIL.COM)(9903903760)(RESPONDENT)		
24	MAT.APP.(F.C.)-327/2024 CM APPL. 59681/2024 CM APPL. 59682/2024 CM APPL. 66684/2024	SWATI BANSAL V/s GAURAV BANSAL	RAGHAV SABHARWAL, OSAMA SUHAIL, OSAMA SUHAIL	
		OTHER DETAILS OF ADVOCATES: RAGHAV SABHARWAL(RAGHAV.SABHARWAL@GMAIL.COM)(9818844415)(PETITIONER) RAGHAV SABHARWAL(RAGHAV.SABHARWAL@GMAIL.COM)(0)(PETITIONER) OSAMA SUHAIL (ANZLAWZ@GMAIL.COM)(9717345345)(RESPONDENT) OSAMA SUHAIL(ANZLAWZ@GMAIL.COM)(9717345345)(RESPONDENT)		
25	MAT.APP.(F.C.)-368/2024	POONAM MADAN V/s SIDDHARTHA SANKAR SARMAH	SHREYA MUNOTH	
		OTHER DETAILS OF ADVOCATES: SHREYA MUNOTH , AMRITANDA CHAKRAVORTY(SHREYA@CSMCHAMBERS.COM)(9958498446)(PETITIONER) SIDDHARTHA (SSSARMAH@GMAIL.COM)(0)(RESPONDENT)		
26	MAT.APP.(F.C.)-27/2025 CM APPL. 4106/2025	DR. PALLAVI AHLAWAT V/s DR. BIRENDRA AHLAWAT	ADITYA VAIBHAV SINGH	
		OTHER DETAILS OF ADVOCATES:		
27	MAT.APP.(F.C.)-43/2025	RAJNISH RANA V/s HANSA	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES:		
28	RFA(OS)-43/2024 CM APPL. 47562/2024 CM APPL. 70287/2024	KIRANJIT GUJRAL & ORS. V/s PAMINDER GUJRAL & ORS.	UDAY BEDI, KARAN NAGRATH	
		OTHER DETAILS OF ADVOCATES: UDAY BEDI, VARISHA(UDAY.BEDI@OUTLOOK.COM)(9810600533)(PETITIONER) DHARMENDER(DHARMENDERSINGH.LAW@GMAIL.COM)(0)(RESPONDENT) C P (CPAGUJRAL@SBCGLOBAL.NET)(0)(RESPONDENT) KARAN NAGRATH(SUPPORT@SPNLEGAL.COM)(9810552424)(PETITIONER) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM)(0)(RESPONDENT)		
29	RFA(OS)-44/2024 CM APPL. 48627/2024	SHRI ARUN GUPTA & ANR. V/s STATE (GOVT. OF NCT OF DELHI) & ORS.	SATVINDER SINGH	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-2996/2019 CM APPL. 13876/2019	UNION OF INDIA AND ORS. V/s SH. DEEPAK VATS	SHIPRA SHUKLA	
		OTHER DETAILS OF ADVOCATES: SHIPRA SHUKLA()(9810274839)(PETITIONER)		
31	W.P.(C)-10156/2019	MR. RAVI MALIK V/s THE CHAIRMAN, CENTRAL BOARD OF EXCISE AND CUSTOMS AND ORS.	JASVINDER KAUR	
		OTHER DETAILS OF ADVOCATES: JASVINDER KAUR()(9312836524)(PETITIONER)		
32	W.P.(C)-10602/2019 CM APPL. 43831/2019	SANTOSH GOYAL AND ORS. V/s CONTROLLER GENERAL OF DEFENCE ACCOUNTS (CGDA) AND ORS.	DEEPAK ANAND, HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND()(9871234414)(PETITIONER) HEMLATA RAWAT(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER)		
33	W.P.(C)-12827/2019	ARUN KUMAR V/s UNION OF INDIA AND ORS.	MRS. RANI CHHABRA, SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: MRS. RANI CHHABRA()(9811168252)(PETITIONER) SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER)		
34	W.P.(C)-1338/2020	BIRPAL SINGH & ORS V/s GOVT. OF NCT OF DELHI & ORS	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9891403206)(PETITIONER)		
35	W.P.(C)-2278/2020 WITH W.P.(C) 1030/2021	SHRIOM DALAL V/s GOVT. OF NCT OF DELHI & ORS	ANSHUL GROVER, SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: ANSHUL GROVER()(9971688900)(PETITIONER) SOURABH AHUJA(SOURABHAHUK 75@YAHOO.COM)(9810714492)(PETITIONER)		

36	W.P.(C)-1030/2021 CM APPL. 2840/2021 WITH W.P.(C) 2278/2020	GOVT OF NCT OF DLEHI & ANR. V/s SHRIOM DALAL & ANR.	AVNISH AHLAWAT, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: GOVT OF NCT OF DLEHI (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) GOVT OF NCT OF DLEHI (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) PRINCIPAL SECRETARY (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) PRINCIPAL SECRETARY (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) GOVT OF NCT OF DLEHI (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) GOVT OF NCT OF DLEHI (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) PRINCIPAL SECRETARY (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) GOVT OF NCT OF DLEHI (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) PRINCIPAL SECRETARY (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) PRINCIPAL SECRETARY (AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) AVNISHAHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) SHRIOM DALAL(SHRIOMDALAL@YAHOO.COM)(8860021709)(PETITIONER) SHRIOM DALAL(SHRIOMDALAL@YAHOO.COM)(8860021709)(PETITIONER) SHRIOM DALAL(SHRIOMDALAL@YAHOO.COM)(8860021709)(PETITIONER) SHRIOM DALAL(SHRIOMDALAL@YAHOO.COM)(8860021709)(PETITIONER) SHRIOM DALAL(SHRIOMDALAL@YAHOO.COM)(8860021709)(PETITIONER) SHRIOMDALAL(SHRIOMDALAL@YAHOO.COM)(9312224805)(RESPONDENT)		
37	W.P.(C)-2936/2021 CM APPL. 8830/2021	UNION OF INDIA & ORS. V/s SH. JAMUNA DASS	RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: THE PRINCIPAL COMMISSIONER OF INCOME TAX(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) THE COMMISSIONER OF INCOME TAX(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) THE CHIEF COMMISSIONER OF INCOME TAX (RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) THE PRINCIPAL COMMISSIONER OF INCOME TAX(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) THE COMMISSIONER OF INCOME TAX(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) UNION OF INDIA(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) UNION OF INDIA(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) THE CHIEF COMMISSIONER OF INCOME TAX (RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) RAVI PRAKASH()(9871452750)(PETITIONER) SH. JAMUNA DASS(PREMCHAND.LEGAL@GMAIL.COM)(8800877152)(PETITIONER) SH. JAMUNA DASS(PREMCHAND.LEGAL@GMAIL.COM)(8800877152)(PETITIONER) PREM CHAND(PREMCHAND.LEGAL@GMAIL.COM)(8800877152)(RESPONDENT)		
38	W.P.(C)-10829/2022	R S KHAN, IDAS (RETD.) V/s UNION OF INDIA & ORS.	QURRATULAIN, MOHAMMED SHOAIB KHAN, JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: MS. QURRATULAIN(QURRATULAIN29@GMAIL.COM)(8130850642)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MOHAMMED SHOAIB KHAN(SHOAIB_ADVOCATE@OUTLOOK.COM)(9958777248)(PETITIONER) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)		
39	W.P.(C)-12183/2022	ASHISH KUMAR THAKUR & ORS. V/s UNION OF INDIA & ORS.	AMARENDRA PRATAP SINGH, NISCHAY CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSINGH17@REDIFFMAIL.COM)(9776370195)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) CENTRAL BOARD OF DIRECT TAXES(PRAMILARAMAMOORTHY@YAHOO.IN, RAJNI.BHARDWAJ@INCOMETAX.GOV.IN)()(RESPONDENT) NISCHAY CHAUDHARY(NISCHAYCHAUDHARY@GMAIL.COM)(9811908102)(PETITIONER)		
40	W.P.(C)-12703/2022 CM APPL. 44226/2023	ARCHANA KAUL AND ORS. V/s UNION OF INDIA AND ORS	MAHESH KUMAR BHARDWAJ, AJAY JAIN	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9871804375)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MAHESH (MAHESHKB75@GMAIL.COM)()(PETITIONER) AJAY JAIN(SCCHAMBER622@GMAIL.COM)(9811044192)(RESPONDENT)		
41	W.P.(C)-1433/2023	JANG BAHADUR V/s THE COMMISSIONER OF POLICE AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M.K BHARDWAJ (MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT)		
42	W.P.(C)-3627/2023 WITH W.P.(C) 3847/2023 W.P.(C) 4291/2023	RAJESH KUMAR V/s UNION OF INDIA & ANR.	ANIL KUMAR SINGAL	
		OTHER DETAILS OF ADVOCATES: ANIL SINGAL(ANILSINGALWPN@YAHOO.COM)(9810160688)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

43	W.P.(C)-3847/2023	RAJESH KUMAR V/s UNION OF INDIA & ANR.	ANIL KUMAR SINGAL	
		OTHER DETAILS OF ADVOCATES: ANIL SINGAL(ANILSINGALWPN@YAHOO.COM)(9810160688)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
44	W.P.(C)-4291/2023	RAJESH KUMAR V/s UNION OF INDIA & ANR.	ANIL KUMAR SINGAL	
		OTHER DETAILS OF ADVOCATES: ANIL SINGAL(ANILSINGALWPN@YAHOO.COM)(9810160688)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
45	W.P.(C)-4442/2023	HARISH CHAND MEENA V/s EMPLOYEES STATE INSURANCE CORPORATION AND OTHERS	SATAKSHI SOOD	
		OTHER DETAILS OF ADVOCATES: SATAKSHI SOOD(SSASSOCIATES.LEGAL@GMAIL.COM)(8278812103)(PETITIONER) DIRECTOR(DIR-GEN@ESIC.NIC.IN, IC-PNA@ESIC.NIC.IN, MS-NOIDA@ESIC.NIC.IN)(0)(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(0)(RESPONDENT)		
46	W.P.(C)-8794/2023	UNION OF INDIA THROUGH THE SECRETARY & ORS. V/s SHIV CHARAN & ORS.	VIKRANT NILESH GOYAL, NEETU SINGH	
		OTHER DETAILS OF ADVOCATES: VIKRANT NILESH GOYAL(OFFICEVNGOYAL@GMAIL.COM)(9953228888)(PETITIONER) MOHAN(MOHAN.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) NEETU SINGH(ADVOCATE.SINGH.NEETU@GMAIL.COM)(7065848483)(PETITIONER)		
47	W.P.(C)-15714/2023 CM APPL. 63038/2023	GOVT OF NCT OF DELHI AND ORS V/s NEHA SHARMA	SUJEET KUMAR MISHRA, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: SUJEET KUMAR MISHRA(ADVOCATESUJEET@GMAIL.COM)(9873377910)(PETITIONER) ASHOK KUMAR(SEEKERASHOK@GMAIL.COM)(0)(RESPONDENT) ASHOK KUMAR(SEEKERASHOK@GMAIL.COM)(9717540822)(RESPONDENT)		
48	W.P.(C)-3607/2024 CM APPL. 14839/2024	GOVT OF NCT OF DELHI AND ORS V/s INDER KUMAR	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) ANIL SINGH(ANILSINGHALWPN@YAHOO.COM)(0)(RESPONDENT)		
49	W.P.(C)-9725/2024 CM APPL. 39862/2024 CM APPL. 39863/2024 CM APPL. 39864/2024	VIJAY KUMAR V/s UNION OF INDIA & ORS.	KESHAV SEHGAL	
		OTHER DETAILS OF ADVOCATES: KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SONIA (SONIASLAW@GMAIL.COM, DIRADMIN@NIC.IN, RDNER.SSC@GMAIL.COM)(0)(RESPONDENT)		
50	W.P.(C)-9790/2024 CM APPL. 40159/2024	UNION OF INDIA & ORS. V/s UMESH KUMAR	R V SINHA	
		OTHER DETAILS OF ADVOCATES: R V SINHA(SINHAADVOCATE@HOTMAIL.COM)(23072490)(PETITIONER) VPS TYAGI(TYAGIVPSTYAGI@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-10896/2024 CM APPL. 44919/2024	UNION OF INDIA V/s AJAY KUMAR	RINKU	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SHANKAR RAY(SIDDHARTHASHANKARRAY23@GMAIL.COM)(9650580863)(PETITIONER)		
52	W.P.(C)-12202/2024	AMAN SINGH V/s DELHI TRANSPORT CORPORATION	NAMAN JAIN	
		OTHER DETAILS OF ADVOCATES: NAMAN JAIN(NAMANJAINCHAMBER@GMAIL.COM)(8860839567)(PETITIONER) PREM NATH SHARMA(0)(9999483434)(PETITIONER) DELHI TRANSPORT COPORATION(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
53	W.P.(C)-17351/2024 CM APPL. 73889/2024	C JITHIN KUMAR V/s CENTRAL BOARD OF SECONDARY EDUCATION	ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(RESPONDENT)		
54	W.P.(C)-2262/2025 CM APPL. 10690/2025	STAFF SELECTION COMMISSION & ANR. V/s SAURABH TIWARI	PREMTOSH KUMAR MISHRA, ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: PREMTOSH K MISHRA(PREMTOSH@PREMTOSH.COM)(9818727744)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT) ESHA MAZUMDAR(MAIL@CURARELEGAL.COM)(9873968037)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
55	FAO(OS) (COMM)-141/2023 CM APPL. 35794/2023 CM APPL. 43263/2023 CM APPL. 39713/2024 WITH FAO(OS) (COMM) 150/2023 FAO(OS) (COMM) 142/2023	KENT RO SYSTEMS LIMITED & ORS. V/s KENT CABLES PRIVATE LIMITED & ORS.	ANKUR SANGAL, NAVEEN NAGARJUNA, NINAD DOGRA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANKUR SANGAL (ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) ANKUR SANGAL (ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) SWATHI(SWATHI@SUKUMAR.IN)()(RESPONDENT) SWATHI (SWATHI@SUKUMAR.IN)()(RESPONDENT) KENT BHARAT(INFO@KENTBHART.COM)()(RESPONDENT) KENT BHARAT(INFO@KENTBHART.COM)()(RESPONDENT) LAW CHAMBERS OF SWATHI SUKUMAR(SWATHI@SUKUMAR.IN)(9632196700)(PETITIONER) ANKIT ARVIND(ANKIT.ARVIND@KHAITANCO.COM)()(RESPONDENT) ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)()(RESPONDENT) ANKIT(ANKIT.ARVIND@KHAITANCO.COM)()(PETITIONER) ANKUR(ANKUR.SANGAL@KHAITANCO.COM)()(PETITIONER) ANKUR(ANKUR.SANGAL@KHAITANCO.COM)()(PETITIONER) RITIK RAGHUWANSHI(RITIK.RAGHUWANSHI@SUKUMAR.IN)(9632196700)(RESPONDENT) RITIK RAGHUWANSHI(RITIK.RAGHUWANSHI@SUKUMAR.IN)(9632196700)(RESPONDENT) ANKIT(ANKIT.ARVIND@KHAITANCO.COM)()(RESPONDENT) NINAD DOGRA(NINAD.DOGRA@GMAIL.COM)(9990090052)(PETITIONER)		
56	FAO(OS) (COMM)-142/2023 CM APPL. 35806/2023	KENT RO SYSTEMS LIMITED & ORS. V/s KENT CABLES PRIVATE LIMITED & ORS.	ANKUR SANGAL, NINAD DOGRA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) KENT BHARAT(INFO@KENTBHART.COM)()(RESPONDENT) SWATHI(SWATHI@SUKUMAR.IN)()(RESPONDENT) KENT BHARAT(INFO@KENTBHART.COM)()(RESPONDENT) SWATHI(SWATHI@SUKUMAR.IN)()(RESPONDENT) NINAD DOGRA(NINAD.DOGRA@GMAIL.COM)(9990090052)(RESPONDENT)		
57	FAO(OS) (COMM)-150/2023 CM APPL. 37233/2023 CM APPL. 37235/2023 CM APPL. 42290/2023 WITH FAO(OS) (COMM) 141/2023	KENT RO SYSTEMS LIMITED & ORS. V/s KENT CABLES PRIVATE LIMITED & ORS.	ANKUR SANGAL, NINAD DOGRA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) KENT BHARAT (INFO@KENTBHART.COM)()(RESPONDENT) NAVEEN NAGARJUNA(NAVEEN.NAGARJUNA@SUKUMAR.IN)()(RESPONDENT) ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) SU KUMAR(SWATHI@SUKUMAR.IN)()(RESPONDENT) NINAD DOGRA(NINAD.DOGRA@GMAIL.COM)(9990090052)(RESPONDENT)		
FOR FINAL HEARING				
58	FAO(OS)-112/2022 CM APPL. 43928/2022	HARJIT SINGH KOCHHAR V/s TEJ ARJUN SINGH KOCHHAR & ORS.	NARENDER LODIWAL, PRATYUSH SHARMA, ARTI SINGH	
		OTHER DETAILS OF ADVOCATES: NARENDER (ADVOCATENLODIWAL@GMAIL.COM)(7982946367)(PETITIONER) MISRAS(MISRAS@HPCL.IN)()(RESPONDENT) PRATYUSH(PRATYUSH.SHRM@GMAIL.COM)()(RESPONDENT) RISHI(RISHISGAUTAM@GMAIL.COM)()(RESPONDENT) GAURAV(GAURAVVJITKOCHAR@YAHOO.COM)()(RESPONDENT) GRAIKHY(GRAIKHY@HOTMAIL.COM)()(RESPONDENT) PRATYUSH SHARMA(SHRM_PRATYUSH@YAHOO.CO.IN)(9711744465)(RESPONDENT) ARTI SINGH(ASALAWYERS@GMAIL.COM)(9899838859)(RESPONDENT) ARTI SINGH(ASALAWYERS@GMAIL.COM)(9899838859)(PETITIONER)		
59	RFA(OS)-117/2015 CM APPL. 16630/2017 CM APPL. 7931/2018 CM APPL. 59791/2023 WITH RFA(OS) 21/2016	ANUJ CHOPRA & ORS V/s VANEETA KHANNA & ORS	KARTIK NAGARKATTI, RAJESH CHHETRI, VANEETA KHANNA, R K TRAKRU, SONIA A MENON, HARSH LATA, RAJEEV CHHETRI & MEENAKSHI RAWAT, ATUL KUMAR, SANDEEP THUKRAL	
		OTHER DETAILS OF ADVOCATES: RAJESH CHHETRI()(9891675255)(PETITIONER) VANEETA KHANNA()(7836845927)(RESPONDENT) KARTIK NAGARKATTI (KARTIKNAGARKATTI@GMAIL.COM)(9873368749)(PETITIONER) SANDEEP THUKRAL(ADV.SANDEEPTHUKRAL@GMAIL.COM)(9971265222)(PETITIONER)		
60	RFA(OS)-21/2016 CM APPL. 7932/2018	RAJEEV GUPTA V/s VANEETA KHANNA & ORS	ASEEM MEHROTRA, RAJESH CHETTRI, R K TRAKRU, HARSH LATA, ATUL KUMAR, SANDEEP THUKRAL	
		OTHER DETAILS OF ADVOCATES: RAJESH CHETTRI()(9879167525)(PETITIONER) SANDEEP THUKRAL(ADV.SANDEEPTHUKRAL@GMAIL.COM)(9971265222)(PETITIONER)		

61	W.P.(C)-9717/2018	UNION OF INDIA & ORS V/s SI PREM CHAND	AVNISH AHLAWAT, YOG RAJ SHARMA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(PETITIONER)		
62	W.P.(C)-9003/2019	RATI RAM V/s UNION OF INDIA AND ORS.	S P SETHI	
		OTHER DETAILS OF ADVOCATES: S P SETHI()(9810811361)(PETITIONER)		
63	W.P.(C)-9894/2019 CM APPL. 40898/2019	SHIVANI ADHIKARI V/s INDIAN RED CROSS SOCIETY (NHQ) AND ORS.	AKANKSHA CHAODHARY, L R KHATANA, AMRITA SARKAR	
		OTHER DETAILS OF ADVOCATES: AKANKSHA CHAODHARY()(9871403731)(PETITIONER) AMRITA SARKAR(AMRITASARKAR.ADV@GMAIL.COM)(7045438897)(PETITIONER)		
64	W.P.(C)-2517/2020 CM APPL. 8825/2020 WITH W.P.(C) 2525/2020 W.P.(C) 2532/2020 W.P.(C) 2533/2020 W.P.(C) 7208/2020	DR. VINOD KUMAR JAIN AND ORS. V/s UNION OF INDIA AND ORS.	SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA()(9871156571)(PETITIONER)		
65	W.P.(C)-2525/2020 CM APPL. 8840/2020	DELHI ADMINISTRATION DOCTORS WELFARE ASSOCIATION AND ANR. V/s UNION OF INDIA AND ORS.	SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA()(9871156571)(PETITIONER)		
66	W.P.(C)-2532/2020 CM APPL. 8855/2020	DR. LAXMI NARAIN GUPTA AND ORS. V/s UNION OF INDIA AND ORS.	SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA()(9871156571)(PETITIONER)		
67	W.P.(C)-2533/2020	JOINT ACTION COUNCIL OF SERVICE DOCTOR'S ORGANISATION AND ORS. V/s UNION OF INDIA AND ANR	SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA()(9871156571)(PETITIONER)		
68	W.P.(C)-7208/2020 CM APPL. 24368/2020	DR. SHABNAM BHANDARI GROVER V/s UNION OF INDIA AND ORS	SAGAR SAXENA	
		OTHER DETAILS OF ADVOCATES: SAGARSAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) SAGA SAXENA(SAGARNASSOCIATES@GMAIL.CO)(9871156571)(PETITIONER) MEDICAL SUPRITENDENT (MSOFFICESJH@GMAIL.COM)(26707282)(RESPONDENT) MOHD MUQEEM(MOHAMEEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
69	W.P.(C)-2892/2020	RAM PRAKASH KAUSHIK V/s GOVT. OF NCT OF DELHI AND ORS.	PRASHANT KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR MITTAL()(9650533566)(PETITIONER)		
70	W.P.(C)-8194/2020	RAM KANWAR V/s GOVT. OF NCT OF DELHI & ORS.	SACHIN CHOWHAN, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: RAM KANWAR(RAM.KANWAR013@GMAIL.COM)(9312503899)(PETITIONER) SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) AVNISH AHLAWAT (AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
71	W.P.(C)-2348/2023 CM APPL. 45739/2023	NAVNEET KUMAR SAXENA & ORS. V/s UNION OF INDIA & ANR.	GOPAL SINGH	
		OTHER DETAILS OF ADVOCATES: GOPAL SINGH(GOPALSINGH1@GMAIL.COM)(9811156434)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) JAGJIT SINGH(JAGJITSINGH70@GMAIL.COM)()(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) GOPAL SINGH(GOPALSINGH1@GMAIL.COM)(9811156434)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
72	W.P.(C)-5653/2017 CM APPL. 45606/2019 CM APPL. 34146/2022 WITH W.P.(C) 5654/2017	UNION OF INDIA & ANR V/s NIRMALA GUPTA & ORS	ARUN BHARDWAJ, HARISH VAIDYANATHAN SHANKAR, PAWAN RELEY, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES:		

		ARUN BHARDWAJ()(9599778214)(PETITIONER) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(981078860)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(RESPONDENT)	
73	W.P.(C)-5654/2017	UNION OF INDIA V/s PRATICCHAN KUMAR & ORS	ARUN BHARDWAJ, ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES:	
74	W.P.(C)-2176/2021 CM APPL. 6333/2021 CM APPL. 27107/2021 WITH W.P.(C) 1823/2021	SOUTH DELHI MUNICIPAL CORPORATION V/s RANVIR SINGH & ANR.	ARUN BIRBAL, ARUN BIRBAL, RAJEEV SHARMA, SRIPARNA CHATTERJEE
		OTHER DETAILS OF ADVOCATES: SOUTH DELHI MUNICIPAL CORPORATION(ARUNBIRBAL@GMAIL.COM)(9810029802)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(ARUNBIRBAL@GMAIL.COM)(9810029802)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(ARUNBIRBAL@GMAIL.COM)(9810029802)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(ARUNBIRBAL@GMAIL.COM)(9810029802)(RESPONDENT) ARUN BIRBAL()(9810029802)(PETITIONER) RANVIR SINGH(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) ADDITIONAL COMMISSIONER NDMC(CLO-NDMC@MCD.NIC.IN)(9899106515)(PETITIONER) RANVIR SINGH(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) ADDITIONAL COMMISSIONER NDMC(CLO-NDMC@MCD.NIC.IN)(9899106515)(PETITIONER) RANVIR SINGH(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) ADDITIONAL COMMISSIONER NDMC(CLO-NDMC@MCD.NIC.IN)(9899106515)(PETITIONER) RANVIR SINGH(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) ADDITIONAL COMMISSIONER NDMC(CLO-NDMC@MCD.NIC.IN)(9899106515)(PETITIONER) RAJEEV SINGH(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) RAJEEV SHARMA(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) RANVIR SINGH(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(PETITIONER) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) RAJEEV SHARMA(ADVRAJEEVSHARMA@GMAIL.COM)(9810053339)(RESPONDENT) SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER)	
FOR ARGUMENT			
75	EFA(OS)-2/2017	WING COMMANDER S C JAIN (RETD) V/s THE STATE TRADING CORPORATION OF INDIA LTD	KAPUR & CO, ROHIT ARORA, JASBIR BIDHURI
		OTHER DETAILS OF ADVOCATES: ROHIT ARORA(ADVROHITARORA@GMAIL.COM)(9717949628)(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT)	
76	W.P.(C)-231/2019	ANIL KUMAR (DECEASED) THROUGH L.R. SMT. RAJNI CHAKRAVATI V/s UNION OF INDIA & ORS	S P SETHI, ASHOK SINGH, V S R KRISHANA, BHAGVAN SWARUP SHUKLA
		OTHER DETAILS OF ADVOCATES: S P SETHI()(9810811361)(PETITIONER) BHAGVAN SWARUP SHUKLA(BSCGSC@GMAIL.COM)(9910483635)(RESPONDENT)	
77	W.P.(C)-3210/2025 CM APPL. 14996/2025	UNION OF INDIA & ORS. V/s SHRI BHAVESH GUPTA	SHOUMENDU MUKHERJI, SAGAR SAXENA
		OTHER DETAILS OF ADVOCATES: SHOUMENDU MUKHERJI(SHOUMENDU@SMLEGALCO.COM)(9910733947)(PETITIONER) SAGAR AND ASSOCIATES(SAGARNASSOCIATES@GMAIL.COM)()(RESPONDENT) SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER)	
FINAL ARGUMENTS			
78	W.P.(C)-4979/2019	SUNIL KUMAR AND ANR. V/s MAHANAGAR TELEPHONE NIGAM LTD. AND ANR.	AJAY KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR SINGH()(9868130303)(PETITIONER)	
END OF THE BOARD/FOR DISPOSAL MATTERS			
79	LPA-537/2022 WITH LPA 538/2022 LPA 539/2022	NISHANT CHAWLA V/s TELECOM DISPUTES SETTLEMENT AND APPELLATE TRIBUNAL & ORS.	SUKANT VIKRAM, SHARATH SAMPATH
		OTHER DETAILS OF ADVOCATES: SUKANT VIKRAM(SUKANTVIKRAM@GMAIL.COM)(9717062602)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) TDSAT(TDSAT@NIC.IN)()(RESPONDENT) SHARATH SAMPATH(SHARATH@VEDYAPARTNERS.COM)(9818903313)(RESPONDENT)	
80	LPA-538/2022	RAJESH PANT V/s TELECOM DISPUTES SETTLEMENT AND APPELLATE TRIBUNAL & ORS.	SHWETA SHARMA, SHARATH SAMPATH
		OTHER DETAILS OF ADVOCATES: DIGGAJ PATHAK(DIGGAJ@LAWOFFICESOFDPSS.COM)(9971797977)(PETITIONER) TELECOM(TDSAT@NIC.IN)()(RESPONDENT) UNION(UOIDHC@GMAIL.COM)()(RESPONDENT) SHARATH SAMPATH(SHARATH@VEDYAPARTNERS.COM)(9818903313)(RESPONDENT)	

81	LPA-539/2022	SUJIT GANGOPADHYAY V/s TELECOM DISPUTES SETTLEMENT AND APPELLATE TRIBUNAL & ORS.	SHWETA SHARMA, SHARATH SAMPATH	
		OTHER DETAILS OF ADVOCATES: DIGGAJ PATHAK(DIGGAJ@LAWOFFICESOFDPSS.COM)(9999414356)(PETITIONER) TDST(TDSAT@NIC.IN)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) SHARATH SAMPATH(SHARATH@VEDYAPARTNERS.COM)(9818903313)(RESPONDENT)		
82	W.P.(C)-6860/2009 CM APPL. 2099/2009	DIRECTOR GENERAL V/s SANJEEV KUMAR	MR.VIVEK KUAMR TANDON, SANDEEP JAIN, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
83	W.P.(C)-6638/2015	UNION OF INDIA & ORS V/s AVANI CHAUDHARY & ANR	R V SINHA, PADMA KUMAR S, SM ZULFIQAR ALAM	
		OTHER DETAILS OF ADVOCATES: SM ZULFIQAR ALAM(ZULFIQAR_ATIA@YAHOO.COM)(9811480141)(RESPONDENT)		
84	W.P.(C)-2618/2020 WITH W.P.(C) 9852/2020 W.P.(C) 12105/2021	SURESH SHARMA V/s NTRO & ORS.	M K BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210951550)(PETITIONER)		
85	W.P.(C)-9852/2020	SURESH SHARMA V/s NTRO AND ORS	MAHESH KUMAR BHARDWAJ, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: SURESH SHARMA(SURESHSHARMA.ADVOCATE54@GMAIL.COM)(7042338181)(PETITIONER) M K BHARDWAJ(MAHESHB75@GMAIL.COM)(9210951550)(PETITIONER) MAHESHBHARDWAJ(MAHESHB75@GMAIL.COM)(9958076980)(PETITIONER) NTRO AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) V SEHGAL(VSEHGAL1952@GMAIL.COM)()(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(981131792)(RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)(9810056263)(RESPONDENT)		
86	W.P.(C)-12105/2021	SURESH SHARMA V/s NTRO AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ(MAHESHB75@GMAIL.COM)(9210951550)(PETITIONER) V SEHGAL(VSEHGAL1952@GMAIL.COM)()(RESPONDENT) JAI JEET SINGH(ADG.PC@MAHAPOLICE.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
87	W.P.(C)-10162/2021 WITH W.P.(C) 14361/2021 W.P.(C) 1390/2022 W.P.(C) 1478/2022	JAISWAR RAMAVTAR PRAHLAD V/s UNION OF INDIA & ORS.	VISHNU SHARMA, PRATIK RAJKUMAR BOMBARDE	
		OTHER DETAILS OF ADVOCATES: VISHNU SHARMA(ADVOCATEVISHNU@GMAIL.COM)(9873181685)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PRATIK RAJKUMAR BOMBARDE(PRATIKBOMBARDE@GMAIL.COM)(9313734769)(PETITIONER)		
88	W.P.(C)-14361/2021	LALIT KUMAR V/s UNION OF INDIA & ORS.	VISHNU SHARMA, PRATIK RAJKUMAR BOMBARDE	
		OTHER DETAILS OF ADVOCATES: VISHNU SHARMA AND ASSOCIATES(ADVOCATEVISHNU@GMAIL.COM)(9873181685)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRATIK RAJKUMAR BOMBARDE(PRATIKBOMBARDE@GMAIL.COM)(9313734769)(PETITIONER)		
89	W.P.(C)-1390/2022	DEEPAK KUMAR V/s UNION OF INDIA & ORS.	VISHNU SHARMA, PRATIK RAJKUMAR BOMBARDE	
		OTHER DETAILS OF ADVOCATES: VISHNUSHARMA(ADVOCATEVISHNU@YAHOO.IN,MOHD88IRSHAD@GMAIL.COM)(9873181685)(PETITIONER) VISHNU SHARMA AND ASSOCIATES(ADVOCATEVISHNU@GMAIL.COM)(9873181685)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) THE REGIONAL DIRECTOR(RDSSCN@GMAIL.COM)(24360944)(RESPONDENT) PRATIK RAJKUMAR BOMBARDE(PRATIKBOMBARDE@GMAIL.COM)(9313734769)(PETITIONER)		
90	W.P.(C)-1478/2022	ABHISHEK RAJ V/s UNION OF INDIA & ORS.	VISHNU SHARMA, PRATIK RAJKUMAR BOMBARDE	
		OTHER DETAILS OF ADVOCATES: VISHNU SHARMA AND ASSOCIATES(ADVOCATEVISHNU@GMAIL.COM)(9873181685)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CENTRAL REVENUES CONTROLL LABORATORY(DIR.CRCL-CBEC@NCI.IN, RDDSCNR@GMAIL.COM)()(RESPONDENT) PRATIK RAJKUMAR BOMBARDE(PRATIKBOMBARDE@GMAIL.COM)(9313734769)(PETITIONER)		

FOR FINAL HEARING (CONNECTED)/ AT 2:30 P.M.				
91	W.P.(C)-9617/2018	LOKESH KUMAR AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
92	W.P.(C)-10914/2018	GOVIND LAKRA AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	J S MANN, RASHMI CHOPRA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873356345)(PETITIONER) RASHMI CHOPRA(RASHMICHOPRA6897@GMAIL.COM)(9810311218)(PETITIONER)		
93	W.P.(C)-13233/2018	SUMIT KUMAR & ORS. V/s GOVT OF NCT OF DELHI & ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
94	W.P.(C)-13234/2018	MANJEET & ORS. V/s GOVT OF NCT OF DELHI & ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
95	W.P.(C)-13244/2018	DEEPAK KUMAR & ORS. V/s GOVT OF NCT OF DELHI & ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
96	W.P.(C)-13256/2018	PAWAN KUMAR V/s GOVT OF NCT OF DELHI & ORS.	SAAHILA LAMBA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
97	W.P.(C)-911/2019	HEMANT RANA AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	J S MANN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873345634)(PETITIONER)		
98	W.P.(C)-3876/2019 WITH W.P.(C) 9617/2018	RAJEEV KUMAR V/s GOVT OF NCT OF DELHI & ORS	M K BHARDWAJ	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210951550)(PETITIONER)		
99	W.P.(C)-9762/2019 CM APPL. 40335/2019 WITH W.P.(C) 9782/2019	PANKAJ KUMAR SINGH AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	SAAHILA LAMBA, AVNISH AHLAWAT	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
100	W.P.(C)-9782/2019 CM APPL. 40392/2019	PRADEEP KUMAR V/s GOVT. OF NCT OF DELHI AND ORS.	SAAHILA LAMBA, AVNISH AHLAWAT	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
101	W.P.(C)-980/2020 CM APPL. 3173/2020 WITH W.P.(C) 9617/2018	VIKAS DESWAL AND ORS. V/s GOVT. OF NCT OF DELHI THROUGH ITS CHIEF SECRETARY AND ORS.	J S MANN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873345634)(PETITIONER)		
102	W.P.(C)-12489/2022 WITH W.P.(C) 9617/2018	NEERAJ KUMAR V/s GOVT. OF NCT OF DELHI AND ORS	JAI SINGH MANN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)(9873345634)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
103	W.P.(C)-8806/2024 CM APPL. 35825/2024 CM APPL. 35826/2024	PRATOSH KUMAR V/s GOVT OF NCT OF DELHI AND ORS	JAI SINGH MANN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: J. S. MANN(JCTRMANN@GMAIL.COM)(9873345634)(PETITIONER) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) S.K. GUPTA(ADVOCATESKGUPTA@GMAIL.COM)(RESPONDENT)		

104	W.P.(C)-9665/2024 CM APPL. 39717/2024 CM APPL. 39718/2024	PRAVEEN V/s GOVT OF NCT OF DELHI AND ORS.	JAI SINGH MANN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

- NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.
- Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.
- Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in) or an adjournment slip is filed a day in advance, specifying the ground of adjournment.
- NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.
- NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.
- NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.
- NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpraveenkumar.dhc@gov.in
vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	RFA(COMM)-211/2025 CM APPL. 21833/2025 WITH RFA(COMM) 196/2025	WESTEND GREEN FARMS SOCIETY V/s KAPIL KUMARIA	SUMIT GAHLAWAT	
		OTHER DETAILS OF ADVOCATES: SUMIT GEHLOT(SUMIT.GEHLLOT@FIDELEGAL.COM)(0)(PETITIONER) KAPIL(KAPIL@CORPORATEALLIANCEGROUP.COM)(0)(RESPONDENT)		
2	W.P.(C)-4600/2025 CM APPL. 21296/2025 CM APPL. 21297/2025 CM APPL. 21298/2025	UNION OF INDIA & ORS. V/s CAPTAIN SANJAY KUMAR	ROHAN JAITLEY	
		OTHER DETAILS OF ADVOCATES: ROHAN JAITLEY(OFFICE@ROHANJAITLEY.COM)(9958757777)(PETITIONER) SUDHANSHU ASSOCIATES(SSPANDEYASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-4793/2025 CM APPL. 22041/2025 CM APPL. 22042/2025	UNION OF INDIA & ANR. V/s HFO (MWO) PREM LAL PANDEY MT FIT(RETD)	JITESH VIKRAM SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: JITESH VIKRAM SRIVASTAVA(JITESHLAWYER@GMAIL.COM)(9910879375)(PETITIONER) RAKESH(ADVRAKESHLEGAL@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
4	W.P.(C)-3456/2025	MANOHAR SR V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
5	W.P.(C)-3697/2025 CM APPL. 17293/2025	PRATIPAL SINGH JADON V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	

		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
6	W.P.(C)-3933/2025 CM APPL. 18365/2025 CM APPL. 18366/2025	UNION OF INDIA & ORS. V/s EX JWO NAGESHWAR TIWARI	SANTOSH KUMAR PANDEY, BIJENDRA KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY(ADVSANTOSHSHRAM@GMAIL.COM)(8076125240)(PETITIONER) BIJENDRA KUMAR PATHAK(BIJENDRAKUMARP@GMAIL.COM)(0)(RESPONDENT) BIJENDRA KUMAR PATHAK(BIJENDRAKUMARP@GMAIL.COM)(8383864402)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
7	FAO(OS) (COMM)-121/2023 CM APPL. 30761/2023	PATIL RAIL INFRASTRUCTURE PVT LTD THROUGH ITS GM MARKETING & ORS. V/s PANDROL LIMITED & ANR.	GAGAN GUPTA, ARKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PATIDL RAIL INFRASTRUCTURE PVT LTD(INFO@PATILGROUP.COM)()(PETITIONER) GAGAN GUPTA(GAGANG222@GMAILO.COM)(9811212776)(PETITIONER) GAGAN GUPTA(GAGANG222@GMAILO.COM)(9811212776)(PETITIONER) PANDROL LTD(INFO@PANDROLRAHEE.COM)()(RESPONDENT) PANDROL RAHEE TECHNOLOGIES(INFO@PANDROLRAHEE.COM)(8458279007)(RESPONDENT) ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(PETITIONER)		
8	FAO(OS) (COMM)-73/2024 CM APPL. 22687/2024	BODHISATTVA CHARITABLE TRUST AND ORS. V/s MAYO FOUNDATION FOR MEDICAL EDUCATION AND RESEARCH	VISHAL DABAS, ADITYA GUPTA	
		OTHER DETAILS OF ADVOCATES: VISHAL DABAS , KUNAL (MAIL@VDLEGAL.IN)(9873976214)(PETITIONER) MAYO FOUNDATION FOR MEDICAL EDUCATION(RSTMAYOTRADEMARKS@MAYO.EDU)()(RESPONDENT) ADITYA GUPTA(ADITYA@IRA.LAW)(9958158982)(RESPONDENT)		
9	W.P.(C)-4548/2004 CM APPL. 38562/2018	ANIL KUMAR & ORS. V/s THE STATE GOVT. OF NCT OF DELH	MS.RASHMI RAI, MS.KANIKA, VIBHA MAHAJAN SETH, WADHERA, MS.IRAM MAJID, MR.S.K. MISHRA, SATYAKAM, ANUPAM SINGH	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) ANUPAM SINGH(ANUPAMJSINGH@GMAIL.COM)(9654926809)(PETITIONER)		
10	W.P.(C)-2875/2013 WITH W.P.(C) 3502/2013	PARVEEN KUMAR & ORS. V/s UNION OF INDIA & ORS.	M K BHARDWAJ, RAVINDER AGGARWAL, ASHWANI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-3502/2013	MOHAN LAL & ORS. V/s UNION OF INDIA & ORS.	M K BHARDWAJ, DR. ASHWANI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
12	CM APPL. 61977/2024 In W.P.(C)-1768/2014(Disposed off case)	ROHIT SHARMA & ORS V/s THE HIGH COURT OF DELHI & ORS	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
13	W.P.(C)-1124/2016 CM APPL. 25379/2022	S K SINHA V/s THE MINISTRY OF HOME AFFAIRS AND ORS	SANJAY VERMA AND ASSO, SANJAY PRASAD VERMA	
		OTHER DETAILS OF ADVOCATES: SANJAY VERMA AND ASSOCIATES(SANJAYVERMAADV@YAHOO.COM)(9810155090)(PETITIONER) ANURAG(ANURAGCGSC@GMAIL.COM, AHLUWALIAPAL@GMAIL.COM)()(RESPONDENT) SANJAY PRASAD VERMA(SANJAYVERMAADV@YAHOO.COM)(9810155090)(PETITIONER)		
14	W.P.(C)-2315/2017	GEETA KUKRETI V/s UNION OF INDIA AND ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES:		
15	CM APPL. 61013/2023 In W.P.(C)-4538/2017(Disposed off case) WITH W.P.(C) 7770/2017	PRABHU DAYAL GORA & ORS V/s UNION OF INDIA & ORS	HARVINDER OBEROI, MAJEDAR JANGRA, SAAHILA LAMBA, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: M D JANGRA (JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		

16	CM APPL. 61008/2023(CM For Restoration) In W.P.(C)-7770/2017(Disposed off case)	RAMESH KUMAR AND ORS V/s UNION OF INDIA AND ORS	KULDEEP SINGH, MAJEDAR JANGRA, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: M D JANGRA (JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
17	W.P.(C)-9408/2017	SURANDER SINGH V/s UNION OF INDIA AND ORS	SAAHILA LAMBA, JK SINGH	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-269/2018 CRL.M.A. 8837/2017 CM APPL. 1283/2018	BALBIR SINGH V/s UNION OF INDIA & ORS	SHRI SINGH, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: SHRI SINGH()(9971115581)(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		
19	W.P.(C)-2763/2019	MOHINI JOLLY V/s UNION OF INDIA AND ORS.	AJIT KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR()(9958006409)(PETITIONER)		
20	W.P.(C)-3489/2019	RANJU LEHRA DAS V/s UNION OF INDIA AND ORS.	A K MISHRA	
		OTHER DETAILS OF ADVOCATES: A K MISHRA()(9650732474)(PETITIONER)		
21	W.P.(C)-1488/2020 CM APPL. 5184/2020	S RADHIKA V/s DELHI HIGH COURT THROUGH IT'S REGISTRAR GENERAL	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
22	W.P.(C)-2778/2020 CM APPL. 25469/2020 CM APPL. 9750/2022 WITH W.P.(C) 10576/2022	KAMLESH KUMAR GOUR & ORS V/s UNION OF INDIA & ORS	ANKUR CHHIBBER, ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) ARUNBHARDWAJ(ABCGSC459@GMAIL.COM)(9810109681)(PETITIONER) ARUN BHARDWAJ(ABCGSC459@GMAIL.COM)(9718098827)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANURAG AHLUWALIA CGSC(ANURAGCGSC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
23	W.P.(C)-10576/2022	SATYA PAL SINGH V/s UNION OF INDIA AND ORS	ATUL, SUDEEP DEY	
		OTHER DETAILS OF ADVOCATES: SHISH PAL LALER AND ATUL(SPLALER@GMAIL.COM)(9968669990)(PETITIONER) PSDG (DG@ITBP.GOV.IN, PSDG@ITBP.GOV.IN, IGHQRS@ITBP.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SUDEEP DEY(SUDEEPDEYADVOCATE@GMAIL.COM)(9205541539)(PETITIONER)		
24	W.P.(C)-2890/2020 WITH W.P.(C) 12857/2021	PADAM SINGH BAGGA V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
25	W.P.(C)-12857/2021 WITH W.P.(C) 2890/2020	RAVISH RANJAN V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
26	W.P.(C)-7000/2020	SMT SUNITA DEVI V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(CHHIBBERANDASSOCIATES@GMAIL.COM)(9810082847)(PETITIONER) ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	W.P.(C)-6219/2021 CM APPL. 4087/2025 WITH W.P.(C) 8119/2021	RAJEEV CHANDRA AND ORS V/s UNION OF INDIA AND ORS	SHREENATH ASHOK KHEMKA	
		OTHER DETAILS OF ADVOCATES:		

		SHREENATH A KHEMKA(SHREENATH.KHEMKA@GMAIL.COM)(8498061800)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
28	W.P.(C)-8119/2021 CM APPL. 44459/2021 CM APPL. 12334/2022 CM APPL. 6377/2025	LEELA MEENA AND ORS. V/s UNION OF INDIA AND ORS.	SHREENATH ASHOK KHEMKA, VIKRANT NILESH GOYAL
		OTHER DETAILS OF ADVOCATES: SHREENATH A. KHEMKA(SHREENATH.KHEMKA@GMAIL.COM)(8498061800)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) VIKRANT N GOYAL(NAMANSEHGAL910@GMAIL.COM)(9953228888)(PETITIONER) SHREENATH KHEMKA(SHREENATH.KHEMKA@GMAIL.COM)()(RESPONDENT) SHREENATH A. KHEMKA(SHREENATH.KHEMKA@GMAIL.COM)(8498061800)(PETITIONER) SHREENATH A. KHEMKA(SHREENATH.KHEMKA@GMAIL.COM)(8498061800)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHREENATH A KHEMKA()(8498061800)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
29	W.P.(C)-12317/2021	AJAY V/s UNION OF INDIA & ORS.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)	
30	W.P.(C)-3500/2022	EX CPL RUPU REDDY RAJI REDDY V/s UNION OF INDIA AND ORS	DEEPIKA SHEORAN
		OTHER DETAILS OF ADVOCATES: WG CDR BALJEET SINGH AND DEEPIKA SHEORAN(ADVBALJEETSINGH40@GMAIL.COM)(9654330557)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)	
31	W.P.(C)-12119/2022 WITH W.P.(C) 15819/2022 W.P.(C) 12343/2022	RAKESH KUMAR MEENA V/s UNION OF INDIA & ORS.	SUMIT TETERWAL
		OTHER DETAILS OF ADVOCATES: SUMIT TETERWAL(SUMIT.TETERWAL@GMAIL.COM)(9636661144)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DIRECTOR GENERAL(CR. SSBDEL@NIC.IN)()(RESPONDENT)	
32	W.P.(C)-12343/2022	PREM BISHNOI V/s UNION OF INDIA & ORS.	SUMIT TETERWAL, NIKUNJ ARORA
		OTHER DETAILS OF ADVOCATES: SUMIT TETERWAL(SUMIT.TETERWAL@GMAIL.COM)(9636661144)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CR. SSBDEL(CR.SSBDEL@NIC.IN)()(RESPONDENT) NIKUNJ ARORA(NIKUNJ1.ARORA@GMAIL.COM)(9808601117)(PETITIONER)	
33	W.P.(C)-15819/2022	NARSI RAM MEENA V/s UNION OF INDIA & ORS.	SUMIT TETERWAL
		OTHER DETAILS OF ADVOCATES: SUMIT TETERWAL(SUMIT.TETERWAL@GMAIL.COM)(9636661144)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
34	W.P.(C)-13182/2022	ASHWANI KUMAR SARPAL V/s THE HIGH COURT OF DELHI	SANJEEV KUMAR JHA
		OTHER DETAILS OF ADVOCATES: K.P. SUNDAR RAO(KPSRASSOCIATES@GMAIL.COM)(9811089906)(PETITIONER) RANEJA(RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT)	
35	W.P.(C)-13704/2022 WITH W.P.(C) 13706/2022 W.P.(C) 15609/2022	TARUN RANA V/s HIGH COURT OF DELHI THROUGH ITS REGISTRAR GENERAL	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) VIBH SMJ(VIBHSMJ@YAHOO.COM.SG)()(RESPONDENT)	
36	W.P.(C)-13706/2022	ASHWANI AND ORS V/s HIGH COURT OF DELHI THROUGH ITS REGISTRAR GENERAL	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) SUBHAHS CHOUDHARY(SUBHASHCHAUDHARY08@GMAIL.COM)(9810702410)(PETITIONER) VIBHSMJ(VIBHSMJ@YAHOO.COM.SG)()(RESPONDENT)	
37	W.P.(C)-15609/2022 CM APPL. 48592/2022	SUNITA KUMARI V/s DELHI HIGH COURT	JANANI SRINIVASAN, JANANI SRINIVASAN
		OTHER DETAILS OF ADVOCATES:	

		S. JANANI(62.CHAMBER@GMAIL.COM)(9818210044)(PETITIONER) ANU(ANU@BAGAI.CO.IN)()(RESPONDENT) JANANI SRINIVASAN(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER)	
38	W.P.(C)-14081/2022	BALWANT V/s UNION OF INDIA & ANR	ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGADV@GMAIL.COM)(9891363718)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
39	W.P.(C)-8853/2023 CM APPL. 33466/2023	NIDHI V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
40	W.P.(C)-9057/2023	GORDHAN LAL PALIWAL V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
41	W.P.(C)-10169/2023	RAJESH KUMAR V/s UNION OF INDIA & ORS.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
42	W.P.(C)-11866/2023	T ASHOK V/s UNION OF INDIA AND ANR	ABHISHEK KUMAR CHOUDHARY
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ABHISHEKCHOUDHARYLEGAL@GMAIL.COM)(9654771281)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
43	W.P.(C)-12978/2023	SI GD (M) MEENA CHHIKARA V/s UNION OF INDIA AND ORS.	AJIT KUMAR KAKKAR
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR(ADMIN@AJITKAKKAR.COM)(9958006409)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, DG@CRPF.GOV.IN)()(RESPONDENT)	
44	W.P.(C)-13625/2023	NAIB SUBEDAR PURAN SINGH V/s UNION OF INDIA	SITWAT NABI
		OTHER DETAILS OF ADVOCATES: SITWAT NABI(SITWATNABI@GMAIL.COM)(9717416848)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
45	W.P.(C)-15045/2023	SHASHIKANT YADAV V/s UNION OF INDIA & ORS.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)	
46	CM APPL. 46819/2024 CM APPL. 11488/2025 In W.P.(C)-15636/2023	SONIA JAKHAR & ORS. V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA & SATYAARTH SINHA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) MR. ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ABHAY BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MR. ABHAY KUMAR BHARGAVA ()(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	
47	W.P.(C)-15909/2023	ANWAR KHAN V/s UNION OF INDIA AND ORS.	PRADEEP KUMAR TRIPATHI
		OTHER DETAILS OF ADVOCATES: SOMNATH BHATTACHARYA(ADV.SOMNATHBHATTACHARYA@GMAIL.COM)(8826411536)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
48	W.P.(C)-2563/2024	JAGDISH PRASAD MANDAWRA V/s UNION OF INDIA AND ORS.	SHREENATH ASHOK KHEMKA
		OTHER DETAILS OF ADVOCATES: SHREENATH A. KHEMKA(SHREENATH.KHEMKA@GMAIL.COM)(8498061800)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) VIKRANT N. GOYAL(V.N.GOYAL@GMAIL.COM)(9953228888)(RESPONDENT)	

49	W.P.(C)-4011/2024	SUBRAMANIAN S V/s UNION OF INDIA & ORS.	S SURIYA KANNAN	
		OTHER DETAILS OF ADVOCATES: SURIYA KANNAN SABANAYAGAM(SURIAOFFICEIAL21@GMAIL.COM)(9943324914)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-8447/2024 CM APPL. 34855/2024	UNION OF INDIA & ORS. V/s EX LT COL DHARAMVIR SINGH CONVICTED	ABHIGYAN SIDDHANT	
		OTHER DETAILS OF ADVOCATES: ABHIGYAN SIDDHANT(MAIL@ABHIGYANSIDDHANT.COM)(9999999045)(PETITIONER) EX LT COL DHARMVIR SINGH(INFO@ZLC.CO.IN)(9958559119)(RESPONDENT)		
51	W.P.(C)-8807/2024	EX-INSP/T GEJENDRA SINGH V/s UOI & ORS	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: AK TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)()(RESPONDENT)		
52	W.P.(C)-8962/2024 CM APPL. 36623/2024	ARMY NO. GH-409 RAVI TOMAR,RETD V/s UNION OF INDIA AND ORS	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: MANOJ KR GUPTA(GUPTAMANOJ50@YAHOO.COM)(9718451126)(PETITIONER) MANOJ KR GUPTA(GUPTAMANOJ50@YAHOO.COM)(9718451126)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)(0)(RESPONDENT)		
53	W.P.(C)-15230/2024 CM APPL. 63991/2024	MAJ AJIT SINGH RATHI V/s UNION OF INDIA AND ANR	VIRENDRA SINGH TOMAR	
		OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH TOMAR(TOMAR.VIRENDRA@GMAIL.COM)(9811446287)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
54	W.P.(C)-15736/2024	KULDEEP KUMAR V/s UNION OF INDIA & ORS.	TRILOKI NATH TRIPATHI, ARJUN KUMAR DE	
		OTHER DETAILS OF ADVOCATES: T.N. TRIPATHI(TNTRIPATHI1965@GMAIL.COM)(9810764890)(PETITIONER) UNION OF INDIA,PAI HELPDESK(UOIDHC@GMAIL.COM, PAIHELPDESK@RATHI.COM)(1123384193)(RESPONDENT) ARJUN KUMAR DE(AKDESC@GMAIL.COM)(9811718302)(PETITIONER)		
55	W.P.(C)-15883/2024	VIRENDER SINGH YADAV V/s UNION OF INDIA AND ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
56	W.P.(C)-16222/2024	ASI AJISON K (970092496) V/s UNION OF INDIA AND ORS	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR & ASSOCIATES(ADMIN@AJITKAKKAR.COM)(9958006409)(PETITIONER) UNION OF INDIA, BSF(UOIDHC@GMAIL.COM, EDPDTE@BSF.NIC.IN)(1123384193)(RESPONDENT)		
57	W.P.(C)-2720/2025 CM APPL. 12900/2025	MAJOR SANDEEP RANA V/s UNION OF INDIA & ORS.	DHARAMBIR SINGH	
		OTHER DETAILS OF ADVOCATES: DEL RANA(DEL RANA28@GMAIL.COM)(9873020469)(PETITIONER) DEFSECY, MEFC, UNION OF INDIA, DMA, TARGET AIM(DEFSECY@NIC.IN, MEFC@GOV.IN, UOIDHC@GMAIL.COM, DMA@GOV.IN, TARGET.AIM@GOV.IN)(1123384193)(RESPONDENT) TF KUMAON, TARGET AIM, INDIA POST(130ETFKUMAON@GMAIL.COM, TARGET.AIM@GMAIL.COM, SECRETARY-POSTS@INDIAPOST.GOV.IN)(0)(RESPONDENT) HQUKSA COVID 19, TAGPHQCC, PITHORAGARH(HQUKSACOV19@GMAIL.COM, TAGPHQCC2019@GMAIL.COM, STNHQPITHORAGARH@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
58	W.P.(C)-2374/2023	SH. KARMBIR SINGH & ORS. V/s UNION OF INDIA & ANR.	PRASOON KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: PRASOON KUMAR(ADVOCATEPRASOON@GMAIL.COM)(9213316894)(PETITIONER) HSHSO(HSHSO@NIC.IN)()(RESPONDENT) EDPDTE(EDPDTE@BSF.NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
59	W.P.(C)-13757/2023	PRAMOD KUMAR SINGH SUB INSPR. (MIN) BSF V/s UNION OF INDIA AND ORS.	HEENA GOPAL ROHRA	
		OTHER DETAILS OF ADVOCATES: SUBHRO SANYAL(SANYALSUBHRO@GMAIL.COM)(9871314996)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

FOR DISPOSAL				
60	FAO (COMM)-79/2025 CM APPL. 15598/2025	BHOLE NATH FOODS LTD V/s KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT LTD	NISHANT MAHTTA	
		OTHER DETAILS OF ADVOCATES: NISHANT MAHTA(LITIGATION@LALJITM.IN)(8860888011)(PETITIONER) KKRAM(INFO@KKRAM.COM)(0)(RESPONDENT)		
FOR ARGUMENT				
61	W.P.(C)-11773/2016	SUBHASH MITTAL AND ANR V/s UNION OF INDIA AND ANR	PRAVEEN AGARWAL, ARCHANA GAUR	
		OTHER DETAILS OF ADVOCATES:		
PART-HEARD MATTERS				
62	CM APPL. 60834/2024 In W.P.(C)-8531/2022 WITH W.P.(C) 14456/2021	NAMITA KHARE AND ANR. V/s UNIVERSITY OF DELHI AND ORS.	HAIDER ALI, PAUL KUMAR KALAI, ATUL KUMAR SRIVASTAV, MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) APOORV(OFFICE@AKURUP.COM)(8800332253)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ALI QAMBAR ZAIDI(AQZAIDI110@GMAIL.COM)(8439786110)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ALI QAMBAR ZAIDI & PAUL KUMAR KALAI(AQZAIDI110@GMAIL.COM)(8439786110)(PETITIONER) VINAY(VINAY852758@GMAIL.COM){0}(RESPONDENT) PAUL KUMAR KALAI(PAULKALAI18@GMAIL.COM)(8376813694)(PETITIONER) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CRL.M.A. 11448/2025 CRL.M.(BAIL) 841/2025 In CRL.A.-1200/2024	NAVINDER ALIAS NAVEEN MASTER V/s THE STATE (NCT OF DELHI)	DEVENDRA KUMAR SHARMA, ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: D.K SHARMA (DKSHARMA1960@YAHOO.CO.IN)(9810224127)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RANHOLA-560/2014) BAIL APPLN. 105/2016 FILED BY SANJAY @ BODY GURAD (DISPOSED ON : 2016-01-21) BAIL APPLN. 981/2016 FILED BY NAVINDER @ NAVEEN MASTER (DISPOSED ON : 2016-05-24) BAIL APPLN. 2295/2016 FILED BY PUNEET YADAV & ANR. (DISPOSED ON : 2016-11-10) BAIL APPLN. 513/2017 FILED BY PUNEET YADAV @ PINTU (DISPOSED ON : 2017-03-23) BAIL APPLN. 2396/2016 FILED BY NARENDER NATH @ LAMBU (DISPOSED ON : 2016-11-22) W.P.(CRL) 2501/2017 FILED BY NARENDERNATH ALIAS LAMBU (DISPOSED ON : 2017-09-01) BAIL APPLN. 1766/2017 FILED BY NARENDERNATH ALIAS LAMBU (DISPOSED ON : 2018-01-24) CRL.M.C. 3028/2022 FILED BY PUNEET YADAV @ PINTU & ANR. (DISPOSED ON : 2023-08-21) BAIL APPLN. 1102/2024 FILED BY NAVINDER YADAV ALIAS NAVEEN MASTER (DISPOSED ON : 2024-05-13) CRL.A. 1228/2024 FILED BY PUNEET YADAV @ PINTU (D. OF HEARING : 2025-04-24) CRL.A. 232/2025 FILED BY NARENDER NATH @ LAMBU (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(RANHOLA-560/2014)
2	CRL.M.A. 11444/2025 CRL.M.(BAIL) 840/2025 In CRL.A.-1228/2024	PUNEET YADAV @ PINTU V/s STATE(GOVT. OF NCT OF DELHI)	ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: ANURAG JAIN (ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANURAG JIAN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RANHOLA-560/2014) BAIL APPLN. 105/2016 FILED BY SANJAY @ BODY GURAD (DISPOSED ON : 2016-01-21) BAIL APPLN. 981/2016 FILED BY NAVINDER @ NAVEEN MASTER (DISPOSED ON : 2016-05-24) BAIL APPLN. 2295/2016 FILED BY PUNEET YADAV & ANR. (DISPOSED ON : 2016-11-10) BAIL APPLN. 513/2017 FILED BY PUNEET YADAV @ PINTU (DISPOSED ON : 2017-03-23) BAIL APPLN. 2396/2016 FILED BY NARENDER NATH @ LAMBU (DISPOSED ON : 2016-11-22) W.P.(CRL) 2501/2017 FILED BY NARENDERNATH ALIAS LAMBU (DISPOSED ON : 2017-09-01) BAIL APPLN. 1766/2017 FILED BY NARENDERNATH ALIAS LAMBU (DISPOSED ON :

				2018-01-24) CRL.M.C. 3028/2022 FILED BY PUNEET YADAV @ PINTU & ANR. (DISPOSED ON : 2023-08-21) BAIL APPLN. 1102/2024 FILED BY NAVINDER YADAV ALIAS NAVEEN MASTER (DISPOSED ON : 2024-05-13) CRL.A. 1200/2024 FILED BY NAVINDER ALIAS NAVEEN MASTER (D. OF HEARING : 2025-04-24) CRL.A. 232/2025 FILED BY NARENDER NATH @ LAMBU (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(RANHOLA-560/2014)
3	CRL.A.-478/2025 CRL.M.(BAIL) 850/2025 CRL.M.A. 11175/2025 CRL.M.A. 11176/2025 CRL.M.A. 11177/2025	ANIL@GUDDA V/s STATE GOVT. OF NCT OF DELHI	SAYANDEEP PAHARI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KALYAN PURI-816/2024)
4	W.P.(CRL)-1183/2025 CRL.M.A. 11253/2025	JASJIT SINGH MANGAT & ANR. V/s UNION OF INDIA THROUGH MINISTRY OF HOME AFFAIRS & ORS.	RAMNI TANEJA	
		OTHER DETAILS OF ADVOCATES: RAMNI TANEJA (RAMNITANEJA@GMAIL.COM)(9811021886)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR ADMISSION				
5	W.P.(C)-2402/2025 CM APPL. 11319/2025 CM APPL. 11320/2025	BHUMI CHATTER SINGH RACHHOYA V/s HONBLE LOYAYUKTA NCT OF DELHI AND ORS	ANURAG SINGH	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR TEWARI(TEWARIARUN1986@GMAIL.COM)(9873039189)(PETITIONER) ARUN KUMAR TEWARI(TEWARIARUN1986@GMAIL.COM)(9873039189)(PETITIONER) SANTOSH KUMAR TRIPATHI, LOKAYUKTA DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, LOKAYUKTA.DELHI@NIC.IN)(9868250806)(RESPONDENT) INCOME TAX, DLACBIDHC, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DLACBIDHC@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX, DLACBIDHC, DIRECTORATE OF ENFORCEMENT(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DLACBIDHC@GMAIL.COM, DL.HC-ED@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, LOKAYUKTA DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, LOKAYUKTA.DELHI@NIC.IN)(9868250806)(RESPONDENT)		
6	CRL.M.A. 38681/2024 CRL.M.A. 6232/2025 In W.P.(CRL)-2585/2024(Disposed off case)	NADIA RAHMAN V/s STATE OF NCT OF DELHI & ANR.	HARSHITA SINGHAL, SAQUIB ARBAB	
		OTHER DETAILS OF ADVOCATES: NYAAY DARSHAN(CASES.NYAAYDARSHAK@GMAIL.COM)(7602025354)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) FOZIA RAHMAN (CASES.NYAAYDARESHAK@GMAIL.COM)(7602025354)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL VYAS(ADV.VYASANIL@GMAIL.COM)(8800610300)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
7	BAIL APPLN.-4343/2024 WITH CRL.REV.P. 163/2024	RAHIMULLAH RAHIMI V/s STATE OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA (PRATYUSH@PRASANNALAWCHAMBERS.IN9560071699)(9560071699)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-237/2022) CRL.REV.P. 163/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) CRL.M.C. 3454/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) BAIL APPLN. 1491/2025 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-237/2022)
8	CRL.REV.P.-163/2024 CRL.M.A. 3474/2024 WITH CRL.M.C. 3454/2024	RAHIMULLAH RAHIMI V/s STATE OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-237/2022)

		PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		CRL.M.C. 3454/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) BAIL APPLN. 4343/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) BAIL APPLN. 1491/2025 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD- 237/2022)
9	CO.APP.-9/2023 CM APPL. 18262/2023 CM APPL. 18263/2023 WITH CO.APP. 10/2023	C HANUMANT RAO V/s JVG FINANCE LTD IN LIQUIDATION & ORS.	AMIT PRAKASH SHAHI	
		OTHER DETAILS OF ADVOCATES: AMIT P SHAHI(AMITPRAKASHSHAHI@GMAIL.COM)(9582695868)(PETITIONER) AMIT P SHAHI(AMITPRAKASHSHAHI@GMAIL.COM)(9582695868)(PETITIONER) GHMC(COMMISSIONER-GHMC@GOV.IN)()(RESPONDENT) JVG FINANCE LTD(KUNALSHARMALAWYER@GMAIL.COM)()(RESPONDENT) VK SHARMA(DHEERAJGUPTA.ADV@GMAIL.COM)()(RESPONDENT) RR(Collector_RR@TELANGANA.GOV.IN)()(RESPONDENT) OL DELHI(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) PERITIALAW(PERITIALAW@GMAIL.COM)()(RESPONDENT) DHEERAJ GUPTA (DHEERAJGUPTA.ADV@GMAIL.COM)()(RESPONDENT) SUPERINTENDENT OF POLICE(SHO-GCHBL-CYB@TSPOLICE.GOV.IN)()(RESPONDENT) RR (RR@TELANGANA.GOV.IN)()(RESPONDENT) TSPOLICE(SHO-GCHBL-CYB@TSPOLICE.GOV.IN)()(RESPONDENT) GHMC(COMMISSIONER-GHMC@GOV.IN)()(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)()(RESPONDENT)		
10	CO.APP.-10/2023 CM APPL. 18340/2023 CM APPL. 18341/2023 CM APPL. 66916/2024 CM APPL. 66917/2024	SMT VIMALA & ORS. V/s JVG FINANCE LTD IN LIQUIDATION & ORS.	AMIT PRAKASH SHAHI, B YESHWANTH RAJ	
		OTHER DETAILS OF ADVOCATES: AMIT P SHAHI(AMITPRAKASHSHAHI@GMAIL.COM)(9582695868)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)()(RESPONDENT) GHMC(COMMISSIONER-GHMC@GOV.IN)()(RESPONDENT) MCA(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) PERITIA(DHEERAJ@PERITIA.IN)()(RESPONDENT) RR (Collector_RR@TELANGANA.GOV.IN)()(RESPONDENT) GCHBL(SHO-GCHBL-CYB@TSPOLICE.GOV.IN)()(RESPONDENT) PERITIALAW(PERITIALAW@GMAIL.COM)()(RESPONDENT) DHEERAJ GUPTA (DHEERAJGUPTA.ADV@GMAIL.COM)()(RESPONDENT) B. YESHWANTH RAJ(YESHWANTHRAJ.YR@GMAIL.COM)(9971940660)(PETITIONER) KUNAL SHARMA(KUNALSHARMALAWYER@GMAIL.COM)(0)(RESPONDENT) B YESHWANTH RAJ(YESHWANTHRAJ.YR@GMAIL.COM)(9818092733)(PETITIONER)		
11	CO.APP.-3/2024 CM APPL. 8668/2024 CM APPL. 8670/2024	P C JHALANI & ORS. V/s JHALANI TOOLS (INDIA) LTD. & ORS.	ALOK KUMAR, ARUN KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ALOK KR AGGARWAL(AKALAWASSOCIATES@GMAIL.COM)(9810391043)(PETITIONER) OL(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) COSEC(COSEC@TATASTEEL.COM)()(RESPONDENT) THE CHIEF (SIDBARUA@GMAIL.COM)()(RESPONDENT) ARUN KUMAR SHUKLA(ARUNKUMARSHUKLA7@GMAIL.COM)(9312400295)(RESPONDENT)		
12	CRL.A.-837/2024	JAG PRASAD V/s STATE (NCT OF DELHI)	MADHAV KHURANA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-346/2016) BAIL APPLN. 877/2017 FILED BY JAG PRASAD (DISPOSED ON : 2017-05-11) BAIL APPLN. 621/2019 FILED BY JAG PRASAD (DISPOSED ON : 2019-10-17) BAIL APPLN. 2228/2023 FILED BY JAG PRASAD (DISPOSED ON : 2023-09-11) BAIL APPLN. 3863/2023 FILED BY JAG PRASAD (DISPOSED ON : 2023-11-30) BAIL APPLN. 604/2024 FILED BY JAG PRASAD (DISPOSED ON : 2024-02-19) P.S.-FIR NO. :(KARAWAL NAGAR-346/2016)
13	CRL.A.-1154/2024	MEHRAJUDDIN KALWAL V/s NATIONAL INVESTIGATION AGENCY (THROUGH ITS DIRECTOR)	JAWAHAR RAJA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(PETITIONER) AKSHAI MALIK(AKSHAIMALIK.CPP.NIA@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE

				KAPOOR (DISPOSED ON : 2018-09-11) CRL.A. 768/2018 FILED BY ZAHOR AHMAD SHAH WATALI (DISPOSED ON : 2018-09-13) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2019-05-28) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2025-03-12) CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 2025-05-14) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 2022-10-03) CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 2023-01-09) CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2025-04-09) CRL.A. 276/2023 FILED BY ZAHOR AHMAD SHAH WATALI (D. OF HEARING : 2025-05-14) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 2025-04-25) CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-05-14) CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2024-12-19) CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 2025-05-08) W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 2024-02-14) CRL.A. 933/2024 FILED BY BASHIR AHMAD BHAT (D. OF HEARING : 2025-04-29) W.P.(CRL) 3510/2024 FILED BY MOHAMMAD YASIN MALIK (D. OF HEARING : 2025-07-30) W.P.(CRL) 3651/2024 FILED BY SHABBIR SHAH (D. OF HEARING : 2025-05-22) CRL.REV.P. 1374/2024 FILED BY STATE (THROUGH DIRECTOR GENERAL, PRISONS) (D. OF HEARING : 2025-04-25) W.P.(CRL) 233/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-02-24) CRL.A. 299/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-03-25) P.S.-FIR NO. :(NIA-10/2017)
14	CRL.A.-1234/2024	KHURAM PARVEZ V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: KARTIK VENU(OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) NATIONAL INVESTIGATION AGENCY(INFO.NIA@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(NIZAMABAD AZAMGARH UP-30/2021)
15	FAO (COMM)-89/2023	NATIONAL PROJECT CONSTRUCTIONS CORPORATION LTD V/s M/S S S SHARMA AND COMPANY	RAJAT ARORA, SANJAY KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: RAJAT ARORA , MARIYA SHAHAB(RAJATARORA@BASILLAW.IN)(9958593888)(PETITIONER) ARJINDER(ARJINDER03@GMAIL.COM)()(RESPONDENT) SANJAY KUMAR MISHRA(SANJAYMISHRAADV8@GMAIL.COM)(9266360680)(PETITIONER)		
16	FAO(OS) (COMM)-42/2019 WITH FAO(OS) (COMM) 128/2019	M/S NTPC VIDYUT VYPAR NIGAM LTD V/s M/S PRECISION TECHNIK PVT LTD	BHARAT SANGAL, KAVITA JHA, R R KUMAR, SIDHARTHA SHARMA, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: BHARAT SANGAL()(9711474121)(PETITIONER) SIDHARTHA SHARMA (SIDHARTHA.SHARMA@SHARMAANDSHARMALEGAL.COM)(9831030748)(RESPONDENT) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(PETITIONER)		
17	FAO(OS) (COMM)-128/2019	PRECISION TECHNIK PVT LTD V/s NTPC VIDYUT VYAPAR NIGAM LTD	KAVITA JHA, VINAY VAISH, KARTIK NAGARKATTI, RAJESH GUPTA, PUNEET TANEJA, SIDHARTHA SHARMA, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: KAVITA JHA , VINAY VAISH()(981174307)(PETITIONER) RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(RESPONDENT) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT) SIDHARTHA SHARMA (SIDHARTHA.SHARMA@SHARMAANDSHARMALEGAL.COM)(9831030748)(PETITIONER) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		

18	FAO(OS) (COMM)-95/2019 CM APPL. 19458/2019 WITH FAO(OS) (COMM) 125/2019	NOBLE CHARTERING INC V/s STEEL AUTHORITY OF INDIA LTD	K ASHAR & CO, SANTOSH KUMAR KUMAR, ASHISH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: K ASHAR & CO()(9873434944)(PETITIONER) SANTOSH KUMAR KUMAR(SANTKAM@GMAIL.COM)(9818309301)(PETITIONER) ASHISH KUMAR TIWARI(AASHISH.TWARI@GMAIL.COM)(9971382986)(RESPONDENT)		
19	FAO(OS) (COMM)-125/2019	STEEL AUTHORITY OF INDIA LTD V/s NOBLE CHARTERING INC	SANTOSH KUMAR, ASHISH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR()(9818309301)(PETITIONER) ASHISH KUMAR TIWARI(AASHISH.TWARI@GMAIL.COM)(9971382986)(PETITIONER)		
20	FAO(OS) (COMM)-47/2020 CM APPL. 7890/2020 CM APPL. 7892/2020	RAKESH KUMAR V/s VINAY KUMAR AGGARWAL & ANR	MANOHAR MALIK, GAGAN KATARIYA	
		OTHER DETAILS OF ADVOCATES: MANOHAR MALIK()(9711288528)(PETITIONER) GAGAN KATARIYA(GAGAN.KATARIA91@GMAIL.COM)(9818110180)(PETITIONER)		
21	FAO(OS) (COMM)-113/2022	KREATE ENERGY (I) PVT LTD (FORMERLY MITTAL PROCESSOR) V/s MUNICIPAL CORPORATION OF DELHI	JOS CHIRAMEL, SUNIL GOEL, RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL GOEL(SUNILGOEL71@GMAIL.COM)(9810215488)(RESPONDENT) RAMESH KUMAR(R.1.A@LIVE.COM)(9540999465)(PETITIONER)		
22	LPA-162/2022 CM APPL. 11166/2022	AMAN LEKHI & ORS. V/s UNION OF INDIA THROUGH MINISTRY OF URBAN DEVELOPMENT & ORS.	MANALI SINGHAL, SUMIT CHANDER, RAVI KRISHAN CHANDNA, BIRAJA KANTA MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: AANCHAL KAPOOR(MANALISINGHAL@YAHOO.CO.IN)(9818228055)(PETITIONER) JAYANT TRIPATHI(TRIPATHI.JAYANT@GMAIL.COM)(9891871186)(RESPONDENT) SUMIT PUSHKARNA(PUSHLAW@YAHOO.CO.IN)(9811042847)(RESPONDENT) GAURAV KHANNA(NCRPB-ABA@NIC.IN)(24642287)(RESPONDENT) ANIL GROVER(GROVERADVOCATE@GMAIL.COM)(8860553033)(RESPONDENT) CENTRE FOR SCIENCE & ENVIRONMENT(CSE@CSEINDIA.ORG)(29955879)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) GOVT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) SDMC(MANOJ@SINGHASSOCIATES.IN)(46665000)(RESPONDENT) CHAIRMAN MONICOTRING COMMITTEE(CONCSC2006@GMAIL.COM)(24645851)(RESPONDENT) PUSHKARSOOD(PUSKARSOOD@GMAIL.COM)(9810010790)(RESPONDENT) SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(RESPONDENT) RAVI KRISHAN CHANDNA(RAVIKRISHANCHANDNA@GMAIL.COM)(9711752002)(PETITIONER) BIRAJA KANTA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(PETITIONER)		
23	MISC. APPEAL(PMLA)-11/2025 CM APPL. 14415/2025 WITH MISC. APPEAL(PMLA) 12/2025	RAJESH GOYAL V/s DIRECTORATE OF ENFORCEMENT REPRESENTED BY DEPUTY DEPUTY DIRECTOR	ANAND	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN (ANUJCHAUHAN1188@GMAIL.COM)(9711116212)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DDHIU(DDHIU13-ED@GOV.IN)(0)(RESPONDENT)		
24	MISC. APPEAL(PMLA)-12/2025 CM APPL. 14418/2025	MAYANK GOYAL V/s DIRECTORATE OF ENFORCEMENT REPRESENTED BY DEPUTY DIRECTOR, HIU 1(3)	ADITYA MISHRA	
		OTHER DETAILS OF ADVOCATES: ADITYA MISHRA (ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) DDHIU(DDHIU13-ED@GOV.IN)(0)(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		
25	RFA(COMM)-1/2022 CM APPL. 2130/2022	M/S PERFECT MECHANICAL INDUSTRIES V/s DELHI JAL BOARD	SOUGAT SINHA, BIHU SHARMA	
		OTHER DETAILS OF ADVOCATES: M/S PERFECT MECHANICAL INDUSTRIES(ARUNJN85@GMAIL.COM)(9811017854)(RESPONDENT) SOUGATSINHA(SOUGAT.SINHA@GMAIL.COM)(9212173310)(PETITIONER) ARTHA ADVOCATES & LEGAL ADVISORS(INFO@ARTHA- LEGAL.COM)(9212173310)(PETITIONER) M/S PERFECT MECHANICAL INDUSTRIES(ARUNJN85@GMAIL.COM)(9811017854)(PETITIONER) DELHI JAL BOARD(SHRIVASTAWADEEPAK@GMAIL.COM)(9650290888)(PETITIONER) DELHI JAL BOARD(SHRIVATAWADEEPAK@GMAIL.COM)(9650290888)(RESPONDENT) BIHU SHARMA(BIHUSHARMA@GMAIL.COM)(9811055406)(RESPONDENT)		

26	RFA(COMM)-247/2023 CM APPL. 57645/2023	R K POLYCREATIONS PVT LTD V/s M/S CLASSIC INDUSTRIES AND ANR	RISHI SEHGAL, SRIBALLABH SHARAN	
		OTHER DETAILS OF ADVOCATES: SRIBALLABH SHARAN(SRIBALLABH@GMAIL.COM)(9650300173)(RESPONDENT)		
27	RFA(COMM)-205/2024 CM APPL. 32111/2024	RISHI RAJ V/s M/S ORLY.S FILM PRODUCTIONS ORLY INTERNATIONAL	RAJESH BHATIA, SOURAV GOEL	
		OTHER DETAILS OF ADVOCATES: RAJESH BHATIA(RBHATIA_ADVOCATE@GMAIL.COM)(9811331125)(PETITIONER) SHIVANK(SHIVANK3000@GMAIL.COM)()(RESPONDENT) SOURAV GOEL(GUPTADVOCATES@GMAIL.COM)(9810382865)(RESPONDENT)		
28	W.P.(CRL)-937/2024 CRL.M.A. 9106/2024	ARVIND KEJRIWAL V/s DIRECTORATE OF ENFORCEMENT	VIVEK JAIN	
		OTHER DETAILS OF ADVOCATES: VIVEK JAIN(MOHD.IRSHAD.LAW@GMAIL.COM)()(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN)()(RESPONDENT) MOHD IRSHAD(MOHD.IRSHAD.LAW@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)()(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-ECIR 2/2024)
29	W.P.(CRL)-847/2025	SMT. SWETA SHARMA V/s COMMISSIONER OF POLICE & ORS.	KARAN DUA	
		OTHER DETAILS OF ADVOCATES: AMAN CHAWLA (AMANCHAWLA.P4@GMAIL.COM)(9999483959)(PETITIONER) AMAN CHAWLA (AMANCHAWLA.P4@GMAIL.COM)(9999483959)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
30	W.P.(CRL)-1026/2025	BHAMAR SINGH V/s UNION OF INDIA AND ORS.	RISHABH DHEER	
		OTHER DETAILS OF ADVOCATES: SHASHWAT SARIN (ADVLOKESHKUMAR1510@GMAIL.COM)(8588829765)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
31	RFA(COMM)-256/2023 WITH RFA(COMM) 257/2023 RFA(COMM) 258/2023 RFA(COMM) 262/2023	M/S HINDUSTAN SPIRITS LIMITED V/s SHRI VIKAS AGGARWAL & ORS.	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) M/S HINDUSTAN SPIRITS LIMITED(PURVHASE@LAHAG.COM)(8587000055)(PETITIONER) VIKAS AGGARWAL(ANKITAGGARWAL0116@GMAIL.COM)()(RESPONDENT)		
32	RFA(COMM)-257/2023 WITH RFA(COMM) 259/2023 RFA(COMM) 261/2023	COOPERATIVE COMPANY LIMITED V/s SH. VIKAS AGGARWAL & ORS.	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: COOPERATIVE COMPANY LIMITED(PURCHASE@LAHAG.COM)()(PETITIONER) RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) VIKAS AGGARWAL(ANKITAGGARWAL0116@GMAIL.COM)(9582466351)(RESPONDENT)		
33	RFA(COMM)-258/2023	M/S HINDUSTAN SPIRITS LIMITED V/s HEMLATA AGGARWAL & ORS.	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: M/S HINDUSTAN SPIRITS LIMITED(PURCHASE@LAHAG.COM)(8587000055)(PETITIONER) RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) HEMLATA AGGARWAL(ANKITAGGARWAL0116@GMAIL.COM)(9582466351)(RESPONDENT)		
34	RFA(COMM)-262/2023	COOPERATIVE COMPANY LIMITED V/s SHRI ANKIT AGGARWAL & ORS.	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA , HARPREET SINGH(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) ANKIT AGGARWAL AND ORS.(ANKITAGGARWAL0116@GMAIL.COM)()(RESPONDENT)		
35	RFA(COMM)-259/2023	COOPERATIVE COMPANY LIMITED V/s SMT. HEMLATA AGGARWAL & ORS.	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) COOPERATIVE COMPANY LIMITED(PURCHASE@LAHAG.COM)()(PETITIONER) HEMLATA AGGARWAL(ANKITAGGARWAL0116@GMAIL.COM)(9582466351)(RESPONDENT)		

36	RFA(COMM)-261/2023	M/S CO-OPERATIVE COMPANY LIMITED V/s LOKESH AGGARWAL & ORS.	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9811267302)(PETITIONER) LOKESH(ANKITAGGARWAL0116@GMAIL.COM)(9582466351)(RESPONDENT)		
FOR DIRECTIONS				
37	CRL.A.-987/2024	THE STATE OF GNCT OF DELHI V/s AJNESH KUMAR SINGH ALIAS KALE	MANJEET ARYA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(VASANT VIHAR-951/2014)
FOR FINAL HEARING				
38	LPA-149/2023	DR SACHIN GAGAJIBHAI SHETA V/s UNION OF INDIA AND ORS	MITHU JAIN, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: MITHU JAIN , APOORVE KAROL(OFFICE@AMLAWCHAMBERS.COM)(991058656)(PETITIONER) MANISH DHIR (MANISH.DHIR1@GMAIL.COM)()(RESPONDENT) SINGH DEV(OFFICESINGHDEV@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.CGSC@GMAIL.COM)()(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[sanjoyojha73@gmail.com](mailto:sanjjoyojha73@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-9903/2024 CM APPL. 40651/2024	ASHISH DIXIT V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS & ANR.	NIDHI SINGH, AMARTYA ASHISH SHARAN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: NIDHI SINGH(NIDHISINGHDWIVEDI@GMAIL.COM)(9999778019)(PETITIONER) NESTS TRIBAL(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AMARTYA ASHISH SHARAN(SHARAN.AMARTYA@GMAIL.COM)(9654659775)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
2	W.P.(C)-10145/2015 CM APPL. 30778/2021	RAMJANI V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR	S.S. DAHIYA, DEVESH PRATAP SINGH, BIRAJA KANTA MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(DEVESH.ADV@GMAIL.COM)(9999814755)(PETITIONER) GURMEHAR(GURMEHAR.LAW@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) BIRAJA KANTA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(RESPONDENT) BIRAJA KANTA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(RESPONDENT)		
3	W.P.(C)-7899/2017 CM APPL. 32662/2017 CM APPL. 42960/2024	JAIBEER SINGH & ORS V/s JAGDISH & ORS	N.S. DALAL & DEVESH PRATAP SINGH, TANNAVI SHARMA, TANNAVI SHARMA	Listing Remarks: FINAL DISPOSAL
		OTHER DETAILS OF ADVOCATES:		

		TANNAVI SHARMA(TANNAVI@ARSHDEEPSKHURANA.COM)(9212221807)(PETITIONER) VP RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(0)(RESPONDENT) TANNAVI SHARMA(ADVTANNAVISHARMA@GMAIL.COM)(9212221807)(PETITIONER)		
4	W.P.(C)-234/2019 CM APPL. 22744/2024	ASHOK SAGAR BHAGAT V/s UNION OF INDIA & ORS	HARVINDER OBEROI, MAHARSHI KALER, MAHARSHI KALER, AAYUSHI SINGHAL	
		OTHER DETAILS OF ADVOCATES: HARVINDER OBEROI()(9876723956)(PETITIONER) MAHARSHI KALER(KALERMARSHI@GMAIL.COM)(9971798821)(PETITIONER) ARCHANA GOUR, TAMALI WAD, NIRMAL MISHRA(ARCHANAGOUR@GMAIL.COM, TAMALI.WAD@GMAIL.COM, NIRMALMISHRAA@GMAIL.COM)()(RESPONDENT) MAHARSHI KALER(KALERMARSHI@GMAIL.COM)(9971798821)(PETITIONER) AAYUSHI SINGHAL(AAYUSHISINGHAL1@GMAIL.COM)(9711561089)(RESPONDENT)		
5	W.P.(C)-1746/2019 CM APPL. 8100/2019	DARSHANA KUMARI V/s GOVT. OF NCT OF DELHI AND ANR.	ARUN KUMAR ARORA, SAMEER SHARMA	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR ARORA()(9810166612)(PETITIONER)		
6	W.P.(C)-10033/2019	RAM KUMAR V/s UNION OF INDIA & ORS	MEDHANSHU TRIPATHI, SIDDHANT GUPTA	
		OTHER DETAILS OF ADVOCATES: MEDHANSHU TRIPATHI()(9350188064)(PETITIONER) SIDDHANT GUPTA(SIDDHANTGUPTA_123@YAHOO.CO.IN)(9582947762)(RESPONDENT)		
7	W.P.(C)-11468/2019 CM APPL. 47164/2019	SHELENDRA KUMAR V/s T JYOTHI & ORS	VIJAY SANSANWAL	
		OTHER DETAILS OF ADVOCATES: VIJAY SANSANWAL()(9810069263)(PETITIONER)		
8	W.P.(C)-11471/2019	CHANDRASHEKHAR JAIRAMJI ZODE (SINCE DECEASED THR. LRS.) V/s UNION OF INDIA AND ORS.	SUSHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR()(8920054412)(PETITIONER)		
9	W.P.(C)-13426/2019 CM APPL. 70298/2024	HARI OM SHARMA V/s BANK OF BARODA (THROUGH ITS EXECUTIVE DIRECTOR) & ORS	ASHOK BHALLA, PIYUSH SHARMA, PIYUSH SHARMA, ARUN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ASHOK BHALLA()(9810587698)(PETITIONER) PIYUSH SHARMA AND ANUJ KUMAR SHARMA(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(0)(RESPONDENT) PIYUSH SHARMA(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT)		
10	W.P.(C)-6325/2020 CM APPL. 22451/2020	PEEYUSH KUMAR SINGHANIA V/s UNION BANK OF INDIA	ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PEEYUSH KUMAR SINGHANIA(ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)()(RESPONDENT) PEEYUSH KUMAR SINGHANIA(ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)()(RESPONDENT) MANU GARG(MANUGARG@AKASSOCIATES.ORG.IN)(9818618924)(PETITIONER) ASHISH CHAUHAN (ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)(9999468603)(PETITIONER) UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)()(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM)(9313104735)(RESPONDENT) SAGAR(SAGARANDSAGAR@LIVE.COM)()(RESPONDENT)		
11	W.P.(C)-6884/2020 CM APPL. 23705/2020	DINESH CHANDRA V/s JAMIA MILLIA ISLAMIA	ANKIT SINGH, FUZAIL AHMAD AYYUBI, PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: ANKITSINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) ANKIT SINGH AND MOBASHSHIR SARWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) MR. FUZAIL AHMAD(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT) FUZAIL AHMAD AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER)		
12	W.P.(C)-10830/2020 CM APPL. 33969/2020	MOHD ANSARI AND ORS V/s DELHI TECHNOLOGICAL UNIVERSITY	RASHMI CHOPRA, RASHMI CHOPRA, ATUL	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: MOHD ANSARI AND ORS(SIDDIQUIANSARI1@GMAIL.COM)(9971892303)(RESPONDENT) RASHMICHOPRA(CHOPRA_RASHMI@YAHOO.CO.IN)(9810311218)(PETITIONER) A.K. BHARDWAJ(CONTACT.ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) DELHI TECHNOLOGICAL UNIVERSITY(VCDTU@DTU.AC.IN)(1127882284)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ATUL (ATULCHHIKKARA@GMAIL.COM)(8397019705)(RESPONDENT)		

13	W.P.(C)-1467/2021	DR DALJEET SACHDEVA V/s INDIRA GANDHI NATIONAL OPEN UNIVERSITY & ANR.	TAJINDER VIRDI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: TAJINDERVIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) TAJINDER VIRDI(DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) MR. ALY MIRZA()(9654450040)(RESPONDENT)		
14	W.P.(C)-2337/2021 CM APPL. 6797/2021 CM APPL. 12127/2021	SURESH CHAND V/s GOVT. OF NCT OF DELHI & ORS.	SANJAY GOEL, SANJAY GOEL, RAJ KUMAR KAPOOR	
		OTHER DETAILS OF ADVOCATES: SURESH CHAND(SAN_GIEL_ADV@YAHOO.CO.IN)(9810554030)(RESPONDENT) SURESH CHAND(SAN_GIEL_ADV@YAHOO.CO.IN)(9810554030)(RESPONDENT) SANJAY GOEL(SAN_GOEL_ADV@YAHOO.CO.IN)(9810554030)(PETITIONER) SANJAY GOEL AND PRAVEEN KUMAR(SAN_GOEL_ADV@YAHOO.CO.IN)(9810554030)(PETITIONER) THE CHAIRMAN/MANAGER(INFO@SNBSSS.EDU.IN)(1127606011)(PETITIONER) THE PRINCIPAL(INFO@SNBSSS.EDU.IN)(1127606011)(PETITIONER) SHRI P.K. BANSAL P.G.T. (MATHS)(INFO@SNBSSS.EDU.IN)(1127606011)(PETITIONER) GOVT. OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) THE DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) THE DEPUTY DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCGTD@GMAIL.COM)(8588089272)(PETITIONER) THE CHAIRMAN/MANAGER(INFO@SNBSSS.EDU.IN)(1127606011)(PETITIONER) SHRI P.K. BANSAL P.G.T. (MATHS)(INFO@SNBSSS.EDU.IN)(1127606011)(PETITIONER) THE PRINCIPAL(INFO@SNBSSS.EDU.IN)(1127606011)(PETITIONER) GOVT. OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) THE DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) THE DEPUTY DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCGTD@GMAIL.COM)(8588089272)(PETITIONER) S N BSSS(INFO@SNBSSS.EDU.IN)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) SURESH CHAND(SAN_GIEL_ADV@YAHOO.CO.IN)(9810554030)(RESPONDENT) SANJAY GOEL(SAN_GOEL_ADV@YAHOO.CO.IN)(9810554030)(PETITIONER) SANJAY GOEL AND PRAVEEN KUMAR(SAN_GOEL_ADV@YAHOO.CO.IN)(9810554030)(PETITIONER) RAVI BHOLA(BHOLARAVI99@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) RAJ KUMAR KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(RESPONDENT)		
15	W.P.(C)-5864/2021 CM APPL. 18418/2021 CM APPL. 9216/2022 CM APPL. 40171/2022 CM APPL. 14569/2023 CM APPL. 40948/2023 WITH W.P.(C) 7487/2021	SHRI MUKESH KUMAR JHA AND ORS V/s MANOHAR PARRIKAR INSTITUTE FOR DEFENCE STUDIES AND ANALYSES	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: SHRI MUKESH KUMAR JHA AND ORS(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) SHRI MUKESH KUMAR JHA AND ORS(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) SHRI MUKESH KUMAR JHA AND ORS(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) NSEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9871719929)(PETITIONER) MANOHAR PARRIKAR INSTITUTE FOR DEFENCE STUDIES AND ANALYSES(CC.IDSA@NIC.IN)()(PETITIONER) MANOHAR PARRIKAR INSTITUTE FOR DEFENCE STUDIES AND ANALYSES(CC.IDSA@NIC.IN)()(PETITIONER) IDSA(CCIDSA@NIC.IN)()(RESPONDENT) SEBASTIAN AND CO(SEBASTIANLAWFIRM@GMAIL.COM)(9871719929)(PETITIONER) GAURI(GAURI@GPURI.IN)()(RESPONDENT) N A SEBASTIAN AND FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GAURI(GAURI@GPURI.IN)()(RESPONDENT) N.A. SEBASTIAN(ASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) GAURI(GAURI@GPURI.IN)()(RESPONDENT)		
16	W.P.(C)-7487/2021 CM APPL. 55616/2023 CM APPL. 5728/2025	MRS. ASHA V/s MANOHAR PARRIKAR INSTITUTE FOR DEFENCE STUDIES AND ANALYSES (MP-IDSA)	N A SEBASTIAN, GAURI PURI, GAURI PURI	
		OTHER DETAILS OF ADVOCATES: MRS. ASHA(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) MRS. ASHA(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) NSEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9871719929)(PETITIONER) FIDEL SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER)		

		MANOHAR PARRIKAR INSTITUTE FOR DEFENCE STUDIES AND ANALYSES (MP-IDSA)(CC.IDSA@NIC.IN){}(PETITIONER) CC IDSA(CC.IDSA@NIC.IN, CONTACT.IDSA@NIC.IN){}(RESPONDENT) ADVFIDEL SEBASTIAN(ADVFIDELSEBASTIAN@GMAIL.COM){}(PETITIONER) GAURI PURI , ADITI GUPTA(GAURI@GPURI.IN)(9899339554)(RESPONDENT) SEBASTIAN LAW FIRM(SEBASTIANLAWFIRM@GMAIL.COM)(0)(PETITIONER) GAURI(GAURI@GPURI.IN)(0)(RESPONDENT) GAURI PURI(GAURI@GPURI.IN)(9899339554)(PETITIONER)		
17	W.P.(C)-12648/2021 CM APPL. 15535/2022	RAVINDRA KUMAR SOOD V/s NTPC LTD.	OM PRAKASH GUPTA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER) SANJOY(SANJOYCHAMBERS@GMAIL.COM){}(RESPONDENT) SURVI MOHAN(CHAMABERSURVIMOHAN@GMAIL.COM){}(RESPONDENT) SKV ASSOCIATES(ADMIN@SKVASSOCIATES.COM)(7982018489)(RESPONDENT) OM PRAKASH GUPTA(OPGUPTA1952@YAHOO.COM)(9971036133)(PETITIONER) RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM){}(RESPONDENT)		
18	W.P.(C)-9007/2022	BRIJESH CHANDERPAL AND ORS V/s GOVT OF NCT OF DELHI, THROUGH ITS SECRETARY (POWER) & ORS.	RAJESH PATHAK, AMIT KAPUR	
		OTHER DETAILS OF ADVOCATES: RAJESH PATHAKD AND HEMANT KUMAR(){(9313348911)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL FERNDDES(SUNILF.ADV@GMAIL.COM){}(RESPONDENT) D.V.B.E.T.B.F(DVBETHF2002@DVBETBF2002.IN){}(RESPONDENT) AMIT KAPUR(KRISHAN@JSALAW.COM)(9818644755)(RESPONDENT) AMIT KAPUR(KRISHAN@JSALAW.COM)(9818644755)(RESPONDENT)		
19	W.P.(C)-11731/2022 CM APPL. 40244/2022	POONAM V/s GOVT OF NCT OF DELHI & ORS.	YOGESH KUMAR, SHIIVNATH KUMAR	
		OTHER DETAILS OF ADVOCATES: SONIKA GILL AND PIYUSH SHARMA(){(9818148728)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YOGESH SHARMA(){(9818148728)(PETITIONER) SANDEEP (SANDEEPATHEGREAT@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHIIVNATH KUMAR (ADV.SHIVNATH@GMAIL.COM)(9873198385)(PETITIONER)		
20	W.P.(C)-3775/2023	DEVENDER SINGH V/s NATIONAL SEEDS CORPORATION LIMITED AND ORS.	ANIL KUMAR TRIVEDI, SANJAY K. SHANDILYA	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) NATIONAL SEEDS CORPORATION LIMITED (SGM.MKTG@INDIASEEDS.COM){}(RESPONDENT) SANJAY K. SHANDILYA(SHANDILYASANJAY@GMAIL.COM)(9810379305)(PETITIONER)		
21	W.P.(C)-4263/2023 CM APPL. 16532/2023	BHULE RAM & ORS. V/s RATI RAM (SINCE DECEASED) THROUGH HIS LEGAL HEIRS AND ORS.	ALOK KUMAR, MUGHEES AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: N.S. DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) STATE(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) MUGHEES AHMED KHAN(LEGALREMEDIES2K@GMAIL.COM)(9312610477)(RESPONDENT)		
22	W.P.(C)-5814/2023 CM APPL. 22777/2023	SMT SANDEEP AND ANR V/s GOVT. OF NCT OF DELHI AND ORS.	ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: S.S.RANA (ADVSSR007@GMAIL.COM, ADV.ANUROOP@GMAIL.COM)(9582818838)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
23	W.P.(C)-9172/2023	B.C. BALIGA V/s NATIONAL MISSION FOR CLEAN GANGA	BIPIN CHANDRA BARTH WAL	
		OTHER DETAILS OF ADVOCATES: BIPIN CHANDRA BARTH WAL(CHANDRABIPINI16@GMAIL.COM)(9868365054)(PETITIONER) NATIONAL MISSION FOR CLEAN GANGA(HR.EXECUTIVE@NMCG.NIC.IN){}(RESPONDENT)		
24	W.P.(C)-10373/2023 CM APPL. 40179/2023	ASHOK KUMAR KHOSLA V/s DAV COLLEGE MANAGING COMMITTEE & ORS.	ANUJ AGGARWAL, NARESH GUPTA, ZEHR A KHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM,		

		ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) DAV COLLEGE MANAGING COMMITTEE(INFO@DAVCMC.NET.IN, DIRECTOR.ADLAKHA@DAVCMC.NET.IN, DAVPF@DAVCMC.NET.IN)()(RESPONDENT) NARESH GUPTA(NARESHADVOCATE@YAHOO.COM)(9811360477)(RESPONDENT) ZEHRA KHAN(KHANZEHRA@GMAIL.COM)(9958114482)(RESPONDENT)		
25	W.P.(C)-10653/2023	ASHOK KUMAR KHOSLA V/s DAV COLLEGE MANAGING COMMITTEE & ORS.	ANUJ AGGARWAL, NARESH GUPTA, ZEHRA KHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9643609510)(PETITIONER) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT) DAV COLLEGE MANAGING COMMITTEE(INFO@DAVCMC.NET.IN, DAVPF@DAVCMC.NET.IN, ACC.DLUT@EPFINDIA.GOV.IN)()(RESPONDENT) NARESH GUPTA(NARESHADVOCATE@YAHOO.COM)(9811360477)(RESPONDENT) ZEHRA KHAN(KHANZEHRA@GMAIL.COM)(9958114482)(RESPONDENT)		
26	W.P.(C)-4238/2024	MR SATYAVEER SINGH AND ORS V/s DELHI SKILL AND ENTREPRENEURSHIP UNIVERSITY (DSEU) AND ORS	RASHMI CHOPRA	
		OTHER DETAILS OF ADVOCATES: RASHMI CHOPRA AND ASSOCIATES(RASHMICHOPRA6897@GMAIL.COM)(8130653733)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) SHIVENDRA SINGH(SHIVENDRASINGH86@LIVE.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT)		
27	W.P.(C)-8359/2024 CM APPL. 34349/2024	SANGEETA NEGI V/s BHARTI PUBLIC SCHOOL, & ORS.	SERMON RAWAT	
		OTHER DETAILS OF ADVOCATES: SERMON RAWAT AND SHIVANG RAWAT(SERMON.RAWAT@GMAIL.COM)(9873935601)(PETITIONER) BHARTI PUBLIC SCHOOL(DDEZONE03@GMAIL.COM, SAVITA.ARORA@BPS.EDU.IN, RAJESH.BATRA@BPS.EDU.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GNCTD (SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) GNCTD (SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		
28	W.P.(C)-12291/2024 CM APPL. 51128/2024 CM APPL. 63352/2024	DR K VALENTINA V/s DR B R AMBEDKAR UNIVERSITY DELHI	NABIRA FARMAN, MAAROOF	
		OTHER DETAILS OF ADVOCATES: NABIRA FARMAN(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8222875696)(PETITIONER) DR. K. VALENTINA(VALENTINAJNU135@GMAIL.COM)(0)(PETITIONER) DR. B.R. AMBEDKAR UNIVERSITY(VCO@AUD.AC.IN, REGISTRAR@AUD.AC.IN)(0)(RESPONDENT) RUPAL MOHINDER, HARDIK , JITENDER(RUPALMOHINDER@GMAIL.COM, HARDIKRUPAL@GMAIL.COM, JITENDERJKS9560@GMAIL.COM)(0)(RESPONDENT)		
29	W.P.(C)-12474/2024	DEVI DAYAL V/s LOK SABHA SECRETARIAT	SHIVANSHU BHARDWAJ, AKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIVANSH BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) INDUS LAW(INDUSLAW@GMAIL.COM)(0)(RESPONDENT) AKASH GUPTA(GUPTAAKASH0301@GMAIL.COM)(9868043624)(PETITIONER)		
30	W.P.(C)-17120/2024	SURESH KUMAR V/s NATIONAL INSTITUTE OF OPEN SCHOOLING	NIDHI MITTAL, ARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: NIDHI MITTAL(VINAYBAIRWA2003@GMAIL.COM)(8447971163)(PETITIONER) RAJAPPA SRINIVASAN(ADVOCATERAJAPPA@GMAIL.COM, RAJAPPA1960@YAHOO.COM)(0)(RESPONDENT) ARUN KUMAR(ARUNADVOCATE68@GMAIL.COM)(9868161005)(RESPONDENT)		
31	W.P.(C)-74/2025	RAM KUMAR V/s GOVT OF NCT OF DELHI	B N GAUR	
		OTHER DETAILS OF ADVOCATES: B N GAUR & ASSOCIATES(PROFESSIONALINN007@GMAIL.COM)(9810126070)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
32	W.P.(C)-1962/2019 CM APPL. 9161/2019 WITH W.P.(C) 8933/2020 W.P.(C) 9753/2020 W.P.(C) 1965/2019	SHRI ISLAHUDDIN KHAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY JAMIA NAGAR AND ORS.	S M HASHMI, APOORV KURUP, FUZAIL AHMAD AYYUBI, ANUJ AGGARWAL, REVATHY RAGHAVAN	
		OTHER DETAILS OF ADVOCATES: S M HASHMI()(9891397402)(PETITIONER) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(PETITIONER) REVATHY RAGHAVAN(REVATHY@109@GMAIL.COM)(9311103099)(RESPONDENT)		

33	W.P.(C)-1965/2019 CM APPL. 9165/2019 WITH W.P.(C) 9753/2020	ABRAR AHMAD V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS	S M HASHMI, SUDEER ASSOCIATES, FUZAIL AHMAD AYYUBI, RAVIKESH KUMAR SINHA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: S M HASHMI()(9891397402)(PETITIONER) RAVIKESH KUMAR SINHA(RAVIKESHKSINHA@HOTMAIL.COM)(9350806823)(RESPONDENT) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(PETITIONER)		
34	W.P.(C)-8933/2020 CM APPL. 28782/2020	LUBNA KHURSHEED V/s JAMIA MILLIA ISLAMIA & ANR.	M SUFIAN SIDDIQUI, FUZAIL AHMAD AYYUBI	
		OTHER DETAILS OF ADVOCATES: LUBNA KHURSHEED(LUBNAKHURSHEED1234@GMAIL.COM)(9910714689)(PETITIONER) M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) JAMIA MILLIA ISLAMIA(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(PETITIONER) SYED ABID HUSSAIN SENIOR SECONDARY SCHOOL(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT) FUZAIL AHMAD AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT)		
35	W.P.(C)-9753/2020 CM APPL. 31128/2020	YOGESH KUMAR SHARMA V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-9554/2020 CM APPL. 30641/2020	WAZI UR REHMAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA, REVATHY RAGHAVAN	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) UNIVERSITY GRANT COMMISSION(OFFICE@ANKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SYED ABID HUSSAIN SENIOR(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) REVATHY RAGHAVAN(REVATHY@109@GMAIL.COM)(9311103099)(RESPONDENT)		
37	W.P.(C)-9720/2020 CM APPL. 31062/2020	NADEEM AHMAD V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		
38	W.P.(C)-9721/2020 CM APPL. 31064/2020	KHALID JAMAL V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(8588089272)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL. AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-9722/2020 CM APPL. 31066/2020	MOHD. AHSAN AHMAD V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
40	W.P.(C)-9723/2020 CM APPL. 31068/2020	SHABANA BEGUM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		

41	W.P.(C)-9724/2020 CM APPL. 31070/2020	ZOYA FATIMA V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
42	W.P.(C)-9725/2020 CM APPL. 31072/2020	SHEHLA NASEER V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
43	W.P.(C)-9726/2020 CM APPL. 31074/2020	TABASSUM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
44	W.P.(C)-9727/2020 CM APPL. 31076/2020	SHAHANA PARVEEN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
45	W.P.(C)-9728/2020 CM APPL. 31078/2020	SAMEENA NASREEN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
46	W.P.(C)-9729/2020 CM APPL. 31080/2020	SAJIDA KHATOON V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
47	W.P.(C)-9730/2020 CM APPL. 31082/2020	SADIA FATIMA WAHIDI V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
48	W.P.(C)-9731/2020 CM APPL. 31084/2020	ABDUL WAHAB SAMAR V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		

49	W.P.(C)-9732/2020 CM APPL. 31086/2020	FARHANA JABEEN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
50	W.P.(C)-9733/2020 CM APPL. 31088/2020	MD. TANWEER ALAM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
51	W.P.(C)-9734/2020 CM APPL. 31090/2020	WASIM ARSHAD ABBASI V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
52	W.P.(C)-9737/2020 CM APPL. 31096/2020	ZAHIDA BEGUM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-9738/2020 CM APPL. 31098/2020	AFREEN MUSHTAQ V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
54	W.P.(C)-9739/2020 CM APPL. 31100/2020	ABDUL QUDDUS ANSARI V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
55	W.P.(C)-9740/2020 CM APPL. 31102/2020	RESHMA RAFAT V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
56	W.P.(C)-9741/2020 CM APPL. 31104/2020	RIZWANA BEGUM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER)		

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57	W.P.(C)-9745/2020 CM APPL. 31112/2020	ANJUM RIAZ V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
58	W.P.(C)-9746/2020 CM APPL. 31114/2020	NAZMA BEGUM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633729)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
59	W.P.(C)-9747/2020 CM APPL. 31116/2020	SHAZIA ANJUM, V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
60	W.P.(C)-9748/2020 CM APPL. 31118/2020	SHAZIA NIAZI V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
61	W.P.(C)-9749/2020 CM APPL. 31120/2020	TABASSUM AHMED V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
62	W.P.(C)-9750/2020 CM APPL. 31122/2020	ABAD MIYAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
63	W.P.(C)-9751/2020 CM APPL. 31124/2020	NADEEM MIYAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(8588089272)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
64	W.P.(C)-9752/2020 CM APPL. 31126/2020	RAFIA MUJEEB V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

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65	W.P.(C)-9754/2020 CM APPL. 31130/2020	AZRA PARVEEN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
66	W.P.(C)-9755/2020 CM APPL. 31132/2020	GAYOOR ALI V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
67	W.P.(C)-9756/2020 CM APPL. 31134/2020	AYESHA JAMEEL V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
68	W.P.(C)-9757/2020 CM APPL. 31136/2020	ATAULLAH V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
69	W.P.(C)-9758/2020 CM APPL. 31138/2020	MD. JAMILUR RAHMAN V/s AMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
70	W.P.(C)-9759/2020 CM APPL. 31140/2020	MOHD. SAQUIB V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
71	W.P.(C)-9761/2020 CM APPL. 31144/2020	K.ANEEZ FATIMA V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
72	W.P.(C)-9762/2020 CM APPL. 31146/2020	MOHD. AKRAM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(RESPONDENT)		

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73	W.P.(C)-9763/2020 CM APPL. 31148/2020	AISHA ZAHEER V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MS BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
74	W.P.(C)-9764/2020 CM APPL. 31150/2020	ABUZAR V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
75	W.P.(C)-9765/2020 CM APPL. 31152/2020	MUSTAQ MALIK V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KRURP(OFFICE@AKURUP.COM)()(RESPONDENT)		
76	W.P.(C)-9766/2020 CM APPL. 31154/2020	SADIA KHAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
77	W.P.(C)-9767/2020 CM APPL. 31156/2020	SABIHA HAYAT V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
78	W.P.(C)-9768/2020 CM APPL. 31158/2020	MOHD. MUSTAFA V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
79	W.P.(C)-9769/2020 CM APPL. 31160/2020	NASREEN PARVEEN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
80	W.P.(C)-9770/2020 CM APPL. 31162/2020	SYED MOHD KAZIM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER)		

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81	W.P.(C)-9771/2020 CM APPL. 31164/2020	IQBAL KHAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
82	W.P.(C)-9773/2020 CM APPL. 31168/2020	ALI AKBAR KHAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
83	W.P.(C)-9774/2020 CM APPL. 31170/2020	FAKEHA FIRDAUS V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
84	W.P.(C)-9775/2020 CM APPL. 31172/2020	MOHAMMED MASROOR ALAM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
85	W.P.(C)-9776/2020 CM APPL. 31174/2020	NIKHAT ARA V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) A KURUP (OFFICE@AKURUP.COM){}(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
86	W.P.(C)-9777/2020 CM APPL. 31176/2020	SHARFUDDIN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) AKURUP(OFFICE@AKURUP.COM){}(RESPONDENT)		
87	W.P.(C)-9778/2020 CM APPL. 31178/2020	ALAUDDIN KHALID ANSARI V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL. AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
88	W.P.(C)-9779/2020 CM APPL. 31180/2020	UZMA AKHTAR V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) AKURUP(OFFICE@AKURUP.COM){}(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

89	W.P.(C)-9780/2020 CM APPL. 31182/2020	WARDA AFRIDI V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
90	W.P.(C)-9781/2020 CM APPL. 31184/2020	MOHIT KUMAR V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
91	W.P.(C)-9782/2020 CM APPL. 31186/2020	RABAB FATIMA V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
92	W.P.(C)-9783/2020	JAWED SOHAIL V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL. AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
93	W.P.(C)-9784/2020 CM APPL. 31190/2020	MD. SHAHID AKHTAR V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
94	W.P.(C)-9785/2020 CM APPL. 31192/2020	MOHD. WASEEM V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BAHWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
95	W.P.(C)-9786/2020 CM APPL. 31194/2020	SARWAT FARAH V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
96	W.P.(C)-9787/2020 CM APPL. 31196/2020	MANSOOR HASAN KHAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810933726)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

97	W.P.(C)-9788/2020 CM APPL. 31198/2020	JAHAN ARA V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) A KRURP(OFFICE@AKURUP.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
98	W.P.(C)-9789/2020 CM APPL. 31200/2020	IKRAM UL HAQUE V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
99	W.P.(C)-9790/2020	FAUZIA SHAHIN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
100	W.P.(C)-9791/2020 CM APPL. 31204/2020	FARIHA HAIRAT V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
101	W.P.(C)-9792/2020 CM APPL. 31206/2020	MALKA SAGHEER V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
102	W.P.(C)-9793/2020 CM APPL. 31208/2020	SHAKEEL AHMAD V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT)		
103	W.P.(C)-9794/2020 CM APPL. 31210/2020	SHAGUFTA SHANDAR KHAN V/s JAMIA MILLIA ISLAMIA UNIVERSITY & ORS.	SANCHIT GARGA, SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHITGARGA(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DR. SANDEEP SINGH(SANDEEPSINGHADV21@GMAIL.COM)(9810633726)(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM){}(RESPONDENT) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) A KURUP(OFFICE@AKURUP.COM){}(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

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HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 11664/2025 In RFA-579/2023	ANIL KUMAR DAWRA V/s APNA ASRAY (NGO)	SHIVOM GARG, AMRATANSH AGRAWAL, AMRATANSH AGRAWAL	
		OTHER DETAILS OF ADVOCATES: SHIVOM GARG(SHIVOMKUMAR84@GMAIL.COM)(9650920980)(PETITIONER) PRANJAN(PRANJANADV@GMAIL.COM)()(PETITIONER) KAMAL (PRLEGALAVENUE@GMAIL.COM)(9818640723)(PETITIONER) AMRATANSH AGRAWAL(AMRATANSHAGRAWAL121@GMAIL.COM)(7617394353)(PETITIONER)		
FOR ADMISSION				
2	RC.REV.-506/2012 CM APPL. 17482/2012 CM APPL. 74010/2024	TEJENDER SINGH V/s USHA RANI & ANR	VIVEK SINGH, RAGHU VASISHTH, VIRENDRA KR SINGH, HIMANSHU JAW, FAHEEM SHAH, RAGHU VASISHTH	
		OTHER DETAILS OF ADVOCATES: RAGHU VASISHTH(RAGHUVASISHTH19@GMAIL.COM)(9873632733)(RESPONDENT)		
3	RC.REV.-306/2024 CM APPL. 63944/2024 CM APPL. 13410/2025 CM APPL. 19891/2025	KANWAR SAIN V/s RAJESH GARG & ORS.	SAYANTANI BASAK, KESHRI KUMAR, RAHUL K DUBEY, JATIN GARG	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: SAYANTANI BASAK(RAHUL.LEGAL@GMAIL.COM)(8240300654)(PETITIONER) SAYANTANI BASAK(RAHUL.LEGAL@GMAIL.COM)(8240300654)(PETITIONER) YOGPARKASH(ADVOCATEYPSHARMA@GMAIL.COM)(0)(RESPONDENT) P SHARMA(ADVOCATEYPSHARMA@GMAIL.COM)(0)(RESPONDENT) SAYANTANI BASAK(SAYANTANI.LEGAL@GMAIL.COM)(8240300654)(PETITIONER) JATIN GARG(JATINGARGADVOCATES@GMAIL.COM)(0)(RESPONDENT) KESHRI KUMAR(KESHRIK@YAHOO.COM)(9810337151)(PETITIONER) RAHUL K DUBEY(DAVINDER@HOTMAIL.COM)(9810188760)(PETITIONER) RAHUL K DUBEY(DAVINDER@HOTMAIL.COM)(9810188760)(PETITIONER) JATIN GARG(JATINGARGADVOCATE@GMAIL.COM)(9899281944)(PETITIONER) JATIN GARG(JATINGARGADVOCATE@GMAIL.COM)(9899281944)(RESPONDENT)		
4	RC.REV.-352/2024 CM APPL. 68887/2024	PARDEEP SHARMA V/s SUNITA MITTAL	IMON BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES:		
5	RC.REV.-371/2024 CM APPL. 72538/2024 WITH RC.REV. 44/2025	RAJ KUMAR VERMA & ANR. V/s PUSHPA KATHURIA	K & K ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: VATSAL KUMAR (VKUMAR@KANDKASSOCIATES.IN)(9811554435)(PETITIONER) VINEY (VINEYSHARMA.ASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
6	RC.REV.-44/2025 CM APPL. 6455/2025	VIRENDER CHOPRA AND ORS V/s PUSHPA KATHURIA	VIMAL PUGGAL	
		OTHER DETAILS OF ADVOCATES:		
7	RC.REV.-390/2024 CM APPL. 75110/2024	G.SELVI & ORS. V/s RAMESH CHAND SHARMA	RISHABH KAPUR	
		OTHER DETAILS OF ADVOCATES: RISHABH KAPUR (MAIL@RISHABHKAPUR.COM)(7042181838)(PETITIONER) GYAN PRAKASH(GYANPRAKASHSHARMA75@GMAIL.COM)(0)(RESPONDENT)		
8	RC.REV.-12/2025 CM APPL. 1539/2025 WITH RC.REV. 13/2025	SH. BRIJ MOHAN V/s SH. VINOD KUMAR	SHASHANK VERMA	
		OTHER DETAILS OF ADVOCATES: M A KHAN(LEGALREMEDIES2K@GMAIL.COM)(9312610477)(PETITIONER) R()(9818730840)(RESPONDENT)		

9	RC.REV.-13/2025 CM APPL. 1714/2025	JAG MOHAN V/s SAT PRAKASH	SHASHANK VERMA	
		OTHER DETAILS OF ADVOCATES:		
10	RFA-425/2023 CM APPL. 28220/2023 CM APPL. 28223/2023 CM APPL. 28224/2023 CM APPL. 28225/2023	DHRUBA JYOTI HAZARIKA V/s DEWAN HOUSING FINANCE LIMITED & ORS.	AJAY GOYAL	
		OTHER DETAILS OF ADVOCATES: AJAY GOYAL(AJAYGOYAL.1819@GMAIL.COM)(91147495)(PETITIONER) GAUTAM KLFINDIA(GAUTAM@KLFINDIA.COM)()(RESPONDENT)		
11	RSA-42/2018 CM APPL. 8853/2018 CM APPL. 9941/2018	KRISHNA WANTI (DECEASED) THR LRS V/s DELHI DEVELOPMENT AUTHORITY	TANMAYA MEHTA, VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES: TANMAYA MEHTA()(9999255931)(PETITIONER) TANMAYA MEHTA()(9999255931)(PETITIONER) VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT)		
12	RSA-199/2024 CM APPL. 69293/2024	MAMTA RANI PATHAK V/s SHANKAR LAL SINGH AND ORS	PANKAJ KUMAR, NIKHIL PALLI	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR (PANKAJK.PUNDIR@GMAIL.COM)(9312705068)(PETITIONER) SUDHIR (SUDHIR9818607014@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DCP SHAHDARA (DCP-SHAHDARA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(RESPONDENT)		
13	RSA-204/2024	SANTOSH YADAV V/s PRADEEP RATHI AND ORS	SHASHI JAISWAL	
		OTHER DETAILS OF ADVOCATES: SHASHI JAISWAL (SHASHIJAISWAL525ASSOCIATES@GMAIL.COM)(9891616088)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
14	RC.REV.-549/2016	ASHOK KUMAR V/s SHAMIM AHMAD	RAKESH KAUSHAL & ABINASH K MISHRA	
		OTHER DETAILS OF ADVOCATES:		
15	RC.REV.-648/2018	RAMESH CHAND V/s RAKESH KUMAR JAIN & ANR	RAVINDER TYAGI, M DEV KAMAL, MANGAL DEV KAMAL, SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: RAVINDER TYAGI()(9871335082)(PETITIONER) MANGAL DEV KAMAL(MDEV36379@GMAIL.COM)(9810601472)(RESPONDENT) SURESH CHAND SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT)		
16	RC.REV.-177/2019 CM APPL. 13275/2019 CM APPL. 13277/2019 CM APPL. 1820/2020 CM APPL. 41337/2022 CM APPL. 3643/2023	Y P BHASIN V/s RAJ KUMAR GUPTA	RAMBHAKT AGRAWAL, DIKSHA GOSWAMI, DIKSHA GOSWAMI	
		OTHER DETAILS OF ADVOCATES: RAMBHAKT AGRAWAL()(9818107195)(PETITIONER) RAMBHAKT AGRAWAL()(9818107195)(PETITIONER) R.K. MISHRA(LAWVALUE@HOTMAIL.COM)(9818700242)(PETITIONER) RAMBHAKT(RAMBHAKT@GMAIL.COM)()(RESPONDENT) RAMBHAKT(RAMBHAKT@GMAIL.COM)(9818107195)(PETITIONER) LAW(LAWVALUE@HOTMAIL.COM)()(RESPONDENT) DIKSHA GOSWAMI(DIKSHAGOSWAMI98@GMAIL.COM)(8285455013)(PETITIONER)		
17	RC.REV.-145/2022 CM APPL. 29424/2022	ASHOK KUMAR V/s ALOK MALANI	SONALI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA & SONALI MALHOTRA(SUNILMALHOTRAADVOCATE@GMAIL.COM)(9810006974)(PETITIONER) SUNIL MALHOTRA & SONALI MALHOTRA(SUNILMALHOTRAADVOCATE@GMAIL.COM)(9818024129)(PETITIONER)		
18	RC.REV.-29/2023 CM APPL. 4750/2023 CM APPL. 68802/2024	SHRI BIDYYUT BHATTACHARJEE & ORS. V/s PARTHA SARATHI DASGUPTA & ORS.	TOM JOSEPH, MANOJ TOMAR, MANOJ TOMAR, VISHAKHA GUPTA	
		OTHER DETAILS OF ADVOCATES: TOM JOSEPH(ADVOCATETOMJOSEPH@GMAIL.COM)(9899234139)(PETITIONER) MANICKTALA(SUSHANT.BHADURI@GMAIL.COM)()(RESPONDENT) PARTHA(SUSHANT.BHADURI@GMAIL.COM)()(RESPONDENT) SARBANI(SUSHANT.BHADURI@GMAIL.COM)()(RESPONDENT) VIBHOR BAGGA(ADVOCATE.VIBHORBAGGA@GMAIL.COM)(8882345469)(PETITIONER) TEAMYAKEEN(TEAMYAKEEN@GMAIL.COM)(0)(RESPONDENT) MANOJ TOMAR(MANOJTOMAR.ADV@GMAIL.COM)(9711330536)(RESPONDENT) VISHAKHA GUPTA(GUPTAVISHAKHA@OUTLOOK.COM)(8017296390)(PETITIONER) MANOJ TOMAR(MANOJTOMAR.ADV@GMAIL.COM)(9711330536)(RESPONDENT)		

19	RC.REV.-243/2024 WITH RC.REV. 244/2024	RAJ KUMAR GOYAL V/s BELU KAPUR	ATUL JAIN	
		OTHER DETAILS OF ADVOCATES: ATUL JAIN & ASSOCIATES(ATULJAINADV@GMAIL.COM)(9899201199)(PETITIONER) SATYENDER(SATYENDER.CHAHAR@AUREUSLAW.COM)(0)(RESPONDENT)		
20	RC.REV.-244/2024	RAJ KUMAR GOYAL V/s SURINDER KUMAR KAPUR & ANR.	ATUL JAIN	
		OTHER DETAILS OF ADVOCATES: ATUL JAIN & ASSOCIATES(ATULJAINADV@GMAIL.COM)(9899201199)(PETITIONER) VANDANA(VANDANAASHARMA@YAHOO.CO.IN)(0)(RESPONDENT)		
21	RC.REV.-129/2025 CM APPL. 21171/2025	ASHOK JAIN & ANR. V/s SABIHUDDIN	SUMIT CHANDER	
		OTHER DETAILS OF ADVOCATES: SUMIT CHANDER (SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER) DIWAKALI(DIWAKALI1990@GMAIL.COM)(0)(RESPONDENT)		
22	RFA-119/2021 CM APPL. 7272/2021 CM APPL. 21130/2025	VARESHWAR KUMAR MEHTA V/s AMIT GADHIA	UDAIBIR SINGH KOCHAR, KANHAIYA SINGHAL, RAJEEV KUMAR BHOLA, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: SUMI ANAND, UDAIBIR SINGH KOCHAR(SUMI.ANAND@SUMITLAW.COM)(9250611261)(PETITIONER) GADHIA()(9811666666)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) AMIT()(9811666666)(RESPONDENT) RAJEEV KUMAR BHOLA(RAJEEVKBHOLA@YAHOO.CO.IN)(7838809822)(PETITIONER) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER)		
23	RFA-335/2021 CM APPL. 33431/2021	KUVAM GUJRAL & ANR. V/s ASHIM GUJRAL & ORS.	MADHUR PRABHAT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: KUVAM GUJRAL(KUVAM@MOTIMAHALGROUP.COM)(9711115223)(PETITIONER) SEEMA GUJRAL(SEEMAGUJRAL118@YAHOO.COM)(9711115223)(PETITIONER) N S VASISHT , JYOTI KATARIA & M P BHARGAVA(NSVASISHT117@GMAIL.COM)(9891105323)(PETITIONER) ASHIM GUJRAL(ASHIM@MOTIMAHALDELUX.COM)(9811000858)(RESPONDENT)		
24	RFA-387/2021 CM APPL. 40878/2021	SH. VIPUL MAHADEVIA V/s M/S. VEE PEE INTERNATIONAL PVT. LTD. & ANR.	MEHTA AND SINGHVI LAW OFFICES LLP	
		OTHER DETAILS OF ADVOCATES: EKTA MEHTA(EKTADMEHTA@GMAIL.COM)(9971443037)(PETITIONER) VEEPEE COMPANY(VEEPEECOMPANY@GMAIL.COM)()(RESPONDENT) SANGEETA(ADVSANGEETACHOPRA@GMAIL.COM)()(RESPONDENT)		
25	RFA-611/2022 CM APPL. 52427/2022 WITH RFA 612/2022	SHRI SATPAL SINGH CHAWLA V/s SHRI BHUPINDER SINGH CHAWLA	SHEKHAR DAS	
		OTHER DETAILS OF ADVOCATES: H.L. DAS(DASI.SHEKHAR@GMAIL.COM)(9871655327)(PETITIONER) ARUN(ARUNKVASHISHTHA@GMAIL.COM)()(RESPONDENT)		
26	RFA-612/2022 CM APPL. 52429/2022 CM APPL. 52430/2022 CM APPL. 12230/2023 CM APPL. 7808/2025	SHRI SATPAL SINGH CHAWLA & ANR. V/s SMT KULWANT KAUR & ORS.	SHEKHAR DAS, HARPREET SINGH NAGPAL, MANISH KOHLI	
		OTHER DETAILS OF ADVOCATES: H.L. DAS(DASI.SHEKHAR@GMAIL.COM)(9871655327)(PETITIONER) THUKRA(THUKRALANDTHUKRAL@GMAIL.COM)()(RESPONDENT) HARPREET S NAGPAL(HARPREETNAGPAL@GMAIL.COM)(9818883969)(PETITIONER) MANISH KOHLI AND COMPANY(MANISHKOHLIANDCOMPANY@GMAIL.COM)(9810005591)(RESPONDENT)		
27	RFA-383/2023 CM APPL. 24569/2023 CM APPL. 24570/2023 CM APPL. 24571/2023	NAVEEN PANWAR V/s SH SATENDER SINGH PANWAR AND ORS.	SURINDER SINGH CHHILLAR, YOGESH SWAROOP, AMOD SHARMA	
		OTHER DETAILS OF ADVOCATES: S S CHHILLAR(SURENDERSINGHCHHILLAR@GMAIL.COM)(9811254329)(PETITIONER) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER) AMOD SHARMA(VIDHISPECTIVELAWASSOCIATES@GMAIL.COM)(9870347165)(RESPONDENT)		
28	RFA-615/2023 CM APPL. 39241/2023 CM APPL. 45294/2023 CM APPL. 3272/2025	SANJAY GARG & ANR. V/s MISHRI GARG & ORS.	TANU SINGHAL, AMARENDRA KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: DE INTEGRO LAW FIRM(DINTEGROLAWFIRM@GMAIL.COM)(9999739937)(PETITIONER) ROHINIGAURAV@GMAIL.COM,GARGVIJAY31@GMAIL.COM(ROHINIGAURAV@GMAIL.COM,GARGVIJAY31@GMAIL.COM)()(RESPONDENT) TANU SINGHAL(ADVOCATEANUSINGHAL@GMAIL.COM)(9999739937)(PETITIONER) GARGVIJAY(GARGVIJAY31@GMAIL.COM)()(RESPONDENT) DJAY(GARG_DJAY2003@YAHOO.CO.IN)()(RESPONDENT) ROHINI GAURAV(ROHINIGAURAV@GMAIL.COM)()(RESPONDENT)		

		SARITADJAY(SARITADJAY1978@REDIFFMAIL.COM){}(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT) AMARENDRA KUMAR DUBEY(OUTSMARTADVOCATE@GMAIL.COM)(8802637088)(RESPONDENT)		
29	RFA-900/2023 CM APPL. 57955/2023 CM APPL. 57957/2023 CM APPL. 57958/2023	KUSUM GOYAL V/s PURAN CHAND	SATISH KUMAR, GAURAV	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHKADV@GMAIL.COM)(9811053833)(PETITIONER) GR(ADV.GRV1@GMAIL.COM){}(RESPONDENT) GAURAV (ADV.GRV1@GMAIL.COM)(9810789299)(PETITIONER) GAURAV (ADV.GRV1@GMAIL.COM)(9810789299)(RESPONDENT)		
30	RFA-929/2023 CM APPL. 60151/2023 CM APPL. 60152/2023 CM APPL. 60153/2023 CM APPL. 50851/2024	M/S PACIFIC PROJECTS LTD. V/s D.R. SHARMA	VINEET BHAGAT	
		OTHER DETAILS OF ADVOCATES: VINEET BHAGAT(VINEETBHAGAT@GMAIL.COM)(9810209570)(PETITIONER) D.R. SHARMA{ }(RESPONDENT) VINEET BHAGAT (VINEETBHAGAT@GMAIL.COM)(9810209570)(PETITIONER)		
31	RFA-965/2023 CM APPL. 63099/2023 CM APPL. 28369/2024 (CROSS OBJ.) CM APPL. 28370/2024	SHIV KUMAR SHARMA AND ORS V/s DR J P MEHTA	SACHIN MITTAL, YOGESH SWAROOP, YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: SONAL SARDA (SONAL.SSARDA@GMAIL.COM)(8447078202)(PETITIONER) YOGESH SWAROOP(YOGESHSWAROOP@GMAIL.COM)(9810371649)(PETITIONER) GYAN PRAKASH(GYANPRAKASHSHARMA75@GMAIL.COM){}(RESPONDENT) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER)		
32	RFA-1010/2023	SHELLEN KUMAR BAJAJ V/s BANK OF BARODA & ORS.	MAYANK WADHWA, SUMIT SHARMA	
		OTHER DETAILS OF ADVOCATES: SUMIT SHARMA(LAWOFFICESUMITSHARMA@GMAIL.COM)(9992880460)(PETITIONER)		
33	RFA-282/2024 CM APPL. 25864/2024 CM APPL. 25866/2024	ANIL YADAV V/s JAWAHAR SINGH BENIWAL	RONAK KARANPURIA	
		OTHER DETAILS OF ADVOCATES:		
34	RFA-284/2024 CM APPL. 25929/2024	VIJAY KUMAR V/s POONAM SINGH AND ORS.	HARSH KUMAR, HARI SHANKAR, HARI SHANKER	
		OTHER DETAILS OF ADVOCATES: HARI SHANKAR(HARISHANKAR.TOMAR705@GMAIL.COM)(981167717)(RESPONDENT) HARI SHANKER (HARISHANKER.ADV@GMAIL.COM)(9811562356)(RESPONDENT)		
35	RFA-303/2024 CM APPL. 26798/2024	NEELAM BHATIA AND ORS. V/s SUBHASH CHANDER BHATIA AND ORS.	VIJAY WAGHEY, SANDEEP JAGDISH PRASAD LAMBA, KANHAIYA KUMAR, NAMAN JOSHI	
		OTHER DETAILS OF ADVOCATES: VIJAY WAGHEY(WAGHEYVI@YAHOO.CO.IN)(9810244197)(PETITIONER) SUBHASH{(9205409176)(RESPONDENT) SANDEEP JAGDISH PRASAD LAMBA(ADVSANDEEPLAMBA@GMAIL.COM)(8750396197)(PETITIONER) SANDEEP JAGDISH PRASAD LAMBA(ADVSANDEEPLAMBA@GMAIL.COM)(8750396197)(RESPONDENT) KANHAIYA KUMAR(KANHAIYASUPREME@GMAIL.COM)(9650525711)(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER)		
36	RFA-534/2024	ANJU SHARMA V/s DEEPAK OBEROI	ANMOL MEHTA, RAJ KUMAR MAURYA	
		OTHER DETAILS OF ADVOCATES: ATEEV MATHUR , AMOL(AMOL_SHARMA@SNGPARTNES.IN)(9811800816)(PETITIONER) RAJ KUMAR MAURYA(RAJKUMAR_1992@YAHOO.COM)(9711152668)(RESPONDENT)		
37	CM APPL. 11800/2025 In RFA-912/2024	ANIL KUMAR V/s KRISHAN KUMAR & ORS.	KANISHK RANA, RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: KANISHK RANA(RANA.KANISHK@GMAIL.COM)(9999836090)(PETITIONER) ADVICE LAW(ADVICELAW2@GMAIL.COM){0}(RESPONDENT) R(){8076507357}(RESPONDENT) R(){9318365308}(RESPONDENT) SUMIT(SUMIT22013601@GMAIL.COM){0}(RESPONDENT) ANEJA AND ANEJA(){9810727771}(PETITIONER) KANISHK RANA(RANA.KANISHK@GMAIL.COM){0}(RESPONDENT)		
38	CM APPL. 19560/2025 In RFA-175/2025	SATISH CHANDRA SANWALKA & ORS. V/s M/S TINPLATE DEALERS ASSOCIATION PVT LTD AND ORS	UTKARSH KOKCHA, PRITHA SRIKUMAR	

		OTHER DETAILS OF ADVOCATES: SHRADDHA DESHMUKH (SHRADDHADESHMUKH@GMAIL.COM)(991022077)(PETITIONER) SHRADDHA DESHMUKH(SHRADDHADESHMUKH@GMAIL.COM)(991022077)(PETITIONER) PRITHA SRIKUMAR(PRITHA.SRIKUMAR@KEYSTONE.LAW)(9971116183)(RESPONDENT)		
39	RSA-225/2019	DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD V/s HARISH KUMAR SHARMA	FIRDOUSE QUTB WANI	
		OTHER DETAILS OF ADVOCATES: FIRDOUSE QUTB WANI()(9718043116)(PETITIONER)		
40	RSA-16/2020 CM APPL. 4882/2020	SUDHA V/s MURTI DEVI	SURINDER KUMAR & JYOTSANA GUPTA, VIKRANT GULERIA, RANVIR SINGH	
		OTHER DETAILS OF ADVOCATES: SURINDER KUMAR & JYOTSANA GUPTA()(9811664100)(PETITIONER) VIKANT GULERIA(VIKGULERIA7@GMAIL.COM)(7011697375)(PETITIONER) RANVIR VATS(ADVOCATERANVIRVATS@GMAIL.COM)(9311284530)(PETITIONER)		
41	RSA-96/2021 CM APPL. 46570/2021 CM APPL. 33576/2022	SH. SANJAY V/s SH. SUSHIL & ANR.	ARVIND NAGAR, RAJIV RANJAN DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ARVIND NAGAR(ARVINDNAGAR@GMAIL.COM)(9871881122)(PETITIONER) SANJAY()(8287143022)(PETITIONER) SANJAY()(8287143022)(PETITIONER) SUSHIL ()(7982258238)(RESPONDENT) SARVESH()(9625055140)(RESPONDENT) ARVIND NAGAR(ARVINDNAGAR@GMAIL.COM)(9871881122)(PETITIONER) DWIVEDI(DWIVEDI@GMAIL.COM)()(RESPONDENT) RAJIV RANJAN DWIVEDI(DWIVEDI@GMAIL.COM)(9810594551)(PETITIONER) RAJIV RANJAN DWIVEDI(DWIVEDI@GMAIL.COM)(9810594551)(RESPONDENT)		
42	RSA-30/2022 CM APPL. 14137/2022	MOHD. UMAR V/s UMA SHANKAR AND ORS	AMIT NAHATA	
		OTHER DETAILS OF ADVOCATES: AMIT NAHATA(ADVAMITNAHATA@GMAIL.COM)(9212545664)(PETITIONER) ANIL(ADVANILZ@GMAIL.COM)()(RESPONDENT)		
43	RSA-96/2022 CM APPL. 36775/2022 CM APPL. 47477/2024	SHRI RAVINDER & ANR. V/s SHRI GIAN CHAND PANWAR & ANR.	SUBEY SINGH PANWAR, DHRUV SHARMA, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: S S PANWAR & ASSOCIATES(SSPANWAR560@GMAIL.COM)(9312234919)(PETITIONER) GIAN CHAND PANWAR(SURESH.SHARMA12@YAHOO.IN)(9811056243)(RESPONDENT) PROMILA KAPOOR(PROMI.SHARMA@GMAIL.COM)(9811106945)(RESPONDENT) DHRUV SHARMA(DHRUVSHARMA274@GMAIL.COM)(7838433274)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		
44	RSA-121/2022 CM APPL. 42914/2022	A GEORGE V/s MONICA AND ORS	KRISH KALRA, RISHAB RAJ JAIN, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISH KALRA(KALRA.KRISH@OUTLOOK.COM)(9560888723)(PETITIONER) SUNIL(SUNILF.ADV@GMAIL.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT) ASHOK KUMAR(ADVASHOKKUMAR62@GMAIL.COM)(9811771410)(PETITIONER)		
45	RSA-17/2023 CM APPL. 2235/2023 CM APPL. 2236/2023 CM APPL. 2238/2023	SHRI MOHAN KUMAR MATHPAL V/s MAHESH KUMAR MATHPAL & ANR.	MOHD IRFAN	
		OTHER DETAILS OF ADVOCATES: ANIS MOHAMMAD(MOHD.ANISH962@GMAIL.COM)(9971412326)(PETITIONER)		
46	RSA-24/2023 CM APPL. 5153/2023	PREM SHANKAR PANDEY V/s MS.SHAKUNTA BAIRWA	BABAN KUMAR SHARMA, SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: BABAN KUMAR SHARMA(BKS_ADVDELHI@YAHOO.COM)(9810395833)(PETITIONER) SURESH CHAND SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(RESPONDENT)		
47	RSA-65/2023 CM APPL. 16666/2023	RAM CHANDER V/s DELHI DEVELOPMENT AUTHORITY	MOHD SHARIQ	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI(KOHLI.DEEPAK@HOTMAIL.COM)(9811192957)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
48	RSA-83/2023 CM APPL. 22184/2023	GAJRAJ SINGH V/s SH. MAHENDER SINGH & ANR.	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AMIT1975.ADV@GMAIL.COM)(9971210185)(PETITIONER) GAURAV(SHARMA314GAURAV@GMAIL.COM)()(RESPONDENT)		

49	RSA-104/2023 CM APPL. 29721/2023	S. JACOB & ORS. V/s ALKA RANI & ORS.	AJAY CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: HARSH AHUJA (HARSH.AHUJA@ERUDITELEGAL.ASIA.)(9811843010)(PETITIONER) AJAY CHOWDHARY(AJAYCHOWDHARY@YAHOO.COM)()(RESPONDENT)		
50	RSA-108/2023 CM APPL. 30960/2023	M/S STEPS FOR WEALTH TRADERS & ANR. V/s MADHVI MAHESHWARI	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) RAHUL VEMA (RAHULVERMAADVOCATE2014@GMAIL.COM)()(RESPONDENT)		
51	RSA-135/2023 CM APPL. 37506/2023	PASSI LEATHER PRODUCTS PRIVATE LIMITED V/s INTERWORLD CARGO CARE PRIVATE LIMITED	BHAGAT SINGH	
		OTHER DETAILS OF ADVOCATES: BHAGAT SINGH(BHAGATSINGHIS@YAHOO.COM)(9810133410)(PETITIONER) IWCC(IWCC@DEL3.VSNL.NET.IN)()(RESPONDENT)		
52	RSA-71/2024 CM APPL. 21137/2024	ANUJ JAIN V/s NIRMAL JAIN (SINCE DECEASED) THROUGH LRS	BHAVYA SETHI, MADAN LAL SHARMA, SHIVAM BAJAJ	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA(MADANLSHARMA1945@GMAIL.COM)(9650708978)(RESPONDENT) SHIVAM BAJAJ(ADVBAJAJ@OUTLOOK.COM)(9999660747)(RESPONDENT)		
53	RSA-118/2024 CM APPL. 39165/2024	RINKU @ RINKU BARJATIYA V/s SHANTI DEVI	AMIT NAHATA, MANOJ NAGAR	
		OTHER DETAILS OF ADVOCATES: AMIT NAHATA & AJAY(ADVAMITNAHATA@GMAIL.COM)(9212545664)(PETITIONER) SUBODH(SUBODHBANSAL@GMAIL.COM)(0)(RESPONDENT) MANOJ NAGAR (MANOJNAGAR@GMAIL.COM)(9810550910)(RESPONDENT)		
54	RSA-125/2024 CM APPL. 68810/2024	USMAN & ORS. V/s ANITA & ORS.	BRAHM KUMAR PANDEY, PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES: ZAHID (ZAHID98117500070@GMAIL.COM)(9811750070)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HARISH(HARISH.KHINCHI@YAHOO.COM)(0)(RESPONDENT) MOHD ZAHID(ZAHID9811750070@GMAIL.COM)(9811750070)(PETITIONER) ANITA()(9810194178)(RESPONDENT) PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)(9212023661)(RESPONDENT)		
55	RSA-149/2024 CM APPL. 47112/2024	WOODVER COATINGS PRIVATE LIMITED V/s AJENDER SINGH	BHARAT MALHOTRA, RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH MALHOTRA AND R K TRIPATHI(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(RESPONDENT)		
56	RSA-176/2024 CM APPL. 57370/2024	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LTD (RIICO LTD) V/s M/S POLYCAST MOULDERS PVT LTD & ORS.	ANUJ BHANDARI	
		OTHER DETAILS OF ADVOCATES: ANUJ BHANDARI(ANUJBHANDARI123@GMAIL.COM)(9873722187)(PETITIONER) ANUJ BHANDARI(ANUJBHANDARI123@GMAIL.COM)(9873722187)(PETITIONER) ANUJ BHANDARI(ANUJBHANDARI123@GMAIL.COM)(9873722187)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.GOV.IN)(0)(RESPONDENT)		
57	RSA-14/2025 CM APPL. 3211/2025	MUNSHI LAL V/s RAJIV KUMAR	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES:		
58	TR.P.(C.)-44/2024 CM APPL. 14576/2024	ASHFAQ AHMED V/s MOHD SALEEM AND ORS	V. K. MALIK	
		OTHER DETAILS OF ADVOCATES: V K MALIK , RAHUL MALIK(MRCLEGAL65@GMAIL.COM)(9810705405)(PETITIONER) MOHD(ADV.MOHAMMED.IKRAM@GMAIL.COM)()(RESPONDENT)		
59	TR.P.(C.)-81/2024	MRS TARA DEVI V/s DR SANJAY KUMAR & ANR.	DANIYAL KHAN	
		OTHER DETAILS OF ADVOCATES: DANIYAT(DANIYALK18@GMAIL.COM)(9819600925)(PETITIONER) SANJAY(DRSANJAYORTHOSPECIALISTCRPF@GMAIL.COM)()(RESPONDENT)		
60	TR.P.(C.)-138/2024	AJAY KUMAR GUPTA V/s VINAY GUPTA & ORS. & ORS.	RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAHUL MALHOTRA(RAHULSSMALHOTRA@GMAIL.COM)(9899218215)(PETITIONER) AJAY(AJAY10355@GMAIL.COM)(0)(PETITIONER)		

		DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) VINAY(VINAYG@BATHINEINDIA.COM)(0)(RESPONDENT) SAWHNEY(LIBERHANLAWOFFICE@GMAIL.COM)(0)(RESPONDENT)		
61	W.P.(C)-14308/2005	DHANESH IESHDHAN V/s DR.D.JAGANNATHAN	MR.C.M.ANGADI, MR.ANURAG RATTAN, M.K.SINGH, MS.NEELAM GROVER, SUBHASISH BHOWMICK	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT)		
62	W.P.(CRL)-259/2025	KHUSHI SHARMA V/s UNION OF INDIA AND OTHERS	PRADEEP KUMAR MISHRA, ANIL MITTAL	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: PRADEREP MISHRA(PM18289@GMAIL.COM)(9811538060)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANIL MITTAL(KUMARMUNNA746@GMAIL.COM)(9810064432)(RESPONDENT)		
FOR HEARING				
63	RFA-885/2023 CM APPL. 56525/2023	AMIT CHODHA V/s PRAKASH WATI (DECEASED) THROUGH LRS AND OTHERS & ORS.	RAJESH GUPTA, SANJAY BALDEV SAWHNEY, SAUNDARYA SINGH	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA , HARPREET SINGH(RAJESH_GUPTA@HOTMAIL.COM)(9810087071)(PETITIONER) PRAKASH WATI{}(RESPONDENT) SANJAY BALDEV SAWHNEY(LEGALDASS.SAWHNEYADV@GMAIL.COM)(9811235396)(PETITIONER) SAUNDARYA SINGH(KAMLAKSHI.SINGH@YAHOO.CO.IN)(9873408273)(PETITIONER)		
FOR DISPOSAL				
64	RSA-113/2017	BHARAT SINGH V/s NORTH MUNICIPAL CORPORATION OF DELHI & ANR	SUDHIR KUMAR SHARMA, DILIP SINGH	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL DISPOSAL				
65	RC.REV.-460/2019 CM APPL. 34970/2019 CM APPL. 14032/2022 WITH RC.REV. 462/2019	M/S STICKER POINT & ORS V/s O P AHUJA	KNM & PATNERS LAW OFFICES, KNM & PARTNERS, LAW OFFICES, SHAHID ALI	
		OTHER DETAILS OF ADVOCATES: KNM & PATNERS LAW OFFICES{}(9810445486)(PETITIONER) KNM & PARTNERS LAW OFFICES(VSINHA@KNM.IN)(9810989910)(PETITIONER) SHAHIDALI(SHAHIDALI.DHC@GMAIL.COM){}(RESPONDENT)		
66	RC.REV.-462/2019 CM APPL. 35013/2019 CM APPL. 13634/2022	M/S STICKER POINT & ORS V/s O P AHUJA	KNM & PATNERS LAW OFFICES, KNM & PARTNERS, LAW OFFICES, SHAHID ALI	
		OTHER DETAILS OF ADVOCATES: KNM & PATNERS LAW OFFICES{}(9810445486)(PETITIONER) KNM & PARTNERS LAW OFFICES(VSINHA@KNM.IN)(9810989910)(PETITIONER) SHAHIDALI(SHAHIDALI.DHC@GMAIL.COM){}(RESPONDENT)		
FOR FINAL HEARING				
67	RFA-354/2022 CM APPL. 33968/2022 CM APPL. 35914/2022	M/S TREHUN ASSOCIATES PVT. LTD. V/s RAJ KISHORE SINGH	ANU BAGAI, SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ANU BAGAI(ANU@BAGAI.CO.IN)(9810096764)(PETITIONER) RAJ KISHORE SINGH{}(9873031384)(RESPONDENT) ANU BAGAI{}(9810096764)(PETITIONER) RAJ KISHOR{}(9873031384)(RESPONDENT) SANJAY KUMAR(SANJAYTHAKUR0786@GMAIL.COM)(9810839110)(RESPONDENT)		
68	RFA-395/2023 CM APPL. 25542/2023 CM APPL. 25543/2023 CM APPL. 25544/2023	GANGA DEEN AND ORS V/s VIRENDER KUMAR AND ORS	PANKAJ REHANI	
		OTHER DETAILS OF ADVOCATES: HIMANSHU JAWA , PANKAJ REHANI {}(9899874651)(PETITIONER)		
69	RFA-699/2023 CM APPL. 45139/2023	JASPAL SINGH & ANR. V/s AJAY VATS & ORS.	SRI BHAGWAN SHARMA, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: VATSALA CHAUHAN(VATSALACHAUHAN97@GMAIL.COM)(9873365154)(PETITIONER)		
70	RFA-27/2024 CM APPL. 1933/2024	SUNITA & ORS. V/s HARI KRISHAN YADAV	RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR(RANJANKUMARSC@GMAIL.COM)(9810941533)(PETITIONER) NITIN(NITIN.KATARIA1988@GMAIL.COM)(9873358038)(PETITIONER) DS DAGGAR(DSDAGAR20@GMAIL.COM){}(RESPONDENT) HARI{}(8860701508)(RESPONDENT)		

FINAL ARGUMENTS				
71	RC.REV.-222/2020	SMT PARVATI DEVI V/s SHRI GURVINDER SINGH & ANR.	SURESH CHAND SINGHAL, AMAN MEHTA	
		OTHER DETAILS OF ADVOCATES: S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) SURESHSINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) GURVINDER SINGH()(9871560669)(RESPONDENT) PURAN SINGH()(9266311341)(RESPONDENT)		
72	RC.REV.-20/2021 CM APPL. 3295/2021 CM APPL. 3297/2021	SH TEJPAL TOKAS V/s SH JITENDER DAGAR & ANR.	UMESH KUMAR BURNWAL, SANJEEV K. BALIYAN, MAN MOHAN AGARWAL	
		OTHER DETAILS OF ADVOCATES: UMESH K BURNWAL(GLOBALJUDEXLAWFIRM@GMAIL.COM)(9911633057)(PETITIONER) UMESHBURNWAL(GLOBALJUDEXLAWFIRM@GMAIL.COM)(9911633057)(PETITIONER) SH JITENDER DAGAR(JASVNDERKAUR@GMAIL.COM)(8312836524)(PETITIONER) SH VIJENDER DAGAR(JASVNDERKAUR@GMAIL.COM)(8312836524)(PETITIONER) JAS(JASVNDERKAUR@GMAIL.COM)()(RESPONDENT) SANJEEV KR. BALIYAN(SKBLEGAL17@GMAIL.COM)(9818340105)(PETITIONER) MAN MOHAN AGARWAL(MMAGGARWALADV@GMAIL.COM)(9810572503)(RESPONDENT)		
73	RC.REV.-287/2023 CM APPL. 53753/2023	ANAND SWARUP V/s BHAGWAN DASS AND ANR.	MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES:		
74	RC.REV.-313/2023 CM APPL. 57766/2023	SHASHIKANT DIXIT V/s RENUKA SHARMA	NITESH MEHRA, PREET PAL SINGH	
		OTHER DETAILS OF ADVOCATES: NITESH MEHRA & ASSOCIATES(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER) SHASHIKANT DIXIT()(9810028392)(PETITIONER) RENUKA SHARMA(MANISHTHAAPAA@GMAIL.COM, CHAMBERPPSINGH@GMAIL.COM)()(RESPONDENT) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9958555055)(RESPONDENT)		
75	RFA-268/2021 CM APPL. 21677/2021 CM APPL. 21678/2021	SH. K G KRISHNAMURTHI V/s MS. VIJYETA GUPTA	SUNIL KUMAR, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNILKNB@GMAIL.COM)(9311515886)(PETITIONER) ARJUN SANJAY(ARJUNSANJAY24@GMAIL.COM)(9899500164)(RESPONDENT)		
76	RFA-331/2021 CM APPL. 32807/2021	AIRPORTS AUTHORITY OF INDIA V/s SHRI DIN BANDHU DAS	DIGVIJAY RAI, DIGVIJAY RAI, MURLI MANOHAR SINGH	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY RAI, CHETNA RAI & AMAN YADAV(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) MURLI MANOHAR SINGH(ADVMURLI@YAHOO.IN)(9818016311)(PETITIONER) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
77	RSA-141/2013 CM APPL. 6151/2017 CM APPL. 48292/2018 CM APPL. 35273/2022 WITH RSA 217/2016 RSA 150/2017	JANARDAN PANDEY V/s SMT BITTAN DEVI AND ORS	B B GUPTA, S C SINGHAL, PRAVEEN SURI, PRAVEEN SURI, ANKIT JAIN	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI()(9810928188)(PETITIONER) PRAVEEN SURI & ASSOCIATES(PRAVEENSURI73@GMAIL.COM)(9810928188)(RESPONDENT) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT)		
78	RSA-217/2016 CM APPL. 24782/2019	JASBIR KAUR V/s BALBIR SINGH & ANR	SIKRI & COMPANY, HARSH KUMAR	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR()(9958313389)(PETITIONER)		
79	RSA-150/2017 CM APPL. 20089/2017	ANGOORI DEVI V/s BABITA & ANR	AKHILESH KR SINGH	
		OTHER DETAILS OF ADVOCATES:		
80	RSA-80/2018 CM APPL. 20820/2018 CM APPL. 8217/2023	MOHD IMRAN V/s MOHD NAIM & ORS	B P DHALLA, SOHAN SINGH RAWAT, MUTIUR REHMAN	
		OTHER DETAILS OF ADVOCATES: B P DHALLA()(9999178785)(PETITIONER) B P BHALLA ()(9999178785)(PETITIONER) R()(7011304234)(RESPONDENT) MUTIUR REHMAN(ADVMUTIUR@GMAIL.COM)(9711374804)(PETITIONER)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3581/2024 CRL.M.A. 29960/2024	DEEPAK @ TATTU V/s THE STATE (GOVT. OF N.C.T DELHI)	ABHISHEK CHAUHAN, AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AKASH DHAWAN (ADVAKASHDHAWAN@GMAIL.COM)(9643796363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAROL BAGH-1188/2023) BAIL APPLN. 2926/2024 FILED BY LALIT @ SUNNY (DISPOSED ON : 2024-11-14) P.S.-FIR NO. :(KAROL BAGH-1188/2023)
2	BAIL APPLN.-4098/2024 CRL.M.A. 1511/2025	DILBAG SINGH V/s STATE (NCT OF DELHI)	AJAY SINGH BHANDARI, ANIL DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: MUKESH RAJAWAT(CRIMIALLAWYERMUKESHRAJAWAT@GMAIL.COM)(9991563629)(PETITIONER) MUKESH RAJWAT (CRIMINALLAWYERMUKESHRAJWAT@GMAIL.COM)(8708735354)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL DUTT SHARMA (ANILDUTTSHARMA.ADS.AS@GMAIL.COM)(9211495945)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LAXMI NAGAR-255/2024)
3	BAIL APPLN.-4764/2024	JAGDISH SHARMA @ JAGGI V/s STATE NCT OF DELHI	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: HEMANT GULATI(SETHIASSOCIATESDELHI@GMAIL.COM)(9958852527)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-578/2018) BAIL APPLN. 1462/2020 FILED BY JAGDISH SHARMA @ JAGGI (DISPOSED ON : 2021-02-19) BAIL APPLN. 2014/2021 FILED BY JAGDISH SHARMA @JAGGI (DISPOSED ON : 2021-07-13) BAIL APPLN. 1011/2021 FILED BY JAGDISH SHARMA @ JAGGI (DISPOSED ON : 2021-03-23) CRL.REV.P. 434/2021 FILED BY SANJEEV @ BABBU & ANR. (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(PUNJABI BAGH-578/2018)
4	BAIL APPLN.-1026/2025	ONYEKACHI KALISTUS V/s STATE OF NCT OF DELHI	BRAMHANSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ARCHIT KAUSHIK (BHARDWAJBRAMHANSH@GMAIL.COM)(9506661541)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-2/2024)

SUSPENSION OF SENTENCE				
5	CRL.M.(BAIL) 1963/2024 In CRL.A.-531/2022	MOHD. IRSHAD V/s STATE (NCT OF DELHI) & ANR.	VINAYAK BHANDARI (DHCLSC), VINAYAK BHANDARI	
		OTHER DETAILS OF ADVOCATES: SACHIN KASHYAP(KASHYAPCOOL26@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAS MISHRA(MAIL@ABHASMISHRA.IN)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RANI BAGH-46/2015) CRL.A. 503/2022 FILED BY MOHD. MURSHID KHAN (D. OF HEARING : 2024-09-17) P.S.-FIR NO. : (RANI BAGH-46/2015)
6	CRL.M.(BAIL) 46/2025 In CRL.A.-25/2025	BABU @ RAHUL V/s THE STATE OF GNCT DELHI	SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (HARSH VIHAR-288/2015)
7	CRL.M.(BAIL) 539/2025 In CRL.A.-289/2025	ARUN KUMAR V/s STATE OF NCT OF DELHI	PIYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: PIYUSH GUPTA ()(9818020868)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DAYAL PUR-87/2020) BAIL APPLN. 1448/2021 FILED BY ASHISH @ GOLI (DISPOSED ON : 2021-04-30) BAIL APPLN. 823/2021 FILED BY AMAN KASHYAP (DISPOSED ON : 2021-04-09) BAIL APPLN. 969/2021 FILED BY PRADEEP RAI (DISPOSED ON : 2021-04-09) BAIL APPLN. 4855/2024 FILED BY AMAN KASHAYAP (DISPOSED ON : 2025-01-03) BAIL APPLN. 4856/2024 FILED BY ASHISH @ GOLI (DISPOSED ON : 2025-01-03) CRL.A. 133/2025 FILED BY AMAN KASHYAP (D. OF HEARING : 2025-07-14) CRL.A. 180/2025 FILED BY DEVINDER KUMAR (D. OF HEARING : 2025-07-14) CRL.A. 181/2025 FILED BY PRADEEP RAI (D. OF HEARING : 2025-07-14) CRL.A. 185/2025 FILED BY ASHISH @ GOLI (D. OF HEARING : 2025-07-14) P.S.-FIR NO. : (DAYAL PUR-87/2020)
PAROLE/FURLOUGH				
8	W.P.(CRL)-888/2025	SANJAY KUMAR VALMIKI V/s STATE OF NCT OF DELHI	RAJNEESH BHASKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MAURYA ENCLAVE-226/2011) DEATH SENTENCE REF. 3/2012 FILED BY STATE (DISPOSED ON : 2014-02-21) CRL.A. 1146/2012 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2014-02-21) CRL.A. 773/2015 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2018-05-24) W.P.(CRL) 2832/2018 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2018-10-25) W.P.(CRL) 418/2019 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2019-04-01) W.P.(CRL) 2049/2019 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2020-07-03) W.P.(CRL) 2771/2022 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2023-11-17) W.P.(CRL) 3168/2024 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2024-10-09) W.P.(CRL) 262/2025 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2025-01-24) P.S.-FIR NO. : (MAURYA ENCLAVE-226/2011)
FRESH MATTERS & APPLICATIONS				
9	CRL.M.C.-2511/2025 CRL.M.A. 11243/2025 CRL.M.A. 11244/2025	MANOHAR LAL V/s STATE/NCT OF DELHI & ANR.	ADITYA GOEL	
		OTHER DETAILS OF ADVOCATES: INTERNATIONAL LEGAL NETWORK (INTERNATIONALLEGALNETWORK@GMAIL.COM)(9999220945)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

FOR ADMISSION				
10	CRL.M.C.-1270/2025 CRL.M.A. 5661/2025 CRL.M.A. 5662/2025	RAVINDRA PAL SINGH AND OTHERS V/s STATE OF N.C.T. OF DELHI AND ANOTHER	FAIZ IMAM, YOGESH SHARMA	
		OTHER DETAILS OF ADVOCATES: FAIZIMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YOGESH SHARMA(SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-318/2024)
11	CRL.M.C.-2251/2025 CRL.M.A. 10066/2025 CRL.M.A. 10067/2025	XXXX V/s STATE OF NCT OF DELHI AND ORS	MEGHNA KAR	
		OTHER DETAILS OF ADVOCATES: ANUJ UPADHYAY(ANUJ.U16@GMAIL.COM)(9810797552)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR-161/2019) CRL.M.C. 5146/2023 FILED BY SAVITA,CHOPRA & ORS. (DISPOSED ON : 2023-07-26) P.S.-FIR NO. :(PANDAV NAGAR-161/2019)
12	W.P.(CRL)-2118/2023	GEETA ANAND V/s STATE OF DNCT	NANDITA ABROL, KAPIL MIDHA, AADARSH KOTHARI	
		OTHER DETAILS OF ADVOCATES: NANDITA ABROL (NANDITALEGALASSOCIATES@GMAIL.COM)(9899970368)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL MIDHA(KAPIL@MKMIDHA.COM)(9818382806)(PETITIONER) AADARSH KOTHARI(AAADARSHKOTHARI@GMAIL.COM)(7980402727)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
13	CRL.A.-285/2017	LT. COL. S.B.S.THAPA V/s RAMESH GUPTA	MUKESH K.GIRI, VIDYA BHARDWAJ, H.C.SHARMA, RANDHIR JAIN	
		OTHER DETAILS OF ADVOCATES:		
14	CRL.A.-1023/2017	STATE GOVT OF NCT OF DELHI V/s DEEPAK		
		OTHER DETAILS OF ADVOCATES:		
15	CRL.A.-146/2018	SONU @ HAS NAIN V/s STATE (NCT OF DELHI)	MANIKA PANDEY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: MANIKA PANDEY (DHCLSC)()(9811831835)(PETITIONER)		P.S.-FIR NO. :(DABRI-73/2014)
16	CRL.A.-271/2018	STATE V/s SANJAY & ORS	VINOD DIWAKAR, ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ABHISHEKKUMARLAWASSOCIATE@GMAIL.COM)(8851810353)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-135/2011) CRL.REV.P. 484/2011 FILED BY SAGAR KUMAR CHINTU (DISPOSED ON : 2012-07-02) BAIL APPLN. 100/2013 FILED BY VIKRAM KUMAR @ BUNTY (DISPOSED ON : 2013-02-05) P.S.-FIR NO. :(CRIME AND RAILWAY-135/2011)
17	CRL.A.-1069/2018	UNION OF INDIA V/s JASWINDER SINGH	, SHAILENDRA BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SHAILENDRA BHARDWAJ(SHAILYBHARDWAJ@HOTMAIL.COM)(9811028868)(RESPONDENT)		
18	CRL.A.-60/2022 CRL.M.A. 31936/2024	AASHA RANI V/s VINEET KUMAR	S K AHLUWALIA, NEHA SANGWAN, GURANG KANTH, YASH KOTAK, NEHA SANGWAN, YASH KOTAK, MUKUL LATHER	
		OTHER DETAILS OF ADVOCATES: NEHA SANGWAN(SANGWAN.MANISH@GMAIL.COM)(9671509977)(PETITIONER) SHAILENDRA SINGH(ADVSHAIENDRAPRSINGH@GMAIL.COM)()(PETITIONER) MUKUL LATHER(MUKULLATHER@GMAIL.COM)()(RESPONDENT) NEHA SANGWAN(SANGWAN.NEHA12@GMAIL.COM)(9671509977)(PETITIONER) YASH KOTAK(ADVVYASHKOTAK@GMAIL.COM)(8527272859)(RESPONDENT) MUKUL LATHER(MUKULLATHER@GMAIL.COM)(8879576142)(RESPONDENT)		
19	CRL.L.P.-49/2020 CRL.M.A. 770/2020	INDIABULLS SECURITIES LTD. V/s THE STATE (NCT OF DELHI) & ANR	S. QAMAR & ASSOCIATES, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S. QAMAR & ASSOCIATES()(9811070574)(PETITIONER) SUNIL KUMAR(SUNIL20061994K@GMAIL.COM)(9958574284)(PETITIONER)		

20	CRL.L.P.-150/2020 CRL.M.A. 3198/2020	STATE V/s SAMOON KHAN	SANJEEV SABHARWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV SABHARWAL()(9810031680)(PETITIONER)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-934/2014)
21	CRL.L.P.-202/2020	UNION OF INDIA V/s MOHAMMAD WASIM	PRAMOD BAHUGUNA, JUNED ALAM	
		OTHER DETAILS OF ADVOCATES: PRAMOD BAHUGUNA()(9811123945)(PETITIONER) JUNED ALAM(JUNEDALAM.ADV@GMAIL.COM)(9811465650)(PETITIONER)		P.S.-FIR NO. :(CUSTOMS-SC 105/2017)
22	CRL.L.P.-182/2021	CENTRAL BUREAU OF INVESTIGATION V/s SH. ASHUTOSH VERMA & ORS.	ANIL GROVER	
		OTHER DETAILS OF ADVOCATES: ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9871212952)(PETITIONER) SURESH NANDA(SURESHNANDA123@GMAIL.COM)()(RESPONDENT) ASHUTOSH VERMA(VASHUTOSH@HOTMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2008-A-0001) CRL.A. 184/2021 FILED BY ASHUTOSH VERMA (D. OF HEARING : 2023-10-11) CRL.A. 175/2021 FILED BY BIPIN SHAH (D. OF HEARING : 2023-07-24) P.S.-FIR NO. :(CBI-AC1-2008-A-0001)
23	CRL.M.C.-2513/2019 CRL.M.A. 9971/2019	HARISH CHAWLA V/s STATE OF GNCT DELHI & ANR	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA()(8860069704)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-194/2018) CRL.M.C. 5291/2018 FILED BY PEEYUSH AGGARWAL (DISPOSED ON : 2022-12-22) P.S.-FIR NO. :(ASHOK VIHAR-194/2018)
24	CRL.M.C.-5542/2019 CRL.M.A. 33550/2023 CRL.M.A. 33551/2023	SHANKAR DASS MIMANI (DECEASED) THROUGH HIS SON V/s STATE & ORS	K.S NEGI, JOYDEEP MAZUMDAR, JOYDEEP MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: K.S NEGI()(9810255165)(PETITIONER) RINKESH YADAV(YADAVEINKESH36@GMAIL.COM)()(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) JOYDEEP MAZUMDAR()(9999300777)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JOYDEEP MAZUMDAR(INFORMJD@GMAIL.COM)(9999300777)(PETITIONER)		
25	CRL.M.C.-6059/2019	M/S JC WORLD HOSPITALITY PRIVATE LIMITED & ORS V/s THE STATE & ORS	KAMAL AHUJA, SUMANT BHARADWAJ, SHAHIL RAO, SAHIL MONGIA, KAMAL NAINI DIXIT, MILAN SINGH NEGI	
		OTHER DETAILS OF ADVOCATES: KAMAL AHUJA()(9811259140)(PETITIONER) SUMANT BHARADWAJ (SUMANTBHARADWAJ@GMAIL.COM)(9811206116)(PETITIONER) SHAHIL RAO(SAHILRAO455@GMAIL.COM)(9999025817)(RESPONDENT) SAHIL MONGIA(ADVSAHILMONGIA@GMAIL.COM)(9818656542)(RESPONDENT) SAHIL MONGIA(ADVSAHILMONGIA@GMAIL.COM)(9818656542)(PETITIONER) KAMAL NAINI DIXIT(KAMALNAINI@GMAIL.COM)(9899697060)(PETITIONER) MILAN SINGH NEGI(NEGIMILAN04@GMAIL.COM)(9015332650)(PETITIONER)		P.S.-FIR NO. :(VASANT VIHAR-9/2019)
26	CRL.M.C.-679/2025 CRL.M.A. 3258/2025	DR. SUSMITA MITRA V/s STATE OF NCT OF DELHI & ORS.	AMRITA SARKAR	
		OTHER DETAILS OF ADVOCATES: AMRITA SARKAR(AMRITASARKAR.ADV@GMAIL.COM)(7045438897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CHITTRANJAN PARK-96/2022)
27	CRL.M.C.-1413/2025	LATE MR. K.M. PANDEY THROUGH HIS LEGAL HEIR MS. RUCHI PANDEY V/s THE STATE OF NCT OF DELHI	SNEH SOMANI	
		OTHER DETAILS OF ADVOCATES: RAJU MISHRA(LE.POINT365@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PAHARGANJ-231/2013)
28	CRL.REV.P.-81/2019 CRL.M.A. 1449/2019 CRL.M.A. 2583/2023	MANOJ KUMAR V/s ALKA & ANR	SIDHARTH KAPOOR, MANGHEY RAM CHANCHAL, M.R. CHANCHAL	
		OTHER DETAILS OF ADVOCATES: SIDHARTH KAPOOR()(9671447786)(PETITIONER) SUSHANT CHANCHAL(SUSHANTCHANCHAL2@GMAIL.COM)()(PETITIONER)		

		M.R.CHANCHAL(MANGERAMCHANCHAL22@GMAIL.COM)(9312288662)(PETITIONER) GEMPLAW(GEMPLAW447786@GMAIL.COM)()(RESPONDENT)		
29	CRL.REV.P.-274/2019 WITH CRL.REV.P. 308/2019	JOGINDER SINGH @ SONI V/s STATE	SANYA SUD, MOHIT MUDGAL	
		OTHER DETAILS OF ADVOCATES: SANYA SUD()(9717283388)(PETITIONER) MOHIT MUDGAL(MOHITMUDGALCHAMEBERS@GMAIL.COM)(9818885995)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBZI MANDI-128/2010) CRL.REV.P. 308/2019 FILED BY RAVINDER KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SUBZI MANDI-128/2010)
30	CRL.REV.P.-308/2019	RAVINDER KUMAR V/s STATE	SANYA SUD, MOHIT MUDGAL	
		OTHER DETAILS OF ADVOCATES: SANYA SUD()(9717283388)(PETITIONER) MOHIT MUDGAL(MOHITMUDGALCHAMEBERS@GMAIL.COM)(9818885995)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBZI MANDI-128/2010) CRL.REV.P. 274/2019 FILED BY JOGINDER SINGH @ SONI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SUBZI MANDI-128/2010)
31	CRL.REV.P.-280/2019 CRL.M.A. 5245/2019 CRL.M.A. 5246/2019 CRL.M.A. 11398/2019 CRL.M.A. 29283/2024	TARA SINGH V/s MANISHA	P.K TREHAN, AJEET YADAV, RANJAN KUMAR, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: P.K TREHAN()(9810316473)(PETITIONER) AJEET YADAV()(8136073971)(PETITIONER) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER)		
32	CRL.REV.P.-340/2019 CRL.M.A. 6137/2019	POOJA SHARMA V/s DEEPAK KUMAR SHARMA	D.K. SHARMA	
		OTHER DETAILS OF ADVOCATES: D.K. SHARMA()(9540395838)(PETITIONER)		
33	CRL.REV.P.-407/2019 CRL.M.A. 7318/2019 CRL.M.A. 7320/2019	AJAY KUMAR SHAH V/s SARITA DEVI	ANWESH MADHUKAR	
		OTHER DETAILS OF ADVOCATES: ANWESH MADHUKAR()(9599379893)(PETITIONER)		
34	CRL.REV.P.-411/2019	SITA RAM V/s STATE	AJIT SINGH, RAHUL MAURYA, SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: AJIT SINGH()(9289957091)(PETITIONER) RAHUL MAURYA(ADVMKRAHUL@GMAIL.COM)(9971607485)(PETITIONER) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(PETITIONER)		P.S.-FIR NO. :(KHYALA-491/2015)
35	CRL.REV.P.-503/2019 CRL.M.A. 9134/2019 CRL.M.A. 9135/2019 WITH CRL.REV.P. 1125/2019	MAMTA & ANR. V/s YOGINDER KUMAR	MAHESH SRIVASTAVA, AMREEK SINGH	
		OTHER DETAILS OF ADVOCATES: MAHESH SRIVASTAVA()(9810071610)(PETITIONER)		
36	CRL.REV.P.-1125/2019 CRL.M.A. 39158/2019 CRL.M.A. 39159/2019	YOGENDER KUMAR V/s MAMTA & ANR	AMREEK SINGH	
		OTHER DETAILS OF ADVOCATES: AMREEK SINGH()(9312598219)(PETITIONER)		
37	CRL.REV.P.-930/2019 CRL.M.A. 35064/2019	MEENU VERMA V/s THE STATE & ANR	SAMEER CHANDRA, PRAMOD KUMAR, HEMLATA, SAMEER CHANDRA, PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA()(9810395160)(PETITIONER) SAMEER CHANDRA(SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(PETITIONER) PRAMOD KUMAR(ADV.PRAMODKR007@GMAIL.COM)(8527122010)(PETITIONER)		
38	CRL.REV.P.-979/2019 CRL.M.A. 36019/2019 CRL.M.A. 5278/2022 WITH CRL.REV.P. 26/2021	ARVIND BHUSHAN V/s CBI	R.K. HANDOO, ANIL GROVER, ASHWANI BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: R.K. HANDOO()(9811478207)(PETITIONER) ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(PETITIONER) YHANDOO(YHANDOO@GMAIL.COM)()(RESPONDENT) ASHWANI BHARADWAJ(DRASHWANIBHARADWAJ@GMAIL.COM)(9810343806)(PETITIONER)		P.S.-FIR NO. :(CBI-34-A-2017)

39	CRL.REV.P.-26/2021 WITH CRL.REV.P. 979/2019	CENTRAL BUREAU INVESTIGATION V/s PUSHPENDRA KUMAR SHARMA	ANIL GROVER	
		OTHER DETAILS OF ADVOCATES: ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9871212952)(PETITIONER) PUSHPENDRA KUMAR SHARMA(PUSHPENDRA.DDA@GMAIL.COM)(8505897326)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2017-A-0034)
40	CRL.REV.P.-1093/2019	STATE V/s CHINTOO	MEENAKSHI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI CHAUHAN()(9811671038)(PETITIONER)		P.S.-FIR NO. :(MAYAPURI-291/2013)
41	CRL.REV.P.-1152/2019	JASMEET SINGH V/s KISHAN PAL TANWAR	VINEETJAIN, HARISANKAR MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: VINEETJAIN()(9891055897)(PETITIONER) HARISANKAR MAHAPATRA(SCCHAMBER21@GMAIL.COM)(8826237988)(RESPONDENT)		
42	CRL.REV.P.-14/2021 CRL.M.A. 622/2021 WITH CRL.REV.P. 80/2021 CRL.REV.P. 196/2021 CRL.REV.P. 219/2021 CRL.REV.P. 223/2021 CRL.REV.P. 15/2021	VIDUR BHARADWAJ V/s STATE OF NCT OF DELHI & ANR.	ARSHDEEP SINGH, ARSHDEEP SINGH, KUNAL PRAKASH	
		OTHER DETAILS OF ADVOCATES: ARSHDEEP SINGH(ARSHDEEP@ARSHDEEPSKHURANA.COM)(9971140092)(PETITIONER) ARSHDEEP SINGH(ARSHDEEP@ARSHDEEPSKHURANA.COM)(9971140092)(PETITIONER) SHASHI AGARWAL(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9871859193)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KUNAL PRAKASH(KUNAL-PRAKASH@HOTMAIL.COM)(9871859193)(PETITIONER)		
43	CRL.REV.P.-15/2021 CRL.M.A. 650/2021	NIRMAL SINGH V/s STATE THROUGH EOW AND ORS.	SHREYA SINGH, SHREYA SINGH, KUNAL PRAKASH	
		OTHER DETAILS OF ADVOCATES: NIRMAL SINGH(DELHI@NUMENLAW.COM)(9911557649)(RESPONDENT) NIRMAL SINGH(DELHI@NUMENLAW.COM)()(PETITIONER) AMIT GUPTA(AMITMD@ORRIS.IN)()(RESPONDENT) M/S THREE SHELTERS PVT LTD(NOIDA.3C@GMAIL.COM)()(RESPONDENT) VIDUR BHARDWAJ(ARSHDEEP@ARSHDEEPSKHURANA.COM)()(RESPONDENT) SHASHI AGARWAL(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9810052824)(RESPONDENT) SUPREET SINGH SURI(SURPREET.SURI@YAHOO.COM)()(RESPONDENT) VIJAY GUPTA(CMD@ORRIS.IN)()(RESPONDENT) KUNAL PRAKASH(KUNAL-PRAKASH@HOTMAIL.COM)(9871859193)(RESPONDENT)		
44	CRL.REV.P.-196/2021 CRL.M.A. 7871/2021	SURPREET SINGH SURI V/s STATE OF NCT OF DELHI	SHIVAM MALHOTRA, SHIVAM MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA(CORPORATEJUDISLLP@GMAIL.COM)(8860069704)(PETITIONER) ORRIS INFRASTRUCTURE PVT.LTD(CMD@ORRIS.IN)()(RESPONDENT) AMIT GUPTA(CMD@ORRIS.IN)()(RESPONDENT) NIRMAL SINGH(DELHI@NUMENLAW.COM)()(RESPONDENT) SHASHI AGGARWAL(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9810052824)(RESPONDENT) VIJAY GUPTA(CMD@ORRIS.IN)()(RESPONDENT) VIDUR BHARDWAJ(ARSHDEEP@ARSHDEEPSKHURANA.COM)()(RESPONDENT)		
45	CRL.REV.P.-80/2021 CRL.M.A. 2548/2021	ORRIS INFRASTRUCTURE PVT LTD & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	SAURABH SINGH AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: ORRIS INFRASTRUCTURE PVT LTD(INFO@ORISS.IN)(9810120304)(RESPONDENT) ORRIS INFRASTRUCTURE PVT LTD(INFO@ORISS.IN)(9810120304)(RESPONDENT) VIJAY GUPTA(INFO@ORISS.IN)(9810120304)(RESPONDENT) AMIT GUPTA(INFO@ORISS.IN)(9810120304)(RESPONDENT) AMIT GUPTA(INFO@ORISS.IN)(9810120304)(RESPONDENT) ORRIS INFRASTRUCTURE PVT LTD(INFO@ORISS.IN)(9810120304)(RESPONDENT) ORRIS INFRASTRUCTURE PVT LTD(INFO@ORISS.IN)(9810120304)(RESPONDENT) VIJAY GUPTA(INFO@ORISS.IN)(9810120304)(RESPONDENT) AMIT GUPTA(INFO@ORISS.IN)(9810120304)(RESPONDENT) VIJAY GUPTA(INFO@ORISS.IN)(9810120304)(RESPONDENT) VIJAY GUPTA(INFO@ORISS.IN)(9810120304)(RESPONDENT) AMIT GUPTA(INFO@ORISS.IN)(9810120304)(RESPONDENT) TARUN GOOMBER AND ASSOCIATES(TGASSOCIATES202@GMAIL.COM)(9818260197)(PETITIONER) SAURABHAHLUWALIA(SAURABHSINGH5879@GMAIL.COM)(8527745727)(PETITIONER) SHASHI AGGARWAL(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9810052824)(PETITIONER) SHASHI		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-137/2017) W.P.(CRL) 1004/2021 FILED BY M/S ORRIS INFRASTRUCTURE PRIVATE LIMITED (DISPOSED ON : 2025-04-08) W.P.(CRL) 3332/2023 FILED BY RAJENDRA KUMAR TAYAL (D. OF HEARING : 2025-05-09) CRL.M.C. 280/2025 FILED BY NIRMAL SINGH (D. OF HEARING : 2025-05-20) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-137/2017)

		AGGARWAL(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9810052824)(PETITIONER) SHASHI AGGARWAL(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9810052824)(PETITIONER) SHASHI AGGARWAL(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9810052824)(PETITIONER) SHASHI AGGARWAL(ADVOCATEKUNALPRAKASH@GMAIL.COM)(9810052824)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
46	CRL.REV.P.-406/2021 CRL.M.A. 19554/2021	CENTRAL BUREAU OF INVESTIGATION V/s MAHESH ARORA	RIPUDAMAN SINGH BHARDWAJ, RUPALI SHARMA
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)(9818030700)(PETITIONER) RUPALI SHARMA(RUPALISHARMA.LAWYER@GMAIL.COM)(9654773239)(RESPONDENT)	P.S.-FIR NO. :(CBI-AC1-2012-A-0008)
47	CRL.REV.P.(MAT.)-81/2025 CRL.M.A. 5044/2025 CRL.M.A. 5045/2025	NARENDER KUMAR V/s SMT MEENAKSHI	ASHOK KUMAR SINGH, DEEPAK SINGH
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SINGH (ASHOKLEGAL.2009@GMAIL.COM)(9312306688)(PETITIONER) ADVDEEPAK (ADVDEEPAKSINGHOFFICIAL@GMAIL.COM)(0)(RESPONDENT) DEEPAK SINGH(KOMALVERMAA476@GMAIL.COM)(9773773504)(RESPONDENT)	
48	TR.P.(CRL.)-41/2024 CRL.M.A. 12264/2024	THE HIGH COURT OF DELHI THROUGH REGISTRAR GENEREAL V/s STATE OF NCT OF DELHI & ORS.	PRITISH SABHARWAL
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(ECONOMIC OFFENCE WING-24/2008)
49	TR.P.(CRL.)-17/2025 CRL.M.A. 5145/2025	ISHA MEHTA V/s ABHISHEK SHARMA & ORS.	BAHULI SHARMA
		OTHER DETAILS OF ADVOCATES: BAHULI SHARMA(BAHULI.SHARMA@GMAIL.COM)(9811319485)(PETITIONER) ABHSIHEK SHARMA(ABHI0078603@GMAIL.COM)(0)(RESPONDENT)	
50	CRL.M.A. 32677/2024 In W.P.(CRL)-867/2023(Disposed off case)	SAMSUNG GULF ELECTRONICS, FZE V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF EXTERNAL AFFAIRS & ORS.	SHOBHIT AGRAWAL
		OTHER DETAILS OF ADVOCATES: ANAND AND ANAND(EMAIL@ANANDANDANAND.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAIF KHAN(EMAIL@ANANDANDANAND.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-93/2014) CRL.M.C. 5863/2014 FILED BY PRADEEP KUMAR GATHANIA (DISPOSED ON : 2015-03-27) CRL.M.C. 3736/2014 FILED BY SHAIKH ALLAUDDIN PACKIR MAIDEEN (DISPOSED ON : 2015-03-27) W.P.(CRL) 2585/2014 FILED BY SHAIKH ALLAUDDIN PACKIR MAIDEEN (DISPOSED ON : 2015-03-27) W.P.(CRL) 2230/2018 FILED BY SUKHMEET SINGH ANAND (DISPOSED ON : 2018-08-20) CRL.M.C. 95/2019 FILED BY SUKHMEET SINGH ANAND (DISPOSED ON : 2019-01-28) CRL.M.C. 96/2019 FILED BY PRADEEP KUMAR GATHANIA (DISPOSED ON : 2019-01-28) CRL.M.C. 2058/2021 FILED BY SUKHMEET SINGH ANAND (DISPOSED ON : 2021-12-03) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-93/2014)
51	W.P.(CRL)-907/2023	RAM NATH DAS V/s THE GOVERNMENT OF NCT OF DELHI & ANR.	AMAN PANWAR (DHCLSC), CHETAN BHARDWAJ
		OTHER DETAILS OF ADVOCATES: SUSHANT BALI (SUSHANTBALI.ADVOCATE@GMAIL.COM)(8447242406)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-445/2000) CRL.A. 447/2006 FILED BY MANOJ KUMAR DAS (DISPOSED ON : 2008-01-02) CRL.A. 576/2005 FILED BY RAM NATH S/O KEWAL DAS (DISPOSED ON : 2008-01-02) CRL.A. 811/2005 FILED BY VIKRAM DAS (DISPOSED ON : 2008-01-02) CRL.A. 707/2005 FILED BY TRILOKI DASS (DISPOSED ON : 2008-01-02) CRL.M.C. 1555/2004 FILED BY RAM NATH (DISPOSED ON : 2004-05-27) W.P.(CRL) 1558/2009 FILED BY RAM NATH

				(DISPOSED ON : 2010-05-11) W.P.(CRL) 1501/2008 FILED BY TRILOKI DAS S/O PARDESI DAS (DISPOSED ON : 2009-02-13) W.P.(CRL) 1226/2011 FILED BY RAM NATH (DISPOSED ON : 2012-10-04) W.P.(CRL) 1159/2013 FILED BY RAM MATH (DISPOSED ON : 2013-09-26) W.P.(CRL) 156/2013 FILED BY MANOJ KUMAR DASS (DISPOSED ON : 2013-03-15) W.P.(CRL) 260/2017 FILED BY MANOJ KUMAR DASS (DISPOSED ON : 2017-05-23) W.P.(CRL) 511/2023 FILED BY RAM NATH (DISPOSED ON : 2024-01-08) P.S.-FIR NO. :(PRASHANT VIHAR-445/2000)
52	W.P.(CRL)-1581/2023	KXXXXXXXXXX V/s STATE (NCT OF DELHI) AND OTHERS	KAVITA CHHIBBER, KAVITA CHHIBBER	
		OTHER DETAILS OF ADVOCATES: KAVITA CHHIBBER(KAVITACHH786@GMAIL.COM)(7042128129)(PETITIONER)		P.S.-FIR NO. :(SUBZI MANDI-137/2023)
53	W.P.(CRL)-1774/2023 CRL.M.A. 33876/2023 CRL.M.A. 38432/2024	HARMINDER KAUR V/s STATE	PETITIONER IN-PERSON, PRATYUSH MIGLANI, JAI SHANKAR, PRATYUSH MIGLANI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: PRATYUSH MIGLANI (PRATYUSH@MVAC.IN)(9811014020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAI SHANKAR (JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRATYUSH MIGLANI(PRATYUSH@MIGLANILAW.COM)(9811014020)(PETITIONER)		
54	W.P.(CRL)-2124/2023 WITH W.P.(CRL) 2688/2023	MAHAVIR SINGH MAAN V/s GOVT OF NCT DELHI & ORS.	S KARTHIK	
		OTHER DETAILS OF ADVOCATES: PINAKI RANJAN (PRCHATTERJIANDASSOCIATES@GMAIL.COM)(9999053229)(PETITIONER) VISHAL RATHORE (VISHALDAKSHU13@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHHAWLA-438/2022) W.P.(CRL) 2688/2023 FILED BY SONU@SATBEER SHOKHANDA@SABBEER (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(CHHAWLA-438/2022)
55	W.P.(CRL)-2688/2023	SONU@SATBEER SHOKHANDA@SABBEER V/s GOVT OF NCT DELHI & ORS.	S KARTHIK	
		OTHER DETAILS OF ADVOCATES: PINAKI RANJAN CHATTERJI & ASSOCIATES(PRCHATTERJIANDASSOCIATES@GMAIL.COM)(9810322985)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHHAWLA-438/2022) W.P.(CRL) 2124/2023 FILED BY MAHAVIR SINGH MAAN (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(CHHAWLA-438/2022)
56	W.P.(CRL)-3027/2023	ARUN KUMAR V/s STATE NCT OF DELHI AND ORS.	BALRAJ KAUSHIK, KAVITA JHA, GURVINDER KAUR SURI	
		OTHER DETAILS OF ADVOCATES: B.R. KAUSHIK(BALRAJKAUSHIK1974@GMAIL.COM)(9871216208)(PETITIONER) KAVITA JHA(KAVITAJHA.ADV.67@GMAIL.COM)(8920269201)(PETITIONER) GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) KAVITA JHA(KAVITAJHA.ADV.67@GMAIL.COM)(8920269201)(PETITIONER) KAVITA JHA(KAVITAJHA.ADV.67@GMAIL.COM)(8920269201)(PETITIONER)		P.S.-FIR NO. :(NAJAFGARH-63/2023)
57	W.P.(CRL)-3139/2023 CRL.M.A. 29141/2023 WITH W.P.(CRL) 3381/2023	M/S SOMA ENTERPRISE LTD V/s CBI	ABHIR DATT	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-218-2019-A-0001)
58	W.P.(CRL)-3381/2023 CRL.M.A. 31395/2023	RAMACHANDRA RAO PATRI V/s CENTRAL BUREAU OF INVESTIGATION	VAIBHAV TOMAR	
		OTHER DETAILS OF ADVOCATES: DEBAYAN GANGOPADYAY(DEBAYAN.GY@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-1-A-2019) BAIL APPLN. 2875/2019 FILED BY DHEERAJ KUMAR SINGH (DISPOSED ON : 2020-01-31) BAIL APPLN. 3057/2019 FILED BY DINESH CHAND GUPTA @ DINESH KHADELWAL (DISPOSED ON : 2020-01-31) W.P.(CRL) 1800/2022 FILED BY SOMA ENTERPRISE (DISPOSED ON : 2023-05-31) W.P.(CRL) 2521/2022 FILED BY SHRI DINESH CHAND GUPTA (DISPOSED ON : 2022-11-16)

				CRL.M.C. 1511/2023 FILED BY LAMBODAR PRASAD PADHY (DISPOSED ON : 2024-03-22) W.P.(CRL) 2238/2023 FILED BY RAMACHANDRA RAO PATRI (DISPOSED ON : 2023-08-09) P.S.-FIR NO. :(CBI-1-A-2019)
59	W.P.(CRL)-3372/2023 WITH W.P.(CRL) 3373/2023	DEVANGANA KALITA V/s STATE (NCT OF DELHI)	MAITREYA DILEEP SUBRAMANIAM, UMESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MAITREYA SUBRAMANIM(MAITREYA.SUBRAMANIM@GMAIL.COM)(9830843752)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UMESH KUMAR SINGH(UMESHKUMARSINGH83@GMAIL.COM)(9873687455)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-05-08) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-05-08) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-05-08) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-05-08) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-05-08) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-05-02) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-05-08) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-05-08) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER

				(THROUGH PAIROKAR) (D. OF HEARING : 2025-05-08) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
60	W.P.(CRL)-3373/2023 CRL.M.A. 31320/2023 CRL.M.A. 31322/2023 CRL.M.A. 4960/2024	DEVANGANA KALITA V/s STATE OF DELHI NCT	ZEESHAN THOMAS, SHAURYA MITTAL	
		OTHER DETAILS OF ADVOCATES: SHURYA MITTAL (THOMASZEESHAN@GMAIL.COM)(9700793214)(PETITIONER) ZEESHAN THOMAS(THOMASZEESHAN@GMAIL.COM)(9700793214)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHAURYA MITTAL (THOMASZEESHAN@GMAIL.COM)(9700793214)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-05-08) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-05-08) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-05-08) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-05-08) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-05-08) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-05-02) CRL.A. 552/2022 FILED BY SALIM MALIK @MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-05-08) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23)

				CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-05-08) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-05-08) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
61	W.P.(CRL)-3531/2023	RAVINDER SINGH V/s STATE (NCT OF DELHI)	VIGNARAJ PASAYAT	
		OTHER DETAILS OF ADVOCATES: VIGNARAJ PASAYAT (VIGNARAJ@MADHAVKHURANA.COM)(9910728087)(PETITIONER) PRATEEK CHOUDHARY (CHOUDHARYANDCHOUDHARY@HOTMAIL.COM)(9205659812)(PETITIONER)		
FOR FINAL HEARING				
62	CRL.L.P.-149/2020 CRL.M.A. 5781/2025	MANORAMA SHARMA V/s STATE & ORS.	ANU NARULA, SUMIT MISRA, SUMIT MISRA	
		OTHER DETAILS OF ADVOCATES: ANU NARULA()(9871122620)(PETITIONER) SUMIT MISRA (ADVSUMITMISRA@GMAIL.COM)(9871166013)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUMIT MISRA(ADVSUMITMISRA@GMAIL.COM)(9871166013)(RESPONDENT)		
FOR COMPLIANCE				
63	W.P.(CRL)-3258/2023	RAMDEV SHARMA & ANR. V/s STATE (NCT OF DELHI) AND ANR.	KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: KAMAL MEHTA(KAMAL77MEHTA@GMAIL.COM)(9868249232)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PATPARGANJ INDUSTRIAL AREA-659/2023)

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

- NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.
- NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.
- NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS
ITEM NO:-
CASE NO:-
NAME OF COUNSEL APPEARING FOR :-
MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

lalit.684@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	LA.APP.-728/2011	JIT RAM V/s UNION OF INDIA & ANR	BD SHARMA, S K SETHI, DR SURAT SINGH & ASSOCIATES, NITIN YADAV, KUNAL SHARMA, HIRA LAL NIMBAA	
	WITH LA.APP. 729/2011 LA.APP. 730/2011 LA.APP. 732/2011			
		OTHER DETAILS OF ADVOCATES: HIRA LAL NIMBAA(ADV.HLNIMBA@GMAIL.COM)(9810405898)(PETITIONER)		
2	LA.APP.-729/2011	BHEY RAM V/s UNION OF INDIA & ANR	BD SHARMA, S K SETHI, HIRA LAL NIMBAA, DR SURAT SINGH ASSOCIATES, NITIN YADAV & MD	
		OTHER DETAILS OF ADVOCATES: HIRA LAL NIMBAA(ADV.HLNIMBA@GMAIL.COM)(9810405898)(PETITIONER)		
3	LA.APP.-730/2011	NAND RAM V/s UNION OF INDIA & ANR	BD SHARMA, S K SETHI, BHARAT, HIRA LAL NIMBAA	
		OTHER DETAILS OF ADVOCATES: BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER) HIRA LAL NIMBAA(ADV.HLNIMBA@GMAIL.COM)(9810405898)(PETITIONER)		
4	LA.APP.-732/2011	RATI RAM V/s UNION OF INDIA & ANR	BD SHARMA, S K SETHI, HIRA LAL NIMBAA	
		OTHER DETAILS OF ADVOCATES: HIRA LAL NIMBAA(ADV.HLNIMBA@GMAIL.COM)(9810405898)(PETITIONER)		

5	LA.APP.-242/2022 CM APPL. 41268/2022 CM APPL. 41269/2022	UNION OF INDIA V/s RAJENDER SINGH & ORS.	YEESHU JAIN, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAINASSOCIATES@GMAIL.COM)(9811394417)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER)		
6	W.P.(C)-2590/2005	ARJUN DEV V/s UOI & ANR.	O.P.KHADARIA, POONAM LAO, GAURAV DUGGAL, MADAN GERA, BOBBY LAO, KIRTIMAN SINGH, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
7	W.P.(C)-3052/2007 CM APPL. 38572/2022	M/S EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED (EARCL) V/s D.D.A. & ORS.	RAJEEVE MEHRA, AYUSH ACHARJEE, DEEPAK KHADURIA, SHOBHANA TAKIAR	
		OTHER DETAILS OF ADVOCATES: R.P. AGARWAL()(7303433949)(PETITIONER) R.P. AGARWAL(OFFICE@RPALAW.ORG)(7303433949)(PETITIONER) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
8	W.P.(C)-2137/2015	SURRENDER KUMAR V/s GOVT. OF NCT AND ANR.	RAI AND RAI PARTNERS, SUNIL KUMAR JHA, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT) TARUN JOHRI(GIRISH1985_UJT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
9	W.P.(C)-5782/2015 CM APPL. 10403/2015	NAVAL KISHORE SHAH V/s GOVERNMENT OF NCT OF DELHI & ORS.	KUSH SHARMA, ANUJ AGGARWAL, HIMANSHU BHUSHAN	
		OTHER DETAILS OF ADVOCATES: HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER)		
10	W.P.(C)-2837/2016 CM APPL. 8243/2017	INDIAN NATIONAL TRADE UNION CONGRESS THR. ITS. GENERAL SECRETARY V/s UNION OF INDIA & ORS	NEERAJ SHEKHAR	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-13155/2018 CM APPL. 21305/2023 CM APPL. 29871/2023	VIJAY SHANKER V/s UNION OF INDIA & ANR	PRATAP CH MISRA, SANJAY KUMAR, KSHITIZ MAHIPAL	
		OTHER DETAILS OF ADVOCATES: PRATAP CH MISRA()(9810440797)(PETITIONER) SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PRATAPCH MISRA(PRATAPCH.MISRA@GMAIL.COM)()(RESPONDENT) KSHITIJ MAHIPAL(ANILCO040@GMAIL.COM)(9999994372)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
12	W.P.(C)-13706/2019 CM APPL. 55253/2019	GREAT VALUE FUELS PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	TANMAYA MEHTA, MRS. RANI CHHABRA, ANUSUYA SALWAN	
		OTHER DETAILS OF ADVOCATES: TANMAYA MEHTA()(9999255931)(PETITIONER)		
13	W.P.(C)-146/2020	SH. RAJENDER PRASAD AND ORS. V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	HARI SHANKER	
		OTHER DETAILS OF ADVOCATES: HARI SHANKER()(9811562356)(PETITIONER)		
14	W.P.(C)-1279/2020 CM APPL. 4455/2020 WITH W.P.(C) 2599/2020	SAMEER JAIN AND ORS. V/s GOVT. OF NCT OF DELHI AND ANR.	M A KHAN, FIRDOUSE QUTUB WANI, SONAL ANAND	
		OTHER DETAILS OF ADVOCATES: M A KHAN()(9312610477)(PETITIONER) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(RESPONDENT) SONAL ANAND(SONALANAND99@GMAIL.COM)(9811101222)(PETITIONER)		
15	W.P.(C)-2599/2020 CM APPL. 9077/2020 CM APPL. 35184/2023	ANIL KUMAR JAIN V/s THE LT. GOVERNOR, DELHI ANR ORS.	S K BHATTACHARYA, DEEVANSHU SHARMA, FIRDOUSE QUTUB WANI, SONAL ANAND	
		OTHER DETAILS OF ADVOCATES: S K BHATTACHARYA()(9810120422)(PETITIONER) CHANDHA LAW ASSOCIATES(OFFICEOFCLA@GMAIL.COM)(8877717111)(PETITIONER) NATASH (PSTOLG.DELHI@NIC.IN, NATASHASEHGAL-DSIIDC@DELHI.GOV.IN)()(RESPONDENT) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(RESPONDENT) SONAL ANAND(SONALANAND99@GMAIL.COM)(9811101222)(PETITIONER)		

16	W.P.(C)-1672/2020 WITH W.P.(C) 1674/2020	ANGELIQUE INTERNATIONAL LTD V/s NBCC (INDIA) LIMITED	ISHAN SANGHI	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI()(8527675292)(PETITIONER)		
17	W.P.(C)-1674/2020	ANGELIQUE INTERNATIONAL LTD. V/s NBCC (INDIA) LIMITED AND ANR.	ISHAN SANGHI	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI()(8527675292)(PETITIONER)		
18	W.P.(C)-3022/2020 WITH W.P.(C) 3259/2020 W.P.(C) 3594/2020 W.P.(C) 3162/2020 W.P.(C) 3201/2020 W.P.(C) 3251/2020 W.P.(C) 3966/2020 W.P.(C) 4054/2020 W.P.(C) 4084/2020	M/S SAGA FREIGHTS EXPRESS PVT. LTD & ANR V/s UNION OF INDIA & ANR	SHIV BHATT, ALOK SHUKLA & HARDIK LUTHRA, ATUL SHARMA, MILANKA CHAUDHURY, ASHEESH JAIN	
		OTHER DETAILS OF ADVOCATES: ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)(9717025453)(RESPONDENT)		
19	W.P.(C)-3162/2020 CM APPL. 10990/2020	AJAY KUMAR GUPTA V/s U.O.I & ANR.	RAHUL SHARMA & JITIN TEWATHIA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(LEGALPANACEA@GMAIL.COM)(9911339930)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)(9811125100)(RESPONDENT) SARUL JAIN (SJAIN@KNJPARTNERS.COM)(9899455459)(RESPONDENT)		
20	W.P.(C)-3201/2020 CM APPL. 11125/2020	AROMATRIX FLORA PVT. LTD V/s UNION OF INDIA AND ANR	JYOTI TANEJA, K ENATOLI SEMA	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA (JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) K ENATOLI SEMA(ENATOLI@GMAIL.COM)(9818139636)(RESPONDENT)		
21	W.P.(C)-3251/2020 CM APPL. 11362/2020 WITH W.P.(C) 3022/2020 W.P.(C) 3162/2020 W.P.(C) 3201/2020	EURO COFFEE MACHINE V/s MINISTRY OF CIVIL AVIATION AND ORS	TARUN MATHUR AND VIJAY KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: TARUN MATHUR & VIJAY KUAMR YADAV(CONTRACTVIJAYYADAV@GMAIL.COM)(8527233905)(PETITIONER) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHI INTERNATIONAL AIRPORT LIMITED(DELHI@LINKLEGAL.IN)(9811055984)(RESPONDENT) VINAY SHARMA(VINAY.SHARMA@CELEBIAVIATION.IN)(8800491094)(RESPONDENT)		
22	W.P.(C)-3259/2020 CM APPL. 11431/2020	M/S VEHANT TECHNOLOGIES PVT. LTD. V/s UNION OF INDIA AND ANR	JYOTI TANEJA	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
23	W.P.(C)-3594/2020	DHEERAJ ENTERPRISES V/s UNION OF INDIA & ORS.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(CRITAXCORP@GMAIL.COM)(9810371417)(PETITIONER) DIGVIJAY RAI(DIGGIRAI@GMAIL.COM, DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(RESPONDENT) SARUL JAIN(SHAILENDER.CHAUDHARY@CELEBIAVIATION.IN)(9899455459)(RESPONDENT)		
24	W.P.(C)-3966/2020	TC COMPONENTS INDIA PVT. LTD. V/s UNION OF INDIA AND ORS	PARVEZ BASHISTA	
		OTHER DETAILS OF ADVOCATES: TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) TC COMPONENTS PVT. LTD.(PARVEZBADV@GMAIL.COM)(9643655565)(RESPONDENT) PARVEZ BASHISTA(PARVEZBADV@GMAIL.COM)(9643655565)(PETITIONER) PARVEZBASHISTA(PARVEZBASHISTA@GMAIL.COM)(9818044644)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MK PRUTHI(MK5PRUTHI@GMAIL.COM)(RESPONDENT)		

25	W.P.(C)-4054/2020	EURO SAFETY FOOTWEAR (INDIA) PVT. LTD. V/s UNION OF INDIA AND OTHERS	SHIV BHATT	
		OTHER DETAILS OF ADVOCATES: EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM){}(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM){}(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM){}(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM){}(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM){}(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM){}(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM){}(RESPONDENT) EURO SAFETY FOOTWEAR (INDIA) PVT. LTD.(OFFICE@EUROSAFETYFOOTWEAR.COM){}(RESPONDENT) SHIV BHATT, KUMKUM BHATT(ADVOCATESHIVBHATT@GMAIL.COM)(9412002886)(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN){}(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN){}(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN){}(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN){}(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN){}(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN){}(PETITIONER) UNION OF INDIA AND OTHERS(A.YADAV@IAS.NIC.IN){}(PETITIONER) MILAKA(MILAKA@LINKLEGAL.IN)(9818227990)(RESPONDENT) HARDIK LUTHRA(HARDIK.LUTHRA@LUTHRAANDJAGGI.COM)(9871251000)(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN@OUTLOOK.COM)(9412002886)(RESPONDENT) SJAIN KNJPARTNERS(SJAIN@KNJPARTNERS.COM)(9899455459)(RESPONDENT) NAINA DUBEY(NAINA.DUBEY@LINKLEGAL.IN)(9999377228)(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9711018982)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
26	W.P.(C)-4084/2020 CM APPL. 14646/2020	M/S APEX IMPEX V/s UNION OF INDIA & ORS.	HIMANSHU KAUSHIK	
		OTHER DETAILS OF ADVOCATES: APEX IMPEX(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) APEX IMPEX(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) APEX IMPEX(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) APEX IMPEX(KAUSHIKH1993@GMAIL.COM){}(RESPONDENT) APEX IMPEX(KAUSHIKH1993@GMAIL.COM)(9540105959)(RESPONDENT) HIMANSHU KAUSHIK & SHAJI SEBASTIAN(KAUSHIKH1993@GMAIL.COM)(9540105959)(PETITIONER) HIMANSHUKAUSHIK(KAUSHIKH1993@GMAIL.COM)(9540105959)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) CELEBI DELHI CARGO TERMINAL MANAGEMENT INDIA PRIVATE LIMITED(DISPOSAL.IMPORTS@CELEBIAVIATION.IN){}(PETITIONER) EMU LINES PRIVATE LIMITED (CS@EMULINES.ORG){}(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) EMU LINES PRIVATE LIMITED (CS@EMULINES.ORG){}(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) CELEBI DELHI CARGO TERMINAL MANAGEMENT INDIA PRIVATE LIMITED(DISPOSAL.IMPORTS@CELEBIAVIATION.IN){}(PETITIONER) DINESH KUMAR(DINESH.KUMAR14@NIC.IN){}(RESPONDENT) DISPOSAL(DISPOSAL.IMPORTS@CELEBIAVIATION.IN){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
27	W.P.(C)-3804/2020 CM APPL. 13635/2020 WITH W.P.(C) 10246/2022	ALL INDIA ASSOCIATION OF INDUSTRIES & ANR. V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: MAHESH AGARWAL AND RISHI AGARAWALA(RISHI@AGLAW.IN , NIYATI@AGLAW.IN)(9810188705)(PETITIONER) NATIONAL HIGHWAY AUTHORITY OF INDIA(EMAIL CHAIRMAN@NHAI.ORG){}(PETITIONER) NATIONAL HIGHWAY AUTHORITY OF INDIA(EMAIL CHAIRMAN@NHAI.ORG){}(PETITIONER) NATIONAL HIGHWAY AUTHORITY OF INDIA(CHAIRMAN@NHAI.ORG)(9711599249)(RESPONDENT) KINI & CO.(PADMA@MVKINI.COM)(9711599249)(RESPONDENT)		
28	W.P.(C)-10246/2022 CM APPL. 29602/2022	MUKARBA CHOWK - PANIPAT TOLL ROADS LIMITED & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ORS.	AGARWAL LAW ASSOCIATES, NEETICA SHARMA	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA(RISHI@AGLAW.IN, PRANJIT@AGLAW.IN)(9810188705)(PETITIONER) RISHI AGARWALA(RISHI@AGLAW.IN, KARAN@AGLAW.IN)(9810188705)(PETITIONER) NATIONAL HIGHWAYS AUTHORITY OF INDIA(CHAIRMAN@NBA.NIC.IN, DIRECTOR@BNNS.ORG){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PRADEEP KUMAR(PRADEEP.KUMAR@INFRA.ESELGROUP.COM)(9953185534)(RESPONDENT) ESSEL INFRAPROJECTS		

		LIMITED(PRADEEP.KUMAR@INFRA.ESELGROUP.COM)(9953185534)(RESPONDENT) NATIONAL HIGHWAYS AUTHORITY OF INDIA(CHAIRMAN@NHAI.ORG)(112504100)(RESPONDENT) NEETICA SHARMA(DELHI@MVKINI.COM)(9810680998)(RESPONDENT)		
29	W.P.(C)-3885/2020 CM APPL. 16571/2020 CM APPL. 28895/2021	M/S BENNY MATHEW SECURITY AGENCY & ORS. V/s UNION OF INDIA & ANR.	KAUSHAL YADAV, KAUSHAL YADAV, ANAND MISHRA, ANAND MISHRA	Listing Remarks: AT 04:00 P.M.
		OTHER DETAILS OF ADVOCATES: KAUSHAL YADAV (ADVOSC338@GMAIL.COM)(9891290858)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KAUSHAL YADAV & NLK MISHRA(ADVOSC338@GMAIL.COM)(9891290858)(PETITIONER) DEV P BHARDWAJ (DEVPBHARDWAJCGSC@GMAIL.COM)(9810118825)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANAND MISHRA(DEVDUTTCONSULTS@GMAIL.COM)(9810419950)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KAULAANKANKSHA(KAULAANKANKSHA@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-4691/2020 CM APPL. 16889/2020 WITH W.P.(C) 8187/2020	M/S PROACTIVE IN AND OUT ADVERTISEMENT PVT. LTD. V/s DELHI TRANSPORT CORPORATION AND ANR.	DEEPTI ARYA, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: DEEPTIARYA(DEEPTI.NLIU@GMAIL.COM)(8447513698)(PETITIONER) VARUN SINGH, DEEPTI ARYA(VARUN.SINGH@GMAIL.COM)(8447513698)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
31	W.P.(C)-8187/2020 CM APPL. 26511/2020	M/S CHITRA ADVERTISING SERVICE V/s GOVT. OF NCT OF DELHI & ANR.	ABDUL SATTAR, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR(AYANSAIFI45@GMAIL.COM)(7289071768)(PETITIONER) ABDULSATTAR(AYANSAIFI45@GMAIL.COM)(7289071768)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
32	W.P.(C)-8257/2020 CM APPL. 26774/2020	DELHI DEVELOPMENT AUTHORITY V/s RANJEET SINGH THROUGH ITS LRS	DHANESH RELAN, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: DHANESHRELAN(DHANESHRELAN@YAHOO.CO.IN)(9910247777)(PETITIONER) DHANESH RELAN(BHATIAJATIN1331@GMAIL.COM)(9910247777)(PETITIONER) NITIN TANWAR(NITINTANWAR0707@GMAIL.COM)(9999404437)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER)		
33	W.P.(C)-8549/2020 CM APPL. 44896/2022 CM APPL. 47310/2022 CM APPL. 8727/2023	SATISH KUMAR V/s PUNJAB SIND BANK	RAJEEV RANJAN PANDEY, M SUFIAN SIDDIQUI, GINNY JETLEY RAUTRAY, RAJESH KUMAR, ALYA VERONICA	
		OTHER DETAILS OF ADVOCATES: RAJEEV RANJAN PANDEY(ADVOCATERAJEEVRANJANPANDEY@GMAIL.COM)(9667553608)(PETITIONER) KITTU BAJAJ(KITTUBAJAJ@YAHOO.COM)(9891671638)(RESPONDENT) M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET, MAIL@RAUTRAY.COM)()(RESPONDENT) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)()(RESPONDENT) GINNY J. RAUTAY(MAIL@RAUTRAY.COM)(9811287117)(PETITIONER) SUFIANSIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(RESPONDENT) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) RAUTRAY(MAIL@RAUTRAY.COM)()(RESPONDENT) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET)()(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT) ALYA VERONICA(ALYAVERONICA@HOTMAIL.COM)(9871527099)(PETITIONER)		

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: REGULAR MATTERS LISTED BEFORE HON’BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

NOTE: FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

daya.nidhi@dhc.nic.in

CLICK HERE TO JOIN VC:-

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc11>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CONT.CAS(C)-429/2019 CM APPL. 22846/2024	HARISH SACHEDEVA & ANR V/s HARKRISHAN LAL & ANR	SANJAY SHARMA, PRAG CHAWLA	WITH TEST. CAS. 10 /1995
	WITH TEST.CAS. 10/1995	OTHER DETAILS OF ADVOCATES: SANJAY SHARMA()(9899256970)(PETITIONER) MUSKAN AGGARWAL(PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) VISHWA ARYA(BHUSHANARYA@HOTMAIL.COM)()(RESPONDENT)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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MEETING LINK: <https://delhihighcourt.webex.com/meet/dhcecourtvc1>

MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-1398/2025	GURPREET SINGH ANAND @ VINNY V/s STATE NCT OF DELHI	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA (HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-14/2022) BAIL APPLN. 1164/2023 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2023-05-02) BAIL APPLN. 1794/2023 FILED BY ANIL KUMAR (DISPOSED ON : 2023-08-29) BAIL APPLN. 3962/2023 FILED BY ANIL KUMAR (DISPOSED ON : 2024-10-28) BAIL APPLN. 4101/2023 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2023-12-06) BAIL APPLN. 3842/2023 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2023-11-17) BAIL APPLN. 4373/2023 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2023-12-30) BAIL APPLN. 2356/2024 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2024-08-05) BAIL APPLN. 2389/2024 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2024-07-12) BAIL APPLN. 2657/2024 FILED BY GURPREET SINGH @ BAWA (DISPOSED ON : 2024-08-05) BAIL APPLN. 2883/2024 FILED BY GURPREET SINGH @ BAWA (DISPOSED ON : 2024-08-22) BAIL APPLN. 3647/2024 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2024-10-08) BAIL APPLN. 3755/2024 FILED BY GURPREET SINGH @ BAWA @ BABA, (DISPOSED ON : 2025-04-16) BAIL APPLN. 56/2025 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2025-01-09) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-14/2022)
BAIL				
2	BAIL APPLN.-584/2025	MUKESH KUMAR V/s STATE GOV.T OF NCT OF DELHI	GAYATRI PURI	
		OTHER DETAILS OF ADVOCATES: GAYATRI PURI(GAYATRIPURIADV@GMAIL.COM)(9899901068)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-636/2016) W.P.(CRL) 813/2019 FILED BY SMT. HARSH RANI & ANR. (D. OF HEARING : 2025-04-23)

				BAIL APPLN. 308/2021 FILED BY MUKESH KUMAR (DISPOSED ON : 2021-08-06) CRL.M.C. 611/2024 FILED BY PUNEETA (DISPOSED ON : 2025-02-25) P.S.-FIR NO. :(AMAR COLONY-636/2016)
3	BAIL APPLN.-917/2025	SAURABH AWASTHI V/s STATE GOVT. OF NCT OF DELHI	VAISHALI SINGH, MANOJ KUMAR LOHAT, KUMAR PRASHANT	
		OTHER DETAILS OF ADVOCATES: VAISHALI (ADVSINGHVAISHALI25@GMAIL.COM)(9773521035)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ KUMAR LOHAT(LAWYER_09@YAHOO.CO.IN)(9213630390)(PETITIONER) KUMAR PRASHANT(KUMAR.PRASHANT@KPNJLEGAL.COM)(9611936968)(PETITIONER)		P.S.-FIR NO. :(BAWANA-617/2024)
4	BAIL APPLN.-1029/2025	ADITYA@HAPPY V/s THE STATE (NCT OF DELHI)	TARUN GAHLOT	
		OTHER DETAILS OF ADVOCATES: TARUN GAHLOT AND ASSOCIATES(GAHLOTORAMA@GMAIL.COM)(9871181397)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-330/2020) BAIL APPLN. 3079/2023 FILED BY VIKAS @ VISHU @JONY (DISPOSED ON : 2023-09-15) BAIL APPLN. 342/2025 FILED BY ADITYA@HAPPY (DISPOSED ON : 2025-02-10) P.S.-FIR NO. :(NARELA-330/2020)
5	BAIL APPLN.-1269/2025	SHRI CAPTAIN SINGH V/s STATE GOVT. OFNCT OF DELHI	ASHWIN VAISH	
		OTHER DETAILS OF ADVOCATES: ASHWIN VAISH(ASHWIN.VAISH@GMAIL.COM)(9650022033)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-160/2019) CRL.M.C. 1417/2025 FILED BY CAPTAIN SINGH (DISPOSED ON : 2025-03-05) P.S.-FIR NO. :(RAJOURI GARDEN-160/2019)
SUSPENSION OF SENTENCE				
6	CRL.M.A. 9031/2025 CRL.M.(BAIL) 640/2025 In CRL.A.-204/2021	GAURAV V/s STATE (NCT OF DELHI)	AJAY VERMA (DHCLSC), AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811098069)(PETITIONER) AJAY VERMA(AJAY@AJAYVERMA.LAWYER)(9811098069)(PETITIONER) AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811090001)(PETITIONER) MEENA KUMARI(ADMIN@AJAYVERMA.LAWYER)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-427/2017) CRL.A. 410/2021 FILED BY PRAVEEN KUMAR @ PANKAJ (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(HAUZ KHAS-427/2017)
FOR ADMISSION				
7	CRL.A.-125/2021 WITH CRL.A. 118/2021 CRL.A. 149/2021	NEERAJ KHATRI V/s CENTRAL BUREAU OF INVESTIGATION	HARSH K SHARMA, MANU BAKSHI, VIJAY KASANA, MALAK M BHATT, HARSHIT PANDEY	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: NEERAJ KHATRI(PROSOLLAWINC@GMAIL.COM)(9810064071)(RESPONDENT) NEERAJ KHATRI(PROSOLLAWINC@GMAIL.COM)(9810064071)(RESPONDENT) NEERAJ KHATRI(PROSOLLAWINC@GMAIL.COM)(9810064071)(RESPONDENT) PROSOLL LAW INC.(PROSOLLAWINC@GAMIL.COM)(45135632)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(PETITIONER) GROVERADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM){}(RESPONDENT) ANUP(ANUPSHARMAADVOCATE@HOTMAIL.COM){}(RESPONDENT) MANU BAKSHI(MANUBAKSHI12@GMAIL.COM)(9899516810)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(PETITIONER) HARSHIT PANDEY(HARSHITPANDEYHCADV@GMAIL.COM)(8756297912)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-9-A-2016) CRL.A. 149/2021 FILED BY S.VAIKUNDARAJAN (D. OF HEARING : 2025-03-03) CRL.A. 118/2021 FILED BY SUBBULAKSHMI (DISPOSED ON : 2021-11-09) P.S.-FIR NO. :(CBI-9-A-2016)
AFTER NOTICE MISC. MATTERS				
8	CRL.A.-857/2015	KRISHAN YADAV V/s CBI	YUDHISHTAR KAHOL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-28-A-10)

9	CRL.A.-226/2021	AVDESH MANDAL V/s STATE GOVT. OF NCT OF DELHI	SUMIT CHOUDHARY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AVDESH MANDAL(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(RESPONDENT) AVDESH MANDAL(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(RESPONDENT) AVDESH MANDAL(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(RESPONDENT) AVDESH MANDAL(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(RESPONDENT) SHUBH KUMAR(ADOVCATESHUBHKUMAR@GMAIL.COM)()(PETITIONER) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARAM(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ANAND PARBAT-300/2015)
10	CRL.A.-251/2021	STATE V/s RAVI KUMAR	MEENAKSHI DAHIYA	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI DAHIYA(ADVMEENAKSHIDAHYA@GMAIL.COM)(9953765076)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-1160/2014) CRL.M.C. 4020/2015 FILED BY RAMESH (DISPOSED ON : 2018-07-13) P.S.-FIR NO. :(KARAWAL NAGAR-1160/2014)
11	CRL.L.P.-286/2017 CRL.M.A. 7967/2017	STATE GOVT OF NCT OF DELHI V/s DR VIVEK BANIYAL & ORS	AKSHAI MALIK, MANBHAR MITTAL, RAJESH KAJLA	
		OTHER DETAILS OF ADVOCATES: MANBHAR MITTAL (MANUMITTAL0607@GMAIL.COM)(9718591657)(RESPONDENT) RAJESH KAJLA(KAJLARAJESH@YAHOO.CO.IN)(9811239251)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-635/1998) CRL.M.C. 398/2001 FILED BY MURARI LAL GOEL (DISPOSED ON : 2003-05-22) CRL.M.C. 296/2001 FILED BY D.T.C. (DISPOSED ON : 2001-09-03) CRL.M.C. 297/2001 FILED BY RAM AVTAR SHARMA (DISPOSED ON : 2003-02-03) CRL.M.C. 2399/2001 FILED BY DR.Y.P.MUNJAL (DISPOSED ON : 2004-01-27) CRL.M.C. 2398/2001 FILED BY DR.V.K.BINDAL (DISPOSED ON : 2004-01-27) CRL.M.C. 2/2004 FILED BY CHANDER PRAKASH (DISPOSED ON : 2004-03-04) CRL.M.C. 3/2004 FILED BY V.K.JAIN (DISPOSED ON : 2004-03-04) CRL.M.C. 3335/2006 FILED BY MANAGEMENT OF SUNDER LAL JAIN (DISPOSED ON : 2008-03- 26) CRL.M.C. 3089/2006 FILED BY CHANDER PRAKASH (DISPOSED ON : 2007-11-06) CRL.M.C. 3847/2006 FILED BY THE MGMT. OF SUNDER LAL JAIN H (DISPOSED ON : 2008-03-26) CRL.M.C. 3848/2006 FILED BY DR.VIVEK BANIYAL (DISPOSED ON : 2008-03-26) CRL.M.C. 2027/2009 FILED BY SUNDER LAL JAIN HOSPITAL (DISPOSED ON : 2009-10-13) CRL.M.C. 2583/2009 FILED BY Y.P. MUNJAL (DISPOSED ON : 2009-10-13) CRL.M.C. 373/2015 FILED BY MURARI LAL GOEL (DISPOSED ON : 2015-02-02) P.S.-FIR NO. :(ASHOK VIHAR-635/1998)
12	CRL.L.P.-363/2017 CRL.M.A. 877/2023	CENTRAL BUREAU OF INVESTIGATION V/s ANIL DANDONA	RAJDIPA BEHURA, MRIDUL JAIN, SANDHVI GAUR, VARUN SETH	
		OTHER DETAILS OF ADVOCATES: VARUN (VARUNADVOCATE727@GMAIL.COM)()(PETITIONER) MRIDUL JAIN(ADVOCATEJAINOFFICE@GMAIL.COM)(9810302811)(PETITIONER) VARUN SETH(VARUNADVOCATE727@GMAIL.COM)(8826680187)(PETITIONER)		P.S.-FIR NO. :(CBI-49-A-2000)
13	CRL.L.P.-551/2017 CRL.M.A. 15576/2017	ADHESH GUPTA V/s SHYAM KUMAR	SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES:		

14	CRL.L.P.-588/2017 CRL.M.A. 16601/2017	STATE V/s MUJAHID @ LADDU & ANR	SWATI GUPTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SEELAMPUR-357/2013)
15	CRL.L.P.-179/2019 CRL.M.A. 4959/2019 WITH CRL.L.P. 182/2019	CHARANJIT KAUR V/s SHRI DEEN DAYAL BANSAL	C.S. PARASHER & CO., ASHISH DUTTA, NILOY DASGUPTA	
		OTHER DETAILS OF ADVOCATES: C.S. PARASHER & CO.()(9811026863)(PETITIONER) ASHISH DUTTA(ADUTT18@GMAIL.COM)(9811180280)(PETITIONER) NILOY DASGUPTA(NILOYDASGUPTA@GMAIL.COM)(9810477627)(RESPONDENT)		
16	CRL.L.P.-182/2019 CRL.M.A. 5009/2019	KANWARJIT SINGH V/s SHRI DEEN DAYAL BANSAL	C.S. PARASHER & CO., ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES: C.S. PARASHER & CO.()(9811026863)(PETITIONER) ASHISH DUTTA(ADUTT18@GMAIL.COM)(9811180280)(PETITIONER)		
17	CRL.L.P.-310/2019 CRL.M.A. 9999/2019	MANOJ KUMAR V/s TARUN GOYAL	PRAMOD KR. SHARMA, KANISHK AGGRAWAL	
		OTHER DETAILS OF ADVOCATES: KANISHK AGGRAWAL(AGGRAWAL.KANISHK@GMAIL.COM)(9958727067)(RESPONDENT)		
18	CRL.L.P.-334/2019	STATE V/s VICKY @ VINAY & ORS.	MEENAKSHI DAHIYA, C.S RATHOUR & CO., BHUVNESHWAR TYAGI	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI DAHIYA()(9873564772)(PETITIONER) BHUVNESHWAR TYAGI(TYAGIBHUVNESHWAR@YAHOO.COM)(8826824663)(PETITIONER)		P.S.-FIR NO. :(AMAN VIHAR-322/2009)
19	CRL.L.P.-448/2019 WITH CRL.L.P. 450/2019	JYOTI V/s STATE & ANR	AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: AJAY VERMA()(9811098069)(PETITIONER)		
20	CRL.L.P.-450/2019	JYOTI V/s STATE & ANR	AJAY VERMA, PRATEEK KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: AJAY VERMA()(9811098069)(PETITIONER) PRATEEK KUMAR TIWARI(ADVPRATEEKTIWARI@GMAIL.COM)(7007331542)(RESPONDENT)		
21	CRL.L.P.-456/2019 CRL.M.A. 33234/2019	STATE V/s MANOJ KUMAR	ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES: ASHISH DUTTA()(9811180280)(PETITIONER)		P.S.-FIR NO. :(SHALIMAR BAGH-262/2016)
22	CRL.L.P.-616/2019	STATE V/s NAUSHAD@CHUNNAN & ORS	RAVI NAYAK	
		OTHER DETAILS OF ADVOCATES: RAVI NAYAK()(9811439493)(PETITIONER)		P.S.-FIR NO. :(ADARSH NAGAR-151/2014)
23	CRL.L.P.-729/2019 CRL.M.A. 43450/2019 CRL.M.A. 43451/2019	SHANKAR V/s YESHPAL SINGHAL & ANR	T N SAXENA	
		OTHER DETAILS OF ADVOCATES: T N SAXENA()(9213980316)(PETITIONER)		
24	CRL.L.P.-82/2025 WITH CRL.L.P. 101/2025	UNITED SALES CORPORATION V/s RAJ SHEKHAR	SAHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SAHIL SHARMA (SAHILSHARMA1240@GMAIL.COM)(8860030068)(PETITIONER) PPES (OFFICE@PPES.IN)(0)(RESPONDENT)		
25	CRL.L.P.-101/2025	UNITED SALES CORPORATION V/s RAJ SHEKHAR	SAHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SAHIL SHARMA(SAHILSHARMA1240@GMAIL.COM)(8860030068)(PETITIONER)		
26	CRL.M.C.-753/2013 CRL.M.A. 2462/2013 WITH CRL.REV.P. 61/2013	TARKESHWAR YADAV & ORS. V/s STATE & ANR.	SANDIP KUMAR, VIKRAM SINGH PANWAR, R S MALIK, WITHOUT GENERATE, NK SINGH, ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-115/2011) BAIL APPLN. 621/2011 FILED BY VIDYA SAGAR THR. HIS FATHER TARKESHWAR YADAV (DISPOSED ON : 2011-05-11) BAIL APPLN. 618/2011 FILED BY SHIV JI YADAV (DISPOSED ON : 2011-05-11) CRL.REV.P. 61/2013 FILED BY STATE (D. OF

				HEARING : 2025-04-23) W.P.(CRL) 1198/2013 FILED BY JAI BHAGWAN & ANR. (DISPOSED ON : 2017-07-13) P.S.-FIR NO. :(SARAI ROHILLA-115/2011)
27	CRL.REV.P.-61/2013 CRL.M.A. 1447/2013	STATE V/s TARA DEVI & ORS.	PAWAN SHARMA, SANDEEP KUMAR, VIKRAM SINGH PANWAR, R S MALIK, NK SINGH, ARUN KHATRI, HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: HEMANT GULATI(HEMANTGULATI9@GMAIL.COM)(9999995979)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-115/2011) BAIL APPLN. 621/2011 FILED BY VIDYA SAGAR THR. HIS FATHER TARKESHWAR YADAV (DISPOSED ON : 2011-05-11) BAIL APPLN. 618/2011 FILED BY SHIV JI YADAV (DISPOSED ON : 2011-05-11) CRL.M.C. 753/2013 FILED BY TARKESHWAR YADAV & ORS. (D. OF HEARING : 2025-04-23) W.P.(CRL) 1198/2013 FILED BY JAI BHAGWAN & ANR. (DISPOSED ON : 2017-07-13) P.S.-FIR NO. :(SARAI ROHILLA-115/2011)
28	CRL.M.C.-858/2017	LOVE MALHOTRA & ORS V/s STATE OF DELHI & ORS	VARINDER KUMARE SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-201/2008)
29	CRL.M.C.-449/2018 CRL.M.A. 1719/2018	RITESH BAWRI & ORS V/s STATE (GOVT OF NCT OF DELHI) & ANR	ANKUR SUDAN, MUDIT JAIN, RAYMON SINGH, PRAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: ANKUR SUDAN()(9810341671)(PETITIONER) RAYMON SINGH(RAYMONSINGH94@GMAIL.COM)(9873839482)(PETITIONER) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER)		
30	CRL.M.C.-1880/2018 CRL.M.A. 6689/2018	FEDERATION OF INDIAN EXPORT ORGANISATION & ORS V/s THE STATE GOVT OF NCT OF DELHI & ANR	SHYAM MOORJANI, MADHAV BHATIA, MANIT MOORJANI	
		OTHER DETAILS OF ADVOCATES: SHYAM MOORJANI()(9811332337)(PETITIONER) MADHAV BHATIA(MADHAVBHATIA.SSC@GMAIL.COM)(9910572585)(RESPONDENT) MANIT MOORJANI(MOORJANICHAMBERS@GMAIL.COM)(9811143754)(PETITIONER)		
31	CRL.M.C.-6082/2018	HUKAM SINGH V/s STATE NCT OF DELHI & ORS.	K.K. MALHOTRA, SAROJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: K.K. MALHOTRA()(9811764624)(PETITIONER) SAROJ KUMAR JHA(JHAKSAROJHL@GMAIL.COM)(9818701001)(PETITIONER)		P.S.-FIR NO. :(GOKULPURI-355/2007)
32	CRL.M.C.-6353/2018	SANJEEV KUMAR SINGH V/s STATE (GOVT OF NCT OF DELHI) & ORS	SANJAY KUMAR, GAURAV ARORA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR()(9711116711)(PETITIONER)		P.S.-FIR NO. :(S.P. BADLI-63/2017)
33	CRL.M.C.-6582/2018 CRL.M.A. 50538/2018	TEAM SUSTAIN & ORS. V/s DELTA POWER SOLUTION INDIA PVT. LTD.	PRIMUS LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: PRIMUS LAW ASSOCIATES()(9818223896)(PETITIONER)		
34	CRL.M.C.-1446/2020 CRL.M.A. 5618/2020 WITH CRL.M.C. 1071/2021 CRL.M.C. 989/2021	PRAVEEN SINGH V/s RELIGARE FINVEST PVT. LTD. & ANR.	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI()(9911225571)(PETITIONER)		
35	CRL.M.C.-1071/2021 CRL.M.A. 5467/2021 CRL.M.A. 6189/2021 WITH CRL.M.C. 989/2021 CRL.M.C. 1446/2020	PRAMOD KUMAR V/s STATE AND ANR	AKSHAY BHANDARI, AKSHAY BHANDARI, ARCHANA LAKHOTIA	
		OTHER DETAILS OF ADVOCATES: AKSHAYBHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) VINEET MISHRA(VINEETMISHRA8888@GMAIL.COM)(9911225571)(PETITIONER) AKSHAY BHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) DIGVIJAY(DIGVIJAYRANGILAL@GMAIL.COM)()(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARCHANA(ARCHANA@NSACHAMBERS.COM)()(RESPONDENT)		

		AKSHAY BHANDARI(AKSHAYBHANDARI3990@GMAIL.COM){}(RESPONDENT) AKSHAYBHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) AKSHAY BHANDARI(AKSHAYBHANDARI3990@GAMIL.COM)(9911225571)(PETITIONER) DIGVIJAY SINGH(DIGVIJAYRANGILAL@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GAMIL.COM)(9891919168)(RESPONDENT) ARCHANA LAKHOTIA(ARCHANALAKHOTIA@GMAIL.COM)(9899692002)(PETITIONER)		
36	CRL.M.C.-989/2021 CRL.M.A. 5036/2021 WITH CRL.M.C. 1446/2020 CRL.M.C. 1071/2021	PRAVEEN SINGH V/s RELIGARE FINVEST PVT LTD AND ANR	AKSHAY BHANDARI, ARCHANA LAKHOTIA	
		OTHER DETAILS OF ADVOCATES: AKSHAYBHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) AKSHAY BHANDARI(AKSHAYBHANDARI3990.GAMIL.COM)(9911225571)(PETITIONER) RELIGARE FINVEST PVT.LTD(ARCHNA@NSACHAMBERS.COM)(9899692002)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARCHANA LAKHOTIA(ARCHANALAKHOTIA@GMAIL.COM)(9899692002)(PETITIONER)		
37	CRL.M.C.-870/2021 CRL.M.A. 4348/2021 CRL.M.A. 4349/2021 CRL.M.A. 4351/2021	SURENDER KUMAR V/s STATE (NCT OF DELHI) & ANR.	AYUSH SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ADITYA WADHWA & AYUSH SHRIVASTAVA(ADITYA@WASHWACHAMBERS.COM)(9910412299)(PETITIONER) AYUSHSHRIVASTAVA(AYUSHSHRIVASTAVA.ADV@GMAIL.COM)(9805555961)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VIJAY VIHAR-654/2017) BAIL APPLN. 2211/2017 FILED BY AMIT (DISPOSED ON : 2018-07-09) CRL.M.C. 4450/2018 FILED BY SHASHI (DISPOSED ON : 2025-01-24) P.S.-FIR NO. :(VIJAY VIHAR-654/2017)
38	CRL.M.C.-1330/2021 CRL.M.A. 7411/2021	RAIS AHMED V/s STATE NCT OF DELHI	SONIA GOSWAMI	
		OTHER DETAILS OF ADVOCATES: RAIS AHMED(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(RESPONDENT) RAIS AHMED(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(RESPONDENT) RAIS AHMED(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(RESPONDENT) SONIAGOSWAMI(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) SHRI NAVED KHAN(SCJM13-TIHAR@GOV.IN){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMSIL.COM)(9891919168)(RESPONDENT) SHRI ARSHID SAIFI(SCJM13-TIHAR@GOV.IN){}(RESPONDENT) SHRI ALEEM SAIFI(SAIFIALEEM786@GMAIL.COM)(9811424102)(RESPONDENT) SHRI JAVEED KHAN(SCJM13-TISHAR@GOV.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAFFARABAD-153/2020) BAIL APPLN. 1103/2021 FILED BY MEHTAB @ FULLEY (IN JC) (DISPOSED ON : 2021-06-04) BAIL APPLN. 1475/2021 FILED BY RAIS AHMED (DISPOSED ON : 2021-06-04) BAIL APPLN. 1957/2021 FILED BY AMIRUDDIN MALIK (DISPOSED ON : 2021-07-22) BAIL APPLN. 1423/2021 FILED BY SHABIR ALI (DISPOSED ON : 2021-06-04) CRL.REV.P. 1084/2023 FILED BY MEHTAB (DISPOSED ON : 2025-01-30) CRL.REV.P. 1085/2023 FILED BY AMIRUDDIN MALIK (DISPOSED ON : 2025-01-30) P.S.-FIR NO. :(JAFFARABAD-153/2020)
39	CRL.M.C.-3004/2021 CRL.M.A. 18809/2021	CENTRAL BUREAU OF INVESTIGATION V/s ASHOK KUMAR RAHEJA	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: CBI(DLACBIDHC@GMAIL.COM){}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(PETITIONER) ANUPAM S SHARMA(ANUPAMSHARMAADOVCATE@HOTMAIL.COM)(9810009734)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(PETITIONER)		P.S.-FIR NO. :(CBI-BD1-2015-E-0006)
40	CRL.M.C.-3355/2021 CRL.M.A. 20382/2021 CRL.M.A. 34840/2023	MR DARPAN CHAUDHARY V/s STATE OF NCT OF DELHI & ANR.	SACHIT KUMAR SAHIJPAL, VISHESH WADHWA, ROHIT KHURANA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SHIJPAL AND ASSOCIATES(SNA2277@GMAIL.COM)(9313885639)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NISHTA SACHADEVA(NISHTHACHOUDHARY90@GMAIL.COM){}(RESPONDENT) ROHIT KHURANA(ADVROHITKHURANA@GMAIL.COM)(9873727659)(PETITIONER)		
41	CRL.M.C.-3544/2021 CRL.M.A. 21024/2021	RAVISHKANT SINGH V/s STATE OF NCT OF DELHI	SONIKA TYAGI	
		OTHER DETAILS OF ADVOCATES: SONIKA TYAGI(SONICATYAGI198511@GMAIL.COM)(9999290919)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
42	W.P.(CRL)-3573/2017 CRL.M.A. 21140/2017	M/S A V INDUSTRIES V/s THE STATE GOVT OF NCT OF DELHI & ORS	HARISH KATYAL	
		OTHER DETAILS OF ADVOCATES:		

43	W.P.(CRL)-616/2019	KALU RAM SHARMA ORS V/s STATE (GOVT OF NCT OF DELHI) & ANR	ANJANI KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANJANI KUMAR MISHRA()(9818830288)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW FRIENDS COLONY-243/2014) W.P.(CRL) 645/2019 FILED BY KALU RAM SHARMA & ORS. (DISPOSED ON : 2020-01-14) P.S.-FIR NO. :(NEW FRIENDS COLONY-243/2014)
44	W.P.(CRL)-813/2019	SMT. HARSH RANI & ANR. V/s STATE & ANR.	LALIT KUMAR, SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR()(9811043442)(PETITIONER) SUSHANT KUMAR BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMAR COLONY-636/2016) BAIL APPLN. 308/2021 FILED BY MUKESH KUMAR (DISPOSED ON : 2021-08-06) CRL.M.C. 611/2024 FILED BY PUNEETA (DISPOSED ON : 2025-02-25) BAIL APPLN. 584/2025 FILED BY MUKESH KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(AMAR COLONY-636/2016)
45	W.P.(CRL)-2529/2019	ANIL VERMA V/s STATE & ANR	S.K BHADURI, VISHESH WADHWA, M. P.S. KASANA	
		OTHER DETAILS OF ADVOCATES: S.K BHADURI()(9810439195)(PETITIONER) VISHESH WADHWA(WADHWAVISHESH@GMAIL.COM)(9891551234)(PETITIONER) M. P.S. KASANA(MPSKASANAAD@YAHOO.IN)(9810065932)(RESPONDENT)		P.S.-FIR NO. :(GANDHI NAGAR-302/2017)
46	W.P.(CRL)-329/2020 CRL.M.A. 2490/2020 CRL.M.A. 2491/2020	INDER ARORA V/s THE STATE & ANR.	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR()(7503162704)(PETITIONER)		P.S.-FIR NO. :(LAHORI GATE-220/2017)
47	W.P.(CRL)-293/2021 CRL.M.A. 2200/2021 CRL.M.A. 2201/2021 CRL.M.A. 2202/2021 CRL.M.A. 14949/2021 CRL.M.A. 14950/2021	HARDEEP SINGH V/s STATE OF NCT OF DELHI THROUGH HOME DEPARTMENT & ORS.	SOUTIK BANERJEE, SOUTIK BANERJEE, GARIMA PRASHAD	
		OTHER DETAILS OF ADVOCATES: HARDEEP SINGH(SOUTIKBANERJEE92@GMAIL.COM)(8527075320)(PETITIONER) HARDEEP SINGH(SOUTIKBANERJEE92@GMAIL.COM)(8527075320)(PETITIONER) HARDEEP SINGH(SOUTIKBANERJEE92@GMAIL.COM)(8527075320)(PETITIONER) SOUTIKBANERJEE(SOUTIKBANERJEE92@GMAIL.COM)(8527075320)(PETITIONER) VRINDA GROVER, SOUTIK BANERJEE(SOUTIKBANERJEE92@GMAIL.COM)(8527075320)(PETITIONER) STATE OF NCT OF DELHI THROUGH HOME DEPARTMENT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER, IP ESTATE POLICE STATION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER, PS BILASPUR(CO-BILASPUR.RA@UP.GOV.IN)()(PETITIONER) CHIEF MEDICAL OFFICER (CO-BILASPUR.RA@UP.GOV.IN)()(PETITIONER) CHIEF MEDICAL OFFICER (CO-BILASPUR.RA@UP.GOV.IN)()(PETITIONER) STATE OF NCT OF DELHI THROUGH HOME DEPARTMENT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER, IP ESTATE POLICE STATION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER, PS BILASPUR(CO-BILASPUR.RA@UP.GOV.IN)()(PETITIONER) CHIEF MEDICAL OFFICER (CO-BILASPUR.RA@UP.GOV.IN)()(PETITIONER) STATE OF NCT OF DELHI THROUGH HOME DEPARTMENT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER, IP ESTATE POLICE STATION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER, PS BILASPUR(CO-BILASPUR.RA@UP.GOV.IN)()(PETITIONER) BILA(CO-BILASPUR.R@UP.GOV.IN)(9454404159)(RESPONDENT) CM(CMSRAMPU0595@GMAIL.COM)(9935455334)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SOUTIK BANERJEE(SOUTIKBANERJEE92@GMAIL.COM)(8527075320)(PETITIONER) RAKESH DUHAN(SIRRAKESHDUHAN@GMAIL.COM)()(RESPONDENT) PRASHAD(PRASHAD.GARIMA@GMAIL.COM)()(RESPONDENT) SANJAY (SANJAYLAO14@GMAIL.COM)()(RESPONDENT) GARIMA PRASHAD(WPC.LAWFIRM@GMAIL.COM)(9810717325)(PETITIONER)		
48	W.P.(CRL)-735/2021 CRL.M.A. 5295/2021 CRL.M.A. 37669/2024	ATUL PUNJ V/s IDBI BANK & ORS.	ADITYA DEWAN, IRFAN AHMED, PRATEEK KHAITAN, PRADEEP KUMAR, NITI JAIN	
		OTHER DETAILS OF ADVOCATES: ATUL PUNJ(ADITYADEWAN@GMAIL.COM)()(RESPONDENT)		

		ATUL PUNJ(ADITYADEWAN@GMAIL.COM){}(RESPONDENT) ADITYA(ADITYADEWAN@GMAIL.COM)(8527611077)(PETITIONER) ADITYA DEWAN(ADITYA DEWAN@GAMIL.COM)(8527611077)(PETITIONER) CENTRAL BANK OF INDIA(GAGGARCO@GAMIL.COM){}(RESPONDENT) UNION BANK OF INDIA(OPGAAR@GAMIL.COM){}(RESPONDENT) PUNJAB NATIONAL BANK LTD(VJ_SC@YAHOO.COM){}(RESPONDENT) HDFC(SANJAY.GUPTA@SNGPARTHERS.IN){}(RESPONDENT) AXIS BANK LIMITED(AXIS-GEETU.KALRA@AXISBANK.COM){}(RESPONDENT) BANK OF INDIA(VIPINJAI@YAHOO.COM.PKMULLICK@GMAIL.COM){}(RESPONDENT) DHANLAXMI BANK(PEETHAMBRAN.K@DHANBANK.CO.IN){}(RESPONDENT) INDIAN OVERSEAS BANK(IOB1997@IOB.IN){}(RESPONDENT) STATE BANK OF INDIA(SLGUPTA@BHATTALAW.COM){}(RESPONDENT) ICICI BANK(ABHIRUP.DASGUPTA@HSALEGAL.COM){}(RESPONDENT) L&T INFRATRUTURE FINANCE COMPANY LIMITED(CONTACT@LTFSCOM){}(RESPONDENT) SREI INFRASTRUCTURE FINANCE LIMITED(ARUNG@SREI.COM){}(RESPONDENT) JAMMU & KAUSHIK BANK(IARDEL@JKBMAIL.COM){}(RESPONDENT) THE KARUR VYSYA BANK LIMITED(DELHICBU@KVBMAIL.COM){}(RESPONDENT) RBL BANK(DEEPAK.GUPTA3@RBLBANK.COM){}(RESPONDENT) INDIAN OVERSEAS BANK(IOB1997@JOB.IN){}(RESPONDENT) ASSETS CARE AND RECONSTRUCTION ENTERPRISE(ACRE-SHUBHANKAR.SHARMA@ACREINDIA.CO){}(RESPONDENT) PRATEEK KHAITAN(PRATEEK.K@KHAITANANDKHAITAN.COM)(9958603750)(RESPONDENT) PRADEEP KUMAR(PRADEEP.LWYR28@GMAIL.COM)(9910857195)(PETITIONER) NITI JAIN(NITI339@GMAIL.COM)(9899944170)(RESPONDENT)		
49	W.P.(CRL)-186/2025 CRL.M.A. 1486/2025	ASHISH KUMAR GAUTAM V/s STATE GOVT. OF NCT OF DELHI AND ORS.	SUMIT JAIN	
		OTHER DETAILS OF ADVOCATES: SUMIT JAIN (ADVSUMITJAIN@GMAIL.COM)(9999391395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-DD 54A/2024)
FOR FINAL HEARING				
50	CRL.L.P.-12/2017	VINOD KUMAR V/s MANOJ TYAGI	ASHISH DEEP VERMA, HARI PRAKASH, M S JHADAV	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	CRL.M.A. 10738/2025 In BAIL APPLN.- 4249/2024(Disposed off case)	LAKSHAY JAIN V/s STATE GOVT OF NCT OF DELHI	RAJIV RAHEJA	
		OTHER DETAILS OF ADVOCATES: RAJIV RAHEJA(RRAJIV@GMAIL.COM)(9811826000)(PETITIONER) RAJIV RAHEJA(RRAJIV@GMAIL.COM)(9811826000)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AKSHAY KUMAR(KUMARADVAKSHAY@GMAIL.COM)(9560705436)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-205/2023) BAIL APPLN. 3800/2023 FILED BY TANAY KHATTRI (DISPOSED ON : 2023-11-22) BAIL APPLN. 4028/2023 FILED BY GOURAV TOKAS (DISPOSED ON : 2024-01-31) BAIL APPLN. 3689/2023 FILED BY ABHISHEK MADHUSUDAN MITHAIWALA (DISPOSED ON : 2024-02-13) BAIL APPLN. 3690/2023 FILED BY KUNAL MADHUSUDAN MITHAIWALA (DISPOSED ON : 2024-02-13) BAIL APPLN. 1615/2024 FILED BY LAKSHAY JAIN (DISPOSED ON : 2024-10-22) BAIL APPLN. 4193/2023 FILED BY SUMIT FAGNA (DISPOSED ON : 2024-04-23) BAIL APPLN. 1397/2024 FILED BY TANAY KHATRI (DISPOSED ON : 2024-04-25) BAIL APPLN. 2097/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-09-12) BAIL APPLN. 2009/2024 FILED BY ANAND SINGH @ ANDY (DISPOSED ON : 2024-09-10) BAIL APPLN. 2155/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-06-26) BAIL APPLN. 2501/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-08-12) BAIL APPLN. 2517/2024 FILED BY TANAY KHATRI (DISPOSED ON : 2024-09-10) BAIL APPLN. 3177/2024 FILED BY LAKSHAY JAIN (DISPOSED ON : 2024-10-16) P.S.-FIR NO. :(CRIME AND RAILWAY-205/2023)
BAIL				
2	CRL.M.A. 38540/2024 In BAIL APPLN.- 2934/2024(Disposed off case)	ANDRY JAVIER GRATEROL ARIAS V/s CUSTOMS	MARY VIMALA BAIP	
		OTHER DETAILS OF ADVOCATES: MARYA VIMALA BAI(VIMALARGSC2002@GMAIL.COM)(9717561902)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(0)(RESPONDENT) MARYA VIMALA BAI(VIMALARGS2002@GMAIL.COM)(9717561902)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII(SB)10/CUS.PREV./GR-1/490/)
3	BAIL APPLN.-4675/2024	AHAMAD JAN SIDHIQ V/s NARCOTICS CONTROL BUREAU	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: OFFICE PLC(OFFICE@PRASANNALAWCHAMBERS.IN)(0)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 138/2021) BAIL APPLN. 320/2024 FILED BY SULIAMAN AGHA SAIHOON (DISPOSED ON : 2024-05-02) CRL.M.C. 5595/2024 FILED BY SULIAMAN AGHA SAIHOON (DISPOSED ON : 2024-07-23)

				P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 138/2021)
4	BAIL APPLN.-732/2025	MOHD. TAUFIQ V/s THE STATE GOVT. OF NCT OF DELHI	ARUN SHARMA	
		OTHER DETAILS OF ADVOCATES: ARUN SHARMA(ADVOCATEARUNSHARMA.28@GMAIL.COM)(9810202044)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HAUZ QAZI-238/2024)
5	BAIL APPLN.-886/2025	ABHAY KANT MISHRA V/s THE STATE OF DELHI	SAMEER SIDHAR	
		OTHER DETAILS OF ADVOCATES: SAMEER SIDHAR (SAMEER.SIDHAR@METROPOLITANLEGAL.IN)(9999918302)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-112/2024) BAIL APPLN. 1555/2024 FILED BY ABHAY KANT MISHRA (DISPOSED ON : 2024-08-05) P.S.-FIR NO. :(NIHAL VIHAR-112/2024)
SUSPENSION OF SENTENCE				
6	CRL.A.-319/2025 CRL.M.(BAIL) 586/2025 CRL.M.A. 8368/2025 CRL.M.A. 8369/2025	ARMAAN ALAM V/s STATE NCT OF DELHI	SUNITA ARORA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-841/2019)
7	CRL.M.C.-2116/2025 CRL.M.(BAIL) 684/2025	NIKUND KUMAR JHA V/s STATE OF NCT DELHI & ANR.	ANKIT DHAWAN	
		OTHER DETAILS OF ADVOCATES: MOHIT MIGLANI(MOHIT.MIGLANI1147@GMAIL.COM)(9711836817)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-610/2024) W.P.(CRL) 220/2025 FILED BY NIKUND KUMAR JHA & ORS. (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(K.N.KATJU MARG-610/2024)
8	CRL.REV.P.-321/2024 CRL.M.(BAIL) 402/2024 CRL.M.A. 23884/2024	SH RAM KUMAR SINGH V/s SH BINOD KUMAR & ANR.	PRATIBHA KUMARI, PARAS MITHAL	Listing Remarks: FINAL ARGUMENTS
		OTHER DETAILS OF ADVOCATES: PRATIBHA SINHA(PRATIBHA.SINHA155@GMAIL.COM)(9711401792)(PETITIONER) PRATIBHA SINHA (PRATIBHA.SINHA155@GMAIL.COM)(9711401792)(PETITIONER) PARAS MITHAL (PARASMITHAL.LEGAL@GMAIL.COM)(9999785666)(PETITIONER) PRATIBHA (PRATIBHA.SINHA155@GMAIL.COM)(0)(RESPONDENT)		
9	CRL.REV.P.-508/2024 CRL.M.(BAIL) 625/2024	ARUN KUMAR V/s LAXMI NARAYAN DAGA	ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KAUSHIK (ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
10	CRL.M.C.-3081/2022 CRL.M.A. 13001/2022	CBI V/s N. BHASKARARAMAN	NIKHIL GOEL	
		OTHER DETAILS OF ADVOCATES: NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(PETITIONER) S.BHASKARARAMAN(BHASKAR@BHASKARARAMAN.COM)(8939199940)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-220-2022-E-0006) W.P.(CRL) 1385/2022 FILED BY ANANTH BHASKARARAMAN & ANR. (DISPOSED ON : 2022-06-08) P.S.-FIR NO. :(CBI-220-2022-E-0006)
11	CRL.M.C.-5261/2022 CRL.M.A. 1647/2023 WITH CRL.M.C. 5302/2022 CRL.M.C. 6455/2022 CRL.M.C. 3367/2023	MS. X (MINOR) V/s STATE AND ANR.	JATIN BHATT, JATIN BHATT, ABHINAV GARG	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LEGAL AXIS(MP@LEGALAXIS.NET)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DCPCR(DCPCR@HOTMAIL.COM)()(RESPONDENT) ABHINAV GARG(ADVOCATEABHINAVGARG@GMAIL.COM)(9015022288)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.G.I.AIRPORT-352/2022) CRL.M.C. 3367/2023 FILED BY JEETENDRA CHAODHARY (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(I.G.I.AIRPORT-352/2022)

12	CRL.M.C.-5302/2022	MS. R V/s STATE AND ANR.	JATIN BHATT, ABHINAV GARG	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV GARG(ADVOCATEABHINAVGARG@GMAIL.COM)(9015022288)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (I.G.I.AIRPORT-273/2022) CRL.M.C. 6455/2022 FILED BY JEETENDRA CHOUDHARY (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (I.G.I.AIRPORT-273/2022)
13	CRL.M.C.-6455/2022 CRL.M.A. 25160/2022 WITH CRL.M.C. 3367/2023	JEETENDRA CHOUDHARY V/s STATE OF NCT OF DELHI & ANR.	ABHINAV GARG	
		OTHER DETAILS OF ADVOCATES: ABHINAVGARG DIA(ABHINAVGARG@DLA.NET.IN)(9015022288)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (I.G.I.AIRPORT-273/2022) CRL.M.C. 5302/2022 FILED BY MS. R (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (I.G.I.AIRPORT-273/2022)
14	CRL.M.C.-3367/2023 CRL.M.A. 12664/2023 WITH CRL.M.C. 6455/2022	JEETENDRA CHAODHARY V/s STATE OF NCT OF DELHI & ANR.	ABHINAV GARG	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (I.G.I.AIRPORT-352/2022) CRL.M.C. 5261/2022 FILED BY MS. X (MINOR) (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (I.G.I.AIRPORT-352/2022)
FRESH MATTERS & APPLICATIONS				
15	CRL.M.A. 7478/2025(CM For Restoration) In CRL.M.C.-3853/2022(Disposed off case)	M/S S.B.N. LEASING AND FINANCE LTD & ANR. V/s RAKESH JHA	RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR(DKUMAR9393364@GMAIL.COM)(989393364)(PETITIONER)		
FOR ADMISSION				
16	CRL.REV.P.(MAT.)-74/2024 CRL.M.A. 32388/2024	VIKAS RATHI V/s POOJA RATHI	SAURABH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: SAURABH SHOKEEN(ADV.SAURABHSHOKEEN@GMAIL.COM)(9899771922)(PETITIONER) RAGHAV RAJAN(RAGHAV.ADV.78@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
17	CRL.A.-189/2007 WITH CRL.REV.P. 481/2007	FAKEER CHAND & ORS. V/s STATE	BALDEV RAJ, GEETA DHINGRA, J K BHOLA, MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(RESPONDENT) MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-387/2001) CRL.REV.P. 751/2006 FILED BY FAKIR CHAND & ORS. (DISPOSED ON : 2006-11-07) CRL.REV.P. 481/2007 FILED BY MEENU (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (NEW ASHOK NAGAR-387/2001)
18	CRL.REV.P.-481/2007 WITH CRL.A. 189/2007	MEENU V/s FAKEER CHAND & ORS.	GITA DHINGRA, PAWAN SHARMA, R N VATS, A.K.GUPTA, SANTOSH KOHLI, J K BHOLA, GAURAV SHARMA, MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: GAURAV SHARMA(ADV.GAURAVSHARMA1@GMAIL.COM)(9999882302)(PETITIONER) MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEW ASHOK NAGAR-387/2001) CRL.REV.P. 751/2006 FILED BY FAKIR CHAND & ORS. (DISPOSED ON : 2006-11-07) CRL.A. 189/2007 FILED BY FAKEER CHAND & ORS. (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (NEW ASHOK NAGAR-387/2001)
19	CRL.A.-17/2012 CRL.M.A. 180/2012	KAMLA SINGH V/s STATE	TR SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SULTAN PURI-40/2008) CRL.REV.P. 440/2008 FILED BY KAMLA SINGH (DISPOSED ON : 2008-08-07) BAIL APPLN. 562/2008 FILED BY KAMAL SINGH (DISPOSED ON : 2008-04-07)

				P.S.-FIR NO. :(SULTAN PURI-40/2008)
20	CRL.M.C.-577/2022 CRL.M.A. 2505/2022 CRL.M.A. 21751/2024 WITH CRL.M.C. 578/2022	NEELMANI SINGH V/s TIKKA BRIJINDER SINGH BEDI	ROOPANSH PUROHIT, JOY BANERJEE, KRISHNA DATTA MULTANI, JOY BANERJEE	
		OTHER DETAILS OF ADVOCATES: ROOPANSH PUROHIT(RUPANSH77@YAHOO.CO.IN)(9810440322)(PETITIONER) MAHESH(MAHESHJO20@YAHOO.COM)()(PETITIONER) TIKKA BRIJINDER SINGH BEDI(BRIDGEBEDI@GMAIL.COM)(9891010100)(RESPONDENT) JOY BANERJEE (OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) BRIDGEBEDI (BRIDGEBEDI@GMAIL.COM)(0)(RESPONDENT) KRISHNA DATTA MULTANI(KRISHNADATTA07@GMAIL.COM)(9999997189)(RESPONDENT) JOY BANERJEE(JB.LAWOFFICE2015@GMAIL.COM)(9825353272)(PETITIONER)		
21	CRL.M.C.-578/2022 CRL.M.A. 2507/2022 CRL.M.A. 21749/2024	JYOTSNA BEDI V/s TIKKA BRIJINDER SINGH BEDI	ROOPANSH PUROHIT, JOY BANERJEE, KRISHNA DATTA MULTANI, JOY BANERJEE	
		OTHER DETAILS OF ADVOCATES: ROOPANSHU PUROHIT(RUPANSH77@YAHOO.CO.IN)(9810440322)(PETITIONER) TIKKA BRIJINDER SINGH BEDI(BRIDGEBEDI@GMAIL.COM)(9891010100)(RESPONDENT) JOY BANERJEE (OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) KRISHNA DATTA MULTANI(KRISHNADATTA07@GMAIL.COM)(9999997189)(RESPONDENT) JOY BANERJEE(JB.LAWOFFICE2015@GMAIL.COM)(9825353272)(PETITIONER)		
22	CRL.M.C.-1679/2022 CRL.M.A. 7196/2022 CRL.M.A. 1497/2023	GAURAV KUMAR V/s STATE OF NCT OF DELHI & ANR.	AJAY KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR JHA(AJHA.ADV@GMAIL.COM)(9811679632)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY JHA(AJHA.ADV@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-277/2020) BAIL APPLN. 3618/2020 FILED BY GAURAV KUMAR (DISPOSED ON : 2021-07-20) P.S.-FIR NO. :(MAURYA ENCLAVE-277/2020)
23	CRL.M.A. 34353/2023 In CRL.M.C.-1808/2022(Disposed off case) WITH CRL.M.C. 1809/2022	ANUP KUMAR @ ANOOP & ORS. V/s STATE & ANR.	VIKAS BIDHURI, ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: VIKAS BIDHURI(VIKASBIDHURI97@GMAIL.COM)(9716221877)(PETITIONER) VICKEY LOHIA(VICKEY.LOHIA45@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARAN CHAUDHARY(LEGAL.PRAHI@GMAIL.COM)(8447060945)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI-220/2018) CRL.M.C. 1809/2022 FILED BY KARAMVIR SINGH (DISPOSED ON : 2023-07-11) P.S.-FIR NO. :(FATEHPUR BERI-220/2018)
24	CRL.M.A. 34394/2023 In CRL.M.C.-1809/2022(Disposed off case)	KARAMVIR SINGH V/s STATE & ANR.	VIKAS BIDHURI, ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: VIKAS BIDHURI(VIKASBIDHURI97@GMAIL.COM)(9716221877)(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUP(ANUP469328@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHISHEK SINGH (LEGAL.PRAHI@GMAIL.COM)(8447060945)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI-220/2018) CRL.M.C. 1808/2022 FILED BY ANUP KUMAR @ ANOOP & ORS. (DISPOSED ON : 2023-07-11) P.S.-FIR NO. :(FATEHPUR BERI-220/2018)
25	CRL.M.C.-1989/2022 CRL.M.A. 22060/2022	BHARAT SHANKAR BAGEJA @ BHOLA SHANKAR BAGEJA V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	RAJ KUMAR, NARENDER PAL ARORA, KARAN ARORA	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR JUNEJA & ASSOCIATES(ASHOKJUNEJA@GMAIL.COM)(9810532462)(PETITIONER) RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)()(PETITIONER) ARORA(ARORA0009@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHOK KUMAR JUNEJA(ASHOKJUNEJA@GMAIL.COM)(9810532462)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARENDER PAL ARORA(ARORA00009@GMAIL.COM)(9891156046)(PETITIONER) KARAN ARORA(KARANARORA104@GMAIL.COM)(9205603427)(PETITIONER)		
26	CRL.M.C.-2091/2022 CRL.M.A. 8998/2022	MAJOR RETD JAIDEEP SINGH V/s ICICI BANK LIMITED	SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNIETA OJHA(OJHASUNIETA@GMAIL.COM)()(PETITIONER) PUNIT BHALLA(PUNITBHALLA@ALO.COM)()(RESPONDENT) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)()(RESPONDENT)		

27	CRL.M.C.-2607/2022 CRL.M.A. 10888/2022 WITH CRL.M.C. 2739/2022	PRIME POWER CORPORATION LIMITED THROUGH ROBIN GUPTA (AUTHORISED REPRESENTATIVE) & ORS. V/s INCOME TAX OFFICE THROUGH SH. ATUL DABAS	NAVEEN CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.M.C.-2739/2022 CRL.M.A. 11330/2022	PCI LIMITED THROUGH ROBIN GUPTA & ORS. V/s ASSISTANT COMMISSIONER OF INCOME TAX THROUGH SH. SANJAY KUMAR PANDEY	NAVEEN CHAWLA	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA(CONTACT@SHELDONLAWFIRM.COM)(9811468315)(PETITIONER) PCL LTD(ROBINGUPTA@PRIME-PCI.COM)(9311660604)(PETITIONER) SURINDER MEHTA(CMD@PRIME-PCI.COM)(9811070049)(PETITIONER) VIJAY SARPAL(VIJAYSARPAL55@GMAIL.COM)(8595684159)(PETITIONER) ASSISTANT COMMISSIONER OF INCOME TAX(DELHI.DCIT19.2@INCOMETAX.GOV.IN)(9811182601)(RESPONDENT)		
29	CRL.M.A. 7479/2025(CM For Restoration) In CRL.M.C.-3852/2022(Disposed off case) WITH CRL.M.C. 3853/2022	M/S S.B.N. LEASING AND FINANCE LTD & ANR. V/s RAKESH JHA	RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR(DKUMAR9393364@GMAIL.COM)(9899393364)(PETITIONER) DINESH KUMAR(SHANTIKUMAR.LEGAL@GMAIL.COM)(9899393364)(PETITIONER) DINESH KUMAR(SHANTIKUMAR.LEGAL@GMAIL.COM)(9899393364)(PETITIONER)		
30	CRL.M.C.-4770/2022 CRL.M.A. 19203/2022	ARUNA GOEL V/s RAM PRAKASH GOEL & ANR.	ARUNA GOYAL, DHARAM PAL	
		OTHER DETAILS OF ADVOCATES: ARUN GOEL(ARUNGOEL08@GMAIL.COM)(9212320520)(PETITIONER) ARUNA GOEL(ARUNAGOEL08@GMAIL.COM)(9212320520)(PETITIONER) DHARAM PAL(DHARAM782@GMAIL.COM)(8587848268)(RESPONDENT)		
31	CRL.M.C.-4896/2022 CRL.M.A. 19693/2022 WITH CRL.M.C. 4897/2022	M/S. VIE TECHNOLOGY PRIVATE LTD. AND ORS. V/s M/S. RINGING BELLS PVT. LTD.	GAURAV KHANNA	
		OTHER DETAILS OF ADVOCATES: GAURAV KHANNA(GAURAVKHANNA100@GMAIL.COM)(9899988757)(PETITIONER) M/S RINGING BELLS PVT LTD(DIRECTOR@RINGINGBELLS.CO.IN){}(RESPONDENT)		
32	CRL.M.C.-4897/2022 CRL.M.A. 19620/2022	M/S. VIE TECHNOLOGY PRIVATE LTD. AND ANR. V/s M/S. RINGING BELLS PVT. LTD.	GAURAV KHANNA	
		OTHER DETAILS OF ADVOCATES: GAURAV KHANNA(GAURAVKHANNA100@GMAIL.COM)(9899988757)(PETITIONER) M/S RINGING BELLS PVT LTD(DIRECTOR@RINGINGBELLS.CO.IN){}(RESPONDENT) M/S RINGING BELLS PVT LTD(ANMOLGOEL55@GMAIL.COM){}(RESPONDENT)		
33	CRL.M.C.-5111/2022 CRL.M.A. 20493/2022	SEHDEV V/s SARSA SINGH	HARMEET SINGH	
		OTHER DETAILS OF ADVOCATES: HARMEET SINGH(HARMEETSINGHASSOCIATES@GMAIL.COM)(9811535648)(PETITIONER)		
34	CRL.M.C.-5400/2022	SOMA V/s STATE (NCT OF DELHI)	AKASH BANSAL	
		OTHER DETAILS OF ADVOCATES: RAJA PANDA(ADVRAJAPANDA@GMAIL.COM)(9090312033)(PETITIONER) RAJA PANDA(ADVRAJAPANDA@GMAIL.COM)(9090312033)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
35	CRL.M.C.-5410/2022 CRL.M.A. 21462/2022 WITH CRL.M.C. 5412/2022 CRL.M.C. 5411/2022	RAJESH AGRAWAL V/s M/S SARVODAYA TRADERS	ANSHUL MITTAL, ANKIT MATHUR, ALOK SINHA	
		OTHER DETAILS OF ADVOCATES: RAJESH AGRAWAL(RAJ1965@GMAIL.COM)(9351510000)(PETITIONER) SUNIL K. MITTAL(SKMLAWCHAMBERS@GMAIL.COM)(9811040423)(PETITIONER) SARVODAYA(SARVODAYATRADERS@GMAIL.COM){}(RESPONDENT) ANKIT MATHUR(ANKIT.MATHUR090@GMAIL.COM)(9958110440)(RESPONDENT) ALOK SINHA(ADVOCATEALOKSINHA@GMAIL.COM)(9811969215)(PETITIONER)		
36	CRL.M.C.-5411/2022 CRL.M.A. 21464/2022	RAJESH AGRAWAL V/s M/S SARVODAYA TRADERS	ANSHUL MITTAL, ANKIT MATHUR, ALOK SINHA	
		OTHER DETAILS OF ADVOCATES:		

		RAJESH AGARWAL(RAJ1965@GMAIL.COM)(9351510000)(PETITIONER) SUNIL K. MITTAL(SKMLAWCHAMBERS@GMAIL.COM)(9811040423)(PETITIONER) ANKIT MATHUR(ANKIT.MATHUR090@GMAIL.COM)(9958110440)(RESPONDENT) ALOK SINHA(ADVOCATEALOKSINHA@GMAIL.COM)(9811969215)(PETITIONER)		
37	CRL.M.C.-5412/2022 CRL.M.A. 21466/2022	RAJESH AGRAWAL V/s M/S SARVODAYA TRADERS	ANSHUL MITTAL, ANKIT MATHUR, ALOK SINHA	
		OTHER DETAILS OF ADVOCATES: RAJESH AGARWAL(RAJ1965@GMAIL.COM)(9351510000)(PETITIONER) SUNIL K MITTAL(SKMLAWCHAMBERS@GMAIL.COM)(981104023)(PETITIONER) SARVODAYA TRADERS(SARVODAYATRADERS@GMAIL.COM)()(RESPONDENT) ANKIT MATHUR(ANKIT.MATHUR090@GMAIL.COM)(9958110440)(RESPONDENT) ALOK SINHA(ADVOCATEALOKSINHA@GMAIL.COM)(9811969215)(PETITIONER)		
38	CRL.M.C.-5571/2022 CRL.M.A. 22086/2022 WITH CRL.M.C. 6220/2022	SAKSHI KAPOOR V/s STATE GOVT OF NCT DELHI & ORS.	DEEPAK AGARWAL	
		OTHER DETAILS OF ADVOCATES: SAMEER SRIVASTAVA(SAMEERSRIVASTAVA661@GMAIL.COM)(9999730492)(PETITIONER) SAMEER SHRIVASTAVA(SAMEERSRIVASTAVA661@GMAIL.COM)(9999730492)(PETITIONER) HARSH (HARSHAA.ARORAA@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KUSUM(KUSUM_EDU@REDIFFMAIL.COM)()(RESPONDENT) RAKESH SAHGAL(RAKWSHSAHGAL1@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MALVIYA NAGAR-575/2022) CRL.M.C. 6220/2022 FILED BY RAKESH KUMAR SAHGAL & ANR. (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (MALVIYA NAGAR-575/2022)
39	CRL.M.C.-6220/2022 CRL.M.A. 24403/2022	RAKESH KUMAR SAHGAL & ANR. V/s STATE GOVT OF NCT DELHI & ORS.	DEEPAK AGARWAL	
		OTHER DETAILS OF ADVOCATES: SAMEER SHRIVASTAVA(SAMEERSRIVASTAVA661@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HARSH ARORA(HARSHAA.ARORAA@GMAIL.COM)()(RESPONDENT) SAKSHA (SAKSHAMTECH@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MALVIYA NAGAR-575/2022) CRL.M.C. 5571/2022 FILED BY SAKSHI KAPOOR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (MALVIYA NAGAR-575/2022)
40	CRL.M.C.-6323/2022 CRL.M.A. 24700/2022	VINAY KAUSHIK V/s THE STATE GOVT OF NCT OF DELHI & ANR.	VARDHMAN KAUSHIK	
		OTHER DETAILS OF ADVOCATES: VARDHMAN KAUSHIK(OFFICE@TRIUMPHLEGAL.CO.IN)(9899697730)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DWARKA NORTH-144/2021) CRL.M.C. 1125/2021 FILED BY VINAY KAUSHIK AND ORS (DISPOSED ON : 2022-08-29) P.S.-FIR NO. : (DWARKA NORTH-144/2021)
41	CRL.M.C.-6580/2022 CRL.M.A. 25674/2022	NIKHIL AGARWAL V/s PRIYA AGARWAL	AMISH AGGARWALA, SHIVAM BAJPAI	
		OTHER DETAILS OF ADVOCATES: KARAN AHUJA(ADVOCATEKARANAHUJA@GMAIL.COM)()(PETITIONER) VIDYARTH (VIDYARTHANDASSOCIATES@GMAIL.COM)()(RESPONDENT) SHIVAM BAJPAI(SHIVBAJPAI@GMAIL.COM)(9717674224)(RESPONDENT)		
42	CRL.M.C.-6913/2022 CRL.M.A. 26788/2022 CRL.M.A. 9737/2025	J LAW OFFICES V/s MS VINDU GOENKA	R. JAWAHAR LAL	
		OTHER DETAILS OF ADVOCATES: L LAW OFFICES(JAWAHAR@JLAW.IN)()(PETITIONER) SIDDHARTH BAWA(SIDDHARTHBAWA79@GMAIL.COM)(9958996312)(PETITIONER) VINDU GOENKA (VINDUGOENKA@GMAIL.COM)()(RESPONDENT) SAYYAM MAHESHWARI(SAYYAM@JLAW.IN)(9987676637)(PETITIONER)		
43	CRL.M.C.-2249/2024 CRL.M.A. 8731/2024 WITH CRL.REV.P. 369/2024	RAJEEV KUMAR & ORS. V/s EMAAR INDIA LIMITED & ANR.	RIDDIMA SHARMA, SHASHANK DEWAN, J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: DEEPSHIKHA SARKAR(DEEPSHIKHA@SAIKRISHNAASSOCIATES.COM)(9958525210)(PETITIONER) SHASHANK DEWAN(ADVSHASHANKDEWAN@GMAIL.COM)(9999130505)(RESPONDENT) ()()(PETITIONER)		
44	CRL.REV.P.-369/2024 CRL.M.A. 8338/2024	EMAAR INDIA LIMITED V/s STATE OF NCT DELHI & ANR.	SHASHANK DEWAN, J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHASHANK DEWAN(OFFICE#CHAMBERSOFSHD.COM)(9999130505)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ()()(PETITIONER)		

45	CRL.M.C.-201/2025 CRL.M.A. 1042/2025	NAVNEET SINGH CHADHA V/s SIMRANJEET KAUR CHADHA	SUDEEP SUDAN	
		OTHER DETAILS OF ADVOCATES: SUDEEP SUDAN (ADV SUDEEPSUDAN@GMAIL.COM)(9650932143)(PETITIONER) SIMBINDRA (SIMBINDRA@GMAIL.COM)(0)(RESPONDENT)		
46	CRL.M.C.-1480/2025 CRL.M.A. 6606/2025	BINDU ANAND V/s THE STATE NCT OF DELHI AND ANR	SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: SUMIT GABA(9310377771)(PETITIONER) KAPIL SHARMA (DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-581/2019)
47	CRL.REV.P.-254/2017 CRL.M.A. 5597/2017	BABITA & ANR V/s STATE	SUMAN KAPOOR, HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: HARSHIT JAIN(ADV HARSHITJAIN@GMAIL.COM)(9899113806)(RESPONDENT)		P.S.-FIR NO. :(KANJHAWALA-194/2013)
48	CRL.REV.P.-437/2017 CRL.M.A. 6657/2024 CRL.M.A. 9025/2024 CRL.M.A. 29834/2024	ROHTASH SINGH V/s THE STATE	R K SHARMA, UTKARSH BHARGAVA, UTKARSH BHARGAVA	
		OTHER DETAILS OF ADVOCATES: UTKARSH BHARGAVA(UTKARSHBHARGAVAININDIA@GMAIL.COM)(9910572261)(PETITIONER) KAPIL SHARMA(DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT) UTKARSH BHARGAVA (UTKARSHBHARGAVAININDIA@GMAIL.COM)(9910572261)(PETITIONER) KAPIL SHARMA (DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT) UTKARSH BHARGAVA(UTKARSHBHARGAVAININDIA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919167)(RESPONDENT) UTKARSH BHARGAVA(UTKARSHBHARGAVAININDIA@GMAIL.COM)(9910572261)(PETITIONER)		P.S.-FIR NO. :(TIMAR PUR-30/2002)
49	CRL.REV.P.-950/2017 WITH CRL.REV.P. 295/2021	PREETI SHARMA V/s ANUJ SHARMA	NAOMI CHANDRA (DHCLSC), K.SK SINGH & CO.	
		OTHER DETAILS OF ADVOCATES:		
50	CRL.REV.P.-295/2021 WITH CRL.REV.P. 950/2017	PREETI SHARMA V/s ANUJ SHARMA	ANKITA PATNAIK, RAHUL SINGH	
		OTHER DETAILS OF ADVOCATES: ANKITA PATNAIK(ANKITAPATNAIK@GMAIL.COM)(9873519308)(PETITIONER) RAHUL SINGH(RAHUL.S.ADV@GMAIL.COM)(9811842974)(PETITIONER)		
51	CRL.REV.P.-130/2024 CRL.M.A. 2667/2024	MOHD. SHAMI V/s SHABNAM	POOJA ROY	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL(ADV.ANKITMUTREJA@GMAIL.COM)(9891789459)(PETITIONER)		
52	CRL.REV.P.-179/2024 CRL.M.A. 4039/2024 CRL.M.A. 5041/2024	NEENA VERMA @PRIYA V/s DHARAM PRAKASH VERMA & ORS.	MEERA KAURA PATEL (DHCLSC), MEERA KAURA PATEL	
		OTHER DETAILS OF ADVOCATES: MEERA KAURA (MEERAKAURAPATEL@GMAIL.COM)(991000211)(PETITIONER) MEERA KAURA PATEL(MEERAKAURAPATEL@GMAIL.COM)(991000211)(PETITIONER)		
53	CRL.REV.P.-293/2024	STATE V/s CHANDER SHEKHAR GUPTA	TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: TARANG SRIVASTAVA (SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) KAPIL SHARMA (DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-245/2018) BAIL APPLN. 2159/2020 FILED BY RAHIM @ LALA (DISPOSED ON : 2022-03-11) CRL.A. 64/2023 FILED BY RAHIM @ LALA (D. OF HEARING : 2023-09-14) P.S.-FIR NO. :(CRIME AND RAILWAY-245/2018)
54	CRL.REV.P.-317/2024 CRL.M.A. 7338/2024	A S V/s STATE THROUGH ITS CHIEF SECRETARY AND ANR.	VIKRANT KUMAR	
		OTHER DETAILS OF ADVOCATES: VIKRANT KUMAR (VIKRANT780@GMAIL.COM)(8448021802)(PETITIONER) VIKRANT KUMAR (VKRANT780@GMAIL.COM)(8448021802)(PETITIONER) KAPIL SHARMA (DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-653/2018)

55	CRL.REV.P.-326/2024 WITH CRL.REV.P. 327/2024 CRL.REV.P. 331/2024	SMT. BEERMATI DECEASED THROUGH HER LRS V/s THE STATE OF NCT OF DELHI & ANR.	CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ALIPUR-34/2003) CRL.REV.P. 327/2024 FILED BY SMT. BEERMATI DECEASED THROUGH HIS LRS (D. OF HEARING : 2025-04-23) CRL.REV.P. 331/2024 FILED BY SMT. BEERMATI DECEASED THROUGH HER LRS (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (ALIPUR-34/2003)
56	CRL.REV.P.-327/2024	SMT. BEERMATI DECEASED THROUGH HIS LRS V/s THE STATE OF NCT OF DELHI & ANR.	CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: V.P RANA (VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ALIPUR-34/2003) CRL.REV.P. 326/2024 FILED BY SMT. BEERMATI DECEASED THROUGH HER LRS (D. OF HEARING : 2025-04-23) CRL.REV.P. 331/2024 FILED BY SMT. BEERMATI DECEASED THROUGH HER LRS (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (ALIPUR-34/2003)
57	CRL.REV.P.-331/2024	SMT. BEERMATI DECEASED THROUGH HER LRS V/s THE STATE OF NCT OF DELHI & ORS.	CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: V.P. RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ALIPUR-34/2003) CRL.REV.P. 327/2024 FILED BY SMT. BEERMATI DECEASED THROUGH HIS LRS (D. OF HEARING : 2025-04-23) CRL.REV.P. 326/2024 FILED BY SMT. BEERMATI DECEASED THROUGH HER LRS (D. OF HEARING : 2025-04-23) P.S.-FIR NO. : (ALIPUR-34/2003)
58	CRL.M.A. 6075/2025(CM For Restoration) In CRL.REV.P.-433/2024(Disposed off case)	PREM CHAND V/s NISHA	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: GAURAV KUMAR(GAURVA7.ONLINE7@GMAIL.COM)(9903451055)(PETITIONER) DEEPAK GUAR(DEEPAKGGAURDELHI@GMAIL.COM)()(PETITIONER) NISHA(NISHAAADVOCATE76@GMAIL.COM)()(RESPONDENT) GAURAV KUMAR(GAURAV7.ONLINE@GMAIL.COM)(9910345105)(PETITIONER) NISHA SINGH(NISHAADVOCATE76@GMAIL.COM)(0)(RESPONDENT)		
59	CRL.REV.P.-454/2024 CRL.M.A. 10576/2024	SACHINDRA PRIYADARSHI V/s STATE OF NCT OF DELHI THROUGH THE CHIEF SECRETARY GOVT OF NCT OF DELHI	PRATIBHA KUMARI	
		OTHER DETAILS OF ADVOCATES: PRATIBHA SINHA (PRATIBHA.SINHA155@GMAIL.COM)(9711401792)(PETITIONER) PRATIBHA SINHA (PRATIBHA.SINHA155@GMAIL.COM)(9711401792)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANDAWALI-387/2019) BAIL APPLN. 201/2020 FILED BY SACHINDRA PRIYADARSHI (DISPOSED ON : 2021-09-13) BAIL APPLN. 1223/2020 FILED BY SACHINDRA PRIYADARSHI (DISPOSED ON : 2020-06-19) P.S.-FIR NO. : (MANDAWALI-387/2019)
60	CRL.REV.P.-482/2024 CRL.M.A. 10943/2024	SMT. SMRITI GUPTA AND ANR V/s NIKHILESH PRAKASH GARGI	VIJAY KASANA, SONALI KARWASRA	
		OTHER DETAILS OF ADVOCATES: VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) NIKHILESH GARGI(NIKHILGARGI@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SONALI KARWASRA(1987.SONALI@GMAIL.COM)(9810098154)(RESPONDENT)		
61	CRL.REV.P.-615/2024 CRL.M.A. 24404/2024	N V/s STATE OF DELHI AND ORS	GAURAV SHARMA, PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: GAURAVSHARMA (ADV.GAURAVSHARMA1@GMAIL.COM)(9999882302)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (JYOTI NAGAR-134/2018)

		GAURAV SHARMA & ASSOCIATES(ADV.GAURAVSHARMA1@GMAIL.COM)(9999882302)(PETITIONER) PANKAJ KUMAR(AORPANKAJKUMAR@GMAIL.COM)(9958683901)(RESPONDENT)		
62	CRL.REV.P.-706/2024 CRL.M.A. 16278/2024	DHRUV PANWAR V/s STATE NCT OF DELHI AND ANR	DHARAMDEV SINGH, KRISHNA RAJ	
		OTHER DETAILS OF ADVOCATES: MANJUL DAHIYA (DEEPAKSINGHLEGAL@GMAIL.COM)(9999684758)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KRISHNA RAJ(KRISHNASINGHLAW@GMAIL.COM)(8287558798)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-120/2023)
63	CRL.REV.P.-838/2024 CRL.M.A. 19334/2024 WITH CRL.REV.P. 839/2024 CRL.REV.P. 840/2024 CRL.REV.P. 845/2024	HUKUM CHAND V/s STATE & ANR.	JASPREET SINGH KAPUR, KULDEEP MANSUKHANI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH(JASPREET.KAPUR@GMAIL.COM)(9650145159)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)(9810019663)(PETITIONER)		
64	CRL.REV.P.-839/2024 CRL.M.A. 19336/2024	HUKUM CHAND V/s STATE & ANR.	JASPREET SINGH KAPUR, KULDEEP MANSUKHANI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH(JASPREET.KAPUR@GMAIL.COM)(9650145159)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JASPREET SINGH KAPUR(JASPREET.KAPUR@GMAIL.COM)(9650145159)(PETITIONER) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)(9810019663)(PETITIONER)		
65	CRL.REV.P.-840/2024 CRL.M.A. 19421/2024	HUKUM CHAND V/s STATE & ANR.	JASPREET SINGH KAPUR, KULDEEP MANSUKHANI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH (JASPREET.KAPUR@GMAIL.COM)(9650145159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)(9810019663)(PETITIONER)		
66	CRL.REV.P.-845/2024 CRL.M.A. 19422/2024	HUKUM CHAND V/s STATE & ANR.	JASPREET SINGH KAPUR, KULDEEP MANSUKHANI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH (JASPREET.KAPUR@GMAIL.COM)(9650145159)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JASPREET SINGH KAPUR(JASPREET.KAPUR@GMAIL.COM)(9650145159)(PETITIONER) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)(9810019663)(PETITIONER) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)(9810019663)(PETITIONER)		
67	CRL.REV.P.-1260/2024 CRL.M.A. 32855/2024	SH.RANJEET SINGH V/s SMT.GEETA SAINI	NITIN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ SINGH(RPSLEGAL.ORG@GMAIL.COM)(9899201008)(PETITIONER) RITIK VERMA(ADV.RITIK0714@GMAIL.COM)(0)(RESPONDENT)		
68	CRL.REV.P.-1307/2024 CRL.M.A. 34885/2024	MARGUB & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ORS.	SANJOG SINGH	
		OTHER DETAILS OF ADVOCATES: ATIN ()(8888887663)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-662/2022)
69	CRL.REV.P.(MAT.)-98/2024 CRL.M.A. 34419/2024	DEEPALI AGGARWAL V/s VARUN GUPTA	VISHESH WADHWA, D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: VISHESH WADHWA CHAMBERS(VWLAWCHAMBERS@GMAIL.COM)(9891551234)(PETITIONER) VARUN GUPTA(GUPTA.KVARUN@GMAIL.COM)(0)(RESPONDENT) D.K. RUSTAGI(ADMIN@DKRUSTAGI.COM)(9210795248)(RESPONDENT)		
70	W.P.(CRL)-220/2025 CRL.M.A. 1826/2025	NIKUND KUMAR JHA & ORS. V/s STATE OF NCT DELHI & ANR.	ANKIT DHAWAN	
		OTHER DETAILS OF ADVOCATES: ANKIT DHAWAN ()(9711836817)(PETITIONER) MOHIT MIGLANI(MOHIT.MIGLANI1147@GMAIL.COM)(9711836817)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-610/2024) CRL.M.C. 2116/2025 FILED BY NIKUND KUMAR

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	JHA (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(K.N.KATJU MARG-610/2024)
CONNECTED MATTERS (ANMM)			
71	CRL.M.C.-4952/2022 CRL.M.A. 19810/2022 WITH CRL.M.C. 4964/2022 CRL.M.C. 5701/2022 CRL.M.C. 5262/2022 CRL.M.C. 5178/2022 CRL.M.C. 5277/2022	BAJRANG LAL AGARWAL V/s DIRECTORATE OF ENFORCEMENT	HARDIK SHARMA
		OTHER DETAILS OF ADVOCATES: HARDIK SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC_ED@GOV.IN)()(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010) CRL.M.C. 4964/2022 FILED BY MUKTI PADA DIKSHIT @ MP DIXIT (D. OF HEARING : 2025-04-23) CRL.M.C. 5178/2022 FILED BY VIJENDRA SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 5262/2022 FILED BY VIJAY NARAYAN SINGH @ V.N. SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 5277/2022 FILED BY SUROJIT SAMANTA (D. OF HEARING : 2025-04-23) CRL.M.C. 5701/2022 FILED BY RAM AVATAR AGARWAL (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010)
72	CRL.M.C.-4964/2022 CRL.M.A. 19832/2022 CRL.M.A. 19833/2022 WITH CRL.M.C. 5178/2022	MUKTI PADA DIKSHIT @ MP DIXIT V/s DIRECTORATE OF ENFORCEMENT	HARDIK SHARMA
		OTHER DETAILS OF ADVOCATES: HARDIK SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC_ED@GOV.IN)()(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010) CRL.M.C. 5178/2022 FILED BY VIJENDRA SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 4952/2022 FILED BY BAJRANG LAL AGARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 5262/2022 FILED BY VIJAY NARAYAN SINGH @ V.N. SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 5277/2022 FILED BY SUROJIT SAMANTA (D. OF HEARING : 2025-04-23) CRL.M.C. 5701/2022 FILED BY RAM AVATAR AGARWAL (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010)
73	CRL.M.C.-5178/2022 CRL.M.A. 20682/2022	VIJENDRA SINGH V/s DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE	NITIN VERMA
		OTHER DETAILS OF ADVOCATES: A.C.SINGH(NITIN.VERMA025@GMAIL.COM)(8700074990)(PETITIONER) A.C.SINGH(NITIN.VERMA025@GMAIL.COM)(8700074990)(PETITIONER) A.C.SINGH(NITIN.VERMA025@GMAIL.COM)(8700074990)(PETITIONER) A.C.SINGH(NITIN.VERMA025@GMAIL.COM)(8700074025)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010) CRL.M.C. 4964/2022 FILED BY MUKTI PADA DIKSHIT @ MP DIXIT (D. OF HEARING : 2025-04-23) CRL.M.C. 4952/2022 FILED BY BAJRANG LAL AGARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 5262/2022 FILED BY VIJAY NARAYAN SINGH @ V.N. SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 5277/2022 FILED BY SUROJIT SAMANTA (D. OF HEARING : 2025-04-23) CRL.M.C. 5701/2022 FILED BY RAM AVATAR AGARWAL (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010)
74	CRL.M.C.-5262/2022 CRL.M.A. 20951/2022 CRL.M.A. 1541/2025	VIJAY NARAYAN SINGH @ V.N. SINGH V/s DIRECTORATE OF ENFORCEMENT	SURAJ PRAKASH, SURAJ PRAKASH
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH(SP297@REDIFFMAIL.COM)(9312218106)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC.ED@GMAIL.COM)()(RESPONDENT) SURAJ PRAKASH(SP297@REDIFFMAIL.COM)(9312218106)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010) CRL.M.C. 4964/2022 FILED BY MUKTI PADA DIKSHIT @ MP DIXIT (D. OF HEARING : 2025-04-23) CRL.M.C. 5178/2022 FILED BY VIJENDRA SINGH

				(D. OF HEARING : 2025-04-23) CRL.M.C. 4952/2022 FILED BY BAJRANG LAL AGARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 5277/2022 FILED BY SUROJIT SAMANTA (D. OF HEARING : 2025-04-23) CRL.M.C. 5701/2022 FILED BY RAM AVATAR AGARWAL (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010)
75	CRL.M.C.-5277/2022 CRL.M.A. 21010/2022	SUROJIT SAMANTA V/s ENFORCEMENT DIRECTORATE	RAAVI SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVVI SHARMA(RAAVISHARMADAV@GMAIL.COM)(8802285182)(PETITIONER) SHANMUGA PATRO(SHANMUGA_OFFICE@YAHOO.COM)(9891044766)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC_ED@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010) CRL.M.C. 4964/2022 FILED BY MUKTI PADA DIKSHIT @ MP DIXIT (D. OF HEARING : 2025-04-23) CRL.M.C. 5178/2022 FILED BY VIJENDRA SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 4952/2022 FILED BY BAJRANG LAL AGARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 5262/2022 FILED BY VIJAY NARAYAN SINGH @ V.N. SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 5701/2022 FILED BY RAM AVATAR AGARWAL (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010)
76	CRL.M.C.-5701/2022 CRL.M.A. 22468/2022	RAM AVATAR AGARWAL V/s DIRECTORATE OF ENFORCEMENT	MUKUL MALIK	
		OTHER DETAILS OF ADVOCATES: MUKUL MALIK(ADVMUKULMALIK@GMAIL.COM)(7011865252)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC.ED@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010) CRL.M.C. 4964/2022 FILED BY MUKTI PADA DIKSHIT @ MP DIXIT (D. OF HEARING : 2025-04-23) CRL.M.C. 5178/2022 FILED BY VIJENDRA SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 4952/2022 FILED BY BAJRANG LAL AGARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 5262/2022 FILED BY VIJAY NARAYAN SINGH @ V.N. SINGH (D. OF HEARING : 2025-04-23) CRL.M.C. 5277/2022 FILED BY SUROJIT SAMANTA (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 60/2010)
FOR ARGUMENT				
77	CRL.REV.P.-714/2024 CRL.M.A. 16418/2024	VIVEK SHARMA & ANR. V/s GOVT. OF NCT OF DELHI	RAVI RANJAN, ARVIND KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ROMY CHACKO ()(9810889018)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARVIND KUMAR SINGH(ADVAKS@YAHOO.CO.IN)(9899323731)(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-33/2018)
FOR FINAL DISPOSAL				
78	CRL.REV.P.-621/2024 CRL.M.A. 14381/2024	MANOJ VERMA V/s NEHA VERMA & ANR.	ROSY SHARMA	
		OTHER DETAILS OF ADVOCATES:		
79	CRL.REV.P.-1227/2024 CRL.M.A. 31701/2024	DEEPA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	BAHULI SHARMA, BAHULI SHARMA	
		OTHER DETAILS OF ADVOCATES: BAHULI SHARMA (BAHULI.SHARMA@GMAIL.COM)(9811319485)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BAHULI SHARMA(BAHULI.SHARMA@GMAIL.COM)(9811319485)(PETITIONER)		P.S.-FIR NO. :(DELHI CANTT.-36/2024)
80	CRL.REV.P.(MAT.)-11/2024 CRL.M.A. 24531/2024	PRIYA & ANR. V/s SH TARUN GUPTA	VAIBHAV GUSAIN	
		OTHER DETAILS OF ADVOCATES: GIRISH CHANDER (GIRISHVOLUNTEER@GMAIL.COM)(9899823269)(PETITIONER)		

81	W.P.(CRL)-1750/2015 CRL.M.A. 11838/2015 CRL.M.A. 2347/2016 CRL.M.A. 32991/2019 CRL.M.A. 4047/2025	RAMA GOEL V/s GOVERNMENT OF NCT OF DELHI	NALIN JAIN, UDAYAN JAIN	
		OTHER DETAILS OF ADVOCATES: NALIN KUMAR JAIN(JAINUDAYAN@GMAIL.COM)(9810336364)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NALIN JAIN()(9810336364)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JANAKPURI-391/2011) CRL.M.C. 5030/2014 FILED BY RAMA GOEL (DISPOSED ON : 2014-11-10) P.S.-FIR NO. :(JANAKPURI-391/2011)
PART-HEARD MATTERS				
82	CRL.M.C.-3134/2022 CRL.M.A. 13284/2022 CRL.M.A. 25470/2024	KANWAL KISHORE & ORS. V/s STATE & ORS.	VARUN GOSWAMI, ANSHU DAVAR, GHANSHYAM MISHRA, ANSHU DAVAR	
		OTHER DETAILS OF ADVOCATES: VARUN GOSWAMI(VG@ASSOCIATES@YAHOO.COM)(7417519996)(PETITIONER) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANSHU DAVAR(ANSHU@ANSHUDAVAR.COM)(9811402998)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GHANSHYAM MISHRA(LEGAL_GM1968@YAHOO.CO.IN)(9899794006)(RESPONDENT) ANSHU DAVAR(ANSHDAVAR@GMAIL.COM)(9811402998)(PETITIONER) ANSHU DAVAR(ANSHDAVAR@GMAIL.COM)(9811402998)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUNJABI BAGH-751/2021) CRL.REV.P. 387/2021 FILED BY VINOD KUMAR GANDHI (DISPOSED ON : 2022-07-12) P.S.-FIR NO. :(PUNJABI BAGH-751/2021)
83	CRL.M.C.-6324/2022 CRL.M.A. 24726/2022 WITH CRL.M.C. 6325/2022	BHARTI JINDAL V/s STATE (NCT OF DELHI) & ANR.	MUKESH KUMAR SAROJA, PRATEEK TANWAR	
		OTHER DETAILS OF ADVOCATES: SACHIN WADHWA(SACHINWADHWAADVOCATE@GMAIL.COM)(9810326222)(PETITIONER) PHOTO STAT(PHOTOSTATPANKAJ@GMAIL.COM)()(RESPONDENT) PRATEEK TANWAR(ADVOCATEPRATEEKTANWAR@GMAIL.COM)(9810443443)(RESPONDENT)		
84	CRL.M.C.-6325/2022 CRL.M.A. 24728/2022	SUSHIL KUMAR JINDAL V/s STATE (NCT OF DELHI) & ANR.	MUKESH KUMAR SAROJA, PRATEEK TANWAR	
		OTHER DETAILS OF ADVOCATES: MUKESH SAROJA(MUKESH SAROJA@HOTMAIL.COM)()(PETITIONER) PHOTO STATPANKAJ(PHOTOSTATPANKAJ@GMAIL.COM)()(RESPONDENT) PRATEEK TANWAR(ADVOCATEPRATEEKTANWAR@GMAIL.COM)(9810443443)(RESPONDENT)		

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST.”

NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

CLICK HERE TO JOIN VC:

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MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	MAC.APP.-257/2019 CM APPL. 7539/2019 CM APPL. 10324/2024 CM APPL. 19702/2024	DEBKI NANDAN KUMAR V/s SURENDER KUMAR SHARMA & ANR (BAJAJ ALLIANZ GENERAL INSURANCE CO LTD)	VARUN SINGH, A K SONI, ABHISHEK CHODHARY, HIMANSHU GAMBHIR, SUNDER PARKASH JAIN, VIERAT K. ANAND	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: VARUN SINGH()(965478547)(PETITIONER) ALANKRITI DWIVEDI , KAJAL S GUPTA (ALANKRITI1705@GMAIL.COM)(8459886107)(PETITIONER) HIMANSHU GAMBHIR(GAMBHIRO758@GMAIL.COM)()(RESPONDENT) HIMANSHU GAMBHIR(GAMBHIRO758@GMAIL.COM)()(RESPONDENT) RAJAN MISHRA (ADVRAJAN1995@GMAIL.COM)()(RESPONDENT) ALANKRITI DWIVEDI , KAJAL S GUPTA (ALANKRITI1705@GMAIL.COM)(8459886107)(PETITIONER) ALANKRITI DWIVEDI , KAJAL S GUPTA (ALANKRITI1705@GMAIL.COM)(8459886107)(PETITIONER) HIMANSHU GAMBHIR(GAMBHIRO758@GMAIL.COM)()(RESPONDENT) RAJAN MISHRA(ADVRAJAN1995@GMAIL.COM)()(RESPONDENT) RAJAN MISHRA(ADVRAJAN1995@GMAIL.COM)()(RESPONDENT) HIMANSHU(GAMBHIRO758@GMAIL.COM)()(RESPONDENT) SUNDER PARKASH JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(RESPONDENT) VIERAT K. ANAND (VIERATD@GMAIL.COM)(9717713067)(RESPONDENT)		
2	MAC.APP.-468/2024	JATIN GUPTA V/s AJIT SINGH & ORS.	BHAJAN LAL KHURANA	
		OTHER DETAILS OF ADVOCATES: MAYANK(MAYANKKHURANA27@GMAIL.COM)(9810037468)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT)		

FOR ADMISSION				
3	CM APPL. 4618/2025 In MAC.APP.-403/2014(Disposed off case)	FUTURE GENERAL INDIA INSURANCE CO LTD V/s SUSHMA DEVI & ORS	SUMAN BAGGA & ASSOCIATES, AJAY KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES:		
4	MAC.APP.-1010/2016	MILIND SAWAI V/s VIJAY & ORS (M/S BHARTI AXA GENERAL INSURANCE CO LTD)	TABREZ ALAM, SUMAN BAGGA & ASSO, KASHIF KHAN	
		OTHER DETAILS OF ADVOCATES: KASHIF KHAN(KASHIFKHANADVG325@GMAIL.COM)(9717415979)(PETITIONER)		
5	CM APPL. 149/2023 CM APPL. 150/2023 REVIEW PET. 1/2023 In C.R.P.-121/2017(Disposed off case)	YOGENDER SHARMA V/s GULAB SHARMA @ GULAB NAI AND ORS	YOGENDER SHARMA AND Y R SHARMA, RAVI BHUSHAN, SHANTANU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAVI BHUSHAN()(9810988643)(PETITIONER) RAVI BHUSHAN()(9810988643)(PETITIONER)		
6	MAC.APP.-707/2017 CM APPL. 28706/2017	RIYAZ & ANR V/s BALESH DEVI & ORS (SBI GENERAL INSURANCE CO LTD)	SALIM MALIK, SAMEER NANDWANI, D K SHARMA, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
7	MAC.APP.-1022/2018	ANIL KUMAR @ ANKIT V/s HDFC ERGO GENERAL INSURNACE CO LTD & ORS	DEEPAK KOHLI, DHARMENDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI()(9871507987)(PETITIONER) DHARMENDRA SHARMA(DHARMENDRASHARMA2001@GMAIL.COM)(9810845815)(PETITIONER) DHARMENDRA SHARMA(DHARMENDRASHARMA2001@GMAIL.COM)(9810845815)(PETITIONER)		
8	C.R.P.-241/2019 CM APPL. 46415/2019	KEWAL KUMAR AGGARWAL V/s AMBICA BUILDERS PVT LTD	DR SARBJIT SHARMA, TARUN KAPOOR	
		OTHER DETAILS OF ADVOCATES: DR SARBJIT SHARMA()(9810009104)(PETITIONER) TARUN KAPOOR(TARUN2251@GMAIL.COM)(9818202041)(RESPONDENT)		
9	MAC.APP.-831/2019 CM APPL. 46082/2019	SBI GENERAL INSURANCE CO LTD V/s PRITI KUMARI KUMARI & ORS	SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI()(9810528802)(PETITIONER)		
10	MAC.APP.-915/2019 CM APPL. 21501/2025 CM APPL. 21502/2025	RINKU DEVI & ORS V/s SATISH KUMAR & ORS (NEW INDIA ASSURANCE COMPANY LTD)	PRATEEK CHOUDHARY, SALIL PAUL & SAHIL PAUL, ISHWAR CHAND	
		OTHER DETAILS OF ADVOCATES: PRATEEK CHOUDHARY()(9210120813)(PETITIONER) PRATEEK CHOUDHARY(CHOUDHARYANDCHOUDHARY@HOTMAIL.COM)(0)(PETITIONER) ISHWAR(ADV.ISHWARCHAND255@GMAIL.COM)(0)(RESPONDENT) VINNY(VINNY.SHANGLOO@GMAIL.COM)(0)(RESPONDENT) SAHIL(SAHILPAUL91@GMAIL.COM)(0)(RESPONDENT) ISHWAR CHAND(ADV.ISHWARCHAND255@GMAIL.COM)(9013388800)(RESPONDENT)		
11	MAC.APP.-957/2019 CM APPL. 54355/2019	TATA AIG GENERAL INSURANCE CO LTD V/s SUNITA & ORS	S P JAIN, MOHIT MITTAL	
		OTHER DETAILS OF ADVOCATES: S P JAIN()(9873304064)(PETITIONER) MOHIT MITTAL(MMOHITMITTAL@GMAIL.COM)(9350354932)(RESPONDENT)		
12	W.P.(C)-2299/2019	M/S RACHNA SAGAR PVT. LTD. V/s SH. KRISHAN PAL SHARMA @ KISHAN	ASHWANI KR. SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHWANI KR. SHARMA()(9312274877)(PETITIONER)		
13	W.P.(C)-8015/2019	BSES YAMUNA POWER LIMITED V/s EMPLOYEES STATE INSURANCE CORPORATION AND ORS.	PRABHAKAR AND ASSOCI, V K SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAKAR AND ASSOCI()(9971056506)(PETITIONER)		
14	W.P.(C)-9368/2019 CM APPL. 38610/2019	DHL SUPPLY CHAIN INDIA PVT. LTD. V/s RECOVERY OFFICER, DELHI EMPLOYEES PROVIDENT FUND ORGANIZATION AND ANR	S K GUPTA, RASHMI MALHOTRA	

		OTHER DETAILS OF ADVOCATES: S K GUPTA()(9891170907)(PETITIONER)		
15	W.P.(C)-11883/2019	SIJU THOMAS V/s BATRA HOSPITAL AND MEDICAL RESEARCH CENTRE	JOSE ABRAHAM	
		OTHER DETAILS OF ADVOCATES: JOSE ABRAHAM()(9997280207)(PETITIONER)		
16	MAC.APP.-87/2020 CM APPL. 6840/2020	BISHAN SINGH V/s CHINKI & ORS (BHARTI AXA GENERAL INSURANCE CO LTD)	MANNIE & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES()(9810522996)(PETITIONER)		
17	MAC.APP.-259/2020 CM APPL. 31815/2020	CHOLAMANDALAM MS GEN INS CO. LTD V/s NEERAJ & ORS.	SUMAN BAGGA, ANKIT KALRA	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA & ASSOCIATES(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) SUMAN (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) ANKIT KALRA(ANKITKALRAADV@GMAIL.COM)(9213121222)(RESPONDENT)		
18	W.P.(C)-2877/2020	SMT. TARAWATI V/s THE LABOUR COMMISSIONER AND ORS.	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9891403206)(PETITIONER)		
19	RC.REV.-99/2021 CM APPL. 22228/2021	MUKESH KHANNA V/s DES RAJ JEWELLERS	GURMEET KAUR KAPUR, NEHA KAPOOR	
		OTHER DETAILS OF ADVOCATES: GURMEET KAUR KAPUR(GMEETKAPUR@GMAIL.COM)(9818332432)(PETITIONER) GURMEETKAPUR(GMEETKAPUR@GMAIL.COM)(9818332432)(PETITIONER) RISHU(RISHU_89SINGH@REDIFMAIL.COM)(9453474029)(RESPONDENT) NEHA KAPOOR(NEHAKAPOOR24@GMAIL.COM)(9958804676)(RESPONDENT)		
20	W.P.(C)-13333/2021 CM APPL. 42005/2021 WITH W.P.(C) 13436/2021 W.P.(C) 13437/2021 W.P.(C) 13438/2021 W.P.(C) 13439/2021	M/S ABU JANI SANDEEP KHOSLA V/s PATI RAM	VIBHOR MATHUR, SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: VIBHOR MATHUR(SUPPORT@ARVLAWCHAMBERS.COM)(9560425989)(PETITIONER) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(PETITIONER)		
21	W.P.(C)-13436/2021 CM APPL. 42354/2021	M/S ABU JANI SANDEEP KHOSLA V/s ABHIMANYU	VIBHOR MATHUR, SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: VIBHOR MATHUR(SUPPORT@ARVLAWCHAMBERS.COM)(9560425989)(PETITIONER) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT)		
22	W.P.(C)-13437/2021 CM APPL. 42356/2021	M/S ABU JANI SANDEEP KHOSLA V/s SACHIN CHAUHAN	VIBHOR MATHUR, SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: VIBHOR MATHUR(SUPOORT@ARVLAWCHAMBERS.COM)(9560425989)(PETITIONER) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT)		
23	W.P.(C)-13438/2021 CM APPL. 42358/2021	M/S ABU JANI SANDEEP KHOSLA V/s SARVAN KUMAR YADAV	VIBHOR MATHUR, SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: VIBHOR MATHUR(SUPPORT@ARVLAWCHAMBERS.COM)(9560425989)(PETITIONER) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT)		
24	W.P.(C)-13439/2021 CM APPL. 42360/2021	M/S ABU JANI SANDEEP KHOSLA V/s PRADEEP KUMAR	VIBHOR MATHUR, SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: VIBHOR MATHUR(SUPPORT@ARVLAWCHAMBERS.COM)(9560425989)(PETITIONER) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT)		
25	W.P.(C)-14119/2021	WORKMEN V/s M/S SHARA	V.K MISRA, VIKAS MEHTA, RAVIKESH KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: M. HUSAIN(ADVOCATEMURTAZAHUSAIN@GMAIL.COM)(9810357561)(PETITIONER) VIKAS MEHTA(VIKASMEHTA.VAKIL@GMAIL.COM)(9810311911)(RESPONDENT) RAVIKESH KUMAR SINHA(RAVIKESHKSINHA@HOTMAIL.COM)(9350806823)(RESPONDENT)		

26	W.P.(C)-14476/2021 CM APPL. 45569/2021	BHARAT SANCHAR NIGAM LIMITED & ANR. V/s SUNDER SINGH	R V SINHA, M. C. KOCHHAR	
		OTHER DETAILS OF ADVOCATES: SHRI RUPESH KUMAR(RUPESHADV.73@GMAIL.COM)(9818230988)(PETITIONER) SHRI RUPESH KUMAR(RUPESHADV.73@GMAIL.COM)(9818230988)(RESPONDENT) SHRI RUPESH KUMAR(RUPESHADV.73@GMAIL.COM)(9818230988)(RESPONDENT) M. C. KOCHHAR(MAHESHCHANDER1@GMAIL.COM)(9810162325)(PETITIONER)		
27	C.R.P.-29/2022	SHRI LAL CHAND LAL SINGH SINCE DECEASED THROUGH HIS LRS V/s SHRI RAKESH KUMAR SINCE DECEASED THROUGH HIS LRS	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES:		
28	C.R.P.-121/2022 CM APPL. 36782/2022 CM APPL. 66670/2024	SHRI BISESWAR LAL CHAUDHARY & ORS. V/s RAMESH KUMAR CHAUDHARY	RAM AVTAR BANSAL, RAM AVTAR BANSAL	
		OTHER DETAILS OF ADVOCATES: RAM AVTAR BANSAL(PLBANSAL49@GMAIL.COM)(9811558194)(PETITIONER) RAM AVTAR BANSAL(PLBANSAL49@GMAIL.COM)(9811558194)(PETITIONER) SABHARWAL ASSOCAITES LAW FIRM(SABHARWALASSOCIATIONLAWFIRM@GMAIL.COM)()(RESPONDENT) SAB(SABHARWALASSOCIATIONLAWFIRM@GMAIL.COM)()(RESPONDENT)		
29	C.R.P.-176/2022 CM APPL. 44714/2022	SANTOSH KUMAR V/s ASHOK KUMAR & ANR.	JATIN SAPRA	
		OTHER DETAILS OF ADVOCATES: JATIN SAPRA (JATINDAPRA1312@GMAIL.COM)(9899054303)(PETITIONER)		
30	MAC.APP.-126/2022	CHETAN GUPTA V/s SHIVPAL SINGH & ORS.	JATIN TEOTIA	
		OTHER DETAILS OF ADVOCATES: CHETAN GUPTA(ADVJATINTEOTIA@GMAIL.COM)()(PETITIONER) SHIVPAL SINGH(SHIV_PAL@GMAIL.COM)()(RESPONDENT) CHOLAMANDALAM MS GENERAL INSURANCE COMPANY(CUSTOMERCARE@CHOLAMS.MURUGAPPA.COM)()(RESPONDENT) SUMAN BAGGA(SUMANBAGGA@REDIFFMAIL.COM)()(RESPONDENT)		
31	MAC.APP.-239/2022 CM APPL. 35878/2022 CM APPL. 35879/2022 CM APPL. 35880/2022 WITH MAC.APP. 242/2022 MAC.APP. 245/2022 MAC.APP. 247/2022	RAJASTHAN STATE ROAD TRANSPORT CORPORATION V/s GAUTAM SHARMA & ANR.	RITU BHARDWAJ, JATINDER KAMRA	
		OTHER DETAILS OF ADVOCATES: RITU BHARDWAJ() (9891375537)(PETITIONER) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT)		
32	MAC.APP.-242/2022 CM APPL. 36060/2022 CM APPL. 36061/2022 CM APPL. 36062/2022	RAJASTHAN STATE ROAD TRANSPORT CORPORATION & ANR. V/s LALITA SHARMA	RITU BHARDWAJ, JATINDER KAMRA	
		OTHER DETAILS OF ADVOCATES: DR RITU BHARDWAJ() (9891375537)(PETITIONER) DR. RITU BHARDWAJ() (9891375537)(PETITIONER) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT)		
33	MAC.APP.-245/2022 CM APPL. 36400/2022 CM APPL. 36401/2022 CM APPL. 36402/2022	RAJASTHAN STATE ROAD TRANSPORT CORPORATION & ANR. V/s LALITA SHARMA	RITU BHARDWAJ, JATINDER KAMRA	
		OTHER DETAILS OF ADVOCATES: DR.RITU BHARDWAJ() (9891375537)(PETITIONER) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT)		
34	MAC.APP.-247/2022 CM APPL. 36468/2022 CM APPL. 36469/2022 CM APPL. 36470/2022	RAJASTHAN STATE ROAD TRANSPORT CORPORATION & ANR. V/s LALITA SHARMA	RITU BHARDWAJ, JATINDER KAMRA	
		OTHER DETAILS OF ADVOCATES: DR. RITU BHARDWAJ() (9891375537)(PETITIONER) JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254409)(RESPONDENT)		
35	W.P.(C)-1804/2022 CM APPL. 5172/2022 WITH W.P.(C) 1808/2022	M/S ASSOCIATED TRADING COMPANY (PETROL PUMP) V/s PRAMOD KUMAR & ORS.	RANU PUROHIT, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ROHIT RATHI(ADV.RANUPUROHIT@GMAIL.COM)(9560457997)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER)		

36	W.P.(C)-1808/2022 CM APPL. 5200/2022	M/S ASSOCIATED TRADING COMPANY (PETROL PUMP) V/s SANJAY RANA THROUGH ITS LRS SMT NEELAM WIFE OF LATE SANJAY RANA & ANR.	RANU PUROHIT, PRATEEK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: ROHIT RATHI AND RANU PUROHIT AND ADITI DANI(ADV.RANUPUROHIT@GMAIL.COM)(9560457997)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRATEEK PRABHAKAR(ADV.PRATEEKSHARMA08@GMAIL.COM)(9813492800)(PETITIONER)		
37	CM APPL. 6634/2025 In W.P.(C)-2183/2022(Disposed off case) WITH W.P.(C) 3056/2024	M/S MANAV ADHIKAR JAN SHIKAYAT SAMITI V/s M/S R. KRISHNAMURHTY AND COMPANY & ORS.	ASHOK KUMAR MISHRA, ASHISH KUMAR, SATISH SINGH, HONEY SATPAL, ASHISH KUMAR, SHASHANK BAJPAI, HARSHAVARDHAN KOTLA, SATISH SINGH, SAMEER VASHISHT, MIKHIL VIJ	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR MISHRA AND ASSOCIATES(9818409855ASHOK@GMAIL.COM)(9818409855)(PETITIONER) GK NOIDA(GKNOIDA96@GMAIL.COM)()(RESPONDENT) CEO DELHI(CEODELHI.DJB@NIC.IN)()(RESPONDENT) SATYENDARJA(SATYENDARJA@YAHOO.CO.IN)()(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) VICTAS DELHI(VICTAS.DELHI359@GMAIL.COM)()(RESPONDENT) KHUSHIRAM(KHUSHIRAM539@GMAIL.COM)()(RESPONDENT) KNANDITARAO(KNANDITARAO@GMAIL.COM)()(RESPONDENT) SANGEETA BHART(SANGEETABHARTI@GMAIL.COM)()(PETITIONER) MANOJ(MANOJ.MKB333@GMAIL.COM)()(RESPONDENT) ASHOK(9818409855ASHOK@GMAIL.COM)(9818409855)(RESPONDENT) MAJSS(MAJSS8902023@GMAIL.COM)()(PETITIONER) ASHOK(9818409855ASHOK@GMAIL.COM)(9818409855)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(49514500)(RESPONDENT) HONEY SATPAL AND SAMEER VASHISHT AND VICTAS(HONEYSATPAL@YAHOO.IN, SAMEERVASHISHT.ASC@GHAMIL.COM)()(RESPONDENT) PANKAJ KUMAR(ADVPANKAJTIWARI15@GMAIL.COM)(9990006967)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM, SANJANAA1772@GMAIL.COM, EEISP2019@GMAIL.COM)()(RESPONDENT) CEO DELHI DJP(CEODELHI.DJB@NIC.IN, KHUSHIRAM536@GMAIL.COM, HONOEYSATPAL@YAHOO.IN)()(RESPONDENT) PANKAJ KUMAR(ADVPANKAJTIWARI15@GMAIL.COM)(9990008967)(PETITIONER) HONEY (HONEYSATPAL@YAHOO.IN)()(RESPONDENT) EEISP(EEISP2019@GMAIL.COM)()(RESPONDENT) SANGEETA(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) SANJANAA(SANJANAA1772@GMAIL.COM)()(RESPONDENT) RAMA SHANKAR (KHUSHIRAM536@GMAIL.COM)()(RESPONDENT) SANJAY (SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) CEDRPR(CEDRPR3@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEERVASHISHT.ASC@GMAIL.COM)()(RESPONDENT) CEODELHI(CEODELHI.DJB@NIC.IN)()(RESPONDENT) DJB(ADDL.CHIF.ENGINEER.C1DJB@GMAIL.COM)()(RESPONDENT) HONEY SATPAL (HONEYSATPAL@YAHOO.IN)(7737702600)(RESPONDENT) KARTHIKEYAN(GKNOIDAS96@GMAIL.COM)(0)(RESPONDENT) ASHISH KUMAR(CC_DELHI@SNGPARTNERS.IN)(9953253678)(RESPONDENT) SHASHANK BAJPAI(ADVOCATESHASHANKBAJPAI@GMAIL.COM)(9891060955)(RESPONDENT) HARSHAVARDHAN KOTLA(HARSHA@KHRCHAMBERS.COM)(9911056642)(PETITIONER) SATISH SINGH(SATISHADV76@GMAIL.COM)(7982636241)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) MIKHIL VIJ(MIKHILVIJ@GMAIL.COM)(9971781910)(RESPONDENT)		
38	CM APPL. 6380/2025 CM APPL. 12033/2025 In W.P.(C)-3056/2024	MS R KRISHNAMURTHY AND CO V/s DELHI DUKAN AVUM SANSTHAN KAMGAR UNION AND & ORS.	HONEY SATPAL, SATISH SINGH, JAITEGAN SINGH, MIKHIL VIJ	
		OTHER DETAILS OF ADVOCATES: MS. HONEY SATPAL(HONEYSATPAL@YAHOO.IN)(7737702600)(PETITIONER) RHEA VERMA(RHEAVERMA@HOTMAIL.COM, DESHPANDE.SP@PRATIBHAGROUP.COM)()(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) MAJ SS(MAJSS8902023@GMAIL.COM, NMCONSTRUCTIONSDELHIS@GMAIL.COM, VICTAS.DELHI359@GMAIL.C)()(RESPONDENT) PANKAJ TIWARI(ADVPANKAJTIWARI15@GMAIL.CO)(9990008967)(PETITIONER) MAJSS, SANGEETA BHARTI, RHEA VERMA(MAJSS8902023@GMAIL.COM, SANGEETABHARTI@GMAIL.COM, RHEAVERMA@HOTMAIL.COM)(0)(RESPONDENT) DESHPANDE, NM CONSTRUCTIONS(DESHPANDE.SP@PRATIBHAGROUP.COM, NMCONSTRUCTIONSDELHIS@GMAIL.COM)(0)(RESPONDENT) ALAK RAI(VICTAS.DELHI359@GMAIL.COM)(0)(RESPONDENT) HONEY SATPAL (7737702600)(PETITIONER) MIKHIL VIJ(MIKHILVIJ@GMAIL.COM)(9971781910)(PETITIONER)		
39	W.P.(C)-9333/2022 CM APPL. 27958/2022	LIC OF INDIA V/s UNION OF INDIA AND ANR.	RAJESH MAHINDRU	

		OTHER DETAILS OF ADVOCATES: RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER) NATIONAL PROGRESSIVE FORUM (HELP.NPFFDOW@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
40	W.P.(C)-10216/2022 CM APPL. 29526/2022	DELHI TRANSPORT CORPORATION V/s SH MEGH SINGH	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT()(9313964463)(PETITIONER)		
41	W.P.(C)-14280/2022 CM APPL. 43620/2022	MCD V/s MANOJ KUMARI	ARUN BIRBAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(PETITIONER) SHRI RAJIV AGGARWAL()(9818971616)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
42	W.P.(C)-14934/2022	SHANKAR MAHAPATRA V/s SUN PHARMACEUTICAL LTD AND ORS.	DILEEP KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: DILEEP KUMAR MISHRA(MAHINDERSINGH11275@GMAIL.COM)(9818385241)(PETITIONER) SUN PHARMACEUTICAL LTD(EXECUTIVE@SUNPHARMA.COM, SECRETARIAL@SUNPHARMA.COM)(4315131)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) EMPLOYEES PROVIDENT FUND(RO.DELHI.SOUTH@EPFINDIA.GOV.IN, MAIL@CHAMBERSOFSIDDHARTH.COM)()(RESPONDENT)		
43	C.R.P.-202/2023 CM APPL. 38697/2023 CM APPL. 38699/2023	M/S SIMBA SHOPPING PVT LTD & ORS. V/s AERO CLUB	S GOWTHAMAN	
		OTHER DETAILS OF ADVOCATES: S GOWTHAMAN (SG_GREAT@YAHOO.COM)(9899339689)(PETITIONER) M KALRA (M.KALRA@GMAIL.COM)()(RESPONDENT)		
44	CM APPL. 18846/2025 In C.R.P.-379/2023	BABY V/s OFFICE OF DEPUTY DIRECTOR DELHI URBAN SHELTER IMPROVEMENT BOARD	KULDEEP RANA, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: KULDEEP RANA(KULDEEP_RANA67@YAHOO.COM)(9899453467)(PETITIONER) DELHI SHELTER(DELHISHELTER@GMAIL.COM)()(RESPONDENT) KULDEEP RANA(KULDEEP_RANA67@YAHOO.COM)(9899453467)(PETITIONER) LEX ACTOANDCO(LEXACTOANDCO@GMAIL.COM)(0)(RESPONDENT) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(RESPONDENT)		
45	MAC.APP.-75/2023 CM APPL. 6203/2023 CM APPL. 50975/2023 WITH MAC.APP. 392/2023	NATIONAL INSURANCE COMPANY LIMITED V/s HIMANSHU DUTT SHARMA AND ORS	MANOJ RANJAN SINHA, YOMESH DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: MAOJ RANJAN(MANOJSINHA@GMAIL.COM)(9811067271)(PETITIONER)		
46	MAC.APP.-392/2023 CM APPL. 42848/2023 WITH MAC.APP. 75/2023	HIMANSHU DUTT SHARMA V/s MOHD SUHAIL AND ORS	YOMESH DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: YOMESH DUTT SHARMA(YOMESHSHARMA08@GMAIL.COM)(9718167741)(PETITIONER) MANOJ(MANOJRSINHA@GMAIL.COM)()(RESPONDENT)		
47	MAC.APP.-81/2023 WITH MAC.APP. 108/2023	ORIENTAL INSURANCE COMPANY LIMITED V/s MUKESH YADAV & ORS.	RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R K TRIPATHI(RKTRIPATHI72@GMAIL.COM)(9811602923)(PETITIONER)		
48	MAC.APP.-108/2023	MUKESH YADAV V/s THE ORIENTAL INSURANCE CO LTD & ORS.	SANJIV KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJIV GUPTA (LEGALAIDS@GMAIL.COM)(9654653421)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT)		
49	MAC.APP.-99/2023	RAKESH KUMAR SINGH V/s RAJESH KUMAR AND ORS (GO DIGIT GENERAL INS. CO. LTD.)	PANKAJ GUPTA, SUNDER PARKASH JAIN	
		OTHER DETAILS OF ADVOCATES:		

		PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) SP JAIN(SPJAIN.ADV@GMAIL.COM)()(RESPONDENT) SUNDER PARKASH JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(RESPONDENT) SUNDER PARKASH JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(RESPONDENT)	
50	MAC.APP.-156/2023	CHUNCHUN KUMAR SINGH V/s LAEEQUE AHMED & ORS.	PRASHANT KUMAR MITTAL
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR MITTAL(PKMITTALADVOCATE@GMAIL.COM)(9811088853)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)	
51	MAC.APP.-188/2023	MEENU GARG V/s PINKU SINGH & ORS.	BHAJAN LAL KHURANA, HIMANSHU BHUSHAN, AAYUSH GAUTAM
		OTHER DETAILS OF ADVOCATES: MAYANK KHURANA & B L KHURANA(MAYANKKHURANA27@GMAIL.COM)(9810037468)(PETITIONER) HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(RESPONDENT) AAYUSH GAUTAM(GAUTAMAAYUSH27@GMAIL.COM)(9811912696)(RESPONDENT) AAYUSH GAUTAM(GAUTAMAAYUSH27@GMAIL.COM)(9811912696)(RESPONDENT)	
52	MAC.APP.-365/2023 CM APPL. 38176/2023	MALAKA KHATUN AND OTHERS V/s DHEER SINGH AND OTHERS & ANR.	SONAL CHAUHAN, SUMAN BAGGA
		OTHER DETAILS OF ADVOCATES: SONAL CHAUHAN(SONAL.CHAUHAN.ADV@GMAIL.COM)(9871234645)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT)	
53	MAC.APP.-463/2023 CM APPL. 51999/2023 CM APPL. 52000/2023	UNITED INDIA INSURANCE CO. LTD. V/s GEETA DEVI & ORS.	VIVEK BHARDWAJ, SOMNATH GUPTA
		OTHER DETAILS OF ADVOCATES: UNITED INDIA INSURANCE(BHARATLAL@UIIC.CO.IN)(9899591073)(PETITIONER) VIVEK BHARDWAJ(ADV.VIVEKE502@GMAIL.COM)(9810562468)(PETITIONER) SOMNATH GUPTA(SN.GUPTA@REDIFFMAIL.COM)(9810077343)(RESPONDENT)	
54	W.P.(C)-3823/2023 CM APPL. 14880/2023	M/S D.DMOTORS THROUGH MR. ANIL BHASKAR (DIRECTOR) V/s REGIONAL P. F. COMMISSIONER DELHI (WEST)	RAJIV ARORA, SANDEEP VISHNU
		OTHER DETAILS OF ADVOCATES: S.P. ARORA(ARORA.LAWASSOCIATES@GMAIL.COM)(9899233114)(PETITIONER) EPFO(RO.DELHIWEST@EPFINDIA.GOV.IN)()(RESPONDENT) RAJESH(RAJESH.LAWS@GMAIL.COM)()(RESPONDENT) SANDEEP VISHNU(SANDEEPVISHNU2008@GMAIL.COM)(9810394594)(PETITIONER)	
55	W.P.(C)-4955/2023 CM APPL. 19230/2023	DR. RAJANSH THUKRAL, ADVOCATE V/s RECOVERY OFFICER, EMPLOYEES PROVIDENT FUND ORGANISATION & ORS.	SUREKHA THUKRAL, SHIVANATH MAHANTA
		OTHER DETAILS OF ADVOCATES: DR. SUREKHA THUKRAL(ADVOCATESUREKHA@HOTMAIL.COM)(9915800256)(PETITIONER) RECOVERY OFFICER EMPLOYEES PROVIDENT FUND(RO.DELHIEAST@EPFINDIA.GOV.IN, MAIL@CHAMBERSOFSIDDHARTH.COM)()(RESPONDENT) SHIVANATH MAHANTA(SHIVANATH_MAHANTA@YAHOO.COM)(9868334630)(RESPONDENT)	
56	W.P.(C)-6671/2023 CM APPL. 26124/2023	MUNICIPAL CORPORATION OF DELHI V/s SHRI MAN MOHAN SINGH	NAZIA PARVEEN
		OTHER DETAILS OF ADVOCATES: MR. SANJEEV SAGAR()(9278693021)(PETITIONER) S R SHARMA(SRSHARMA@GMAIL.COM)()(RESPONDENT)	
57	W.P.(C)-8768/2023	TAJ HOTEL EMPLOYEES ASSOCIATION V/s UNION OF INDIA AND ORS.	AKSHIT GADHOK
		OTHER DETAILS OF ADVOCATES: MR. AKSHITGADHOK(GADHOKLAWOFFICE1@GMAIL.COM)(9999910555)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HOTEL TAJ PLACE(HOTELTAJPALACE9@GMAIL.COM)()(RESPONDENT)	
58	W.P.(C)-10887/2023 CM APPL. 42145/2023 CM APPL. 7248/2025 CM APPL. 7249/2025 CM APPL. 11512/2025	G I GROUP NETWORK SECURITY TECHNOLOGY PVT LTD V/s SANDEEP KUMAR	AKSHIT SACHDEVA, DEEPAK KUMAR SINHA, SAYANTANI BASAK, SAYANTANI BASAK
		OTHER DETAILS OF ADVOCATES: PANKAJ MALIK(PANKAJ.JAISHREE@GMAIL.COM)(9810119609)(PETITIONER) ICF(ICF223@GMAIL.COM)()(RESPONDENT) DEEPAK K. SINHA(LLDEEPALSINHA@HOTMAIL.COM)(0)(RESPONDENT) SAYANTANI BASAK(SAYANTANI.LEGAL@GMAIL.COM)(8240300654)(PETITIONER) SAYANTANI BASAK(SAYANTANI.LEGAL@GMAIL.COM)(8240300654)(PETITIONER)	

59	W.P.(C)-12059/2023 CM APPL. 51081/2023 CM APPL. 7501/2024	DELHI POLLUTION CONTROL COMMITTEE V/s SAMUNDER SINGH	NARENDER PAL SINGH, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: NARENDER PAL SINGH(DANUBECONSULTING@GMAIL.COM)(9311010090)(PETITIONER) SACHIN DALAL(DALALSACHIN555@GMAIL.COM)()(RESPONDENT) NARENDER (ADV NARENDER.DPCC@GMAIL.COM)()(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
60	CM(M)-4114/2024	MALTI DEVI V/s KAPIL SWAMI AND ORS	OMKAR	
		OTHER DETAILS OF ADVOCATES: OMKAR KUSHWAHA(OMKARAKASH@GMAIL.COM)(7838635138)(PETITIONER) APEXLAW(APEXLAW@HOTMAIL.COM)(0)(RESPONDENT) RS RAMAN(RSRAMANR@YAHOO.COM)(0)(RESPONDENT)		
61	C.R.P.-69/2024 CM APPL. 9824/2024	FORTIS C DOC HEALTHCARE LIMITED V/s SHAKTI BHUSHAN	KUNAL NATH	
		OTHER DETAILS OF ADVOCATES: YOGI & SHARMA ASSOCIATES(YOGIANDSHARMAASSOICATES@GMAIL.COM)(9818947063)(PETITIONER) METABE(METABELLFIRESYSTEM@YAHOO.IN)()(RESPONDENT)		
62	C.R.P.-114/2024 CM APPL. 17584/2024	MADHU NAHAR V/s JAGJIT KAUR ANAND	VINEET MALHOTRA	
		OTHER DETAILS OF ADVOCATES: REENA JAIN MALHOTRA & ASSOCIATES(JURISINDUS@YAHOO.COM)(9582830667)(PETITIONER) SUKH MITTAL(SUKHMITLAMBA@GMAIL.COM)()(RESPONDENT)		
63	C.R.P.-225/2024	ASHOK BULCHAND MULCHANDANI HUF V/s M/S MOONDROPS OVERSEAS SERVICES LLP	SIDHARTH BORAH	
		OTHER DETAILS OF ADVOCATES: GURINDER PAL SINGH, (GURINDER@GLEN.CO.IN)(9811176622)(PETITIONER) M/S MOONDROPS OVERSEAS SERVICES LLP(INFO@MOONDROPSOVERSEAS.COM)(8750870960)(RESPONDENT) DHIRAJ(CSDHIRAJ123@GMAIL.COM)(0)(RESPONDENT)		
64	C.R.P.-317/2024 CM APPL. 63665/2024 CM APPL. 63666/2024	SUNITA & ORS. V/s THE NEW INDIAN ASSURANCE CO.LTD & ORS.	GOURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJEEV LOCHAN(ADVOCATERAJEEVLOCHAN@GMAIL.COM)(9811486711)(PETITIONER) BRAJESH(BRAJESH.NIPPU@NEWINDIA.CO.IN)(0)(RESPONDENT)		
65	MAC.APP.-59/2024 CM APPL. 17012/2024 WITH MAC.APP. 68/2024	THE NEW INDIA ASSURANCE CO. LTD. V/s AJIT SHARMA & ORS.	HIMANSHU BHUSHAN, ANIMESH SINHA, ANUKUL RAJ, MURARI KUMAR, BACHCHA PRASAD SHUKLA	
		OTHER DETAILS OF ADVOCATES: HBHUSHAN(HBHUSHAN.ADV@GMAIL.COM)()(PETITIONER) SARAN(SARAN@LEXINDIS.COM)()(RESPONDENT) RAHUL AKHRIYA(RAHULAKHRIYA26@GMAIL.COM)()(RESPONDENT) HIMANSHU BHUSHAN (BBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) HBHUSHAN (HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) ANIMESH(ANIMESH@SINHAPARTNERS.COM)()(RESPONDENT) ANIMESH(ANIMESH@SINHAPARTNERS.COM)()(RESPONDENT) ANIMESH SINHA(SINHAANIMESH@GMAIL.COM)(9873039391)(RESPONDENT) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(RESPONDENT) MURARI KUMAR(LEGALVIBES.LAWFIRM@GMAIL.COM)(9212515045)(RESPONDENT) BACHCHA PRASAD SHUKLA(BPSHUKLA.ADV@GMAIL.COM)(9810495101)(RESPONDENT)		
66	MAC.APP.-68/2024 CM APPL. 5544/2024	UNITED INDIA INSURANCE COMPANY LIMITED V/s POOJA SRIVASTAV & ORS.	ANIMESH SINHA, HIMANSHU BHUSHAN, MURARI KUMAR, BACHCHA PRASAD SHUKLA	
		OTHER DETAILS OF ADVOCATES: ANIMESH SINHA(ANIMESH@SINHAPARTNERS.COM)(9873039391)(PETITIONER) HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(RESPONDENT) MURARI KUMAR(LEGALVIBES.LAWFIRM@GMAIL.COM)(9212515045)(RESPONDENT) BACHCHA PRASAD SHUKLA(BPSHUKLA.ADV@GMAIL.COM)(9810495101)(RESPONDENT)		
67	MAC.APP.-217/2024 CM APPL. 24219/2024	VINEET SHARMA V/s SURESH CHAND NIMESH	SIDDHARTH KHURANA, ASHOK KUMAR NIGAM	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH KHURANA(ADVSIDDHARTHKHURANA@GMAIL.COM)(9953237739)(PETITIONER) ASHOK KUMAR NIGAM(THEASHOK.NIGAM@GMAIL.COM)(9990349128)(PETITIONER)		

68	W.P.(C)-7166/2024 CM APPL. 29921/2024 CM APPL. 45929/2024 CM APPL. 69957/2024	NEW DELHI MUNICIPAL COUNCIL V/s RANJEET KUMAR SHARMA	VAIBHAV AGNIHOTRI, ANSHUJ DHINGRA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI(SKVVA@SKVASSOCIATES.COM)()(PETITIONER) JITEND(GARGJITEND@GMAIL.COM, ADLAWOFFICES@GMAIL.COM)()(RESPONDENT) ANSHUJ(OFFICE@ADLO.IN, ADLAWOFFICES@GMAIL.COM)(9810496660)(PETITIONER) CHIEF LEGAL ADVISOR OF NDMC, DIRECTOR OF NDMC(CHIEFLEGAL- ADVISOR@NDMC.GOV.IN, DIRECTOR.LAW@NDMC.GOV.IN)(0)(PETITIONER) ANSHUJ DHINGRA(OFFICE.ADLO.IN, ADLAWOFFICES@GMAIL.COM)(9810496660)(RESPONDENT) ANSHUJ DHINGRA LAW OFFICES(OFFICE@ADLO.IN)(0)(PETITIONER) SKVVA(SKVVA@SKVASSOCIATES.COM)(0)(RESPONDENT)		
69	W.P.(C)-15823/2024 CM APPL. 66429/2024 CM APPL. 72721/2024	COL ASHISH KHANNA, SM RETD V/s NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI AND ORS.	ADWAIT SINGH SIROHI, RAUNAK DHILLON, MAMTA RANI	
		OTHER DETAILS OF ADVOCATES: ADWAIT SINGH SIROHI(DHYUTIDHARALLP@GMAIL.COM)(8126943506)(PETITIONER) ADWAIT SINGH SIROHI(DHYUTIDHARALLP@GMAIL.COM)(8126943506)(PETITIONER) SECY MCA, MEITY, JS. DIGI GOV, RD NORTH(SECY.MCA@NIC.IN, SECRETARY@MEITY.GOV.IN, JS.DIGIGOV@GOV.IN, RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT) SRIDHAR, AAKASH MEENA, AKURUP(SRIDHAR.BAVISETTY@MCA.GOV.IN, ADVAakashMEENA@GMAIL.COM, OFFICE@AKURUP.COM)(0)(RESPONDENT) SHRUTTIMA(SHRUTTIMA@INTTLADVOCARE.COM)(0)(RESPONDENT) SRIDHAR(SRIDHAR.BAVISETTY@MCA.GOV.IN)(0)(RESPONDENT) UNION OF INDIA, NCLT, DGCOA, NCLT(UOIDHC@GMAIL.COM, REGISTRAR- NCLT@GOV.IN, DGCOA@MCA.GOV.IN, SECRETARY@NCLT.GOV.IN)(1123384193)(RESPONDENT) MCA, MEITY, DIGGIGOV(SECY.MCA@NIC.IN, SECY.MCA@MCA.GOV.IN, SECRETARY@MEITY.GOV.IN, JS.DIGIGOV@GOV.IN)(0)(RESPONDENT) GOOGLE, GOOGLE, GPAY, RD NORTH(SUPPORT-IN@GOOGLE.COM, NODAL- GPAY@GOOGLE.COM, RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT) UNION OF INDIA, NCLT, DGCOA, NCLT(UOIDHC@GMAIL.COM, REGISTRAR- NCLT@GOV.IN, DGCOA@MCA.GOV.IN, SECRETARY@NCLT.GOV.IN)(1123384193)(RESPONDENT) RAUNAK DHILLON (RAUNAK.DHILLON@CYRILSHROFF.COM)(9873134828)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
70	C.R.P.-88/2025 CM APPL. 16940/2025	AMIT KUMAR V/s KAMALJEET DOGRA & ORS.	YOGESH SHARMA, SHIV CHOPRA	
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA, YUGANT(SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(PETITIONER) SHIV CHOPRA(ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(RESPONDENT)		
71	C.R.P.-91/2025	VAIKUNTH MULTISTATE CGHS LTD & ORS. V/s MRS. KANTA RANI	PRATEEK NARWAR	
		OTHER DETAILS OF ADVOCATES: KAJAL DEWAN(KAJALDEWAN3FG@GMAIL.COM)(8930188978)(PETITIONER) KAJAL DEWAN(KAJALDEWAN3FG@GMAIL.COM)(8930188978)(PETITIONER) R)(9811254899)(RESPONDENT)		
72	W.P.(C)-2645/2025	DPC SOCIAL BENEFITS NIDHI LIMITED V/s UNION OF INDIA	GURJIT SINGH	
		OTHER DETAILS OF ADVOCATES: GURJIT SINGH(ADV.GURJITSINGH@YAHOO.COM)(9810872685)(PETITIONER) GURJIT SINGH(ADV.GURJITSINGH@YAHOO.COM)(9810872685)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
73	W.P.(C)-4034/2025 CM APPL. 18726/2025	RAKESH KUMAR & ORS. V/s GOVERNMENT OF NCT DELHI THROUGH PRINCIPAL SECRETARY PWD & ORS.	PRABHA MISHRA	
		OTHER DETAILS OF ADVOCATES: PRABHA MISHRA(HI.PRABHASAURABHJHA@GMAIL.COM)(7428732604)(PETITIONER) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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n.shubhankar@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 15119/2025 In RFA-207/2009(Disposed off case) WITH RFA 208/2009	KRIKA GUPTA V/s SARITA HADA	MR.VIKAS GOYAL, CHANDAN RAI CHAWLA, B.P.SINGH, RAJIV GUPTA	
		OTHER DETAILS OF ADVOCATES: CHANDAN RAI CHAWLA(CHANDAN.CHAWLA8@GMAIL.COM)(9999773445)(PETITIONER) CHANDAN RAI CHAWLA(CHANDAN.CHAWLA8@GMAIL.COM)(9999773445)(PETITIONER) CHANDAN RAI CHAWLA(CHANDAN.CHAWLA8@GMAIL.COM)(9999773445)(RESPONDENT)		
2	CM APPL. 15120/2025 In RFA-208/2009(Disposed off case)	LALIT GUPTA V/s SARITA HADA	MR.VIKAS GOYAL, CHANDAN RAI CHAWLA, B.P.SINGH, RAJIV GUPTA	
		OTHER DETAILS OF ADVOCATES: CHANDAN RAI CHAWLA(CHANDAN.CHAWLA8@GMAIL.COM)(9999773445)(PETITIONER) CHANDAN RAI CHAWLA(CHANDAN.CHAWLA8@GMAIL.COM)(9999773445)(RESPONDENT)		
3	W.P.(C)-13336/2024 CM APPL. 55704/2024	M/S ADAMS INTERNATIONAL EXPORT PVT. LTD. THROUGH ITS MANAGING DIRECTOR SH. MOHAN SINGH V/s BSES RAJDHANI POWER LTD. & ANR.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH(MANISHKUMARANDASSOCIATES@GMAIL.COM)(9711010239)(PETITIONER) RISHAB(RISHAB@RRJASSOCIATE.COM)(0)(RESPONDENT)		
4	W.P.(C)-3835/2025 CM APPL. 17850/2025 CM APPL. 17851/2025 CM APPL. 19000/2025 CM APPL. 19001/2025 WITH W.P.(C) 3861/2025	DIGVIJAY SINGH V/s UNION OF INDIA & ORS.	CHAITANYA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: CHAITANYA MAHAJAN\ (EMAIL@LEXSUPREMUS.IN)(9646930009)(PETITIONER) BOXING FEDERATION, UNION OF INDIA(INFO@BOXINGFEDERATION.IN, JAINJSUDHIR@YAHOO.CO.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) ADV. CHAITANYA MAHAJAN(EMAIL@LEXSUPREMUS.IN)(9646930009)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(0)(RESPONDENT)		
5	W.P.(C)-3861/2025 CM APPL. 17922/2025 CM APPL. 17923/2025 CM APPL. 19002/2025 CM APPL. 19003/2025	HEMANTA KUMAR KALITA V/s UNION OF INDIA & ORS.	CHAITANYA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: CHAITANYA MAHAJAN(EMAIL@LEXSUPREMUS.IN)(9646930009)(PETITIONER) BOXING FEDERATION, JAIN SUDHIR ,UNION OF INDIA(INFO@BOXINGFEDERATION.IN, JAINJSUDHIR@YAHOO.CO.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) SECY SPORTS(SECY-SPORTS@NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	RFA-12/2010 CM APPL. 422/2010	ALLOUDDIN & ANR V/s DELHI DEVELOPMENT AUTHORITY & ANR	AMRIT PAL GAMBHIR	
		OTHER DETAILS OF ADVOCATES:		
7	RFA-283/2010 CM APPL. 12159/2010	SAIRA KHAN V/s TAHIR AHMAD KHAN & ORS	ANIL RAKHRA, IA USMANI, VINEET JAIN	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-284/2010	BAWA MASALA CO & ORS V/s BAWA MASALA CO PVT LTD	RAJESH YADAV, VARUN GOSWAMI, NISHANT DATTA, AMOD SHARMA	
		OTHER DETAILS OF ADVOCATES:		

9	RFA-290/2010	GURDEEP SINGH BHATIA & ANR V/s UOI & ORS	ROSHAN SAINI	
		OTHER DETAILS OF ADVOCATES:		
10	RFA-303/2010	ANIL KUMAR KAPOOR V/s CENTRAL BANK OF INDIA & ANR	BL CHAWLA, SA KHAN	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-306/2010	J.C.CUMMRA V/s SUMIT GUPTA & ANR.	MR.SHASHI SHANKER	
		OTHER DETAILS OF ADVOCATES:		
12	RFA-822/2010 CM APPL. 47248/2023 CM APPL. 11916/2024 CM APPL. 16408/2025	GYANENDER SHARMA V/s DELHI DEVELOPMENT AUTHORITY & ANR	N PRABHAKAR, NARENDER PRABHAKAR, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: NARENDER.PRABHAKAR(NARENDER.PRABHAKAR@GMAIL.COM)(9643062076)(PETITIONER) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM){}(RESPONDENT) N PRABHAKAR(NARENDER.PRABHAKAR@GMAIL.COM)(9643062076)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN){0}(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER)		
13	RFA-853/2010	RAMESH KUMAR REKHAN V/s VIKRAM RATHI & ORS	ASHUTOSH BHARADWAJ, ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER)		
14	RFA-483/2013	VIKRAM SINGH CHANDEL V/s SH RAKESH MEHTA & ANR	RAJEEV SAXENA, ROHAN AHUJA, ZEHRA KHAN, K HARSHAVARDHAN, RISHABH DHEER, MEGHA SAXENA	
		OTHER DETAILS OF ADVOCATES: RISHABH DHEER(RISHABHDHEER@GMAIL.COM)(8280079686)(RESPONDENT) MEGHA SAXENA(MEGHASAXENA.MS2010@GMAIL.COM)(9654777505)(PETITIONER)		
15	RFA-757/2015 WITH RFA 764/2015	VINOD KUMAR GUPTA V/s ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD	KANWAL CHAUDHARY, AMRITA SINGH	
		OTHER DETAILS OF ADVOCATES: AMRITA SINGH (AMRITASINGH.ADV@GMAIL.COM)(8860008286)(RESPONDENT)		
16	RFA-764/2015 CM APPL. 26612/2015 CM APPL. 18603/2016	M/S ASSET CARE & RECONSTRUCTION ENTERPRISE LTD V/s V K GUPTA	DINKAR SINGH, KANWAL CHAUDHARY, GEETANJALI CHAUDHARY, AMRITA SINGH	
		OTHER DETAILS OF ADVOCATES: AMRITA SINGH (AMRITASINGH.ADV@GMAIL.COM)(8860008286)(PETITIONER)		
17	W.P.(C)-13714/2009	AAS MOHD V/s B.S.E.S RAJDHANI POWER LTD	ZUBAIR AHMED, ABID IBRAHIM, RAJEEV M ROY, SUNIL FERNANDES, MANISH KUMAR SRIVASTAVA, NIKHIL PALLI	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(RAJA@KDATTA.IN)(9811079853)(RESPONDENT) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(RESPONDENT)		
18	W.P.(C)-2023/2016	RED ROSE ESTATES PVT. LTD. V/s NEW DELHI MUNICIPAL COUNCIL	MADAN GERA, VIKAS TOMAR	
		OTHER DETAILS OF ADVOCATES: VIKAS TOMAR(VIKASLAWYER@GMAIL.COM)(9958002005)(PETITIONER)		
19	W.P.(C)-4931/2016	NATIONAL SPORTS CLUB OF INDIA THR ITS HONORARY REGIONAL SECRETARY V/s NEW DELHI MUNICIPAL COUNCIL (NDMC)	HASAN MUTAZA	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-5911/2017	RANJEET KAUR AND ANR V/s THE NORTH DELHI MUNICIPAL CORPORATION,CORPORATION KAROL BAGH AND ORS	ASHISH UPADHAYAY AND ASSO, PANKAJ KUMAR RAJAN, ADITYA SHARMA	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR RAJAN(PKRAJAN09@GMAIL.COM)(9910717897)(RESPONDENT) ADITYA SHARMA(ADITYAADV106@GMAIL.COM)(9013210970)(PETITIONER)		
21	W.P.(C)-5180/2019 CM APPL. 22915/2019	FAZAL-UR-REHMAN V/s NORTH DELHI MUNICIPAL CORPORATION AND ORS.	S D ANSARI, MOHAMMAD ALI	
		OTHER DETAILS OF ADVOCATES: S D ANSARI()(9810036438)(PETITIONER)		

22	W.P.(C)-13807/2021	SURENDER SINGH V/s GNCT OF DELHI & ANR.	YOGESH CHHABRA, ASHISH KUMAR	
		OTHER DETAILS OF ADVOCATES: YOGESH CHHABRA(NOORKESHAV.YC@GMAIL.COM)(9871204245)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ASHISH KUMAR(CC_DELHI@SNGPARTNERS.IN)(9953253678)(RESPONDENT)		
23	W.P.(C)-739/2022	SHANTA DEVI V/s SOUTH MCD & ORS.	ARPIT BHALLA	
		OTHER DETAILS OF ADVOCATES: ARPIT BHALLA(NAVEENSOLANKI7773@GMAIL.COM)(9990766666)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-8403/2022 CM APPL. 25292/2022	INDIA INTERNATIONAL RURAL CULTURAL CENTRE V/s SOUTH DELHI MUNICIPAL CORPORATION	AKSHAY SINGH, KUNAL VAJANI, ATTIN SHANKAR RASTOGI	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR(LAWMARKST@GMAIL.COM)(9818933150)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION (CLOSDMC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(PETITIONER) ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(RESPONDENT)		
25	W.P.(C)-13284/2022 CM APPL. 40282/2022 CM APPL. 3531/2023 CM APPL. 40735/2023 CM APPL. 6631/2025	POOJA CHUGH V/s MUNICIPAL CORPORATION OF DELHI	VIKAS TOMAR, RAM KISHAN, SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES: VIKAS TOMAR(VIKASLAWYER@GMAIL.COM)(9958002005)(PETITIONER) VIKAS TOMAR(VIKASLAWYER@GMAIL.COM)(9958002005)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MR. SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(9810031680)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAM KISHAN (ANILCO040@GMAIL.COM)(9868256833)(PETITIONER) AUPMANY (AUPMANYU@MLO.CO.IN)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) VIKAS TOMAR(VIKASLAWYER@GMAIL.COM)(9958002005)(PETITIONER) ANIL (ANILCO040@GMAIL.COM, CLOMCDHQ@GMAIL.COM, OFFICE@MLO.CO.IN)()(RESPONDENT) NIRMAL TIWARI()(9868256833)(RESPONDENT)		
26	W.P.(C)-13354/2022 CM APPL. 40518/2022 WITH W.P.(C) 4321/2024	BHUSHAN POWER AND STEEL LIMITED V/s GOVERNMENT OF NCT OF DELHI AND ANR.	CHANDRA SHEKHAR YADAV	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR YADAV(LEGAL.SHEBANG@GMAIL.COM)(9810209981)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-4321/2024 CM APPL. 17715/2024	BHUSHAN POWER AND STEEL LIMITED V/s MUNICIPAL CORPORATION OF DELHI & ANR.	CHANDRA SHEKHAR YADAV, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR YADAV AND AWANISH SINHA(OFFICE@LEGALSHBANG.IN)(9810209981)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) CENTRAL ZONE MC PRIMARY SCHOOL(JOINTANC-CENTRAL@MCD.NIC.IN)()(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
28	W.P.(C)-14555/2022	JANAKI DEVI VIDIASAR V/s DELHI JAL BOARD AND ORS	SURENDRA NATH PANDEY	
		OTHER DETAILS OF ADVOCATES: S N PANDEY(SNPADV88@GMAIL.COM)(9868520336)(PETITIONER) CEO DELHI DJP(CEODELHIDJP@NIC.IN)()(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT)		
29	W.P.(C)-15662/2023 CM APPL. 62808/2023	RAM KUMAR & ORS. V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER, & ORS.	SULTAN SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: S S KHATRI AND D V KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
30	W.P.(C)-5657/2024 CM APPL. 23317/2024	RAJIV KOHLI V/s NEW DELHI MUNICIPAL COUNCIL	ABHISHEK SANDILLYA	
		OTHER DETAILS OF ADVOCATES:		

		ABHISHEK SANDILLYA(ABHISHEK.SANDILLYA18@GMAIL.COM)(782788178)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-9770/2024 CM APPL. 40104/2024	NEELAM MALHOTRA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ANUJ KAPOOR, BHAVYA SETHI	
		OTHER DETAILS OF ADVOCATES: ANUJ KAPOOR()(8130324433)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) NISHI RASTOGI(ABHISHEKRASTOGGII@YMAIL.COM)()(RESPONDENT) BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(RESPONDENT)		
32	W.P.(C)-10037/2024	DEEPAK KUMAR V/s MUNICIPAL CORPORATION OF DELHI AND ORS	DUSHYANT AGRAWAL	
		OTHER DETAILS OF ADVOCATES: HARSHIT GUPTA()(9650583640)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RISHAB(RISHAB@RRJASSOCIATE.COM)()(RESPONDENT)		
33	W.P.(C)-10766/2024 CM APPL. 44330/2024 CM APPL. 44331/2024 CM APPL. 61426/2024	SHRI RAJIV KUMAR GOEL V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG AND ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAY9254@YAHOO.CO.IN)()(RESPONDENT) SHIV CHARAN GARG AND ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-12923/2024 CM APPL. 53898/2024 CM APPL. 60854/2024	RAMINDER CAUR & ANR. V/s MUNICIPAL CORPORATION OF DELHI, SOUTH ZONE & ORS.	SHRUTI AGRAWAL, MOHD RANU	
		OTHER DETAILS OF ADVOCATES: ANSHUL MALIK, SHRUTI AGRAWAL(SHRUTIAGRAWAL026@GMAIL.COM)(9818049001)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)()(RESPONDENT) BSES RAJDHANI POWER LIMITED(RISHAB@RRJASSOCIATE.COM,)(0)(RESPONDENT) ANSHUL MALIK (SHRUTIAGARWAL026@GMAIL.COM)(9818049001)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MOHD RANU(RANU@ARIMUSLAW.COM)(9654479139)(RESPONDENT)		
35	W.P.(C)-13781/2024	ANAND TYAGI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VARUN TYAGI	
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA(LEGISTAUXILIARY@GMAIL.COM)(1145640851)(PETITIONER) PARVINDER CHAUHAN, UNION OF INDIA, MCD(PARVINDERCHAUHAN.ADV@GMAIL.COM, UOIHDC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(1123384193)(RESPONDENT)		
36	W.P.(C)-17422/2024	SH SATYA PRAKASH V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI AND ANR & ANR.	ABDUL VAHID	
		OTHER DETAILS OF ADVOCATES: PRIYANKA YADAV & ASSOCIATES(PRNKYADAV88@GMAIL.COM)(9654239297)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-373/2025 CM APPL. 1786/2025 WITH W.P.(C) 375/2025	DAKSH BHARDWAJ V/s UNIVERSITY OF DELHI THROUGH ITS VICE- CHANCELLOR & ORS.	YASHU RUSTAGI	
		OTHER DETAILS OF ADVOCATES: ASHU BIDHURI(ASHUBIDHURI5996@GMAIL.COM)(8447712548)(PETITIONER) RUPAL MOHINDER, DU(RUPALMOHINDER@GMAIL.COM, VC@DU.AC.IN, ELECTIONS@DUSU.DU.AC.IN)()(RESPONDENT) DU(INFO@KMC.DU.AC.IN)()(RESPONDENT)		
38	W.P.(C)-3536/2025 CM APPL. 16568/2025	MEENA @ MEENA DEVI & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	INDIRA UNNINAYAR	
		OTHER DETAILS OF ADVOCATES: INDIRA UNNINAYAR(INDIRAUNNINAYAR19@GMAIL.COM)(9810269803)(PETITIONER) DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) MCD,DDA, DELHI SHELTER(COMMISSIONER@MCD.NIC.IN, VCDDA@DDA.ORG.IN, DELHISHELTER@GMAIL.COM)()(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		

39	W.P.(C)-4063/2025	BRIJ BIHARI GIRI V/s MUNICIPAL CORPORATION OF DELHI AND OTHERS	SHIV SHANKAR PARASHAR	
		OTHER DETAILS OF ADVOCATES: SHIV SHANKAR PARASHAR(PARASSHIV62@GMAIL.COM)(9958085427)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN, DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, DDA.WEB@GOV.IN)(0)(RESPONDENT) . (COMMISSIONER@MCD.NIC.IN, ADDLCOMMISSIONER.MCD@MCD.NIC.IN, CP.SANJAYARORA@DELHIPO)(0)(RESPONDENT)		
FOR ARGUMENT				
40	W.P.(C)-13795/2019 CM APPL. 55459/2019	MRS. USHA MEHTA V/s BSES RAJDHANI POWER LIMITED	AAKANAKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: AAKANAKSHA KAUL()(9958568396)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
41	RFA-517/2013	SHRI ASHVAL VADERAA V/s M/S NATIONAL TEXTILE CORPORATION LTD & ANR	DEEPAK GUPTA, SANJOY GHOSE, ANJU BHATTACHARYA, SONAL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SONAL KUMAR SINGH(PUNEETKUMAR@AKSPARTNERS.IN)(9756152092)(PETITIONER)		
END OF THE BOARD MATTERS				
42	RFA-289/2009	SMT KAMLESH AGGARWAL & ANR. V/s SHRI DEEPAK SONI	P.K. DHAM, RAHUL TANDON, TARUN ARORA, SAKTI, SK CHAUDHARY, KOSHIMA A GUMBER, BHAWNA PIPLANI	
		OTHER DETAILS OF ADVOCATES: BHAWNA PIPLANI(PIPLANIANDASSOCIATES@GMAIL.COM)(9136164759)(RESPONDENT)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-13490/2024 CM APPL. 56425/2024	AADRITI PATHAK THROUGH HER NEXT FRIEND AND NATURAL MOTHER MRS. SADHANA SHARMA V/s GD GOENKA PUBLIC SCHOOL & ANR.	KUMAR UTKARSH, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) SANTOSH KUMAR TRIPATHI, GD GOENKA SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, PRINCIPAL@GDGOENKAMODELTOWN.COM)(9868250806)(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)(0)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
TOP OF THE BOARD				
2	CONT.CAS(C)-671/2019 CM APPL. 15943/2025 WITH CONT.CAS(C) 676/2019 W.P.(C) 10897/2023	SADHNA PAYAL V/s M P JAIPURIA & ORS	ANUJ AGGARWAL, MOHD YASEEN KHAN, DR M Y KHAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9811101923)(PETITIONER) DR M Y KHAN AND ASSOCIATES(MYKHAN678@YAHOO.COM)(9810761110)(PETITIONER)		
3	CONT.CAS(C)-676/2019 CM APPL. 15933/2025 CM APPL. 15937/2025	DINESH CHAND V/s M P JAIPURIA & ORS	ANUJ AGGARWAL, MOHD YASEEN KHAN, DR M Y KHAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9811101923)(PETITIONER) DR. M Y KHAN AD(MYKHAN678@YAHOO.COM)(9810761110)(PETITIONER) DR M Y KHAN AND ASSOCIATES(MYKHAN678@YAHOO.COM)(9810761110)(RESPONDENT)		
4	W.P.(C)-10897/2023 CM APPL. 66450/2023 CM APPL. 58211/2024	ELLIS JANAK D AHUJA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	R. K. SAINI, DEEPAK PRAKASH	
		OTHER DETAILS OF ADVOCATES: R.K.SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT)		
5	CONT.CAS(C)-918/2021 CM APPL. 55152/2022 CM APPL. 23643/2024	NARENDER RANA & ORS. V/s SANJEEV KHIRWAR, DIVISIONAL COMMISSIONER & ANR.	SUNIL CHAUHAN, VATSALA CHAUHAN, SAMEER VASHISHT	Listing Remarks:
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
6	W.P.(C)-1174/2024	BABY AVNI V/s THE SOVEREIGN SCHOOL AND ANR	JAI PRAKASH, AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: BABY AVNI(SOURAVKUMAR0020@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE SOVEREI GN SCHOOL(THESOVEREIGNSCHOOL@GMAIL.COM, DIREDU@NIC.IN)()(RESPONDENT) AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(8586964001)(PETITIONER)	
7	W.P.(C)-7761/2024 CM APPL. 51288/2024 CM APPL. 73018/2024	PRAN NATH CHAWLA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	AMIT BHAGAT, SANJEEV SONI
		OTHER DETAILS OF ADVOCATES: AMIT BHAGAT(AMIT.BHAGAT@CABLAW.IN)(9999055790)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) AMIT BHAGAT(ARZOO.RAJ@CABLAW.IN)(0)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANDEEP(SNAINWAL@MYYAHOO.COM)(0)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) AMIT(ADVAMIT@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
8	W.P.(C)-1742/2025 CM APPL. 8388/2025	SHIVANGI KUMAR V/s INDIAN INSTITUTE OF TECHNOLOGY DELHI & ANR.	ANUJ P AGARWALA, MRINAL GOPAL ELKER, OM PRAKASH
		OTHER DETAILS OF ADVOCATES: ANUJ P. AGARWALA(ANUJPAGARWALA@GMAIL.COM)(9811885242)(PETITIONER) IITD, AJ MITRA, UGC, UNION OF INDIA(INFO@IITD.AC.IN, AJMITRA@GMAIL.COM, CONTACT.UGC@NIC.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) MRINAL GOPAL ELKER(MRINAL.ELKER@GMAIL.COM)(9811535226)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)	
9	W.P.(C)-2908/2025 CM APPL. 13822/2025	BALLARPUR INTERNATIONAL HOLDINGS B.V. V/s RESERVE BANK OF INDIA & ORS.	KAUSTUBH PRAKASH, LEXORBIS
		OTHER DETAILS OF ADVOCATES: KAUSTUBH PRAKASH / HITA SHARMA(KAUSTUBH@VAISHLAW.COM)(8347032344)(PETITIONER) HAMEL PARIHAR, SIDBARUA(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, SIDBARUA@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)	
FRESH MATTERS & APPLICATIONS			
10	CM APPL. 17441/2025 In CONT.CAS(C)-763/2009 WITH CONT.CAS(C) 508/2018 CONT.CAS(C) 422/2019	COURT ON ITS OWN MOTION V/s MR R.K. GUPTA	MUKTA SHARMA, KP TOMS, NAND KISHORE AGGARWAL, N K AGGARWAL, SHAJU FRANCIS, SANKALP KOHLI, SAMEER VASHISHT
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) N K AGGARWAL()(9818342898)(RESPONDENT) N K AGGARWAL(ADVKNKAGGARWAL@GMAIL.COM)(9818342898)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)	
FOR ADMISSION			
11	CONT.CAS(C)-321/2019	S M ZULFIQAR ALAM V/s DR DILRAJ KAUR & ORS	NISHA PRIYA BHATIA
		OTHER DETAILS OF ADVOCATES: NISHA PRIYA BHATIA()(9811480141)(PETITIONER)	
12	CONT.CAS(C)-684/2019	BHAVNA V/s VIJAY GOPINATH MENON	ABHIMANYU A WALIA
		OTHER DETAILS OF ADVOCATES: ABHIMANYU A WALIA()(9582801689)(PETITIONER)	
13	W.P.(C)-4229/2025	DR. B.R. AMBEDKAR P.G. COLLEGE V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	ASHOK KUMAR
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & AYUSH ANAND(SSLAWOFFICE44@GMAIL.COM)(9711813885)(PETITIONER) NCTE LEGAL(NCTELEGAL@GMAIL.COM, WRC@NCTE-INDIA.ORG)(0)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
14	CONT.CAS(C)-439/2011	VIJAY L BHAGCHANDANI V/s RAJESH PREMJI SHAH & ORS	MAHESH PRASAD
		OTHER DETAILS OF ADVOCATES:	

15	CONT.CAS(C)-604/2014 CM APPL. 13874/2014	SHANKAR GARDEN WELFARE ASSOCIATION & ANR V/s MANISH GUPTA & OTHERS	SUKSHAM CHAUHAN, SATYAKAM, ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) ANKIT GUPTA(VAKILANKITGUPTA@GMAIL.COM)(9891803682)(RESPONDENT)		
16	CONT.CAS(C)-836/2014	BALAJI TELEFILMS LIMITED V/s P K TEWARI & ANR	RISHI AGRAWALA	
		OTHER DETAILS OF ADVOCATES:		
17	CONT.CAS(C)-134/2016 CM APPL. 5525/2016 WITH W.P.(C) 10470/2015	RESIDENTS WELFARE ASSOCIATION V/s ARUN GOEL & ANR	RAI AND RAI PARTNERS	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-10470/2015 CM APPL. 26269/2015 CM APPL. 2305/2016 CM APPL. 45810/2016	RESIDENTS WELFARE ASSOCIATION (REGD) & ORS V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS	RAI & RAI PARTNERS, RAKESH MITTAL, GIRIRAJ SUBRAMANIAM, DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
19	CONT.CAS(C)-790/2016 CM APPL. 28886/2016 CM APPL. 45239/2018 CM APPL. 51810/2018 CM APPL. 13369/2021 CM APPL. 13370/2021 CM APPL. 24439/2021 CM APPL. 3566/2022 CM APPL. 3567/2022 WITH CONT.CAS(C) 901/2018 CONT.CAS(C) 800/2016 CONT.CAS(C) 149/2020	M/S AGARPARA COMPANY LIMITED V/s GHANSHYAM SARDA & ORS	PURTI MARWAHA GUPTA, INDRANI MUKHERJEE, ATANU MUKHERJEE, SADAPURNA MUKHERJEE, AMIT KASERA, VAISHALI DIXIT, AMAR NATH	
		OTHER DETAILS OF ADVOCATES: ATANU MUKHERJEE()(9818006406)(PETITIONER) ATANU MUKHERJEE()(9818006406)(PETITIONER) SADAPURNAMUKHERJEE(SADAPURNA.MUKHERJEE@GMAIL.COM)(9999707585)(PETITIONER) SANDAPURNA MUKHERJEE(SANDAPURNA.MUKHERJEE@GMAIL.COM)(9999707485)(PETITIONER) AMIT KASERA (ADVAMITKASERA@GMAIL.COM)(9899094951)(RESPONDENT) SADAPURNA MUKHERJEE(SADAPURNA.MUKHERJEE@GMAIL.COM)()(RESPONDENT) ATANU MUKHERJEE(ATANUMUKHERJEE@GMAIL.COM)(9818006406)(RESPONDENT) SADAPURNA(SADAPURNA.MUKHERJEE@GMAIL.COM)()(RESPONDENT)		
20	CONT.CAS(C)-800/2016 CM APPL. 28922/2016 CM APPL. 32559/2016 CM APPL. 20853/2018 CM APPL. 20855/2018 CM APPL. 20856/2018 CM APPL. 44421/2018 CM APPL. 49038/2018 CM APPL. 51812/2018 CM APPL. 29294/2021 CM APPL. 3616/2022 CM APPL. 3617/2022	RABINDRA KUMAR WALIA V/s GHANSHYAM SARDA & ORS	NAR HARI SINGH, ATANU MUKHERJEE, PRASSANA VENKAT, TANUJ KHURANA, J S NARULA, TANUJ KHURANA, ATANU MUKHERJEE, VAISHALI DIXIT, AMAR NATH	
		OTHER DETAILS OF ADVOCATES: TANUJ KHURANA()(9811009959)(PETITIONER) TANUJ KHURANA , J S NARULA()(9811009959)(PETITIONER) ATANU MUKHERJEE()(9818006406)(PETITIONER) TANUJ KHURANA()(9810710951)(PETITIONER) ATANU MUKHERJEE()(9818006406)(PETITIONER) ATANU MUKHERJEE()(9818006406)(PETITIONER) ATANU MUKHERJEE(ATANUMUKHERJEE@GMAIL.COM)(43581302)(PETITIONER) SADAPURNA MUKHERJEE(SADAPURNA.MUKHERJEE@GMAIL.COM)()(RESPONDENT) INDRANI MUKHERJEE(JUNO.IM@GMAIL.COM)()(RESPONDENT) ATANU MUKHERJEE(ATANUMUKHERJEE@GMAIL.COM)(9818006406)(PETITIONER) SADAPURNA MUKHERJEE(SADAPURNA.MUKHERJEE@GMAIL.COM)(9999707584)(PETITIONER) B RAGHUNATH(KAVIRAGUNATH@GMAIL.COM)(9818521071)(RESPONDENT) SAHIL DHAWAN(ADV.SAHILDHAWAN@GMAIL.COM)(987365775)(RESPONDENT) INDRANI MUKHERJEE(JUNO.IM@GMAIL.COM)(9811394136)(RESPONDENT) AMIT KASERA(ADVAMITKASERA@GMAIL.COM)(9899094951)(RESPONDENT)		
21	CONT.CAS(C)-901/2018 CM APPL. 25214/2022	RABINDRA KUMAR WALIA V/s GHANSHYAM SARDA & ORS	TANUJ KHURANA, ATANU MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: TANUJ KHURANA()(9800710959)(PETITIONER) ATANU MUKHERJEE(ATANUMUKHERJEE@GMAIL.COM)(9818006406)(PETITIONER) SADAPURNA(SADAPURNA.MUKHERJEE@GMAIL.COM)()(RESPONDENT) AMIT(ADVAMITKASERA@GMAIL.COM)()(RESPONDENT)		
22	CONT.CAS(C)-149/2020	RABINDRA KUMAR WALIA V/s GHANSHYAM SARDA & ORS	SADAPURNA MUKHERJEE	

		OTHER DETAILS OF ADVOCATES: SADAPURNA MUKHERJEE()(9999707585)(PETITIONER)		
23	CONT.CAS(C)-397/2017	JAYADEV MAHAPATRA V/s SHIVALI DHAWAN	JOEL, PRATEEK TEWARI /ABHINAV S RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES:		
24	CONT.CAS(C)-473/2017	NARENDER SHARMA & ANR V/s TANVEER AHMAD	SMITA MAAN, VISHAL MAAN, SHITIZ AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES:		
25	CONT.CAS(C)-13/2018	MUKHTYAR SINGH & ORS V/s UDAI PRATAP SINGH & ANR	AKHIL SACHAR, SIDDHANT GUPTA	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR()(9891105069)(PETITIONER) SIDDHANT GUPTA(SIDDHANTGUPTA_123@YAHOO.CO.IN)(9582947762)(RESPONDENT)		
26	CONT.CAS(C)-197/2018 CM APPL. 3206/2020 CM APPL. 3207/2020 CM APPL. 49376/2022	K K BHARGAVA V/s UDAI PRATAP SINGH & ANR	A & D LAW OFFICES, ANND PRAKASH DUBEY, DEEPAK KUMAR SHARMA, ANUJ CHATURVEDI, SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: A & D LAW OFFICES()(8527420206)(PETITIONER) ANND PRAKASH DUBEY()(9654337047)(PETITIONER) DEEPAK KUMAR SHARMA(GARGSHUBHAM10@GMAIL.COM)(7217774735)(PETITIONER) CLOM(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SUMIT THAKUR (THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER)		
27	CONT.CAS(C)-97/2019	RATTAN POLYCHAM PVT LTD & ANR V/s MADAN MOHAN ROY & ORS	RAKESH KUAMR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUAMR()(9891239100)(PETITIONER)		
28	CONT.CAS(C)-582/2019	HARINDER KUMAR V/s GIRISH PESHORIA	S K GANDHI	
		OTHER DETAILS OF ADVOCATES: S K GANDHI()(9810122555)(PETITIONER)		
29	CONT.CAS(C)-449/2020 CM APPL. 31714/2020 CM APPL. 31715/2020 WITH CONT.CAS(C) 450/2020 CONT.CAS(C) 451/2020 CONT.CAS(C) 452/2020	SANDEEP KALHAN V/s ANIEL KUMAR SAHA & ORS.	AMULYA DHINGRA, AMULYA DHINGRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(PETITIONER) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(PETITIONER) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(PETITIONER) AMULYADHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) AMULYA DHINGRA & DIWAKAR SINGH(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) ANIEL KUMAR SAHA(ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ANIEL KUMAR SAHA(ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ANIEL KUMAR SAHA(ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) AMULYA DHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) AKUTHALA(AKUTHIALA@KN.IN, PRAJESH@KNM.IN, SMANSARI@KN,.IN, ANIEL@SAHADEVELOPERS.COM)()(RESPONDENT)		
30	CONT.CAS(C)-450/2020 CM APPL. 31716/2020 CM APPL. 31717/2020	SANDEEP KALHAN V/s ANEIL KUMAR SAHA & ORS.	AMULYA DHINGRA, AMULYA DHINGRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) AMULYADHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) AMULYA DHINGRA & DIWAKAR SINGH(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) ASHOK KUMAR SIROHI (AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ANEIL KUMAR SAHA(ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI (AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ANEIL KUMAR SAHA(ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ANEIL KUMAR SAHA(ANIEL@SAHADEVELOPERS.COM)()(PETITIONER)		

		ASHOK KUMAR SIROHI (AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)(9560073891)(RESPONDENT) ANIEL KUMAR SAHA() (8527700017)(RESPONDENT) SANDEEP KALHAN() (9810019232)(RESPONDENT) AUNIRBAN SAHA() (9811044766)(RESPONDENT) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)(9811044766)(RESPONDENT) AMULYA DHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) AKUTHIALA(AKUTHIALA@KN.IN, PRAJESH@KNM.IN, SMANSARI@KN,.IN, ANIEL@SAHADEVELOPERS.COM)()(RESPONDENT)		
31	CONT.CAS(C)-451/2020 CM APPL. 31722/2020 CM APPL. 31723/2020	SANDEEP KALHAN V/s ANEIL KUMAR SAHA & ORS.	AMULYA DHINGRA, AMULYA DHINGRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) AMULYA DHINGRA & DIWAKAR SINGH(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) AMULYADHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) ANEIL KUMAR SAHA(ANIEL@SAHADELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ANEIL KUMAR SAHA(ANIEL@SAHADELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ANEIL KUMAR SAHA(ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)(9811044766)(RESPONDENT) AUNIRBAN SAHA(AUNIRBAN@SAHADEVELOPERS.COM)(9811044766)(RESPONDENT) ANIEL KUMAR SAHA(ANIEL@SAHADEVELOPERS.COM)(8527700017)(RESPONDENT) AMULYA DHINGRA AND DIWAKAR SINGH(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) SMANSARI(SMANSARI@KNM.IN)()(RESPONDENT) A K UTHAILA(AKUTHIALA@KNM.IN)()(RESPONDENT) ANIEL SAHA(ANIEL@SAHADEVELOPERS.COM)()(RESPONDENT) P RAJESH(PRAJESH@KNM.IN)()(RESPONDENT)		
32	CONT.CAS(C)-452/2020 CM APPL. 31720/2020 CM APPL. 31721/2020	SANDEEP KALHAN V/s ANIEL KUMAR SAHA & ORS.	AMULYA DHINGRA, AMULYA DHINGRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) SANDEEP KALHAN (SANDEEPKALHAN@GMAIL.COM)()(RESPONDENT) AMULYA DHINGRA & DIWAKAR SINGH(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) AMULYADHINGRA(AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA (AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ANIEL KUMAR SAHA (ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA (AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) ANIEL KUMAR SAHA (ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) ANIEL KUMAR SAHA (ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA (AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ANIEL KUMAR SAHA (ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)()(PETITIONER) AUNIRBAN SAHA (AUNIRBAN@SAHADEVELOPERS.COM)()(PETITIONER) ANIEL KUMAR SAHA (ANIEL@SAHADEVELOPERS.COM)()(PETITIONER) ASHOK KUMAR SIROHI(AKSIROHI@SAHADEVELOPERS.COM)(9560073891)(RESPONDENT) AMULYA DHINGRA AND DIWAKAR SINGH (AMULYA@EMPHASISLAW.COM)(9911400404)(PETITIONER) A KUTHIALA(AKUTHIALA@KNM.IN)()(RESPONDENT) SMANSARI(SMANSARI@KNM.IN)()(RESPONDENT) ANIEL SAHA(ANIEL@SAHADEVELOPERS.COM)()(RESPONDENT) P RAJESH(PRAJESH@KNM.IN)()(RESPONDENT)		
33	CONT.CAS(C)-607/2020 CM APPL. 72620/2024 CM APPL. 5474/2025	AMIT KUMAR SHARMA & ORS. V/s MRS MADHU K GARG SECRETAR & ORS.	SAURABH, VARUN SINGH, VARUN SINGH	
		OTHER DETAILS OF ADVOCATES: SAURABH(CAT.YOU1966@GMAIL.COM)(7503987226)(PETITIONER) U SRIVASTAVA(KUMARSANTOSHYADAV1983@GMAIL.COM)(9312220571)(PETITIONER) AVNISH AHLAWAT(AVINSHAHAWAT@YAHOO.COM)(9810134741)(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

		ALANKRITI DWIVEDI, YTHARTH KUMAR(ALANKRITIDWIVEDI@FORESIGHTLAW.IN)(9811604378)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER)	
34	CONT.CAS(C)-642/2021	GAURI MAULEKHI V/s MADHUP VYAS	ESHA DUTTA
		OTHER DETAILS OF ADVOCATES: ADITYA N PRASAD , ESHA DUTTA(ESHADUTTA7@GMAIL.COM)(9818448799)(PETITIONER) SANTOSH KR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
35	W.P.(C)-5634/2013 CM APPL. 4273/2014 CM APPL. 11337/2015	ATMA RAM TRUST V/s UNIVERSITY OF DELHI & ANOTHER	AMIT SETHI, MOHIND3ER J S RUPAL, APOORV PN TRIPATHI, APOORV P TRIPATHI
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(CHAMBER21APOORVTRIPATHI@GMAIL.COM)(9910523322)(RESPONDENT)	
36	W.P.(C)-1912/2014	SUMIT DUGGAL V/s GOVT. OF NCT OF DELHI & ORS	ADITYA CHHIBBER, VAIBHAV KALRA, D P GUPTA & CO.
		OTHER DETAILS OF ADVOCATES:	
37	W.P.(C)-8234/2018 CM APPL. 31515/2018 CM APPL. 9733/2020	GABBAR SINGH V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	KAMLESH KUMAR MISHRA, ANUJ AGGARWAL, ASHUTOSH KAUSHIK
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA()(9582388509)(PETITIONER) ANUJ AGGARWAL()(9891363718)(RESPONDENT) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER)	
38	W.P.(C)-1280/2019 CM APPL. 6092/2024	MRS. MEENAKSHI KHARE AND ORS. V/s DIRECTORATE OF EDUCATION AND ORS.	PAWANJIT S. BINDRA, VINAYAK MARWAH, ANUJ AGGARWAL, VIKRAM JETLY
		OTHER DETAILS OF ADVOCATES: PAWANJIT S. BINDRA()(9871493515)(PETITIONER) VINAYAK MARWAH(VINAYAKMARWAH9@GMAIL.COM)(9810522185)(PETITIONER) KIRTIMAN SINGH, ANUJ AGGARWALA(KIRTIMASINGH.OFFICE@GMAIL.COM, ANUJAGGARWALASCGNCTD@GMAIL.COM)()(RESPONDENT) RIPU DAMAN(CGSC.RIPUDAMAN@GMAIL.COM)()(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)	
39	W.P.(C)-6421/2019	NOV SURYODAY KALYAN SAMITI & ANR. V/s NATIONAL COUNCIL FOR TECHNICAL EDUCATION & ANR.	AMITESH KUMAR, RENU GUPTA
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR()(9811034115)(PETITIONER) RENU GUPTA(RENU@RENUGUPTA.CO.IN)(9873316904)(PETITIONER)	
40	W.P.(C)-5583/2020 CM APPL. 20173/2020	CHANDRASHEKHAR PARASHER V/s G.G.S.I.P.U AND ANR	CHANDRA SHEKHAR
		OTHER DETAILS OF ADVOCATES: CHANDRASHEKHAR PARASHER(CSPARASHER@GMAIL.COM)()(PETITIONER) CHANDRASHEKHAR PARASHER(CSPARASHER@GMAIL.COM)()(PETITIONER) CHANDRASHEKHAR PARASHER(CSPARASHER@GMAIL.COM)()(PETITIONER) CHANDRASHEKHAR PARASHER(CSPARASHER@GMAIL.COM)()(PETITIONER) SACHIN SHARMA & JITENDER KUMAR (ADVOCATESACHINSHARMA1@GMAIL.COM)(9315753394)(PETITIONER) CHANDRA SHEKHAR(CSPARASHER@GMAIL.COM)(9811026863)(PETITIONER) G.G.S.I.P.U AND ANR(GGSIPU.PR@REDIFFMAIL.COM)()(PETITIONER) G.G.S.I.P.U AND ANR(GGSIPU.PR@REDIFFMAIL.COM)()(PETITIONER) G.G.S.I.P.U AND ANR(GGSIPU.PR@REDIFFMAIL.COM)()(PETITIONER) G.G.S.I.P.U AND ANR(GGSIPU.PR@REDIFFMAIL.COM)()(PETITIONER) RK SAINI(RKSAINI6458@GMAIL.COM)()(RESPONDENT) HARSH KAUSHIK(HARSHKAUSHIKOFFICE@GMAIL.COM)()(RESPONDENT) GGS(GGSIPU.PR@REDIFMAIL.COM)()(RESPONDENT) ANITA(ANITASAHANI@GMAIL.COM)()(RESPONDENT)	
41	W.P.(C)-12249/2022	BHUPINDER KAUR V/s DELHI DEVELOPMENT AUTHORITY	ARUN MALIK, MRINALINI SEN GUPTA
		OTHER DETAILS OF ADVOCATES: ARUN MALIK AND CO(ATTORNEYARUN@GMAIL.COM)(9810017346)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT) MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)(9873367274)(RESPONDENT)	
42	W.P.(C)-14655/2023 CM APPL. 58278/2023	PVT LAND PUBLIC SCHOOL TRUST V/s DIRECTOR EDUCATION GNCTD & ANR.	SHIKHA SHARMA
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(OFFICE@ABHIMANTRAN.IN)(9999191196)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM, ADVOATE@KBJANDCO.COM)(9868250806)(RESPONDENT)	

43	W.P.(C)-3796/2024 CM APPL. 15589/2024 WITH W.P.(C) 6767/2024	RAJIV GUPTA V/s STATE BANK OF INDIA & ORS.	ABHISHEK GARG, ABHISHEK BAID, ASAV RAJAN ARORA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) RAJIV(RAJIV@RPKAPUR.COM, OPGAGGAR@GMAIL.COM, SIBCORPORATE@SIB.CO.IN)()(RESPONDENT) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(RESPONDENT) ASAV RAJAN ARORA(ASAVRAJAN@GMAIL.COM)(9971651464)(RESPONDENT)		
44	W.P.(C)-5524/2024 CM APPL. 22694/2024	RAJIV GUPTA V/s KARUR VYSYA BANK & ANR.	ABHISHEK GARG, DHAVAL MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SRB LAW PARTNERS(SRBLAWPARTNERS@GMAIL.COM)()(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) DHAVAL MEHROTRA(DHAVALMEHROTRA@GMAIL.COM)(9999277337)(RESPONDENT)		
45	W.P.(C)-6230/2024 CM APPL. 25958/2024	RAJIV GUPTA V/s SOUTH INDIAN BANK LTD & ORS.	ABHISHEK GARG, ABHISHEK AGGARWAL, ABHISHEK BAID	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SIB CORPORATE (SIBCORPORATE@SIB.CO.IN)()(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) ABHISHEK AGGARWAL(ADV.ABHISHEK1223@GMAIL.COM)(9910018993)(RESPONDENT) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(RESPONDENT)		
46	W.P.(C)-6767/2024 CM APPL. 28207/2024 WITH W.P.(C) 3796/2024	RAJIV GUPTA V/s UNION BANK OF INDIA LTD & ORS.	ABHISHEK GARG, ABHISHEK AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) O P GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT) ABHISHEK AGGARWAL(ADV.ABHISHEK1223@GMAIL.COM)(9910018993)(RESPONDENT)		
47	W.P.(C)-4966/2024 CM APPL. 20347/2024 CM APPL. 31476/2024 WITH W.P.(C) 6920/2024 W.P.(C) 7143/2024 W.P.(C) 5536/2024 W.P.(C) 8058/2024 W.P.(C) 10149/2024	JAI KUMAR AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	KULDEEP SHARMA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: NAND KUMAR(ADVOCATENANDKUMARJI@GMAIL.COM)(8377966651)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) GOVERNMENT OF NCT OF DELHI(BBPSRH@BALBHARTI.ORG, DCPCR@HOTMAIL.COM, DYDIRILDDA@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
48	W.P.(C)-10149/2024 CM APPL. 41664/2024	ANSH MALHOTRA (MINOR) THROUGH MOTHER KAVITA V/s GOVT OF NCT OF DELHI & ORS.	YOGINDER SINGH CHOUDHARY, KAMAL GUPTA, ARJUN KRISHAN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: YOGINDER SINGH CHOUDHARY(ADV.YOGINDERSINGH@GMAIL.COM)(9999735003)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, LVSEHGAL@BALBHARTI.ORG, BBPSGRH@BALBHARTI.ORG)(0)(RESPONDENT) DELHI COMMISSION FOR PROTECTION OF CHILD RIGHT(PRATEEK@PKCCHAMBERS.COM, DCPCR@HOTMAIL.COM, KAMALGUPTAANDCOMPANY@GMAIL.COM)(0)(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) ARJUN KRISHAN MAHAJAN(AMAHAJAN@MLO.CO.IN)(9810047321)(RESPONDENT)		
49	W.P.(C)-5536/2024 CM APPL. 22764/2024	SAJIYA AND ORS. V/s GOVT OF NCT OF DELHI AND ORS.	YOGINDER SINGH CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: YOGINDER SINGH CHOUDHARY(ADV.YOGINDERSINGH@GMAIL.COM)(9999735003)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BAL BHARTI PUBLIC SCHOOL(IVSEHGAL@BALBHARTI.ORG, BBPSGRH@BALBHARTI.ORG)()(RESPONDENT) DELHI COMMISSION FOR PROTECTION OF RIGHTS(DCPCR@HOTMAIL.COM, DYDIRILDDA@GMAIL.COM, SLOLDDDA@YAHOO.COM)()(RESPONDENT)		

50	W.P.(C)-7143/2024 CM APPL. 29764/2024	NIDHI ASWAL THROUGH NEXT FRIEND ORS. V/s GOVT OF NCT OF DELHI ORS.	YOGINDER SINGH CHOUDHARY, MEGHNA SANKHLA	
		OTHER DETAILS OF ADVOCATES: YOGINDER SINGH CHOUDHARY(ADV.YOGINDERSINGH@GMAIL.COM)(9999735003)(PETITIONER) BAL BHARTI PUBLIC SCHOOL(IVSEHGAL@BALBHARTI.ORG, BBPSGRH@BALBHARTI.ORG)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)		
51	W.P.(C)-8058/2024 CM APPL. 33219/2024 CM APPL. 69863/2024	MEENA KULTHIA V/s DIRECTORATE OF EDUCATION (DOE) & ANR.	SAURABH KANSAL, KAMAL GUPTA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL, PALLAVI SHARMA KANSAL, MANISH KUMAR, SURAJ KUMAR JHA, RAGHAV JHA(INFO@PSAASSOCIATES.IN, SK@PSAASSOCIATES.IN)(9113437257)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, IVM_SSS@YAHOO.CO.IN)()(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
52	W.P.(C)-6111/2024 CM APPL. 25359/2024	LATE NIRDHANRAO PATIL WAGHAYE ADHYAPAK MAHAVIDYALAYA AND ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(9811034115)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR.(NCTEINDHC@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-10343/2024	KARAN RAJ SHARMA V/s STATE BANK OF INDIA & ORS.	DARPAN KM	
		OTHER DETAILS OF ADVOCATES: AMRITA SHARMA(AMRITASHARMA.ADVOCATE@GMAIL.COM)(9899094937)(PETITIONER) AMRITA SHARMA(AMRITASHARMA.ADVOCATE@GMAIL.COM)(9899094937)(PETITIONER) MR S L GUPTA(INFO@BHATTALLAW.COM, SLGUPTA@BHATTALLAW.COM, SAGARANDSAGAR@LIVE.COM)()(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) SANJEEV SAGAR(SAGARANDSAGAR@LIVE.COM, SANJIVSAGAR@GMAIL.COM)()(RESPONDENT) MR. S L GUPTA(INFO@BHATTALLAW.COM, SLGUPTA@BHATTALLAW.COM)()(RESPONDENT)		
54	W.P.(C)-12219/2024 CM APPL. 53545/2024 WITH W.P.(C) 15172/2024	RAJIV GUPTA V/s PUNJAB NATIONAL BANK LIMITED & ORS.	ABHISHEK GARG, SANTOSH KUMAR ROUT, ABHISHEK BAID	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SKR LAW FIRMS(SKRLAWFIRMS@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(RESPONDENT)		
55	W.P.(C)-15172/2024 CM APPL. 63584/2024 CM APPL. 63585/2024	RAJIV GUPTA V/s INDIAN BANK LIMITED & ORS.	ABHISHEK GARG, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHSHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) SKR LAW FIRM, SK ROUT, HAMEL PARIHAR(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM, HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) ATK AND ASSOCIATES(ATKANDASSOCIATES@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)		
56	W.P.(C)-13051/2024	TARSEM SINGH V/s DELHI DEVELOPMENT AUTHORITY	PRASHANT YADAV	
		OTHER DETAILS OF ADVOCATES: SACHIT SHARMA & ASSOCIATES(SACHITSHARMA1984@GMAIL.COM)(9990918337)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
57	W.P.(C)-13555/2024 CM APPL. 56685/2024	ADVIK THROUGH HIS FATHER DALIP KUMAR V/s DIRECTORATE OF EDUCATION & ANR.	AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(1126108017)(PETITIONER) SANTOSH KUMAR TRIPATHI, DIRECTORATE OF EDUCATION, TECNIA IN SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, TECNIA.INSCHOOL@GMAIL.COM)(9868250806)(RESPONDENT)		

58	W.P.(C)-440/2025 CM APPL. 2126/2025 CM APPL. 11066/2025 WITH W.P.(C) 945/2025	TALAT FATIMA (MINOR) V/s GOVERNMENT OF NCT OF DELHI THROUGH DIRECTORATE OF EDUCATION & ANR.	APOORV SARVARIA	
		OTHER DETAILS OF ADVOCATES: APOORV SARVARIA(ASARVARIA@VGCLAWFIRM.COM)(8527291395)(PETITIONER) SANTOSH KUMAR TRIPATHI, SANSKRITI SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, SCHOOL@SANSKRITISCHOOL.EDU.IN)(9868250806)(RESPONDENT) SANSKRITI SCHOOL, DIRECTORATE OF EDUCATION(PRINCIPAL@SANSKRITISCHOOL.EDU.IN, DIREDU@NIC.IN)(0)(RESPONDENT) APOORV SARVARIA()(8527291395)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
59	W.P.(C)-945/2025 CM APPL. 4656/2025	SANSKRITI SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	SRIJAN SINHA	
		OTHER DETAILS OF ADVOCATES: SRIJAN SINHA/ HIMANSHU CHAUBEY/ SIDDHARTH GARG/ LIHZU SHINEY KONYAK/ SRAJAN(INFO@EDICTUMLAW.COM)(1141034038)(PETITIONER) SANTOSH KUMAR TRIPATHI, DIREDU(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN)(9868250806)(RESPONDENT)		
60	W.P.(C)-1483/2025	MASTER AGASTYA LAKHERA AND OTHERS V/s UNION OF INDIA AND ORS.	ACHINT PAL SINGH	
		OTHER DETAILS OF ADVOCATES: ACHINT SINGH GYANI/ AMAN SINGH RATHORE(ACHINTGYANI@ADGLELEGAL.IN, AMITAGGARWAL@ADGLELEGAL.IN)(9958056667)(PETITIONER) UNION OF INDIA, NIYAZI, CBSE(UOIDHC@GMAIL.COM, NIYAZI786@GMAIL.COM, 85276@CBSESHIKSHA.IN)(1123384193)(RESPONDENT)		
61	W.P.(C)-2349/2025 CM APPL. 11169/2025	VIJAYLAXMI VYANKATARAO SHINDE V/s JNU AND ORS	RAJESH TYAGI	
		OTHER DETAILS OF ADVOCATES: RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER) VASANTH(VASANTH@TRINITYCHAMBERS.IN)(0)(RESPONDENT)		
62	W.P.(C)-2913/2025 CM APPL. 13833/2025	ANJU AGARWAL V/s DELHI DEVELOPMENT AUTHORITY AND ANR	SIDDHARTH MITTAL	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH MITTAL & SUMIT KUMAR SHARMA(SIDDHARTH.MITTAL11@GMAIL.COM)(9717230563)(PETITIONER) SIDDHARTH MITTAL & SUMIT KUMAR SHARMA(SIDDHARTH.MITTAL11@GMAIL.COM)(9717230563)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
63	W.P.(C)-3015/2025 CM APPL. 14257/2025 CM APPL. 14258/2025	MOHAMMAD ARISH MANSOORI V/s UNION OF INDIA & ORS.	FURKAN ALI MIRZA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: FURKAN ALI MIRZA(FURKANALIMIRZA@GMAIL.COM)(9720880600)(PETITIONER) LEGAL BUREAU UGC, NBCFDC, UNION OF INDIA(LEGALBUREAUUGC@GMAIL.COM, NBCFDC@NBCFDC.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
64	W.P.(C)-4321/2025 CM APPL. 19992/2025	BHUMI THROUGH HER NEXT FRIEND /FATHER VEERAM AND ORS. V/s GOVT OF NCT OF DELHI AND ORS.	YOGINDER SINGH CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: YOGINDER SINGH CHOUDHARY(ADV.YOGINDERSINGH@GMAIL.COM)(9999735003)(PETITIONER) DDA, LV SEHGAL, BAL BHARATI(DDACHAMBERHC@DDA.ORG.IN, LVSEHGAL@BALBHARATI.ORG, BBPSGRH@BALBHARATI.ORG)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
65	W.P.(C)-4364/2025 CM APPL. 20141/2025	BIJAY KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SAURABH SHARMA	
		OTHER DETAILS OF ADVOCATES: SAURABH SHARMA(PLUGIN.SAURABHSHARMA1975@GMAIL.COM)(9810983559)(PETITIONER) DDA, MCD, ADVOCATE ADVOCACY(CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, ADVOCATEADVOCACY@GMAIL.COM)(0)(RESPONDENT) RAHUL VERMA, DDA(DRRAHULVERMA@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
FOR FINAL HEARING				
66	W.P.(C)-12095/2024 CM APPL. 50309/2024	ADVIK V/s THE HERITAGE SCHOOL AND ANR	AJAY KUMAR SINGH, NAMITHA MARIANNE MATHEWS	
		OTHER DETAILS OF ADVOCATES:		

		A. K. SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192846)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, ADMIN@THEHERITAGESCHOOL.IN)(0)(RESPONDENT) NAMITHA MARIANNE MATHEWS(NAMITHA@SAMVIDLEGAL.IN)(9582335074)(RESPONDENT)	
FOR ARGUMENT			
67	CRL.M.C.-5826/2024 CRL.M.A. 22260/2024	SANGRAM PATNAIK V/s THE STATE OF NCT OF DELHI & ANR.	SWAYAMISIDHA PATNAIK, SAKSHI KAKKAR
		OTHER DETAILS OF ADVOCATES: MRITUNJAU KUMAR SINGH(MAIL@PATNAIKANDASSOCIATES.COM)(9818322192)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAKSHI KAKKAR(ADVOCATE.SAKSHI@GMAIL.COM)(9811116227)(PETITIONER)	Listing Remarks: AT 04:00 PM
PART-HEARD MATTERS			
68	CRL.M.C.-7860/2024 CRL.M.A. 29980/2024 CRL.M.A. 32223/2024 CRL.M.A. 1134/2025 WITH CRL.REV.P. 1243/2024 CRL.REV.P. 1300/2024 CRL.M.C. 246/2025 CRL.REV.P. 1317/2024	DIRECTORATE OF ENFORCEMENT V/s MR ARVIND DHAM	ZOHEB HOSSAIN, VIVEK GURNANI, ASHISH KUMAR SHARMA, SUMER SINGH BOPARAI, VIVEK JAIN
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) SHIKHA GARG(SHIKHAGARG299@GMAIL.COM)(0)(RESPONDENT) ZOHEB HOSSAIN (OFFICEZHOSAIN@GMAIL.COM)(9999711099)(PETITIONER) SAURABH(SAURABH@KYLINEXPERIENCE.COM)(0)(RESPONDENT) VIVEK GURNANI(ADV.VIVEKGURNANI.FEMA@GMAIL.COM)(9584487160)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(0)(RESPONDENT) ASHISH KUMAR SHARMA(ASHISH_SHARMA35@HOTMAIL.COM)(9810065268)(RESPONDENT) SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(RESPONDENT) SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(RESPONDENT) VIVEK JAIN(VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2024) W.P.(CRL) 2516/2024 FILED BY ARVIND DHAM (DISPOSED ON : 2024-12-02) W.P.(CRL) 3490/2024 FILED BY PRESTIGE BUILDCON PVT LTD (DISPOSED ON : 2025-01- 14) W.P.(CRL) 3497/2024 FILED BY PRERNAA MALHOTRA AND ORS (DISPOSED ON : 2025- 01-14) BAIL APPLN. 544/2025 FILED BY ARVIND DHAM (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2024)
69	CRL.REV.P.-1243/2024 CRL.M.A. 32464/2024	OMKARA ASSET RECONSTRUCTION PVT LTD V/s DIRECTORATE OF ENFORCEMENT	ASHISH BATRA
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(0)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)	P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-ECIR 9/2021)
70	CRL.REV.P.-1300/2024 CRL.M.A. 34693/2024 CRL.M.A. 34694/2024 WITH CRL.M.C. 7860/2024 CRL.REV.P. 1243/2024	PURSHOTTAM PROFILES V/s DIRECTORATE OF ENFORCEMENT	PRABHAV RALLI
		OTHER DETAILS OF ADVOCATES: PRABHAV RALLI (OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2021) W.P.(CRL) 3052/2024 FILED BY MANIK AGGARWAL (DISPOSED ON : 2024-10-15) BAIL APPLN. 4240/2024 FILED BY PARAMJEET THROUGH PAIROKAR (D. OF HEARING : 2025- 04-16) CRL.REV.P. 1317/2024 FILED BY VINOD RICE MILL PVT LTD (D. OF HEARING : 2025-04-23) BAIL APPLN. 4821/2024 FILED BY RAKESH KUMAR GULATI (D. OF HEARING : 2025-04-16) CRL.M.C. 1778/2025 FILED BY TONTON MUIVAH (D. OF HEARING : 2025-05-05) BAIL APPLN. 1282/2025 FILED BY AJAY YADAV (D. OF HEARING : 2025-05-13) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2021)
71	CRL.REV.P.-1317/2024 CRL.M.A. 35619/2024 CRL.M.A. 5265/2025	VINOD RICE MILL PVT LTD V/s DIRECTORATE OF ENFORCEMENT	PRABHAV RALLI
		OTHER DETAILS OF ADVOCATES: PRABHAV RALLI(OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) PRABHAV RALLI(OFFICE.PRACHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2021) W.P.(CRL) 3052/2024 FILED BY MANIK AGGARWAL (DISPOSED ON : 2024-10-15) CRL.REV.P. 1300/2024 FILED BY PURSHOTTAM PROFILES (D. OF HEARING : 2025-04-23)

				BAIL APPLN. 4240/2024 FILED BY PARAMJEET THROUGH PAIROKAR (D. OF HEARING : 2025-04-16) BAIL APPLN. 4821/2024 FILED BY RAKESH KUMAR GULATI (D. OF HEARING : 2025-04-16) CRL.M.C. 1778/2025 FILED BY TONTON MUIVAH (D. OF HEARING : 2025-05-05) BAIL APPLN. 1282/2025 FILED BY AJAY YADAV (D. OF HEARING : 2025-05-13) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2021)
72	CRL.M.C.-246/2025 CRL.M.A. 1253/2025 CRL.M.A. 1254/2025	LAKSHAY VIJ V/s DIRECTORATE OF ENFORCEMENT THROUGH ITS DIRECTOR	PRABHAV RALLI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: PRABHAV RALLI (OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 50/2023) CRL.M.C. 6254/2024 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-09-04) W.P.(CRL) 2580/2024 FILED BY ARPAN GUPTA (D. OF HEARING : 2025-07-31) CRL.M.C. 8399/2024 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-10-24) BAIL APPLN. 4810/2024 FILED BY LAKSHAY VIJ (DISPOSED ON : 2025-02-07) CRL.M.C. 294/2025 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2025-02-27) W.P.(CRL) 227/2025 FILED BY ARPAN GUPTA (D. OF HEARING : 2025-07-31) CRL.M.C. 1148/2025 FILED BY DIRECTORATE OF ENFOCEMENT (DISPOSED ON : 2025-02-27) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 50/2023)
END OF THE BOARD/FOR DISPOSAL MATTERS				
73	W.P.(C)-2667/2019	ST. CECILIA'S PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION & ANR	VINAYAK BATTa, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: VINAYAK BATTa()(9873980084)(PETITIONER)		

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-12974/2021 CM APPL. 57148/2024	BILQEES BEGUM V/s MOHD SABIR & ANR.	SUMATI ANAND, CHANDAN KUMAR MANDAL, ABDUL SALAM, ABDUL TAHIR KHAN, RAJESH RAINA, KARAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: SUMATI ANAND(SUMIATIANANDADV@GMAIL.COM)(9312501598)(PETITIONER) CHANDAN KUMAR MANDAL(ADVOCATE4LIVINGBEING@GMAIL.COM)(9891703623)(PETITIONER) ADVOCATE SHRUTI(ADVOCATESHRUTI469@GMAIL.COM)(0)(PETITIONER) ABDUL SALAM(ADVOCATESHRUTI6469@GMAIL.COM)(8527966970)(RESPONDENT) ABDUL TAHIR KHAN(AKALAWFIRM1986@GMAIL.COM)(9811045583)(PETITIONER) RAJESH RAINA(ADVOCATE.RAJESHRAINAHOTMAIL.COM)(9810333196)(PETITIONER) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(PETITIONER) CHANDAN KUMAR MANDAL(ADVOCATE4LIVINGBEING@GMAIL.COM)(9891703623)(PETITIONER)		
2	W.P.(C)-14922/2024 CM APPL. 62605/2024	ANU ARAVIND P V/s DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES MINISITRY OF SOCIAL JUSTICE AND EMPOWERMENT	ADHISHWAR SURI, ABRAHAM MATHEWS	
		OTHER DETAILS OF ADVOCATES: PIYO HAROLD JAIMON(PIYO96HAROLD@GMAIL.COM)(9958983405)(PETITIONER) UNION OF INDIA, N SHONKER(UOIDHC@GMAIL.COM, NSHONKER@GMAIL.COM)(1123384193)(RESPONDENT) ABRAHAM MATHEWS(MATABRAHAMC@GMAIL.COM)(9910455244)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
3	W.P.(C)-4010/2025 CM APPL. 18611/2025 CM APPL. 21984/2025 CM APPL. 21985/2025	M/S MAFCO FOODS PVT LTD & ANR. V/s UNON OF INDIA & ANR.	ASAD ALVI, AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: ASAD ALVI, SABA ASAD & HAMD IRFAN(ASAD_ALVI_IN@YAHOO.COM)(9968207326)(PETITIONER) UNION OF INDIA, APEDA, SUDHANSHU(UOIDHC@GMAIL.COM, HEADQ@APEDA.GOV.IN, SUDHANSHU@APEDA.GOV.IN)(1123384193)(RESPONDENT) RISHI AGARWALA(HCMAIL@AGLAW.IN)(7838575844)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ({})(RESPONDENT)		
4	W.P.(C)-4578/2025	AMRIT SINGH V/s HIGH COURT OF DELHI THROUGH REGISTRAR GENERAL & ORS.	AMRIT SINGH	
		OTHER DETAILS OF ADVOCATES: AMRIT SINGH(SANJAY1989777@GMAIL.COM)(8800236040)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI HIGH COURT, AMIT GEORGE, ANU BAGAU(AMITGEORGE@OUTLOOK.COM, ANU@BAGAI.CO.IN)(0)(RESPONDENT)		
FOR ADMISSION				
5	W.P.(C)-11680/2023 CM APPL. 45570/2023	M/S GENERAL AGENCIES (INDIA) LTD. AND ANR. V/s GOVT. OF NCT OF DELHI AND ORS.	SOMNATH GUPTA, SUNIL KUMAR JHA, HIMAL AKHTAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT) HIMAL AKHTAR(HIMALAKHTARG@GMAIL.COM)(9810456889)(PETITIONER)		
6	W.P.(C)-14856/2024 CM APPL. 62395/2024	KRISHANAANSH KUMAR AND ORS V/s GOVT OF NCT OF DELHI AND ANR	AMAN KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES:		

		AMAN KUMAR THAKUR(ADVAMANKUMARTHAKUR@GMAIL.COM)(9818440869)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
7	W.P.(C)-17519/2024	MARIA GUILLERMINA SEYAHIAN & ANR. V/s UNION OF INDIA & ORS.	KARTIKEYA LAL RASTOGI	
		OTHER DETAILS OF ADVOCATES: KARTIKEYA RASTOGI(KARTIKEYARASTOGIADV@GMAIL.COM)(9870307001)(PETITIONER) IMMIGRATION, UNION OF INDIA(XINFO@IMMIGRATION.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
8	W.P.(C)-1361/2025	GREEN ESTATE HRE PLOT HOLDERS ASSOCIATION & ORS. V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS.	HEMANG	
		OTHER DETAILS OF ADVOCATES: HARSH K GAUTAM(HARSHKGAUTAM@YAHOO.CO.IN)(9891266434)(PETITIONER) SANTOSH KUMAR TRIPATHI, CS DELHI, COMIND, RCOOP(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, COMIND@NIC.IN, RCOOP@NIC.IN)(9868250806)(RESPONDENT) DC CENTRAL(DCCENTRAL@NIC.IN)(0)(RESPONDENT)		
9	W.P.(C)-1728/2025 CM APPL. 8352/2025 CM APPL. 17116/2025 CM APPL. 17214/2025	SOUTH WEST PINNACLE EXPLORATION LTD V/s 1 NOMINATED AUTHORITY MINISTRY OF COAL & ANR.	SHASHWAT PARIHAR	
		OTHER DETAILS OF ADVOCATES: SHASHWAT PARIHAR(SHASHWATADV@GMAIL.COM)(7903889268)(PETITIONER) UNION OF INDIA, RUP. BRAR(UOIDHC@GMAIL.COM, RUP.BRAR@NIC.IN)(1123384193)(RESPONDENT) SHASHWAT PARIHAR(SHASHWATADV@GMAIL.COM)(7903889268)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SUPPORT@HDFCBANK.COM, LTIGATION@SRCLEGAL.COM)(0)(RESPONDENT)		
10	W.P.(C)-3360/2025 CM APPL. 15863/2025	ROSEBERRY ESTATE LLP V/s MRS MADHURIKA KAMRA & ANR.	ROHAN MALIK	
		OTHER DETAILS OF ADVOCATES: ROHAN MALIK(RHMALIK90@OUTLOOK.COM)(9871305530)(PETITIONER) MADHURIKA, AJAY MEHTA(MADHURIKA.KAMRA@GMAIL.COM, AJAYMEHTA23@GMAIL.COM)(0)(RESPONDENT)		
11	W.P.(C)-3489/2025 CM APPL. 16354/2025	MANIDEEP MAGO V/s UNION OF INDIA & ORS.	ARVEEN SEKHON	
		OTHER DETAILS OF ADVOCATES: RISHI SEHGAL, KESHVAM CHAUDHRI, ARVEEN SEKHON, MUSKAAN KHURANA, DIYA(ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA, NAVEEN KUMAR, AAPMLA(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, REGISTRARAAPMLA-REV@NIC.IN)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
12	W.P.(C)-2224/2012	MINISTRY OF RAILWAYS V/s AMAR BAHADUR	ASHWANI BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-1052/2015 CM APPL. 1851/2015	LT. GOVERNOR'S SECRETARIAT V/s RAKESH AGARWAL	ZUBEDA BEGUM, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
14	W.P.(C)-6724/2017 WITH W.P.(C) 2211/2018 W.P.(C) 16844/2024	PITASO BAI & ORS V/s GOVERNMENT OF NCT OF DELHI & ORS.	MADHU TEWATIA, VARUN NISCHAL	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-2211/2018 WITH W.P.(C) 6724/2017	POOJA TALWAR AND ORS. V/s UNION OF INDIA AND ORS.	VIVEK KUMAR TANDON, RUKHMINI BOBDE	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON()(9811363057)(PETITIONER) RUKHMINI BOBDE(BOBDE.RUKHMINI@GMAIL.COM)(9871738029)(RESPONDENT)		
16	W.P.(C)-16844/2024	SMT RAJ KAUR & ORS. V/s GOVERNMENT OF NCT DELHI & ORS.	ABINASH KUMAR MISHRA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: ABINASH K MISHRA & ASSOCIATES(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) AVNISH AHLAWAT, SANTOSH KUMAR TRIPATHI(AVNISHAHLAWAT@YAHOO.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
17	W.P.(C)-13531/2018	UNION OF INDIA AND ORS. V/s KARTAR SINGH	SHIPRA SHUKLA	
		OTHER DETAILS OF ADVOCATES: SHIPRA SHUKLA()(9810274839)(PETITIONER)		
18	W.P.(C)-304/2019 CM APPL. 1486/2019 WITH W.P.(C) 9282/2021	UNION OF INDIA V/s ABHISHEK SHUKLA AND ORS.	ARUN BHARDWAJ	

		OTHER DETAILS OF ADVOCATES: ARUN BHARDWAJ()(9599778214)(PETITIONER)		
19	W.P.(C)-4528/2021 CM APPL. 1198/2025	UTPRARIT CONSUMER FOUNDATION V/s BUREAU OF INDIAN STANDARDS AND ANR	TUSHAR ALPHONSE JOHN, VINOD KUMAR, VIPIN NAIR, VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: TUSHARJOHN(TUSHAR@OPTIMUSLEGAL.IN)(9871109205)(PETITIONER) TUSHAR A. JOHN(TUSHAR@OPTIMUSLEGAL.IN, MAIL@OPTIMUSLEGAL.IN)(9871109205)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) TUSHAR A JOHN()(9536999979)(PETITIONER) VIVEK SINGH(SINVIV@GMAIL.COM)(0)(RESPONDENT) VIPIN NAIR(NAIRVIPIN73@GMAIL.COM)(9891061111)(PETITIONER) VIVEK SINGH(SINVIV@GMAIL.COM)(9810524584)(PETITIONER)		
20	W.P.(C)-4604/2022 CM APPL. 13790/2022 CM APPL. 15311/2024	JINDAL STEEL AND POWER LIMITED V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, DELHI ZONE -II, NEW DELHI AND ANR.	PRERNA MEHTA, ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: PRERNA MEHTA(M.PREMA@GMAIL.COM)(9811346756)(PETITIONER) CGS(CGSC461@GMAIL.COM)()(RESPONDENT) PRERNA MEHTA(M.PRERNA@GMAIL.COM)()(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT)		
21	W.P.(C)-7806/2022 CM APPL. 58224/2024	IDBI BANK LIMITED ON BEHALF OF THE SENIOR LENDERS V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA AND ANR & ANR.	RAUNAK DHILLON	
		OTHER DETAILS OF ADVOCATES: CYRIL AMARCHAND MANGALDAS(RAUNAK.DHILLON@CYRILSHROFF.COM)(9999166111)(PETITIONER) PINKCITY EXPRESSWAY(SECRETARY@PINKCITYEXPRESSWAY.COM)()(RESPONDENT) ROJAIPUR(ROJAIPUR@NHAI.ORG)()(RESPONDENT) PAVAN PRASAD(PAVAN.PRASAD@PINKCITYEXPRESSWAY.COM)()(RESPONDENT) SHASHANK S.(SHASHANK.S@KMCGROUP.CO.IN)()(RESPONDENT) JAI(JAI@NHAI.ORG)()(RESPONDENT) NHAIJAIPUR(NHAIJAIPUR@GMAIL.COM)()(RESPONDENT) RAUNAK DHILLON (RAUNAK.DHILLON@CYRILSHROFF.COM)(9999166111)(PETITIONER) JAI(JAI@NHAI.ORG, SECRETARY@PINKCITYEXPRESSWAY.COM)(0)(RESPONDENT) RAUNAK DHILLON (RAUNAK.DHILLON@CYRILSHROFF.COM)(9873134828)(PETITIONER)		
22	W.P.(C)-11374/2022 CM APPL. 33481/2022	ANIL SYAL V/s FLYWHEEL LOGISTICS SOLUTIONS PVT. LTD.	MANOHAR MALIK, NAMIT SURI, PRACHI JOHRI	
		OTHER DETAILS OF ADVOCATES: MANOHAR MALIK(MANOHAR.MALIK@GMAIL.COM)(9711288528)(PETITIONER) SHYAM SUNDAR AGARWAL(SKA2396@GMAIL.COM)(8826756715)(RESPONDENT) NAMIT SURI(NAMITSURI1990@GMAIL.COM)(9582410211)(RESPONDENT) PRACHI JOHRI(PRACHI.J.17@GMAIL.COM)(7828421815)(PETITIONER)		
23	W.P.(C)-1001/2023 CM APPL. 3895/2023	PUNJAB AND SIND BANK V/s JARNAIL SINGH	BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES: BRIJESH KUMAR TAMBER(OFFICEOFBRIJESHKTAMBER@GMAIL.COM)(9891125411)(PETITIONER)		
24	W.P.(C)-1371/2023 CM APPL. 19172/2023 CM APPL. 24112/2023 CM APPL. 4573/2024	SH VINOD KUMAR AGGARWAL V/s GOVT. OF NCT OF DELHI & ORS.	ATUL KUMAR SINGH, ANAND DUGGAL	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR SINGH(ADV.AKSS@GMAIL.COM)(9555526556)(PETITIONER) SIDDHU PANDA(SIDDHUPANDA@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) REVANTA MULTISTATE(INFO@REVANTAMULTISTATECGHS.COM)()(RESPONDENT) PUNEET (PUNEETKUMAR436@GMAIL.COM)()(PETITIONER) ANAND DUGGAL(ANANDLEGAL421@GMAIL.COM)(7042421170)(PETITIONER) VRCOM(VRCOM1660@GMAIL.COM, ADV.AKSS@GMAIL.COM, INFO@REVANTAMULTISTATECGHS.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SIDDHUPANDA@GMAIL.COM)(9868250806)(RESPONDENT) ANAND DUGGAL(ANANDLEGAL421@GMAIL.COM)(7042421170)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AKSS(ADV.AKSS@GMAIL.COM, INFO@REVANTAMULTISTATECGHS.COM, SIDDHUPANDA@GMAIL.COM)()(RESPONDENT) VRCOM(VRCOM1660@GMAIL.COM)()(RESPONDENT) ANAND DUGGAL(ANANDLEGAL421@GMAIL.COM)(7042421170)(PETITIONER) SIDDHARTH PANDA, REVANTA MULTI STATE CGHS(SIDDHUPANDA@GMAIL.COM, INFO@REVANTAMULTISTATECGHS.COM)()(RESPONDENT) VRCOM, SANTOSH KUMAR TRIPATHI, AKSS(VRCOM1660@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, ADV.AKSS@GMAIL.COM)(9868250806)(RESPONDENT)		
25	W.P.(C)-4322/2023 CM APPL. 16639/2023 CM APPL. 66265/2024	M/S RAAS CONTROLS V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED & ANR.	RAHUL MALHOTRA, GAURAV GOYAL	
		OTHER DETAILS OF ADVOCATES: RAHUL MALHOTRA(RAHULSSMALHOTRA@GMAIL.COM)(9899218215)(PETITIONER)		

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26	W.P.(C)-6050/2023 CM APPL. 23681/2023 CM APPL. 903/2024	BSES YAMUNA POWER LIMITED V/s DELHI METRO RAIL CORPORATION & ORS.	AMIT KAPUR, AMIT TEWARI, DIPTI CHAUHAN, AMIT TEWARI, VIBHA MAHAJAN SETH, MAYANK GROVER
		OTHER DETAILS OF ADVOCATES: J.SAGAR ASSOCIATES(MANU.TIWARI@JSALAW.COM)(7428924500)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KRISHAN(KRISHAN@JSALAW.COM){}(PETITIONER) AMIT TEWARI(ATANDA.ADV@GMAIL.COM)(9818180025)(RESPONDENT) DIPTI CHAUHAN(CHAUHANLAWCHAMBER0@GMAIL.COM)(7827816897)(PETITIONER) AMIT TEWARI(ATANDA.ADV@GMAIL.COM)(9818180025)(RESPONDENT) VIBHA MAHAJAN SETH(VIBHSMJ@YAHOO.COM.SG)(9810702410)(RESPONDENT) MAYANK GROVER(MAYANK297@GMAIL.COM)(9810579180)(PETITIONER)	
27	W.P.(C)-8203/2023	NIRMAL BOTHRA V/s GOVT. OF NCT OF DELHI & ORS.	SANJEET SINGH, BHARAT BHUSHAN BHATIA, DEEPAK CHAND PANDEY, SAHIL GOEL
		OTHER DETAILS OF ADVOCATES: RANJIT SINGH(G.SANJEET@GMAIL.COM)(9811767675)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MULTI BYTE(MULTIBYTE123@YAHOO.CO.IN){}(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) DEEPAK CHAND PANDEY(ADVDEEPAKCHANDPANDEY@GMAIL.COM)(8368350166)(RESPONDENT) SAHIL GOEL(GOEL.SAHIL1611@GMAIL.COM)(8750188345)(RESPONDENT)	
28	W.P.(C)-8884/2023 CM APPL. 33570/2023	KONDLI GHAROLI 1350 WELFARE FOUNDATION V/s THE REGISTRAR OF SOCIETIES & ORS.	ABHIMANYU JHAMBHA, JITESH KUMAR
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBHA(AJ@ABHIMANYUJHAMBHA.COM)(9218999999)(PETITIONER) JAI AMBEY(JAIAMBEYAPARTMENT@GMAIL.COM, RWA336.2012@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, DCEAST@NIC.IN, SDMMV.REV.DELHI@NIC.IN){}(RESPONDENT) NARENDRA KUMAR CHAUDHARY(NARENDRA.LUCKYCHAUDHARY@GMAIL.COM){}(RESPONDENT) JITESH KUMAR(JITESH9U@GMAIL.COM)(7053957245)(PETITIONER)	
29	W.P.(C)-9314/2023 CM APPL. 35465/2023	AIR INDIA LTD & ORS. V/s NATIONAL COMMISSION FOR SCHEDULED TRIBES & ANR.	AMIT KUMAR MISHRA, SVARNITI LAW OFFICES
		OTHER DETAILS OF ADVOCATES: P AND A LAW OFFICES(){(9899319674)(PETITIONER) NATIONAL COMMISSION FOR SCHEDULED CASTES(ADVOCATETESINGH@GMAIL.COM, RAJNISHKANT3@GMAIL.COM){}(RESPONDENT) {()}(PETITIONER)	
30	W.P.(C)-9423/2023	YASHIKA BHASIN @ YASHIKA ANAND V/s UNION OF INDIA THROUGH SECRETARY, MINISTRY OF EXTERNAL AFFAIRS & ORS.	NIPUN ARORA
		OTHER DETAILS OF ADVOCATES: NIPUN ARORA(ADVNIPUNARORA@GMAIL.COM)(8800565686)(PETITIONER) EMAI HELP(EMAIHELP@UIDAI.GOV.IN, DIR.LEGAL-HQ@UIDAI.NET.IN, CEO@UIDAI.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM){}(RESPONDENT)	
31	W.P.(C)-9526/2023 CM APPL. 36403/2023	AJAY YADAV V/s GOVT OF NCT OF DELHI	ARUN VOHRA
		OTHER DETAILS OF ADVOCATES: ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(PETITIONER) DHANKHAR RAVI(STANDINGCOUNSELGNCTD@GMAIL.COM, DHANKHARSRAVI75@GMAIL.COM)(9868250806)(RESPONDENT)	
32	W.P.(C)-11818/2023 CM APPL. 67809/2024	TARUN BAKSHI V/s UNION OF INDIA & ORS.	AKHILESH TALLURI
		OTHER DETAILS OF ADVOCATES: AKHILESH TALLURI AND JOY BANERJEE(OFFICE@GRSCHAMBERS.COM)(9899436986)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) AKHILESH TALLURI AND JOY BANERJEE(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) INDRUJ SINGHARAI(CHAMBEROFINDRUJSINGHRAI@GMAIL.COM)(0)(RESPONDENT)	
33	W.P.(C)-12476/2023 CAV 491/2023	MS. X V/s TRUEBLUE INDIA LLP & ANR.	SIDHANT PANDITA, PRIYANSHA SHARMA
		OTHER DETAILS OF ADVOCATES:	

		CLASSIS LAW & ASSOCIATES(NRR168@GMAIL.COM)(1142130000)(PETITIONER) PRIYANSH(PRIYANSHSHARMA14@GMAIL.COM)()(RESPONDENT) PRIYANSH SHAH(PRIYANSHASHAN1A4@GMAIL.COM, RSINGH1@PEOPLES COUNT.GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-13668/2023 CM APPL. 32515/2024 CM APPL. 16746/2025	PRASHANT V/s UNION OF INDIA AND ORS.	PRASHANT, RAMNEEK MISHRA, RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR(PRASHANTSHARMA053@GMAIL.COM)(9899609393)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PRASHANT(PRASHANTSHARMA053@GMAIL.COM)(9899609393)(PETITIONER) UNION OF INDIA, INDIAN SHOOTING, UPSRA(UOIDHC@GMAIL.COM, INDIANSHOOTING@GMAIL.COM, UPSRA_1@HOTMAIL.COM)()(RESPONDENT) RAMNEEK MISHRA()(9811945115)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, AVSRATHORE@GMAIL.COM, OFFICEOFBALENDU@GMAIL.COM)(0)(RESPONDENT) RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(9811945115)(PETITIONER)		
35	W.P.(C)-14534/2023	BIRLA INSTITUTE OF TECHNOLOGY V/s UNION OF INDIA & ORS.	AGRIM ARORA, M THEEPA	
		OTHER DETAILS OF ADVOCATES: V.LAKSHMIKUMARAN(CHARANYA.1LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(RESPONDENT)		
36	W.P.(C)-16732/2023 CM APPL. 67407/2023	VISHNU BHAGAT V/s THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	SMRITI ASMITA, V.K MISRA	
		OTHER DETAILS OF ADVOCATES: SMRITI ASMITA(LEGAL@SMRITIASMITA.COM)(8800795326)(PETITIONER) V.K MISRA(VINAY.MISRA@TULI.CO.IN)(9810576950)(PETITIONER)		
37	W.P.(C)-754/2024	M/S KENIT METALLURY PRIVATE LIMITED V/s UNION OF INDIA & ANR.	HEMLATA RAWAT, ASHEESH JAIN	
		OTHER DETAILS OF ADVOCATES: HEMLATA FAWAT (PRAMOD@ATHENALAWASSOCIATES.COM)(9899428589)(PETITIONER) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)(9717025453)(RESPONDENT)		
38	W.P.(C)-1191/2024 CM APPL. 4987/2024 CM APPL. 8014/2024 CM APPL. 19650/2024	M/S ALKEM LABORATORIES LTD. V/s UNION OF INDIA & ANR.	ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) NATIONAL PHARMACEUTICAL PRICING AUTHORITY(CHAIRMAN.NPPA@NIC.IN, HASHMATNABI@HASHMATNABI.COM)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) ANSHUMAN(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.CGSC@GMAIL.COM, KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-1655/2024	SHRIKANT DUBEY V/s ADJUDICATING AUTHORITY PREVENTION OF MONEY LAUNDERING & ORS.	BHARAT UPRETI, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR PANDEY(ADVBHARAT578@GMAIL.COM)(8826370379)(PETITIONER) MR. ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ADJUDICATING AUTHORITY(REGISTRARAAPMLA-REV@NIC.IN, ED-DEL-REV@NIC.IN)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
40	W.P.(C)-3289/2024 CM APPL. 13571/2024	SANJAY KUMAR SINGH V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR(LLJURISTS@YAHOO.CO.IN)(9811136353)(PETITIONER) LEGAL PROCEEDING(LEGAL.PROCEEDING@IBBI.GOV.IN)()(RESPONDENT)		
41	W.P.(C)-3745/2024 CM APPL. 32537/2024	RAHUL V/s GOVT OF NCT OF DELHI & ORS.	SAHIL SOOD, PANKAJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: TANSI HQ SIROHI AND SHRUTI SHIVKUMAR AND SAHIL SOOD(OFFICE.ADTANISHQSIROHI@GMAIL.COM, NAVYALEGAL@NAVYALEGAL.COM)(9910035355)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ABHIJIT CHAKRAVARTY(ACHAKRAVARTYLEGAL@GMAIL.COM)()(RESPONDENT) T SINGH DEV(OFFICESINGHDEV@GMAIL.COM)()(RESPONDENT)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SBV SHASTRINAGAR(SBVSHASTRINAGAR1208229@GMAIL.COM, MKSDEO1961@GMAIL.COM,)()(RESPONDENT) NAVYA LEGAL(NAVYALEGAL@NAVYALEGAL.COM)(9910035355)(PETITIONER) TIN GARG, ACHAKRAVARTY LEGAL, MANISH(TINGARG15@GMAIL.COM, ACHAKRAVARTYLEGAL@GMAIL.COM, MANISH_G30@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI, SEC SERVICE, MK DEO(STANDINGCOUNSELGNCTD@GMAIL.COM, SECSREVICES@NIC.IN, MKSDEO1961@GMAIL.COM)(9868250806)(RESPONDENT) SBV SHASTRI NAGAR, SHO SARAI ROPHILLA(SBVSHASTRINAGAR1208229@GMAIL.COM, SHO-SARAIROHILLA-DL@NIC.IN)()(RESPONDENT) DEV SINGH(OFFICESINGHDEV@GMAIL.COM,)()(RESPONDENT) DELHI MEDICAL COUNCIL, MSDCBHDHS, DCPCR(DELHIMEDICALCOUNCIL@GMAIL.COM, MSDCBHDHS.DELHI@NIC.IN, DCPCR@HOTMAIL.COM)()(RESPONDENT) PANKAJ KUMAR SHARMA (ADV.PANKAJKUMARSHARMA@OUTLOOK.COM)(9811572309)(RESPONDENT)		
42	W.P.(C)-5647/2024 CM APPL. 23268/2024 CM APPL. 48878/2024	JYOTI SINGH V/s DELHI DEVELOPMENT AUTHORITY & ORS.	INDER BIR SINGH, TUSHAR SANNU DAHIYA, RAJESH RAINA	
		OTHER DETAILS OF ADVOCATES: INDER BIR SINGH(EETINDER@YAHOO.COM)(9818866646)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RRJ ASSOCIATES(RISHAB@RRJASSOCIATE.COM)()(RESPONDENT) JAMEEL AKHTAR OF A D INFRA(SUPPORT@LAMAISONDESIGN.IN)(9650928692)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(8960896896)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) INDER BIR SINGH(EETINDER@YAHOO.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAJESH RAINA(ADVOCATE.RAJESHRAINAINA@HOTMAIL.COM)(9810333196)(PETITIONER)		
43	W.P.(C)-5742/2024 CM APPL. 23710/2024 CM APPL. 23711/2024 CM APPL. 42865/2024	PARVIOM TECHNOLOGIES PRIVATE LIMITED V/s 1. GOVERNMENT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS.	HARSH VARDHAN	
		OTHER DETAILS OF ADVOCATES: HARSH VARDHAN ()(9467194651)(PETITIONER) STOCK HOLDING CORPORATION(COMPLIANCE@STOCKHOLDING.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ZENITH LAW CHAMBERS(ARNAB.CHATTERJEE@ZLC.CO.IN)(9467194651)(PETITIONER) SANTOSH KUMAR TRIPATHI, SECY FS, STOCK HOLDING(STANDINGCOUNSELGNCTD@GMAIL.COM, SECY-FS@NIC.IN, COMPLIANCE@STOCKHOLDING.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(C)-6197/2024 CM APPL. 25842/2024	SUNITA DEVI V/s GOVERNMENT OF NCT OF DELHI & ORS.	RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: RAHUL SAGAR GAHAY(RAHUL.SHAY@SAHAYCHAMBERS.COM, ASSOCIATES@SAHAYCHAMBERS.COM, PRINCE.SINGH@SAHAYCH)(9958867445)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
45	W.P.(C)-11483/2024	RAKESH KUMAR GUPTA V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA & ANR.	ADITYA MADAAN, ADITYA SIKKA	
		OTHER DETAILS OF ADVOCATES: ADITYA MADDAN(INFO@MADAANLAW.IN)(9899417991)(PETITIONER) INSOLVENCY AND BANKRUPTCY BOARD OF INDIA(JITHESH@GOV.IN, RAJESH.K10@IBBI.GOV.IN, C.RAMACHANDRARAO@IBBI.GOV.IN,)(0)(RESPONDENT) ADITYA SIKKA(ADITYA.SIKKA26@GMAIL.COM)(9810326295)(PETITIONER)		
46	W.P.(C)-12456/2024 CM APPL. 51857/2024	MS TPL- KIPL JOINT VENTURES V/s MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL, DISTRICT MAGISTRATE WEST, GOVT. OF NCT OF DELHI AND ANR	RENU GUPTA, BHARAT BHUSHAN BHATIA	
		OTHER DETAILS OF ADVOCATES: RENU GUPTA(RENU@OLIVELAW.IN)(9873316904)(PETITIONER) TPL KIPL JOINT VENTURE(RAHUL JADWANI)(RAHULJ@TATAPROJECTS.COM)(9687629590)(PETITIONER) MICRO AND SMALL ENTERPRISES(DCWEST@NIC.IN)(1125107118)(RESPONDENT) KRA INFRASTRUCTURE PVT.LTD.(MANOJFCA@GMAIL.COM, KRANAND.COM@GMAIL.COM)(9818406063)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER)		
47	W.P.(C)-12608/2024 CM APPL. 52413/2024 CM APPL. 71043/2024	NAVAMMA & ORS. V/s THE ARCHAEOLOGICAL SURVEY OF INDIA THROUGH DIRECTORE OF GENERAL , DELHI CURCLE HUMAYOUN TOMB ,DELHI CIRCLE(SUB CIRCLE HUMAYUN TOMB)_ & ORS.	DWARKA SAWALE	
		OTHER DETAILS OF ADVOCATES: DWARKA SAWALE(DWARKASAWLE@GMAIL.COM)(9711158224)(PETITIONER) PAWAN SINGH, MCD, DDA(PS431999@GMAIL.COM, CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DWARKA SAWALE(DWARKASAWLE@GMAIL.COM)(9711158224)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-13477/2024	JM KALIA V/s ADJUDICATING OFFICER AND SECRETARY IT & ANR.	RAVINDER KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: RAVINDER KR. YADAV(ADVRAVINDERYADAV@GMAIL.COM)(9811053371)(PETITIONER)		

		ADJUDICATNG OFFICER & SECRETARY (I.T.), PSTOLG, SANTOSH KUMAR TRIPATHI(SECYIT@NIC.IN, PSTOLG.DELHI@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
49	W.P.(C)-14353/2024 CM APPL. 60100/2024 CM APPL. 63848/2024	SANATAN SANSTHA REGD CHARITABLE TRUST & ORS. V/s UNION OF INDIA & ORS.	AMITA SACHDEVA, MAMTA RANI	
		OTHER DETAILS OF ADVOCATES: AMITA SACHDEVA(ADV.AMITSACHDEVA@GMAIL.COM, ADV.AMITSACHDEVA@ASAOFFICE.CO.IN)(9958632902)(PETITIONER) UNION OF INDIA, WEBMASTER, MEITY(UOIDHC@GMAIL.COM, WEBMASTER@MEITY.GOV.IN, SECRETARY@MEITY.GOV.IN, MOEIT@GOV.IN)(1123384193)(RESPONDENT) MOC OFFICE, GOOGLE(MOC-OFFICE@GOV.IN, SUPPORT-IN@GOOGLE.COM)(0)(RESPONDENT) AMITA SACHDEVA(ADV.AMITASACHDEVA@GMAIL.COM)(9958632902)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
50	W.P.(C)-14528/2024	SMT JYOTI V/s GOVT OF NCT OF DELHI AND ORS	RAJESH KUMAR, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(KUMARRAJESHADV@GMAIL.COM)(9810195013)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) RAJESH KUMAR(DEEPAKRAWAT5966@GMAIL.COM)(9711050620)(PETITIONER)		
51	W.P.(C)-14611/2024 CM APPL. 61345/2024	ALLIAGE ENGINEERING INDIA PVT LTD V/s UNION OF INDIA & ORS.	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) UNION OF INDIA, SECY MCA, ROC DELHI, WE CARE(UOIDHC@GMAIL.COM, SECY.MCA@NIC.IN, ROC.DELHI@MCA.GOV.IN, WECARE@IN)(1123384193)(RESPONDENT) SIMPLICITY PROJECTS, WE CARE, VKKC(SPPL@SIMPLICITYPROJECTS.COM, WECARE@IN.NEST, VKKC@REDIFFMAIL.COM)(0)(RESPONDENT)		
52	W.P.(C)-15475/2024 CM APPL. 64948/2024 CM APPL. 3665/2025	NATIONAL RESTAURANT ASSOCIATION OF INDIA V/s COMPETITION COMMISSION OF INDIA & ANR.	VIVEK PANDEY, SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: ABIR ROY(VIVEK.P@SARVADA.CO.IN)(9810806250)(PETITIONER) CCI, SWIGGY(SECY@CCI.GOV.IN, SECRETARIAL@SWIGGY.IN)(0)(RESPONDENT) ABIR ROY(VIVEK.P@SARVADA.CO.IN)(9810806250)(PETITIONER) SECY CCI(SECY@CCI.GOV.IN, SECRETARIAL@SWIGGY.IN)(0)(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@GMAIL.COM)(9999670588)(RESPONDENT)		
53	W.P.(C)-15881/2024 CM APPL. 66720/2024 CM APPL. 66721/2024	JAMES RICHARD BUCKLEY JR. V/s UNION OF INDIA & ORS.	A REYNA SHRUTI	
		OTHER DETAILS OF ADVOCATES: ABISHEK JEBARAJ, A. REYNA SHRUTI(REYNA@ISAACANDJACOB.COM)(40234906)(PETITIONER) UOI AND ORS(UOIDHC@GMAIL.COM, BOIHQ@NIC.IN, JSCPG-MHA@NIC.IN, PSFS@MEA.GOV.IN, ABISHEK@ISAAC)(0)(RESPONDENT) . (ABISHEK@ISAACANDJACOB.COM)(0)(RESPONDENT)		
54	W.P.(C)-16029/2024 CM APPL. 67363/2024	M/S. RAJWANT SINGH ENGINEERS AND CONTRACTOR V/s UNION OF INDIA & ANR.	CYRIL IGNATIUS	
		OTHER DETAILS OF ADVOCATES: AMIT PUNJ(AMIT.PUNJ@YAHOO.COM)(9810524966)(PETITIONER) SANTOSH KUMAR TRIPATHI, NDMC, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LAW.DEPTT.NDMC@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(CHAIRPERSON@NDMC.GOV.IN)(0)(RESPONDENT)		
55	W.P.(C)-16317/2024	MS. R V/s GOVERNMENT OF NCT OF DELHI & ORS.	SIJA NAIR	
		OTHER DETAILS OF ADVOCATES: SIJA NAIR PAL(SIJAN1512@GMAIL.COM)(9821753728)(PETITIONER) SIJA NAIR PAL(SIJAN1512@GMAIL.COM)(9821753728)(PETITIONER) . (HIMANSHUANANDGUPTA@YAHOO.COM, OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DLSA(STANDINGCOUNSELGNCTD@GMAIL.COM, LIGITATIONWING-DLSA@DELHI.GOV.IN)(9868250806)(RESPONDENT) DLSA, UNION OF INDIA(LAE-DLSA@GOV.IN, NORTHEAST-DLSA@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PRATIMA, HIMANSHU (OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) HIMANSHU(HIMANSHUANANDGUPTA@YAHOO.COM)(0)(RESPONDENT) . (LITIGATIONWING-DLSA@DELHI.GOV.IN, LAE-DLSA@GOV.IN, NORTHEAST-DLSA@NIC.IN)(0)(RESPONDENT)		
56	W.P.(C)-386/2025	M/S METAL FABRICATORS V/s DSIIDC	POOJA GOYAL	
		OTHER DETAILS OF ADVOCATES: YUGANSH MITTAL & VISHAL BANSAL(172DHC@GMAIL.COM)(9911256665)(PETITIONER) DSIIDCLC, ANU SALWAN, RK DHAWAN(DSIIDCLC@GMAIL.COM, ANUSALWAN@GMAIL.COM,		

		RKDHAWAN9@GMAIL.COM)(0)(RESPONDENT)		
57	W.P.(C)-579/2025	DINESH GUPTA V/s THE GOVT OF NCT OF DELHI & ORS.	RAKESH KUMAR BURMAN	
		OTHER DETAILS OF ADVOCATES: R.K. BURMAN(RAKESHBURMAN19@GMAIL.COM)(9350520408)(PETITIONER) SANTOSH KUMAR TRIPATHI, BALDEV SCHOOL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CH.BALDEVSSCHOOL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
58	W.P.(C)-655/2025	ABC V/s PUNJAB AND SIND BANK & ANR.	SAJAL MANCHANDA	
		OTHER DETAILS OF ADVOCATES: SAJAL MANCHANDA(MANCHANDA.SAJAL@GMAIL.COM)(9811477809)(PETITIONER) SK ROUT, PRAVEEN(ADVSKROUT@YAHOO.COM, PRAVEEN.BHAVSAR@PSB.CO.IN)(0)(RESPONDENT)		
59	W.P.(C)-1713/2025 WITH W.P.(C) 3022/2025	VIVEK KASHINATH CHHATRE V/s UOI THROUGH SECRETARY, MINISTRY OF TOURISM & ANR.	VIVEK KASHINATH CHHATRE	
		OTHER DETAILS OF ADVOCATES: VIVEK KASHINATH CHHATRE(BRIG.VIVEK.CHHATRE@GMAIL.COM)(9971065367)(PETITIONER) UNION OF INDIA, SANJAY(UOIDHC@GMAIL.COM, SANJAY.SINGH1@NIC.IN)(1123384193)(RESPONDENT)		
60	W.P.(C)-3022/2025	VIVEK KASHINATH CHHATRE V/s UNION OF INDIA THROUGH SECRETARY, MINISTRY OF TOURISM 1ST FLOOR, TRANSPORT BHAWAN, 1 PARLIAMENT STREET NEW DELHI 110001 & ORS.	VIVEK KASHINATH CHHATRE	
		OTHER DETAILS OF ADVOCATES: VIVEK KASHINATH CHHATRE(BRIG.VIVEK.CHHATRE@GMAIL.COM)(9971065367)(PETITIONER) UNION OF INDIA, CENTRAL CONSUMER PROTECTION, ANUPAM MISHRA, NIDHI KHARE(UOIDHC@GMAIL.COM, CCPA-DOCA@GOV.IN, JS-CG@NIC.IN, SECY-CA@NIC.IN)(1123384193)(RESPONDENT) JAMINI KUMAR SHAH, FHRAI, IATO(JAIMINIKUMAR.SHAH@MAHINDRAHOLIDAYS.COM, FHRAI@FHRAI.COM, ADMIN@IATO.IN)(0)(RESPONDENT) HOTEL ASSOCIATION OF INDIA, TAAI DELHI, AIRDA(HAI@HOTELASSOCIATIONOFINDIA.COM, TAAIDELHI@GMAIL.COM, INFO@AIRDA.ORG)(0)(RESPONDENT) DSOUZA, INDIA TOURISM(DONNA.DSOUSA@IHMGOA.GOV.IN, INDIATOURISM-MUM@NIC.IN)(0)(RESPONDENT)		
61	W.P.(C)-2013/2025	DELHI SUB-REGISTRAR BAR ASSOCIATION & ANR. V/s UNION OF INDIA & ANR.	PULKIT THAREJA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA, DEEPANSHU GARG, SOURABH HARIHAR(LEGALASSIST.CO.IN@GMAIL.COM)(8700510442)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
62	W.P.(C)-2220/2025 CM APPL. 10426/2025	KAPIL WAHIE V/s DELHI METRO RAIL CORPORATION & ANR.	AAYUSH AGARWALA, KARAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9811885242)(PETITIONER) PUSHKAR SOOD, ABHAY , UNION OF INDIA(PUSHKARSOOD03@GMAIL.COM, ABHAYCGSC@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(PETITIONER)		
63	W.P.(C)-2374/2025 CM APPL. 11253/2025	DISHA SELF HELP GROUP V/s GOVT OF NCT OF DELHI & ANR.	NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811368696)(PETITIONER) SANTOSH KUMAR TRIPATHI, AC EAST ZONE, CFOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, ACEASTZONE@YAHOO.COM, CFOOD@NIC.IN)(9868250806)(RESPONDENT)		
64	W.P.(C)-3393/2025 CM APPL. 16051/2025	SH. RAJ KUMAR AND ANR V/s GOVT OF NCT OF DELHI & ANR.	RAZIA SULTANA	
		OTHER DETAILS OF ADVOCATES: PARAS CHAUHAN, ROHIT CHAUHAN & RAZIA SULTANA(ADVOCATERAZIASULTANA@GMAIL.COM)(9910090012)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VISHWANATH RAM()(9910969890)(RESPONDENT)		
65	W.P.(C)-3541/2025	DEELISHA KHANNA THROUGH HER MOTHER V/s REGIONAL PASSPORT OFFICE BHIKAJI CAMA DELHI MOE	AMIQUE KHALID	
		OTHER DETAILS OF ADVOCATES: SRA LEGAL(SOLICITORS.SRALEGAL@GMAIL.COM)(9599589906)(PETITIONER) RPO DELHI, UNION OF INDIA(RPO.DELHI@MEA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

66	W.P.(C)-3735/2025 CM APPL. 17402/2025	DABUR INDIA LIMITED V/s UNION OF INDIA AND ANR.	R. JAWAHAR LAL, JITENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: R. JAWAHAR LAL(JAWAHAR@JLAW.IN)(9958996312)(PETITIONER) FSSAI, UNION OF INDIA, SECY HFW(LEGAL@FSSAI.GOV.IN, UOIHDC@GMAIL.COM, SECYHFW@NIC.IN)(1123384193)(RESPONDENT) JITENDRA KUMAR(KUMARJD81@GMAIL.COM)(9899513163)(RESPONDENT)		
67	W.P.(C)-3977/2025 CM APPL. 18495/2025	VIKAS VASUDEVA V/s LAND AND DEVELOPMENT OFFICE & ANR.	SHREYA SETHI	
		OTHER DETAILS OF ADVOCATES: SHREYA SETHI(SHREYASETHI093@GMAIL.COM)(9818666566)(PETITIONER) UNION OF INDIA, SECY URBAN, LDO, RAHUL VOHRA(UOIHDC@GMAIL.COM, SECYURBAN@NIC.IN, LDO@NIC.IN, VOHRA-RAHUL@DLF.IN)(1123384193)(RESPONDENT) PRASAD, VINAY PANDEY, MANDEEP KAUR(PRASAD-AMULYA@DLF.IN, PANDEY-VINAY1@DLF.IN, MANDEEP-KAUR@DLF.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM)(9868250806)(RESPONDENT) LAND AND DEVELOPMENT OFFICE()(9968106699)(RESPONDENT) DLF LIMITED()(9811059598)(RESPONDENT)		
FOR FINAL HEARING				
68	W.P.(C)-13296/2019 CM APPL. 54068/2019 CM APPL. 7116/2021	PROF. BREJESH LALL V/s THE DIRECTOR, INDIAN INSTITUTE OF TECHNOLOGY DELHI AND ANR.	LOKESH KUMAR, ARJUN MITRA, SIDDARTH AGARWAL	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR()(9810412737)(PETITIONER) ARJUN MITRA(AJMITRA@GMAIL.COM)(9810412737)(PETITIONER) LOKESH KUMAR(LOKESHKUMAR1962@REDIFFMAIL.COM)()(RESPONDENT) ANKUR(ANKURGP0802@GMAIL.COM)()(RESPONDENT) SIDDARTH AGARWAL(SIDDARTHAGARWAL321@GMAIL.COM)(9045513840)(PETITIONER)		
69	W.P.(C)-5328/2023 CM APPL. 40528/2023	ANIKET BAKSHI V/s UNION OF INDIA & ORS.	YOGINDER HANDOO, SHIVANI SHARMA, AKHILESH TALLURI	
		OTHER DETAILS OF ADVOCATES: YOGINDER HANDOO(MAIL@HANDOOANDHANDOO.COM)(9811478207)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) AKHILESH TALLURI(OFFICE@GRSCHAMBERS.COM)(9899436986)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(23382163)(RESPONDENT) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) DIG PAUL ASSOCIATES(DIGPAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) AKHILESH TALLURI(AKHILESHTALLURI12@GMAIL.COM)(9652357838)(PETITIONER)		
PART-HEARD MATTERS				
70	W.P.(C)-12409/2018 CM APPL. 10441/2022 WITH W.P.(C) 8186/2019 W.P.(C) 3530/2021 W.P.(C) 8472/2019 W.P.(C) 1640/2021	RUPALI JAIN AND ORS. V/s UNION OF INDIA AND ORS.	SRINIVASAN RAMASWAMY, NANDADEVI DEKA, GAURANG KANTH, FEBIN MATHEW VARGHESE, NANDADEVI DEKA, NIDHI RAMAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SRINIVASAN RAMASWAMY()(8750541571)(PETITIONER) SRINIVASAN RAMASWAMY(RAMASWAMY.SRINIVASAN@OUTLOOK.COM)()(PETITIONER) SRINIVASAN RAMASWAMY(CONTACT@KRADVOCATE.IN)(8750541571)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) KAADAMBARI SINGH(UCOL@UCOLINDIA.COM)(9811111892)(RESPONDENT) NANADADEVI DEKA(NANADADEVIDEKA@GMAIL.COM)(8130788166)(RESPONDENT) FEBIN MATHEW VARGHESE(FEB_MATT@YAHOO.CO.IN)(9953418874)(RESPONDENT) FEBIN MATHEW VARGHESE(FEB_MATT@YAHOO.CO.IN)(9953418874)(PETITIONER) NANDADEVI DEKA(NANADADEVIDEKA@GMAIL.COM)(8130788166)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		
71	W.P.(C)-8186/2019 CM APPL. 33929/2019 WITH W.P.(C) 12409/2018	SANJEEV CHOPRA AND ORS. V/s UNION OF INDIA AND ORS.	SHIKHAR KHARE	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHIKHAR KHARE()(8750541571)(PETITIONER)		
72	W.P.(C)-8472/2019 CM APPL. 34928/2019	RADIL TULI V/s UNION OF INDIA AND ORS.	SHIKHAR KHARE	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHIKHAR KHARE()(8750541571)(PETITIONER)		
73	W.P.(C)-1640/2021 CM APPL. 4692/2021 WITH W.P.(C) 3530/2021 W.P.(C) 12409/2018 W.P.(C) 8186/2019 W.P.(C) 8472/2019	MRS MINU SINGH V/s UNION OF INDIA & ORS.	AKSHYA DEV, AKSHYA DEV	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: DEEPEIKA KALIA AND KAPISH SETH AND MRITYUNJAI		

		SINGH(MRITYUNJAI91@GMAIL.COM)(7798017899)(PETITIONER) AKSHYADEV(AKSHAYLEGAL7@GMAIL.COM)(8010027505)(PETITIONER) DEEPEIKA KALIA AND KAPISH SETH AND MRITYUNJAI SINGH(MRITYUNJAI91@GMAIL.COM)(7798017899)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(SANJIVSAGAR@GMAIL.COM)(9811016162)(RESPONDENT) ROBIN RATNAKAR DAVID(DAVID@DUAASSOCIATES.COM)(9810250404)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(SANJIVSAGAR@GMAIL.COM)(9811016162)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHI URBAN ART COMMISSION(DAVID@DUAASSOCIATES.COM)(9810250404)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DELHI URBAN ART COMMISSION(DAVID@DUAASSOCIATES.COM)(9810250404)(RESPONDENT)		
74	W.P.(C)-3530/2021 CM APPL. 10684/2021 WITH W.P.(C) 12409/2018 W.P.(C) 8472/2019	VIJAY SANGHI & ANR. V/s UNION OF INDIA & ORS.	SRINIVASAN RAMASWAMY, SRINIVASAN RAMASWAMY	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SRINIVASANRAMASWAMY(SRINIVASAN@KRADVOCATES.IN)(8750541571)(PETITIONER) SHIKHAR KHARE(SRINIVASAN@KRADVOCATES.IN)(8750541571)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8920952108)(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(LAW.DEPTT.NDMC@GMAIL.COM){}(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY) ."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-1004/2025 CRL.M.A. 7609/2025	MANNU WADHWA V/s STATE(NCT OF DELHI)	NITIN JOSHI	
		OTHER DETAILS OF ADVOCATES: NITIN JOSHI(REMEDIUM606@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-240/2018) BAIL APPLN. 1938/2024 FILED BY MANNU WADHWA (DISPOSED ON : 2024-05-29) P.S.-FIR NO. :(TIMAR PUR-240/2018)
SUSPENSION OF SENTENCE				
2	CRL.M.(BAIL) 766/2025 In CRL.A.-193/2020	HARPREET SINGH V/s STATE	MANISH BAIDWAN, DEVRISHI TYAGI	
		OTHER DETAILS OF ADVOCATES: MANISH BAIDWAN()(9728430911)(PETITIONER) DEVVRISHI TYAGI(ADVDEVVRISHITYAGI@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-254/2012) CRL.M.C. 764/2015 FILED BY HARPREET SINGH (DISPOSED ON : 2015-02-27) P.S.-FIR NO. :(KHYALA-254/2012)
3	CRL.M.(BAIL) 1179/2023 In CRL.A.-675/2023	SAURABH V/s STATE OF NCT	KARAN DEWAN	
		OTHER DETAILS OF ADVOCATES: KARAN DEWAN(KARAN.DEWAN24@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(G.T.B. ENCLAVE-229/2016)
PAROLE/FURLOUGH				
4	W.P.(CRL)-466/2025	VIJAY KUMAR @ MANNU V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-780/2006) BAIL APPLN. 109/2010 FILED BY CHANDER KANT @ SUMIT PATHAK (DISPOSED ON : 2010-04-09) BAIL APPLN. 331/2011 FILED BY CHANDER KANT @ SUMIT PATHAK (DISPOSED ON : 2011-04-04) BAIL APPLN. 1447/2011 FILED BY VIJAY KUMAR @ MONTI (DISPOSED ON : 2012-02-24) CRL.A. 705/2013 FILED BY VIJAY@MONTI (DISPOSED ON : 2014-09-08) CRL.A. 976/2013 FILED BY VIJAY KUMAR @ MANNU (DISPOSED ON : 2014-09-08) W.P.(CRL) 2381/2014 FILED BY VIJAY KUMAR @ MANNU (DISPOSED ON : 2014-11-28) W.P.(CRL) 2495/2015 FILED BY VIJAY KUMAR @ MANNU (DISPOSED ON : 2016-01-15)

				W.P.(CRL) 255/2019 FILED BY VIJAY KUMAR @MANNU (DISPOSED ON : 2019-01-25) W.P.(CRL) 3016/2019 FILED BY VIJAY KUMAR @ MONTI (DISPOSED ON : 2019-10-23) W.P.(CRL) 2551/2021 FILED BY VIJAY KUMAR @ MANNU (DISPOSED ON : 2022-02-11) W.P.(CRL) 615/2022 FILED BY VIJAY KUMAR @ MANNU (DISPOSED ON : 2022-11-28) W.P.(CRL) 756/2022 FILED BY VIJAY KUMAR @ MANNU (DISPOSED ON : 2022-11-28) W.P.(CRL) 714/2023 FILED BY VIJAY KUMAR (DISPOSED ON : 2023-04-21) W.P.(CRL) 3827/2023 FILED BY VIJAY KUMAR @ MANNU (DISPOSED ON : 2024-01-24) W.P.(CRL) 701/2025 FILED BY VIJAY KUMAR ALIAS MONTI (D. OF HEARING : 2025-07-03) P.S.-FIR NO. :(MANGOLPURI-780/2006)
AFTER NOTICE MISC. MATTERS				
5	CONT.CAS(C)-1850/2023	PROF DR SANJEEV BAGAI & ORS. V/s MR ABHINAV KUMAR AND ORS.	PARITOSH DHAWAN	
		OTHER DETAILS OF ADVOCATES:		
6	CRL.M.A. 27674/2022 In CRL.A.-290/2020	TALVINDER SINGH V/s STATE (NCT OF DELHI)	PIYUSH SINGH, ADITYA PAROLIA	
		OTHER DETAILS OF ADVOCATES: PSP LEGAL()(9868012992)(PETITIONER) AKSHAY SRIVASTAVA(AKSHAY.SRIVASTAVA@PSPLEGAL.ORG)(9717495721)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
7	CRL.A.-517/2023	SUMIT V/s STATE (N.C.T) OF DELHI	AMAN PANWAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MAYUR VIHAR-494/2015)
8	CRL.A.-771/2023	HARDAYAL SINGH V/s STATE (NCT OF DELHI)	KUNAL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: KUNAL MALHOTRA (KUNALMALHOTRA15@GMAIL.COM)(9899773662)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
9	CRL.A.-881/2023 CRL.M.A. 28485/2023	P V/s THE STATE & ANR.	SUNITA ARORA, RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNITA ARORA(SUNITAARORA157@GMAIL.COM)(9871791271)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-30/2017)
10	CRL.L.P.-187/2018	GAYTRI @ POONAM V/s YASH ARORA	AJIT KUMAR, AJIT PRATAP	
		OTHER DETAILS OF ADVOCATES: AJIT KUMAR()(9810323655)(PETITIONER)		
11	CRL.L.P.-367/2018	MANOJ KUMAR PANCHAL V/s MAHENDER KUMAR PANCHAL	VIPIN KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES:		
12	CRL.L.P.-409/2018 CRL.M.A. 11819/2018	CENTRAL BUREAU OF INVESTIGATION V/s NIRMAL SINGH	RIPU DAMAN BHARDWAJ, SAJAN K. SINGH	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ()(9818030700)(PETITIONER)		P.S.-FIR NO. :(CBI-5-A-2015)
13	CRL.L.P.-416/2018	STATE (GNCT OF DELHI) V/s KAMAL SINGH	RAJAT KATYAL	
		OTHER DETAILS OF ADVOCATES: RAJAT KATYAL()(9811250543)(PETITIONER)		
14	CRL.L.P.-444/2018	STATE V/s AHMAD KHAN	KAMNA VOHRA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: KAMNA VOHRA()(9810272882)(PETITIONER)		P.S.-FIR NO. :(JAHANGIR PURI-471/2014)

15	CRL.L.P.-464/2018	STATE V/s PRADEEP	KEWAL SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES: KEWAL SINGH AHUJA()(9871990556)(PETITIONER)		P.S.-FIR NO. :(KARAWAL NAGAR-341/2014)
16	CRL.L.P.-465/2018 CRL.M.A. 28369/2018	SANDEEP KAUSHIK V/s MUKESH KUMAR	SAURABH SHARMA, SHARAD CHANDRA	
		OTHER DETAILS OF ADVOCATES: SAURABH SHARMA()(9899087861)(PETITIONER)		
17	CRL.L.P.-534/2018	RANBIR SINGH V/s SWAMI AGRO INDIA PVT. LTD. AND ANR.	SAMEER SHARMA, NAGENDER DESWAL	
		OTHER DETAILS OF ADVOCATES: SAMEER SHARMA()(9213857759)(PETITIONER) NAGENDER DESWAL(NAGENDER.DESWAL@GMAIL.COM)(9811477210)(PETITIONER)		
18	CRL.L.P.-535/2018 WITH CRL.L.P. 537/2018	RAJINDER SINGH V/s SUSHIL KUMAR JAIN	JAIVIR BAINS, VIKAS BHATIA, CANCELLED, RAJESH GULATI	
		OTHER DETAILS OF ADVOCATES: JAIVIR BAINS()(9818204748)(PETITIONER) RAJESH GULATI(RAJESHGULATI22@GMAIL.COM)(9811199659)(PETITIONER)		
19	CRL.L.P.-537/2018	RAJINDER SINGH V/s SUSHIL KUMAR JAIN	JAIVIR BAINS, VIKAS BHATIA, RAJESH GULATI	
		OTHER DETAILS OF ADVOCATES: JAIVIR BAINS()(9818204748)(PETITIONER) RAJESH GULATI(RAJESHGULATI22@GMAIL.COM)(9811199659)(PETITIONER)		
20	CRL.L.P.-665/2018 CRL.M.A. 42293/2019	RAJAN TANEJA V/s PADAM SINGH	KHALIL A. ANSARI	
		OTHER DETAILS OF ADVOCATES: KHALIL A. ANSARI()(9810046493)(PETITIONER) KHALIL A. ANSARI()(9810046493)(PETITIONER)		
21	CRL.L.P.-703/2018 CRL.M.A. 34949/2018	M/S. M.S. FROZEN FOOD CARRIERS V/s GOEL FOODS WORLD PVT. LTD.	NEERAJ YADAV	
		OTHER DETAILS OF ADVOCATES: NEERAJ YADAV()(9899426760)(PETITIONER)		
22	CRL.L.P.-832/2018	STATE V/s KAMLESH KUMAR	AASHAA TIWARI	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI()(9810128673)(PETITIONER)		P.S.-FIR NO. :(SHALIMAR BAGH-245/2012)
23	CRL.L.P.-135/2022 CRL.M.A. 6515/2022 CRL.M.A. 2430/2024	AMBIENCE FACILITIES MANAGEMENT PVT. LTD. V/s ROCKMAN BREWERIES LTD. & ANR.	SUMIT GAHLAWAT, DIVYA KALRA, GORANG GUPTA	
		OTHER DETAILS OF ADVOCATES: AMBIENCE FACILITIES MANAGEMENT PVT. LTD.(SUMIT.GEHLLOT@FIDDELEGAL.COM)(9717777388)(PETITIONER) AMBIENCE FACILITIES MANAGEMENT PVT. LTD.(SUMIT.GEHLLOT@FIDDELEGAL.COM)(9717777388)(PETITIONER) AMBIENCE FACILITIES MANAGEMENT PVT. LTD.(SUMIT.GEHLLOT@FIDDELEGAL.COM)(9717777388)(PETITIONER) AMBIENCE FACILITIES MANAGEMENT PVT. LTD.(SUMIT.GEHLLOT@FIDDELEGAL.COM)(9717777388)(PETITIONER) SUMIT GEHLLOT(SUMIT.GEHLLOT@FICLELEGAL.COM)(9717777388)(PETITIONER) KAJAL (MAKKARLKAJAL1806@GMAIL.COM)(9560652100)(PETITIONER) GORANG GUPTA(CREDOADVOCATES@GMAIL.COM)(9971686852)(RESPONDENT)		
24	CRL.L.P.-136/2022 WITH CRL.L.P. 160/2022 CRL.L.P. 195/2022 CRL.L.P. 293/2022 CRL.L.P. 467/2022 CRL.L.P. 152/2022 CRL.L.P. 463/2022 CRL.L.P. 464/2022 CRL.L.P. 466/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

25	CRL.L.P.-152/2022 WITH CRL.L.P. 467/2022 CRL.L.P. 463/2022 CRL.L.P. 464/2022 CRL.L.P. 466/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANITA DHINGRA(ADVOCATEANITADHIN GRA56@GMAIL.COM)(9871439621)(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.L.P.-160/2022 WITH CRL.L.P. 136/2022 CRL.L.P. 467/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
27	CRL.L.P.-195/2022 WITH CRL.L.P. 467/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
28	CRL.L.P.-293/2022 WITH CRL.L.P. 136/2022 CRL.L.P. 195/2022 CRL.L.P. 152/2022 CRL.L.P. 160/2022 CRL.L.P. 467/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
29	CRL.L.P.-463/2022 WITH CRL.L.P. 467/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES:		
30	CRL.L.P.-464/2022 CRL.M.A. 19511/2022 WITH CRL.L.P. 467/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
31	CRL.L.P.-466/2022 CRL.M.A. 19545/2022 WITH CRL.L.P. 467/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
32	CRL.L.P.-467/2022 CRL.M.A. 19613/2022 CRL.M.A. 19704/2022	SH. KANCHHID LAL V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	ANITA DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) ANITA DHINGRA(ADVOCATEANITADHINGRA56@GMAIL.COM)(9871439621)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

33	CRL.L.P.-227/2022	MR. UJJWAL RAJ VERMA V/s MR. J.P. SONI & ANR.	KAMLESH KUMAR	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR(KAMLESHVINDHYA@GMAIL.COM)(8587880072)(PETITIONER) KAMLESH KUMAR(KAMLESHVINDHYA@YAHOO.COM)(8587880072)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	CRL.L.P.-278/2022 WITH CRL.L.P. 279/2022	CELESTIAL TECH VATES LIMITED V/s UNITED TELESERVICES LTD	SHRIYA CHANDA	
		OTHER DETAILS OF ADVOCATES:		
35	CRL.L.P.-279/2022	CELESTIAL TECH VATES LIMITED V/s UNITED TELESERVICES LTD	SHRIYA CHANDA	
		OTHER DETAILS OF ADVOCATES: SHREYA SINGH(SHREYASINGH@ASHARMA.IN)(9911557649)(PETITIONER) HARENDER SINGH(HARENDER@ASHARMA.IN)()(RESPONDENT)		
36	CRL.L.P.-298/2022	STATE V/s PRADEEP @PANKAJ & ANR.	SANJEEV SABHARWAL, SIDDHARTHA SINGH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) SIDDHARTHA SINGH(SIDHSINGH100@GMAIL.COM)(9810684217)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-6/2011)
37	CRL.L.P.-364/2022	AMIT KUMAR V/s THE STANDING COUNSEL CRIMINAL & ANR.	JYOTI GUPTA, VAIBHAV SHAH	
		OTHER DETAILS OF ADVOCATES: MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) JYOTI GUPTA(JYOTI.GUPTA.LAWYER@GMAIL.COM)(9711166616)(PETITIONER) JYOTI GUPTA(JYOTI.GUPTA.LAWYER@GMAIL.COM)(9711166616)(PETITIONER) MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VAIBHAV SHAH(NUTSHELLLAWFIRM@GMAIL.COM)(9999162226)(RESPONDENT)		
38	CRL.L.P.-442/2022 CRL.M.A. 18289/2022	YOGENDRA PRASAD SINGH V/s M.K.TRADERS & ANR.	JITENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR TIWARI(FRIENDSLAWONE@GMAIL.COM)(8700146852)(PETITIONER)		
39	CRL.L.P.-544/2022	RAMESH PRAKASH V/s RAJINDER SINGH	SRI KRISHAN MITTAL	
		OTHER DETAILS OF ADVOCATES:		
40	CRL.M.C.-1148/2020 CRL.M.A. 4468/2020 CRL.M.A. 773/2021 CRL.M.A. 5525/2021 CRL.M.A. 5791/2025	GIRISH PESHORIA V/s STATE & ANR.	AMITABH CHATURVEDI, AMITABH CHATURVEDI, RAJAT ANEJA, RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: AMITABH CHATURVEDI()(9818259354)(PETITIONER) SANGEETH MOHAN K (ADVANKITMONGA@GMAIL.COM)(24337572)(PETITIONER) ANMOL(ANMOL.VASHIST@LEXINDIS.COM)()(RESPONDENT) AMITABH CHATURVEDI(MINENYOUNG@GMAIL.COM)(9818259354)(PETITIONER) SANGEETH MOHAN K (ANKTMONGA.MNY@GMAIL.COM)(9818259354)(PETITIONER) S K GANDHI(MAIL@LEXINDIS.COM)(9717760551)(RESPONDENT) ANEJA & ANEJA(ADMIN@ANEJAANDANEJA.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAJAT ANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER)		
41	CRL.REV.P.-323/2014	UMESH TRIPATHI & ANR V/s STATE(WILD LIFE INSPECTOR)	AJAY VERMA	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(CRL)-2915/2019 CRL.M.A. 38214/2019 WITH W.P.(CRL) 49/2021 W.P.(CRL) 684/2021 W.P.(CRL) 685/2022	PHARMACEUTICAL PRODUCTS OF INDIA LTD. & ORS V/s SERIOUS FRAUD INVESTIGATION OFFICE	AFFINITY LEGAL	
		OTHER DETAILS OF ADVOCATES: AFFINITY LEGAL()(9810126664)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 287117/2016)

				W.P.(CRL) 684/2022 FILED BY MAHESH V CHATURVEDI (D. OF HEARING : 2025-04-23) W.P.(CRL) 685/2022 FILED BY HARISH CHANDER CHOPRA (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 287117/2016)
43	W.P.(CRL)-49/2021 WITH W.P.(CRL) 684/2022 W.P.(CRL) 685/2022	ATV PROJECTS INDIA LTD. V/s SERIOUS FRAUD INVESTIGATION OFFICE	HEM PARKASH SHARMA, KULJEET RAWAL	
		OTHER DETAILS OF ADVOCATES: HEMSHARMA(HPS.DELHI12@GMAIL.COM)(9810131302)(PETITIONER) KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER)		
44	W.P.(CRL)-685/2022 CRL.M.A. 5737/2022	HARISH CHANDER CHOPRA V/s SERIOUS FRAUD INVESTIGATION OFFICE	HEM PARKASH SHARMA, KULJEET RAWAL	
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 287117/2016) W.P.(CRL) 2915/2019 FILED BY PHARMACEUTICAL PRODUCTS OF INDIA LTD. & ORS (D. OF HEARING : 2025-04-23) W.P.(CRL) 684/2022 FILED BY MAHESH V CHATURVEDI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 287117/2016)
45	W.P.(CRL)-684/2022 CRL.M.A. 5735/2022	MAHESH V CHATURVEDI V/s SERIOUS FRAUD INVESTIGATION OFFICE	HEM PARKASH SHARMA, KULJEET RAWAL	
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 287117/2016) W.P.(CRL) 2915/2019 FILED BY PHARMACEUTICAL PRODUCTS OF INDIA LTD. & ORS (D. OF HEARING : 2025-04-23) W.P.(CRL) 685/2022 FILED BY HARISH CHANDER CHOPRA (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 287117/2016)
46	W.P.(CRL)-2544/2022 CRL.M.A. 22288/2022	VINEY KRISHAN CHAUDHRI V/s PRINCIPAL DIRECTOR OF INCOME TAX (INV.), DELHI-2 & ANR.	UJJWAL SINGH	
		OTHER DETAILS OF ADVOCATES: UJJWAL KUMAR(UJJWAL@UJJWALSINGH.IN){}(PETITIONER) DELHI .DCIT(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
47	W.P.(CRL)-666/2025	RIYAZ KHAN @RIYAZ@GANDA@SONU V/s STATE OF NCT OF DELHI	GAUTAM KHAZANCHI (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN(CHUAHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OLD DELHI RAILWAY STATION-141/2008) CRL.A. 299/2012 FILED BY RIYAZ KHAN @ GAINDA (DISPOSED ON : 2014-10-31) W.P.(CRL) 1709/2019 FILED BY RIYAZ KHAN @ GAINDA (DISPOSED ON : 2019-08-21) P.S.-FIR NO. :(OLD DELHI RAILWAY STATION-141/2008)
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
48	W.P.(CRL)-44/2025 CRL.M.A. 398/2025 CRL.M.A. 2875/2025	AKASH SOLANKI V/s STATE GOVT OF NCT OF DELHI & ANR.	MANOJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR SHARMA ({})(9213613448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ KUMAR SHARMA(FIRMDDELHILAW@GMAIL.COM)(9213613448)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR-409/2024) W.P.(CRL) 1054/2025 FILED BY AKASH SOLONKI (DISPOSED ON : 2025-04-03) P.S.-FIR NO. :(PANDAV NAGAR-409/2024)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-1018/2024	SHRI NAND KISHOR SEHGAL V/s MADHU SEHGAL	KANWAR UDAI BHAN SINGH SEHRAWAT	
		OTHER DETAILS OF ADVOCATES:		
FOR COMPLIANCE				
2	CONT.CAS(C)-903/2022(Disposed off case)	IARI STENOGRAPHERS ASSOCIATION V/s SANJAY GARG, THE SECRETARY, ICAR	PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR S(KUMARSPADMA@GMAIL.COM)(9818346773)(PETITIONER) SECY EXP(SECYEXP@NIC.IN)()(RESPONDENT) ICAR (SECY.ICAR@NIC.IN)()(RESPONDENT)		
3	CONT.CAS(C)-941/2022	VIJAY KUMAR AND ORS. V/s SHRI SHAILENDRA SHARMA	JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) CPWD(CPWD_DGW@NIC.NIC)()(RESPONDENT)		
4	CM APPL. 60629/2024 CM APPL. 63621/2024 In CONT.CAS(C)-1145/2024(Disposed off case)	ST. STEPHEN COLLEGE V/s VIKASH GUPTA AND ORS	VARUN MUDGAL	
		OTHER DETAILS OF ADVOCATES: ROMY CHACKO, VARUN, SHAKTI(ROMYCHACKO@REDIFFMAIL.COM)(9999050203)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
5	CONT.CAS(C)-1045/2024	RAM CHANDER V/s S.K.MUAN GUTE AND ANR	GIRDHARI LAL VERMA	
		OTHER DETAILS OF ADVOCATES: G L VERMA(GLVERMA53@GMAIL.COM)(9891600120)(PETITIONER) RAM CHANDER()(9811755687)(PETITIONER) S K MUAN(DCFORREST.GNCTD@GOV.IN)(8800873022)(RESPONDENT) P K BANNERJEE(DYANCNGZ@MCD.ORG.IN)(9717787494)(RESPONDENT)		
6	CONT.CAS(C)-1500/2024	NASEEMUDDIN V/s SH. ASHWANI KUMAR & ORS.	SHAMSUDDIN ANSARI	
		OTHER DETAILS OF ADVOCATES: S D ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

7	CONT.CAS(C)-1538/2024	MOUNT CARMEL SCHOOL SOCIETY V/s GYANESH BHARTI, COMMISSIONER, MUNICIPAL CORPORATION OF DELHI & ORS.	SHUBHANKAR CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: VEDANTA VARMA(OFFICEVEDANTAVARMA.COM)(8800429179)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
8	CONT.CAS(C)-1599/2024	MADAN MOHAN SHARMA V/s HARDEEP SINGH & ORS.	DHRUV MALIK	
		OTHER DETAILS OF ADVOCATES: DHRUV MALIK(MALIKDHRUV@YAHOO.COM)(9871663456)(PETITIONER) SK MEENA(SKMEENA@STCLIMITED.CO.IN)(0)(RESPONDENT) CMD(CMD@STCLIMITED.CO.IN)(0)(RESPONDENT)		
9	CONT.CAS(C)-1668/2024	VINOD KUMAR SHARMA AND ORS V/s MS. PUNYA SALILA SRIVASTAVA AND ANR	HETVI K PATEL	
		OTHER DETAILS OF ADVOCATES: HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
10	CONT.CAS(C)-4/2025	MANOJ KUMAR V/s VIJAY KUMAR SINGH - VICE CHAIRMAN DDA	MOHAR SINGH JADHAV	
		OTHER DETAILS OF ADVOCATES: M S JADHAV(STOICJADHAV@YAHOO.CO.IN)(9213173678)(PETITIONER) DDA(DDA-WEB@DDA.GOV.IN)(0)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(0)(RESPONDENT) DDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CONT.CAS(C)-712/2022	RAM AVTAR TYAGI V/s SDM, CIVIL LINES AND ORS	CHITRA GOSWAMI, VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: CHITRA GOSWAMI (GOSWAMICHITRA05@GMAIL.COM)(9911112988)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(RESPONDENT)		
12	CONT.CAS(C)-942/2022	COURT ON ITS OWN MOTION V/s BOOTA SINGH ALIAS BUTA SINGH	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
13	CONT.CAS(C)-1052/2022	MS DURGA SARVESHVAR KAINTHOLA V/s DR MAHESH CHANDRA GOKLANEY	RADHIKA ARORA, AKSHITA SINGH	
		OTHER DETAILS OF ADVOCATES: RADHIKA(ARORARADHIKA30@GMAIL.COM)(9953497978)(PETITIONER) ARORA(ARORARADHIKA30@GMAIL.COM)(995347978)(PETITIONER) MAHESH()(9968919930)(RESPONDENT) MAHESH()(9968919930)(RESPONDENT) AKSHITA SINGH(AAKSHITASINGH22@GMAIL.COM)(7303112206)(RESPONDENT)		
14	CONT.CAS(C)-1089/2022	DEVENDER PAL SINGH V/s SHRI AJAY KUMAR BHALLA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
15	CONT.CAS(C)-109/2023	NAUMAN ALI V/s ESHA PANDEY, DCP, SOUTH-EAST DELHI AND ORS.	VISHESH WADHWA, SAHIL CHOPRA	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH CHAUHAN()(9999269096)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAHIL CHOPRA(SAHIL@THELAWCHAMBERS.CO.IN)(9654440009)(PETITIONER)		
16	CONT.CAS(C)-174/2023 CM APPL. 7428/2023 CM APPL. 6608/2024	DR. PRABAL PAL V/s DR. RAJENDRA KUMAR & ORS.	GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER) PRABAL PAL(PRABAL.PAL72@GMAIL.COM)(9433026950)(PETITIONER) ASIM (DR.ASIM.DAS@ESIC.NIC.IN)()(RESPONDENT) S R CHAUHAN(DRSRCHAUHAN@GMAIL.COM)()(RESPONDENT) RAJENDRA KUMAR(DIR-GEN@ESIC.NIC.IN)()(RESPONDENT) MANISH(SARANMANISHKUMAR@GMAIL.COM)(9891643652)(RESPONDENT) ARTI AHUJA(AS-LABOUR@NIC.IN)()(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER) MANISH K SARAN(SARANMANISHKUMAR@GMAIL.COM)(9891643652)(RESPONDENT)		

17	CONT.CAS(C)-409/2023 CM APPL. 16031/2023	MRS. SANTRA DEVI V/s MR. AMIT SHARMA, DY. COMMISSIONER, MCD AND ORS	FAISAL NASEEM, MONIKA VERMA, PAWAN KUMAR	
		OTHER DETAILS OF ADVOCATES: FAISAL NASEEM(FAIZALNASEEM@GMAIL.COM)(9971936265)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MONIKA VERMA(VERMAMONIKA1603@GMAIL.COM)(7742409386)(PETITIONER) PAWAN KUMAR(JUSTICE.PAWAN@GMAIL.COM)(9871022869)(PETITIONER)		
18	CONT.CAS(C)-419/2023	SUBHASH CHAND V/s RANJAN JAIN	NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: NAMIT SURI , PURNIMA SINGH , SURABHI SINHA (LISTING@LEXINDIS.COM)(9582410211)(PETITIONER) SAURABH SACHANAN (SAURABHSACHANADVCOATE@GMAIL.COM)()(RESPONDENT)		
19	CONT.CAS(C)-1074/2023 CM APPL. 25378/2024 CM APPL. 10517/2025	NATIONAL FEDERATION OF REGIONAL RURAL BANK EMPLOYEES V/s HARI HAR PATNAIK & ORS.	SHIV KUMAR TIWARI, SHAGUN BHARGAVA, SHIV KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: H C KHARBANDA , TRILOK NATH SAXENA(TNSAXENAADV@GMAIL.COM)(9810571840)(PETITIONER) LABOUR SECY(SECY-LABOUR@NIC.IN)()(RESPONDENT) GANGA SARALHWR(GANGASARALHWR@GMAIL.COM)()(RESPONDENT) TIGER(INFO@TIGER4INDIA.COM)()(RESPONDENT) CM@HO.UGB.ORG (CM@HO.UGB.ORG.IN)()(RESPONDENT) NFRBE(NFRBE@REDIFFMAIL.COM)()(RESPONDENT) SHAGUN BHARGAVA(SHAGUN.LAW@GMAIL.COM)(9891770449)(PETITIONER) TN SAXENA (TNSAXENAADV@GMAIL.COM)()(RESPONDENT) UGB(CM@HO.UGB.ORG.IN)()(RESPONDENT) SHIV KUMAR TIWARI(TIWARI36@GMAIL.COM)()(RESPONDENT) SHAGUN BHARGAVA(SHAGUN.LAW@GMAIL.COM)()(RESPONDENT) TIGER(INFO@TIGER4INDIA.COM)()(RESPONDENT) DR. SHIV KUMAR TIWARI(TNSAXENAADV@GMAIL.COM)(9810571840)(PETITIONER) SHAGUN(SHAGUN.LAW@GMAIL.COM)(0)(RESPONDENT)		
20	CONT.CAS(C)-1096/2023	FATEH CHAND V/s SH GYANESH BHARTI & ORS.	SHAMSUDDIN ANSARI, LALIT GUPTA	
		OTHER DETAILS OF ADVOCATES: S D ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER)		
21	CONT.CAS(C)-1288/2023	KUNWARPAL V/s DHRUV SHAH AND ANR	PIYUSH JAIN	
		OTHER DETAILS OF ADVOCATES: SUJEET BENIWAL, ROHIT KUMAR(ADV.ROHITPOONIA08@GMAIL.COM)(965033778)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
22	CONT.CAS(C)-1320/2023	RUHKSANA BANO & ORS. V/s ASHWANI KUMAR & ORS.	SHIVAM GOEL	
		OTHER DETAILS OF ADVOCATES: SHIVAM GOEL(ADV.SHIVAMGOEL@GMAIL.COM)(9871339314)(PETITIONER) AMIT KALE(AJAFGARHSDM@GMAIL.COM)()(RESPONDENT) ASHWANI(DIVCOM@NIC.IN)()(RESPONDENT) DIRECTOR OF ENDUCATION(DIREDU@NIC.IN)()(RESPONDENT) HEMANT(DCSW@NIC.IN)()(RESPONDENT) ASHWANI KUMAR(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
23	CONT.CAS(C)-1413/2023	SHRIRAM GENERAL INSURANCE COLTD V/s KAMLESH JHA & ANR.	SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM)()(RESPONDENT) PANKAJ(ADV.PANKAJ@GMAIL.COM)()(RESPONDENT)		
24	CONT.CAS(C)-1445/2023	MRS. DEEPIKA V/s SH. ATUL KUMAR RANA	RAHUL SHUKLA, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA & ASSOCIATES(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) ATUL(RANATUL02@GMAIL.COM)()(RESPONDENT) MANISH KUMAR(MANISH_7DEC@YAHOO.CO.IN)(9911008556)(PETITIONER)		
25	CONT.CAS(C)-1519/2023 CM APPL. 67262/2023	KAPIL KHURANA V/s SOMYA KHURANA	SHREYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KAPIL(KAPIL@EDC.CO.IN)(9810045887)(PETITIONER) SHREYA SINGHAL(SHREYASINGHAL91@GMAIL.COM)(9811747392)(PETITIONER) SOMYA KHURANA(SOMYANAMITAKHURANA@GMAIL.COM)(9958886688)(RESPONDENT)		

		SHREYA SINGHAL(SHREYASINGHAL91@GMAIL.COM)(9811747392)(PETITIONER) SOMYA (SOMYA@EDC.CO.IN)()(RESPONDENT) PRANAY CHITALE(PRANAYCHITALE@CVAASSOCIATES.IN)()(RESPONDENT) SOMYAN AMITA (SOMYANAMITAKHURANA@GMAIL.COM)()(RESPONDENT)		
26	CONT.CAS(C)-1605/2023	COURT ON ITS OWN MOTION V/s MADAN LAL JAIN	THROUGH COURT, HIMANSHU NAILWAL, AMARDEEP MAINI	
		OTHER DETAILS OF ADVOCATES: HIMANSHU NAILWAL(NAILWAL.HIMANSHU20@GMAIL.COM)(9873131773)(PETITIONER) AMARDEEP MAINI(ADVOCATEMAINI@GMAIL.COM)(9818451845)(PETITIONER)		
27	CONT.CAS(C)-1641/2023 CM APPL. 57823/2023	ADITI DHAMIJA V/s ASHISH DHAMIJA	SAHIL KHAJAN TOKAS	
		OTHER DETAILS OF ADVOCATES: AMIT KHANNA & ASSOCIATES(AMITKHANNA.ADVOCATE@GMAIL.COM)(9811422656)(PETITIONER)		
28	CM APPL. 13800/2024(CM For Restoration) In CONT.CAS(C)- 1744/2023(Disposed off case)	MOHD NADEEM V/s MOHIT BANSAL AND ANR.	KSHITIZ MAHIPAL	
		OTHER DETAILS OF ADVOCATES: KSHITIZ MAHIPAL & KHAIRUN NISA() (9999994372)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) KSHITIZ MAHIPAL(ANILCO040@GMAIL.COM)(9999994372)(PETITIONER) NDMC(CLO_NDMC@MCD.NIC.IN)()(RESPONDENT)		
29	CONT.CAS(C)-1830/2023	RUMA GUPTA V/s PRADEEP GUPTA	SATINTER SINGH MATHUR, PAWAN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: SATINDER SINGH , SAURABH PANDEY(ASSOCIATESMATHUR@GMAIL.COM)(9811727905)(PETITIONER) SUNIL (SUNILBHATTBHATT8@GMAIL.COM)()(RESPONDENT) SATINTER SINGH MATHUR(ASSOCIATESMATHUR@GMAIL.COM)(9811727905)(PETITIONER) PAWAN KUMAR YADAV(PAWANKUMARYADAV495@GMAIL.COM)(9873289657)(PETITIONER)		
30	CM APPL. 11794/2024(CM For Restoration) In CONT.CAS(C)- 1858/2023(Disposed off case)	BABULAL SHARMA AND ORS V/s SHRI GYANESH BHARI THROUGH COMMISSONER	PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR() (9818346773)(PETITIONER) NAMRATAM(NAMRATAMUKIM@HOTMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PADMA KUMAR S(KUMARSPADMA@GMAIL.COM)(9818346773)(PETITIONER) BEENA SHAW(BEENASHAW.LAWOFFICE@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
31	CONT.CAS(C)-1860/2023 CM APPL. 42997/2024	MERTA INVESTMENT PVT. LTD. V/s SHRI SUBHASHISH PANDA & ANR.	DEEPANK YADAV	
		OTHER DETAILS OF ADVOCATES: DEEPAK YADAV(DEEPANKADV@GMAIL.COM)(9999210199)(PETITIONER) VCDD(VCDDA@DDA.ORG.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) AMAHAJAN(AMAHAJAN@GMAIL.COM)()(RESPONDENT) DEEPANK YADAV (OFFICE@DEEPANKYADV.COM)(9999210199)(PETITIONER) ANISH DHINGRA (ADVDHINGRA@GMAIL.COM)(0)(RESPONDENT) VCDDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT) DDA(COMMRLNDDISP@DDA.ORG.IN)(0)(RESPONDENT) DEEPANK YADAV(OFFICE@DEEPANKYADAV.COM)(0)(RESPONDENT)		
32	CONT.CAS(C)-1879/2023	ANKIT V/s SUMIT KATARIA & ORS.	NAVEEN KUMAR KOHAR	
		OTHER DETAILS OF ADVOCATES: JAGJEET NANDAL & NAVEEN (NAVEEN4530@GMAIL.COM)(8800826566)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMIT(DCP-SPLCELL-DL@NIC.IN,. SHO.SPECIALCELL@DELHIPOLICE.GOV.IN)(9899787578)(RESPONDENT)		
33	CONT.CAS(C)-83/2024 CM APPL. 3192/2024	GANDHARV BHARAL V/s SMT. DIKSHA	PRIYAM AGARWAL, PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRIYAM AGRAWAL(ADVPRIYAMAGRAWAL@GMAIL.COM)(9971839717)(PETITIONER) DIKSHA() (9650940518)(RESPONDENT) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9899528188)(RESPONDENT)		
34	CONT.CAS(C)-120/2024	SH. AJIT KUMAR RASTOGI V/s SH. KIRANJEET SINGH KATHURIA	VINIT TREHAN	
		OTHER DETAILS OF ADVOCATES: ADYANT LEGAL(VINIT@ADYANTLEGAL.COM)(8588074107)(PETITIONER) MUDIT(ADV.MUDITSOOD@GMAIL.COM)()(RESPONDENT)		

35	CONT.CAS(C)-333/2024	KAILASH PATHRAY V/s POOJA KAJANIYA	GIRDHARI SINGH	
		OTHER DETAILS OF ADVOCATES: G S & CO(COUNSELGSNAGAR@GMAIL.COM)(9871515879)(PETITIONER) KAILASH(KAILASH.KP.444@GMAIL.COM)(9654803429)(PETITIONER) POOJA ()(9810131917)(RESPONDENT)		
36	CONT.CAS(C)-411/2024 CM APPL. 14837/2024 CM APPL. 14838/2024	NARESH V/s GYANESH BHARTI, COMMISSIONER, MCD & ORS.	APURVA TYAGI	
		OTHER DETAILS OF ADVOCATES: NEHA JAIN & APURVA TYAGI(JAINANDASSOCIATES390@GMAIL.COM)(9810737362)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) RAJA RAM(RAJARAM1@GMAIL.COM)()(RESPONDENT)		
37	CONT.CAS(C)-779/2024	AMIT GUPTA V/s AMIT SAXENA	DEEPAK SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPAK SINGH THAKUR & ASSOCIATES(ADVDEEPAKSINGHOFFICIAL@GMAIL.COM)(9654290606)(PETITIONER) TARUN(TARUNWALIA@GMAIL.COM)()(RESPONDENT)		
38	CONT.CAS(C)-1081/2024	RITA CHAKMA V/s NARESH KUMAR	PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: PHOENIX LAW FIRM(PHOENIXLAFIRM@GMAIL.COM)(9811390399)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
39	CONT.CAS(C)-1212/2024	SH. JAIPAL & ANR. V/s SH. SANDEEP KUMAR	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
40	CONT.CAS(C)-1221/2024	YATIN SHARMA V/s MUNICIPAL CORPORATION OF DELHI AND ORS	YATIN SHARMA	
		OTHER DETAILS OF ADVOCATES: PRASHANT GUPTA(TAXOCATE@GMAIL.COM)(9773903778)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
41	CONT.CAS(C)-1483/2024 CM APPL. 54423/2024	SHANTANU PRAKASH V/s CHALLA SREENIV ASULU SETTY & ORS.	NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(OFFICE@NMLAWCHAMBERS.IN)(9650592002)(PETITIONER) CHALLA SREENIVASULU SETTY(OFFICE@RPKLAW.COM)(9871789655)(RESPONDENT)		
42	CONT.CAS(C)-1712/2024	MS. GARIMA PURSANI & ORS. V/s MS. PUNYA SALILA SRIVASTAVA & ANR.	JAI WADHWA	
		OTHER DETAILS OF ADVOCATES: JAI WADHWA(JAIWADHWA.LAW06@GMAIL.COM)(9599651116)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AJAY(AJAYSHARMA63@YAHOO.CO.IN)(0)(RESPONDENT)		
43	CONT.CAS(C)-2000/2024 CM APPL. 74567/2024 WITH CONT.CAS(C) 2001/2024 CONT.CAS(C) 2002/2024 CONT.CAS(C) 2003/2024 CONT.CAS(C) 2004/2024	SHANTANU PRAKASH V/s A MANIMEKHALAI & ANR.	NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: N M LAW CHAMBERS(OFFICE@NMLAWCHAMBERS.IN)(9810030834)(PETITIONER) OP GAGGAR(OPGAGGAR@GMAIL.COM)(0)(RESPONDENT)		
44	CONT.CAS(C)-2001/2024 CM APPL. 74569/2024	SHANTANU PRAKASH V/s SANDEEP BAKHSI & ORS.	NEHA NAGPAL, SAMEER PRAVIN PAREKH	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(OFFICE@NMLAWCHAMBERS.IN)(9810030834)(PETITIONER) NODAL OFFICER FRAUD(NODALOFFIERFRAUD@ICICIBANK.COM)(0)(RESPONDENT) BHALLA & BHALLA(PUNITBHALLA@GMAIL.COM)(0)(RESPONDENT) PUNIT BHALLA(PUNITBHALLA@AOI.COM)(0)(RESPONDENT) SAMEER PRAVIN PAREKH(PAREKHCO@PAREKHCO.COM)(9871772403)(RESPONDENT)		

45	CONT.CAS(C)-2002/2024 CM APPL. 74571/2024	SHANTANU PRAKASH V/s MATAM VENKATA RAO & ANR.	NEHA NAGPAL, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(OFFICE@NMLAWCHAMBERS.IN)(9810030834)(PETITIONER) SAMDELHI(SAMDELHI@CENTRALBANK.CO.IN)(0)(RESPONDENT) SKR LAW(SKRLAWFIRMS@GMAIL.COM)(0)(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)		
46	CONT.CAS(C)-2003/2024 CM APPL. 74575/2024	SHANTANU PRAKASH V/s SATYANARAYANA RAJU AND ANR & ANR.	NEHA NAGPAL, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(OFFICE@NMLAWCHAMBERS.IN)(9650592002)(PETITIONER) CB(CB19208@CANARABANK.COM)(0)(RESPONDENT) SK ROUT(ADVSKROUT@YAHOO.COM)(0)(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)		
47	CONT.CAS(C)-2004/2024 CM APPL. 74584/2024	SHANTANU PRAKASH V/s RAKESH SHARMA & ANR.	NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NM LAW CHAMBERS(OFFICE@NMLAWCHAMBERS.IN)(9810030834)(PETITIONER) SIDBARUA(SIDBARUA@GMAIL.COM)(0)(RESPONDENT)		
48	CONT.CAS(C)-2020/2024	VED PRAKASH BALODI V/s VIPIN KUMAR & ORS.	KANWAL CHAUDHARY, KANWAL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: KANWAL CHAUDHARY(KANWALCHAUDHARY@GMAIL.COM)(9810050567)(PETITIONER)		
49	W.P.(C)-5215/2002	ARMY GOLF COURSE V/s UOI & ORS.	RAJESH MAJUMDAR, S.SOOD, PARUL RAI, MEER BHATIA, DILIP SINGH, SANDEEP BAJAJ, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
50	CM APPL. 52994/2023(CM For Restoration) CM APPL. 52996/2023 CM APPL. 5161/2024 In W.P.(C)-4795/2010 (Disposed off case) WITH W.P.(C) 6746/2010 W.P.(C) 5078/2010 W.P.(C) 8652/2010 W.P.(C) 8693/2010	BSNL V/s APFC,EMPLOYEES PROVIDENT FUND OORGANISATION,JABALPUR	SUKUMAR PATJOSHI, SONDHI NARULA DALAL AND ASSOCIATES, INDERJEET K SIDHU, SOMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SONDHI NARULA DALAL(INFO@SNDLAWYERS.COM)(9953994696)(PETITIONER) SIDDARTH(MAIL@CHAMBERSOFSIDDHARTH.COM)() (RESPONDENT) ONDHI NARULA DALAL & ASSOCIATE4S(INFO@SNDLAWYERS.COM)(9953994696)(PETITIONER) INDERJEET SIDHU(IJKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(RESPONDENT)		
51	CM APPL. 36024/2023(CM For Restoration) CM APPL. 36025/2023 In W.P.(C)-5078/2010 WITH W.P.(C) 8693/2010	BSNL V/s ASSISTANT PROVIDENT FUND COMMISSIONER	SUKUMAR PATTJOSHI, SONDHI NARULA DALAL AND ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SONDHI NARULA DALAL AND ASSOCIATES(INFO@SNDLAWYERS.COM)(9953994696)(PETITIONER) CHAMBERS OF SIDDHARTH(MAIL2CHAMBERSOFSIDDHARTH.COM)() (RESPONDENT)		
52	CM APPL. 53178/2023(CM For Restoration) CM APPL. 53179/2023 CM APPL. 53181/2023 CM APPL. 53182/2023 CM APPL. 5401/2024 In W.P.(C)-8652/2010(Disposed off case)	BHARAT SANCHAR NIGAM LIMITED,SATNA(M.P.) V/s ASSISTANT PROVIDENT FUND COMMISSIONER,JABALPUR (M.P.)	SUKUMAR PATTJOSHI, INDERJEET K SIDHU, SONDHI NARULA DALAL AND ASSOCIATES, SANJIV JOSHI	
		OTHER DETAILS OF ADVOCATES: SONDHI NARULA DALAL & ASSOCIATES(INFO@SNDLAWYERS.COM)(9953994696)(PETITIONER) INDERJEET SIDHU(IJKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(RESPONDENT) SONDHI NARULA DALAL(INFO@SNDLAWYERS.COM)(9953994696)(PETITIONER) SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM)() (RESPONDENT)		
53	CM APPL. 19429/2023(CM For Restoration) CM APPL. 19430/2023 CM APPL. 19431/2023 CM APPL. 5158/2024 In W.P.(C)-8693/2010(Disposed off case)	BSNL V/s ASSISTANT PROVIDENT FUND COMMISSIONER	SUKUMAR PATJOSHI, SONDHI NARULA DALAL AND ASSOCIATES, INDERJEET K SIDHU, SOMESH KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: SONDI NARULA(INFO@SNDLAWYERS.COM)(9953994696)(PETITIONER)		

		SIDDHANT CHAMOLA (MAIL@CHAMBERSOFSIDDHARTH.COM)()(RESPONDENT) SONDHI (INFO@SNDLAWYERS.COM)()(PETITIONER) INDERJEET SIDHU(IJKSIDHUASSOCIATES@GMAIL.COM)(9810587998)(RESPONDENT)	
54	W.P.(C)-6884/2011	DELHI BISLERI CO. LTD. V/s EMPLOYEES PROVIDENT FUND	VIVEK TANDON, AMIT KEHMKA, NACHIKETA JOSHI, SHIVANATH MAHATA
		OTHER DETAILS OF ADVOCATES:	
55	W.P.(C)-7008/2014	THE MEDICAL SUPERINTENDENT SAFDARJUNG HOSPITAL V/s THE GENERAL SECRETARY, SAFDARJUNG AASPATAL KARMCHARI SANGHARSH UNION	MALYA KUKMAR CHAND
		OTHER DETAILS OF ADVOCATES:	
56	W.P.(C)-12208/2016 CM APPL. 48138/2016 CM APPL. 48140/2016 WITH W.P.(C) 12214/2016 W.P.(C) 12211/2016 W.P.(C) 12212/2016 W.P.(C) 12215/2016 W.P.(C) 12217/2016	JAMIL AKHTAR V/s M/S FASHION FACTORY INTERNATIONAL	DEEPALI GUPTA, HARVINDER SINGH
		OTHER DETAILS OF ADVOCATES:	
57	W.P.(C)-12211/2016 CM APPL. 48177/2016 CM APPL. 48179/2016	JITENDER KUMAR V/s M/S FASHION FACTORY INTERNATIONAL	DEEPALI GUPTA, HARVINDER SINGH
		OTHER DETAILS OF ADVOCATES:	
58	W.P.(C)-12212/2016 CM APPL. 48180/2016 CM APPL. 48182/2016	DEVENDRA V/s M/S FASHION FACTORY INTERNATIONAL	DEEPALI GUPTA, HARVINDER SINGH
		OTHER DETAILS OF ADVOCATES:	
59	W.P.(C)-12214/2016 CM APPL. 48183/2016 CM APPL. 48185/2016	MUSTAQ AHMED V/s M/S FASHION FACTORY INTERNATIONAL	DEEPALI GUPTA, HARVINDER SINGH
		OTHER DETAILS OF ADVOCATES:	
60	W.P.(C)-12215/2016 CM APPL. 48186/2016 CM APPL. 48188/2016	MIYAN JAAN V/s M/S FASHION FACTORY INTERNATIONAL	DEEPALI GUPTA, HARVINDER SINGH
		OTHER DETAILS OF ADVOCATES:	
61	W.P.(C)-12217/2016 CM APPL. 48191/2016 CM APPL. 48193/2016	RAJIV SAINI V/s M/S FASHION FACTORY INTERNATIONAL	DEEPALI GUPTA, HARVINDER SINGH
		OTHER DETAILS OF ADVOCATES:	
62	W.P.(C)-880/2017 CM APPL. 3983/2017 CM APPL. 27594/2018 CM APPL. 27595/2018	M/S IRONMAN SECURITY SERVICES PVT LTD V/s M/S LAL SHANKAR SINGH AND ORS	RS NAGPAL, AVINASH VASISHTH
		OTHER DETAILS OF ADVOCATES: AVINASH VASISHTH(ADV.VASISHTHAVINASH@GMAIL.COM)(8126683266)(PETITIONER)	
63	W.P.(C)-970/2017	AJAY MALHOTRA V/s THE SECRETARY DELHI ADMINISTRATION & ORS.	VIKAS BHATIA, ANAND SINGH, RAVINDER SINGH, SOMNATH PARASHAR
		OTHER DETAILS OF ADVOCATES: SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(PETITIONER)	
64	W.P.(C)-9992/2017	DELHI METRO RAIL CORPORATION LTD. V/s ANIL KUMAR JOSHI AND ORS.	KUNAL SHARMA, MANISH VERMA
		OTHER DETAILS OF ADVOCATES: MANISH VERMA(ADV.MANISHV@YAHOO.COM)(9899196303)(PETITIONER) MANISH VERMA(ADV.MANISHV@YAHOO.COM)(9899196303)(RESPONDENT)	
65	W.P.(C)-8868/2018 WITH W.P.(C) 8874/2018	ASHOK KUMAR V/s M/S A.V. INTERNATIONAL	VIJENDER KUMAR, KAMLESH KUMAR MISHRA
		OTHER DETAILS OF ADVOCATES: VIJENDER KUMAR()(8285731638)(PETITIONER) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER)	
66	W.P.(C)-8874/2018	ASHOK KUMAR V/s M/S A.V. INTERNATIONAL	VIJENDER KUMAR, KAMLESH KUMAR MISHRA, RAJEEV CHOWDHARY
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER) RAJEEV CHOWDHARY(RAJEEVCHOWDHARY1508@GMAIL.COM)(9990084766)(RESPONDENT)	
67	W.P.(C)-13064/2018 CM APPL. 50744/2018 CM APPL. 50745/2018	JAMIA MILLIA ISLAMIA V/s IRFAN ULLAH	ZEB A KHAIR, NOOR UL ISLAM & ASSOCIATES, FUZAIL AHMAD AYYUBI, KISLAYA MISHRA
		OTHER DETAILS OF ADVOCATES: ZEB A KHAIR()(9810602612)(PETITIONER) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(PETITIONER)	

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-2282/2024 WITH BAIL APPLN. 5349/2023 CRL.REV.P. 322/2024	MANISH MALPORIYA V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI(VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASAD NAGAR-261/2022) BAIL APPLN. 3105/2022 FILED BY MANISH MALPORIYA (DISPOSED ON : 2023-08-07) BAIL APPLN. 3152/2022 FILED BY DAYARAM MALPORIYA (DISPOSED ON : 2023-12-04) BAIL APPLN. 3148/2022 FILED BY RUKMA DEVI (DISPOSED ON : 2024-01-24) CRL.M.C. 5349/2023 FILED BY SMT LAJWANTI (D. OF HEARING : 2025-04-23) CRL.REV.P. 322/2024 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(PRASAD NAGAR-261/2022)
2	CRL.REV.P.-322/2024	STATE OF NCT OF DELHI V/s DAYARAM MALPORIA & ORS.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) LAKSH KHANNA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASAD NAGAR-261/2022) BAIL APPLN. 3105/2022 FILED BY MANISH MALPORIYA (DISPOSED ON : 2023-08-07) BAIL APPLN. 3152/2022 FILED BY DAYARAM MALPORIYA (DISPOSED ON : 2023-12-04) BAIL APPLN. 3148/2022 FILED BY RUKMA DEVI (DISPOSED ON : 2024-01-24) CRL.M.C. 5349/2023 FILED BY SMT LAJWANTI (D. OF HEARING : 2025-04-23) BAIL APPLN. 2282/2024 FILED BY MANISH MALPORIYA (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(PRASAD NAGAR-261/2022)
3	BAIL APPLN.-3493/2024 CRL.M.A. 11625/2025	PAWAN SINGH V/s STATE OF NCT OF DELHI	MD SHOAIB AKHTAR	
		OTHER DETAILS OF ADVOCATES: SHOAIB (CS.SHOAIB@GMAIL.COM)(8810557700)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-704/2023)
4	BAIL APPLN.-3811/2024	ASHISH TANEJA @ BHATIJA V/s STATE GOVT. OF NCT OF DELHI	NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: VOX JURIS (VOXJURISDELHI@GMAIL.COM)(8285356804)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-56/2018)
5	BAIL APPLN.-4125/2024	ANKIT @ BITTU V/s STATE (GOVT OF NCT OF DELHI)	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR-557/2020)
6	BAIL APPLN.-4370/2024	SURAJ THAKUR ALIAS VIRAJ ALIAS VIPUL THAKUR V/s THE STATE GOVT OF NCT OF DELHI	DHAN MOHAN MISHRA	

		OTHER DETAILS OF ADVOCATES: DHAN MOHAN(DHANMOHANDHC@GMAIL.COM)(9811180987)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (HAZARAT NIZAMMUDDIN-373/2020) BAIL APPLN. 1919/2021 FILED BY PANKAJ KUMAR @TARUN (DISPOSED ON : 2021-07-30) BAIL APPLN. 2182/2024 FILED BY SURAJ THAKUR @ VIRAJ @ VIPUL THAKUR (DISPOSED ON : 2024-08-28) BAIL APPLN. 3449/2024 FILED BY SURAJ THAKUR (DISPOSED ON : 2025-03-06) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-373/2020)
7	BAIL APPLN.-4578/2024	HASINA V/s STATE (NCT OF DELHI	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-348/2023)
8	BAIL APPLN.-208/2025	RAHUL PAL V/s STATE (NCT OF DELHI)	ANUBHAV TYAGI	
		OTHER DETAILS OF ADVOCATES: ANUBHAV TYAGI(ANUBHAVTAYGI.ADVOCATE@GMAIL.COM)(9873442558)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SONIA VIHAR-147/2024) BAIL APPLN. 30/2025 FILED BY RAJIV KUMAR (DISPOSED ON : 2025-03-26) P.S.-FIR NO. :(SONIA VIHAR-147/2024)
9	BAIL APPLN.-806/2025	VIKAS KUMAR V/s STATE GOVT. OF NCT OF DELHI	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-21/2023)
10	BAIL APPLN.-1018/2025	OM PRAKASH V/s STATE GOVT OF NCT OF DELHI	NEERAJ KUMAR SHAH	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR SHAH(NSHAH5468@GMAIL.COM)(9818606997)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-1/2009)
11	CRL.M.C.-5349/2023 CRL.M.A. 20288/2023 WITH CRL.REV.P. 322/2024 BAIL APPLN. 2282/2024	SMT LAJWANTI V/s STATE AND ORS.	VIPIN BHASKER	
		OTHER DETAILS OF ADVOCATES: VIPIN BHASKER(BHASKAR.VIPIN@GMAIL.COM)(9953904132)(PETITIONER) VIPIN BHASKAR(BHASKAR.VIPIN@GMAIL.COM)(9953904132)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PRASAD NAGAR-261/2022) BAIL APPLN. 3105/2022 FILED BY MANISH MALPORIYA (DISPOSED ON : 2023-08-07) BAIL APPLN. 3152/2022 FILED BY DAYARAM MALPORIYA (DISPOSED ON : 2023-12-04) BAIL APPLN. 3148/2022 FILED BY RUKMA DEVI (DISPOSED ON : 2024-01-24) CRL.REV.P. 322/2024 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-23) BAIL APPLN. 2282/2024 FILED BY MANISH MALPORIYA (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(PRASAD NAGAR-261/2022)
SUSPENSION OF SENTENCE				
12	CRL.A.-562/2024 CRL.M.(BAIL) 1078/2024	SHAIENDRA KUMAR SINGH @ GAPPU SINGH V/s STATE (NCT OF DELHI)	MURARI TIWARI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KAPASHERA-345/2016) BAIL APPLN. 1879/2021 FILED BY SHAIENDRA KUMAR SINGH (DISPOSED ON : 2022-07-27) P.S.-FIR NO. :(KAPASHERA-345/2016)
13	CRL.M.(BAIL) 1378/2024 In CRL.A.-754/2024	D @ D V/s THE STATE NCT OF DELHI	HARSH PRABHAKAR	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (DHRUVCHAUDHRYADVOCATE@GMAIL.COM)(9999309014)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMBEDKAR NAGAR-1082/2015) BAIL APPLN. 124/2019 FILED BY DEEPAK @ DEEPU

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		(DISPOSED ON : 2019-01-18) P.S.-FIR NO. :(AMBEDKAR NAGAR-1082/2015)
14	CRL.A.-794/2024 CRL.M.(BAIL) 1432/2024	MONU @ VEERU V/s THE STATE NCT OF DELHI & ANR.	HIMANSHU GUPTA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARVEEN DABAS(WEANKIT6007@GMAIL.COM)(0)(PETITIONER) VIPIN(VIPINSINANDHI@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-511/2019)
15	CRL.A.-800/2024 CRL.M.(BAIL) 1439/2024 CRL.M.(BAIL) 741/2025	RAJESH KUMAR V/s STATE OF NCT OF DELHI	SUPRIYA JUNEJA (DHCLSC), SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: OFFICE S & A(OFFICE@SNACHAMBERS.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUPRIYA(SUPRIYA.JUNEJA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-172/2013)
16	CRL.M.(BAIL) 1866/2024 In CRL.A.-1047/2024	XX V/s STATE NCT OF DELHI	AISHWARYA RAO (DHCLSC), TARA NARULA	
		OTHER DETAILS OF ADVOCATES: ANIL JARYAL (ANILJARYAL07@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-71/2021) CRL.M.C. 1418/2022 FILED BY SHOFIKUL ISLAM (THROUGH ITS PAIROKAR) (DISPOSED ON : 2022-04-04) BAIL APPLN. 1967/2022 FILED BY SHOFIKUL ISLAM (DISPOSED ON : 2022-08-03) P.S.-FIR NO. :(GOVIND PURI-71/2021)
17	CRL.M.(BAIL) 1976/2024 In CRL.A.-1100/2024	SHIVAM V/s STATE OF NCT DELHI	AMIT PRAKASH SHAHI	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH DUBEY (ADVADUBEY@GMAIL.COM)(9953587630)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-1264/2017)
18	CRL.M.(BAIL) 2170/2024 In CRL.A.-1209/2024	VIRENDER KUMAR V/s THE STATE GOVT. OF NCT OF DELHI	ANAND PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANNAD PRAKASH SHARMA ()(9818517377)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SWAROOP NAGAR-387/2021)
19	CRL.A.-1227/2024 CRL.M.(BAIL) 2204/2024 CRL.M.(BAIL) 401/2025 CRL.M.A. 5902/2025	MUMTAZ KHAN V/s STATE GOVT. OF NCT OF DELHI	ZEESHAN DIWAN (DHCLSC), ZEESHAN DIWAN	
		OTHER DETAILS OF ADVOCATES: ABHINAV SHARMA (ADASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-190/2022)
20	CRL.M.(BAIL) 2218/2024 In CRL.A.-1235/2024	AFJAL @ ALI V/s THE STATE GOVT. OF NCT OF DELHI	ANKIT TANDAN	
		OTHER DETAILS OF ADVOCATES: ANKIT TANDAN (ANKITTANDANADVOCATE@GMAIL.COM)(9873310739)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NAND NAGRI-632/2016)
21	CRL.M.(BAIL) 532/2025 In CRL.A.-284/2025	RAMESHWAR V/s STATE GOVT. OF NCT OF DELHI	HIMANSHU GUPTA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI(ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-245/2017) BAIL APPLN. 406/2023 FILED BY RAMESHWAR (DISPOSED ON : 2023-04-13) BAIL APPLN. 2909/2023 FILED BY RAMESHWAR (DISPOSED ON : 2023-11-28) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-245/2017)

22	CRL.REV.P.(NI)-59/2025 CRL.M.(BAIL) 459/2025	ASHOK GIRI V/s PREMKANT SHARMA	RAJESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: R.K MISHRA(RAJESH.KABISA09@GMAIL.COM)(9810375639)(PETITIONER) RAJESH KUMAR MISHRA(RAJESH.KABISA09@GMAIL.COM)(9810375639)(PETITIONER)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
23	CRL.M.C.-339/2023	PROSECUTRIX F V/s STATE OF NCT OF DELHI & ANR.	VISHAL RAJ SEHIJPAL, AHMAD FUAD FAIZI	
		OTHER DETAILS OF ADVOCATES: VISHAL RAJ SEHIJPAL(VISHALSEHIJPAL@GMAIL.COM)(9999229678)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AHMAD FUAD FAIZI(AHMADFFAIZI@GMAIL.COM)(8802476391)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-601/2022)
FRESH MATTERS & APPLICATIONS				
24	CRL.M.C.-2023/2025 CRL.M.A. 9120/2025	MASUD TARIF V/s M. S. ENTERPRISES	SUSHILA NARANG	
		OTHER DETAILS OF ADVOCATES: SUSHILA NARANG(SUSHILANARANG@GMAIL.COM)(9810369180)(PETITIONER) SUSHILA NARANG(SUSHILANARANG@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
25	CRL.M.C.-4674/2023 CRL.M.A. 17844/2023	RAM PARKASH V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS DY COMMISSIONER	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES: M.K GAHLAUT (MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.REV.P.-76/2025 CRL.M.A. 5381/2025	DHARMENDER V/s STATE (GNCT DELHI) & ORS.	PARDEEP KHATRI	
		OTHER DETAILS OF ADVOCATES: PARDEEP KHATRI (PARDEEPPKHATRIANDASSOCIATES@GMAIL.COM)(9811981111)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-512/2022) BAIL APPLN. 2994/2022 FILED BY NAVEEN KUMAR @ MEENU MASTER (DISPOSED ON : 2022-10-13) P.S.-FIR NO. :(KANJHAWALA-512/2022)
27	W.P.(CRL)-634/2025	SURENDER SINGH V/s UNION OF INDIA AND ORS	SURENDER SINGH	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH (PP05051977@GMAIL.COM)(9896159148)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
28	CRL.A.-479/2011	RAGHUBIR SINGH MALIK V/s STATE	N HARIHARAN, VAIBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-20/2004) CRL.A. 951/2008 FILED BY STATE (D. OF HEARING : 2015-11-07) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-20/2004)
29	CRL.A.-211/2024	SANDEEP MALIK V/s AMIT KUMAR	RAJNEESH CHOPRA	
		OTHER DETAILS OF ADVOCATES:		
30	CRL.A.-497/2024	MUDASSAR ALI (IN J.C.) V/s STATE THROUGH SHO, P.S. JAFRABAD, DELHI	AFTAB RASHEED, MUNI LAL YADAV	
		OTHER DETAILS OF ADVOCATES: AFTAB RASHEED (AR_ADVOCATE@REDIFFMAIL.COM)(9718407793)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUNI LAL YADAV(MLYADAVADVOCATE3@GMAIL.COM)(9810329394)(PETITIONER)		P.S.-FIR NO. :(JAFFARABAD-437/2016)
31	CRL.A.-772/2024 CRL.M.A. 25023/2024 CRL.M.A. 29819/2024 CRL.M.A. 29833/2024	YASHODHAN KOTHARI V/s SHIKHA KOTHARI AND ANR	SHIV MANGAL SHARMA, SHWETANK SAILAKWAL	
		OTHER DETAILS OF ADVOCATES: AURA (AURALEGUE@GMAIL.COM)(7042700133)(PETITIONER) SHIKHANDGA (SHIKHANDGA@GMAIL.COM)(0)(RESPONDENT)		

		SHWETANK SAILAKWAL(SHWETANKSAILAKWAL@GMAIL.COM)(9990803222)(PETITIONER)		
32	CRL.A.-891/2024 WITH CRL.L.P. 57/2021 CRL.A. 892/2024	ARUN KUMAR GUPTA (D) THR LRS V/s TAMA JAWAHAR	SHEKHAR PRIT JHA, P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P SURESHAN (SURESHANDELHI@GMAIL.COM)(9818083219)(RESPONDENT)		
33	CRL.A.-892/2024	ARUN KUMAR GUPTA (D) THR-LRS V/s TAMA JAWAHAR	SHEKHAR PRIT JHA, P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P SURESHAN (SURESHANDELHI@GMAIL.COM)(9818083219)(RESPONDENT)		
34	CRL.M.C.-133/2021 CRL.M.A. 4950/2022 WITH CRL.M.C. 7479/2023	ASHOK KUMAR V/s STATE & ANR.	SHIIVNATH, PUSHPA SINGH, MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(RESPONDENT)		
35	CRL.M.C.-7479/2023 CRL.M.A. 27895/2023	JAGDISH PARSHAD SHARMA V/s ASHOK KUMAR	MANISH KAUSHIK, PUSHPA SINGH	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) DILIP SINGH(DILIPSINGH@GMAIL.COM)()(RESPONDENT) PUSHPA SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(RESPONDENT)		
36	CRL.M.C.-402/2023 CRL.M.A. 1585/2023 WITH CRL.M.C. 8821/2023	AMITABH BHATTACHARYA AND ANR. V/s STATE OF NCT OF DELHI AND ANR.	ANSHUMAN, MANISH KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: VIJENDRA KUMAR(VIJENDRAKUMARS14@GMAIL.COM)()(PETITIONER) RAMI TELECOM(DHC.TELECOMCENTRE@GMAIL.COM)()(RESPONDENT) EKIOSK(EKIOSK15DHC@GMAIL.COM)()(RESPONDENT) MANISH KUMAR PATHAK (MANISHTLD@YAHOO.CO.IN)(9312627345)(RESPONDENT)		
37	CRL.M.C.-8821/2023 CRL.M.A. 32908/2023	SONA AMITABH BHATTACHARYA V/s STATE OF N.C.T. OF DELHI AND ANOTHER	ANSHUMAN, MANISH KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: DNA (COUNSELANSHUMAN@GMAIL.COM)(9953986249)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH KUMAR PATHAK (MANISHTLD@YAHOO.CO.IN)(9312627345)(RESPONDENT)		
38	CRL.M.C.-1295/2023 CRL.M.A. 4943/2023	M/S KAYAAR NUTRI FOOD LTD. V/s WEIGHTS AND MEASURES DEPARTMENT, GOVERNMENT OF NCT OF DELHI & ANR. & ANR.	SANYAM KHETARPAL	
		OTHER DETAILS OF ADVOCATES: SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(PETITIONER) KANUPRIYA TYAGI(ADVKHANUPRIYATYAGI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	CRL.M.C.-1627/2023 CRL.M.A. 6155/2023	SWATI CHATURVEDI V/s STATE & ANR.	AKSHAT GUPTA, ALAKH ALOK SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AKSHAT GUPTA(AKASHAT@GJPARTNERS.IN)(9899917111)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ALAKH ALOK SRIVASTAVA(ADVOCATE.ALAKH@GMAIL.COM)(9871414446)(PETITIONER)		
40	CRL.M.C.-2221/2023 CRL.M.A. 8405/2023	RAILWAY PROTECTION FORCE V/s STATE STATION THROUGH HOUSE OFFICER	AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: AKSHAY AMRITANSHU(AKSHYAMRITANSHU@GMAIL.COM)(9931282222)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-431/2022)
41	CRL.M.C.-2793/2023 CRL.M.A. 10489/2023 WITH CRL.M.C. 3499/2023 CRL.M.C. 3500/2023	ANIL MITHAS V/s JATIN MADANI & ORS.	MUDIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		

		PARVEZ ALAM KHAN(PARVEZ@MINTADVISE.COM)(7999712915)(PETITIONER) ANUJ MITHAS(ANUJMITHAS@GMAIL.COM)()(RESPONDENT)		
42	CRL.M.C.-3499/2023 CRL.M.A. 13147/2023 WITH CRL.M.C. 3500/2023	ANIL MITHAS V/s ASHISH MAHESHWARI & ORS.	MUDIT SHARMA	
		OTHER DETAILS OF ADVOCATES: MUDIT SHARMA (PARVEZ@MINTADVISE.COM)(7999712915)(PETITIONER) PAARTHENT (PAARTHENTERPRISESGRO@GMAIL.COM)()(RESPONDENT) UNNATI (UNNATI.FORTUNE@AAAINSOLVENCY.COM)()(RESPONDENT)		
43	CRL.M.C.-3500/2023 CRL.M.A. 13150/2023	ANIL MITHAS V/s ASHIESH MAHESHWARI & ORS.	MUDIT SHARMA	
		OTHER DETAILS OF ADVOCATES: MUDIT SHARMA (PARVEZ@MINTADVISE.COM)(7999712915)(PETITIONER) UNNATI (UNNATI.FORTUNE@AAAINSOLVENCY.COM)()(RESPONDENT) SHASHAN (SHASHANK.UNNATI@GMAIL.COM)()(RESPONDENT)		
44	CRL.M.C.-3119/2023 CRL.M.A. 11662/2023	ADITYA CHOPRA V/s STATE & ANR.	RIZWAN	
		OTHER DETAILS OF ADVOCATES: RIZWAN (RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(INDERPURI-135/2021)
45	CRL.M.C.-3511/2023 CRL.M.A. 13250/2023 WITH CRL.M.C. 3601/2023	ASHOK CHIKARA V/s CENTRAL BUREAU OF INVESTIGATION	HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR (KAPURLEGAL@GMAIL.COM)()(PETITIONER) CBI (DLACBHDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2007-A-0051) CRL.M.C. 3763/2012 FILED BY RAVI GAMBHIR ADD. SP CBI ACB NEW DELHI (DISPOSED ON : 2015-04-20) CRL.M.C. 4072/2012 FILED BY ASHOK JAIN (DISPOSED ON : 2014-10-13) CRL.M.C. 3060/2012 FILED BY ASHOK MALHOTRA (DISPOSED ON : 2012-10-31) CRL.M.C. 2030/2013 FILED BY ASHOK MALHOTRA (DISPOSED ON : 2015-08-20) CRL.M.C. 3601/2023 FILED BY ATUL VASHISHT (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(CBI-DAI-2007-A-0051)
46	CRL.M.C.-3601/2023 CRL.M.A. 13668/2023	ATUL VASHISHT V/s CBI THROUGH DIRECTOR	MANJEET KUMAR	
		OTHER DETAILS OF ADVOCATES: MANJEET GODARA(ADVMKGDARA@GMAIL.COM)(9958950002)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2007-A-0051) CRL.M.C. 3763/2012 FILED BY RAVI GAMBHIR ADD. SP CBI ACB NEW DELHI (DISPOSED ON : 2015-04-20) CRL.M.C. 4072/2012 FILED BY ASHOK JAIN (DISPOSED ON : 2014-10-13) CRL.M.C. 3060/2012 FILED BY ASHOK MALHOTRA (DISPOSED ON : 2012-10-31) CRL.M.C. 2030/2013 FILED BY ASHOK MALHOTRA (DISPOSED ON : 2015-08-20) CRL.M.C. 3511/2023 FILED BY ASHOK CHIKARA (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(CBI-DAI-2007-A-0051)
47	CRL.M.C.-4416/2023 WITH CRL.M.C. 4439/2023 CRL.M.C. 4417/2023 CRL.M.C. 2018/2025	ARCHANA BAGLA V/s M. S. ENTERPRISES & ANR.	SUSHILA NARANG, ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: SUSHILA NARANG(SUSHILANARANG@GMAIL.COM)(9810369180)(PETITIONER) SUSHILA NARANG(SUSHILANARANG@GMAIL.COM)(9810369180)(PETITIONER) M/S M.S. ENTERPRISES(RAJNEESH.DAHIYA12@GMAIL.COM)()(RESPONDENT) RC(RC21DHC@GMAIL.COM)()(RESPONDENT) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(RESPONDENT)		
48	CRL.M.C.-4417/2023 CRL.M.A. 16856/2023	ARCHANA BAGLA V/s M. S. ENTERPRISES & ANR.	SUSHILA NARANG, ASHUTOSH THAKUR	
		OTHER DETAILS OF ADVOCATES: SUSILA NARANG(SUSHILANARANG@GMAIL.COM)(9810369180)(PETITIONER) SUSHILA NARANG(SUSHILNARANG@GMAIL.COM)(9810369180)(PETITIONER) RC 21(RC21DHC@GMAIL.COM)()(RESPONDENT) M/S/ PIRAMAL CAPITAL HOUSING(RAJNEESH.DAHIYA12@GMAIL.COM)()(RESPONDENT) RC(RC21DHC@GMAIL.COM)()(RESPONDENT) ASHUTOSH THAKUR(ASHU2638@GMAIL.COM)(9717284820)(RESPONDENT)		

49	CRL.M.C.-4439/2023 CRL.M.A. 16999/2023 WITH CRL.M.C. 4440/2023	MASUD TARIFF V/s M. S. ENTERPRISES	SUSHILA NARANG	
		OTHER DETAILS OF ADVOCATES: SUSHILA NARANG (SUSHILANARANG@GMAIL.COM)(9810369180)(PETITIONER) SUSHILA NARANG (SUSHILANARANG@GMAIL.COM)(9810369180)(PETITIONER) SUSHILA NARANG(SUSHILANARANG@GMAIL.COM)(9810369180)(PETITIONER) RC (RC21DHC@GMAIL.COM)()(RESPONDENT) RC(RC21DHC@GMAIL.COM)()(RESPONDENT) RC (RC1DHC@GMAIL.COM)()(RESPONDENT)		
50	CRL.M.C.-2018/2025 CRL.M.A. 9059/2025	ARCHANA BAGLA V/s M.S. ENTERPRISES	SUSHILA NARANG	
		OTHER DETAILS OF ADVOCATES: SUSHILA (SUSHILAKHARI@HOTMAIL.COM)(9810369180)(PETITIONER) RAJNEESH DAHIYA (RAJNEESH.DAHIYA12@GMAIL.COM)(0)(RESPONDENT)		
51	CRL.M.C.-4440/2023 CRL.M.A. 17001/2023 WITH CRL.M.C. 4439/2023 CRL.M.C. 2023/2025	MASUD TARIFF V/s M. S. ENTERPRISES	SUSHILA NARANG	
		OTHER DETAILS OF ADVOCATES: SUSHILA NARANG (SUSHILANARANG@GMAIL.COM)(9810369180)(PETITIONER) SUSHILA NARANG(SUSHILNARANG@GMAIL.COM)(9810369180)(PETITIONER) SUSHIL NARANG(SUSHILNARANG@GMAIL.COM)(6510369180)(PETITIONER) M/S M.S. ENETERPRISES(RAJNESH.DAHIYA12@GMAIL.COM)()(RESPONDENT) RAJNEESH DAHIYA(RAJNEESH.DAHIYA12@GMAIL.COM)()(RESPONDENT) RC (RC21DHC@GMAIL.COM)()(RESPONDENT)		
52	CRL.M.C.-4905/2023	RAKESH AND ANR. V/s STATE (NCT OF GOVT OF DELHI AND ORS.	MANISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SALABH BHARDWAJ (JITENDERKASHYAP9JK@GMAIL.COM)(8585914476)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-332/2018)
53	CRL.M.C.-5627/2023 CRL.M.A. 26916/2024 CRL.M.A. 26917/2024	SANJAY AGGARWAL V/s STATE GOVT OF NCT OF DELHI & ORS.	DEEPAK, BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: J.K. SHARMA(SATISHANDASSOCIATES@GMAIL.COM)(9999645133)(PETITIONER) J.K. SHARMA(JKSHARMAADVOCATE@GMAIL.COM)(9868410873)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHARAT GUPTA (LEGISTAUXILIARY@GMAIL.COM)(45640851)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KIRTI NAGAR-639/2015)
54	CRL.M.C.-5735/2023	TROPICAL AGRO SYSTEM INDIA PVT LTD V/s SUSHIL TRADERS AND ANR	VINEET AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
55	CRL.M.C.-6458/2023 CRL.M.A. 24218/2023	SADIA SAAD YUSUF ANR V/s STATE AND ANR	ARPIT BHARGAVA, PRADEEP KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE (LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRADEEP KUMAR PATHAK(PATHAK6PATHAK@GMAIL.COM)(7503669226)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-353/2020) W.P.(CRL) 798/2024 FILED BY HUMA SAAD (D. OF HEARING : 2025-08-12) P.S.-FIR NO. :(NEW FRIENDS COLONY-353/2020)
56	CRL.M.C.-6472/2023 CRL.M.A. 24301/2023 CRL.M.A. 35160/2024	M/S BHOLA JWELLERS V/s STATE OF NCT OF DELHI & ORS.	RAJ KUMAR, PARTH N MULICK	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUMARJI.1966@GMAIL.COM)(9555542111)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARTH MULICK(ADVPARTHMULICK@GMAIL.COM)(9811651620)(PETITIONER) RAJ KUMAR (RAJKUMAR.1966@GMAIL.COM)(0)(RESPONDENT) PARTH N MULICK(ADVPARTHMULICK@GMAIL.COM)(9811651620)(PETITIONER)		
57	CRL.M.C.-6569/2023	VIBHOR GARG V/s STATE OF NCT OF DELHI & ANR.	ALI MUZAFFAR	
		OTHER DETAILS OF ADVOCATES: ZARIN ALI & ASSOCIATES(IMALIUZAFFAR@GMAIL.COM)(7503153921)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MODEL TOWN-216/2023)

58	CRL.M.C.-6924/2023 CRL.M.A. 25879/2023 CRL.M.A. 25880/2023 CRL.M.A. 25881/2023	RAVINDER KUMAR JATAV @ VIJAY V/s THE STATE (NCT OF DELHI)	UMA SHANKER	
		OTHER DETAILS OF ADVOCATES: US GAUTAM(GAUTAMUS9213@GMAIL.COM)(9910329305)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JANAKPURI-218/2023) BAIL APPLN. 2962/2023 FILED BY DEEPAK KASHYAP (DISPOSED ON : 2023-09-04) CRL.M.C. 6872/2023 FILED BY KULDEEP (DISPOSED ON : 2023-09-21) BAIL APPLN. 3107/2023 FILED BY SH. RAVINDER KUMAR JATAV @ VIJAY (DISPOSED ON : 2023-09-19) BAIL APPLN. 3291/2023 FILED BY RAVINDER KUMAR JATAV @ VIJAY (DISPOSED ON : 2023-09-27) BAIL APPLN. 3213/2023 FILED BY RAVINDER KUMAR JATAV @ VIJAY (DISPOSED ON : 2023-11-03) BAIL APPLN. 522/2024 FILED BY KULDEEP (DISPOSED ON : 2024-03-04) W.P.(CRL) 3543/2024 FILED BY SH. DEEPAK KASHYAP (DISPOSED ON : 2024-11-13) CRL.M.C. 694/2025 FILED BY RAVINDER KUMAR JATAV (DISPOSED ON : 2025-02-03) P.S.-FIR NO. : (JANAKPURI-218/2023)
59	CRL.M.C.-8250/2023	NAND KISHORE SHARMA V/s DELHI SOCIETY FOR PREVENTION OF CRUELTY TO ANIMALS DSPCA	GUNJAN SINHA JAIN	
		OTHER DETAILS OF ADVOCATES: GUNJAN SINHA JAIN(GUNJAN.SINHA@SURICO.IN)(9811387311)(PETITIONER) DELHI SOCIETY FOR PRVETION(DSPCA09@YAHOO.IN){}(RESPONDENT)		
60	CRL.M.C.-8729/2023	SOUMEN TALUKDAR V/s STATE NCT OF DELHI	PARANJAY CHOPRA	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA (CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
61	CRL.M.C.-8935/2023 CRL.M.A. 33429/2023	RAMIT BANTA V/s ATUL GUPTA	SHAURYA VARDHAN KUTHIALA	
		OTHER DETAILS OF ADVOCATES: SHAURYA V. KUTHIALA(SHAURYAKUTHIALA@GMAIL.COM)(9650680610)(PETITIONER) TARUN MARCLC(TARUNMARCLC@GMAIL.COM){}(RESPONDENT)		
62	CRL.M.C.-9031/2023 CRL.M.A. 33796/2023 WITH CRL.M.C. 9249/2023	SAMTECH CONTRACTS THROUGH PROP SAMEEKASHA JOSHI V/s STATE (NCT OF DELHI) & ANR.	MANOJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR (MANOJ.1968SINGH@GMAIL.COM)(9811078574)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
63	CRL.M.C.-9249/2023 CRL.M.A. 34570/2023	M/S.SAMTECH CONTRACTS PVT. LTD. & ORS. V/s STATE (NCT OF DELHI) & ANR.	MANOJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANOJ SINGH(MANOJ.1968SINGH@GMAIL.COM)(9811078574)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
64	CRL.M.C.-9116/2023 CRL.M.A. 34048/2023	SUNNY CHAUDHARY V/s PALLAVI SHARMA & ANR.	SANJEET PALIWAL, ATULAY NEHRA	
		OTHER DETAILS OF ADVOCATES: SANJEET PALIWAL (SANJEETCS89@GMAIL.COM)(7011748170)(PETITIONER) SANJEET PALIWAL(SANJEETCS89@GMAIL.COM)(7011748170)(PETITIONER) ATULAY NEHRA(ATULAYNEHRA@GMAIL.COM)(9899776839)(PETITIONER)		
65	CRL.M.C.-9509/2023 CRL.M.A. 35546/2023	ANKIT AGGARWAL V/s MEENAKSHI	SRI BHAGWAN SHARMA	
		OTHER DETAILS OF ADVOCATES: S.B SHARMA (ADVOCATESBSHARMA@REDIFFMAIL.COM)(9313740656)(PETITIONER)		
66	CRL.M.C.-1920/2025 CRL.M.A. 9034/2025	RAHUL JAIN V/s STATE NCT OF DELHI & ANR.	VANSH KALRA	
		OTHER DETAILS OF ADVOCATES:		

		VANS KALRA(VANS.KALRA@VLLP.CO.IN)(9716777570)(PETITIONER) VISHISHT SINGH (VISHISHTSINGH@VLLP.CO.IN)(7985456927)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
67	CRL.REV.P.-1/2015	STATE (GOVT OF NCT DELHI) V/s SANDEEP PAL & ORS	NAVIN SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAFFARABAD-486/2013) BAIL APPLN. 73/2014 FILED BY KELAWATI (DISPOSED ON : 2014-01-28) BAIL APPLN. 65/2014 FILED BY KHAJAN SINGH (DISPOSED ON : 2014-01-28) P.S.-FIR NO. : (JAFFARABAD-486/2013)
68	CRL.REV.P.-314/2015	STATE (GOVT OF NCT OF DELHI) V/s GOVIND & ORS	AASHAA TIWARI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. : (JAHANGIR PURI-496/2007)
69	CRL.REV.P.-552/2016 CRL.M.A. 13073/2016 CRL.M.A. 13074/2016	PARMESHWARI DEVI V/s STATE & ORS.	SAAHILA LAMBA, DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER)		P.S.-FIR NO. : (HARI NAGAR-176/2015)
70	CRL.REV.P.-731/2016	ABHAY KUMAR V/s PAWAN KUMAR	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		
71	CRL.REV.P.(NI)-39/2025 CRL.M.A. 4721/2025 WITH CRL.REV.P.(NI) 40/2025	AMIT SHARMA V/s ANIL KUMAR	ANAND AWASTHI	
		OTHER DETAILS OF ADVOCATES: ANAND AWASTHI(ADV.AANANDAWASTHI@GMAIL.COM)(8285536218)(PETITIONER)		
72	CRL.REV.P.(NI)-40/2025 CRL.M.A. 4723/2025	AMIT SHARMA V/s ANIL KUMAR	ANAND AWASTHI	
		OTHER DETAILS OF ADVOCATES: ANAND AWASTHI (ADV.AANANDAWASTHI@GMAIL.COM)(8285536218)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
END OF THE BOARD MATTERS				
73	CRL.M.C.-3724/2023 CRL.M.A. 14095/2023	K & ANR. V/s STATE & ANR.	SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUKHBIR SINGH(SUKHBIR.SINGH.ADV@GMAIL.COM)(9971452626)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (NEB SARAI-292/2020)
FOR COMPLIANCE				
74	CRL.M.C.-4110/2023(Disposed off case)	SUBE SINGH V/s STATE (NCT OF DELHI)	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: S.K. PANDEY(ADVSANTOSHRAM@GMAIL.COM)(8076125240)(PETITIONER) R.M. TRIPATHI(MANIRISHESH@GMAIL.COM)(9310350656)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (MEHRAULI-578/2018)
75	CRL.M.C.-6688/2023(Disposed off case)	SHASHANK MEHTA V/s STATE OF NCT OF DELHI	PRIYANSHU UPADHYAY	
		OTHER DETAILS OF ADVOCATES: PRIYANSHU UPADHYAY (VIRAATTRIPATHI80@GMAIL.COM)(9667668919)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (LAJPAT NAGAR-439/2016) CRL.M.C. 3059/2019 FILED BY J.KUMAR- CRTG(JV) THROUGH ITS AUTHORIZED REPRESENTATIVE (DISPOSED ON : 2024-02-06) P.S.-FIR NO. : (LAJPAT NAGAR-439/2016)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(CRL)-2080/2024	SHAFEEQ AHMAD V/s STATE OF NCT OF DELHI & ANR.	IMRAN ALI	
		OTHER DETAILS OF ADVOCATES: IMRAN ALI(IMRAN.HRLN@GMAIL.COM)(9212696986)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-92/2024)
BAIL				
2	BAIL APPLN.-3886/2024 CRL.M.A. 32117/2024	KULDEEP V/s CENTRAL BUREAU OF INVESTIGATION (CBI)	ANJANI KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: ANJANI KUMAR RAI (RAIANJANEY19@GMAIL.COM)(8800829883)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-216-2024-A-0010)
3	BAIL APPLN.-1039/2025 CRL.M.A. 7867/2025	ANUJ V/s STATE OF NCT OF DELHI	SUSHANT DOGRA	
		OTHER DETAILS OF ADVOCATES: SURESH SISODIA (SUSHANTDOGRA1995@GMAIL.COM)(9910190814)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-725/2023)
SUSPENSION OF SENTENCE				
4	CRL.REV.P.-385/2022 CRL.M.(BAIL) 752/2022 CRL.M.A. 38211/2024	ANIL KUMAR JAIN V/s SANJAY KUMAR GIRDHAR	AKANKSHA CHOUDHARY, ARVIND CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: SACHIN MISHRA(SACHINMISHRA1982@GMAIL.COM)(9811966422)(PETITIONER) SANJAY KUMAR GIRDHAR()(9873451146)(RESPONDENT) N.K MISHRA (ADVNMISHRA007@GMAIL.COM)(9873451146)(PETITIONER)		
5	CRL.REV.P.-399/2023 CRL.M.(BAIL) 513/2023 CRL.M.A. 1292/2024 WITH CRL.REV.P. 400/2023	R L VARMA AND SONS HUF AND ANR V/s STATE AND ANR	DHRUV VARMA, MD QUAMAR ALI, SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: MD. QAMAR ALI (QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAKSHI KAKKAR(ADVOCATE.SAKSHI@GMAIL.COM)(9811116227)(PETITIONER)		
6	CRL.REV.P.-400/2023 CRL.M.(BAIL) 514/2023 CRL.M.A. 1295/2024	R L VARMA AND SONS HUF AND ANRD V/s STATE AND ANR	DHRUV VARMA, MD QUAMAR ALI, SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: DHRUV VERMA(DHRUV.VARMA@VASUTECH.COM)(9811052215)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MD. QAMAR ALI (QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAKSHI KAKKAR(ADVOCATE.SAKSHI@GMAIL.COM)(9811116227)(PETITIONER)		
7	CRL.A.-189/2025 CRL.M.(BAIL) 324/2025	NABI HASAN V/s THE STATE (GOVT.OF NCT) DELHI & ANR.	SHIVEK TREHAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR(VIKASKUMAR968@GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-310/2017)
FRESH MATTERS & APPLICATIONS				
8	CRL.M.C.-810/2025 CRL.M.A. 3764/2025	BHARAT SINGH V/s THE STATE (NCT OF DELHI) & ANR.	SPARSH AGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHAUDHARY (PUNIA.MAYANK@GMAIL.COM)(7505939879)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-323/2023) BAIL APPLN. 4853/2024 FILED BY MAINA @JYOTI (DISPOSED ON : 2025-02-03) P.S.-FIR NO. :(VASANT KUNJ SOUTH-323/2023)
FOR ADMISSION				
9	W.P.(CRL)-2320/2024 CRL.M.A. 22650/2024 CRL.M.A. 22651/2024 CRL.M.A. 24763/2024	SABAREESH RAJAN V/s NATIONAL TESTING AGENCY & ORS.	RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR(RKUMARRAVI@GMAIL.COM)(9910009728)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
10	W.P.(CRL)-3305/2024 CRL.M.A. 31861/2024	NITIN GAUTAM ALIAS BOXER ALIAS RAJU V/s THE STATE NCT OF DELHI AND ANR	CHARAN SINGH	
		OTHER DETAILS OF ADVOCATES: CHARAN SINGH(CHARANTANWAR@YAHOO.CO.IN)(9871548269)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
11	CRL.A.-242/2005	HANS RAJ V/s STATE NCT OF DELHI	ALY MIRZA, AKSHAI MALIK, SUNIL KAPOOR, PRASHANT MEHTA, LOKSHAY SAWHNEY, JAIDEEP MALIK, ATUL GULERIA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) ATUL GULERIA(GULERIA.ADV@GMAIL.COM)(9899183282)(PETITIONER)		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-42/95)
12	CRL.REV.P.-648/2018 WITH CRL.REV.P. 654/2018	MR. ANIL KUMAR V/s SATPAL & ANR.	PURI & CO.	
		OTHER DETAILS OF ADVOCATES: PURI & CO.()(9717826712)(PETITIONER)		
13	CRL.REV.P.-654/2018	MR. ANIL KUMAR V/s RAHUL	PURI & CO.	
		OTHER DETAILS OF ADVOCATES: PURI & CO.()(9717826712)(PETITIONER)		
14	CRL.REV.P.-865/2018	STATE V/s DHARAM SINGH	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA()(9811367166)(PETITIONER)		P.S.-FIR NO. :(BHAJAN PURA-580/2015)
15	CRL.A.-190/2019	STATE (NCT OF DELHI) V/s DHEERAJ & ANR		
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MAYUR VIHAR-288/2015)

16	CRL.A.-771/2019 CRL.M.A. 13091/2019	MOHINI V/s STATE NCT OF DELHI & ORS	PARTAP SINGH, SANTOSH KUMAR, FIROZ KHAN, SOURABH MAHLA	
		OTHER DETAILS OF ADVOCATES: PARTAP SINGH((9911099902)(PETITIONER) SANTOSH KUMAR(ADVOCATESSKSINGH@GMAIL.COM)(9268972567)(PETITIONER) FIROZ KHAN(ADVOCATEFIROZKHAN786@GMAIL.COM)(9149268951)(RESPONDENT) SANTOSH KUMAR(ADVOCATESSKSINGH@GMAIL.COM)(9268972567)(PETITIONER) SOURABH MAHLA(SOURABH0733MAHLA@GMAIL.COM)(7895257680)(PETITIONER) SOURABH MAHLA(SOURABH0733MAHLA@GMAIL.COM)(7895257680)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-3/2018)
17	CRL.A.-1100/2019	DEEPAK CHAUHAN & ANR V/s STATE & ORS	ADITYA KALA, L.N. RAO & AKSHAY SACHDEVA	
		OTHER DETAILS OF ADVOCATES: ADITYA KALA((9911045555)(PETITIONER)		P.S.-FIR NO. :(DWARKA NORTH-412/2013)
18	CRL.REV.P.-24/2022 CRL.M.A. 659/2022 CRL.M.A. 662/2022	PRAVEEN SHARMA V/s STATE OF NCT OF DELHI & ANR.	YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SHARMA(YOGESHSWROOP@GMAIL.COM)(9810371649)(PETITIONER) YOGESH SWAROOP(YOGESHSWAROOP@GMAIL.COM)(9810371649)(PETITIONER) YOGESH SWAROOP(YOGESHSWAROOP@GMAIL.COM)(9810371649)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) SANT PARMANAND HOSPITAL(CONTACT@SPHDELHI.ORG)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUDIT GUPTA(MUDITNEPHRO@GMAIL.COM)()(RESPONDENT) SANT PARMANAND HOSPITAL(CONTACT@SPHDELHI.ORG)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
19	CRL.REV.P.-168/2022	JYOTIMA SINGH V/s NCT OF DELHI & ANR.	SANJEEV KUMAR, ABHAY KANT MISHRA	
		OTHER DETAILS OF ADVOCATES: VIMAL KUMAR(VIMAL.RSTG@GMAIL.COM)(7503658092)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAY KANT MISHRA(NTGUILTYHELP@GMAIL.COM)(9968168851)(PETITIONER)		
20	CRL.REV.P.-839/2022	XYZ V/s STATE & ANR.	SHIVAM JANGRA	
		OTHER DETAILS OF ADVOCATES: HEMANT KUMAR(HEMANTKR.ADV@GMAIL.COM)(9953740810)(PETITIONER) OFFICE 2014 ADVHK(OFFICE2014.ADVHK@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-337/2017)
21	CRL.REV.P.-99/2023	DIRECTORATE OF ENFORCEMENT REPRESENTED BY ITS ASSISTANT DIRECTOR, SH. RAHUL VERMA V/s VIKAS SRIVASTAVA & ANR.	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM SHARMA(ANUPAMSHARMAADOVCATE@HOTMAIL.COM)(9810009734)(PETITIONER)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 164/2009)
22	CRL.REV.P.-410/2023 CRL.M.A. 9564/2023	RAJU PRAKASH V/s STATE (NATIONAL CAPITAL TERRITORY OF DELHI) AND ANOTHER	AMRESH ANAND	
		OTHER DETAILS OF ADVOCATES: AMRESH ANAND(AMRESHANAND2001@GMAIL.COM)(9582539593)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR-8/2020)
23	CRL.REV.P.-491/2023 CRL.M.A. 11679/2023	SHAKTI MANN V/s THE STATE (GOVT. OF NCT OF DELHI) AND ANR	RAVIN RAO	
		OTHER DETAILS OF ADVOCATES: RAVIN RAO (ADV.RAVINRAO@GMAIL.COM)(9871644446)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA- 262/2021)
24	CRL.REV.P.-600/2023 CRL.M.A. 14347/2023 WITH CRL.REV.P. 635/2023 CRL.REV.P. 651/2023 CRL.REV.P. 652/2023 CRL.REV.P. 654/2023	NISHAT AHMAD KHAN V/s STATE AND OTHERS	SHAILEY SHUKLA, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-195/2018) W.P.(CRL) 2197/2018 FILED BY NISHAT AHMAD

				KHAN (DISPOSED ON : 2019-10-15) CRL.REV.P. 654/2023 FILED BY JAVED NASEER KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 651/2023 FILED BY NOORUS SEHAR KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 635/2023 FILED BY RAHAT NASEER KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 652/2023 FILED BY SAUD (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(JAMIA NAGAR-195/2018)
25	CRL.REV.P.-635/2023 CRL.M.A. 15246/2023 CRL.M.A. 15247/2023	RAHAT NASEER KHAN V/s STATE AND ANOTHER	NIDHI BAHAL, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: SHAHID AZAD(SHAHIDAZASSOCIATES@GMAIL.COM)(9811126628)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-195/2018) W.P.(CRL) 2197/2018 FILED BY NISHAT AHMAD KHAN (DISPOSED ON : 2019-10-15) CRL.REV.P. 600/2023 FILED BY NISHAT AHMAD KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 654/2023 FILED BY JAVED NASEER KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 651/2023 FILED BY NOORUS SEHAR KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 652/2023 FILED BY SAUD (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(JAMIA NAGAR-195/2018)
26	CRL.REV.P.-651/2023 CRL.M.A. 15521/2023 WITH CRL.REV.P. 654/2023 CRL.REV.P. 652/2023	NOORUS SEHAR KHAN V/s STATE AND ANOTHER	NIDHI BAHAL, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: SHAHID AZAD (SHAHIDAZADASSOCIATES@GMAIL.COM)(9650820076)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-195/2018) W.P.(CRL) 2197/2018 FILED BY NISHAT AHMAD KHAN (DISPOSED ON : 2019-10-15) CRL.REV.P. 600/2023 FILED BY NISHAT AHMAD KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 654/2023 FILED BY JAVED NASEER KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 635/2023 FILED BY RAHAT NASEER KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 652/2023 FILED BY SAUD (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(JAMIA NAGAR-195/2018)
27	CRL.REV.P.-652/2023 CRL.M.A. 15532/2023	SAUD V/s STATE AND ANOTHER	NIDHI BAHAL, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: SHAHID AZAD(SHAHIDAZADASSOCIATES@GMAIL.COM)(9650820076)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-195/2018) W.P.(CRL) 2197/2018 FILED BY NISHAT AHMAD KHAN (DISPOSED ON : 2019-10-15) CRL.REV.P. 600/2023 FILED BY NISHAT AHMAD KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 654/2023 FILED BY JAVED NASEER KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 651/2023 FILED BY NOORUS SEHAR KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 635/2023 FILED BY RAHAT NASEER KHAN (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(JAMIA NAGAR-195/2018)
28	CRL.REV.P.-654/2023 CRL.M.A. 15551/2023	JAVED NASEER KHAN V/s STATE AND ANOTHER	NIDHI BAHAL, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: SHAHID AZAD(SHAHIDAZADASSOCIATES@GMAIL.COM)(9811126628)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-195/2018) W.P.(CRL) 2197/2018 FILED BY NISHAT AHMAD KHAN (DISPOSED ON : 2019-10-15) CRL.REV.P. 600/2023 FILED BY NISHAT AHMAD KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 651/2023 FILED BY NOORUS SEHAR KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 635/2023 FILED BY RAHAT NASEER KHAN (D. OF HEARING : 2025-04-23) CRL.REV.P. 652/2023 FILED BY SAUD (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(JAMIA NAGAR-195/2018)

29	CRL.REV.P.-819/2023 CRL.M.A. 20748/2023	MEENAKSHI & ANR. V/s PARVEEN RAJORA	KUNAL YADAV, PRADEEP KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: KUNAL YADAV(YADAVKUNAL13@GMAIL.COM)(9891868512)(PETITIONER) PRADEEP KUMAR PATHAK(PATHAK6PATHAK@GMAIL.COM)(7503669226)(RESPONDENT)		
30	CRL.REV.P.-1079/2023 CRL.M.A. 27753/2023	BIJENDER KUMAR V/s STATE (NCT OF DELHI) & ANR.	AMAN JAIN	
		OTHER DETAILS OF ADVOCATES: LEGALOCITY (LEGALOCITYGLOBAL@GMAIL.COM)(9910693024)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
31	CRL.REV.P.-1095/2023 CRL.M.A. 28059/2023	KAPIL V/s THE STATE (NCT OF DELHI)	AKHILESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR SINGH (AKHILESHKUMARSINGHADVOCATE@GMAIL.COM)(7248517989)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-203/2002)
32	CRL.REV.P.-1097/2023 WITH CRL.REV.P. 1129/2023	NIRUTI YADAV & ANR. V/s NITIN YADAV	ALOK BHACHAWAT	
		OTHER DETAILS OF ADVOCATES: BHACHAWAT (ALOK@BHACHAWAT.COM)(9811105362)(PETITIONER)		
33	CRL.REV.P.-1129/2023 CRL.M.A. 28972/2023 CRL.M.A. 28973/2023 CRL.M.A. 14026/2024 CRL.M.A. 30973/2024	NITIN YADAV V/s NIRUTI YADAV	AMOLAK, AYUSH GAUR	
		OTHER DETAILS OF ADVOCATES: RUCHI MUNJAL(ADVOCATEMUNJALRUCHI@GMAIL.COM)(9350219143)(PETITIONER) MUNJAL RUCHI (ADVOCATEMUNJALRUCHI@GMAIL.COM)(9350219143)(PETITIONER) ALOK BACHWAWAT (ALOK@BACHWAWAT.COM){}(RESPONDENT) SHRUTI GUPTA (AYUSH@ADMAANDASSOCIATE.COM)(9871650026)(PETITIONER) ALOK (ALOK@BHACHAWAT.COM){0}(RESPONDENT)		
34	CRL.REV.P.-1132/2023 CRL.M.A. 29043/2023	AMIT GULIA V/s STATE OF NCT OF DELHI	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY(INFO@CLERGYWISEMEN.COM)(9891995763)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-163/2019) BAIL APPLN. 4115/2023 FILED BY AMIT GULIA (DISPOSED ON : 2023-12-06) BAIL APPLN. 222/2025 FILED BY AMIT GULIA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-163/2019)
35	CRL.REV.P.-1167/2023	NITIN AGGARWAL V/s KALAKOSH	MEHUL GUPTA	
		OTHER DETAILS OF ADVOCATES: VIJAY K. GUPTA (})(9810310520)(PETITIONER)		
36	CRL.REV.P.-1238/2023 CRL.M.A. 31394/2023 WITH CRL.REV.P. 1256/2023 CRL.REV.P. 1243/2023	RAMESH WADHERA V/s ASSISTANT DIRECTOR ENFORCEMENT DIRECTORATE	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) DIRECTORATE OF ENFORCEMENT(ED-DEL-REV@NIC.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 322/2009) CRL.M.C. 537/2023 FILED BY RAMESH KUMAR WADHERA. (DISPOSED ON : 2023-01-27) CRL.REV.P. 1256/2023 FILED BY CHANDER MOHAN BANSAL (D. OF HEARING : 2025-04-23) CRL.REV.P. 1243/2023 FILED BY SUFFIYAN ASHRAF RAJWANI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 322/2009)
37	CRL.REV.P.-1243/2023 CRL.M.A. 31524/2023	SUFFIYAN ASHRAF RAJWANI V/s ASSISTANT DIRECTOR ENFORCEMENT DIRECTORATE	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 322/2009)

		ASSISTANT DIRECTOR(DL.HC-ED@GOV.IN){}(RESPONDENT)		CRL.M.C. 537/2023 FILED BY RAMESH KUMAR WADHERA. (DISPOSED ON : 2023-01-27) CRL.REV.P. 1238/2023 FILED BY RAMESH WADHERA (D. OF HEARING : 2025-04-23) CRL.REV.P. 1256/2023 FILED BY CHANDER MOHAN BANSAL (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 322/2009)
38	CRL.REV.P.-1256/2023 CRL.M.A. 31866/2023	CHANDER MOHAN BANSAL V/s DIRECTORATE OF ENFORCEMENT	VAIBHAV DANG	
		OTHER DETAILS OF ADVOCATES: VAIBHAV DANG(VAIBHAVDANG@GMAIL.COM)(9810723701)(PETITIONER) CHANDER MOHAN BANSAL(CMMAVI@YAHOO.CO.IN)(9810178461)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 322/2009) CRL.M.C. 537/2023 FILED BY RAMESH KUMAR WADHERA. (DISPOSED ON : 2023-01-27) CRL.REV.P. 1238/2023 FILED BY RAMESH WADHERA (D. OF HEARING : 2025-04-23) CRL.REV.P. 1243/2023 FILED BY SUFFIYAN ASHRAF RAJWANI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 322/2009)
39	W.P.(CRL)-448/2024 CRL.M.A. 7043/2025	VIJAY KUMAR SHUKLA V/s UNION OF INDIA AND ORS.	DEVENDER KUMAR SINGH, PRAFUL PRABHAKAR SHUKLA, ASHISH KUMAR PANDEY, KANUPRIYA TIWARI, NAISARGIKA	
		OTHER DETAILS OF ADVOCATES: DEVENDRA KUMAR SINGH(DEVENDRA_KSINGH@YHAAO.COM)(9868338676)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRAFUL SHUKLA(PRAFULSHUKLA.ILS@GMAIL.COM)(9833422400)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) ASHISH KUMAR PANDEY(INFO@LEGALERIA.COM)(9873890442)(PETITIONER) KANUPRIYA TIWARI(LEGALTIWARIASSOCIATES1@GMAIL.COM)(9650138959)(RESPONDENT) NAISARGIKA (RK01449@GMAIL.COM)(8010162156)(RESPONDENT) PRAFUL PRABHAKAR SHUKLA(PRAFULSHUKLA.ILS@GMAIL.COM)(9833422400)(PETITIONER)		
40	W.P.(CRL)-770/2024	MADAN SINGH RAJPUROHIT AND ORS V/s UNION OF INDIA AND ORS	MANISH SHARMA, RAMA NATH JHA, HITESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MANISH SHARMA(MANISHJURIS@GMAIL.COM)(9871767015)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) RAMA NATH JHA(RNJHAOFFICE@GMAIL.COM)(9810801311)(RESPONDENT) RAMA NATH JHA(RNJHAOFFICE@GMAIL.COM)(9810801311)(RESPONDENT) HITESH KUMAR BHARDWAJ(ADVOCATEHITESH12@GMAIL.COM)(9811829249)(PETITIONER)		
41	W.P.(CRL)-1125/2024 CRL.M.A. 10863/2024	SAVITA DEVI & ORS. V/s SHATRUGHAN PRASAD SHAH	ABHIJIT ANAND	
		OTHER DETAILS OF ADVOCATES: ABHIJIT ANAND(ADVOCATEABHIJITANAND@GMAIL.COM)(9560901490)(PETITIONER)		
42	W.P.(CRL)-1247/2024	JATINDER PAL SINGH V/s UNION OF INDIA & ANR.	H S BHULLAR	
		OTHER DETAILS OF ADVOCATES: H.S BHULLAR (BHULLARLAWFIRM@GMAIL.COM){}(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 55/2010) CRL.M.C. 1601/2020 FILED BY JATINDER PAL SINGH (DISPOSED ON : 2020-07-27) CRL.M.C. 1771/2020 FILED BY JATINDER PAL SINGH (DISPOSED ON : 2022-01-17) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 55/2010)
43	W.P.(CRL)-1288/2024 CRL.M.A. 12577/2024 WITH W.P.(CRL) 1754/2024	PRAVEEN KUMAR V/s STATE GNCTD & ORS.	GYANENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-675/2023) CRL.M.C. 8620/2023 FILED BY HEMANT KUMAR SHARMA & ANR. (DISPOSED ON : 2023-11-24) CRL.M.C. 614/2024 FILED BY NARSINGH SHAH (DISPOSED ON : 2024-04-29) W.P.(CRL) 747/2024 FILED BY KALI CHARAN

				SHARMA (DISPOSED ON : 2024-05-29) W.P.(CRL) 1754/2024 FILED BY SATISH CHANDRA (D. OF HEARING : 2025-04-23) W.P.(CRL) 1602/2024 FILED BY CHANDAN SINGH (DISPOSED ON : 2024-05-29) P.S.-FIR NO. :(KALINDI KUNJ-675/2023)
44	W.P.(CRL)-1754/2024 CRL.M.A. 17086/2024	SATISH CHANDRA V/s STATE GNCTD & ORS. & ORS.	GYANENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: GYANENDRA SINGH(SRCGSC@GMAIL.COM)(9350313546)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-675/2023) CRL.M.C. 8620/2023 FILED BY HEMANT KUMAR SHARMA & ANR. (DISPOSED ON : 2023-11-24) CRL.M.C. 614/2024 FILED BY NARSINGH SHAH (DISPOSED ON : 2024-04-29) W.P.(CRL) 747/2024 FILED BY KALI CHARAN SHARMA (DISPOSED ON : 2024-05-29) W.P.(CRL) 1602/2024 FILED BY CHANDAN SINGH (DISPOSED ON : 2024-05-29) W.P.(CRL) 1288/2024 FILED BY PRAVEEN KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(KALINDI KUNJ-675/2023)
45	W.P.(CRL)-1355/2024	VISHU DASS V/s STATE OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH (PRATYUSH@PRASANNAALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SULTAN PURI-230/2019) BAIL APPLN. 3122/2024 FILED BY VISHU DASS (DISPOSED ON : 2024-10-03) P.S.-FIR NO. :(SULTAN PURI-230/2019)
46	W.P.(CRL)-2378/2024	SMT K V/s STATE NCT OF DELHI & ORS.	ATHAR ALAM	
		OTHER DETAILS OF ADVOCATES: ATHAR ALAM (ATHARSUMBUL42@GMAIL.COM)(9891356444)(PETITIONER) ATHAR ALAM(ATHARSUMBUL42@GMAIL.COM)(9891356444)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI-62/2021)
47	W.P.(CRL)-3242/2024 CRL.M.A. 31300/2024 CRL.M.A. 31939/2024	LALA RAM SHARMA & ORS. V/s STATE OF NCT OF DELHI & ORS.	NEERAJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR JHA(NEERAJJHAADV@GMAIL.COM)(8825276304)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NEERAJ KUMAR JHA(NEERAJJHAADV@GMAIL.COM)(8825276304)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-698/2024)
48	W.P.(CRL)-3311/2024 CRL.M.A. 31924/2024	MS. KUSUM SEHGAL V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	M QAYAM-UD-DIN	
		OTHER DETAILS OF ADVOCATES: M.QAYAM (ADVOCATEQAYAMSAAB@GMAIL.COM)(9811030056)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LAHORI GATE-428/2023)
49	W.P.(CRL)-3368/2024	DEEPAK GOYAL V/s STATE GOVT NCT OF DELHI	VIKRAM AGGARWAL	
		OTHER DETAILS OF ADVOCATES: VIKRAM AGGARWAL (ADV.VIKRAMAGGARWAL@YAHOO.COM)(9212717379)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(UTTAM NAGAR-229/2013) CRL.M.C. 3827/2014 FILED BY DEEPAK GOYAL (DISPOSED ON : 2018-01-16) CRL.M.C. 4086/2014 FILED BY ANIL ANAND (DISPOSED ON : 2017-12-14) CRL.M.C. 3849/2014 FILED BY AMIT GOYAL (DISPOSED ON : 2018-01-16) CRL.M.C. 3968/2014 FILED BY SUSHIL SATI (DISPOSED ON : 2018-01-16) BAIL APPLN. 1950/2017 FILED BY DEEPAK GOYAL (DISPOSED ON : 2018-07-11) BAIL APPLN. 618/2018 FILED BY SANTOSH GOYAL (DISPOSED ON : 2018-09-27)

				BAIL APPLN. 448/2018 FILED BY SANTOSH GOYAL (DISPOSED ON : 2018-02-23) BAIL APPLN. 860/2018 FILED BY AMIT GOYAL (DISPOSED ON : 2018-07-24) BAIL APPLN. 1780/2018 FILED BY AMIT GOYAL (DISPOSED ON : 2018-08-03) BAIL APPLN. 1883/2018 FILED BY AMIT GOYAL (DISPOSED ON : 2022-02-22) CRL.M.C. 4560/2018 FILED BY AMIT GOYAL (D. OF HEARING : 2025-07-16) BAIL APPLN. 1409/2019 FILED BY SANTOSH GOYAL (DISPOSED ON : 2022-01-31) BAIL APPLN. 438/2019 FILED BY SANTOSH GOYAL (DISPOSED ON : 2019-02-21) CRL.M.C. 4603/2019 FILED BY SANTOSH GOYAL (DISPOSED ON : 2021-09-24) BAIL APPLN. 4231/2020 FILED BY DEEPAK GOYAL (DISPOSED ON : 2022-02-22) BAIL APPLN. 3248/2022 FILED BY DEEPAK GOYAL (DISPOSED ON : 2024-04-09) CRL.M.C. 2843/2023 FILED BY DHARMENDER YADAV (D. OF HEARING : 2025-07-16) BAIL APPLN. 472/2025 FILED BY DEEPAK GOYAL (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(UTTAM NAGAR-229/2013)
50	W.P.(CRL)-3454/2024	FAIZAN AHMAD V/s STATE OF NCT OF DELHI	KARTIK PURUSHOTTAMA MURUKUTLA	
		OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA (MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-301/2024) CRL.A. 1071/2024 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2024-12-12) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-301/2024)
51	W.P.(CRL)-3522/2024	AKBAR @ GANJA V/s STATE GOVT. OF NCT OF DELHI	BISWAJIT KUMAR PATRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-319/2017) CRL.A. 61/2019 FILED BY AKBAR @ GANJA (DISPOSED ON : 2019-05-24) W.P.(CRL) 875/2020 FILED BY AKBAR @ GANJA (DISPOSED ON : 2020-06-05) W.P.(CRL) 2971/2022 FILED BY AKBAR @ GANJA SB SABIR (PRESENTLY CONFINED IN CENTRAL JAIL NO.14, MANDOLI, NEW DELHI) (DISPOSED ON : 2023-02-06) P.S.-FIR NO. :(MOTI NAGAR-319/2017)
52	W.P.(CRL)-3670/2024 CRL.M.A. 35171/2024	SUMAN V/s STATE OF NCT OF DELHI & ANR.	GAUTAM BARNWAL, SUMIT ROY	
		OTHER DETAILS OF ADVOCATES: GAUTAM BARNWAL (GAUTAM.BARNWAL.ADV@GMAIL.COM)(8969011590)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUMIT ROY(INFO@CLARITASLEGAL.IN)(9899142755)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-198/2023) BAIL APPLN. 4293/2024 FILED BY SUMAN (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-198/2023)
53	W.P.(CRL)-3745/2024 CRL.M.A. 35960/2024	PANKAJ & ORS. V/s STATE NCT OF DELHI AND ANR.	HARI SHANKER GAUTAM	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: H.S GUATAM(HSGAUTAMADV@YAHOO.COM)(9818703060)(PETITIONER) H.S GAUTAM (HSGAUTAMADV@YAHOO.COM)(9818703060)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ NORTH-303/2022)
54	W.P.(CRL)-3808/2024	YASH TEKWANI V/s DIRECTORATE OF REVENUE INTELLIGENCE	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: PRABHAV RALLI (OFFICE.PRACHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-DRU/DZU/34/ENQ-21/2024)

55	W.P.(CRL)-3816/2024	X V/s GOVERNMENT OF NCT DELHI AND ANR.	ASHISH PANDEY	
		OTHER DETAILS OF ADVOCATES: ASHISH PANDEY(ADVOCATEASHISH02@GMAIL.COM)(8800442383)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GOKULPURI-2/2024)
56	W.P.(CRL)-3865/2024	MAHENDER @ DABBU V/s STATE OF NCT OF DELHI	ROHAN JOACHIM ALVA	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBHASH PLACE-109/2008) CRL.A. 788/2011 FILED BY MAHENDER (DISPOSED ON : 2013-11-01) W.P.(CRL) 470/2014 FILED BY MAHENDER @ DABBU (DISPOSED ON : 2014-04-29) W.P.(CRL) 22/2015 FILED BY MAHENDER @ DABBU (DISPOSED ON : 2015-01-06) W.P.(CRL) 816/2015 FILED BY MAHENDER @ DABBU (DISPOSED ON : 2015-05-07) W.P.(CRL) 410/2016 FILED BY MAHENDER (DISPOSED ON : 2016-12-09) W.P.(CRL) 2350/2017 FILED BY MAHENDER @ DABBU (DISPOSED ON : 2017-08-21) W.P.(CRL) 274/2017 FILED BY MAHENDER @ DABBU (DISPOSED ON : 2017-02-03) W.P.(CRL) 1040/2018 FILED BY MAHENDER @ DABBU (DISPOSED ON : 2018-04-11) W.P.(CRL) 2324/2018 FILED BY MAHENDER @ DABBU (DISPOSED ON : 2018-10-01) W.P.(CRL) 437/2020 FILED BY MAHENDER @ DABBU (DISPOSED ON : 2020-02-20) W.P.(CRL) 101/2025 FILED BY MAHENDER (DISPOSED ON : 2025-03-17) P.S.-FIR NO. :(SUBHASH PLACE-109/2008)
57	W.P.(CRL)-3942/2024	VARUNA MAJUMDAR & ANR. V/s STATE OF NCT OF DELHI & ORS.	ASHUTOSH JAIN, ASHOK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: NAKUL GROVER()(8433118019)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHOK KUMAR SINGH(AEGISLEGALLP@GMAIL.COM)(9810515155)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-471/2024)
58	W.P.(CRL)-4047/2024	KANWAR PAL V/s STATE (NCT OF DELHI) & ANR.	MANISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: M.AGGARWAL (APOLLOCONSULTANCY.OFFICIAL@GMAIL.COM)(8595655395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIGILANCE-10/2017)
CONNECTED MATTERS (ANMM)				
59	CRL.REV.P.-393/2023 CRL.M.A. 9268/2023	SUNIL BHALLA V/s STATE (NCT OF DELHI) & ANR.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
60	CRL.REV.P.-394/2023 CRL.M.A. 9270/2023	SUNIL BHALLA V/s STATE NCT OF DELHI AND ANR	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: BHIM PRAKASH SENGAR(BHIM@DSNLEGAL.COM)()(PETITIONER) DSN LEGAL(INFO@DSNLEGAL.COM)(9310707170)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
61	CRL.REV.P.-395/2023 CRL.M.A. 9272/2023	SUNIL BHALLA V/s STATE NCT OF DELHI AND ANR. & ANR.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL(INFO@DSNLEGAL.COM)(9310707170)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
62	CRL.REV.P.-421/2023 CRL.M.A. 9825/2023 CRL.M.A. 9826/2023 WITH CRL.REV.P. 423/2023	SUNIL BHALLA V/s STATE (NCT OF DELHI) AND ANR & ANR.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL (INFO@DSNLEGAL.COM)(9310707170)(PETITIONER) GAUTAM BHALLA (GAUTAMBHALLA@VATIKA.COM)()(RESPONDENT)		

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
63	CRL.REV.P.-423/2023 CRL.M.A. 9834/2023 CRL.M.A. 9835/2023	SUNIL BHALLA V/s STATE (NCT OF DELHI) AND ORS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL (INFO@DSNLEGAL.COM)(931070170)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
64	CRL.REV.P.-424/2023 CRL.M.A. 9838/2023 CRL.M.A. 9839/2023	SUNIL BHALLA V/s STATE (NCT OF DELHI) AND ANR & ANR.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL (INFO@DSNLEGAL.COM)(931070170)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
65	CRL.REV.P.-429/2023 CRL.M.A. 10081/2023 CRL.M.A. 10082/2023 WITH CRL.REV.P. 432/2023	SUNIL BHALLA V/s STATE NCT OF DELHI AND ANR & ORS.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL (INFO@DSNLEGAL.COM)(931070170)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
66	CRL.REV.P.-432/2023 CRL.M.A. 10140/2023 CRL.M.A. 10141/2023	SUNIL BHALLA V/s STATE (NCT OF DELHI) AND ANR & ANR.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL (INFO@DSNLEGAL.COM)(931070170)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
67	CRL.REV.P.-462/2023 CRL.M.A. 10861/2023	SUNIL BHALLA V/s STATE (NCT OF DELHI) AND ORS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL (INFO@DSNLEGAL.COM)(931070170)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	CM(M)-174/2019 CM APPL. 4785/2019	ASHOK MITTAL AND MEENU MITTAL V/s GURMUIKH SINGH & ANR	RANDHIR JAIN, UTSAV JAIN	
		OTHER DETAILS OF ADVOCATES: RANDHIR JAIN()(9560562050)(PETITIONER) UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(8527214201)(RESPONDENT)		
TOP OF THE BOARD				
2	CM(M)-1251/2019 CM APPL. 38205/2019 CM APPL. 27926/2022	JAVED MALIK V/s SAMSON FREDRIC (DECEASED) THR LRS & ANR	PRAVEEN KUMAR, NIKHIL JOSHI, SHRIYA MAINI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR()(9891721157)(PETITIONER) PRADEEP DHINGRA , NISHANT KUMAR (TCJURISTS@GMAIL.COM)(9818093000)(PETITIONER) SHRIYA MAINI(SHRIYA.MAINI90@GMAIL.COM)(9810281495)(PETITIONER)		
3	CM(M)-2700/2024 CM APPL. 32877/2024	NG BEAUTY INDIA LLP V/s VEERA FRAGRANCES PVT LTD	JAIDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: JAIDEEP SINGH(JAIDEEP.SINGH72@GMAIL.COM)(9871568789)(PETITIONER) VEERA(INFO@VEERAFRAGRANCES.COM)()(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
4	CM(M)-414/2025 CM APPL. 12528/2025 CM APPL. 12529/2025	SUNMEET SINGH V/s DIVYANK BOSE & ORS.	ROHAN NAGPAL	
		OTHER DETAILS OF ADVOCATES: RAKESH PATIYAL(RAKESHPATIYAL1975@GMAIL.COM)(9811539888)(PETITIONER) PRATYAKASH RAJ(ADVOCATEPRATYAKSHRAJ@GMAIL.COM)()(RESPONDENT)		
FOR ADMISSION				
5	CM(M)-1493/2019	GULF OIL CORPORATION LTD V/s DELHI DEVELOPMENT AUTHORITY & ANR	ABHISHEK SINGH, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SINGH()(9650458916)(PETITIONER) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(RESPONDENT)		
6	CM(M)-1871/2023 CM APPL. 58987/2023 CM APPL. 58990/2023	RAJ KUMAR V/s ILAM SINGH (SINCE DECEASED THROUGH HIS LRS)	VASHU BALA, SANDEEP JAIN	
		OTHER DETAILS OF ADVOCATES: SANDEEP JAIN(LEGALHEIGHT@GMAIL.COM)(9999044200)(RESPONDENT)		
7	CM(M)-2829/2024 CM APPL. 36265/2024	MR AMAN NATH V/s MR SURENDER KUMAR SRIVASTAVA & ORS.	ASHISH VERMA, SUMESH DEWAN	
		OTHER DETAILS OF ADVOCATES: SUMESH DEWAN(SUMES.DEWAN@LEXFAVIOS.COM)(9811113390)(PETITIONER)		
8	CM(M)-3231/2024 CM APPL. 48770/2024	AJAY JAIN V/s ATAM VALLABH CGHS LTD THROUGH ITS PRESIDENT AND ORS	PAWAN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR SINGH(PAWANKUMARSINGHADVOCATE@REDIFFMAIL.COM)(9810589178)(PETITIONER) PARAS(PARAS_JAIN07@GMAIL.COM)()(RESPONDENT) KANJHA(KANJHAWALASDM@NIC.IN)()(RESPONDENT)		

9	CM(M)-3316/2024 CM APPL. 51078/2024 CM APPL. 51079/2024	PINKI DAGAR V/s SMT. SUMITRA DEVI AND ORS	NAND KISHORE AGGARWAL	
		OTHER DETAILS OF ADVOCATES: N K AGGARWAL , SANJANA(AGGARWALASSOCIATES.CP@GMAIL.COM)(9818342898)(PETITIONER) PINKI DAGAR()(8384047429)(PETITIONER) BABITA()(7082369513)(RESPONDENT) SUMITRA DEVI()(9213087926)(RESPONDENT) JAI KUMAR()(7982332790)(RESPONDENT) PARMJEET(PARMJEETDABAS3105@GMAIL.COM)(0)(RESPONDENT)		
10	CM(M)-441/2025 CM APPL. 13316/2025 CM APPL. 13317/2025	SHRI INDERJEET SINGH V/s SHRI BASANT LAL GULATI	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI (PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) POOJA(ADV.POOJACHHABRA@GMAIL.COM)(0)(RESPONDENT)		
11	CONT.CAS(C)-61/2022	DELHI DEVELOPMENT AUTHORITY V/s AAKASH JAIN & ORS.	PAWASH PIYUSH, KNM & PARTNERS, LAW OFFICES	Listing Remarks: AT 03:30 PM , PART HEARD
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) FINANCE (FINANCE.GGCI@GMAIL.COM)()(RESPONDENT) ()()(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
12	CM(M)-1129/2012 CM APPL. 17790/2012	KUSUM KHANNA & ANR V/s INDER PAL SINGH	PK RAWAL	
		OTHER DETAILS OF ADVOCATES:		
13	CM(M)-342/2015 CM APPL. 7252/2015 CM APPL. 7253/2015 CM APPL. 48367/2022 CM APPL. 48368/2022 CM APPL. 48369/2022 CM APPL. 23418/2024 CM APPL. 23419/2024	SHAISH KUMAR V/s DHANPAT RAI & ORS	ASHISH SINGH & ANIRUDH K MUDGAL, DHRUV VARMA, KUSUM SHARMA, M N SINGH, DHRUV VARMA	
		OTHER DETAILS OF ADVOCATES: SAGAR CHAUHAN(R.D.KATHURIA@GMAIL.COM)(9868538516)(PETITIONER) SHIVANI(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)()(RESPONDENT) DHRUV VARMA, ROHIT(R.D.KATHURIA@GMAIL.COM)(8810310103)(PETITIONER) P SINGH(CHAMBERPPSINGH@GMAIL.COM)()(RESPONDENT) DHRUV VARMA(DHRUVVARMA.LAW@GMAIL.COM)(9999808017)(PETITIONER)		
14	CM(M)-1071/2016 CM APPL. 39256/2016 CM APPL. 5483/2017 CM APPL. 17054/2024	VED WADHWA V/s STATE & ORS	MAHESH SRIVASTAVA, VAIBHAV MANU SRIVASTAVA, APAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV MANU SRIVASTAVA(MAHESHVIBHA1984@GMAIL.COM)(9810071610)(PETITIONER) ARJUN (AJMITRA@GMAIL.COM)()(RESPONDENT) R()(9810047776)(RESPONDENT)		
15	CM(M)-1215/2016 CM APPL. 43989/2016 CM APPL. 43990/2016	SHYAM SINGH V/s RAVINDER KUMAR	MAHIPAL SINGH RAJPUT	
		OTHER DETAILS OF ADVOCATES:		
16	CM(M)-401/2018 CM APPL. 13380/2018	MOHD AHSAN & ANR V/s ANISA BEGUM	ANUP KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: ANUP KUMAR SINHA()(9868219662)(PETITIONER)		
17	CM(M)-326/2019 CM APPL. 8552/2019	GHANSHYAM RASTOGI V/s CHANDRAWATI DEVI (DECEASED) THR LRS & ANR	B C PANDEY	
		OTHER DETAILS OF ADVOCATES: B C PANDEY()(9811007851)(PETITIONER)		
18	CM(M)-1813/2019 CM APPL. 54815/2019 CM APPL. 32212/2022	RAJ KUMAR CHAUDHARY V/s JAI RAM	KAJAL CHANDRA, AMAN AHMAD	
		OTHER DETAILS OF ADVOCATES: KAJAL CHANDRA()(8287386432)(PETITIONER) KAJAL CHANDRA, PRERNA CHOPRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) RAMESH (RAMESH_KUMAR_COMPANY@YAHOO.CO.IN)()(RESPONDENT) AMAN AHMAD(AMANAHMAD.LAW@GMAIL.COM)(9711543522)(PETITIONER)		
19	CM APPL. 39576/2024 In CM(M)-1023/2021(Disposed off case)	SMT SATYA BHAMA & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ANR.	VISHAL SONI, GURMIT SINGH HANS	
		OTHER DETAILS OF ADVOCATES: VISHAL SONI , GURMIT SINGH HANS (VISHALSONIADV@GMAIL.COM)(9818348100)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GURMIT SINGH HANS & ASSOCIATES()(9810209575)(PETITIONER)		

		GURMIT SINGH HANS & ASSOCIATES(LEGALASK@GMAIL.COM)(9810209575)(PETITIONER) SAHAYAK(SAHAYK@GMAIL.COM)(0)(RESPONDENT) R()(9811030258)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SAHAYAK(SAHAYK@GMAIL.COM)(0)(RESPONDENT) R()(9810072679)(RESPONDENT) R()(9811030258)(RESPONDENT) R()(9810072679)(RESPONDENT) DDA (DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
20	CM(M)-264/2022 CM APPL. 14408/2022	MRS KRIPAL KAUR AND ORS V/s LACHHMAN DASS(SINCE DESEASED) THROUGH HIS LRS	MUKESH MOHAN, VIBHU SHANKER MISHRA	
		OTHER DETAILS OF ADVOCATES: RG LAWZ(MUKESH@RGLAWZ.COM)(9810910312)(PETITIONER) JITENDER KUMAR()(9810252666)(RESPONDENT) VIBHU SHANKER MISHRA(VSMISHRAADVOCATE@GMAIL.COM)(9868085319)(RESPONDENT) VIBHU SHANKER MISHRA(VSMISHRAADVOCATE@GMAIL.COM)(9868085319)(RESPONDENT)		
21	CM(M)-478/2022 CM APPL. 24602/2022 CM APPL. 7992/2024 CM APPL. 5953/2025	RAMESH YADAV AND ORS V/s MADHO PRASAD KAPOOR (DECEASD) THROUGH HIS TRANSFeree	D.K. RUSTAGI, RAJESH BHATIA	
		OTHER DETAILS OF ADVOCATES: D K RUSTAGI (ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) R BHATIA (RBHATIA_ADVOCATE@YAHOO.CO.IN)()(RESPONDENT) RAJESH BHATIA(RBHATIA_ADVOCATE@YAHOO.COM)(9811331125)(RESPONDENT)		
22	CM(M)-709/2022 CM APPL. 32188/2022	SHIV PAL SINGH V/s DALEL SINGH	HARSH KUMAR, VIJAY LAKSHIMI	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR AND SIKHA GOGOI(ADVOCATEHARSHKUMAR@GMAIL.COM)(8076772278)(PETITIONER) P.N. SHARMA()(9599710055)(RESPONDENT) VIJAY LAKSHIMI (VIJAY_LAWYER1982@YAHOO.COM)(9818371468)(RESPONDENT)		
23	CM(M)-757/2022 CM APPL. 33618/2022	SOUMYA BHATTACHARYA V/s SUDHIR KUMAR THAKUR & ORS.	SUGATA SHANKAR ROY, RABIN MAJUMDER	
		OTHER DETAILS OF ADVOCATES: SUGATA SAHANKAR ROY(SUGATASHANKARROY@GMAIL.COM)(9903687915)(PETITIONER) SOUMYA BHATTACHARYA(DRSOUMYA914@GMAIL.COM)(9903430269)(PETITIONER) SANJAY BHAUMIK(DRSANJAY_JOGESH@HOTMAIL.COM)(9903154513)(RESPONDENT) NABANITA GHOSH(NAVANITUS@YAHOO.CO.IN)(8335836111)(RESPONDENT) INDRANI(INDRANIL_G@APOLLOHOSPITALS.COM)(9830143824)(RESPONDENT) HARSH JAIN(HARSHJAIN.KO1@GMAIL.COM)(9831253647)(RESPONDENT) ABHISHEK CHATTERJEE(CHATTERJI08@GMAIL.COM)(9820454869)(RESPONDENT) SURESH(SURESHRAMASUBBAN@GMAIL.COM)(9831740837)(RESPONDENT) AKT LAW ASSOCIATES(AKTLAWASSOCIATES@GMAIL.COM)(9810141402)(RESPONDENT) RABIN MAJUMDER(DELHI.MEDICAL.LAWYERS@GMAIL.COM)(9899259811)(PETITIONER)		
24	CM(M)-1441/2022 CM APPL. 55279/2022	NAEEM AHMED V/s ZUBAIR AHMED AND ORS	BABAN KUMAR SHARMA, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: BABAN KUMAR(BKS_ADVDELHI@YAHOO.COM)(9810395833)(PETITIONER) MOHD. SHAHID()(9312002327)(RESPONDENT) ZUBAIR()(9911107111)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
25	CM(M)-1462/2022 CM APPL. 56075/2022	SUNITA BHAIKAVNATH DHALGADE V/s RAM MANGAL HEART FOUNDATION PVT LTD	PUJA DEWAN, NITIN S TAMBWEKAR	
		OTHER DETAILS OF ADVOCATES: RAMMANGALHF(INFO@RAMMANGALHF.COM)()(RESPONDENT) RANJIT (DRRANJITJAGTAP@YAHOO.CO.IN)()(RESPONDENT) ASHISH KHANIJO(ASHISHKHANIJO@GMAIL.COM)()(RESPONDENT) EBRAHIM PATEL(DREBRAHIMPATEL@GMAIL.COM)()(RESPONDENT) RAMMANGALHF(HR@RAMMANGALHF.COM)()(RESPONDENT) NITIN S TAMBWEKAR(TAMBWEKAR413@GMAIL.COM)(9868207134)(RESPONDENT)		
26	CM(M)-1470/2022 CM APPL. 56621/2022 CM APPL. 8697/2023	KAMLA V/s KAMAL KISHORE ARORA	KAMLESH JHA, ANSHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: KAMLESH JHA (KAMLESHJHAADVOCATE@GMAIL.COM)(9999332085)(PETITIONER) R()(9643623784)(RESPONDENT) KAMLESH JHA(KAMLESHJHAADVOCATE@GMAIL.COM)(9999332085)(PETITIONER) ANSHUL SHARMA(AS.IURIS01@GMAIL.COM)(8585954922)(RESPONDENT)		
27	CM(M)-342/2023 CM APPL. 10383/2023	ASHOK CHHABRA V/s VIRENDER MOHAN SEHGAL & ANR.	NITESH MEHRA	
		OTHER DETAILS OF ADVOCATES: NITESH MEHRA(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER)		

		NITESH MEHRA(ADV.NITESHMEHRA@GMAIL.COM)()(RESPONDENT) RAJAN BHATIA()(9810770654)(RESPONDENT)		
28	CM(M)-659/2023 CM APPL. 20525/2023	SACHIN KUMAR AGGARWAL & ANR. V/s SARITA GULATI & ORS.	KANHAIYA SINGHAL, ROHIT KUMAR, RAAVI KUMAR JOTWANI	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL , JASMEET S CHADHA(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANOJ (MANOJ28GHALAUT@GMAIL.COM)()(RESPONDENT) SUDHIR ARORA (SUDHIRARORA79@GMAIL.COM)()(RESPONDENT) ROHIT KUMAR(INFOHAQH@GMAIL.COM)(9870307630)(RESPONDENT) RAAVI KUMAR JOTWANI(RAAVIKUMARJOTWANI@GMAIL.COM)(9810035133)(RESPONDENT)		
29	CM(M)-721/2023 CM APPL. 22502/2023 WITH CM(M) 1044/2023 CM(M) 1100/2023	CHANDER BHAN DECEASED THROUGH LRS & ORS. V/s HIRA PRASAD MISHRA & ANR.	VIBHA MAHAJAN SETH	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH(VIBHSMJ@YAHOO.COM)(9810702410)(PETITIONER) HIRA PRASAD MISHRA(PRANV.TRIVEDI@YAHOO.CO.IN)(9810660640)(RESPONDENT)		
30	CM(M)-1044/2023 CM APPL. 33941/2023	JAGAT SINGH DECEASED THR LRS AND ORS V/s HIRA PRASAD MISHRA AND ANR	HEMANT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NARAYAN SINGH ()(9810590296)(PETITIONER) SAROJ()(9212272524)(PETITIONER) SUMAN(PUNEETSOL@GMAIL.COM)(8010177918)(PETITIONER) COL KARAN SINGH()(9873927205)(PETITIONER) HEMANT MALHOTRA & ASSOCIATES(HEMANTM47@REDIFFMAIL.COM)(9810294870)(PETITIONER) MEENU()(9310836699)(PETITIONER) PUSHPA()(9717593030)(PETITIONER) RAVI(RAVI_SOLANKI@HOTMAIL.COM)(9811523562)(PETITIONER) ANITA DHAIYA()(9910399680)(PETITIONER) MAHABAL MISHRA()(9811289600)(RESPONDENT) HIRA PRASAD MISHRA()(9818027333)(RESPONDENT) RAVI (RAVI_SOLANKI@HOTMAIL.COM)(9811523562)(RESPONDENT)		
31	CM(M)-1100/2023 CM APPL. 35801/2023 WITH CM(M) 1044/2023	JAGAT SINGH (DECEASED THROUGH HIS LRS) AND ORS V/s HIRA PRASAD MISHRA AND ANR	HEMANT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: HEMANT MALHOTRA & ASSOCIATES(HEMANTM47@REDIFFMAIL.COM)(9810294870)(PETITIONER) SUMAN(PUNEETSOL@GMAIL.COM)(8010177918)(RESPONDENT) PUSHPA SOLANKI()(9717593030)(RESPONDENT) RAVI(RAVI_SOLANKI@HOTMAIL.COM)(9811523562)(RESPONDENT) COL. RETD KARAN SINGH SOLANKI()(9873927205)(RESPONDENT) NARAYAN SINGH()(9810590296)(RESPONDENT) HIRA PRASAD MISHRA()(9818027333)(RESPONDENT) ANITA()(9910399680)(RESPONDENT) MAHABAL MISHRA()(9811289600)(RESPONDENT)		
32	CM(M)-749/2023	LAJPAT NIGAM & ANR. V/s DEEN DAYAL NIGAM	OM PRAKASH AGARWAL	
		OTHER DETAILS OF ADVOCATES: O P AGARWAL & SANSAR KUMAR(AGARWALOP2011@GMAIL.COM)(9810563917)(PETITIONER) VINOD (VINODKR_ADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
33	CM(M)-1013/2023 CM APPL. 33086/2023	PAWAN KUMAR PANWAR V/s ISHWAR SINGH	ADITYA GAUR	
		OTHER DETAILS OF ADVOCATES: ADITYA GAUR AND ASSOCIATES(JURIST.ADITYAGAUR@GMAIL.COM)(9999397097)(PETITIONER)		
34	CM(M)-1061/2023 CM APPL. 34510/2023	SACHIN VERMA @ BUNTY VERMA V/s MANJU JOSHI	PRALABH BHARGAVA	
		OTHER DETAILS OF ADVOCATES: PRALABH BHARGAVA()(9100781537)(PETITIONER) SACHIN()(8588957576)(PETITIONER) MANJU()(9899630191)(RESPONDENT)		
35	CM(M)-1628/2023 CM APPL. 51359/2023	GAURAV RASTOGI V/s SUMITA RASTOGI	GAUTAM PANJWANI, SHUBHAM SAIGAL	
		OTHER DETAILS OF ADVOCATES: GAUTAM PANJWANI & HIMANSHI NAGPAL(GAUTAMPANJWANI12@GMAIL.COM)(9891212667)(PETITIONER) SUMITA SHARMA(SUMITASHARMA2006@GMAIL.COM)()(RESPONDENT) SHUBHAM SAIGAL(SHUBHAMSAIGAL@JSLAW.IN)(9407223688)(RESPONDENT)		

36	CM(M)-1715/2023 CM APPL. 54334/2023	QSS TECHNOSOFT PVT LTD V/s PRACHI SHARMA & ANR.	BHUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: B P SINGH(OFFICEBPSINGH.DL@GMAIL.COM)(9873835833)(PETITIONER) QSS TECHNOSOFT PVT LTD(PANKAJ@QSSTECHNOSOFT.COM)()(PETITIONER) VIZINFY LLP(PRACHI.SHARMA@VIZINFY.COM)()(RESPONDENT) PRACHI SHARMA(PRACHI@KRYPMEDIA.COM)()(RESPONDENT)		
37	CM(M)-21/2024 CM APPL. 550/2024	SINEXIMCO PTE LTD V/s DINESH INTERNATIONAL PVT. LTD.	RAHUL SHUKLA	
		OTHER DETAILS OF ADVOCATES:		
38	CM(M)-201/2024 CM APPL. 6204/2024 CM APPL. 59565/2024	MR TRIPTA CHAWLA & ORS. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ROHIT GAUTAM, PRAKASH GAUTAM	
		OTHER DETAILS OF ADVOCATES: PRAKASH GAUTAM(PRAKASHGAUTAMADVOCATE@YAHOO.CO.IN)(9811697059)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) AYUSH(AYUSH@GUPTALEGAL.IN)()(RESPONDENT)		
39	CM(M)-209/2024 CM APPL. 6620/2024	M/S ADHARV ENTERPRISES THROUGH ITS PARTNERS V/s ASHUTOSH MAHAJAN	NAGINDER BIR SINGH BENIPAL	
		OTHER DETAILS OF ADVOCATES: NAGINDER BANIPAL(BENIPAL@NAGINDERBENIPAL.COM)(9999329299)(PETITIONER) RAJESH(ADVRAJESH20211@GMAIL.COM)()(RESPONDENT) NAGINDER BIR SINGH BENIPAL(NAGINDER.BENIPAL@GMAIL.COM)(9999329299)(PETITIONER)		
40	CM(M)-1839/2024 CM APPL. 7909/2024	ARCHANA GUPTA THROUGH GPA HOLDER NARENDER KUMAR GUPTA V/s RICHPAL	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES: M K GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER)		
41	CM(M)-2973/2024 CM APPL. 40747/2024	RANI DEVI V/s LAXMI SHARMA	SANJEEV	
		OTHER DETAILS OF ADVOCATES: SANJEEV(SANJEEVTAMACH7698@GMAIL.COM)(9811261627)(PETITIONER) RANI DEVI()(9872434294)(PETITIONER) AKIL(AKILLRATAEEYA@GMAIL.COM)()(RESPONDENT)		
42	CM(M)-2991/2024 CM APPL. 41200/2024	UMA GUPTA V/s ANKIT AGGARWAL	PRATEEK MOHAN SINHA	
		OTHER DETAILS OF ADVOCATES: R M SINHA, P M SINHA, NANDINI(ADVRMS@YAHOO.CO.IN)(9811478026)(PETITIONER) ANKIT(ANKITAGG31@GMAIL.COM)()(RESPONDENT)		
43	CM(M)-3085/2024 CM APPL. 43553/2024	HARGURSHARAN SINGH AND ORS. V/s AMRINDER KAUR	JAVED KHAN	
		OTHER DETAILS OF ADVOCATES: JAVED KHAN(JK9254886@GMAIL.COM)(9810732524)(PETITIONER) AMRINDER KAUR()(9639831669)(RESPONDENT)		
44	CM(M)-3117/2024 CM APPL. 44763/2024 WITH CM(M) 3118/2024	SURESH KUMAR GUPTA & ANR. V/s B.B. PATEL	SIDDHARTH AGGARWAL, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AMIT.ADVOCATE@YAHOO.CO.IN)(9899911324)(RESPONDENT)		
45	CM(M)-3118/2024 CM APPL. 44764/2024 CM APPL. 44765/2024 CM APPL. 44766/2024	SURESH KUMAR GUPTA & ANR. V/s BB PATEL	SIDDHARTH AGGARWAL, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AMIT.ADVOCATE@YAHOO.CO.IN)(9899911324)(PETITIONER)		
46	CM(M)-3182/2024 CM APPL. 47131/2024	RAJWATI V/s SHRI K K SHUKLA (SINCE DECEASED) THROUGH LR. SHRI DEVENDRA KUMAR SHUKLA	SANJAY BANSAL	
		OTHER DETAILS OF ADVOCATES:		
47	CM(M)-3188/2024 CM APPL. 47360/2024	JAGDISH LAL MARWAH (SINCE DECEASED) THROUGH LR. ASHWANI KUMAR V/s SANTOSH RANI MARWAH & ORS.	HITENDRA KR. NAHATA	
		OTHER DETAILS OF ADVOCATES: HITENDRA KR , KAJOL KUMAR(NAHATA.COMPANY@GMAIL.COM)(9910290400)(PETITIONER) MADAN(MADANLAL.ML@GMAIL.COM)()(RESPONDENT)		
48	CM(M)-3238/2024 CM APPL. 49011/2024 CM APPL. 49012/2024	CROSS TRADE LINKS V/s ECGC LIMITED & ANR.	MUKESHWAR NATH DUBEY, BABITA KUSHWAHA	
		OTHER DETAILS OF ADVOCATES:		

		DEVESH TRIPATHI PRAGYA AGRAWAL & MOHD .FARAZ ANEES(EMINENTJURISTS@GMAIL.COM)(9136664203)(PETITIONER) BHARAT(SECRETARYBHARAT@GMAIL.COM)(0)(RESPONDENT) BABITA KUSHWAHA(BEBOKUSH04@GMAIL.COM)(9711028819)(RESPONDENT)		
49	CM(M)-3240/2024 CM APPL. 49015/2024	CROSS TRADE LINKS V/s ECGC LIMITED AND ANR & ANR.	MUKESHWAR NATH DUBEY, BABITA KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: DEVESH TRIPATHI PRAGYA AGRAWAL & MOHD .FARAZ ANEES(EMINENTJURISTS@GMAIL.COM)(9599310001)(PETITIONER) BHARAT(SECRETARYBHARAT@GMAIL.COM)(0)(RESPONDENT) BABITA KUSHWAHA(BEBOKUSH04@GMAIL.COM)(9711028819)(RESPONDENT)		
50	CM(M)-3242/2024 CM APPL. 49045/2024	CROSS TRADE LINKS V/s ECGC LIMITED AND ANR	MUKESHWAR NATH DUBEY, BABITA KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: DEVESH TRIPATHI PRAGYA AGRAWAL & MOHD .FARAZ ANEES(EMINENTJURISTS@GMAIL.COM)(9136664203)(PETITIONER) BHARAT(SECRETARYBHARAT@GMAIL.COM)(0)(RESPONDENT) BABITA KUSHWAHA(BEBOKUSH04@GMAIL.COM)(9711028819)(RESPONDENT)		
51	CM(M)-3254/2024 CM APPL. 49173/2024	CROSS TRADE LINKS V/s ECGC LIMITED AND ANR	MUKESHWAR NATH DUBEY, BABITA KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: DEVESH TRIPATHI PRAGYA AGRAWAL & MOHD .FARAZ ANEES(EMINENTJURISTS@GMAIL.COM)(9599310001)(PETITIONER) BHARAT(SECRETARYBHARAT@GMAIL.COM)(0)(RESPONDENT) BABITA KUSHWAHA(BEBOKUSH04@GMAIL.COM)(9711028819)(PETITIONER)		
52	CM(M)-3282/2024 CM APPL. 49886/2024	ANJANA SHAH V/s TUSHAR SHAH	VINAYAK P RAO	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR RAI(ADVRAJEEVRAI78@GMAIL.COM)(9654577483)(PETITIONER) TUSHAR SHAH(TUSHARSHAH.MAIL@GMAIL.COM)(0)(RESPONDENT)		
53	CM(M)-3833/2024	SURESH CHAND SHARMA & ORS. V/s SUDHA SHARMA AND ANR	IKRANT SHARMA	
		OTHER DETAILS OF ADVOCATES: IKRANT SHARMA & ASSOCIATES(IKRANTSHARMA738@GMAIL.COM)(9810069880)(PETITIONER) RAJ KUMAR(RAJKUMARADV876@GMAIL.COM)(0)(RESPONDENT)		
54	CM(M)-3912/2024 CM APPL. 68853/2024	DR. SHASHI KANT GODARA V/s M/S SILVERMAPLE HEALTHCARE SERVICES PVT. LTD.	MOHD IRSHAD	
		OTHER DETAILS OF ADVOCATES: MHD IRSHAD , PRASHANT MALIK(IRSHAD.MOHAMMED01@GMAIL.COM)(8826785667)(PETITIONER) SECRETARIAL GGN(SECRETARIALGGN@GMAIL.COM)(0)(RESPONDENT) VAKILHRA(VAKILHRA@HOTMAIL.COM)(0)(RESPONDENT)		
55	CM(M)-3923/2024 CM APPL. 69257/2024 CM APPL. 69260/2024	R P BAJAJ V/s MS EAGLE MARITIME INC & ANR.	DEEPAK AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
56	CM(M)-3955/2024 CM APPL. 70193/2024	SUMITRA V/s GEETA	DR. ANURAG KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: DR ANURAG KR AGARWAL(INFO@ASVASSOCIATES.COM)(9810059650)(PETITIONER) ASV ASSOCIATES(INFO@ASVASSOCIATES.COM)(0)(RESPONDENT)		
57	CM(M)-4070/2024 CM APPL. 72877/2024	DINESH KUMAR GOEL V/s IQBAL SINGH	MUKESH MOHAN	
		OTHER DETAILS OF ADVOCATES: RG LAWZ(OFFICEOFRGLAWZ@GMAIL.COM)(8448370312)(PETITIONER) LEGAL AID(LEGALAID@REDIFFMAIL.COM)(0)(RESPONDENT)		
58	CM(M)-4129/2024 CM APPL. 74859/2024	M/S OM STATIONERS & ANR. V/s M/S NEW SARTAJ COPY MANUFACTURERS	DHAN MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: T D M & ASSOCIATES(DHANMOHANDHC@GMAIL.COM)(9811180987)(PETITIONER) SHARIK ANSARI(SHARIKANSARI1989@GMAIL.COM)(0)(RESPONDENT)		
59	CM(M)-4133/2024 CM APPL. 74888/2024	ASHOK KHURANA V/s VIPUL KAMAL PRAKASH SUD & ORS.	RISHAV AMBASTHA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV PRASAD(VAIBHAV@DEOASSOCIATES.COM)(7862999001)(PETITIONER) AMIT GUTPA(INFO@AMITGUPTAADVOCATE.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SANGEETA (SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT)		

60	CM(M)-17/2025 CM APPL. 739/2025	GYAN PRAKASH AGARWAL V/s RONIT SHARMA	ADITYA MISHRA	
		OTHER DETAILS OF ADVOCATES: M N DUDEJA (ADITYAMISHRAA10@GMAIL.COM)(9650372901)(PETITIONER) R() (8750803957)(RESPONDENT)		
61	CM(M)-442/2025 CM APPL. 13357/2025 CM APPL. 13358/2025	SMT SHAKUNTALA GUPTA V/s SH SANJEEV BANSAL AND ORS	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) PRAVEEN SURI (PRAVEENSURI73@GMAIL.COM)(0)(PETITIONER) AJAY (LAWYERAJAY@YAHOO.COM)(0)(RESPONDENT) AJAY (LAWYERAJAY@YAHOO.COM)(0)(RESPONDENT)		
FOR DISPOSAL				
62	CM(M)-765/2018	RAJ KUMAR V/s BEENA KUMARI	JAIDEEP MALIK, ANKU MANAV	
		OTHER DETAILS OF ADVOCATES: JAIDEEP MALIK() (9811106556)(PETITIONER)		
63	CM(M)-102/2023 CM APPL. 3355/2023	MS KALPANA SINGH V/s M/S OCEAN NETWORK EXPRESS INDIA PVT LTD AND ORS	BHIM SINGH NAGAR	
		OTHER DETAILS OF ADVOCATES: NAGAR & ASSOICATES(NAGAR_ASSOCIATES@YAHOO.CO.IN)(9990902028)(PETITIONER) SIDDHARTH YADAV(SIDDHARTHAYADAV@AIRTEMAIL.IN)() (RESPONDENT)		
FOR ARGUMENT				
64	CM(M)-1388/2022 CM APPL. 53681/2022	VIJAY KHULLAR V/s ISHWAR SARAN MITTAL (SINCE DECEASED) THROUGH HIS LR'S ANURADHA & ORS.	SHAMSUDDIN ANSARI	
		OTHER DETAILS OF ADVOCATES: S.D. ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER) ASHISH(ASHISH.UTC.1@GMAIL.COM)() (RESPONDENT)		
PART-HEARD MATTERS				
65	W.P.(C)-4355/2015 CM APPL. 7888/2015	SUDHIR KUMAR JAIN V/s DELHI DEVELOPMENT AUTHORITY	HEMANT SINGH, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM APPL. 16006/2025 In RFA-773/2017	BSES RAJDHANI POWER LTD V/s CHANDRA PATI SHARMA	J SAGAR ASSOCIATES, NIYATI SHARMA	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
2	CM(M)-490/2019 CM APPL. 47543/2023 CM APPL. 12253/2024 CM APPL. 12254/2024 WITH CM(M) 617/2019 FAO 534/2018 CM(M) 646/2019	GURKIRPAL SINGH V/s LATE JATINDER PAL SINGH (DECEASED) THR LRS & ORS	RAJESH HARNAL, LOHIT GANGULY, S P JHA, SHEKHARPRIT JHA AND RAMANDEEP KAUR, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: RAJESH HARNAL()(9911077311)(PETITIONER) REETA PUNIYA(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER) S P JHA(SPJHA27@YAHOO.COM)()(RESPONDENT) LOHIT GANGULY(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER) SP JAH(SPJHA27@YAHOO.COM)()(RESPONDENT) LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(PETITIONER)		
3	FAO-534/2018 CM APPL. 47813/2018 CM APPL. 47814/2018 CM APPL. 37399/2019 CM APPL. 54759/2019 CM APPL. 47548/2023 CM APPL. 13238/2024 CM APPL. 13239/2024 WITH CM(M) 617/2019 CM(M) 490/2019 CM(M) 646/2019	TEJWANT KAUR V/s RAMINDER PAL SINGH & ORS	AJAY KUAMR TANDON, S P JHA, LOHIT GANGULY, SUSMITA MAHALA, SHEKHARPRIT JHA AND RAMANDEEP KAUR, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: AJAY KUAMR TANDON()(9810443999)(PETITIONER) AJAY KUAMR TANDON()(9810443999)(PETITIONER) S P JHA()(9811009525)(PETITIONER) LOHIT GANGULY(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER) S P JHA(SPJHA27@YAHOO.COM)()(RESPONDENT) LOHIT GANGULY(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER) SP JHA(SPJHA27@YAHOO.COM)()(RESPONDENT) LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(PETITIONER)		
4	CM(M)-617/2019 CM APPL. 18537/2019 CM APPL. 47546/2023 CM APPL. 13236/2024 CM APPL. 13237/2024	GURKIRPAL SINGH V/s JATINDER PAL SINGH (DECEASED) THR LRS & ORS	RAJESH HARNAL, LOHIT GANGULY, S P JHA, SHEKHARPRIT JHA AND RAMANDEEP KAUR, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES: RAJESH HARNAL()(9911077311)(PETITIONER) REETA PUNIYA(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER) S P JHA(SPJHA27@YAHOO.COM)()(RESPONDENT) LOHIT GANGULY(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER) SP JHA(SPJHA27@YAHOO.COM)()(RESPONDENT) LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(PETITIONER)		
5	CM(M)-646/2019 CM APPL. 19465/2019 CM APPL. 47541/2023 CM APPL. 12340/2024 CM APPL. 12341/2024 WITH FAO 534/2018	TEJWANT KAUR V/s LATE JATINDER PAL SINGH (SINCE DECEASED) THR HIS LRS & ORS	AJAY KUMAR TANDON, LOHIT GANGULY, S P JHA, SHEKHARPRIT JHA AND RAMANDEEP KAUR, LOHIT GANGULY	
		OTHER DETAILS OF ADVOCATES:		

		AJAY KUMAR TANDON()(9810443999)(PETITIONER) LOHIT GANGULY(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER) SPJHA(SPJHA27@YAHOO.COM)()(RESPONDENT) LOHIT GANGULY(ANANDLEX@GMAIL.COM)(9868255810)(PETITIONER) SP JHA(SPJHA27@YAHOO.COM)()(RESPONDENT) LOHIT GANGULY(SHPL@REDIFFMAIL.COM)(9868255810)(PETITIONER)		
6	FAO-392/2017 CM APPL. 36775/2017	UNITED INDIA INSURANCE CO LTD V/s ZAMIL AHMED & ANR	PANKAJ SETH, SHYAM SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES:		
7	FAO-165/2018 CM APPL. 17419/2018 WITH FAO 166/2018	CHANDER MOHAN SHARMA V/s THE STATE & ORS	JAGDISH DHAWAN, ANIL SHARMA & CO, P K SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: JAGDISH DHAWAN()(9810667525)(PETITIONER)		
8	FAO-166/2018 CM APPL. 17434/2018	CHANDER MOHAN SHARMA V/s THE STATE & ORS	JAGDISH DHAWAN, ANIL SHARMA & CO	
		OTHER DETAILS OF ADVOCATES: JAGDISH DHAWAN()(9810667525)(PETITIONER)		
9	FAO-422/2018 CM APPL. 36807/2018 CM APPL. 36809/2018 CM APPL. 36810/2018 CM APPL. 36811/2018 CM APPL. 6724/2024 CM APPL. 6951/2024	JASPAL SINGH KOHLI V/s URMILA & ORS	HITENDRA KR. NAHATA, MAHESH RANJAN, A.K. SONI	
		OTHER DETAILS OF ADVOCATES: HITENDRA KR. NAHATA()(9871935898)(PETITIONER) NAHATA (NAHATA.COMPANY@GMAIL.COM)()(PETITIONER) MAHESH RANJAN (MAHESH.RANJAN77@GMAIL.COM)(9873996886)(RESPONDENT) NAHATA (NAHATA.COMPANY@GMAIL.COM)()(PETITIONER) MAHESH RANJAN (MAHESH.RANJAN77@GMAIL.COM)(9873996886)(PETITIONER) MAHESH RANJAN (MAHESH.RANJAN77@GMAIL.COM)(9873996886)(RESPONDENT)		
10	CM APPL. 58358/2024(CM For Restoration) CM APPL. 58359/2024 In FAO-4/2020(Disposed off case)	DEEPENDER GARG V/s ANIL KUMAR	BASANT KUMAR GUPTA, AJAY KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES: BASANT KUMAR GUPTA()(9312632614)(PETITIONER) AJAY KUMAR CHOPRA (MUDITTALESARA@GMAIL.COM)(9811104015)(PETITIONER) ANIL PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(0)(RESPONDENT)		
11	FAO-46/2020 CM APPL. 3761/2020 CM APPL. 7246/2020 CM APPL. 34805/2023 CM APPL. 51275/2024	SATISH BHATI V/s SHOKEEN & ANR	BHACHAWAT & ASSOCIATES, FUZAIL AHMAD AYYUBI	
		OTHER DETAILS OF ADVOCATES: BHACHAWAT & ASSOCIATES()(9899471064)(PETITIONER) BHACHAWAT & ASSOCIATES()(9015654760)(PETITIONER) BHACHAWAT(CONTACT@BHACHAWAT.COM)()(PETITIONER) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT) FUZAIL AHMAD AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT)		
12	FAO-176/2020 CM APPL. 23848/2020 CM APPL. 23850/2020	SHRI JASRAJ SINGH V/s SHRI ANUJ SOLANKI & ANR.	MOHIT RAMDEO	
		OTHER DETAILS OF ADVOCATES: MOHIT RAMDEO & ASSOCIATES(MOHIT.RAMD@GMAIL.COM)(9873903395)(PETITIONER) MOHITRAMDEO(MOHIT.RAMD@GMAIL.COM)(9873903395)(PETITIONER) ANUJ SOLANKI(JAIPRAKASHADV98@GMAIL.COM)()(RESPONDENT) ANUJ SOLANKI(JAIPRAKASHADV98@GMAIL.COM)()(RESPONDENT) MOOL CHAND(SUNILSEHRAWAT75@GMAIL.COM)(9873903395)(RESPONDENT)		
13	FAO-200/2023 CM APPL. 40661/2023	NATIONAL INSURANCE COMPANY LIMITED V/s BIRENDER KUMAR TIWARI & ANR.	SHUBHAM SHARMA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM SHARMA (SHUBHAMSHARMA234@YAHOO.COM)(9811575884)(PETITIONER) AKASHGANGAINFRA(INFO@AKASHGANGAINFRA.IN)()(RESPONDENT) GOSWAMI MAYANK(GOSWAMIMAYANK14@YAHOO.COM)()(RESPONDENT)		
14	FAO-242/2023 CM APPL. 48851/2023 CM APPL. 48854/2023	NBCC (INDIA) LTD. V/s J. R. CONSTRUCTION	DEBARSHI BHADRA, MAYANK GOEL	
		OTHER DETAILS OF ADVOCATES: DEBARSHI BHADRA(DEBARSHIBHADRA@DBLO.IN)(9899091969)(PETITIONER) MAYANK (MAYANKGOEL2@YAHOO.COM)(9810329623)(RESPONDENT) MAYANK GOEL(MAYANKGOEL2@YAHOO.COM)(9810329623)(RESPONDENT)		

15	FAO-243/2023 CM APPL. 48939/2023 CM APPL. 48942/2023	NBCC (INDIA) LTD. V/s J. R. CONSTRUCTION	DEBARSHI BHADRA, MAYANK GOEL	
		OTHER DETAILS OF ADVOCATES: DEBARSHI BHADRA(DEBARSHIBHADRA@DBLO.IN)(9899091969)(PETITIONER) MAYANK GOEL(MAYANKGOEL2@YAHOO.COM)()(RESPONDENT) MAYANK GOEL(MAYANKGOEL2@YAHOO.COM)(9810329623)(RESPONDENT)		
16	FAO-294/2023 CM APPL. 58765/2023	OMVATI DEVI AND ORS V/s UNION OF INDIA	DINESH MOHAN SINHA	
		OTHER DETAILS OF ADVOCATES:		
17	FAO-361/2024 CM APPL. 67020/2024	ANITA KOHLI V/s MANJU CHADHA & ANR.	RAVI CHAWLA	
		OTHER DETAILS OF ADVOCATES: RAVI CHAWLA(OFFICE@RAVICHAWLA.CO.IN)(9810072679)(PETITIONER) RAHUL MEHTA(RAHULMEHTA@LAWYER.COM)()(RESPONDENT)		
18	FAO-88/2025 CM APPL. 17358/2025 CM APPL. 17359/2025 CM APPL. 20527/2025	MOHAMMAD IQBAL & ORS. V/s UNION OF INDIA THROUGH ITS SECRETARY & ANR.	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ANEJA AND ANEJA()(9810727771)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
19	RFA-742/2018 CM APPL. 36107/2018	COL (DR) PRITPAL SINGH GADHOK V/s JATINDER KAUR NANDA & ORS	VINAY SABHARWAL, MANISH KOCHHAR, RAVI BASSI, RAJAT BHALLA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: VINAY SABHARWAL()(9810080522)(PETITIONER) RAVI BASSI(ADVOCATERAVIBASSI@GMAIL.COM)(9810021293)(PETITIONER) RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(PETITIONER)		
20	RFA-788/2018 CM APPL. 37913/2018	PREM RANI SINGHAL & ANR V/s ANJALI NASHIER	ANJALI CHAUHAN, SANYAT LODHA	
		OTHER DETAILS OF ADVOCATES: ANJALI CHAUHAN()(9717253403)(PETITIONER) SANYAT LODHA(SANYAT.LODHA@GMAIL.COM)(8447477651)(PETITIONER)		
21	CM APPL. 59958/2024(CM For Restoration) CM APPL. 59959/2024 In RFA-310/2019(Disposed off case)	SANJAY V/s SARAN KUMAR	S D ANSARI, SHAMSUDDIN ANSARI, ANKUSH BANSAL	
		OTHER DETAILS OF ADVOCATES: S D ANSARI()(9810036438)(PETITIONER) S D ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER)		
22	RFA-518/2019 CM APPL. 25266/2019	SUKHVINDER S INGH V/s HARISH KKUMAR	A K MISHRA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: A K MISHRA & ASSOCIATES()(9650732474)(PETITIONER)		
23	RFA-1023/2019 CM APPL. 51684/2019 CM APPL. 51685/2019	VINAY SWAROOP V/s GURUDEV & ORS	VISHNU DUTT SHARMA, RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: VISHNU DUTT SHARMA()(9810910048)(PETITIONER) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER)		
FOR FINAL HEARING				
24	FAO-483/2016	KUSUM & ORS V/s JALGARBHA TECHNICAL TECHNOLOGIES PVT LTD & ORS	PANKAJ KUMAR & PRAMOD CHAUHAN, ABHISHEK KUMAR, KRISHNA K SINGH	
		OTHER DETAILS OF ADVOCATES:		
25	RFA-403/2018 CM APPL. 31631/2023	RANI DUTTA V/s BABLI GOSH @ SHARMILA GHOSH & ANR	ARVIND KUMAR GUPTA, ABHIJIT SENGUPTA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA()(9971182705)(PETITIONER) ARVIND KUMAR GUPTA (ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) DIBYA(DIBYA.01987@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
26	FAO-180/2019	UNION OF INDIA & ORS V/s M/S EICHER LIMITED	RUCHIR MISHRA, GURVINDER KAUR SURI	
		OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA()(9968276577)(PETITIONER) GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(RESPONDENT)		

PART-HEARD MATTERS				
27	RFA-545/2016	RAJEEV MIGLANI V/s URMIL GUJRAL & ORS	D K RUSTAGI & CO, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER)		
END OF THE BOARD MATTERS				
28	FAO-397/2012 CM APPL. 15942/2012	BALDEV RAJ V/s RAM PRAKASH & ORS	ABHISHEK MALHOTRA, SAURABH, S C MALHOTRA, AJAY KUMAR CHOPRA	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-608/2025	WASIM @ SHERA V/s STATE GOVT. OF NCT OF DLEHI	BHOOPENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: B.S CHOWDHARY (BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NARELA-536/2020) W.P.(CRL) 81/2021 FILED BY SHERDEEN (DISPOSED ON : 2021-01-15) BAIL APPLN. 557/2022 FILED BY WASIM (DISPOSED ON : 2022-04-12) BAIL APPLN. 2490/2022 FILED BY KHALID @ NAZIM (DISPOSED ON : 2023-03-23) BAIL APPLN. 2497/2024 FILED BY WASIM @ SHERA (DISPOSED ON : 2024-09-27) BAIL APPLN. 1304/2025 FILED BY KHALID @ NAZIM (D. OF HEARING : 2025-05-02) P.S.-FIR NO. : (NARELA-536/2020)
BAIL				
2	BAIL APPLN.-2354/2024	AJAY SINGH @ PANKAJ V/s STATE NCT OF DELHI AND ANR	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN (CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) AMJAD KHAN (CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MAIDAN GARHI-231/2021) CRL.M.C. 1516/2025 FILED BY AJAY SINGH (D. OF HEARING : 2025-05-19) P.S.-FIR NO. : (MAIDAN GARHI-231/2021)
3	BAIL APPLN.-2792/2024	KARAN @ RAJ KARAN @ BITTOO (IN JC) V/s STATE OF NCT OF DELHI	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY (INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) CLERGY (INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 2019-09-12) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 2021-03-05) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2020-03-02) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-07-07) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 2020-08-06) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 2020-09-02) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-09-21) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 2021-12-07) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-03-30) BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-09-06) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2022-10-31) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 2024-01-08)

				BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-11) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-24) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 2023-07-28) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-05-03) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 2024-03-07) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 2023-09-12) BAIL APPLN. 611/2024 FILED BY SURENDER (DISPOSED ON : 2024-08-27) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-06) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-29) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-04-02) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-03-21) BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON : 2024-08-27) BAIL APPLN. 1620/2024 FILED BY SUNIL @ KALU (D. OF HEARING : 2025-07-14) BAIL APPLN. 2863/2024 FILED BY MUKESH @ BHOLA (D. OF HEARING : 2025-04-17) BAIL APPLN. 3474/2024 FILED BY SUNIL@MAYA (D. OF HEARING : 2025-05-08) BAIL APPLN. 4250/2024 FILED BY RAVI DHIKA (D. OF HEARING : 2025-04-17) BAIL APPLN. 6/2025 FILED BY SURENDER (IN JC) (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SUBZI MANDI-303/2014)
4	BAIL APPLN.-3507/2024	KARAN PARCHA V/s STATE OF NCT OF DELHI	IZHAR AHMAD	
		OTHER DETAILS OF ADVOCATES: P.L SHARMA (PLSAPP768@GMAIL.COM)(9717867333)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-727/2022) BAIL APPLN. 544/2023 FILED BY KARAN PARCHA (DISPOSED ON : 2023-02-22) BAIL APPLN. 568/2024 FILED BY KARAN PARCHA (DISPOSED ON : 2024-02-23) P.S.-FIR NO. :(VIJAY VIHAR-727/2022)
5	BAIL APPLN.-3806/2024 CRL.M.A. 31610/2024	SANTOSH KUMAR THROUGH BROTHER PAROKAR AKASH KUMAR V/s THE STATE N.C.T. OF DELHI	SHUVAM SHIVAM	
		OTHER DETAILS OF ADVOCATES: SHIVAM SHIVAM (ADVSHUVAMSHIVAM@GMAIL.COM)(9891810057)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-442/2020)
6	BAIL APPLN.-4692/2024 CRL.M.A. 38362/2024	SUMIT SHARMA V/s THE STATE NCT OF DELHI	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-32/2023)
7	BAIL APPLN.-80/2025	SH. AWANISH KUMAR V/s STATE OF NCT OF DELHI	SHIVAM GUPTA, MANJIT KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: MANJIT KUMAR PATHAK(MANJITPATHAK99@GMAIL.COM)(9968199198)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-805/2024) BAIL APPLN. 4693/2024 FILED BY RAMAN BHATIA (D. OF HEARING : 2025-04-28) W.P.(CRL) 796/2025 FILED BY DILIP (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(S.B.DAIRY-805/2024)
8	BAIL APPLN.-408/2025	ABHISHEK BANSAL V/s STATE GOVT. OF NCT OF DELHI	RAHUL YADAV	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		RAHUL YADAV(RAHULYADAVLEGAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(MANDAWALI-116/2013) CRL.REV.P. 501/2013 FILED BY MANOJ KUMAR (DISPOSED ON : 2014-07-30) CRL.REV.P. 112/2014 FILED BY STATE (DISPOSED ON : 2014-07-30) BAIL APPLN. 812/2016 FILED BY AMIT KUMAR @ DABBOO (DISPOSED ON : 2016-04-25) CRL.M.C. 3808/2018 FILED BY SHRI AMIT KUMAR (DISPOSED ON : 2018-08-01) BAIL APPLN. 259/2019 FILED BY AMIT KUMAR (DISPOSED ON : 2019-07-12) BAIL APPLN. 897/2019 FILED BY SHIVAM GUPTA (DISPOSED ON : 2019-05-09) BAIL APPLN. 147/2020 FILED BY SHRI AMIT KUMAR (DISPOSED ON : 2022-02-21) BAIL APPLN. 1599/2020 FILED BY SHIVAM GUPTA (DISPOSED ON : 2020-08-17) P.S.-FIR NO. :(MANDAWALI-116/2013)
9	BAIL APPLN.-426/2025	CHOLPON BISHT V/s STATE GOVT OF NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (KJLGARG719@GMAIL.COM)(8368387547)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-229/2024) BAIL APPLN. 856/2025 FILED BY AKASH BISHT (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(CRIME AND RAILWAY-229/2024)
10	BAIL APPLN.-447/2025	MD. SHAHNAWAZ V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NABI KARIM-624/2023) BAIL APPLN. 337/2025 FILED BY MD. SHAHNAWAZ (DISPOSED ON : 2025-01-28) P.S.-FIR NO. :(NABI KARIM-624/2023)
11	BAIL APPLN.-533/2025	MOBIN V/s STATE GOVT. OF NCT OF DELHI	MOHD NAVED KHAN	
		OTHER DETAILS OF ADVOCATES: NAVED KHAN (RAMESHKUMAR00996@GMAIL.COM)(9999073453)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BHAJAN PURA-222/2024)
12	BAIL APPLN.-549/2025	RAVI V/s STATE OF NCT OF DELHI	ANAND	
		OTHER DETAILS OF ADVOCATES: ANUJ CHAUHAN (ANUJCHAUHAN1188@GMAIL.COM)(9711116212)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-273/2019) BAIL APPLN. 4416/2021 FILED BY GAJANAND KAUSHIK THROUGH PAIROKAR ANKIT SINGH (DISPOSED ON : 2021-12-17) BAIL APPLN. 3637/2022 FILED BY RAJESH KUMAR LAURA (DISPOSED ON : 2023-08-28) BAIL APPLN. 985/2024 FILED BY RAJESH KUMAR LAURA THROUGH PAIROKAR SUSHMA RANI (DISPOSED ON : 2024-11-07) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-273/2019)
13	BAIL APPLN.-568/2025	KAILASH SINGH CHAUHAN V/s STATE GOVT OF NCT OF DELHI	JAGRITI PANDEY	
		OTHER DETAILS OF ADVOCATES: WASIF NAUSHAD (JAGRITI.CNLU@GMAIL.COM)(8757702123)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GULABI BAGH-171/2024) BAIL APPLN. 3202/2024 FILED BY DEV KUMAR (DISPOSED ON : 2024-09-05) BAIL APPLN. 4302/2024 FILED BY LUCKY (D. OF HEARING : 2025-07-22 P.S.-FIR NO. :(GULABI BAGH-171/2024)
14	BAIL APPLN.-724/2025	JONY V/s STATE OF NCT OF DELHI	TEJENDRA PRATAPSINGH RAJAWAT, SANJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES: TEJENDRA RAJAWAT(ADVOCATE TEJENDRAPRATAP@GMAIL.COM)(8929876733)(PETITIONER) KAPIL		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-254/2024) BAIL APPLN. 3446/2024 FILED BY RAHUL CHOUDHARY (DISPOSED ON : 2024-12-19)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANJEEV KUMAR(AUMSATYARTHI@GMAIL.COM)(8920525314)(PETITIONER)		BAIL APPLN. 3950/2024 FILED BY MANVINDER VIKAL (DISPOSED ON : 2024-10-28) P.S.-FIR NO. :(NEW ASHOK NAGAR-254/2024)
15	BAIL APPLN.-856/2025	AKASH BISHT V/s STATE GOVT. OF NCT OF DELHI	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: KOJAL GARG(KJLGARG719@GMAIL.COM)(9891789459)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-229/2024) BAIL APPLN. 426/2025 FILED BY CHOLPON BISHT (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(CRIME AND RAILWAY-229/2024)
SUSPENSION OF SENTENCE				
16	CRL.M.(BAIL) 86/2025 In CRL.A.-46/2025 WITH CRL.A. 66/2025	LAL MANI V/s CENTRAL BUREAU OF INVESTIGATION	HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR(KAPURLEGAL@GMAIL.COM)(9811045334)(PETITIONER) HITENDER KAPUR(KAPURLEGAL@GMAIL.COM)(9811045334)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-43-A-2007) CRL.A. 66/2025 FILED BY ATUL VASHISHT (D. OF HEARING : 2025-04-23) CRL.A. 218/2025 FILED BY MOHAN LAL (D. OF HEARING : 2025-05-16) CRL.A. 227/2025 FILED BY SURJEET SINGH (D. OF HEARING : 2025-02-21) CRL.A. 260/2025 FILED BY VIJAY KUMAR (D. OF HEARING : 2025-03-03) P.S.-FIR NO. :(CBI-43-A-2007)
17	CRL.M.(BAIL) 116/2025 In CRL.A.-66/2025	ATUL VASHISHT V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	ARCHIT ARORA	
		OTHER DETAILS OF ADVOCATES: CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-43-A-2007) CRL.A. 46/2025 FILED BY LAL MANI (D. OF HEARING : 2025-04-23) CRL.A. 218/2025 FILED BY MOHAN LAL (D. OF HEARING : 2025-05-16) CRL.A. 227/2025 FILED BY SURJEET SINGH (D. OF HEARING : 2025-02-21) CRL.A. 260/2025 FILED BY VIJAY KUMAR (D. OF HEARING : 2025-03-03) P.S.-FIR NO. :(CBI-43-A-2007)
FOR ADMISSION				
18	CRL.M.C.-1041/2025 CRL.M.A. 4787/2025	YASH MALHOTRA V/s SONAL DHINGRA	ABHISHEK KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: A.K PATHAK (PATHAK26.ADV@GMAIL.COM)(9971931446)(PETITIONER) SONAL DHINGRA(DHINGRASONAL08@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
19	CRL.A.-1326/2014	OM PRAKASH CHOPRA V/s STATE	AJIT KUMAR EKKA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-2/2011) W.P.(CRL) 3409/2016 FILED BY RAM KARAN PATHAK (DISPOSED ON : 2017-01-10) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-2/2011)
20	CRL.M.A. 23291/2024 In CRL.A.-1741/2014 WITH CRL.A. 115/2015	SRI KANT SINGH V/s STATE (CBI)	UMEWSH SINHA, ANIL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR ()(9999981006)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-17-A-1991) CRL.A. 115/2015 FILED BY ASHOK KUMAR SEGHAL (D. OF HEARING : 2015-10-19) CRL.A. 810/2015 FILED BY ASHOK KUMAR SEHGAL (D. OF HEARING : 2016-06-03) P.S.-FIR NO. :(CBI-17-A-1991)

21	CRL.L.P.-206/2023 CRL.M.A. 10717/2023	SAPIENT LEARNING PVT. LTD. V/s SPECIFIC PUBLICATION PVT LTD	SUMEET MALHOTRA, RAKHI DUBEY	
		OTHER DETAILS OF ADVOCATES: KAMAL DEEP (DEEP.KAMALDEEPKAMALDEEP.KAMAL@GMAIL.COM)(9968528874)(PETITIONER) BIPIN KUMAR DUBEY(BIPINKUMARDUBEY@GMAIL.COM)()(RESPONDENT) RAKHI DUBEY(RAKHIDUBEYADV@GMAIL.COM)(9312631854)(PETITIONER)		
22	CRL.L.P.-233/2023	NAINI FINCAP LIMITED V/s STATE OF NCT OF DELHI AND ANR.	GAURAV KUMAR NIGAM, DINESH KUMAR KOTHARI, SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR DAHIYA (ADVKDAHIYA.D81@GMAIL.COM)(9717172204)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH KUMAR KOTHARI(DINESHKOTHARI8@GMAIL.COM)(9810261191)(PETITIONER) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(RESPONDENT)		
23	CRL.L.P.-279/2023 CRL.M.A. 14011/2023	CBI THROUGH ITS DIRECTOR V/s NARAYAN DIWAKAR & ORS.	MRIDUL JAIN	
		OTHER DETAILS OF ADVOCATES: NITESH KUMAR (ADVOCATEJAINOFFICE@GMAIL.COM)(9810302811)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-BD1-2005-E-0008) CRL.M.C. 5628/2018 FILED BY RAMAN VERMA (DISPOSED ON : 2020-02-28) P.S.-FIR NO. : (CBI-BD1-2005-E-0008)
24	CRL.L.P.-417/2023 CRL.M.A. 22057/2023	MR. HARDEEP SINGH V/s MR. AVTAR SINGH SAINI	VIJAY M. CHAUHAN, MOHD SAQUIB SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: VIJAY M. CHAUHAN(LLB@LLBLAWFIRM.IN)(9818001883)(PETITIONER) MOHD SAQUIB SIDDIQUI(SAQUIBK07@GMAIL.COM)(8377995656)(RESPONDENT)		
25	CRL.L.P.-527/2023	M/S NAINI FINCAP LIMITED V/s THE STATE OF NCT OF DELHI THROUGH SHO CONCERN & ANR. & ORS.	GAURAV KUMAR NIGAM, DINESH KUMAR KOTHARI	
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR DAHIYA (ADVLKDAHIYA.D81@GMAIL.COM)(9717172204)(PETITIONER) LALIT KUMAR DAHIYA (ADVLKDAHIYA.D81@GMAIL.COM)(9717172204)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DINESH KUMAR KOTHARI(DINESHKOTHARI8@GMAIL.COM)(9810261191)(PETITIONER)		
26	CRL.L.P.-546/2023 CRL.M.A. 29450/2023	M/S CAPARO FINANCIAL SOLUTIONS LIMITED V/s ROHIT BHUTTAN	JANENDER KUMAR CHUMBAK, DEVENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: BALVINDER S. MOUJI (BSMOUJI@ALOINDIA.COM)(9650177117)(PETITIONER) DEVENDRA KUMAR(ADVDEV.KR@GMAIL.COM)(9717900428)(RESPONDENT)		
27	CRL.L.P.-596/2023 CRL.M.A. 32819/2023	POONAM ARORA V/s JAGDISH SHARMA	ANKIT CHAUHAN	
		OTHER DETAILS OF ADVOCATES: DINESH BANSAL (KUMARSURENDER018@GMAIL.COM)(9711332124)(PETITIONER) DINESH BANSAL (KUMARSURENDER018@GMAIL.COM)(9711332124)(PETITIONER) RAJESH KHARI (KHARIRAJESH8@GMAIL.COM)()(RESPONDENT) RAJESH KHARI (KHARIRAJESH8@GMAIL.COM)()(RESPONDENT)		
28	CRL.L.P.-606/2023 CRL.M.A. 33608/2023 WITH CRL.L.P. 622/2023	MANISH SINGH CHANDEL V/s BALPRIT SINGH CHADHA	SAMEER SIDHAR, RAHUL RAHEJA	
		OTHER DETAILS OF ADVOCATES: METROPOLITAN LEGAL(ASSOCIATES.METROPOLITANLEGAL@GMAIL.COM)()(PETITIONER) SIPIA KUKREJA(SIPIAKUKREJA99@GMAIL.COM)(9899118764)(PETITIONER) PUSHKAR AFFABLE(JSNATRAJ@GMAIL.COM)()(RESPONDENT) RAHUL RAHEJA(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(RESPONDENT)		
29	CRL.L.P.-622/2023 CRL.M.A. 34405/2023	MANISH SINGH CHANDEL V/s MOZARTZ HOSPITALITY PRIVATE LIMITED & ORS.	SAMEER SIDHAR, RAHUL RAHEJA	
		OTHER DETAILS OF ADVOCATES: METROPOLITAN LEGAL(ASSOCIATES.METROPOLITANLEGAL@GMAIL.COM)(9444446565)(PETITIONER) SSAMEER SIDHARR		

		(ASSOCIATE.METROPOLITANLEGAL@GMAIL.COM)(9444446565)(PETITIONER) BALPREET CHADHA(BALPREETCHADHA@YAHOO.COM)()(RESPONDENT) BALPREETCHADHA(BALPREETCHADHA@YAHOO.CO)()(RESPONDENT) RAHUL RAHEJA(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(RESPONDENT)	
30	CRL.L.P.-112/2024	MANISHA CHANDEL V/s MONIKA BHOLA	PRIYANKA PUGLANI
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR(LESJURIS@GMAIL.COM)(8588901609)(PETITIONER)	
31	CRL.M.A. 6853/2024 In CRL.L.P.-127/2024	STATE GOVT OF NCT OF DELHI V/s YOGENDER & ORS.	AMIT AHLAWAT
		OTHER DETAILS OF ADVOCATES: AMIT AHLAWAT(AMITAHLAWATADV@YAHOO.COM)()(PETITIONER) AMIT AHLAWAT (AMITAHLAWATADV@YAHOO.COM)()(PETITIONER) AMIT AHLAWAT(AMITAHLAWATADV@YAHOO.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(BAWANA-423/2015)
32	CRL.L.P.-183/2024 CRL.M.A. 10644/2024	DHARMENDER ANEJA V/s SMT RADHNA KAUR	B.S. RAJESH AGRAJIT, SANJAM CHABA
		OTHER DETAILS OF ADVOCATES: B.S RAJESH (AGRAJITLAWYER@GMAIL.COM)(9811568418)(PETITIONER) SANJAM CHABA(ADV.SANJAMCHABA@GMAIL.COM)(9711236952)(RESPONDENT)	
33	CRL.L.P.-251/2024 CRL.M.A. 14703/2024	SNEH LATA V/s STATE GOVT OF NCT OF DELHI AND ANR	GAURAV CHAUDHRY
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR ARYA(PARYA.ADVOCATE@GMAIL.COM)(9810359511)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
34	CRL.L.P.-261/2024	SH T C GARG V/s SMT GEETA	MANISH KUMAR, VIJAY YADAV
		OTHER DETAILS OF ADVOCATES: ROSHAN LAL(ADVROSHAN2009@GMAIL.COM)(9873100053)(PETITIONER) VIJAY YADAV(ADVVYADAVVIJAY@GMAIL.COM)(9599701116)(PETITIONER)	
35	CRL.L.P.-358/2024 WITH CRL.L.P. 365/2024 CRL.L.P. 366/2024	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 75(1), NEW DELHI V/s DINESH KUMAR DIRECTOR OF M/S LANDMARK INFONET PVT. LTD.	PUNEET RAI
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) ADMIN(ADMIN@LANDMARKGOC.IN)(0)(RESPONDENT)	
36	CRL.L.P.-365/2024	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 75(1), NEW DELHI V/s DINESH KUMAR DIRECTOR OF M/S LANDMARK INFONET PVT. LTD.	PUNEET RAI
		OTHER DETAILS OF ADVOCATES: PUNEET RAI (PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER)	
37	CRL.L.P.-366/2024	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 75(1), NEW DELHI V/s DINESH KUMAR DIRECTOR OF M/S LANDMARK INFONET PVT. LTD. & ANR.	PUNEET RAI
		OTHER DETAILS OF ADVOCATES: PUNEET RAI (PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER)	
38	CRL.L.P.-470/2024 CRL.M.A. 29133/2024	DELHI DEVELOPMENT AUTHORITY V/s STATE GOVERNMENT OF NCT OF DELHI & ANR.	BHARAT GUPTA
		OTHER DETAILS OF ADVOCATES: BUGS L(BUGSLEGISTAUXILIARY@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
39	CRL.L.P.-631/2024 CRL.M.A. 38949/2024	MAHESH KUMAR V/s RAJU	ANKIT TANDAN
		OTHER DETAILS OF ADVOCATES: ANKIT TANDAN(ANKITTANDANADVOCATE@GMAIL.COM)(9873310739)(PETITIONER)	

40	CRL.M.C.-2244/2014 CRL.M.A. 7505/2014	SUMIT KHANEJA & ANR V/s STATE & ANR	PRASHANT MENDIRATTA, MACE CORPORATE ASSOCIATES, GAURAV GOYAL	
		OTHER DETAILS OF ADVOCATES: GAURAV GOYAL(GAURAVGOYAL_11@YAHOO.COM)(9899886074)(PETITIONER)		
41	CRL.M.C.-4150/2014	BALERAM KASHYAP V/s STATE GOVT OF NCT DELHI & ANR	PRADEEP CHAUDHARY, J S KUSHWAHA, RAJEEV SAXENA	
		OTHER DETAILS OF ADVOCATES:		
42	CRL.M.A. 25851/2023(CM For Restoration) CRL.M.A. 25852/2023 In CRL.REV.P.-32/2020(Disposed off case)	SHARIQ V/s NASREEN	SHARIQUE HUSSAIN, AMJAD KHAN, ANAND CHANDRA SHAILANI	
		OTHER DETAILS OF ADVOCATES: SHARIQUE HUSSAIN()(9540535859)(PETITIONER) AMJAD KHAN & ASSOCIATES(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) NARENDRA SINGH(ADV.NARENDRA9891@GMAIL.COM)()(RESPONDENT)		
43	CRL.REV.P.-339/2020 CRL.M.A. 14921/2020 CRL.M.A. 19967/2021 CRL.M.A. 467/2023	SHASHIKANT V/s HEERA & ANR.	RAKHI DUBEY, MUKESH KUMAR MALL	
		OTHER DETAILS OF ADVOCATES: SHASHIKANT(RAKHIDUBEYADV@GMAIL.COM)(9312631854)(RESPONDENT) RAKHIDUBEY(RAKHIDUBEYADV@GMAIL.COM)(9312631854)(PETITIONER) RAKHI DUBEY (RAKHIDUBEYADV@GMAIL.COM)(932657972)(PETITIONER) MUKESH KUMAR MALL(MUKESHKUMARMALL1@GMAIL.COM)(9818955084)(RESPONDENT) VANSHIKA()(8800159664)(RESPONDENT) RAKHI DUBEY(OFFICEOFRAKHIDUBEY@GMAIL.COM)(9312631854)(PETITIONER)		
44	W.P.(CRL)-796/2025 CRL.M.A. 7371/2025	DILIP V/s THE STATE NCT OF DELHI & ORS.	SAKSHI ARORA	
		OTHER DETAILS OF ADVOCATES: SAKSHI ARORA ()(7530950090)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (S.B.DAIRY-805/2024) BAIL APPLN. 4693/2024 FILED BY RAMAN BHATIA (D. OF HEARING : 2025-04-28) BAIL APPLN. 80/2025 FILED BY SH. AWANISH KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(S.B.DAIRY-805/2024)
45	W.P.(CRL)-936/2025	RAKHI & ANR. V/s STATE OF NCT OF DELHI AND ANR.	JITENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR(JITENDRAADVOCATE@GMAIL.COM)(9818747996)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE)				
46	CRL.A.-521/2003 WITH CRL.A. 551/2003	SUBHAN V/s STATE (GNCT) OF DELHI	SUMEET VERMA, JAIL 2, SUNIL KAPOOR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBHASH PLACE-238/99) CRL.A. 551/2003 FILED BY MASOOM (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SUBHASH PLACE-238/99)
47	CRL.A.-551/2003 WITH CRL.A. 521/2003	MASOOM V/s THE STATE OF NCT OF DELHI	RAJESH MAHAJAN, JAIL 4, RANBIR SINGH KUNDU, ANIL SONI, SUNIL KAPOOR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBHASH PLACE-238/99) CRL.A. 521/2003 FILED BY SUBHAN (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SUBHASH PLACE-238/99)

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3289/2023 CRL.M.A. 26484/2023	RAJESH CHAUHAN V/s STATE OF GOVERNMENT OF NCT OF DELHI THROUGH HOME SECRETARY & ANR.	MANISH SHANKER	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-151/2020)
2	BAIL APPLN.-2999/2024	SANTOSH CHAUDHARY V/s STATE	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN (CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MALVIYA NAGAR-585/2022)
3	BAIL APPLN.-4722/2024	NAUSHAD ALI V/s STATE NCT OF DELHI	MUTIUR REHMAN	
		OTHER DETAILS OF ADVOCATES: MUTIUR REHMAN(ADVMUTIUR@GMAIL.COM)(9870453468)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KARAWAL NAGAR-388/2019) BAIL APPLN. 1192/2020 FILED BY NAUSHAD ALI (DISPOSED ON : 2020-09-04) BAIL APPLN. 1806/2020 FILED BY RAJIK @ SAMEER (DISPOSED ON : 2020-09-04) CRL.REV.P. 130/2021 FILED BY RAJIQ @ SAMEER (DISPOSED ON : 2021-03-15) BAIL APPLN. 3303/2022 FILED BY RAJIK @ SAMEER (DISPOSED ON : 2023-02-06) BAIL APPLN. 1425/2024 FILED BY RAJIQ ALIAS SAMEER (DISPOSED ON : 2024-05-27) BAIL APPLN. 2684/2024 FILED BY NAUSHAD ALI (DISPOSED ON : 2024-07-31) P.S.-FIR NO. :(KARAWAL NAGAR-388/2019)
4	BAIL APPLN.-391/2025	RANI V/s STATE (GOVT.OF NCT OF DELHI)	VIPIN KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR SAINI(VIPINSAINIADVOCATE@GMAIL.COM)(9312401257)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUL PRAHLADPUR-364/2024) BAIL APPLN. 129/2025 FILED BY RAKHI (DISPOSED ON : 2025-02-06) P.S.-FIR NO. :(PUL PRAHLADPUR-364/2024)
5	BAIL APPLN.-483/2025	ARUN V/s THE STATE (GOVT. OF NCT OF DELHI)	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: CMSANGWAN (CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-369/2022) W.P.(CRL) 1857/2022 FILED BY AJAY (DISPOSED ON : 2022-09-22) P.S.-FIR NO. :(S.B.DAIRY-369/2022)
6	BAIL APPLN.-794/2025	SUMIT SHAKYA & ANR. V/s THE STATE GOVT. OF NCT OF DELHI	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: SAKSHI SACHDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BUDH VIHAR-350/2023)

7	BAIL APPLN.-972/2025	ABHISHEK ANIL V/s NARCOTICS CONTROL BUREAU	LEWISH EDWARD	
		OTHER DETAILS OF ADVOCATES: ESWARDS AND ESWARDS LAW CHAMBERS(EDWARDSANDDDWARDSLAWCHAMBERS@GMAIL.COM)(9686805809)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/16/DZU/2023) BAIL APPLN. 1665/2023 FILED BY ARNAV DHANKAR (DISPOSED ON : 2023-05-18) CRL.M.C. 8974/2023 FILED BY VAIBHAV YADAV (DISPOSED ON : 2023-12-08) BAIL APPLN. 375/2024 FILED BY JYOTIKA SINGH (D. OF HEARING : 2025-04-29) BAIL APPLN. 386/2024 FILED BY P VIJAI PRANAV (D. OF HEARING : 2025-04-29) BAIL APPLN. 372/2024 FILED BY JOY MITRA (D. OF HEARING : 2025-04-29) BAIL APPLN. 1362/2024 FILED BY VAIBHAV YADAV (D. OF HEARING : 2025-03-27) BAIL APPLN. 2409/2024 FILED BY ARNAV DHANKAR (D. OF HEARING : 2025-01-27) BAIL APPLN. 3353/2024 FILED BY NISHANT RAWAT (D. OF HEARING : 2025-02-03) CRL.M.C. 8758/2024 FILED BY ARNAV DHANKAR (D. OF HEARING : 2025-04-25) BAIL APPLN. 4498/2024 FILED BY JITHIN CHERIAN (D. OF HEARING : 2025-02-03) BAIL APPLN. 4831/2024 FILED BY AVTAR SINGH (D. OF HEARING : 2025-02-03) BAIL APPLN. 64/2025 FILED BY YASH GUPTA THROUGH PAIROKAR (D. OF HEARING : 2025- 02-11) P.S.-FIR NO. :(N.C.B. R.K.PURAM- VIII/16/DZU/2023)
SUSPENSION OF SENTENCE				
8	CRL.A.-477/2009 WITH CRL.A. 910/2009	BABLI V/s STATE	RAJAN CHUADHARY, O.P.SAXENA, BHANU PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-105/2006) CRL.REV.P. 151/2008 FILED BY SHAH ALAM @ PAWAN (DISPOSED ON : 2008-03-14) BAIL APPLN. 1371/2008 FILED BY BABLI (DISPOSED ON : 2008-09-29) CRL.A. 910/2009 FILED BY SHAH ALAM @ PAWAN (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(MUKHERJEE NAGAR-105/2006)
9	CRL.A.-910/2009 WITH CRL.A. 477/2009	SHAH ALAM @ PAWAN V/s STATE	PADAM SINGH, SANJAY LAO	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-105/2006) CRL.REV.P. 151/2008 FILED BY SHAH ALAM @ PAWAN (DISPOSED ON : 2008-03-14) BAIL APPLN. 1371/2008 FILED BY BABLI (DISPOSED ON : 2008-09-29) CRL.A. 477/2009 FILED BY BABLI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(MUKHERJEE NAGAR-105/2006)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
10	CRL.M.C.-7902/2024	STATE (GOVT OF NCT) OF DELHI V/s SHAKIR	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9910900059)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-43/2018) BAIL APPLN. 4000/2020 FILED BY RAVI KOHLI (DISPOSED ON : 2020-12-23) BAIL APPLN. 93/2020 FILED BY SHARUKH @ TANNU (DISPOSED ON : 2022-03-22) BAIL APPLN. 1596/2020 FILED BY RAVI KOHLI (DISPOSED ON : 2020-07-22) BAIL APPLN. 2246/2020 FILED BY RAVI KOHLI (DISPOSED ON : 2020-08-20) BAIL APPLN. 1325/2021 FILED BY SHARUKH @TANNU (DISPOSED ON : 2021-04-19) BAIL APPLN. 2246/2023 FILED BY RAVI KOHLI (DISPOSED ON : 2023-11-06) BAIL APPLN. 718/2024 FILED BY SHAKIR

			(DISPOSED ON : 2024-05-15) P.S.-FIR NO. :(SADAR BAZAR-43/2018)
FRESH MATTERS & APPLICATIONS			
11	CRL.REV.P.(MAT.)-112/2025 CRL.M.A. 7554/2025	RAJESH V/s PUSHPA	KHALID ALI
		OTHER DETAILS OF ADVOCATES: TAJ AHMAD (TAJAHMAD68@GMAIL.COM)(7017498922)(PETITIONER)	
12	W.P.(CRL)-1166/2025	JATINDER SINGH V/s STATE NCT OF DELHI AND ANR	DEVINDER SINGH
		OTHER DETAILS OF ADVOCATES: SATVINDER SINGH(SATVINDERSINGH_ADVOCATE@YAHOO.IN)(9810004434)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
FOR ADMISSION			
13	CRL.L.P.-204/2025 CRL.M.A. 9427/2025	MEDI ACCESS SOLUTIONS PVT. LTD. V/s HIMANSHU SINGH	SUBHASH CHAWLA
		OTHER DETAILS OF ADVOCATES: HIMANSHU(HIMANSHU01987@GMAIL.COM)(0)(RESPONDENT)	
14	CRL.M.C.-1870/2024 CRL.M.A. 7106/2024	PARVEEN KUMAR JAIN V/s BIRENDER KUMAR BANSAL AND ORS	ANITH JOHNSON, SANOBAR ALI
		OTHER DETAILS OF ADVOCATES: SHIMLA TOMER (SHIMLATOMER@GMAIL.COM)()(PETITIONER) SANOBAR ALI(SANOBARALIQURESHI@GMAIL.COM)(9810945320)(PETITIONER)	
15	CRL.M.C.-4409/2024	SUDHIR GOYAL V/s STATE NCT OF DELHI	SIDDHARTH JAIN
		OTHER DETAILS OF ADVOCATES: SIDDHARTH JAIN(SIDDHARTHKBJAIN@GMAIL.COM)(9953155315)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
16	CRL.M.C.-6693/2024	ASI RAM GOPAL V/s THE STATE NCT OF DELHI AND ANR	D S PATIAL
		OTHER DETAILS OF ADVOCATES: D.S PATIAL (DSPATIAL24@GMAIL.COM)(9811255996)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
17	CRL.M.C.-9695/2024 CRL.M.A. 37197/2024	DINESH MOHANIYA V/s STATE GOVT. OF NCT OF DELHI	VENKATESH JOSHI
		OTHER DETAILS OF ADVOCATES: HMENAT KUMAR(CONTACT@CHAMBERSHK.IN)(9711628780)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
18	CRL.M.A. 4913/2021 In CRL.A.-619/2009	ABHENDRA KUMAR JAIN V/s C.B.I.	MR.DEEPAK AGRAWAL, DHANANJAI JAIN, ASHISH KUMAR, NIKHIL GOEL
		OTHER DETAILS OF ADVOCATES: DHAMIJA JAIN(PROJURIS@REDIFFMAIL.COM)(9560562050)(PETITIONER) VIRENDER SINGH(DLACBIDHC@GMAIL.COM)(7838078850)(RESPONDENT) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(PETITIONER)	
19	CRL.A.-1160/2012 WITH CRL.A. 192/2013	SYED SAJID ALI V/s C.B.I.	TARKESHWAR NATH
		OTHER DETAILS OF ADVOCATES: <	

21	CRL.M.C.-4140/2023 CRL.M.A. 15541/2023 WITH CRL.M.C. 4576/2023 CRL.M.C. 4563/2023 CRL.M.C. 4557/2023 CRL.M.C. 5596/2024	VIRENDER SINGH KADIYAN V/s STATE OF NCT OF DELHI & ANR.	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV TRIVEDI (TRIVEDIASSOCIATES724@GMAIL.COM)(9810888702)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-125/2022) CRL.M.C. 4576/2023 FILED BY GURMEET SINGH SABARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 4563/2023 FILED BY MUKESH KUMAR (D. OF HEARING : 2025-04-23) CRL.M.C. 4557/2023 FILED BY HARISH SHARMA HARISH VATS (D. OF HEARING : 2025-04-23) CRL.M.C. 5596/2024 FILED BY AJAY KUMAR AND ORS (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(TILAK MARG-125/2022)
22	CRL.M.C.-4557/2023 CRL.M.A. 17442/2023 WITH CRL.M.C. 4563/2023 CRL.M.C. 4576/2023	HARISH SHARMA HARISH VATS V/s STATE OF NCT OF DELHI & ANR.	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-125/2022) CRL.M.C. 4576/2023 FILED BY GURMEET SINGH SABARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 4563/2023 FILED BY MUKESH KUMAR (D. OF HEARING : 2025-04-23) CRL.M.C. 4140/2023 FILED BY VIRENDER SINGH KADIYAN (D. OF HEARING : 2025-04-23) CRL.M.C. 5596/2024 FILED BY AJAY KUMAR AND ORS (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(TILAK MARG-125/2022)
23	CRL.M.C.-4563/2023 CRL.M.A. 17471/2023	MUKESH KUMAR V/s STATE OF NCT OF DELHI & ANR.	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: TRIVEDI ASSOCIATES(TRIVEDIASSOCIATES724@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-125/2022) CRL.M.C. 4576/2023 FILED BY GURMEET SINGH SABARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 4557/2023 FILED BY HARISH SHARMA HARISH VATS (D. OF HEARING : 2025-04-23) CRL.M.C. 4140/2023 FILED BY VIRENDER SINGH KADIYAN (D. OF HEARING : 2025-04-23) CRL.M.C. 5596/2024 FILED BY AJAY KUMAR AND ORS (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(TILAK MARG-125/2022)
24	CRL.M.C.-4576/2023 CRL.M.A. 17520/2023	GURMEET SINGH SABARWAL V/s STATE OF NCT OF DELHI & ANR.	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-125/2022) CRL.M.C. 4563/2023 FILED BY MUKESH KUMAR (D. OF HEARING : 2025-04-23) CRL.M.C. 4557/2023 FILED BY HARISH SHARMA HARISH VATS (D. OF HEARING : 2025-04-23) CRL.M.C. 4140/2023 FILED BY VIRENDER SINGH KADIYAN (D. OF HEARING : 2025-04-23) CRL.M.C. 5596/2024 FILED BY AJAY KUMAR AND ORS (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(TILAK MARG-125/2022)
25	CRL.M.C.-5596/2024 CRL.M.A. 21360/2024	AJAY KUMAR AND ORS V/s STATE OF NCT OF DELHI AND ANR	SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH (SIDDHARTH.KUMAR23@GMAIL.COM)(9599138139)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-125/2022)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		CRL.M.C. 4576/2023 FILED BY GURMEET SINGH SABARWAL (D. OF HEARING : 2025-04-23) CRL.M.C. 4563/2023 FILED BY MUKESH KUMAR (D. OF HEARING : 2025-04-23) CRL.M.C. 4557/2023 FILED BY HARISH SHARMA HARISH VATS (D. OF HEARING : 2025-04-23) CRL.M.C. 4140/2023 FILED BY VIRENDER SINGH KADIYAN (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(TILAK MARG-125/2022)
26	CRL.M.C.-9117/2023 CRL.M.A. 34051/2023 WITH CRL.M.C. 33/2024	JITENDRA NARAYAN V/s VIRENDER GROVER	GAUTAM SINGHAL	
		OTHER DETAILS OF ADVOCATES: GAUTAM SINGHAL (ASTERISMSLEGAL@GMAIL.COM)(9910356257)(PETITIONER) RAKESHRAO(RAKESHRAOADV@GMAIL.COM)()(RESPONDENT)		
27	CRL.M.C.-33/2024 CRL.M.A. 105/2024	JITENDRA NARAYAN V/s VIRENDER GROVER	GAUTAM SINGHAL	
		OTHER DETAILS OF ADVOCATES: GAUTAM SINGHAL (ASTERISMSLEGAL@GMAIL.COM)(9910356257)(PETITIONER) RAKESH RAO (RAKESHRAOADV@GMAIL.COM)()(RESPONDENT)		
28	CRL.M.C.-9420/2023 WITH CRL.M.C. 116/2024	M/S RETAIL PVT & ORS. V/s HERO FINCORP LTD	PANKAJ ARYA	
		OTHER DETAILS OF ADVOCATES: PANKAJ ARYA & ASSOCIATES(ADVOCATEPANKAJ4@GMAIL.COM)()(PETITIONER) PANKAJ ARYA & ASSOCIATES(ADVOCATEPANKAJ4@GMAIL.COM)()(PETITIONER)		
29	CRL.M.C.-116/2024	MS RETAIL PVT LTD & ORS. V/s HERO FINCORP LTD & ANR.	PANKAJ ARYA	
		OTHER DETAILS OF ADVOCATES: PANKAJ ARYA & ASSOCIATES(ADVOCATEPANKAJ4@GMAIL.COM)()(PETITIONER)		
30	CRL.M.C.-219/2024	ANUPAMA PRAJAPAT & ORS. V/s STATE NCT DELHI & ANR.	ANIL	
		OTHER DETAILS OF ADVOCATES: ANIL(ANILANDASSOCIATESS@GMAIL.COM)(9716757592)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-156/1999) CRL.M.C. 1860/2000 FILED BY RAJESH PRAJAPAT (DISPOSED ON : 2003-09-15) P.S.-FIR NO. :(I.P.ESTATE-156/1999)
31	CRL.M.C.-1500/2024 CRL.M.A. 5884/2024	SAHIL MANGLA V/s M/S. PEHACHAN ADVERTISING AND MARKETING PVT. LTD.	SHUBHAM BHALLA, VISHAL SINGH	
		OTHER DETAILS OF ADVOCATES: YAJUR BHALLA (YAJURBHALLA87@GMAIL.COM)(9711009378)(PETITIONER) VISHAL SINGH(AD.VISHALSINGH@GMAIL.COM)(9818123943)(PETITIONER)		
32	CRL.M.C.-1841/2024	ANIL DUTT SHARMA V/s STATE NCT OF DELHI & ANR.	MANOJ KUMAR DWIVEDI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR DWIVEDI (MD08LAWCHAMBER@GMAIL.COM)(8448465768)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-1110/2014) CRL.M.C. 1840/2024 FILED BY ANIL DUTT SHARMA (D. OF HEARING : 2024-11-13) P.S.-FIR NO. :(BHAJAN PURA-1110/2014)
33	CRL.M.C.-1858/2024 CRL.M.A. 7080/2024 WITH CRL.M.C. 3743/2024	ANIL SINGHANIA & ANR. V/s M/S GH TEXTILES SAREES	GAURAV KUMAR, MUKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: R. GAURAV SINGH (R.GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) SSWADESH (SSWADESHADVOCATE@GMAIL.COM)()(RESPONDENT) MUKESH KUMAR (MKDUAADVOCATE24@GMAIL.COM)(9911512311)(PETITIONER)		
34	CRL.M.C.-3743/2024 CRL.M.A. 14347/2024	SHRI ANIL SINGHANIA & ANR. V/s M/S BABUL ENTERPRISES	GAURAV KUMAR, ANUJ KUMAR	
		OTHER DETAILS OF ADVOCATES: R. GAURAV SINGH (R.GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) ANUJ KUMAR(ADVOCATE.ANUJ@CONSULTANT.COM)(7503380065)(RESPONDENT)		

35	CRL.M.C.-2375/2024 CRL.M.A. 9130/2024	SHREE HIND DYES AND CHEMICAL V/s STATE OFNCT OF DELHI & ANR.	MOHIT SAROHA	
		OTHER DETAILS OF ADVOCATES: MOHIT SAROHA (MOHITSAROHA21@GMAIL.COM)(8375964138)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
36	CRL.M.C.-2381/2024 CRL.M.A. 9149/2024	SANJAY BANSAL V/s SUKHVINDER SINGH	PANKAJ GUPTA, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(PANKAJGUPTA1@REDIFFMAIL.COM)(9811541144)(PETITIONER) PANKAJ(ADVOCATEPANKAJ4@GMAIL.COM)()(RESPONDENT) PANKAJ GUPTA(PANKAJGUPT1@REDIFFMAIL.COM)(9811541144)(PETITIONER)		
37	CRL.M.C.-2846/2024	SUKRAT BAJAJ V/s STATE OF NCT OF DELHI & ANR.	PRASHANT MEHTA	
		OTHER DETAILS OF ADVOCATES: PRASHANT MEHTA (LAWMEHTA03@GMAIL.COM)(8377948979)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-273/2014) CRL.M.C. 3996/2017 FILED BY VIPIN KUMAR (DISPOSED ON : 2017-09-25) CRL.M.C. 4016/2018 FILED BY VIPIN KUMAR (DISPOSED ON : 2018-08-09) CRL.M.C. 1756/2024 FILED BY SH VINOD KUMAR (DISPOSED ON : 2024-03-04) BAIL APPLN. 3800/2024 FILED BY VINOD KUMAR THROUGH PAROKAR (DISPOSED ON : 2024-10-28) P.S.-FIR NO. :(MALVIYA NAGAR-273/2014)
38	CRL.M.C.-3097/2024 CRL.M.A. 11994/2024	S. TARANDEEP SINGH V/s THE STATE & ANR.	ALOK KUMAR PANDEY, JOGINDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR PANDEY (OFFICE@AVANTAMLEGAL.IN)(9958495050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JOGINDER PAL SINGH(ADV.JOGINDER@GMAIL.COM)(8010004000)(RESPONDENT)		
39	CRL.M.C.-3418/2024 CRL.M.A. 13142/2024	ASHISH TIWARI V/s UNION BANK OF INDIA	ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ASHISH CHAUHAN (ASHISHCHAUHAN@AKASSOCIATES.ORG.IN)(9999468603)(PETITIONER) UNION OF INDIA (UOIHDC@GMAIL.COM)()(RESPONDENT)		
40	CRL.M.C.-3737/2024 CRL.M.A. 14305/2024	MS RUDRA BUILDWELL INFRA PVT LT & ANR. V/s STATE OF NCT OF DELHI & ORS.	ATUL SHARMA, AKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: ATUL SHARMA (ASA@ASALEGAL.IN)(9873144315)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKASH KUMAR(AKASHARYAN03@GMAIL.COM)(9944640753)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-539/2018)
41	CRL.M.C.-3763/2024 CRL.M.A. 14398/2024	SMT RENU V/s SH INDERJEET PANDITA & ANR.	MEERA KAURA PATEL (DHCLSC), PRACHI GUPTA	
		OTHER DETAILS OF ADVOCATES: MEERA KAURA PATEL (MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) IJ PANDITA (IJPANDITA8@GMAIL.COM)()(RESPONDENT) PRACHI GUPTA(PRACHI.GUPTA@PAMSLEGAL.COM)(9911703098)(PETITIONER)		
42	CRL.M.C.-4121/2024 CRL.M.A. 15661/2024	INDRANIL CHOUDHURY V/s STATE OF NCT OF DELHI	ADITYA SHANKER PANDEY	
		OTHER DETAILS OF ADVOCATES: ADITYA SHANKAR PANDEY(ADITYASHANKERPANDEY@GMAIL.COM)(9621288369)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-104/2022) BAIL APPLN. 719/2024 FILED BY INDRANIL CHOUDHURY (DISPOSED ON : 2024-03-15) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-104/2022)
43	CRL.M.C.-4274/2024 CRL.M.A. 16242/2024 CRL.M.A. 38089/2024	SURAJ PRAKASH V/s THE STATE OF NCT OF DELHI	DANISH ZUBAIR KHAN	
		OTHER DETAILS OF ADVOCATES: DANISH ZUBAIR KHAN (DANISHKHAN@GMAIL.COM)(9873869593)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DANISH ZUBAIR KHAN(DANISHZKHAN@GMAIL.COM)(9873869593)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RANJEET NAGAR-15/2023)

44	CRL.M.C.-5286/2024 CRL.M.A. 20217/2024 WITH CRL.M.C. 5287/2024 CRL.M.C. 5289/2024 CRL.M.C. 5526/2024 CRL.M.C. 5528/2024	DILEEP SHRIRAM PARANJAP & ANR. V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
45	CRL.M.C.-5287/2024 CRL.M.A. 20220/2024	DILEEP SHRIRAM PARANJAP & ANR. V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
46	CRL.M.C.-5289/2024 CRL.M.A. 20240/2024	DILEEP SHRIRAM PARANJAP & ANR. V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
47	CRL.M.C.-5526/2024 CRL.M.A. 21248/2024	DILEEP SHRIRAM PARANJAP & ANR. V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) DIVISION(LEGALDIVISIONTDB@GMAIL.COM)(0)(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
48	CRL.M.C.-5528/2024 CRL.M.A. 21069/2024	DILEEP SHRIRAM PARANJAP & ANR. V/s TECHNOLOGY DEVELOPMENT BOARD	ASHISH BATRA, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
49	CRL.M.C.-5694/2024	BAHIDULLAS @ BAIDUL V/s STATE OF NCT DELHI	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: JITENDER TYAGI(RAJESH.JASCH@GMAIL.VOM)(9810131288)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-164/2023) BAIL APPLN. 2723/2023 FILED BY SHAHIDUL (DISPOSED ON : 2024-01-15) BAIL APPLN. 2231/2023 FILED BY SHAHIDUL (DISPOSED ON : 2023-07-07) BAIL APPLN. 2260/2023 FILED BY BAHIDULLS (DISPOSED ON : 2023-07-10) BAIL APPLN. 3203/2023 FILED BY RABIYA @ DULALI (DISPOSED ON : 2024-01-15) P.S.-FIR NO. :(NEW FRIENDS COLONY-164/2023)
50	CRL.M.C.-5697/2024 CRL.M.A. 21780/2024	CHAMANESH KUMAR V/s STATE OF NCT DELHI AND ANR	PRIYANSHU UPADHYAY	
		OTHER DETAILS OF ADVOCATES: VIRAAT TRIPATHI(VIRAATTRIPATHI80@GMAIL.COM)(9667668919)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(LAXMI NAGAR-710/2023)
51	CRL.M.C.-5957/2024 CRL.M.A. 22775/2024	RAM SWAROOP SHILESH V/s STATE (NCT OF DELHI) & ORS.	UJAS KUMAR, PRAMOD KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: UJAS KUMAR (UJASKR@GMAIL.COM)(9818685115)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRAMOD KUMAR TRIPATHI(PRAMODKUMARTRIPATHI76@GMAIL.COM)(9213117139)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-407/2003) CRL.M.C. 4820/2003 FILED BY CHANDRA KANTA (DISPOSED ON : 2004-04-13) CRL.M.C. 4847/2003 FILED BY SANJAY KUMAR GUPTA (DISPOSED ON : 2004-04-13) CRL.M.C. 596/2008 FILED BY RAM SWAROOP SHEELES (DISPOSED ON : 2008-02-21) CRL.M.C. 4185/2009 FILED BY RAJ KUMAR GUPTA (DISPOSED ON : 2011-12-19) P.S.-FIR NO. :(BHAJAN PURA-407/2003)
52	CRL.M.C.-5966/2024 CRL.M.A. 22796/2024	ROHIT MEHTA & ANR. V/s STATE NCT OF DELHI & ANR.	RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: RISHAB RAJ JAIN(RISHAB@RRJASSOCIATES.COM)(9811079695)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JYOTI NAGAR-270/2024)
53	CRL.M.C.-6990/2024 CRL.M.A. 26682/2024 WITH CRL.M.C. 7020/2024 CRL.M.C. 7021/2024	PESI SHAVAK PATEL V/s STATE NCT OF DELHI AND ANR	VISHAL GOHRI	
		OTHER DETAILS OF ADVOCATES: VISHAL GOHRI (VISHALGOHRI1212@GMAIL.COM)(9582879157)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

54	CRL.M.C.-7020/2024 CRL.M.A. 26780/2024 WITH CRL.M.C. 7021/2024	PESI SHAVAK PATEL V/s STATE NCT OF DELHI AND ANR	VISHAL GOHRI	
		OTHER DETAILS OF ADVOCATES: VISHAL GOHRI(VISHALGOHRI1212@GMAIL.COM)(9582879157)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
55	CRL.M.C.-7021/2024 CRL.M.A. 26784/2024	PESI SHAVAK PATEL V/s STATE NCT OF DELHI AND ANR	VISHAL GOHRI	
		OTHER DETAILS OF ADVOCATES: VISHAL GOHRI(VISHALGOHRI1212@GMAIL.COM)(9582879157)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
56	CRL.M.C.-7732/2024	DIVESH @ LALLAN GUPTA V/s THE STATE GOVT OF NCT OF DELHI & ANR.	RAHUL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAHUL SINGH(RAHULADV01@GMAIL.COM)(9350683101)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
57	CRL.M.C.-7952/2024 CRL.M.A. 30343/2024	SUDHIR KUMAR V/s THE STATE (NCT OF DELHI)	SAGAR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SAGAR CHAUHAN (SAGARCHAUHAN.LEGAL@GMAIL.COM)(9868538516)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-472/2020)
58	CRL.M.C.-8229/2024 CRL.M.A. 31473/2024	PIYOOSH GOYAL V/s THE STATE NCT OF DELHI & ANR.	SAKSHIT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: S.K GOYAL (AKG.ADV@GMAIL.COM)(9811231388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
59	CRL.M.C.-8428/2024 CRL.M.A. 32171/2024	ST V/s STATE, GOVT OF NCT OF DELHI, THROUGH CONCERNED SHO, PS VASANT KUNJ NORTH	VIDISHA JAIN	
		OTHER DETAILS OF ADVOCATES: HIMANSHU YADAV(VID.JAIN7@GMAIL.COM)(9312655100)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-431/2021) CRL.M.C. 573/2022 FILED BY ST (DISPOSED ON : 2024-08-23) P.S.-FIR NO. :(VASANT KUNJ NORTH- 431/2021)
60	CRL.M.C.-8528/2024	IRFAN V/s THE STATE GOVT OF NCT OF DELHI & ORS.	PARMIL KUMAR	
		OTHER DETAILS OF ADVOCATES: PARMIL KUMAR(KUMARPRAMIL28@GMAIL.COM)(8076265459)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
61	CRL.M.C.-8776/2024	BHUPESH LUTHRA & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU RANA(HIMANSHURANA21@GMAIL.COM)(9773838744)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 444/2020) CRL.M.C. 5641/2023 FILED BY BHUPESH LUTHRA & ORS. (DISPOSED ON : 2024-01-15) P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-444/2020)
62	CRL.M.C.-9365/2024 CRL.M.A. 35917/2024	LALIT KUMAR JAIN V/s M/S INTEC CAPITAL LTD	MOHIT SETH	
		OTHER DETAILS OF ADVOCATES: BILAL IKRAM(IKRAMBILAL2507@GMAIL.COM)(9971428737)(PETITIONER) SANYAM KUMAR(SANYAMKUMAR@GMAIL.COM)(0)(RESPONDENT)		
63	CRL.M.C.-9434/2024	YOGENDRA GULATI V/s GOVERNMENT OF NCT OF DELHI & ORS.	RAVI CHAWLA	
		OTHER DETAILS OF ADVOCATES: RAVI(OFFICE@RAVICHAWLA.CO.IN)(9810072679)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
64	CRL.M.C.-9454/2024 CRL.M.A. 36282/2024 WITH CRL.M.C. 9653/2024	ANJU SHARMA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	VINAY BHUHSAN	
		OTHER DETAILS OF ADVOCATES: RAGHVENDRA PANDEY(ADVOCATEPANDEY85@GMAIL.COM)(8510892083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-381/2024) CRL.M.C. 9653/2024 FILED BY TARUN BIDLA (D. OF HEARING : 2025-04-23)

				P.S.-FIR NO. :(MEHRAULI-381/2024)
65	CRL.M.C.-9653/2024 CRL.M.A. 37054/2024	TARUN BIDLA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR	VINAY BHUHSAN (DHCLSC), VINOD YADAV	
		OTHER DETAILS OF ADVOCATES: RAGHVENDRA PANDEY(ADVOCATEPANDEY85@GMAIL.COM)(8510892083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VINOD YADAV(ADVOCATEVINODYADAV@GMAIL.COM)(9999561580)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-381/2024) CRL.M.C. 9454/2024 FILED BY ANJU SHARMA (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(MEHRAULI-381/2024)
66	CRL.M.C.-9619/2024 CRL.M.A. 36923/2024	TAJINDER MOHAN SINGH V/s STATE (NCT OF DELHI) & ANR.	JITENDER RATTA	
		OTHER DETAILS OF ADVOCATES: JITENDER RATTA (JITENDERRATTA@GMAIL.COM)(9810794716)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-228/2024)
67	CRL.M.C.-9909/2024 CRL.M.A. 37955/2024	SUSHIL JAIN V/s THE STATE (NCT OF DELHI) AND ANR.	VIJAY SHANKAR TIWARI	
		OTHER DETAILS OF ADVOCATES: MAHESH KUMAR PATEL(ADVOCATEMAHESHPATEL@GMAIL.COM)(9818937302)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-412/2022)
68	CRL.M.C.-10141/2024 CRL.M.A. 38930/2024	SAMUNDAR SINGH V/s STATE GOVT. OF N CT OF DELHI THROUGH SHO P S PASCHIM VIHAR	RATNESH BANSAL	
		OTHER DETAILS OF ADVOCATES: SH. RATNESH BANSAL(RATNESH_ADVOCATE@YAHOO.CO.IN)(9810713582)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR EAST-690/2014) BAIL APPLN. 822/2015 FILED BY SAMUNDAR SINGH (DISPOSED ON : 2015-04-29) BAIL APPLN. 2558/2014 FILED BY SAMUNDAR SINGH (DISPOSED ON : 2014-12-02) BAIL APPLN. 1811/2015 FILED BY SAMUNDAR SINGH (DISPOSED ON : 2015-09-02) BAIL APPLN. 268/2016 FILED BY SAMUNDAR SINGH (DISPOSED ON : 2016-02-26) BAIL APPLN. 1644/2016 FILED BY SAMUNDAR SINGH (DISPOSED ON : 2016-09-16) CRL.M.C. 3978/2018 FILED BY SAMUNDAR SINGH (DISPOSED ON : 2025-01-27) P.S.-FIR NO. :(PASCHIM VIHAR EAST-690/2014)
69	CRL.M.C.-10217/2024 CRL.M.A. 39154/2024	SANTOSH KUMARI V/s THE STATE (GNCT OF DELHI) & ANR.	KULDEEP SINGH GREWAL	
		OTHER DETAILS OF ADVOCATES: KULDEEP SINGH (LEGALNEED77@GMAIL.COM)(8447174888)(PETITIONER) KULDEEP SINGH (LEGALNEED77@GMAIL.COM)(8447174888)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
70	CRL.M.C.-10240/2024 CRL.M.A. 39239/2024 CRL.M.A. 9596/2025	CHANDER BHAN (SINCE DECEASED) THROUGH LRS & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ORS.	MOHIT MUDGAL	
		OTHER DETAILS OF ADVOCATES: SHUBHAM YADAV (LEXOFFICE21@GMAIL.COM)(8826733076)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LEX OFFICE(LEXOFFICE21@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
71	W.P.(CRL)-709/2025 CRL.M.A. 6538/2025	KARANDEEP SINGH V/s UNION OF INDIA	SHREYA SAHNI	
		OTHER DETAILS OF ADVOCATES: SHREYA SAHNI(SHREYA.SAHNI.2499@GMAIL.COM)(8840216502)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-7/217/2018/CI-II (NR))
SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE)				
72	CRL.A.-748/2002 WITH CRL.A. 763/2002	DINESH GARG V/s C.B.I.	O.P.SONI, SANGITA BHAYANA, EKANSH BANSAL	
		OTHER DETAILS OF ADVOCATES: EKANSH BANSAL(ADVEKANSHBANSAL@GMAIL.COM)(9690206496)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-RC-57A/91/DLI) CRL.A. 763/2002 FILED BY V.K. DATTA (D. OF HEARING : 2025-04-23)

23.04.2025

ADVANCE CAUSE LIST

				P.S.-FIR NO. :(CBI-RC-57A/91/DLI)
73	CRL.A.-763/2002 WITH CRL.A. 748/2002	V.K. DATTA V/s NCT OF DELHI	ROHIT K.AGGARWAL, Z.T.KHAN, ZEBA TARANNUM KHAN	
		OTHER DETAILS OF ADVOCATES: ZEBA TARANNUM KHAN(ZEBATR@GMAIL.COM)(9810631027)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-RC-57A/91/DLI) CRL.A. 748/2002 FILED BY DINESH GARG (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(CBI-RC-57A/91/DLI)

HIGH COURT OF DELHI
19.04.2025.

REGISTRAR(LISTING)

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CCP(CO.)-9/2011 CO.APPL. 1283/2017 WITH CO.PET. 50/1984	M/S S CHAND & COMPANY V/s M/S BHARAT CARPETS LTD	PREMA PRIYADARSHINI, JRLISTING LISTING, PREMA PRIYADARSHINI, JAGDEEP KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970)() JAGDEEP KUMAR SHARMA(ADVJKSHARMA@GMAIL.COM)(9811297224)(PETITIONER)		
2	CO.APPL. 1248/2018 CO.APPL. 660/2019 CO.APPL. 1045/2024 OLR 122/2019 OLR 216/2019 In CO.PET.-50/1984 WITH CCP(CO.) 9/2011 CO.PET. 160/1985	RE-M/S BHARAT CARPETS LTD. V/s	MR.MANISHA SHARMA, OFFICIAL LIQUIDATOR, GAUTAM KHURANA, PREMA PRIYADARSHINI, PALLAVI PARMAR, TUSHARIKA SHARMA, MR.AHOK GURNANI, SARAT CHANDRA, MR.ANIL HOODA, TS CHAUDHARY, MR.KC NANDA, SK LUTHRA, RAJIV BAHL, RAKESH GOSAIN, VIVEK SEHGAL, MS.PREMA PRIYADARSHANI, RAJIV KUMAR GHAWANA, PREMA PRIYADARSHINI, S.M.SAXENA, BALVINDER RALHAN, NIKHIL NAYYAR, HARISH KATYAL, ARUN MALIK, JAGDEEP KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970)(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) ARUN MALIK(ATTORNEYARUN@GMAIL.COM)(9810017345)(PETITIONER) JAGDEEP KUMAR SHARMA(ADVJKSHARMA@GMAIL.COM)(9811297224)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
3	CCP(CO.)-2/2025	MAJESTIC APPARELS PVT LTD V/s UTTAR PRADESH FINANCIAL CORPORATION	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		
4	CO.PET.-234/1992 CO.APPL. 640/2023 CO.APPL. 267/2025	RE-MAJESTIC APPARELS PVT. LTD. V/s	SANJAY KUMAR SINGH, OFFICIAL LIQUIDATOR, MAREESH PRAVIR SAHAY, MR. SB SINHA, MR.ANIL K.KHAWARE, MS. RADHA RANGASWAMY, INDERJEET DAS, ANIL KUMAR KHAWARE, AMIT KUMAR DOGRA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR KHAWARE(ANIL.KHAWARE@GMAIL.COM)(9810027839)(PETITIONER)		

		AMIT KUMAR DOGRA(ADVOCATEAMITDOGRA@GMAIL.COM)(9899875487)(PETITIONER) MAREESH PRAVIR SAHAY(MAREESH.SAHAY@GMAIL.COM)(9899000923)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
5	CO.PET.-355/2001 CO.APPL. 166/2006 CO.APPL. 2475/2011 WITH CRL.O.(CO.) 7/2006	REGISTRAR OF COMPANIES V/s CENTURY HOME FINANCE LTD.	MS.MANISHA TYAGI, SANJAY, MR.VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES:		
6	CRL.O.(CO.)-7/2006 WITH CO.PET. 355/2001	CENTURY HOME FINANCE LTD. V/s MR.GN JOHRI & ORS.	MR.SK LUTHRA, MR.VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
7	CO.PET.-328/2011 CO.APPL. 583/2023 CO.APPL. 990/2024	BIBBY FINANCIAL SERVICES INDIA PVT LTD V/s ECOTECH APPARELS PVT LTD	MANDEEP S VINAIK, OFFICIAL LIQUIDATOR, VICTORY ASSOCIATES, GURPREET SINGH, TANIA SHARMA, MAHIMA PAHWA, PRAVEEN MAHAJAN	
		OTHER DETAILS OF ADVOCATES: MAHIMA PAHWA(MAHIMAPAHWA@GMAIL.COM)(8826638559)(RESPONDENT) TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(RESPONDENT) PRAVEEN MAHAJAN(ADVOCATEMAHAJAN27@GMAIL.COM)(9810620827)(PETITIONER)		
8	CRL.O.(CO.)-13/2013 WITH CO.PET. 328/2011	M/S ECOTECH APPARRELS PVT LTD V/s SH. GAGANDEEP SINGH SAHNI & ORS.	RAJPAL SINGH, VICTORY ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: () () (RESPONDENT)		
CONNECTED MATTERS(ANMM)				
9	CO.PET.-561/2012 OLR 325/2016 WITH CRL.O.(CO.) 22/2013	APAR INDUSTRIES LTD V/s KALYANI PETROCHEM PVT LTD	A.K. SRIVASTAVA, OFFICIAL LIQUIDATOR, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER)		
10	CRL.O.(CO.)-22/2013 WITH CO.PET. 561/2012	M/S KALYANI PETRO -CHEM(P) LTD V/s SANJAY GULATI & OTHERS	RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE COMPANY MATTERS				
11	CCP(CO.)-2/2019 WITH CO.PET. 863/2016	MASTERMIND TRADE - IN PVT. LTD.(IN PROV.LIQN.) V/s SH. SUNIL GARG & ORS.	OFFICIAL LIQUIDATOR, MANOHAR MALIK	
		OTHER DETAILS OF ADVOCATES: MANOHAR MALIK(MANOHAR.MALIK@GMAIL.COM)(9711288528)(RESPONDENT)		
12	CO.A(SB)-30/2015 CO.APPL. 1570/2015 CO.APPL. 1016/2024	MANISH AGGARWAL V/s GSA ENTERPRISES PRIVATE LIMITED & ORS.	PRATEEK GUPTA, MANISH KUMAR AGGARWAL, DR. ANURAG KUMAR AGARWAL, SHUCHI SEJWAR, SACHIN KAUSHIK, AKHIL SHARMA, AMIT GOEL	
		OTHER DETAILS OF ADVOCATES: SHUCHI SEJWAR (SHUCHISEJWAR@GMAIL.COM)(9910170724)(PETITIONER) DR. ANURAG KUMAR AGARWAL(INFO@ASVASSOCIATES.COM)(9810059650)(PETITIONER) SACHIN KAUSHIK(KAUSHIK.SACHIN909@GMAIL.COM)(9871373244)(PETITIONER) AKHIL SHARMA(AKHILSHARMA1@HOTMAIL.COM)(9811333549)(RESPONDENT) AMIT GOEL(GOELASSOCIATES42@GMAIL.COM)(9810122373)(RESPONDENT)		
13	CO.PET.-593/2015 CO.APPL. 130/2021	MOVERS INTERNATIONAL PVT. LTD V/s LIFELINE SERVICES PVT. LTD.	RANJIT KUMAR KHATRI, OFFICIAL LIQUIDATOR, VISHAL SAXENA	
		OTHER DETAILS OF ADVOCATES: VISHAL SAXENA(ADVISHALSAXENA@GMAIL.COM)(9999742355)(RESPONDENT)		
14	CO.PET.-27/2016 CO.APPL. 128/2016 CO.APPL. 720/2017 CO.APPL. 1512/2017	GE CAPITAL SERVICES PTE. LIMITED V/s PRESTO INFO SOLUTIONS PRIVATE LIMITED	TINE ELIZABETH ABRAHAM	
		OTHER DETAILS OF ADVOCATES:		

23-04-2025

ADVANCE CAUSE LIST OF COMPANY SIDE

**JR - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)**

HYBRID MODE

[LINK:-https://jrdhc.webex.com/join/jrdhc5](https://jrdhc.webex.com/join/jrdhc5)

NOTE: MATTERS WILL BE HEARD AFTER THE APPELLATE AND ORIGINAL SIDE MATTERS.

NOTE: APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER PLEASE.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE COMPANY MATTERS				
1	CO.PET.-265/1998 WITH CCP(CO.) 17/2007	RE-M/S JVG FINANCE LTD. V/s	HS PARIHAR, PAWAN KUMAR, DHEERAJ GUPTA, P NAGESH, H.K. CHATURVEDI, ANIL KARNWAL, MOHD SHAKEEL, RAHUL, MONIKA ARORA, MONIKA ARORA & ASSOCIATES, FAIZ HYDER RIZVI, SHAIENDRA SINGH, AJAY TIWARI, OFFICIAL LIQUIDATOR, MANSI CHADHA, DEEPAK SHARMA, SONAM SHARMA, ATRYEE GAUTAM, BHAGABATI PRASAD PADHY, SRINIVAS R RAO MAMIDANNA, DHEERAJ MANCHANDA, AJIT RAJPUT, VIJAY KASANA, AMIT PRAKASH SHAHI, ANAND MOHAN MISHRA, AMAN VACHHER, SAURABH SONI, DHEERAJ GUPTA, AMIT GOEL, ADITYA WADHWA, MILAN SINGH NEGI, RISHAB JAIN, PRADEEP CHHINDRA, BHASKAR VALI, RAM LAL ROY, P.NAGESH, BHABNA DAS, JRLISTING LISTING, PIYUSH SACHDEV, RISHABH JAIN, NEERAJ KUMAR JHA, SWAPNIL GAUR, ANJANEYA SINGH, JRLISTING LISTING, MONIKA ARORA, P NAGESH, RAJINDER MATHUR, SRINIVAS KOTNI, PURNIMA SETHI, NAGESH, RITU, GIRIJESH PANDEY, P.D TEWARI, MANOJ, RAHUL THUKRAL, LAW TREE, ANIL, PUSHKAR KATYAL, BHABNA DAS, PRATEEK DHANDA, RAKESH KUMAR, MANOJ CHANDRA MISHRA, SUNIL KUMAR SHARMA, RISHABH JAIN, AMAN NANDRAJOG, KUNAL TYAGI, A.K. MISHRA, KARAN KAPOOR, BHASKAR VALI, RUCHI KHURANA, TANMAY YADAV, SHILPI YADAV, DHANANJAY GARG, RITU SINGH MANN, DEEPAK KHOSLA, GOPAL JHA, BHIM SINGH NAGAR, PRAVEEN CHANDRA, A MAHAJAN, MR.RR DWIVEDI, BS RAJESH, S SHARMA, MS.MANISHA TYAGI, MR. S MAHESHWARI, DHIRAJ MISHRA, MR.SK LUTHRA, P.I.JOSHE, MS.MS UPPAL, T.S.CHAUDHARY, ARUN SRIVASTAV, KN POPLI, VIJAY K SINGH, MS.MANISHA SINGH, MS.UPPAL, SANJEEV, AK THAKUR, MR.MAYUR R.SHAH, MR.PURNIMA SETHI, HARISH CHAND SHARMA, RANJANA ROY, MR. UCHIT BHANDARI, DHANANJAY, U.C.MITTAL, K P TOMS, U C MITTAL, R K BAKSHI, PUSHKAR SOOD, SARABJIT SHARMA, ABHAY KUMAR, VIKAS MAHAJAN, SARBJIT SHARMA, PRATAP, SHAIENDERA, SHAIENDRA SINGH & CO, LAV KUMAR AGGARWAL, ADRINDUM, NITIN SHARMA, SOMVEER SINGH DESWAL, ARUNAY PATNAIK, SUNITA TIWARI, CHADHA & ASSOCIATES, ALAM, ATHAR ALAM, AJHAR ALAM, BRAJESH VERMA, VINAY KUMAR, SEEMA GUPTA, SWETANK SHANTANU, A.K.SINGH, BIPIN, RAJIV KUMAR, C MOHAN RAO, HITENDER KAPUR, SEEMA KASHYAP, AMIT ANAND TIWARI, A K SRIVASTAVA, N RAJA SINGH, MANISH KR, TARUN GUPTA, SHAIENDRA SINGH, GOEL & ASSO, SHIVALOK YASHOVARHDHAN, RAJ KUMAR SHERAWAT, PAWANJIT SINGH BINDRA, RAJAT ARORA, RISHI SOOD, CHANDNI GOYAL, ANIL KUMAR GUPTA, SACHIN MITTAL, SOMESH KUMAR DUBEY, JOSEPH ARISTOTLE S., GIRRISH KUMAR, ATUL GUPTA, K. N. MOHAN, YOGESH KUMAR JAGIA, PANKAJ KUMAR, SAURABH KALIA, LAVINA AHUJA, ASHIM SHRIDHAR, VISHALAKSHI SINGH, GIRIRAJ SUBRAMANIAM, PRASHANT KUMAR TYAGI, DALIP MEHRA, ABHEY KUMAR GUPTA, ANIL KUMAR KARNWAL, GURNOOR KAUR BAJAJ, SUMIT NAGPAL, VINAYAK MARWAH, ANJANEYA SINGH, GURKAMAL HORA ARORA, TANMAY YADAV, RAHUL SHUKLA, B YESHWANTH RAJ	#

	#	OTHER DETAILS OF ADVOCATES: DHEERAJ MANCHANDA(MANCHANDA.DHEERAJ@HOTMAIL.COM)(9899393339)(PETITIONER) AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(PETITIONER) DHEERAJ MANCHANDA(MANCHANDA.DHEERAJ@HOTMAIL.COM)(9899393339)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) AMIT PRAKASH SHAHI(AMITPRAKASHSHAH@GMAIL.COM)(9582695868)(PETITIONER) ATRYEE GAUTAM(GAUTAM.ATRYEE@GMAIL.COM)(9810220380)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(PETITIONER) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) SAURABH SONI(SAURABSONI@GMAIL.COM)(9899537484)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) SRINIVAS R RAO MAMIDANNA(ADV.SRIPRASRI@GMAIL.COM)(9810335097)(PETITIONER) DHEERAJ GUPTA(PARDEEPJADON37373@GMAIL.COM)(7210670704)(PETITIONER) MILAN SINGH NEGI(NEGIMILAN04@GMAIL.COM)(9015332650)(PETITIONER) RISHABH JAIN(SPL@RISHABHJAIN.COM)(9999004468)(PETITIONER) PAWANJIT SINGH BINDRA(PAWANBINDRA@HOTMAIL.COM)(9811054970)(PETITIONER) RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER) RISHI SOOD(RISHI.SOOD83@GMAIL.COM)(9650133112)(PETITIONER) CHANDNI GOYAL(BALLURAM987@GMAIL.COM)(9818274049)(PETITIONER) SRINIVAS R RAO MAMIDANNA(ADV.SRIPRASRI@GMAIL.COM)(9810335097)(PETITIONER) ANIL KUMAR GUPTA(ANILADVOSC1991@GMAIL.COM)(9811381268)(RESPONDENT) SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(RESPONDENT) SOMESH KUMAR DUBEY(LAWYERSOMESH@GMAIL.COM)(9868451914)(RESPONDENT) DEEPAK KHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) JOSEPH ARISTOTLE S.(ARISTOTLEAOR@GMAIL.COM)(9212018118)(RESPONDENT) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(RESPONDENT) GIRISH KUMAR(LAWYERGIRISH@GMAIL.COM)(9873777479)(RESPONDENT) ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER)		#
2	CO.APPL. 1919/2017 In CO.PET.-486/2009	SPORTING & OUTDOOR AD-AGENCY PRIVATE LTD V/s NETLINKBLUE MEDIA PRIVATE LIMITED	DIYA KAPUR & SHYEL TREHAN, OFFICIAL LIQUIDATOR, VIVEK MALIK	
		OTHER DETAILS OF ADVOCATES:		

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

23.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

COURT NO. 48

HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CS(COMM)- 574/2023 I.A. 15667/2023 I.A. 19731/2023	SAGA LIFESCIENCES LIMITED V/s M/S ANAADI GLOBAL CO. & ORS.	RAGHAV GOYAL, ANSHUMAN UPADHYAY, VIKAS KHERA, ANSHUMAN UPADHYAY	

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1300/2024 I.A. 49240/2024	M/S DHANI HEALTHCARE LIMITED V/s MRS SNEHA SHRIKANT SHERALA	SACHIN MITTAL, MANSIMRAN SINGH KHURANA	
2	ARB.P.-1301/2024	M/S DHANI HEALTHCARE LIMITED V/s M/S KBS CORPORATES PRIVATE LIMITED & ORS.	ALJO K JOSEPH, MANSIMRAN SINGH KHURANA	

3	ARB.P.-1302/2024	M/S DHANI HEALTHCARE LIMITED V/s M/S AMS 24 WELLNESS PRIVATE LIMITED & ORS.	AYUSH BEOTRA, MANSIMRAN SINGH KHURANA	
4	ARB.P.-1708/2024	TATA CAPITAL HOUSING FINANCE LTD V/s MANISH KUMAR AND OTHERS	SOBHA RANI GUPTA	
5	ARB.P.-2020/2024	PRISM JOHNSON LTD V/s DOOSAN POWER SYSTEMS INDIA PVT LTD	DEEPAK KHURANA, AGARWAL LAW ASSOCIATES	
6	ARB.P.-294/2025	HERO MOTOCORP LIMITED V/s EASWARI AUTOMOBILES PVT. LTD.	RAHUL MALHOTRA	
7	ARB.P.-530/2025	V4U CONSULTAANTS PVT. LTD. V/s FOUR STAR FACILITY SOLUTIONS PRIVATE LIMITED & ANR.	RAHUL MALHOTRA	
8	ARB.P.-580/2025	INDIAN OIL CORPORATION LIMITED V/s SARVESH PRASAD	UNUM LAW	
9	ARB.P.-584/2025	MS SPRINT VIDYUT V/s JAKSON LIMITED	HARDIK RUPAL	

10	ARB.P.-631/2025 I.A. 9625/2025	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
11	ARB.P.-632/2025 I.A. 9626/2025	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
12	ARB.P.-633/2025 I.A. 9628/2025	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
13	ARB.P.-634/2025 I.A. 9629/2025	R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
14	ARB.P.-635/2025 I.A. 9630/2025	R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	

15	ARB.P.-636/2025 I.A. 9631/2025	M/S ROOP CATERERS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
16	ARB.P.-637/2025 I.A. 9632/2025	M/S SATYAM CATERERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
17	O.M.P.(I) (COMM.)- 93/2023 WITH OMP (ENF.) (COMM.) 209/2022 OMP (ENF.) (COMM.) 219/2024	SHIVAKRITI AGRO PVT. LTD. V/s UMAIZA INFRACON LLP & ORS.	APOORV SHUKLA, SANJU KUMAR, LALIT GUPTA	
18	OMP (ENF.) (COMM.)- 209/2022 EX.APPL.(OS) 3599/2022	SHIVAKRITI AGRO PVT. LTD. V/s UMAIZA INFRACON LLP & ORS.	APOORV SHUKLA, YASHVARDHAN, O P GAGGAR, SANJU KUMAR, LALIT GUPTA	
19	OMP (ENF.) (COMM.)- 219/2024 EX.APPL.(OS) 549/2025	SHIVAKRITI AGRO PVT LTD V/s UMAIZA INFRACON LLP & ORS.	BANI DIKSHIT, DHRUVA VIG	
20	O.M.P.(I) (COMM.)- 377/2023 I.A. 23137/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	

21	O.M.P.(I) (COMM.)- 378/2023 I.A. 23139/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
22	O.M.P.(I) (COMM.)- 379/2023 I.A. 23141/2023	M/S SATYAM CATERERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
23	O.M.P.(I) (COMM.)- 380/2023 I.A. 23143/2023	M/S ROOP CATERERS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
24	O.M.P.(I) (COMM.)- 381/2023 I.A. 23145/2023 WITH O.M.P.(I) (COMM.) 382/2023 O.M.P.(I) (COMM.) 385/2023	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
25	O.M.P.(I) (COMM.)- 382/2023 I.A. 23147/2023	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	

26	O.M.P.(I) (COMM.)-385/2023 I.A. 23425/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
27	O.M.P.(MISC.)(COMM.)-291/2025	POWER GRID CORPORATION OF INDIA LIMITED V/s SPML INFRA LIMITED	PRANAY KISHORE MISHRA	
28	ARB. A. (COMM.)-22/2025 I.A. 9456/2025	M/S M Y CONSTRUCTIONS V/s UNION OF INDIA	KUNWAR CHANDRESH	
29	I.A. 19577/2022 I.A. 19578/2022 In CS(COMM)-211/2016 (Disposed off case) WITH EX.P. 34/2022	DARA PROJECTS PRIVATE LIMITED V/s BUSINESS INDIA EXHIBITIONS PVT LIMITED & ANR	SANJAY DUA & UDAY JOSHI, RIZWAN	
30	EX.P.-34/2022 EX.APPL.(OS) 3074/2022	DARA PROJECTS PRIVATE LIMITED V/s BUSINESS INDIA EXHIBITIONS PRIVATE LIMITED AND ANR	RIZWAN, P K PANDEY	
31	CS(COMM)-331/2016 I.A. 625/2012 I.A. 2991/2024 I.A. 47311/2024	IFCI FACTORS LIMITEDE V/s ALOK AGGARWAL & ANR	VIKAS GUPTA, ANUPAM SRIVASTAVA, ZEYAU HAQUE, RISHAB RAJ JAIN, M.S VINAIK & ANJALI SHARMA, ZEYAU HAQUE	
32	CS(COMM)-444/2017 I.A. 18270/2019	SHANTA GANGWANI & ORS V/s JKM BUILDHOME PVT LTD & ORS	ACM LEGAL, AJAY SINGH, AMIT KUMAR, HARSH SETHI	

33	CS(COMM)-491/2017 I.A. 8475/2017 I.A. 8476/2017	SUFIANA DEVELOPERS PVT LTD & ANR V/s SAI SABURI BUILDERS PVT LTD & ORS	ASHU ARORA, VIPIN SANDUJA, AMARDEEP MAINI, MEHAK KALRA, ANIL K. KHAWARE & ASSO	
34	CS(COMM)-701/2017 I.A. 1280/2010 I.A. 5236/2010 I.A. 2676/2011 I.A. 2677/2011 I.A. 7241/2015 I.A. 855/2018 I.A. 856/2018 I.A. 4009/2018 I.A. 4568/2018 I.A. 11506/2018 I.A. 12193/2019 I.A. 12194/2019 I.A. 12195/2019 I.A. 19441/2022 I.A. 241/2025 I.A. 242/2025 I.A. 1661/2025 I.A. 1662/2025 I.A. 5492/2025	DAYA KISHEN GOEL V/s RAMESH CHANDRA GOEL& ORS	P.D.GUPTA AND CO., HARISH KOHLI, ANUSUYA SALWAN, RAHUL SHUKLA, ABHISHEK GUPTA, SIDDHANT BUXY, MANISH KUMAR JHA, H.D. SHARMA, IN COMPLIANCE OF ORDER DATED 18/07/2018 AS DIRECTED DIARY NUMBER GIVEN, DAYA KISHAN GOEL, RAHUL SHUKLA, DEEPAK CHOPRA, ABHISHEK GUPTA	
35	CS(COMM)-798/2022 I.A. 18954/2022 I.A. 18955/2022 I.A. 36973/2024	AJIT SINGH HUF & ANR. V/s MS GOOD TIME FOODS PRIVATE LIMITED & ORS.	RAJ VARDHAN, CHETAN LOKUR	
36	CS(OS)-663/2011 I.A. 20912/2015 I.A. 4851/2017 I.A. 9683/2018 I.A. 9962/2018 I.A. 11533/2018 I.A. 12029/2018 CC 26/2019 I.A. 1856/2019 I.A. 5363/2021 I.A. 5999/2022	KRISHNA GUPTA & ANR V/s M/S RAJINDER NATH & CO HUF AND ORS	NARULA, MANMEET ARORA & LIZA M BARUAH, RANJAY N, S N CHOUDHRI & CO, MANMEET ARORA, RYTIM VOHRA, RAMAKANT SHARMA, MANISH MAKHIJA, RAJESH GUPTA, WG CDR(RETD) H D TALWANI, ARPITA RAI,	

	I.A. 12981/2022 I.A. 14752/2022 I.A. 14758/2022 I.A. 15786/2022 I.A. 13551/2023 I.A. 16504/2023 I.A. 16505/2023 I.A. 34991/2024		SARAD KUMAR SUNNY, TARANG GUPTA, RAJKOTIA ASSOCIATES, MS. MANMEET ARORA, RAJKOTIA, S.N. CHOUDHRI, MANMEET ARORA, S. N. CHOUDHRI, RAMAKANT SHARMA, RAJESH GUPTA	
37	CS(OS)-597/2012 I.A. 14293/2019	Y.N BHARGAVA V/s ASSOCHAM	KHAITAN PARTNERS, SUMAN KHAITAN, KUSTUBH SINGH, N.S VASISHT, VISHAL SINGH	
38	CS(OS)-1130/2012 CCP(O) 36/2021 I.A. 5556/2022 I.A. 9887/2022 WITH TEST.CAS. 29/2012	AJAY SHARMA V/s SANJAY SHARMA & ORS	ARUN KHOSLA, ARUN KHOSLA, LALIT GUPTA, SAGRIKA TANWAR, VIKAS MEHTA, PRAMOD KUMAR	
39	TEST.CAS.-29/2012 I.A. 7930/2012	SANJAY SHARMA V/s STATE & ORS	VIKAS MEHTA, PRAMOD KUMAR, LALIT GUPTA, SAGRIKA TANWAR, ARUN KHOSLA & ASSOCIATES	
40	CS(OS)-1965/2012 I.A. 12160/2012 I.A. 12161/2012 I.A. 12162/2012 I.A. 13384/2012 I.A. 14797/2019	SONAKSHI GUPTA V/s L.R GUPTA ,HUF & ORS	MANISH VASHISHT, GAGAN GUPTA, RIKKY GUPTA, MOHIST GUPTA, SHEKHAR GUPTA, VIKASH PATHAK, TANMAYA MEHTA, RAJAT BHALLA, P K AGRAWAL, SAMAN YADAV, AJIT DAYAL, MANASHWY JHA	
41	CS(OS)-1361/2015	VINAY KUMAR SHAILENDRA V/s RAKESH BAHADUR MATHUR & ANR	C & C ASSOCIATES, S K DUGGAL, MANU NAYAR, RAJVINDER SINGH, J S LAMBA, MEGHA KHATRI	

42	CS(OS)-2006/2015	DR SIDHESWAR DAYAL V/s DR RAJESHWAR DAYAL	PAWANJIT S BINDRA, BHUVNESHWAR TYAGI, NARESH GUPTA	
43	CS(OS)-3304/2015 I.A. 20802/2022 I.A. 20804/2022 I.A. 2392/2023	SH PARKASH JHAM & ORS V/s M/S KHURANA REALTORS & ORS	DALIP MEHRA, FANISH K JAIN, RAJESH BANATI, S P MEHTA, VIKAS MANCHANDA, A K MANCHANDA & ASSO, AJAY, FANISH KUMAR JAIN	
44	CS(OS)-216/2016 I.A. 3522/2024 I.A. 3876/2024 I.A. 38981/2024	RITA BAKSHI & ORS. V/s SEEHLKANT BAKSHI & ORS.	ROHIT ARORA, VIJAY KASANA, PROSENJEET BANERJEE, SHREY CHATHLY, ANUSUYA SALWAN & ASSO, SHREYA SINGHAL	
45	CS(OS)-161/2017 I.A. 4299/2017 I.A. 15318/2019 I.A. 15319/2019	INFORMATION TV PRIVATE LIMITED AND ANR V/s YASHWANT SINGH AND ORS	MOHIT GONDI, SHWETA PANDEY, PURUSOTTAM MISHRA, SIDDHARTH BAMBHA, UMESH SHARMA	
46	CS(OS)-163/2017	SHRI VINOD KUMAR ABROL & ORS V/s SHRI CHANDER MOHAN ANAND & ORS	K N SINGH, K.N. SINGH & ASSO, KN SINGH & ASSOCIATES, SUNIL MALHOTRA	
47	CS(OS)-253/2017 I.A. 7992/2020 I.A. 10880/2020 I.A. 12174/2020 I.A. 12363/2020	DR. SHASHI THAROOR V/s ARNAB GOSWAMI AND ANR	SHIFA NAGAR, GAURAV DUDEJA, MUHAMMAD ALI KHAN, GAURAV GUPTA, CHANDRIKA THYAGARAJAN	
48	CS(OS)-386/2017 I.A. 10113/2017 I.A. 13737/2017 I.A. 4708/2024	SHRI NAVEEN GUPTA V/s SMT. DEEPA MITTAL & ORS	PRASHAT MEHTA, RUCHIR BATRA, GAGAN GUPTA, RAHUL VIDHIYA, SONAKSHI SINGH, N.K. KANTAWALA, PRASHANT MEHTA, SONAKSHI SINGH	

49	CS(OS)-359/2019 I.A. 9518/2019 I.A. 1816/2020 I.A. 10755/2024	KAVITA SHARMA V/s KAMALJEET SHARMA	UDIT GUPTA, MEHAAK JAGGI, NISHANT DATTA, RUCHITA DATTA	
50	CS(OS)-42/2024 I.A. 2779/2024 I.A. 7110/2024 I.A. 7111/2024 I.A. 7179/2024 I.A. 46792/2024 I.A. 7410/2025 WITH TEST.CAS. 90/2016	M/S KAUSHALYA PREM BHATIA TRUST AND ORS V/s RAJINDER MEHTO	IN COMPLIANCE OF ORDER DT. 23.11.2023 PASSED IN TR.P.(C) 14/2023 THE SUIT NO. CS 1189/2018 PENDING WITH SOUTH DISTT, SAKET COURTS IS TRANSFERRED TO DHC TO BE LISTED WITH TEST CASE 90/2016, MANU NAYAR	
51	TEST.CAS.-90/2016 I.A. 16001/2022 CRL.M.A. 34087/2023 I.A. 7114/2024 I.A. 7411/2025 WITH CS(OS) 42/2024	SH RAJINDER MEHTO V/s STATE (NCT OF DELHI)	R K SACHDEVA, MANU NAYAR, PRAKASH KUMAR, RADHIKA ARORA, MANU NAYAR	
52	CS(OS)-328/2024 I.A. 9212/2024	SH. ASHISH KUMAR MALLICK AND ORS V/s SH. SUDHIR MALLICK AND ORS	KRISHNA DEV YADAV, VINAY CHADDA	
53	I.A. 41298/2024 I.A. 41318/2024 In CS(OS)-357/2024	SANDHYA GUPTA V/s SANJAY GUPTA & ANR.	VIVEK SHARMA, SANJEEV KUMAR TYAGI, VIVEK SHARMA	
54	O.M.P. (COMM)- 69/2018 I.A. 5760/2018 WITH O.M.P. (COMM) 82/2018	GANGOTRI ENTERPRISES LTD. V/s NTPC TAMIL NADU ENERGY COMPANY LTD.	R. R. KUMAR, SHIKHAR SARIN, SHIKHAR SARIN	
55	O.M.P. (COMM)- 82/2018	NTPC TAMILNADU ENERGY COMPANY LTD V/s M/S GANGOTRI ENTERPRISES LTD.	R. R. KUMAR, BHARAT SANGAL	

56	O.M.P. (COMM)-155/2018 WITH O.M.P. (COMM) 163/2018	PAMAS HOLDINGS PVT. LTD. V/s EMAAR MGF LAND LIMITED	OMANSH GUPTA, BIRENDER BHATT, ARJUN JAIN, SANJEEV ANAND	
57	O.M.P. (COMM)-163/2018 I.A. 4025/2021	M/S EMAAR MGF LAND LIMITED V/s M/S PAMAS HOLDING PRIVATE LIMITED	OMANSH GUPTA, PAVITRA KAUR, BIRENDER BHATT, ARJUN JAIN, MANMEET ARORA, MANMEET ARORA	
58	O.M.P. (COMM)-243/2018 I.A. 6662/2023 WITH O.M.P. (COMM) 326/2018	INNOVATIVE B2B LOGISTICS SOLUTIONS PRIVATE LIMITED V/s CENTRAL WAREHOUSING CORPORATION	RAHUL KHOSLA	
59	O.M.P. (COMM)-326/2018 I.A. 10034/2018	CENTRAL WAREHOUSING CORPORATION V/s M/S INNOVATIVE B2B LOGISTICS SOLUTIONS PVT. LTD	K K TYAGI	
60	O.M.P. (COMM)-416/2018 I.A. 13436/2018	IGNOU V/s ROSHAN REAL ESTATES PVT LTD	ALY MIRZA	
61	O.M.P. (COMM)-43/2023 I.A. 7156/2024 WITH O.M.P. (COMM) 44/2023	OIL AND NATURAL GAS CORPORATION LTD V/s INVENIRE PETRODYNE LTD	TEJAS KARIA, KAUSHIK CHOUDHURY	
62	O.M.P. (COMM)-44/2023 I.A. 2240/2023 I.A. 7130/2024	INVENIRE PETRODYNE LIMITED V/s OIL AND NATURAL GAS CORPORATION LTD.	KAUSHIK CHOUDHURY, TEJAS KARIA, KAUSHIK CHOUDHURY	
63	O.M.P. (COMM)-48/2023 I.A. 2334/2023 I.A. 2335/2023	SMITI GOLYAN V/s PUREARTH INFRASTRUCTURE LTD.	AMAN GUPTA, RAJESH VIG	

64	O.M.P. (COMM)- 167/2023 I.A. 8395/2023 WITH O.M.P. (COMM) 241/2023 OMP (ENF.) (COMM.) 89/2023	DELHI DEVELOPMENT AUTHORITY V/s DG ESTATE PVT. LTD.	AJAY KUMAR GUPTA, KARANJOT SINGH MAINEE	
65	O.M.P. (COMM)- 241/2023	DDA V/s ORIOLE DR. FRESH HOTELS PVT LTD	ANIL KUMAR KHAWARE, KARANJOT SINGH MAINEE	
66	OMP (ENF.) (COMM.)- 89/2023	D.G. ESTATE PVT. LTD. V/s DELHI DEVELOPMENT AUTHORITY	AJAY KUMAR GUPTA	
67	O.M.P. (COMM)- 175/2023	DHARMENDRA JAIN V/s M/S NCC LIMITED (FORMERLY NAGARJUNA CONSTRUCTION CO. LTD.)	TEJAS CHHABRA, ASHISH KUMAR, AVINASH KUMAR TRIVEDI	AT 2.30 P.M
68	O.M.P. (COMM)- 317/2023	ROHTAK PANIPAT TOLLWAY PRIVATE LIMITED & ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ALAPATI SAHITHYA KRISHNA	
69	O.M.P. (COMM)- 431/2023 I.A. 20285/2023	NKB INFRASTRUCTURE PVT LTD V/s NOTHERN RAILWAY & ORS.	PIYUSH BERIWAL, TARUN GUPTA	
70	O.M.P. (COMM)- 445/2023 I.A. 21460/2023 WITH O.M.P. (COMM) 447/2023 OMP (ENF.) (COMM.) 258/2023 OMP (ENF.) (COMM.) 259/2023	GAIL (INDIA) LIMITED V/s PETRON ENGINEERING CONSTRUCTION LIMITED (THROUGH OFFICIAL LIQUIDATOR)	DEBESH PANDA	

71	O.M.P. (COMM)- 447/2023 I.A. 21465/2023	GAIL (INDIA) LIMITED V/s PETRON ENGINEERING CONSTRUCTION LIMITED (THROUGH OFFICIAL LIQUIDATOR)	DEBESH PANDA	
72	OMP (ENF.) (COMM.)- 258/2023 EX.APPL.(OS) 1721/2023 EX.APPL.(OS) 1722/2023 EX.APPL.(OS) 1723/2023 EX.APPL.(OS) 1724/2023 WITH O.M.P. (COMM) 445/2023 O.M.P. (COMM) 447/2023	PETRON ENGINEERING CONSTRUCTION LIMITED V/s GAIL INDIA LIMITED	DEBESH PANDA, SOAYIB QURESHI	
73	OMP (ENF.) (COMM.)- 259/2023 EX.APPL.(OS) 1725/2023 EX.APPL.(OS) 1726/2023 EX.APPL.(OS) 1727/2023 EX.APPL.(OS) 1728/2023	PETRON ENGINEERING CONSTRUCTION LIMITED V/s GAIL INDIA LIMITED	DEBESH PANDA, SOAYIB QURESHI	
74	O.M.P. (COMM)- 500/2023	VIDYA MANDIR CLASSES LIMITED V/s WEFREW EDUCATIONS PRIVATE LIMITED & ORS.	ACHINT PAL SINGH	
75	O.M.P. (COMM)- 109/2024 I.A. 5097/2024 WITH O.M.P. (COMM) 112/2024	RAJ SUJAN & ANR. V/s M/S GEAR UP BUILDERS PRIVATE LIMITED & ORS.	SHUBHANKAR CHOUDHARY	

76	O.M.P. (COMM)- 112/2024 I.A. 5350/2024	GEAR UP BUILDERS PRIVATE LIMITED & ORS. V/s SHRI RAJ SUJAN & ANR.	TATINI BASU	
77	O.M.P. (COMM)- 372/2024 I.A. 38066/2024	GANDHARVA INFRASTRUCTURE AND PROJECTS LIMITED V/s UNION OF INDIA	ANKUR MAHINDRO	
78	O.M.P. (COMM)- 405/2024 I.A. 39943/2024 WITH OMP (ENF.) (COMM.) 235/2024 OMP (ENF.) (COMM.) 236/2024	UTTAR BHARAT HYDRO POWER PRIVATE LIMITED V/s KIRLOSKAR BROTHERS LIMITED	SHIKHA OHRI	AT 2.30 P.M
79	OMP (ENF.) (COMM.)- 235/2024 EX.APPL.(OS) 1738/2024 EX.APPL.(OS) 1739/2024	KIRLOSKAR BROTHERS LIMITED V/s UTTAR BHARAT HYDRO POWER PVT LIMITED	ASHISH WAD	AT 2.30 P.M
80	OMP (ENF.) (COMM.)- 236/2024 EX.APPL.(OS) 1740/2024 EX.APPL.(OS) 1741/2024	KIRLOSKAR BROTHERS LIMITED V/s UTTAR BHARAT HYDRO POWER PVT LIMITED	ASHISH WAD	AT 2.30 P.M
81	O.M.P. (COMM)- 406/2024 I.A. 39946/2024	UTTAR BHARAT HYDRO POWER PRIVATE LIMITED V/s KIRLOSKAR BROTHERS LIMITED	SHIKHA OHRI	AT 2.30 P.M

COURT NO. 41**HON'BLE MR. JUSTICE JASMEET SINGH**

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB. A. (COMM.)-5/2025 I.A. 1730/2025 I.A. 1731/2025	PAUL DEEPAK RAJARATNAM & ORS. V/s SURGEPORT LOGISTICS PVT. LTD. & ANR.	SHIVA SANTANAM SWAMINADHAN	
2	ARB.P.-366/2021 I.A. 22220/2023 I.A. 45916/2024 I.A. 45917/2024 I.A. 6336/2025 WITH O.M.P.(I) (COMM.) 25/2021	SPLENDOR LANDBASE LTD. V/s APARNA ASHRAM SOCIETY & ANR.	SHEKHAR CHAND GUPTA, SURYA PARKASH, VIREN BANSAL, HARDIK RUPAL, KARANJAWALA & CO, GAURAV PURI, KUNAL TYAGI	
3	O.M.P.(I) (COMM.)-25/2021 I.A. 10177/2021 I.A. 22218/2023 I.A. 22219/2023	M/S SPLENDOR LANDBASE LTD. V/s M/S APARNA ASHRAM (SOCIETY) & ANR.	DIVYA JYOTI SINGH, SURYA PARKASH, SHEKHAR CHAND GUPTA, VIREN BANSAL, HARDIK RUPAL, KARANJAWALA & CO, GAURAV PURI, KUNAL TYAGI, GAURAV PURI	
4	ARB.P.-734/2023 I.A. 3865/2024 WITH O.M.P.(I) (COMM.) 150/2022	BOMBAY PRESS LLP V/s KRRISH REALTECH PRIVATE LIMITED & ORS.	SANYAT LODHA, CHANDRIKA GUPTA, ANANT NIGAM, CHANDRIKA GUPTA	

5	O.M.P.(I) (COMM.)-150/2022 CCP(O) 52/2023 CCP(O) 23/2024 I.A. 6491/2024 I.A. 41527/2024 I.A. 43722/2024 I.A. 43723/2024 WITH ARB.P. 734/2023	BOMBAY PRESS LLP V/s M/S KRRISH REALTECH PRIVATE LIMITED & ORS.	BINA GUPTA, ANANT NIGAM, BINA GUPTA	
6	ARB.P.-1671/2024	MS GAIL INDIA LIMITED V/s MS NRP PROJECTS PRIVATE LIMITED	MANU SESHADRI, NAMIT SAXENA	
7	ARB.P.-1731/2024	LINK INFRATECH PVT LTD V/s EMINENT INFRA DEVELOPERS PVT LTD & ANR.	MOHIT GUPTA, BHAVESH KUMAR SHARMA	
8	ARB.P.-2026/2024 I.A. 5771/2025	FRANCO LEONE LTD V/s DELHIVERY PVT LTD	VINIT TREHAN, G P SINGH, VINIT TREHAN	
9	ARB.P.-96/2025	MANJEET SINGH BHAMBRA & ANR. V/s M/S DR DG HOSPITALITY PVT. LTD. & ORS.	AVINASH DAS, NIDHI GUPTA	
10	ARB.P.-238/2025 WITH O.M.P.(I) (COMM.) 262/2024	NARESH KUMAR & ANR. V/s SUSHIL KUMAR	HIMANSHU GUPTA	
11	O.M.P.(I) (COMM.)-262/2024 I.A. 36790/2024 I.A. 3008/2025 I.A. 7855/2025	SMT BIMLA DEVI & ORS. V/s SH SUSHIL KUMAR & ANR.	KUMAR ANKUR, HIMANSHU GUPTA, KUMAR ANKUR	
12	EL.PET.-7/2025 I.A. 8078/2025	SOMNATH BHARTI V/s SHRI SATISH UPADHYAY	SAURABH SETH, SOMNATH BHARTI	

13	EX.P.-92/2014 EX.APPL.(OS) 184/2017 EX.APPL.(OS) 333/2017 EX.APPL.(OS) 443/2017 EX.APPL.(OS) 560/2019 EX.APPL.(OS) 581/2019 EX.APPL.(OS) 966/2019 EX.APPL.(OS) 30/2020 EX.APPL.(OS) 35/2024 CCP(O) 46/2024	MOHD IDREES THR LRS V/s MOHD ARIFEEN THR LRS	RAJINDER MATHUR, A C BHASIN, TANVIR NAYAR, SATYENDRA KUMAR, PUNEET TANEJA, DIKSHANT KHANNA, RAJINDER MATHUR, AVINASH CHANDER BHASIN, SHALINI KAPOOR	
14	EX.APPL.(OS) 74/2024 In EX.P.-205/2014	M/S J.K. GOYAL ESTATE DEVELOPERS PVT LTD V/s BALWANT KAUR	AMIT SETHI, HARKIRAT SAWHNEY, MUKESH, ISHPREET SINGH, ANISH DHINGRA, AYUSHYA, D S CHAUHAN, MIR BABY LAL, SUMEET BATRA, CHETAN SWRUP, AJAY VERMA, D.S. CHAUHAN, MANISH TANWAR, AJAY VERMA, SANJAY BAJAJ, ADITYA NAYYAR	
15	EX.P.-82/2023 EX.APPL.(OS) 1564/2023 WITH O.M.P. 3/2024	BIMAL MAWANDIA & ANR. V/s VINAY MAWANDIA.	NIYATI KOHLI	
16	O.M.P.-3/2024 I.A. 3246/2024	VINAY MAWANDIA V/s BIMAL MAWANDIA & ANR.	AMIT BHAGAT	

17	O.M.P. (COMM)- 97/2017 I.A. 2597/2017 I.A. 2599/2017 I.A. 13968/2019 I.A. 15763/2019	UNION OF INDIA V/s M/S. NAVAYUGA ENGINEERING CO. LTD. & ANR.	MEENAKSHI SOOD, D RAJESHWAR RAO, SHLOK CHANDRA, ROHIT DAHIYA	
18	O.M.P. (COMM)- 163/2017	HANS HOTEL PVT. LTD. V/s V.K AGGARWAL & CO.	ANIL SETH, UDIT SETH, SHIV CHOPRA, KARTIK NAYAR	WITH OMP (ENF.) (COMM.)-36/2025
19	O.M.P. (COMM)- 223/2017 WITH O.M.P. (COMM) 350/2019	HRD CORPORATION (MARCUS OIL AND CHEMICAL DIVISION) V/s GAIL (INDIA) LIMITED, (FORMERLY GAS AUTHORITY OF INDIA LTD.)	SHARDUL AMARCHAND MANGALDAS & CO., KHAITAN & CO., SURJENDU SANKAR DAS, APARAJITA SWARUP	
20	O.M.P. (COMM)- 350/2019	HRD CORPORATION (MARCUS OIL AND CHEMICAL DIVISION) V/s GAIL (INDIA) LIMITED (FORMERLY GAS AUTHORITY OF INDIA LTD.)	KHAITAN & CO., SURJENDU SANKAR DAS, APARAJITA SWARUP	
21	O.M.P. (COMM)- 51/2020	M/S SHIVDEI AUTOMOBILES & ORS. V/s CNH INDUSTRIAL (INDIA) PVT. LTD.	R.S. DALAL, R K JAIN RAJIV RAJORA, VIKAS K. CHADHA, RAJESH RAJOURI	
22	O.M.P. (COMM)- 68/2020 WITH O.M.P. (COMM) 171/2020	NHPC LTD V/s SECRETARY TO GOVERNMENT, POWER DEVELOPMENT (PDD) GOVT OF J & K & ANR	ARIF SIKANDER MIR, PRITY SHARMA, SHASHI VASISHTA JUNEJA, JASKARAN SINGH BHATIA, G. M. KAWOOSA	
23	O.M.P. (COMM)- 171/2020	STATE OF JAMMU & KASHMIR V/s NATIONAL HYDROELECTRIC POWER CORPORATION LTD. & ANR	ARIF SIKANDER MIR, SHASHI VASISHTA JUNEJA, JASKARAN SINGH BHATIA, G. M. KAWOOSA, ANIS SUHRAWARDY	

24	O.M.P. (COMM)-142/2020	UNION OF INDIA V/s S K SHARMA	RAGHAVENDRA M BAJAJ, GEETANJALI MOHAN	
25	O.M.P. (COMM)-225/2020 WITH O.M.P. (COMM) 226/2020	UNION OF INDIA V/s RELIANCE COMMUNICATIONS LIMITED	MANEESHA DHIR	
26	O.M.P. (COMM)-226/2020	UNION OF INDIA V/s RELIANCE TELECOM LTD	DUA ASSOCIATES, MANEESHA DHIR	
27	O.M.P. (COMM)-450/2020 I.A. 7119/2020 I.A. 11059/2022 WITH O.M.P. (COMM) 167/2021	RAIL VIKAS NIGAM LTD. V/s ERA PATEL ADVANCE KIRAN (JV)	SUHAIL SEHGAL, UDIT SETH, SUHAIL SEHGAL	
28	O.M.P. (COMM)-167/2021 I.A. 6017/2021 I.A. 6018/2021 I.A. 6019/2021 I.A. 6020/2021 I.A. 6021/2021	M/S ERA-PATEI- ADVANCE-KIRAN (JV) V/s M/S RAIL VIKAS NIGAM LTD.	SUHAIL SEHGAL, SUHAIL SEHGAL	
29	O.M.P. (COMM)-89/2021 I.A. 3293/2021 I.A. 3297/2021 WITH OMP (ENF.) (COMM.) 30/2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s PATEL-KNR HEAVY INFRASTRUCTURES PVT.LTD	ALOK KUMAR JAIN, SWAROOP GEORGE, NARESH KAUSHIK, NARESH KAUSHIK	
30	OMP (ENF.) (COMM.)-30/2021	PATEL KNR HEAVY INFRASTRUCTURES PVT LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ALOK KUMAR JAIN, SWAROOP GEORGE	

31	O.M.P. (COMM)-113/2021 I.A. 3842/2021 I.A. 955/2025	M/S PRIME MEIDEN LTD V/s M/S KIRBY BUILDING SYSTEM INDIA PVT. LTD	DHANANJAY BAIJAL, KARAN SHARMA, RAJESH RAI, RAJESH RAI, MOHIT SIWACH	
32	O.M.P. (COMM)-331/2021 I.A. 14434/2021 I.A. 14435/2021 I.A. 12622/2023 I.A. 12625/2023 I.A. 43717/2024 WITH OMP (ENF.) (COMM.) 165/2021	MINISTRY OF ROAD TRANSPORT HIGHWAYS V/s POTIN PANGIN HIGHWAY PVT. LTD.	ASHISH KUMAR PANDEY, NITHIN CHOWDARY PAVULURI	
33	OMP (ENF.) (COMM.)-165/2021 WITH O.M.P. (COMM) 331/2021	M/S POTIN PANGIN HIGHWAY PVT LTD V/s MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	NITHIN CHOWDARY PAVULURI	
34	O.M.P. (COMM)-193/2022	TRANSTONNELSTROY AFCONS JV CHENNAI METRO LIMITED V/s ORIENTAL INSURANCE COMPANY LIMITED	AMANDEEP SINGH, KOCHHAR & CO.	
35	O.M.P. (COMM)-317/2022 WITH O.M.P. (COMM) 453/2022	MBL INFRASTRUCTURES LIMITED V/s RITES LIMITED & ANR.	GOVIND SWAROOP CHATURVEDI, ANUSUYA SALWAN	
36	O.M.P. (COMM)-453/2022 I.A. 18431/2022 I.A. 18432/2022 I.A. 18433/2022 I.A. 18434/2022	RITES LTD THROUGH ITS GGM V/s MBL INFRASTRUCTURE LTD THROUGH ITS MD & ANR.	GOVIND SWAROOP CHATURVEDI	

37	O.M.P. (COMM)-356/2022 I.A. 3603/2025 I.A. 9767/2025 I.A. 9768/2025	OYO WORKSPACES INDIA PRIVATE LIMITED & ORS. V/s REAL CAPITAL TOWERS PRIVATE LIMITED & ANR.	ANURADHA DUTT, KAPIL SAPRA & ASSOCIATES, ANURADHA DUTT, T&T LAW	
38	O.M.P. (COMM)-510/2022 I.A. 21955/2022	GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY V/s LARSEN & TOUBRO LTD. & ANR.	K. G. GOPALAKRISHNAN, LOKESH SINHAL, SIDDHARTH SUNIL	
39	O.M.P. (COMM)-514/2022 I.A. 22210/2022 WITH O.M.P. (COMM) 8/2023	DSIIDC V/s M/S. A.K. BUILDER	BIPIN KUMAR PRABHAT, FIRDOUSE QUTUB WANI	
40	O.M.P. (COMM)-8/2023	A.K. BUILDER V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	FIRDOUSE QUTUB WANI, RAJEEV KUMAR	
41	O.M.P. (COMM)-8/2024	PANCHANAN INTERNATIONAL PRIVATE LIMITED V/s THE ORIENTAL INSURANCE COMPANY LIMITED	HIMANSHU VIJ	
42	O.M.P. (COMM)-95/2024 I.A. 3919/2024	SUPRATIK INFRA VENTURES PVT LTD V/s SHRI CHANDRASHEKAR PANDURANG TUMSARE & ORS.	ANSHUMAN ASHOK, VIPUL AGARWAL	

43	O.M.P. (COMM)- 190/2024 I.A. 9507/2024	PUBLIC WORKS DEPARTMENT THROUGH EXECUTIVE ENGINEER V/s MS MIA CONSTRUCTION PVT LTD	PAVITRA KAUR	
44	O.M.P. (COMM)- 209/2024 I.A. 10472/2024	ADANI POWER LIMITED V/s SHAPOORJI PALLONJI AND CO. PVT. LTD	AGARWAL LAW ASSOCIATES	
45	O.M.P. (COMM)- 210/2024 I.A. 10487/2024	ADANI POWER LIMITED V/s SHAPOORJI PALLONJI AND CO. PVT. LTD.,	AGARWAL LAW ASSOCIATES	
46	I.A. 6495/2025 In O.M.P. (COMM)- 439/2024	DELHI DEVELOPMENT AUTHORITY V/s M/S KANWARJI CONSTRUCTIONS CO.	TARUN JOHRI, SANJAY VASHISHTHA, TARUN JOHRI	
47	O.M.P. (COMM)- 16/2025 I.A. 554/2025 I.A. 555/2025	GAIL GAS LTD. V/s OKAY GLASS INDUSTRIES	DEEPAYAN MANDAL	
48	I.A. 8204/2025 In O.M.P. (COMM)- 33/2025	AIRPORT AUTHORITY OF INDIA V/s M/S SUSHILA & ANR.	UDIT GUPTA	
49	O.M.P.(EFA)(COMM.)-2/2025 EX.APPL.(OS) 377/2025 EX.APPL.(OS) 378/2025 EX.APPL.(OS) 379/2025 EX.APPL.(OS) 380/2025 EX.APPL.(OS) 381/2025 EX.APPL.(OS) 382/2025	AMADEUS IT GROUP S.A. (SPAIN) V/s EBIX CASH LIMITED & ANR.	SUKHPREET MAAN, ANUJ BERRY	

50	EX.APPL.(OS) 1536/2023 In OMP (ENF.) (COMM.)-113/2020 (Disposed off case)	VALUE LINE INTERIORS PRIVATE LIMITED V/s UNISON HOTELS PRIVATE LIMITED	KHAITAN & CO., PURNIMA SINGH	
51	OMP (ENF.) (COMM.)-115/2021 EX.APPL.(OS) 48/2022	DELHI STATE CONSUMERS COOPERATIVE FEDERATION LTD V/s JINDAL GREEN CROP INTERNATIONAL PVT. LTD.	VINOD FULARA, ANJU BHATTACHARYA	
52	EX.APPL.(OS) 1932/2024 In OMP (ENF.) (COMM.)-129/2021 (Disposed off case)	MOHD IQBAL DECEASED THROUGH LRS. & ORS. V/s MOHD AMIN DECEASED THROUGH LRS & ORS.	PUSHKAR SOOD, PRABHJIT JAUHAR, SANJAY BANSAL	
53	OMP (ENF.) (COMM.)-36/2025	V.K. AGGRAWAL AND CO. V/s HANS HOTEL PVT. LTD.	UDIT SETH	WITH OMP(COMM)163/2 017
54	CRL.M.A. 14028/2017 In O.M.P.(I) (COMM.)-76/2017 (Disposed off case)	CONCEPT HORIZON INFRA PRIVATE LIMITED V/s MR. SUNINDER SANDHA & ORS.	ARUN AGGARWAL, KOCHHAR & CO., NATASHA GARG, ABHIMANYU BHANDARI, ANKUR MAHINDRO	
55	O.M.P.(I) (COMM.)- 137/2024	DLF LIMITED V/s TWENTY FIVE DOWNTOWN REALTY LIMITED & ORS.	PALLAV SHUKLA, AGARWAL LAW ASSOCIATES, KARANJAWALA & CO	
56	O.M.P.(I) (COMM.)- 18/2025 I.A. 1177/2025 I.A. 9047/2025	PRATAP & ORS. V/s HOMETOWN PROPERTY PRIVATE LIMITED & ANR.	MOHIT ARORA, HRISHIKESH BARUAH	

57	O.M.P.(I) (COMM.)- 40/2025	M/S MAN BHAWAN GARMENTS PVT. LTD. V/s M/S TODAY HOTELS NEW DELHI PVT. LTD.	PANKAJ VIVEK	
58	O.M.P.(I) (COMM.)- 72/2025 I.A. 5412/2025 I.A. 5413/2025	CLIX CAPITAL SERVICES PVT LTD V/s VANI MULTISPECIALITY HOSPITALS PRIVATE LIMITED & ORS.	RAVI SHANKAR GARG	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
59	O.M.P. (COMM)- 62/2022 I.A. 944/2022	SOUTH EASTERN RAILWAY V/s SARA INTERNATIONAL PVT. LTD.	APOORV KURUP, ANURADHA MUKHERJEE, HIMANSHU UPADHYAYA	AT 3:30 P.M.

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-93/2022	BOEHRINGER INGELHEIM INTERNATIONAL GMBH V/s THE CONTROLLER OF PATENTS & ANR.	DEBASHISH BANERJEE, DEBASHISH BANERJEE	
2	C.A.(COMM.IPD-PAT)-125/2022	BLACKBERRY LIMITED V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	ANAND AND ANAND	
3	C.A.(COMM.IPD-PAT)-313/2022	SHIN ETSU CHEMICALS CO. LTD. V/s CONTROLLER GENERAL OF PATENTS, DESIGNS ANDS TRADEMARKS AND ANR	ROHIT RANGI, PRATIMA NAIN LAKRA, REMFRY AND SAGAR	
4	C.A.(COMM.IPD-PAT)-7/2024	BMI GROUP DANMARK APS (FORMERLY ICOPAL DANMARK APS) V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS AND ANOTHER	OBHAN & ASSOCIATES	

5	C.A.(COMM.IPD-PAT)-67/2024	PPC BROADBAND INC V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	VINDHYA S MANI	
6	C.A.(COMM.IPD-TM)-6/2023 I.A. 3874/2023 WITH C.O. (COMM.IPD-TM) 215/2022	FRONTIER BISCUIT FACTORY (P) LTD. V/s BASANT KAUR MAAKAR & ANR.	UDDYAM MUKHERJEE, ASHOK GOEL	
7	C.O. (COMM.IPD-TM)-215/2022	PRAVEEN KUMAR MAAKAR TRADING AS FRONTIER BAKERY, HAVING PRINCIPAL PLACE OF BUSINESS AT 124, DESH BANDHU V/s FRONTIER BISCUIT FACTORY PVT. LTD. HAVING PRINCIPAL PLACE OF BUSINESS AT C-35/10, LAWRANCE ROAD, DELHI-110035	SONAL MADAN	
8	C.A.(COMM.IPD-TM)-9/2025 I.A. 6794/2025 I.A. 6795/2025	MENSA BRAND TECHNOLOGIES PRIVATE LIMITED V/s REGISTRAR OF TRADE MARKS	ADITYA GUPTA	
9	C.O. (COMM.IPD-TM)-358/2022	GEETA SINGH M/S KLASS FASHIONS V/s VIJAY GUPTA M/S VARUN HOSIERY & ANR	SHEETAL VOHRA, ANKUR BHASIN, USHA A. CHANDRASEKHAR	
10	C.O. (COMM.IPD-TM)-588/2022 WITH C.O. (COMM.IPD-TM) 591/2022	GANESH GRAINS LTD. V/s SHREE JAINA RICE PVT LTD.	ANKUR SANGAL, MAHESH KUMAR MIGLANI, KHAITAN AND CO. LLP	

11	C.O. (COMM.IPD-TM)-651/2022	SATYA PAUL V/s ALKA INDUSTRIAL CORPORATION AND ANR	MANVENDRA MUKUL, NIPUN BAJAJ	
12	C.O. (COMM.IPD-TM)-215/2023 I.A. 18072/2023 I.A. 42224/2024	HONASA CONSUMER LTD V/s VISAGE BEAUTY AND HEALTH CARE PVT LTD & ANR.	VAIBHAV VUTTS, SHIKHA SACHDEV, KARTIKA SHARMA, MUGDHA MILIND PALSULE, VAIBHAV VUTTS	
13	C.O. (COMM.IPD-TM)-9/2024 I.A. 1817/2024 I.A. 1818/2024 I.A. 1819/2024 WITH CS(COMM) 806/2017	DHARAMPAL SATYAPAL LIMITED V/s BASANT KUMAR MAKHIJA & ORS.	VAISHALI MITTAL	
14	CS(COMM)-806/2017 I.A. 13786/2017	DHARAMPAL SATYAPAL LIMITED V/s MR BASANT KUMAR MAKHIJA & ORS.	SHAILEN BHATIA, VASHAL MITTAL (ANAND AND ANAND)	
15	C.O. (COMM.IPD-TM)-249/2024 I.A. 47050/2024	JACK DANIELS PROPERTIES, INC. V/s M/S MANGLAM KRUPA & ANR.	CHIRAG AHLUWALIA	
16	C.O. (COMM.IPD-TM)-7/2025 I.A. 965/2025	USV PRIVATE LIMITED V/s INTAS PHARMACEUTICALS LIMITED & ANR.	ARCHANA SAHADEVA	
17	CCP(O) 9/2020 I.A. 16693/2019 I.A. 16694/2019 In CS(COMM)-647/2019	ITC LIMITED V/s RAJ KUMAR MITTAL & ORS.	D.K.RUSTAGI, ADITYA GUPTA, D K RUSTAGI, YOGENDRA PAL SINGH, SUDEEP CHATTERJEE	

18	CS(COMM)- 299/2020 I.A. 17068/2022 WITH CS(COMM) 460/2020	MODERN SNACKS PVT LTD V/s BIMBO BAKERIES INDIA PVT. LTD.	MUGDHA MILIND PALSULE, SHIKHA SACHDEV, SHRAVAN KUMAR BANSAL, S K BANSAL	
19	CS(COMM)- 460/2020 I.A. 18146/2023 I.A. 24511/2023	MODERN FOOD ENTERPRISES PVT. LTD. V/s MODERN SNACKS PVT. LTD.	S K BANSAL, SHIKHA SACHDEV, SHRAVAN KUMAR BANSAL, MUGDHA MILIND PALSULE, SHIKHA SACHDEV	
20	I.A. 4432/2022 I.A. 7268/2022 In CS(COMM)- 175/2022	M/S TEJRAM DHARAMPAUL V/s M/S GANESH TOBACCO COMPANY	ARNAV GOYAL, SHAILEN BHATIA, ARNAV GOYAL	
21	CS(COMM)- 206/2022 I.A. 5148/2022 I.A. 2142/2025	MEDIA INTERNATIONAL THROUGH SOLE PROP. MRS. ACHLA SABHARWAL V/s M/S TRUST INTERNATIONAL THROUGH SOLE PROP. ANIL KHANNA & ORS.	RAJESH BHATIA, ANIL SHARMA, SAMEER NANDWANI, K & K ASSOCIATES, RAJIV KUMAR CHOUDHRY	
22	CS(COMM)- 65/2023 I.A. 2292/2023 I.A. 2293/2023	FERRERO SPA & ORS. V/s ABHIMANYU PRAKASH & ORS.	KUNAL SHARMA, AKSHAY SRIVASTAVA, ISHAN SANGHI, VAISHALI MITTAL	
23	CS(COMM)- 69/2024 I.A. 1805/2024 I.A. 7177/2024 I.A. 10859/2024 WITH CS(COMM) 103/2024 CS(COMM) 109/2024	SEQUOIA CAPITAL OPERATIONS LLC V/s JOHN DOE AND OTHERS	TEJAS KARIA, PARSHANT ARORA, K. G. GOPALAKRISHNAN, YASHWARDHAN SINGH RATHORE, SWATI AGARWAL, PRITHVI SINGH	

24	CS(COMM)-103/2024 I.A. 2538/2024 I.A. 4964/2024 I.A. 44075/2024	SEQUOIA CAPITAL OPERATIONS LLC & ORS. V/s JOHN DOE AND OTHERS	HARSHAD V HAMEED, DEEPAK GOGIA, VIPIN BHASKER, TEJAS KARIA, SWATI AGARWAL, PRITHVI SINGH	
25	CS(COMM)-109/2024 REVIEW PET. 403/2024 I.A. 2719/2024 I.A. 5182/2024 I.A. 10870/2024	SEQUOIA CAPITAL OPERATIONS LLC & ORS. V/s SEENE TRADER & ORS	SHIVAM NARANG, TEJAS KARIA, MAYANK MIKHAIL MUKHERJEE, UMAKANT KATARIA, SWATI AGARWAL, PRITHVI SINGH	
26	CS(COMM)-755/2024 I.A. 38298/2024 I.A. 9608/2025 I.A. 9609/2025	SAINT GOBAIN PLACO & ANR. V/s M/S STEEL INDIA & ORS.	SUDHIR NAAGAR, MANDAR MUKESH GIRI, MAMTA RANI, MAMTA RANI, SUDHIR NAAGAR	
27	CS(COMM)-884/2024 I.A. 41733/2024 I.A. 43132/2024 I.A. 4966/2025	MONDELEZ INDIA FOODS PVT LTD & ORS. V/s MR REVANT HIMATSINGKA	NAKUL GANDHI, SAGAR CHANDRA, NAKUL GANDHI	
28	CS(COMM)-14/2025 I.A. 497/2025	TURTLE WAX INC V/s 3M COMPANY & ANR.	BRIJESH C A, RAHUL CHAUDHRY	
29	CS(COMM)-139/2025 I.A. 4197/2025 I.A. 4199/2025	ASTRAL LTD V/s MS PAL ENTERPRISE	SACHIN GUPTA	
30	CS(COMM)-243/2025 I.A. 7249/2025 I.A. 7250/2025 I.A. 7252/2025 I.A. 7253/2025	HAVELLS INDIA LIMITED V/s UMANG IMPX & ANR.	SUDEEP CHATTERJEE	
31	FAO-IPD-5/2024 CM 131/2024 CM 65/2025	POOJA ELECTRIC COMPANY V/s MEGHDOOT ELECTRIC CO.	VIKAS KHERA	

PART-HEARD MATTERS

32	C.A.(COMM.IPD-PAT)-6/2022	TAIHO PHARMACEUTICAL CO LTD V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE, DEBASHISH BANERJEE	
33	CS(COMM)- 58/2023 I.A. 2037/2023 I.A. 7626/2023	HEMANT PATEL V/s DEEPAK ROY & ORS.	NAMAN JOSHI, SUMAN CHAUDHARY, ROHAN ROHATGI, VIKRAMADITYA SINGH, MEENAKSHI OGRA	

FOR FINAL HEARING (END OF THE BOARD)

34	CS(COMM)- 1680/2016 CC(COMM) 65/2017	VIFOR (INTERNATIONAL) LTD V/s MR VENKAT JASTI & ANR	RAJESHWARI H., ANAND AND ANAND	

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-90/2025	M/S KLA CONST TECHNOLOGIES PVT LTD V/s M/S GULSHAN HOMZ PRIVATE LIMITED	SONAL ALAGH, KRISHNA KUMAR SHUKLA	
2	ARB.P.-150/2025	DR MAHESH Y REDDY V/s KEVIN MARCUS WILLIAM GOVINDER SINGH OLAUSSON	RITESH KHATRI	
3	ARB.P.-439/2025 I.A. 6158/2025	VIKRAM SINGH V/s FIITJEE LTD AND ANR	KUMAR PRASHANT	
4	CS(COMM)-469/2020 I.A. 2587/2021 I.A. 9962/2021	M/S. VK BAJAJ AND COMPANY V/s NAYATI HEALTHCARE AND RESEARCH NCR PVT. LTD & ANR.	SIMARPAL SINGH SAWHNEY, KHAITAN & CO., ABHEY NARULA, ABHEY NARULA	

5	CS(COMM)- 646/2021 I.A. 16521/2021 I.A. 16522/2021 I.A. 35677/2024 I.A. 40708/2024	LG POLYMERS INDIA PRIVATE LIMITED V/s S.J. POLYMERS & ANR.	AMIT KUMAR, NEIL HILDRETH	
6	CS(COMM)- 281/2025 I.A. 8281/2025 I.A. 8282/2025 I.A. 8283/2025 I.A. 8284/2025	DHARAMVIR EXPORTS PVT LTD V/s ECGC LTD	AKSHAT GUPTA	
7	CS(COMM)- 303/2025 I.A. 8862/2025 I.A. 8863/2025 I.A. 8864/2025 I.A. 8865/2025	JASWIN ARORA V/s MEERA BATRA	NITI JAIN	
8	CS(OS)-762/2000 I.A. 3055/2009 I.A. 3056/2009 I.A. 3704/2013 I.A. 3705/2013 I.A. 15319/2016 I.A. 2486/2017 I.A. 15539/2018 I.A. 13970/2022 WITH EX.P. 17/2003	LG ELECTRONICS INDIA LTD. V/s USHA (INDIA) LTD. AND ORS.	DINESH GARG, EKTA KAPIL, JYOTI, DEEPAK THAKUR, DEENA BAWA, ARUN BIRBAL, SHAKEEL AHMED, MANSOOR ALI, R.P.SHARMA, NISHIT KUSH, M C DHINGRA, ROHITASHVA, MOHD. IQBAL, MOHAMMAD SHARIQ, P & A, BRIJESH CHAUDHARY, P&A LAW OFFICES, J SAGAR, BRIJESH CHAUDHARY, NISHIT, R.P. SHARMA	

9	EX.P.-17/2003 EX.APPL.(OS) 182/2009 EX.APPL.(OS) 143/2013 EX.APPL.(OS) 145/2013	L.G.ELCTRONICS INDIA V/s USHA INDIA	CHITRA SHARMA, ARVIND NIGAM, POOJA, MAHENDER ARORA, J.C.MITTAL, MANISH, MANISH DHIR, NISHIT KUSH, MOHD. IQBAL, MOHD IQBAL., P & A, BRIJESH CHAUDHARY, P&A LAW OFFICES, ARUN BIRBAL, EKTA KAPUR, PAWANJIT S. BINDRA, R.P. SHARMA	
10	CS(OS)- 1789/2006 I.A. 1661/2024 I.A. 8400/2024 I.A. 30061/2024 I.A. 30111/2024 I.A. 40338/2024	SUNITA REKHI AND ANR. V/s Y.D. PURI AND ORS.	C.K. RAI, TASNEEM AHMADI, ZUBEDA BEGUM, A.K.THAKUR, SARIFA CHOUDHARY, T.K.GANJU, R.K.MISHRA, JAI BANSAL, P.R.CHOPRA, MOHIT CHAUDHARY, RAJESH RAWAL, ABHISHEK BHARDWAJ, KUNAL SACHDEVA, BHARAT GUPTA, A.K. THAKUR, SAYED AQUIB ALI, KULJEET RAWAL	
11	CS(OS)- 1113/2007 CRL.M.A. 17400/2010 I.A. 16309/2011 I.A. 472/2020 I.A. 473/2020 I.A. 5057/2020	JANAK DATWANI V/s C.N.A. EXPORTS PVT. LTD. AND ORS.	NEERAJ, MALHOTRA, ABHINAV VASHIST, SURESH SINGH, ANSHU MAHAJAN, L.P. SINHA, JEEVESH NAGRATH, SANJEEV PURI,	

	I.A. 26213/2023 I.A. 33518/2024 I.A. 42046/2024 I.A. 47939/2024 I.A. 49692/2024 O.A. 23/2025		TARA GANJU, SANJAY GUPTA, C.M.SHROFF, FERIDA SATARAWALA, QUANTUM LEGAL, DIYA KAPUR, SUDHIR K MAKKAR, MANISH KR, NAYAR AGRAWAL, DIYA KAPOOR, ASHISH RANA, GURMEHAR SINGH SISTANI, DEEPAK KHOSLA, RISHI KUMAR SINGH GAUTAM, AAYUSHI JAIN, DHRUV GUPTA, VISHVENDRA SINGH, BHUMI AGARWAL, ABHINAV SHARMA, GAGANDEEP KAUR, ANAND DATWANI, VINIT TREHAN, DEEPAK KHOSLA, S.N GUPTA & CO, ABHINAV SHARMA	
12	CS(OS)- 1360/2007 I.A. 8455/2007	S. NARINDER SINGH & ANR. V/s S. IQBAL SINGH BINDRA	SANJIV BAHL, SANGEETA KANGRA, SAURABH SHANDILYA, ASHISH AGGARWAL	
13	CS(OS)-921/2008 O.A. 180/2024 I.A. 42173/2024 I.A. 3187/2025	SURESH SEHGAL V/s SMT. POONAM CHAUDHARY THRU LRS	AKSHAY MALIK, S.K. ROUT, A.P. VINOD, NAVEEN KUMAR JHA, V.K.OHRI, RAJESH GUPTA, GHAN SHYAM VASISHT, AKUL MEHANDRU, J KARAN MALHOTRA, H.C. MITTAL	

14	CS(OS)-1080/2008	BHAI SUNDARDASS SARDAR SINGH PVT. LTD. V/s M/S BISTRO HOSPITALITY PVT.LTD	B. BANERJEE, SATYA SEHRAWAT, ATUL VERMA, NIKHIL ROHATGI, NIKHIL ROHATGI, SUMAN KHAITAN & CO	
15	CS(OS)-706/2009	MAHESH KUMAR CHAUDHARY V/s MR. COLIN WILDE AND ORS.	S.K.PATHAK, SIDDHARTH JAIN, SOURABH, SUNIL KUMAR JAIN	
16	CS(OS)-35/2010 I.A. 11816/2019	M/S CHAWALA TECHNO CONSTRUCTS LTD. V/s M/S TRICOLOR HOTELS LTD. & ANR.	AAYUSH MALHOTRA, B.C. PANDEY	
17	CS(OS)-1525/2010 I.A. 9869/2010 I.A. 39631/2024	RENU JAIN & ANR V/s GUNJAN	S.K.RUNGTA, AMITA SINGH KALKAL, J C GUPTA, ADITI GUPTA, KRITIKA AGRAWAL, MANSI SHARMA, PRAMOD KUMAR SETH, MANSI SHARMA	
18	CS(OS)-429/2020 I.A. 12150/2020 I.A. 4248/2021 I.A. 3675/2024	SUBHASH KHARI & ANR. V/s RAJENDER PRASAD GUPTA	ANUJ SONI, SUNIL DUTT DIXIT	
19	CS(OS)-179/2021 I.A. 4365/2021 CC 12/2022 I.A. 4401/2023 I.A. 11365/2023	RAJAN BANSAL V/s SUNITA BANSAL & ANR.	SUMIT THAKUR, ATUL SAHI, FILED IN COMPLIANCE OF ORDER DT TWENTY SEVENTH MAY TWO THOUSAND TWENTY TWO, RAJAT ANEJA, ATUL SAHI	

20	CS(OS)-244/2021 I.A. 7367/2021 CC 4/2022 I.A. 22171/2022 I.A. 22176/2022 I.A. 18405/2023 I.A. 21242/2023	VIPIN WADHWA V/s PRASHANT ENTERPRISES & ORS.	SULABH REWARI, RAKESH KUMAR MITTAL, DAVESH BHATIA, RAJESH MISHRA, AEKTA VATS, NEERAJ YADAV, COUNTER CLAIM FILED AS PER HONBLE COURTS ORDER DT ELEVENTH APRIL TWO THOUSAND TWENTY TWO, SULABH REWARI, NEERAJ YADAV, RAJESH MISHRA	
21	CS(OS)-245/2021 I.A. 6409/2021 I.A. 6410/2021 I.A. 12087/2023 I.A. 15633/2023 I.A. 39853/2024	SHALINI SONI V/s RAJESH KUMAR GUPTA & ORS.	AYUSH GUPTA, SHALINI SHARMA, ABHAY MAHAJAN, DEEPAK SABHARWAL, DEEPAK SABHARWAL, SHALINI SHARMA	
22	CS(OS)-289/2021 I.A. 7650/2021 I.A. 15570/2021 I.A. 4632/2022 I.A. 7479/2023	MS. SARLA KOHLI V/s MRS. HARISH KOHLI	JAI PRAKASH NARAYAN SHAHI, VIKRAM HEGDE, IKRANT SHARMA, SIDDHARTH YADAV, SIDDHARTH YADAV, VIKRAM HEGDE	
23	CS(OS)-335/2021 I.A. 8811/2021 I.A. 12160/2021 I.A. 12161/2021 I.A. 13564/2021 I.A. 22127/2022 I.A. 2942/2023	DIVYANSHU NANDWANI V/s KAMAL KISHORE NANDWANI & ORS.	DALIP KUMAR CHHABRA, SHUBHAM AGARWAL, ANKUR MAHINDRO, RAVI CHAWLA, RAVI CHAWLA, ANKUR MAHINDRO	
24	CS(OS)-432/2021 I.A. 11700/2021 I.A. 11701/2021 I.A. 1962/2024	MRS. ANJU CHADHA V/s MR. BHAVESH MADAN & ANR.	SHAMBHAVI SINGH, RAJESH MAHINDRU, DEEPAK SABHARWAL,	

	I.A. 2101/2024 I.A. 2693/2024 I.A. 5718/2024 I.A. 46065/2024 I.A. 8441/2025 I.A. 8442/2025		ARVIND KUMAR GUPTA, DEEPAK SABHARWAL, GITA DHINGRA, RAJESH MAHINDRU, RISHI BHARADWAJ	
25	CS(OS)-96/2024 I.A. 3015/2024 I.A. 31578/2024 I.A. 31579/2024	RITU JINDAL AND ANR V/s PAWAN JINDAL AND ANR	ANUJ SONI, VARUN MITTAL	
26	CS(OS)-152/2024 I.A. 4392/2024 I.A. 10587/2024	DINESH KUMAR AGGARWAL V/s DINESH KUMAR MITTAL ORS	SACHIN SANGWAN, PRTAEK, KARAN KUMAR, SHAMBHAVI KALA	
27	CS(OS)-398/2024 I.A. 11007/2024	SUPRABHAT EDUCATIONAL AND SOCIAL WELFARE SOCIETY V/s BASUDEV GUPTA	ALKA SINGH, PRAVEEN KUMAR SINGH	
28	CS(OS)-416/2024 I.A. 29457/2024 I.A. 29458/2024 I.A. 36422/2024 I.A. 46667/2024	URMILA GOYAL V/s M/S LIFECARE BUILDWELL PVT. LTD. & ORS.	SHREYANS SINGHVI, MD ALI, SHREYANS SINGHVI	
29	CS(OS)-541/2024 I.A. 33229/2024 I.A. 48921/2024 I.A. 4620/2025	SHRI AJIT SINGH LOYAL V/s JASBIR SINGH LOYAL & ORS.	CHIRANJEEV SUGANDH, ASHISH GARG, ATUL KHARBANDA, ASHISH GARG	
30	CS(OS)-773/2024 I.A. 40495/2024 I.A. 48420/2024 I.A. 3956/2025 I.A. 4535/2025 I.A. 4542/2025	SURINDER KUMAR SETHI & ANR. V/s SHAKUNTALA SETHI & ORS.	AKHIL G KURUP, RONAK GUPTA, SIMRAN WASON, AAKANKSHA JHA, RONAK GUPTA, SIMRAN WASON	
31	CS(OS)-970/2024 I.A. 47229/2024 I.A. 9413/2025	SURESH PAL & ORS. V/s SANJAY KUMAR & ANR.	AYUSH GUPTA, CHANDERMANI GROVER, AYUSH GUPTA	

32	CS(OS)-28/2025 I.A. 1244/2025 I.A. 1245/2025	MR. MOHAMMED SIRAJ AFTAB V/s MR KANAL GUPTA & ANR.	RAJESH BANATI, ADITYA DEWAN	
33	CS(OS)-115/2025 I.A. 4784/2025	CHARU ARORA V/s TARUNESH KUMAR GUPTA & ORS.	RAJAT ANEJA	
34	CS(OS)-236/2025 I.A. 9506/2025 I.A. 9507/2025 I.A. 9508/2025 I.A. 9509/2025 I.A. 9510/2025	M/S MOHAN KUMAR GANDHI AND SONS HUF & ANR. V/s MAHENDER KUMAR GANDHI & ANR.	D.K. RUSTAGI	
35	EX.P.-110/2013 EX.APPL.(OS) 545/2014 CCP(O) 28/2015 EX.APPL.(OS) 237/2015 EX.APPL.(OS) 727/2016 EX.APPL.(OS) 280/2017 CRL.M.A. 15897/2022 EX.APPL.(OS) 1557/2023 WITH EX.P. 356/2014	AVTAR SINGH AND OTHERS V/s ANIL KUMAR DUA AND OTHERS	M.S VINAIK & ANJALI SHARMA, M A NIYAZI, M.A. NIYAZI, RAJAT ANEJA, MONAZIR AHSAN NIYAZI	
36	EX.P.-356/2014 WITH EX.P. 110/2013	ANIL KUMAR DUA & ANR V/s AVTAR SINGH & OTHERS	POONAM LAU, KAMAL MEHTA	
37	EX.P.-10/2024 EX.APPL.(OS) 208/2024 EX.APPL.(OS) 713/2024 EX.APPL.(OS) 714/2024	CANARA BANK V/s ABHIT SUD	JURIXIN, NUPUR KUMAR	

38	EX.P.-15/2024 EX.APPL.(OS) 335/2024	TRINITY ENGINEERING SERVICES LLC V/s SIMPLEX INFRASTRUCTURES	HETU ARORA SETHI, MALAK M BHATT	
39	EX.P.-42/2024 EX.APPL.(OS) 926/2024 EX.APPL.(OS) 928/2024	MANOJ KUMAR V/s KEDAR NATH JHANB	SAGAR SURI	
40	EX.P.-64/2024 EX.APPL.(OS) 1181/2024 EX.APPL.(OS) 1182/2024 EX.APPL.(OS) 1183/2024	BNP PARIBAS SUISSE SA V/s ASHOK KUMAR GOEL AND ORS	RAGHAV SETH	
41	EX.P.-6/2025	V.K.R CONSTRUCTIONS PVT. LTD. THROUGH ITS DIRECTOR V/s SHRI COLONIZER AND DEVELOPERS PVT. LTD. THROUGH ITS MANAGING DIRECTOR & ANR.	AMIT SINGH CHAUHAN	
42	EX.P.-7/2025	VANDANA FARMS AND RESORT PVT LTD THROUGH ITS DIRECTOR V/s SHRI COLONIZER AND DEVELOPERS PVT LTD THROUGH ITS MANAGING DIRECTOR & ANR.	AMIT SINGH CHAUHAN	
43	I.P.A.-2/2024 I.A. 9047/2024 I.A. 9048/2024 I.A. 36357/2024	MS NANCY & ANR. V/s SHRI KULDEEP SINGH & ORS.	INDERJIT SINGH	

44	OMP (ENF.) (COMM.)-43/2024 EX.APPL.(OS) 274/2024	DART PROPERTIES PRIVATE LIMITED V/s MR SHRIKANT BHASI AND ORS	RANGOLI SETH, SWARNENDU CHATTERJEE	
45	OMP (ENF.) (COMM.)- 205/2024	M/S TECH MAHINDRA LIMITED V/s UNION OF INDIA THROUGH DEPARTMENT OF POSTS	AJOY ROY	
46	OMP (ENF.) (COMM.)- 229/2024 EX.APPL.(OS) 296/2025	ASHWINDER BEHL V/s SMT. VIJAY BEHL & ORS.	SUDARSHAN RAJAN, GEETIKA PANWAR, NAMAN SINGH BAGGA	
47	OMP (ENF.) (COMM.)-64/2025 EX.APPL.(OS) 436/2025	KIRAN AGGARWAL & ORS. V/s MR RAJINDER NATH & ORS.	UDDHAV KHANNA	
48	O.M.P.(I) (COMM.)-57/2025 I.A. 4380/2025	DR MAHESH Y REDDY V/s KEVIN MARCUS WILLIAM GOVINDER SINGH OLAUSSON	RITESH KHATRI	
49	I.A. 19905/2022 I.A. 21178/2022 In TEST.CAS.- 10/1995 (Disposed off case)	MR. HARKRISHAN LAL V/s STATE	K.MUTHUSWAMY, PRAG CHAWLA, PAWAN BAHL, NARESH CHOUDHARY, HARSH ARORA, ASAD ALVI	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-247/2025	M/S TANEJA VIDYUT CONTROL PVT. LTD. V/s KOLKATA WEST INTERNATIONAL CITY PVT. LTD.	ARANYA MOULICK, ABHAY SINGH	
2	ARB.P.-275/2025	SV EDUSPORTS PVT LTD & ANR. V/s SPORTS AUTHORITY OF INDIA (SAI)	SUGAM KUMAR JHA, ROMMEL KHAN	
3	ARB.P.-411/2025	RADHEY SHYAM SHARMA V/s FIITJEE LIMITED AND OTHERS	GOVIND K RISHI	
4	ARB.P.-424/2025 I.A. 6062/2025	M/S. AIMS PROMOTERS PVT. LTD V/s AURAM FASHIONS PVT. LTD.	NAZIA PARVEEN	

5	ARB.P.-425/2025 I.A. 6063/2025	M/S. AIMS PROMOTERS PVT. LTD V/s RITU JAIN	APOORV AGARWAL, NAZIA PARVEEN	
6	ARB.P.-426/2025 I.A. 6064/2025	M/S. AIMS PROMOTERS PVT. LTD V/s ANOOP JAIN (HUF)	APOORV AGARWAL, NAZIA PARVEEN	
7	ARB.P.-427/2025 I.A. 6065/2025	M/S. AIMS PROMOTERS PVT. LTD V/s ANOOP JAIN	APOORV AGARWAL, NAZIA PARVEEN	
8	ARB.P.-431/2025 I.A. 6092/2025	M/S. AIMS PROMOTERS PVT. LTD V/s ANOOP JAIN	APOORV AGARWAL, NAZIA PARVEEN	
9	ARB.P.-432/2025 I.A. 6093/2025	M/S. AIMS PROMOTERS PVT. LTD V/s RITU JAIN	APOORV AGARWAL, NAZIA PARVEEN	
10	ARB.P.-480/2025 I.A. 6790/2025	M/S. AIMS PROMOTERS PVT. LTD V/s SEJAL GAMBHIR	NAZIA PARVEEN	
11	ARB.P.-481/2025 I.A. 6791/2025	M/S. AIMS PROMOTERS PVT. LTD V/s SATVIK SECURITIES PVT LTD.	APOORV AGARWAL, NAZIA PARVEEN	
12	EX.P.-38/1998 EX.APPL.(OS) 302/2018 EX.APPL.(OS) 303/2018 EX.APPL.(OS) 432/2018 EX.APPL.(OS) 433/2018 EX.APPL.(OS) 3418/2022 EX.APPL.(OS) 3419/2022	FARMOSA PLASTICS CORPORATION USA V/s ASHOK K.CHAUHAN & ORS.	VINAY GARG, SANJIV K. KAPOOR, AJAY KR., RAJESH YADAV, VIDEH UPADHAYA, PRASHANT BHUSHAN, SANJEEV PURI, VIPLAV SHARMA, AISHWARYA PRATAP SINGH, DEEPAK BISWAS, DIYA KAPUR &	

	EX.APPL.(OS) 41/2023 EX.APPL.(OS) 42/2023 EX.APPL.(OS) 306/2023 EX.APPL.(OS) 159/2024 EX.APPL.(OS) 160/2024 EX.APPL.(OS) 195/2025		SHYEL TREHAN, SIDHARTHA BARUA, JASMINE DAMKEWALA, GAUTAM CHAUHAN, ARUN BIRBAL, RAJAN CHAWLA, RANJAN CHAWLA, JASMINE DAMKEWALA	
13	EX.P.-8/2022	SUBHALAKSHMI BHATTACHARJEE & ANR. V/s SHANKARENDU DATTA MAJUMDAR	MADHU SUDAN BHAYANA, SUMATI ANAND	
14	EX.P.-66/2023 EX.APPL.(OS) 1270/2023	DEVANSH REAL ESTATE PVT LTD V/s PUNJAB NATIONAL BANK	KARAN KUMAR	
15	EX.P.-24/2025	KIRPAL SINGH & ORS. V/s JAGDISH KAUR	SHUBHAM JAIN, SHUBHAM JAIN	
16	TEST.CAS.-1/2023	SMT ARCHANA KHANNA V/s STATE OF GOVERNMENT OF NCT OF DELHI & ORS.	ARJUN AGGARWAL, MANJU OBEROI, KNM & PARTNERS, LAW OFFICES	
17	TEST.CAS.- 51/2023 I.A. 13511/2023	SHRI KAMALJYOT SINGH & ANR. V/s THE STATE & ANR.	SAHIL GOEL	
18	TEST.CAS.- 75/2023 I.A. 18930/2023 I.A. 18933/2023 I.A. 30011/2024	SAMEER MATHUR V/s STATE & ORS.	HRITHIK GOYAL, ARNAB GHOSH, RAHAT BANSAL, SHAGUN SAPROO, RAJESH MAHINDRU, KARAN DEEP SINGH	

19	CS(COMM)-173/2023 I.A. 5913/2023 I.A. 12870/2023 I.A. 14509/2023	BLUE GRASS & ANR. V/s NIRVIKAR FILM LLP AND ORS	ANIRUDH WADHWA, S S AHLUWALIA, ANIRUDH WADHWA	
20	CS(COMM)-1157/2024	TEWATIA CONSTRUCTION PVT LTD V/s MUNICIPAL CORPORATION OF DELHI	NAVNEET DUGAR	
21	CS(OS)-55/2018 I.A. 2010/2018	MRS. VINOD KUMARI BHALLA V/s MR. ANIL PRAKASH (DECEASED) THROUGH HIS L.RS. & ORS	ANUPAM SRIVASTAVA, PRITHU, ABHAY PRATAP SINGH, PRITHU GARG, SHIVAM, VAIBHAV BHARTI, CHARU SACHDEV, NAVEEN SHARMA & ASSOCIATES	
22	I.A. 7626/2025 In CS(OS)- 202/2018	ANIL TYAGI & ANR. V/s RAMPHAL TYAGI & ORS.	SANJEEV KUMAR TYAGI	
23	CS(OS)-412/2018 I.A. 42118/2024 WITH CS(OS) 251/2019	SHRI SUBHASH WADHWA V/s SHRI. KULDEEP SINGH & ORS.	VARUN MEHLAWAT	
24	CS(OS)-251/2019 I.A. 42124/2024	SUBHASH WADHWA V/s GURPREET SINGH & ORS.	FILED AS PER COURT ORDER DT. 05/04/2019 OF THE HON, BLE COURT, VARUN MEHLAWAT	
25	CS(OS)-426/2018	SH. ASHOK KUMAR MITTAL V/s SMT. SUMITRA MITTAL AND ORS.	AVNISH TYAGI, ANKUR JAIN, AMARENDRA CHOUBEY, VIVEK SHARMA	

26	CS(OS)-451/2018 I.A. 3777/2023	SH. MANOJ YADAV V/s SH. PARVEEN KUMAR & ANR.	SMITA MAAN, KAPIL KUMAR, ABHILASH VASHISHT, PANKAJ VIVEK, RAVINDER KUMAR YADAV	
27	CS(OS)-594/2018 I.A. 8186/2022 I.A. 9202/2022 I.A. 9208/2022 I.A. 9209/2022 I.A. 9210/2022 I.A. 9255/2022 I.A. 9927/2022 I.A. 15273/2022 I.A. 15274/2022 I.A. 15275/2022 I.A. 15276/2022 I.A. 15277/2022 I.A. 15954/2022 I.A. 15960/2022 I.A. 15962/2022 I.A. 15963/2022 I.A. 16893/2022 I.A. 18462/2022 I.A. 19160/2022 I.A. 7184/2023 I.A. 7185/2023 I.A. 12712/2023	SHRI KISHAN CHAND DASS & ORS. V/s TRAVEL CORPORATION (INDIA) LTD. & ORS.	RISHIKA ARORA, AMAN LEEKHA, P. S. SUDHEER, PANKAJ KAPOOR, MANISH KAUSHIK, ARVIND BHATT, AMAN LEEKHA, PANKAJ KAPOOR, RISHIKA ARORA	
28	CS(OS)-148/2022 I.A. 3991/2022 I.A. 6534/2022 I.A. 6812/2022	PARMOD KUMAR DANG & ORS. V/s VINOD KUMAR DANG	BADRINATH B, VIERAT K. ANAND, SIDDHARTH SUNIL, BADRINATH B	
29	CS(OS)-242/2022 I.A. 6717/2022 I.A. 19188/2022 I.A. 5659/2025	INDERJEET KAUR V/s AMARJEET SINGH AND ANR	S S AHLUWALIA, ISHWAR SINGH	
30	CS(OS)-309/2022 I.A. 16128/2022	MONA LUTHRA & ANR. V/s SMT HARPREET KAUR MADAN & ANR.	SUMIT SINHA, SUJATA KOHLI, SUMIT SINHA	

31	CS(OS)-635/2022 I.A. 20377/2023	SMT. NEELAM SHOKEEN @ MONA V/s SMT. KRISHNA DEVI & ORS.	SAHIL GOEL, ANKITA CHAUDHARY RATHI, RAJ SINGH, JAGRATI SINGH, RAJESH KUMAR PANDEY, RAJ SINGH	
32	I.A. 8658/2025 In CS(OS)- 700/2022	SEEMA DAYAL & ORS. V/s MALA MATHUR & ANR.	RAGHAV NARAYAN, SIDDHANT NATH, RAGHAV NARAYAN	
33	CS(OS)-715/2022 I.A. 9825/2024 I.A. 43666/2024 I.A. 43667/2024 I.A. 43703/2024 I.A. 1114/2025	JYOTI GOSWAMI & ORS. V/s MANOJ KUMAR & ANR.	PRANAV PROOTHI	
34	CS(OS)-797/2022 I.A. 1555/2024 I.A. 29515/2024 I.A. 38377/2024 I.A. 43331/2024	SHRI RAKESH CHADHA AND ANOTHER V/s SHRI RAMESH ANAND AND OTHER	GARIMA ANAND, SONALI MALHOTRA, GARIMA ANAND	
35	CS(OS)-129/2023 I.A. 3734/2023 I.A. 3735/2023	REKHA GUPTA V/s SANJAY GUPTA	ARUN SRIVASTAVA, ABHINAV BAJAJ	
36	CS(OS)-159/2024 I.A. 4494/2024 I.A. 40218/2024	ADITYA THOMAS V/s SAKHY THOMAS & ORS.	M/S KMNP LAW, SARIM NAVED	
37	CS(OS)-795/2024 I.A. 41218/2024 I.A. 41219/2024	ANIL MADAN & ANR. V/s MANISH MADAN & ANR.	SUMIT KUMAR BATRA	
38	CS(OS)-868/2024 I.A. 43601/2024	SHRI GURBACHAN KHERA ORS V/s SHRI NARENDRA KHERA & ANR.	D.K. RUSTAGI	
39	CS(OS)-903/2024 I.A. 45240/2024	MIRZA SALIM BAIG V/s MIRZA AHMED BAIG @ MIRZA ASAD BAIG & ORS.	ALAYA LEGAL, SHAMIK SAHA, PUSHP SAINI, HASAN MURTAZA, MANISH ROHILLA	

40	O.M.P. (COMM)- 250/2019 I.A. 1780/2020	M/S CONTINENTAL CONSTRUCTION PROJECTS LIMITED & ORS. V/s JAGDEEP SINGH SURI & ANR.	SIDDHARTH SHANKAR, D&V LEGAL	
41	O.M.P. (COMM)- 373/2019 I.A. 12632/2019 WITH O.M.P. (COMM) 377/2019	UNION OF INDIA V/s M/S ANS CONSTRUCTION LTD	SUSHIL AGGARWAL, RIPUDAMAN SINGH BHARDWAJ	
42	O.M.P. (COMM)- 377/2019 I.A. 12702/2019	UNION OF INDIA V/s M/S ANS CONSTRUCTION LTD	SUSHIL AGGARWAL, RIPUDAMAN SINGH BHARDWAJ	
43	O.M.P. (COMM)- 14/2025 I.A. 490/2025 I.A. 492/2025 I.A. 493/2025 WITH OMP (ENF.) (COMM.) 55/2025	BELLAGIO PROJECTS PVT LTD V/s INDIABULLS DISTRIBUTION SERVICE LTD	BHUPESH NARULA	
44	OMP (ENF.) (COMM.)-55/2025 EX.APPL.(OS) 392/2025	INDIABULLS NESTS LTD V/s BELLAGIO PROJECTS PVT LTD	ANKIT BANATI	
45	OMP (ENF.) (COMM.)-39/2023 EX.APPL.(OS) 115/2024	TATA PROJECTS LIMITED V/s NTPC LIMITED	RITURAJ BISWAS, NAMAN JAIN, NAVEEN CHAWLA	
46	EX.APPL.(OS) 1628/2024 In OMP (ENF.) (COMM.)-49/2023 (Disposed off case)	RALHAN CONSTRUCTION COMPANY V/s MAHANAGAR TELEPHONE NIGAM LIMITED	SOUMITRA CHATTERJEE, ANUSUYA SALWAN	

47	OMP (ENF.) (COMM.)- 111/2023	BCC DEVELOPERS AND PROMOTERS PVT. LTD. V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	RAHUL MALHOTRA	
48	OMP (ENF.) (COMM.)- 158/2023 EX.APPL.(OS) 1008/2023	GANDHARVA INFRASTRUCTURE PROJECTS LIMITED V/s UNION OF INDIA	ANKUR MAHINDRO	
49	OMP (ENF.) (COMM.)- 163/2023 EX.APPL.(OS) 548/2025	NTPC LIMITED V/s IT ALIAN-THAI DEVELOPMENT PUBLIC COMPANY LIMITED	ADITYA MISHRA, TARKESHWAR NATH	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

50	CS(OS)-716/2022 I.A. 19109/2022 I.A. 2629/2023 I.A. 15032/2023 I.A. 1185/2024	SYED AKABIR HUSSAIN V/s HARISH REDDY & ORS.	PRAMOD KUMAR, SEEMA KASHYAP, RASHMI CHOPRA, KANTI TIWARI, KRISHNA BHUSHAN UPADHYAY, AMIT SHUKLA, AVINASH KUMAR TYAGI, PRAMOD KUMAR, SEEMA KASHYAP	AT 3.30 P.M.
51	O.M.P. (COMM)- 507/2019	M/S.STEEL STRIPES WHEELS LTD. V/s M/S.TATA AIG GENERAL INSURANCE CO. LTD.	V.K MISRA, SHRUTI SHARMA	AT 4.00 P.M.

COURT NO. 44**HON'BLE MR.JUSTICE SAURABH BANERJEE**

TO JOIN VC :

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-452/2022	ZERIA PHARMACEUTICAL CO. LTD V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE, PRATIMA NAIN LAKRA, DEBASHISH BANERJEE	
2	C.A.(COMM.IPD-TM)-103/2021	RAM PRAKASH MITTAL AND ANR V/s THE REGISTRAR OF TRADEMARKS AND OTHERS	NAYAR AGRAWAL LAW CHAMBERS	
3	C.A.(COMM.IPD-TM)-43/2024	CARGILL INCORPORATED V/s THE REGISTRAR OF TRADE MARKS	ARNAV KUMAR, ASHWANI KUMAR BALAYAN	
4	C.O.(COMM.IPD-CR)-885/2022 I.A. 7378/2023 I.A. 7397/2023 WITH CS(COMM) 585/2023	ANAMIKA SOOD V/s RAJEEV SHARMA & ANR.	KARTIKAY DUTTA, ANOOP GEORGE, ACHYUT TEWARI, KARTIKAY DUTTA	
5	CS(COMM)-585/2023 WITH C.O.(COMM.IPD-CR) 885/2022	ANAMIKA SOOD V/s RAJEEV SHARMA AND ORS	ANOOP GEORGE, AS PER ORDER DT. 26.05.2023 IN CO(COMM.IPD-CR) 885/2022, THE CS(COMM) 279/2021 PENDING BEFORE LD DISTT	

			JUDGE, SOUTH EAST, SAKET COURTS, TRANSFERED TO DHC TO BE HEARD WITH PRESENT PETITION	
6	C.O. (COMM.IPD-TM)-323/2021	MAKEMYTRIP (INDIA) PRIVATE LIMITED V/s SURENDER GUPTA AND ANR	NIRANJAN KAUR, SIM AND SAN	
7	C.O. (COMM.IPD-TM)-400/2021 WITH CS(COMM) 173/2021	SHREE GHANTAKARAN PIPES PVT LTD V/s SUPER IMPEX AND ANR	ANKUR JAIN, KAPIL WADHWA	
8	CS(COMM)-173/2021 I.A. 5342/2021 I.A. 16055/2021 I.A. 14366/2023 WITH C.O. (COMM.IPD-TM) 400/2021	MESSRS SHREE GHANTAKARAN PIPES PVT LTD & ANR. V/s MR PUSHPINDER GARG & ORS.	DEEPAK DHYANI, SHAGUN SHAHI, KAPIL WADHWA, KAPIL WADHWA, DEEPAK DHYANI, VARUN CHUGH	
9	C.O. (COMM.IPD-TM)-82/2023 I.A. 3113/2023	CROCS INC V/s THE REGISTRAR OF TRADEMARKS NEW DELHI & ANR.	S K BANSAL	
10	C.O. (COMM.IPD-TM)-293/2023 I.A. 23274/2023	CHARLES AND KEITH INTERNATIONAL PTE LTD. V/s AMBUD SHARMA & ANR.	RAVI CHAUHAN, S K BANSAL	
11	C.O. (COMM.IPD-TM)-59/2024	CHAVVI POPLAI AND ANR V/s RAJESH CHUGH AND ANR	NIDHI RAMAN, ASHISH DEEP VERMA	

12	C.O. (COMM.IPD-TM)-260/2024 I.A. 48544/2024	DABUR INDIA LTD V/s STAFFORD MILLER IRELAND LTD & ANR.	MAMTA RANI	
13	C.O. (COMM.IPD-TM)-261/2024 I.A. 48546/2024	DABUR INDIA LTD V/s STAFFORD MILLER IRELAND LTD & ANR.	MAMTA RANI	
14	CS(COMM)-78/2017 I.A. 1225/2017 I.A. 16893/2018 I.A. 17384/2018 I.A. 7627/2019 I.A. 7629/2019 I.A. 8016/2019 I.A. 9301/2019	CENTRIENT PHARMACEUTICALS NETHERLANDS B.V. & ANR V/s SINOPHARM WEIQIDA PHARMACEUTICAL CO (WQD) & ANR	MUKUND CHERUKURI, NANCY ROY, S MAJUMDAR & CO., PRAKRITI SHARMA, SINGH & SINGH LALL & SETHI, RASHI PUNIA, TUSHA MALHOTRA	
15	CS(COMM)-682/2017 I.A. 36114/2024	OM PRAKASH SINGHAL V/s M/S EMAMI LTD.	DASWANI & DASWANI, SANJAY AGGARWAL, CHEITANYA MADAN, SHAILEN BHATIA, ROOH-E- HINA DUA	
16	CS(COMM)-259/2018 I.A. 11211/2014	CENTRAL COUNCIL FOR RESEARCH OF AYURVEDA AND SIDDHA (CCRAS) AND ANR. V/s HINDUSTAN LEVER LTD.	PURAN LAL BANGA, B. RANA, VARUN MENON, J.M.KALIA, AMAR RAJ LALL, ANAND	
17	CS(COMM)-76/2024 I.A. 1923/2024 I.A. 1924/2024 I.A. 7852/2024 I.A. 35574/2024 I.A. 39704/2024	AJANTA PHARMA LTD V/s M/S R.R. ENTERPRISES & ORS.	KUBER MAHAJAN, SANIDHYA MAHESHWARI, SIDDHARTH SHARMA, SACHIN GUPTA, SIDDHARTH SHARMA	
18	CS(COMM)-198/2024 I.A. 5275/2024 I.A. 5276/2024	MR. HASMUKH JETHALAL FURIA SOLE PROPRIETOR OF M/S MAHALAXMI	ROHAN ROHATGI, SHAILEN BHATIA	

	I.A. 5277/2024	ENTERPRISE THROUGH POWER OF ATTORNEY MR SACHIN HARIBHAU RAUT V/s M/S MAHARAJA MENS & ORS.		
19	CS(COMM)- 456/2024 I.A. 30684/2024	CIPLA LIMITED V/s BIOXEN HEALTH CARE & ANR.	RISHUB KAPOOR, TUSHA MALHOTRA	
20	CS(COMM)- 580/2024 I.A. 33514/2024 I.A. 35762/2024 I.A. 36901/2024 I.A. 39266/2024 I.A. 39747/2024 I.A. 44331/2024	M/S KWALITY FOOD PRODUCTS V/s ANIL SINGLA @ ANIL KUMAR & ORS.	RUPIN BAHL, SOBHA RANI GUPTA, ADITYA GUPTA, RUPIN BAHL	
21	CS(COMM)- 891/2024 I.A. 41879/2024	CROCODILE INTERNATIONAL PTE. LTD. V/s LA CHEMISE LACOSTE & ANR.	SHOBHIT AGRAWAL	
22	CS(COMM)- 960/2024 I.A. 43591/2024	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED V/s AZHAR AHMED TRADING AS M S A R METAL WORKS & ANR.	GEETANJALI VISVANATHAN, NIRUPAM LODHA	
23	CS(COMM)- 1073/2024	INTERGLOBE AVIATION LIMITED (INDIGO) V/s MAHINDRA ELECTRIC AUTOMOBILE LIMITED & ANR.	ANKUR SANGAL, ADITYA GUPTA	

24	CS(COMM)- 1075/2024 I.A. 46993/2024	TECHNO SPORTSWEAR P. LTD. V/s JITENDRA SINGH	KARTIK DABAS, SACHIN GUPTA	
25	CS(COMM)- 1078/2024 I.A. 47128/2024	MANKIND PHARMA LIMITED V/s RAMKIND PHARMA PRIVATE LIMITED	ANKUR SANGAL	
26	CS(COMM)- 87/2025 I.A. 2626/2025	WINZO GAMES PRIVATE LIMITED V/s FABZEN TECHNOLOGIES PRIVATE LIMITED & ORS.	R MAYA, VARUN KHANNA, GEETANJALI VISVANATHAN	
27	RFA-IPD-5/2023 CM APPL. 33541/2021	MEDIA INTERNATIONAL V/s CAFE 9 MEDIA HUB PVT. LTD & ORS.	ROHAN THAWANI, RAJIV KUMAR CHOUDHRY	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

28	CS(COMM)- 131/2018 WITH CS(COMM) 156/2018 CS(COMM) 161/2018 CS(COMM) 286/2018 CS(COMM) 296/2018 CS(COMM) 367/2018 CS(COMM) 370/2018 CS(COMM) 312/2018	DR. ALOYS WOBLEN V/s WIND WORLD INDIA LTD.	BINNY KALRA, SHRAWAN CHOPRA, KRUTIIKA VIJAY, NIKHIL SAKARDANDE, ASHNI ROY, N.GANAPATHY, V LAKSHMIKUMARAN, PRATEEK DWIVEDI, SUNDER KHATRI, ANAND & ANAND	AT 3:00 P.M.
29	CS(COMM)- 156/2018 CC 58/2010 I.A. 17437/2023	DR. ALOYS WOBLEN V/s SH.YOGESH MEHRA & ORS.	BINNY KALRA, SHRAWAN CHOPRA, KRUTTIKA VIJAY, NIKHIL	AT 3:00 P.M.

			SAKARDANDE, ASHNI ROY, N.GANAPATHY, V LAKSHMIKUMARAN, SUNDER KHATRI, ARCHANA SAHADEVA, ANAND & ANAND, ARCHANA SAHADEVA	
30	CS(COMM)- 161/2018 CC 84/2015	DR. ALOYS WOB BEN V/s YOGESH MEHRA & ORS	V. LAKSHMI KUMRARAN, KARANJAWALA AND CO., ANANDAND ANDNAD, SUNDER KHATRI, ARCHANA SAHADEVA, SUSHANT SINGH & MANAV KUMAR, V LAKSHMI KUMARAN	AT 3:00 P.M.
31	CS(COMM)- 286/2018	ALOYS WOB BEN V/s K.S OILS LIMITED & ORS	KAUSHIK DEY, SUNDER KHATRI, ANAND & ANAND	AT 3:00 P.M.
32	CS(COMM)- 296/2018	ALOYS WOB BEN V/s AMTECH ELECTRONICS(INDIA) LIMITED & ORS	V.L.KUMARAN, SUNDER KHATRI, ANAND & ANAND	AT 3:00 P.M.
33	CS(COMM)- 312/2018 I.A. 17477/2023	ENERCON GMBH V/s WIND WORLD INDIA LTD.	BINNY KALRA, SHRAWAN CHOPRA, KRUTTIKA VIJAY, NIKHIL SAKARDANDE, ASHNI ROY, N. GANAPATHY, V LAKSHMIKUMARAN, AMIT SIBAL, PRATEEK DWIVEDI, SUNDER KHATRI, ARCHANA SAHADEVA, ANAND & ANAND,	AT 3:00 P.M.

			ARCHANA SAHADEVA	
34	CS(COMM)- 367/2018	ALOYS WOBLEN V/s VAAYU(INDIA) POWER CORPORATION PRIVATE LTD & ORS	V.LAKSHMI KUMARAN, SUNDER KHATRI, ARCHANA SAHADEVA, ANAND & ANAND	AT 3:00 P.M.
35	CS(COMM)- 370/2018	ALOYS WOBLEN V/s SAVITA OIL TECHNOLOGIES LIMITED & ORS	N.GANPATHY (CAVEATOR), K J JOHN, SUNDER KHATRI, ANAND & ANAND	AT 3:00 P.M.
36	CS(COMM)- 477/2018	SKYLINE EDUCATION INSTITUTE (INDIA) V/s S.L.VASWANI & ANR	SARABJIT SHARMA, DEENA BAWA, RAJSHEKHAR RAO, ARVIND KUMAR, SATISH KUMAR MISHRA, SATIH KUMAR MISHRA, RAGHAV KACKER, DHEERAJ KUMAR SHARMA, PRAVIN ANAND	AT 3.30 P.M.

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-331/2023 I.A. 9979/2023 I.A. 15082/2023 I.A. 3896/2024 I.A. 148/2025 I.A. 149/2025 I.A. 5347/2025 I.A. 5348/2025	FIITJEE LIMITED V/s ALLEN EDUCATION AND MANAGEMENT SERVICES PVT LTD & ORS.	ARCHANA PATHAK DAVE, ANKITA CHAUDHARY RATHI, PUNEET BAJAJ, SAHIL, NAISARGIKA, ASHISH VERMA, AKSHAT BAJPAI, HARSH, RAJAT ANEJA, PUNEET BAJAJ	
2	CS(COMM)-499/2023 I.A. 25458/2023 I.A. 6564/2024	ZEE AKAASH NEWS PRIVATE LIMITED V/s INDIA CENTER FOUNDATION & ORS.	PETAL CHANDHOK, KUNAL MADAN	
3	CS(OS)-22/2023 I.A. 677/2023 I.A. 11888/2023 I.A. 11889/2023 I.A. 38785/2024 I.A. 38786/2024 I.A. 38787/2024 I.A. 38788/2024 I.A. 38789/2024 I.A. 38790/2024	RAJINDER PAL SONI V/s SUNIL SONI & ORS.	PARMESH BALI, JAI PRAKASH NARAYAN SHAHI, ASHOK KUMAR, VARUN CHAWLA, ABHISHEK GARG, SAMAR BANSAL	
4	CS(OS)-201/2023	JASPREETA MUTREJA & ANOTHER V/s RAJVINDER KAUR SALUJA & OTHERS	SAIRA PARVEEN, MOHNA MADAN LAL, JAI KUMAR JAISWAL	

5	CS(OS)-214/2023 I.A. 6338/2023 I.A. 6966/2024	SMT LAXMI @ CHHOTI AND ANR V/s SH. HUKAM CHAND AND ORS	RAHUL SAGAR SAHAY, NIRAJ CHAUDHRY, NIRAJ CHAUDHRY	
6	CS(OS)-505/2023 I.A. 15846/2023 I.A. 15848/2023	MOHD SAHUN V/s SANJAY KUMAR JAIN & ORS.	UDAIBIR SINGH KOCHAR, RAJ BAHADUR SINGH	
7	CS(OS)-506/2023	PRAYAG POLYTECH PRIVATE LIMITED V/s SINGLA POLYMER & ORS.	VIPUL SRIVASTAV, INDRA CHAND PRAJAPAT, VIPUL GANDA	
8	I.A. 7336/2025 I.A. 7468/2025 In CS(OS)- 715/2023	MANISH AGARWAL V/s DEEPAK KUMAR AGARWAL & ORS.	SIDHANT GOEL, ALOK KUMAR PANDEY, SIDHANT GOEL	
9	CS(OS)-801/2023 I.A. 24089/2023 I.A. 1721/2024 I.A. 4054/2024 I.A. 11135/2024 O.A. 39/2025 I.A. 5810/2025	KANCHAN THAREJA (THROUGH HER GPA HOLDER SH POORAN CHAND) V/s ASHISH THAREJA & ORS.	SATYAM THAREJA, RAHUL KUMAR GUPTA, UDIT GUPTA, SATYAM THAREJA	
10	CS(OS)-868/2023 I.A. 26066/2023 I.A. 26067/2023 I.A. 49072/2024	GAURI SHANKAR & ORS. V/s KRISHAN KUMAR & ORS.	RAMESH CHAND PANDEY, MANISH KUMAR, KUNAL SHARMA, POOJA CHADHA, GIRISH CHAND TYAGI, KUNAL SHARMA	
11	CS(OS)-874/2023 I.A. 26120/2023 I.A. 46783/2024 I.A. 47281/2024	SMT. RAKHI & ANR. V/s SH. RATTAN SINGH & ORS.	MANOJ JOSHI, YOGENDRA PAL SINGH, ANUROOP P.S, NARESH KUMAR VASHISHT	
12	TEST.CAS.- 64/2023	ARPIT BINDAL V/s THE GOVERNMENT OF NCT OF DELHI AND ANR.	RAJEEV KUMAR, MUKESH KUMAR PANDEY	

ADMISSION DENIAL

13	CS(COMM)- 675/2023	M/S BREWFORCE TECHNOLOGIES V/s M/S RAJA KAIMOOR BREWERIES PVT.LTD	TANVIR NAYAR, AMARJEET SINGH SAHNI	
14	CS(COMM)- 794/2023 I.A. 6435/2025	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD V/s SEVEN SEAZ VACATIONS PVT LTD	AMIT TYAGI	
15	CS(OS)-178/2023 I.A. 4995/2023 I.A. 2025/2024	LILLIAN KRISHEN V/s HARMOHINDER KAUR GUJRAL	ABHISHEK KUMAR, ASHISH KUMAR SHARMA, MAYANK KUMAR DAWAR, NIYATI KOHLI, PIYUSH BERIWAL, MANJU OBEROI	
16	CS(OS)-328/2023	VARUN GARG V/s KAILASH CHANDRA GARG & ORS.	HEMANT GUPTA, ARJUN SYAL	
17	CS(OS)-488/2023 I.A. 15445/2023 I.A. 15446/2023 I.A. 543/2024 I.A. 544/2024	VINTI ARYA V/s CHHAYA DEVI & ORS.	PULKIT VERMA, ABHISHEK KAUSHIK, HUNNY	
18	CS(OS)-596/2023	M/S. SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PVT LTD (THROUGH ITS AUTHORIZED REPRESENTATIVE) V/s MRS ANITA SINGH @ ANITA PARASHAR & ORS.	JITENDER KUMAR, ASHOK KUMAR SINGH	

19	TEST.CAS.- 63/2023	ARPIT BINDAL V/s THE GOVERNMENT OF NCT OF DELHI AND ANR.	RAJEEV KUMAR, MUKESH KUMAR PANDEY	
FOR EVIDENCE				
20	CS(OS)-410/1999 C.C. 917/2002	DENTSPLY INDIA V/s EXCEL INTERNATIONAL AND ORS.	KARUNESH TANDON, AJAY VERMA, KAJAL CHANDRA, GAJENDER CHAUHAN, HK GULATI, RAJIV SAWHNEY, N.K DAKSH, DHEERAJ KUMAR, VISHWENDRA VERMA, AAKANKSHA KAUL, KR CHAWLA SANJEEV ANAND	
21	CS(OS)-554/2004 I.A. 10605/2005 I.A. 245/2006 I.A. 9391/2014 I.A. 4015/2016	PRIME TIME INDIA LTD. V/s SOMNATH VIJ & ORS.	PRASHANT KUMAR, B.KRISHAN, V. SINGH, SHIKAR SARIN, RAKESH C. AGGARWAL, SHIKHAR SARIN, RAJAM NARAIN, KISHAN RAWAT, ASTHA NIGAM, R S SAHNI, RAVI KRISHAN CHANDNA, MAHESHWARI & CO., PRATIMA NAIN LAKRA, ANIL AIRI, B.K.SINGH, RAJAN	
22	CS(OS)-747/2023	PASHVINDER KAUR RATHOUR V/s GURCHARAN SINGH AND OTHERS	SAT PAL, JOGINDER KUMAR SUKHIJA	

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 9495/2025 In CS(COMM)-230/2016	M/S KUSHAL INFRAPROJECT INDUSTRIES(INDIA) LTD V/s M/S WELKIN MARKETING PVT LTD & ORS	VIPIN GOGIA, JASPREET GOGIA, ADITYA SINGH, B.S MAAN, PRATHAM SHARMA	
2	CS(COMM)-475/2016 CC(COMM) 76/2017	MUKESH SINGHAL V/s RATHI TMT SARIA PVT LTD	SANJAY RELAN, SHIV KHORANA, ASHISH KHORANA	
3	CS(COMM)-1132/2016 I.A. 44291/2024	WHITEFILED MOTORS (P) LTD V/s SANJAY KRIPLANI & ORS.	VISHAKHA GUPTA, RAJ KUMAR SHARMA, SONALI CHOPRA, UMANG VERMA, MOHD RANU, JAGDEEP, MOHD RANU	

4	I.A. 6845/2025 In CS(COMM)- 989/2024	KULDEEP MANN PROPRIETOR M/S MADHU OVERSEAS V/s MS. HIMANGINI SINGH PROPRIETRIX M/S KAMALJEET SINGH AHLUWALIA	PANKUSH GOYAL, SIDDHARTH JAIN, MUSKAN AGGARWAL	
5	CS(COMM)- 37/2025 I.A. 1018/2025 I.A. 4461/2025	MRS. MADHU JAIN V/s M/S R S APPLIANCES PVT LTD AND ANR	GOVIND K RISHI, MANISH KAUSHIK	
6	I.A. 7456/2025 In CS(OS)- 122/2016	M/S TIRUPATI CEMENT PRODUCT V/s DELHI JAL BOARD & ANR	SNEH REKHA THAKUR, IRAM MAJID, LALIT VALECHA, S C SINGHAL	
7	I.A. 7904/2025 In CS(OS)- 213/2020	AIR INDIA LIMITED V/s ETHIOPIAN AIRLINES & ORS.	SHADMAN AHMED SIDDIQUI, PRITHA SRIKUMAR, SVARNITI LAW OFFICES, NEETICA SHARMA, RITU SINGH MANN	
8	CS(OS)-283/2020 I.A. 8639/2020 I.A. 7859/2025	MANJU SHARMA V/s AMIT SHARMA & ORS.	ASHUTOSH GUPTA, D K SHARMA, ASHUTOSH GUPTA	
9	CS(OS)-316/2024 I.A. 8929/2024 I.A. 8930/2024 I.A. 45076/2024	MADHU & ANR. V/s SURESH KUMAR & ORS.	PULKIT AGGARWAL, HARISH MALIK, RAJESHWAR SINGH, PULKIT AGGARWAL	
10	CS(OS)-890/2024 I.A. 44669/2024 I.A. 282/2025 I.A. 283/2025 I.A. 2939/2025	SMT TRIPAT KAUR & ANR. V/s SH. TEJPAL SINGH SURI & ANR.	ABHIJIT MITTAL, BALAJI SUBRAMANIAN, PREET PAL SINGH, ABHIJIT MITTAL	

11	CS(OS)- 1003/2024 I.A. 48520/2024 I.A. 8216/2025 I.A. 8403/2025	RAJ RANI V/s USHA RANI (DECEASED) THROUGH HER LRS & ORS.	AMAN PREET SINGH RAHI, GYAN MITRA	
12	CS(OS)-6/2025 I.A. 224/2025 I.A. 226/2025	SUKHBIR SINGH V/s SHRI OM AND ORS	VINAY KUMAR SHARMA	

ADMISSION DENIAL

13	CS(COMM)- 1112/2016 WITH CS(OS) 576/2016	DEVDOOT ENCLAVE PVT LTD V/s SANJAY JAIN & ORS	NITISH CHAUDHARY, LOKESH KUMAR RAI, DIPAK KUMAR JENA, VIRAJ R DATAR, NARENDER PAL SINGH, ROHIT PURI, S S SASTRY & ABHINIT DAS	
14	CS(OS)-576/2016 I.A. 4126/2017	SANJAY JAIN & ANR V/s JAI DEV MAKAR & ORS	RAM N SHARMA, NARENDER PAL SINGH, ROHIT PURI, CHETAN LOKUR, DIPAK KUMAR JENA	
15	CS(COMM)- 397/2020 I.A. 8572/2020 I.A. 8573/2020 I.A. 271/2021 I.A. 274/2021 I.A. 877/2021 I.A. 878/2021 I.A. 879/2021 I.A. 880/2021 I.A. 881/2021 I.A. 883/2021 I.A. 3070/2021 I.A. 3075/2021 I.A. 3079/2021 I.A. 3085/2021 I.A. 12347/2021 I.A. 13541/2021	EDELWEISS INVESTMENT ADVISER LIMITED V/s LILY REALTY PRIVATE LIMITED & ANR.	MOHAMMAD SHAHAN ULLA, RAJUL JAIN, BANI DIKSHIT, MANU RAJVANSHI, VARUN AGARWAL, PRANAV KHANNA, MASIRA MUSADDIQUE SHAIKH, ATUL SHARMA, ATUL SHARMA, ANURAG JAIN	

16	CS(OS)-280/2020 I.A. 8590/2020	DARSHAN KUMAR ARORA V/s KRISHAN KUMAR ARORA & ORS.	PRANESH, VIJAY TANGRI, PIYUSH SACHDEV	
17	CS(OS)-953/2024 I.A. 46731/2024	HANSRAJ V/s PAWAN & ORS.	GAURAV GARG, SACHIN MALIK, JYOTI NAMBIAR	
FOR EVIDENCE				
18	CS(COMM)- 522/2016	M/S INDIANHAWKS WEALTH CREATORS PVT. LTD. V/s SHRI ANIL GUPTA & ANR.	BHARAT GUPTA, SHIV CHARAN GARG & ASSOCIATES	AT 12:30 P.M.
19	CS(OS)-242/2016	AJAZ AHMAD V/s AZIZ-UR-REHMAN ANSARI & ANR	M N SIDDIQUI & ASSO, M AMANULLAH, SITAB ALI CHAUDHARY, GURVINDER KAUR SURI, M HASIBUDDIN	AT 2:00 P.M.
20	CS(OS)-251/2020 I.A. 41367/2024 I.A. 2252/2025	HEMA GUSAIN V/s INDIA INTERNATIONAL CENTRE AND ORS.	RAVI SHANKARSINGH CHAUHAN, ALAKH ALOK SRIVASTAVA	
21	CS(OS)-381/2020 I.A. 11081/2020 I.A. 11082/2020 I.A. 11847/2022 I.A. 11849/2022 I.A. 19003/2022 I.A. 1092/2025	DR PREM KHANNA & ORS. V/s MR CHAMAN LAL SHARMA	ROSHAN LAL GOEL, SHIVAM NIRBHAY, SATENDRA KUMAR, KAPIL KUMAR, KAPIL KUMAR, DEVANSHI POKHRIYAL	AT 12:30 P.M.

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)- 393/2022 CRL.M.A. 12694/2022 I.A. 669/2023 I.A. 5119/2023 CRL.M.A. 6793/2023	METIS LEARNING SOLUTIONS PRIVATE LIMITED V/s FLIPKART INDIA PRIVATE LIMITED & ORS.	ZEHRAN KHAN, TARUN SHARMA, SACHIN, NAMAN TANDON, J. SAGAR ASSOCIATES, ZEHRAN KHAN, SAUBHAGYA CHAURIHA, TARUN SHARMA	
2	CS(COMM)- 102/2023 I.A. 3580/2023 I.A. 4597/2023 I.A. 24474/2023	SIEMENS INDUSTRY SOFTWARE INC & ANR. V/s ASHOK KUMARS & ANR.	SARANSH JAIN, NISHA MOHANDAS, RASHI BANSAL, AKKASH BHADANA, MOHIT NAGAR, SATVIK MATHUR, PRATEREK KRISHAN CHADHA, SHRUTI BAID	
3	CS(COMM)- 471/2023 I.A. 12650/2023 I.A. 6643/2024	V2 CORP & ORS. V/s ELAINE BEVERAGES PRIVATE LIMITED & ANR.	UDDYAM MUKHERJEE, PRAGATI ANEJA SHARMA, NITTIN BHATIA	
4	CS(COMM)- 676/2023 I.A. 18922/2023 I.A. 43481/2024	JAINEMO PRIVATE LIMITED V/s RAHUL SHAH AND OTHERS	R MAYA, ADITYA GUPTA, TEJAS KARIA, BINDRA RANA, RAHUL KUMAR, MAYANK WADHWA, NIPUN ARORA,	

			INZEMAMUL HAQUE, SHAURYA PUSHPAM, VARUN PATHAK, RUPIN BAHL, MAYANK WADHWA	
5	CS(COMM)- 946/2023 I.A. 26163/2023 I.A. 866/2025	IMAGINE MARKETING LIMITED V/s ASHOK KUMAR AND ORS.	R MAYA, TINE ELIZABETH ABRAHAM, ARJUN KRISHNAN	
6	CS(COMM)- 370/2024 I.A. 10303/2024 I.A. 37419/2024 I.A. 1290/2025	THE INDIAN HOTELS COMPANY LIMITED V/s JOHN DOE AND OTHERS	YASHIKA KAPOOR, MAYANK MIKHAIL MUKHERJEE, SAMEER PRAVIN PAREKH, R MAYA, SUMIT ROY, GOUTAM PRASAD, PRITHVI SINGH	
7	CS(COMM)- 469/2024 I.A. 30814/2024	AMBUJA CEMENTS LIMITED V/s SUDHEER SHARMA AND ORS.	R MAYA, YASHIKA KAPOOR, ANKUR SOOD, NEEL ANJAN MASON, ABHISHEK KUMAR SINGH, LOVLEEN GOYAL, SARFARAZ KHAN, ARUN KUMAR SHUKLA, CHAITANYA SAFAYA, SINGH LAW CHAMBERS LLP	
8	CS(COMM)- 987/2024 I.A. 44377/2024 I.A. 44378/2024	SUBHASH DHANRAJ JAIN & ANR. V/s SHARDA DEVI RAMPURIA T/A SHARDA FOOD PRODUCTS & ANR.	SHRAVAN KUMAR BANSAL	

9	CS(COMM)- 998/2024 I.A. 44662/2024 I.A. 44664/2024 I.A. 47821/2024 I.A. 176/2025	MONOTECH SYSTEMS LIMITED V/s KRIDWINN INNOVATIONS PRIVATE LIMITED AND ORS	CAUVERI BIRBAL, SHALINI KAUL, ARUN KHATRI	
10	CS(COMM)- 175/2025 I.A. 5288/2025	STAR INDIA PRIVATE LIMITED V/s 1XBETCOM & ORS.	GEETANJALI VISVANATHAN, R MAYA, RIMJHIM TIWARI	
ADMISSION DENIAL				
11	CS(COMM)- 344/2023 I.A. 10231/2023 I.A. 11777/2023 I.A. 15925/2023 I.A. 15926/2023 I.A. 21104/2023 I.A. 1659/2025 WITH CS(OS) 227/2023	KARTIK SHARMA V/s SULTAN CHAND AND SONS PVT. LTD. & ORS.	MOHIT CHAUDHARY, JITENDER KUMAR SHARMA, CHANDRA PRAKASH, MOHIT CHAUDHARY, SAURABH DEV KARAN SINGH	
12	CS(OS)-227/2023 I.A. 6633/2023 I.A. 6634/2023	SULTAN CHAND AND SONS PVT. LTD V/s MR. KARTIK SHARMA	SAURABH DEV KARAN SINGH, MOHIT CHAUDHARY	
13	CS(COMM)- 944/2023 I.A. 26144/2023 I.A. 3878/2024	PARLE AGRO PRIVATE LIMITED V/s PEPSICO INDIA HOLDINGS PRIVATE LIMITED & ANR.	J. SAGAR ASSOCIATES, ANKUR SANGAL	
FOR EVIDENCE				
14	C.O. (COMM.IPD- TM)-640/2022 WITH CS(COMM) 1499/2016	DABUR INDIA LTD. V/s ALKA AYURVEDIC PVT LTD.	INTTL ADVOCARE	

23.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

15	CS(COMM)- 1499/2016	M/S DABUR INDIA LTD. V/s M/S ALKA AYURVEDIC PVT. LTD.	MEENAKSHI SINGH, GAURAV MIGLANI, KAPIL KR. GIRI, KAPIL KHER, HEMANT SINGH, INTTL, SUDHIR K. MAKKAR	
16	CS(COMM)- 606/2022	AIWA CO LTD. V/s AIVVA ENTERPRISES PRIVATE LIMITED & ORS.	S K BANSAL, RAHUL CHAUDHRY	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.- 1295/2024 I.A. 47814/2024	SANJEEV GUPTA AND ORS V/s JAYNA TIME INDUSTRIES LTD THROUGH ITS DIRECTOR AND ORS	CHANDRA SHEKHER DELHI, CHANDRA SHEKHER GUPTA, MUKESH GUPTA	
2	CS(COMM)- 142/2022 I.A. 3553/2022 I.A. 3554/2022 I.A. 7774/2025	ARTEFORM DESIGNS PRIVATE LTD V/s ABROL ENGINEERING COMPANY PVT LTD	ABHIMANYU TEWARI, BARKHA KHATTAR, VARUN GOSWAMI	
3	CS(COMM)- 207/2022	INTERNATIONAL TRADE ORGANIZATION THROUGH ITS PROPRIETOR MR. SAMEER CHAWLA V/s SWISSTEK LIFESTYLE PRODUCTS THROUGH ITS PARTNERS MR. KUNAL KAPPANI AND ORS.	PRABHU TANDON, LEX INDIS, PRAVEEN KUMAR	

4	CS(COMM)-478/2022	GEMSTAR BUILDERS AND DEVELOPERS PVT LTD V/s ARUN MEHTA & ANR.	JASPREET SINGH RAI, NIYATI PATWARDHAN	
5	CS(OS)-96/2022 I.A. 2793/2022 I.A. 1613/2023 I.A. 33649/2024 I.A. 33650/2024 I.A. 33651/2024	MRS VINTI MEHROTRA & ORS. V/s MR KUMAR VAIBHAV & ORS.	SIDHANT PANDITA, RAJAT NAVET, ARUN KUMAR, AMIT SETH, SIDHANT PANDITA, ARUN KUMAR	
6	CS(OS)-156/2022 I.A. 4193/2022 I.A. 10532/2022 I.A. 10533/2022 I.A. 10534/2022 I.A. 4122/2023 I.A. 4409/2023 I.A. 8655/2023 I.A. 1478/2025 I.A. 1479/2025	SAURABH SINGHAL V/s LALIT KUMAR SHARMA & ORS.	SOBHA RANI GUPTA, DINESH ROHILLA, HEMANT GUPTA, ATUL SHARMA, HEMANT GUPTA	
7	CS(OS)-617/2022 I.A. 16274/2022 I.A. 19318/2022	JAHREET INFRA PRIVATE LIMITED V/s AMAR THAPAR & ORS.	ARUN VOHRA, SUSHANT BALI, ANANT NIGAM, SUSHANT BALI	
8	CS(OS)-647/2022 I.A. 16938/2022 I.A. 7829/2024 I.A. 5001/2025	MS. AARTI V/s SH. ANAND PAL & ANR.	JEEVESH NAGRATH, VED PAL RANA, JEEVESH NAGRATH	
9	CS(OS)-685/2022 CC 14/2024 I.A. 35527/2024 I.A. 43315/2024 I.A. 4756/2025	GOPAL KRISHAN SRIVASTAVA V/s M/S LAKRAS INFRACON PVT. LTD. & ORS.	UDAIBIR SINGH KOCHAR, D.K. RUSTAGI, PANKAJ VIVEK, IN COMPLIANCE OF ORDER DT. 04.07.2024, D.K. RUSTAGI	

10	CS(OS)-699/2022 I.A. 18587/2022 I.A. 6280/2023 I.A. 3611/2025	DR. KAVITA RUPRAIL V/s KUNAL KWATRA & ORS.	DIVYANSH HANU, ANKUR MAHINDRO, TARUN AGARWAL, ANKUR MAHINDRO, PAWAN KUMAR RAWAL	
11	OMP (ENF.) (COMM.)- 212/2022 EX.APPL.(OS) 87/2024	M/S OPAQUE INFRASTRUCTURE PVT LTD V/s M/S MILLENNIUM REAL TECH PVT LTD	RAJENDER KUMAR AGGARWAL, SUMIT KAUSHIK	
12	TEST.CAS.- 38/2014 I.A. 8872/2024 I.A. 34367/2024 I.A. 4342/2025 I.A. 9817/2025 WITH TEST.CAS. 42/2014	HARKIRAT SINGH SODHI V/s GOVT OF NCT OF DELHI & ORS	PUJA JAIN, PDS, VED PRAKASH SHARMA, JAGJIT SINGH, RAJAT ASIJA, ANURAG KISHORE, LALIT GUPTA & AJAY GUPTA, RAJAT ASIJA, MANISH KUMAR SARYAL	

FOR EVIDENCE

13	TEST.CAS.- 42/2014 I.A. 9079/2019 I.A. 3194/2025 I.A. 4287/2025	AMITA GANDOAK V/s STATE & ORS	LALIT GUPTA & ASSOCIATES, PUJA JAIN, LALIT GUPTA, RAJAT ASIJA, PDS & PARTNERS, MANISH K. SARYAL, MANISH KUMAR SARYAL, RAJAT ASIJA	AT 12:30 P.M.

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

14	TEST.CAS.- 73/2022	SANDEEP GARG V/s STATE AND ORS.	ANUPAM PANDEY, RECEIVED FROM THE COURT OF SH DINESH KUMAR, ADJ-02, SOUTH SAKET COURTS, FILED IN	

			COMPLIANCE OF ORDER DT.15/7/22 PASSED IN TRPC- 47/22	
ADMISSION DENIAL				
15	CS(COMM)- 468/2022 I.A. 8271/2025	BOSCH LIMITED V/s MR. ABHAY KUMAR JHA TRADING AS ELKOSTA SECURITY SYSTEMS INDIA	JITENDRA KUMAR JHA, NAQEEB NAWAB	
16	CS(COMM)- 788/2022 CC(COMM) 9/2023	M/S GLOBUS TRANSITOS PRIVATE LIMITED V/s M/S FLASH LOGISTICS PRIVATE LIMITED & ORS.	PUNEET JAIN, SHUBHAM BHUSHAN, SANKALP BRAHMA, PANKAJ VIVEK, RAGHAV SETHI, FILED IN COMPLIANCE OF ORDER DT. 18/04/2023	
17	CS(OS)- 3597/2014 I.A. 23409/2014 I.A. 23811/2015 I.A. 25000/2015 I.A. 32816/2024	M/S CHOPRA MARKETING PVT LTD V/s SALMAN RUSHDIE & ORS	ARCHIT ARORA, SANAT KUMAR, DIWAKAR SINGH, SHRIYA, AMIT BHATNAGAR, SUDARSHAN RAJAN	
18	CS(OS)-204/2022 WITH CS(OS) 365/2023	MRS. JASPAL KAUR V/s PARMINDER SINGH BHASIN & ANR.	PREET PAL SINGH, BALAJI SUBRAMANIAN, GAGAN NARANG	
19	CS(OS)-365/2023	JASPAL KAUR V/s PARMINDER SINGH BHASIN & ANR.	BALAJI SUBRAMANIAN, PREET PAL SINGH, GAGAN NARANG	
20	CS(OS)-597/2022 I.A. 15752/2022 I.A. 13415/2023	SMT. POONAM LECK WANI & ANR. V/s SH. OM PRAKASH MOTWANI & ANR.	RAHUL KAUL, SAHIL KAKKAR, RAKESH CHAUDHARY, ANKUR BHASIN	

21	CS(OS)-628/2022 I.A. 40900/2024 I.A. 48799/2024	SMT.SUMAN KAIN AND ORS V/s SH.MANEESH RAJ PAL AND ORS	MANU BANSAL, RAVI SHARMA, PUSHPA SINGH, GIGI C GEORGE	
FOR EVIDENCE				
22	CS(COMM)- 51/2024 CC(COMM) 10/2024 I.A. 1354/2024	SATARA RUBBERS AND CHEMICALS PVT LTD V/s NEW ERA INDIA CONSULTANCY PVT LTD.	SOMESH CHANDRA JHA, SONIA DUBE, FILED IN COMPLIANCE OF ORDER DT. 18/03/2024	
23	CC 62/2008 In CS(OS)- 1556/2008 (Disposed off case)	SMT SUDHA SHARMA & ORS. V/s SMT. SWADESH BHASKAR & ORS.	MANOJ MITTAL, SUMIT BANSAL, H.C. MITTAL, HITENDER, R.K. SHARMA, PRADEEP SHARMA, S N GUPTA, SNG, NEGI & ASSO, AMIT KUMAR, HIMANSHU BUTTAN, PRATEEK KOHLI, UDAIBIR SINGH KOCHAR, MR. M.B. SINGH, MR. H.C. MITTAL, S SOOD	
24	CS(OS)- 2571/2014 CC 21/2015	ASHA KOHLI & ANR V/s OM PRAKASH KOHLI & ORS	SHIVAM SINGH RATHORE, VIPIN NANDWANI, RAMA	AT 12:30 P.M.

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	TEST.CAS.- 47/2022(Disposed off case)	SWARN UTREJA & ORS. V/s STATE (GOVT. OF NCT OF DELHI)	AKHIL SACHAR	
2	TEST.CAS.- 70/2023(Disposed off case) I.A. 41518/2024	SUBHASH BHAVNANI V/s STATE OF NCT OF DELHI AND ORS	RAHUL AGARWAL, VIDULA MEHROTRA, KAVEESH NAIR	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182))

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-1302/2018 I.A. 17610/2018 I.A. 3223/2019 I.A. 14365/2019 I.A. 11441/2022 I.A. 11442/2022	TOMMY HILFIGER EUROPE B.V. V/s PARTHA CHATTERJEE	DHRUV ANAND, NISHCHAY MALL	
2	CS(COMM)-60/2019 I.A. 4028/2019 I.A. 1722/2023 I.A. 18081/2023 I.A. 9437/2024	YATRA ONLINE PRIVATE LIMITED V/s RAJESH KUMAR DATHIK AND ORS.	B A S JADON, RAGHUVeer KAPUR, ROHAN SHARMA, RAGHUVeer KAPUR, AASISH SOMASI	

3	CS(COMM)- 368/2024 I.A. 10218/2024 I.A. 10220/2024 I.A. 1979/2025	ITC LIMITED V/s GOLD STEP TOBACCO PRIVATE LIMITED & ORS.	SHRUTANJAYA BHARDWAJ, ADITYA MITTAL, SUHRITA MAJUMDAR, SHRUTANJAYA BHARDWAJ	
4	CS(COMM)- 596/2024 I.A. 33962/2024	PLAY GAMES 24X7 PRIVATE LIMITED V/s R Y EASY SHOP PRIVATE LIMITED & ANR.	MAMTA RANI	
5	CS(COMM)- 675/2024 I.A. 36095/2024 I.A. 36097/2024 I.A. 46038/2024 I.A. 3084/2025 I.A. 6197/2025	HIMALAYA GLOBAL HOLDINGS LTD & ANR. V/s MS AB ALLCARE HERBAL & ORS.	PRANNOY DEY, RISHUB KAPOOR, SUHRITA MAJUMDAR, SUHRITA MAJUMDAR, PRANNOY DEY, SHARAD BESOYA, RISHUB KAPOOR	
6	CS(COMM)- 790/2024 I.A. 39475/2024 I.A. 39477/2024 CC(COMM) 4/2025 I.A. 310/2025 I.A. 311/2025 I.A. 312/2025	GSP CROP SCIENCE PVT. LTD. V/s GENERAL CROP SCIENCE PVT. LTD. & ANR.	SHRAVAN KUMAR BANSAL, NATARAJ GURUSWAMY, IN COMPLIANCE OF ORDER DT. 09.01.2025	
7	CS(COMM)- 791/2024 I.A. 39482/2024 I.A. 39484/2024 I.A. 39485/2024 I.A. 45966/2024 I.A. 45967/2024	GSP CROP SCIENCE PVT. LTD. V/s SAFEX CHEMICALS (INDIA) LTD.	SHRAVAN KUMAR BANSAL, NATARAJ GURUSWAMY	
8	CS(COMM)- 1059/2024 I.A. 46612/2024	INBREW BEVERAGES PRIVATE LIMITED V/s GLOBUS SPIRITS LIMITED	LAKSHMI KRUTTIKA VIJAY	

9	CS(COMM)- 1082/2024 I.A. 47208/2024	MS SK EDUCATIONS PVT LTD V/s RAINBOW EDUCATIONAL SOCIETY WEST RAKSHAPURAM & ORS.	AARZOO ANEJA	
10	CS(COMM)- 1104/2024 I.A. 47793/2024	DCM SHRIRAM LIMITED V/s MR SAHIL CHAWLA	MAHESH KUMAR MIGLANI, VAREESHA IRFAN	
11	CS(COMM)- 130/2025 I.A. 3990/2025 I.A. 9397/2025	ASHIANA ISPAT LIMITED V/s KAMDHENU LIMITED	ACHUTHAN SREEKUMAR, S K BANSAL	
12	CS(COMM)- 156/2025 I.A. 4672/2025	WIPRO ENTERPRISES PRIVATE LIMITED V/s VEEPRO LIGHTS AND DECOR	ANKUR SANGAL	
13	CS(COMM)- 161/2025 I.A. 4796/2025 I.A. 8421/2025 I.A. 8422/2025	CROMPTON GREAVES CONSUMER ELECTRICAL LIMITED V/s ORIENT ELECTRIC LIMITED	GOVIND SINGH GREWAL, HEMANT DASWANI	

ADMISSION DENIAL

14	CS(COMM)- 519/2024 I.A. 31641/2024	MR RANJIT PRASAD MATHURI V/s MR GOPAL CHOUDHARY & ANR.	JAYA BHARTI NEGI, KUNAL KHANNA	
15	CS(COMM)- 1012/2024 I.A. 45004/2024	J S F HOLDINGS PVT LTD V/s MR AJAZ AHMAD BHAT TRADING AS LAZZAT FOODS AND SPICES	AYUSH BEOTRA, JAYA BHARTI NEGI	

23.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

16	CS(COMM)- 1085/2024 I.A. 47285/2024	MANKIND PHARMA LIMITED V/s KINDMANS LABORATORIES LIMITED	SUDEEP CHATTERJEE, ANKUR SANGAL	
17	CS(COMM)- 1099/2024 I.A. 47682/2024	YATRA ONLINE LIMITED V/s MACH CONFERENCES AND EVENTS LIMITED	UTSAV JAIN, JAYA BHARTI NEGI	
18	CS(COMM)- 1133/2024 I.A. 48550/2024	HOTELS.COM,LP V/s BARATH M L AND ANR.	PRITHVI SINGH	
FOR EVIDENCE				
19	CS(COMM)- 304/2022 I.A. 38764/2024	ZYDUS WELLNESS PRODUCTS LTD V/s DABUR INDIA LIMITED	PRABHU TANDON, SAGAR CHANDRA, PRABHU TANDON	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-806/2024	IIFL HOME FINANCE LTD V/s BHIM SINGH & ANR.	NIRAJ KUMAR	
2	CS(COMM)-48/2019 I.A. 1316/2019 I.A. 13812/2023	ECOM EXPRESS PRIVATE LIMITED V/s CLUES NETWORK PRIVATE LIMITED	SANJEEV GOYAL, ASHISH VIRMANI, LALIT PARSHAD BESoya, PAWAN KUMAR MITTAL	
3	CS(COMM)-574/2024 I.A. 33360/2024 I.A. 1916/2025 I.A. 6331/2025 I.A. 7852/2025	M/S. QUALITY INDUSTRIES THROUGH ITS PARTNER PIYUSH JAIN V/s SHENZHEN CHK CO. LTD. & ANR.	RAHUL SHUKLA, RAHAT AFRIDI, ROHIT JAIN, ROHIT JAIN, RAHUL SHUKLA	
4	CS(COMM)-575/2024 I.A. 33361/2024 I.A. 1915/2025 I.A. 6942/2025 I.A. 7853/2025	VARDHMAN APPLIANCES LIMITED V/s SHENZHEN CHK CO. LTD. & ANR.	RAHUL SHUKLA, RAHAT AFRIDI, ROHIT JAIN, ROHIT JAIN, RAHUL SHUKLA	

5	CS(OS)-1466/2011	IHHR HOSPITALITY PVT LTD V/s SEEMA SWAMI & ORS	SANJIV KAKRA, KUNAL CHATTERJI, AJAY MEHROTRA, ANIL CHANDEL, DHARAM DEV, IMRAN MOULAHEY, ROOH-E-HINA DUA, VINEET JHANJI	
6	CS(OS)-2104/2013 CRL.M.A. 445/2015 I.A. 15076/2023 WITH CS(OS) 2142/2013	SAROJ KUMARI GUPTA V/s ANITA KUMAR & ORS	PRAKHAR SHARMA, N K KANTAWALA, HETU ARORA SETHI, SUBODH K PALHAK, RAYMON SINGH	
7	CS(OS)-2142/2013 CCP(O) 64/2022 I.A. 10268/2023 I.A. 10958/2023 I.A. 44084/2024 WITH CS(OS) 2104/2013	ANITA KUMAR V/s AJAY KUMAR & ORS	SUBODH K PATHAK, N.K.KAN TAWALA & ASSOCIATES, PRAKHAR SHARMA, HETU ARORA SETHI, MONIKA ARORA & ASSOCIATES, MONIKA ARORA, RAYMON SINGH, ADITYA VARUN BHAT	
8	CS(OS)-2079/2015 I.A. 15075/2023 WITH CS(OS) 2104/2013	MAADHAV ANAND KUMAR V/s SAROJ KUMARI GUPTA & ORS	HETU ARORA SETHI, MONIKA ARORA & ASSOCIATES, RAYMON SINGH	
9	CS(OS)-694/2024 I.A. 37876/2024 I.A. 40859/2024 I.A. 47990/2024 I.A. 2038/2025	KAMAL GUPTA & ANR. V/s M/S SURGE INDUSTRIES LTD. & ORS.	NEHA NAGPAL, NEERAJ GUPTA, GOUTHAM SHIVSHANKAR, SPARSH AGGARWAL	

10	CS(OS)-761/2024 I.A. 40125/2024	DEEPAK & ORS. V/s RANBIR SINGH & ORS.	UMESH CHANDRA SHARMA, MANISH VATS, ARUN DHIMAN	
11	OMP (ENF.) (COMM.)- 21/2019(Disposed off case)	SOUTH DELHI MUNICIPAL CORPORATION V/s ADWEL ADVERTISING SERVICE & ANR.	SANDEEP BAJAJ, SANDEEP GROVER, BEENASHAW NANDA SONI, AGARWAL LAW ASSOCIATES, GAURANG KANTH	
ADMISSION DENIAL				
12	CS(COMM)-177/2019 I.A. 5000/2019 I.A. 3966/2023	SMT. MONICA VADERRA & ANR. V/s SH. ASHWAL VADERRA & ORS.	VINOD FULARA, RAVIKESH KUMAR SINHA, SHAHBAZ AHMAD NAIK	
13	CS(OS)-258/2019	RAVINDER SINGH PRATAP & ORS. V/sINDERJEET SINGH & ORS.	APOORVA BAHL, A.K SONI, AK SONI, SANJIV BAHL	
14	CS(OS)-384/2019 I.A. 16490/2023 I.A. 17903/2023 CC 3/2024 I.A. 30736/2024 I.A. 39987/2024 I.A. 40416/2024	INDIAN NATIONAL TRADE UNION CONGRESS V/s G. SANJEEVA REDDY & ORS.	MAYURI RAGHUVANSHI, SARANSH KUMAR, VYOM RAGHUVANSHI, S. B TRIPATHI, NEERAJ SHEKHAR, S. B TRIPATHI, IN COMPLIANCE OF ORDER DT 18.01.2024, VYOM RAGHUVANSHI	
15	CS(OS)-649/2019 I.A. 19009/2022 I.A. 19711/2022	PRAVEEN KUMAR JAIN V/s SPECTRUM TECHNO PROJECTS P. LTD. & ORS.	S BUSHRA KAZIM, PRADEEP KUMAR MISHRA, IMRAN MOULAEY, BIMLESH KUMAR	

FOR EVIDENCE

16	CS(COMM)-234/2019 I.A. 3410/2020 I.A. 5932/2020 I.A. 10630/2021	GUPTA TRADERS V/s M/S ANKUR TIMBERS & ANR.	VIMAL RATHI, RAHUL SHUKLA, PARITOSH, ALOK KUMAR, DESH RAJ, CHARANJEET SINGH, RAHUL SHUKLA	AT 2:00 P.M.
17	CS(COMM)-306/2019 I.A. 8283/2019 I.A. 9269/2019 I.A. 4648/2021	ICICI BANK LIMITED V/s RBL BANK LIMITED & ANR.	NITI JAIN, KARANJAWALA & CO, NITI JAIN, KARUN MEHTA & DIWAKAR MAHESHWARI, KARUN MEHTA, KUNAL TANDON	
18	CS(OS)-650/2013 I.A. 11948/2022 I.A. 18196/2023 I.A. 18710/2023	RAM KARAN GUPTA V/s SANDEEP GIRDHAR & ANR	PRAVIR JAIN & CO, SOURABH GUPTA, SUSHMITA CHAUDHARY, SHUBHAM AGARWAL, ANU BAGAI, TAMALI WAD	
19	EX.P.-107/2019 EX.APPL.(OS) 1505/2024	MRS. SIMMI DHAWAN V/s MR. NAVEEN MALHOTRA	NITIN KUMAR SHARMA, AYUSH PURI, MOHAMMAD SHAHID, JASPREET SINGH, SANJEEV SINGH, MRS. KAJAL CHANDRA, ATUL SAHI	AT 12:30 P.M.

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-271/2025	SCIENTIFIC SECURITY MANAGEMENT SERVICES PRIVATE LIMITED V/s ORIENTAL INSURANCE COMPANY LIMITED	NAVDEEP SINGH	
2	CS(OS)-156/2017 WITH CS(OS) 2371/2015	A1 NAFEEES FROZEN FOOD EXPORTS PVT.LTD. V/s VIPIN VERMA & ORS.	SONDHI NARULA DALAL, VIVEK JAIN, SUNIL DALAL, ANUMITA CHANDRA, SUNDER KHATRI, ORDER DATED 01/03/2017 CONNECTED MA	
ADMISSION DENIAL				
3	CS(OS)-2371/2015 WITH CS(OS) 156/2017	DELHI TRANSPORT CORPORATION V/s VINA JASWANT CHADDHA & ORS	JINENDER KUMAR JAIN, BEENASHAW N SONI, RAM KUMAR, SAMEER VASHISHT, SUNDER KHATRI, AVNISH AHLAWAT	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

4	CS(OS)-304/2018 CCP(O) 55/2018 I.A. 8219/2018 I.A. 13956/2018	SHIPRA ESTATE LIMITED V/s SADHNA MEDIA NETWORK (P) LTD. & ORS.	RACHIT MITTAL, A K SINGH, SHUBHANSHU GUPTA, HIMANSHU TYAGI & POONAM SHARMA, A.K. SINGH & CO., JASPREET SINGH RAI	
5	CS(OS)-501/2024 I.A. 31796/2024	SURENDER KUMAR V/s SH RAJINDAR KUMAR & ORS.	DIVAKAR SHARMA, PURAN CHANDRA, PRIYANKA PUGLANI	
6	CS(OS)-600/2024 I.A. 34920/2024	S. M ASHFAQUE USMANI V/s MEHBUBA KHATOON & ORS.	ANIL KUMAR KHAWARE	
7	CS(OS)-1015/2024	NIDHI KOCCHAR V/s SMT. SHARDA BHARDWAJ AND ORS	LCR RECEIVED FROM ROHINI COURT	
8	CS(OS)-195/2025 I.A. 7860/2025	DR. S. THANGALAKSHMI V/s DR. SENTHIL KUMAR DHARMAN	SHIVA SANTANAM SWAMINADHAN	
9	CS(OS)-196/2025 I.A. 7882/2025	NIRMAL JIT KAUR V/s JASNEET NIRMAN & ORS.	SHAINI BHARDWAJ	

ADMISSION DENIAL

10	CS(COMM)-169/2018 I.A. 24360/2023	LEVITATE MOBILE TECHNOLOGIES PVT LTD V/s STANDARD CHARTERED BANK AND ANR	SNG & PARTNERS, ABHIMANYU GARG, ASPA LEGAL	

11	CS(COMM)- 773/2018	FIITJEE LTD V/s MOHIT MATHUR & ORS	ANKITA CHAUDHARY RATHI, ARCHANA PATHAK DAVE, MUKESH M GOEL	
12	CS(COMM)- 817/2024 I.A. 39965/2024 I.A. 39967/2024 I.A. 39968/2024	GENESIS DREAM MERCHANTS PVT LTD V/s USHA BANSAL & ORS.	RAGHAV CHADHA, SHUBHANSHU GUPTA	
13	CS(COMM)- 1089/2024 I.A. 47421/2024 I.A. 3110/2025	NIVA BUPA HEALTH INSURANCE COMPANY LIMITED V/s TELEGRAM FZ-LLC & ORS.	NEEL ANJAN MASON, SWATI AGARWAL, VARUN PATHAK, KHAITAN & CO., KUSHAGRA PANDIT, SWATI AGARWAL	
14	CS(OS)- 1261/2015 I.A. 1900/2020 I.A. 11627/2022 I.A. 1899/2024 I.A. 4509/2025	VIJAY BUILDING APARTMENT OWNERS ASSOCIATION V/s ARDEE HOUSING PVT LTD & ANR	MOHIT SHARMA, B. SHEKHAR, ALOK PRAKASH, SAURABH KANSAL, RAMA SHANKER & ASSO, ASHOK CHHABRA, RAM SHANKAR, ALOK PRAKASH, SAURABH KANSAL	
15	CS(OS)-260/2018 CC 33/2023 I.A. 15855/2023 I.A. 15856/2023	VINOD KUMAR GUPTA V/s UNION OF INDIA & ORS.	DIGVIJAY RAI, PRATIMA NAIN LAKRA, PANKAJ VIVEK, ROHIT GANDHI, IN COMPLIANCE OF ORDER DT. 20.04.2018 IN CM (M) 1219/2013, THE CIVIL SUIT 74/2007 IS WITHDRAWN AND	

			TRANSFERRED FROM CIVIL JUDGE, DELHI, IN COMPLIANCE OF ORDER DT 07.11.2023	
16	CS(OS)-200/2024 I.A. 39173/2024 I.A. 39980/2024	AMRIT ENVIRONMENTAL TECHNOLOGIES PRIVATE LIMITED V/s UNION OF INDIA	MANISH KAUSHIK, RADHIKA ARORA	
17	CS(OS)-326/2024 I.A. 9166/2024 I.A. 38163/2024 I.A. 6543/2025	MRS. KIRAN DEWAN V/s SH. GAURAV MAKHIJA & ANR.	SIDDHARTH AGGARWAL, VINIT TREHAN	
18	CS(OS)-434/2024 I.A. 30168/2024 I.A. 30170/2024 I.A. 39135/2024	AVINASH JAIN & ANR. V/s MAHANAGAR TELEPHONE NIGAM LTD. & ANR.	JASBIR BIDHURI, SHASHANK VERMA, MUDIT JAIN, JASBIR BIDHURI	
19	CS(OS)-650/2024 I.A. 36796/2024	ALAXENDER JOHN & ANR. V/s GAURAV NEWTON JOHN & ANR.	SHEKHAR NANAVATY	
20	CS(OS)-775/2024 I.A. 40626/2024 I.A. 8949/2025	DR UZAIR BAQAI V/s SMT TASNEEM KAUSAR AND ORS	SHAFIQ KHAN, JAVED AHMAD, SHAFIQ KHAN	
21	CS(OS)-41/2025 I.A. 1389/2025	JAGWATI DEVI AND ORS V/s ANOOP KUMAR	SURESH CHAND SINGHAL, KUNAL ANAND	
FOR EVIDENCE				
22	CS(COMM)- 1272/2018	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD. V/s M/S SURESH KUMAR & SONS, HUF & ANR.	NAVDEEP SINGH, D.D. SINGH	

23	CS(OS)- 1901/2012 I.A. 15205/2022 I.A. 21983/2022	M/S ARDEE INFRASTRUCTURE PVT LTD V/s M/S G.D INFRASTRUCTURE & ORS	ASHOK CHHABRA & ASSOCIATES, SUMANTA DE, ALOK PRAKASH	
24	CS(OS)-135/2015 I.A. 982/2015 I.A. 15055/2017 I.A. 44072/2024 I.A. 46799/2024 I.A. 49374/2024 I.A. 49377/2024	RANBIR KUMAR BHATIA V/s KANWAL DEV BHATIA	SUNEET NAGPAL, ALTAMISH SIDDIQUI, ARJUN MAHAJAN, SUMIT R SHARMA, SANJEEV SAHAY, APURVA NAGPAL, ARJUN MAHAJAN	
25	CS(OS)- 1382/2015	SACHIN GUPTA V/s ADARSH GUPTA	RAHAT BANSAL, SMITA BANKOTI, RAJ K RUHIL, B SHARAVANTH SHANKER, SAPNA MALIK	
FOR VALUATION				
26	TEST.CAS.- 26/2018	MR. CHETAN MARWAH & ANR V/s GOVERNMENT OF NCT OF DELHI & ORS	PRAVEEN KUMAR	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)- 18/2021 I.A. 9587/2025	RAUS CONSTRUCTION PVT..LTD. V/s NATIONAL BUILDINGS CONSTRUCTION CORPORATION(INDIA) LTD. & ANR.	KRISHAN KUMAR, RAJESH KUMAR GOGNA, NITESH SINGLA, SANJAY MISHRA	
2	CS(COMM)- 675/2021	SALASAR SERVICES (INSURANCE BROKERS) PVT. LTD. V/s ORIENTAL INSURANCE COMPANY LIMITED	VISHNU MEHRA, ARVIND GUPTA, NANDITA BAJPAI	
3	CS(COMM)- 705/2021 I.A. 10095/2022	SANCHIT AHUJA & ORS. V/s MOHIT @ MOHIT GOGIA	ANIL KUMAR KHAWARE, JAI DEV SHARMA	
4	CS(OS)- 325/2017 I.A. 5763/2019 I.A. 13454/2019 I.A. 2847/2021 I.A. 8070/2023 I.A. 8547/2023 I.A. 8548/2023 I.A. 8549/2023 I.A. 8550/2023 I.A. 34841/2024 I.A. 47123/2024	SMT. URMILA VOHRA & ANR V/s M/S JANAK PROPERTIES PVT. LTD. & ORS	ASHISH KAPUR, ANURAG OJHA, KAPIL KHER, KUNAL KHER, SANJEEV BAJAJ, ANMOL KAPUR, SHIVAM MALHOTRA	

5	CS(OS)- 328/2017 I.A. 8069/2017 I.A. 8461/2018 CC 22/2019 CC 28/2019	REMARKABLE DEVELOPERS PVT. LTD. V/s MR. VIJAY KUMAR MAHAJAN & ANR	MR. NAVNEET KUMAR, MADHUKAR LAW FIRM, RISHU AGARWAL, ADARSH KUMAR, PRINCE WADHWA, AKSHAY SAPRA, MADHUKAR LA W FIRM, FILED AS PER ORDER DT. 13.09.2019 BY THE HONBLE COURT	
6	CS(OS)- 380/2017 I.A. 23716/2023 I.A. 35378/2024 I.A. 8589/2025	AMAARA & ORS. V/s MRIDULA DALMIA & ORS.	RAJAT NAVET, AMITABH CHATURVEDI, SAMEER VASHISHT, ASHIM SHRIDHAR, ISHA MITAL, JAI SAHAI ENDLAW, CHITVAN SINGHAL, ARJUN SYAL, APOORV P TRIPATHI, JEEVESH NAGRATH, ARJUN SYAL	
7	CS(OS)- 655/2017 I.A. 12826/2018 I.A. 1434/2020 I.A. 7449/2023 I.A. 49323/2024 I.A. 49324/2024 I.A. 1547/2025 I.A. 1550/2025	DORIS CHUNG GIM LIAN AND ANR. V/s SHANTANU PRAKASH & ORS.	KAUSZAV SAHA, UDITA SINGH, CHANDNI GHATAK, ROHAN BATRA, ANUSHASIT ARYA, ISHAAN KARKI, LUTHRA & LUTHRA, BANI DIKSHIT, BIR SINGH RANA, PIYUSH DWIVEDI, ISHAAN KARKI, UDDHAV KHANNA, DHRUVA VIG	

8	CS(OS)- 116/2021 I.A. 2550/2021 I.A. 16889/2022 I.A. 1711/2023 I.A. 1712/2023 I.A. 1713/2023 I.A. 18154/2023 I.A. 41976/2024	JAI KRISHAN KHURNA @ JAI KISHAN LAL V/s VIDYA WANTI & ORS.	NARENDER SINGH SHARMA, WITHOUT GENERATE, VISHAL SONI, BINOD KUMAR AGRAWAL, GURPREET SINGH, DEEPAK DHYANI, AMARPREET SINGH, VIRENDER KUMAR PURI, GURPREET SINGH	
9	CS(OS)- 503/2021 I.A. 13619/2021 CC 21/2022 I.A. 19482/2022 I.A. 41959/2024	MRS. SHOBHITA KATHPALIA V/s MR. VIRINDER KUMAR MEHTA & ORS.	ROHIT BOHRA, KUBERINDER BAJAJ, AMAN MEHTA, KARAN SUNEJA, ANSHUMAN GUPTA, MANISH MAKHIJA, EKANSH GUPTA, FILED IN COMPLIANCE OF ORDER DT. 14/10/2022, AMAN MEHTA, EKANSH GUPTA	
10	CS(OS)- 712/2021 I.A. 17547/2021 I.A. 7191/2022 I.A. 7196/2022 I.A. 8621/2022 WITH CS(OS) 18/2022	MR SUMIT KAYASTHA & ORS. V/s MRS RASHMI KAISTHA MAHAJAN & ANR.	ASHISH VERMA, PUSHKAR SOOD, SHAINI BHARDWAJ	
11	CS(OS)-18/2022 I.A. 698/2022	DR. CHANDER VIR V/s RASHMI KAISTHA & ORS.	PUSHKAR SOOD, SHAINI BHARDWAJ	
12	TEST.CAS.- 61/2021 I.A. 2116/2025	SUNIL SACHDEVA V/s STATE & ORS.	SANJANA SADDY, SACHIN MITTAL, ATTIN SHANKAR RASTOGI, SACHIN MITTAL	

13	TEST.CAS.- 62/2021 I.A. 2118/2025	SUNIL SACHDEVA V/s STATE & ORS.	SANJANA SADDY, SACHIN MITTAL, ATTIN SHANKAR RASTOGI, SACHIN MITTAL	
FOR EVIDENCE				
14	CS(COMM)- 729/2017	VENU KRIASHNA BUILDERS P LTD V/s VEDANT BUILDWELL P LTD AND ORS	MANISH SHARMA, AJAY KUMAR AGGARWAL, SHIKHA SOOD, VINEET SINHA, WITHOUT GENERATE	
15	CS(OS)- 329/2021 I.A. 1928/2025	KIDAR NATH BABBAR & ANR. V/s M/S. BABA VENTURES PVT. LTD.	VARSHA, KAPIL KHER, VIJAY LAXMI MEWARA, BISWAJIT KUMAR PATRA, ARSHAD ALI CHOUDHARY	
16	TEST.CAS.- 57/2021 I.A. 9163/2021	RAJEEV KUMAR CHANANA V/s GOVT OF NCT OF DELHI AND ORS	VIJAY KUMAR SHEGHAL, MANISH MAKHIJA	
17	TEST.CAS.- 84/2021	SH RAJEEV KUMAR CHANANA V/s GOVT OF NCT OF DELHI AND ORS	MANISH MAKHIJA	

Concluded
BY ORDER
REGISTRAR ORIGINAL

23.04.2025

ADVANCE CASUELIST

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
1	RFA-999/2017	SUNCITY PROJECTS PVT LTD V/s AB OPTIQUE EYE & EAR AND SPEECH PVT LTD	SIDDHARTH MITTAL	
		OTHER DETAILS OF ADVOCATES:		

ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

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or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
1	CM APPL. 1294/2025 In W.P.(C)-135/2006	D.D.A. V/s THE LABOUR COMMISSIONER, DELHI	MS.ANUSUYA SALWAN, VISHAL CHAUHAN, NIYATI SHARMA, NITIN KALRA, MR.VARUN PRASAD, MOHIT SHARMA, CHETAN SWRUP, ARUN BIRBAL, NITIN KALRA	
		OTHER DETAILS OF ADVOCATES: NITIN KALRA(ADVOCATENITINKALRA@GMAIL.COM)(9811267374)(PETITIONER) DDA(EMDDA@DDA.ORG.IN)(9811267374)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) NITIN KALRA(ADVOCATENITINKALRA@GMAIL.COM)(9811267374)(PETITIONER) EMDDA(EMDDA@DDA.ORG.IN)()(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) NITIN KALRA()(9811267374)(PETITIONER) WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()() CHETAN SWRUP(CHETAN.SWRUP@GMAIL.COM)(9311245377)(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@GMAIL.COM)(9810029802)(PETITIONER)		

		NITIN KALRA(ADVOCATENITINKALRA@GMAIL.COM)(9811267374)(RESPONDENT)		
2	CM APPL. 54661/2019 REVIEW PET. 528/2019 In W.P.(C)- 8741/2009(Disposed off case)	PUNJ SONS PVT. LTD. V/s NANHE SINGH	SUNIL DWIVEDI, MOHIT CHUGH, KUNWAR AND CO., RAVI KANT	
		OTHER DETAILS OF ADVOCATES: MOHIT CHUGH()(7879031815)(RESPONDENT)		
3	W.P.(C)-6116/2019 WITH W.P.(C) 2195/2024 W.P.(C) 2194/2024	M/S. ANTIQUE ART EXPORTS PVT. LTD. & ANR. V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM,MANISH406P@REDIFFM AIL.COM)(9212143535)(PETITIONER)		
4	W.P.(C)-2194/2024 CM APPL. 9121/2024 WITH W.P.(C) 2195/2024	M/S. ANTIQUE ART EXPORTS PVT. LTD. & ORS. V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITION ER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(98 11253531)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(98 11253531)(RESPONDENT)		
5	W.P.(C)-2195/2024 CM APPL. 9122/2024	M/S. NUPUR CARPET & ORS. V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITION ER) HARPREET SINGH, UNION OF INDAI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(9811253531)(RESPONDENT)		
6	W.P.(C)-8436/2019 CM APPL. 34846/2019	KUNWAR PAL V/s THE UNION OF INDIA AND ORS.	VIVEK SHEEL, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: VIVEK SHEEL()(9555909380)(PETITIONER)		

		RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
7	CM APPL. 49176/2024 CM APPL. 49177/2024 In W.P.(C)-10267/2020 WITH W.P.(C) 32/2021	SMT. SHARDA GUPTA & ORS. V/s GOVT. OF NCT OF DELHI & ANR.	MANISH VATS	
		OTHER DETAILS OF ADVOCATES: Y K KAPUR AND MANISH VATS(VATSMANISH01@GMAIL.COM)(9811432428)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PUN SDM(PUNSDM@NIC.IN)()(RESPONDENT) Y K KAPUR AND MAISH VATS(VATSMANISH01@GMAIL.COM)(9811432428)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
8	W.P.(C)-11219/2022 CM APPL. 32973/2022	SIDDHARTH INTERNATIONAL PUBLIC SCHOOL V/s RENU RAI & ANR.	PRATEEK MOHAN SINHA, HARSHPREET KAUR	
		OTHER DETAILS OF ADVOCATES: R M SINHA AND P M SINHA(ADVRMS@YAHOO.CO.IN)(9811478026)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. SARVAMRITAM KHARE(ADVTRITAM@GMAIL.COM)(9716023080)(RESPONDENT) HARSHPREET KAUR(KAURHARSHPREET.HPK@GMAIL.COM)(9266040039)(RESPONDENT)		
9	CM APPL. 29816/2023 CM APPL. 35062/2023 In W.P.(C)-7720/2023	DR. DHARMARAJ KUMAR V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA, GIRINDRA KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) JANKI DEVI MEMORIAL COLLEGE(PRINCIPAL@JDM.DU.AC.IN, JDMCOLLEGE@HOTMAIL.COM)()(RESPONDENT) SAHARSH		

		SAXENA(CHAMBERSOFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) DU(REGISTRAR@DU.AC.IN, VC@DU.AC.IN, RUPALMOHINDER@GMAIL.COM, PRINCIPAL@JDM.DU.AC.IN){}(RESPONDENT) JDM(JDMCOLLEGE@HOTMAIL.COM){}(RESPONDENT) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(RESPONDENT) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(PETITIONER)		
10	W.P.(C)-9396/2023	BONANZA ENTERPRISES V/s THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE & ANR.	PREM RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PREM RANJAN KUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143231)(PETITIONER) HARPREET ARORA(HARPREETARORAADV@GMAIL.COM){}(RESPONDENT) THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE(MAKHIJACGSC@GMAIL.COM){}(RESPONDENT)		
11	W.P.(C)-10145/2023 CM APPL. 39359/2023	CENTRAL BOARD OF TRUSTEE (EPFO) V/s M/S TACT INDIA PVT. LTD.	SHIVANATH MAHANTA, SURJEET KUMAR KHANNA	
		OTHER DETAILS OF ADVOCATES: SHIVANATH MAHANTA(MAHANTASHIVANATH@GMAIL.COM)(9868334630)(PETITIONER) TACT INDIA(INFO@TACTINDIA.NET){}(RESPONDENT) SURJEET KUMAR KHANNA(ADVOCATESKKHANNA@GMAIL.COM)(9717490027)(RESPONDENT)		
12	W.P.(C)-12035/2023 CM APPL. 47188/2023	NATIONAL HUMAN RIGHTS COMMISSION V/s SH TAJENDER SINGH	AMARTYA ASHISH SHARAN	
		OTHER DETAILS OF ADVOCATES: AMARTYA A SHARAN(SHARANANDASSOCIATESLLP@GMAIL.COM)(9654659775)(PETITIONER) TAJENDER SINGH(TAJENDER.SINGH66@GOV.IN){}(RESPONDENT)		
13	W.P.(C)-13650/2023 CM APPL. 53903/2023	NATIONAL HUMAN RIGHTS COMMISSION V/s SHRI HARINDER KUMAR AND ORS	AMARTYA ASHISH SHARAN	

		OTHER DETAILS OF ADVOCATES: AMARTYA A. SHARAN(SHARANANDASSOCIATESLLP@GMAIL.COM)(9654659775)(PETITIONER) RK PRASAD(HARISH.KUMAR37@GOV.IN, RK.PRASAD33@GOV.IN, SHIVAPPA.75@GOV.IN)()(RESPONDENT) HARINDER KUMAR AND. ASHOK KUMAR AND YOGENDER KUMAR(HARINDER.KUMAR32@GOV.IN, ASHOK.KUMAR9767@GOV.IN, YOGENDER.KUMAR72@GOV.IN)()(RESPONDENT)		
14	W.P.(C)-13811/2023	SUNITA HASSA & ANR. V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI & ORS.	ROBIN RAJU	
		OTHER DETAILS OF ADVOCATES: AANCHAL BUMB(ALPHADAYAL@GMAIL.COM)(9950834771)(PETITIONER) DELHI COMMISSION OF WOMEN(MSDEW.DELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, LABJLC2.DELHI@NIC.IN, WCD@NIC.IN)()(RESPONDENT)		
15	W.P.(C)-14885/2023	TAMEEM AHMAD V/s UNIVERSITY OF DELHI AND ANR.	NARENDER SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVAM SHARMA(NARENDERLAW1996@GMAIL.COM)(9050985544)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) AKASH PATHAK (AAKASHPATHAK985@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-16739/2023 CM APPL. 67463/2023	THE MANAGEMENT OF ASHOK HOTEL V/s UNION OF INDIA AND ORS.	KRISHAN KUMAR, ANWESHA SAHA	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(KRISHANKUMAR@GMAIL.COM)(9910577700)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANWESHA SAHA(SAHA.ANWESHA.ADVOCATE@GMAIL.COM)(8961357656)(RESPONDENT)		

17	W.P.(C)-778/2024 CM APPL. 3383/2024 CM APPL. 3384/2024 CM APPL. 3385/2024	SURESH VERMA V/s GOVT OF NCT OF DELHI ORS	RAJINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJINDER KUMAR UPPAL()(9811359452)(PETITIONER) GOVT OF NCT DELHI(PSTOLG.DELHI@NIC.IN, CSDelhi@NIC.IN, PSHOME@NIC.IN, PSPWD@NIC.IN, MDMETRO@DMRC.O)()(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
18	W.P.(C)-3315/2024 CM APPL. 13724/2024	DEVENDER SINGH V/s GOVT OF NCT OF DELHI & ORS.	MOHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHAN KUMAR AND DHRV GODARA(A2ZLEGAL SOLUTIONS123@GMAIL.COM)(9953675476)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
19	W.P.(C)-3450/2024	MAYANK KRISHNA V/s ARYABHATTA COLLEGE AND ORS	AJAY KUMAR JHA, ANSHUMAN SHARMA, ARPIT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR JHA AND AMRENDRA CHOUBEY(AJHA.ADV@GMAIL.COM)(9811679632)(PETITIONER) JARYABHATTA COLLEGE(ADMIN@ARYABHATTACO.AC.IN, PRINCIPAL@ARYABHATTACOLLEGE.AC.IN)()(RESPONDENT) MR. CHNDAN BHARTI(CHANDANMISHRA@ARYABHATTACOLLEGE.AC.IN, REGISTRAR@DU.AC.IN, OFFICE@AKURUP.COM)(8800185864)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT) ARPIT BHARGAVA(ARPIT.LAW@GMAIL.COM)(9871316969)(RESPONDENT)		
20	W.P.(C)-4286/2024	MILAN KHERKATARY V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	

		OTHER DETAILS OF ADVOCATES: SAAHILA LAMB(AHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
21	W.P.(C)-4339/2024 CM APPL. 17756/2024	ANJANI TECHNOPLAST LTD V/s THE COMMISSIONER OF CUSTOMS (EXPORTS)	AMIT SAXENA	
		OTHER DETAILS OF ADVOCATES: AMIT SAXENA AND ASSOCIATES(ASNOTICES@GMAIL.COM)(9811360525)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)()(RESPONDENT)		
22	W.P.(C)-4634/2024	SHRIKESH V/s LANCERS CONVENT SR SEC SCHOOL & ORS.	ANUJ AGGARWAL, ROOH-E- HINA DUA	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9643609510)(PETITIONER) ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9643609510)(PETITIONER) LANCER'S CONVENT SR. SEC SCHOOL(LANCER_CONVENT@HOTMAIL.COM, DIREDU@HUB.NIC.IN, DIREDU@NIC.IN)()(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@HUB.NIC.IN, DIREDU@NIC.IN)()(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) LANCER'S CONVENT SR. SEC SCHOOL(LANCER_CONVENT@HOTMAIL.COM, DIREDU@HUB.NIC.IN, DIREDU@NIC.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ROOH-E-HINA DUA(MFORMALLICK@GMAIL.COM)(8130315533)(RESPONDENT)		
23	W.P.(C)-4771/2024	NARENDRA KUMAR V/s DG CISF AND ORS.	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P. SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-5116/2024 CM APPL. 20954/2024	MS JAYPEE SIDDHARTH HOTEL V/s MANOJ KUMAR SHARMA	RINKU	
		OTHER DETAILS OF ADVOCATES: ANURAG RANJAN(ANURAGRANJAN@LEGALVISTAS.COM)(9818060838) (PETITIONER)		
25	W.P.(C)-9074/2024	INDRANI CHATTOPADHYAY V/s EMPLOYEES PROVIDENT FUND ORGANISATION, INDIA & ORS.	KUNAL CHATTERJI	
		OTHER DETAILS OF ADVOCATES: KUNAL CHATTERJI(OFFICEOFKUNALCHATTERJI@GMAIL.COM)(98187 76321)(PETITIONER) PRAGMATIC SOLUTIONS ENTERPRISES(PRAGMATICSOLUTIONSENTERPRISES@GMAIL. COM)(0)(RESPONDENT) SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM)(0)(RESP ONDENT)		
26	W.P.(C)-9266/2024 CM APPL. 38017/2024 CM APPL. 40446/2024 CM APPL. 47161/2024 CM APPL. 55288/2024 CM APPL. 68926/2024	PRASHANT SHARMA V/s DIRECTORATE OF EDUCATION GNCTD AND ANR	RANDHIR KUMAR, VIVEK KUMAR TANDON, SHOHIT CHAUDHRY, RANDHIR KUMAR, SHOHIT CHAUDHRY, MOHIT SETH	
		OTHER DETAILS OF ADVOCATES: RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITI ONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(986825 0806)(RESPONDENT) RANDHIR KUAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITIO NER) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, INDERPAHWA@GMAIL.COM)(0)(RESPONDENT) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(0)(PETITION ER) RANDHIR KUMAR(RANDHREERADV@GMAIL.COM)(9899978028)(PETIT IONER) RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(0)(RESPONDENT) RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITI ONER) VIVEK KUMAR TANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(		

		RESPONDENT) SHOHIT CHAUDHRY(SHOHITC@GMAIL.COM)(9999091964)(RESPONDENT) MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(PETITIONER)		
27	W.P.(C)-10647/2024 CM APPL. 43841/2024	ATUL JAIN V/s UMESH PRASAD	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG AND ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) SANTOSH SINGH(ADVSANTOSHSINGH.S@GMAIL.COM)(0)(RESPONDENT)		
28	W.P.(C)-17896/2024 CM APPL. 22874/2025	SURESH CHAND GUPTA @ SURESH CHANDRA V/s LAXMI MEMORIAL PUBLIC SCHOOL & ORS.	SHOHIT CHAUDHRY, MOHIT SETH	
		OTHER DETAILS OF ADVOCATES: SHOHIT CHAUDHARY(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) SANTOSH KUMAR TRIPATHI, RANDHEER(STANDINGCOUNSELGNCTD@GMAIL.COM, RANDHEERADV@GMAIL.COM)(9868250806)(RESPONDENT) SHOHIT CHAUDHARY(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) SHOHIT CHAUDHARY(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(0)(RESPONDENT) MOHIT SETH(MOHITS.SETH@GMAIL.COM)(8457902716)(RESPONDENT)		
29	W.P.(C)-1989/2025	PRATEEK KHARBANDA V/s UNION OF INDIA & ANR.	ISHAN SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA/ VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM)(1145640851)(PETITIONER) UNION OF INDIA, AXIS BANK(UOIDHC@GMAIL.COM, MANAGMENT@AXISBANK.COM)(1123384193)(RESPONDENT)		

30	W.P.(C)-2926/2025 CM APPL. 13885/2025	SONU MONU TELECOM PVT. LTD. THROUGH ITS DIRECTOR JITENDER GARG & ANR. V/s THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE, & ANR.	VIRAG TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(VIRAGTIWARI@REDIFFMAIL.COM)(9810042928)(PET ITIONER) DELHI NORTH LEGAL, UNION OF INDIA(DELHINORTH- LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBE R	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATIO N
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 43866/2024 CM APPL. 43867/2024 In RFA-361/2015	RAJANI SAXENA V/s RAJENDRA YADAV & ORS	SANDEEP JINDAL, PANKAJ BAGGA	
		OTHER DETAILS OF ADVOCATES: SANDEEP JINDAL()(9810474101)(PETITIONER)		
CASES LISTED BEFORE REGISTRARS				
2	CMI-19/2024 CM APPL. 63914/2024 CM APPL. 63915/2024 CM APPL. 63916/2024 CM APPL. 63917/2024	RAMANAND PAWAR V/s CANARA BANK & ANR.	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: RAMAN AND PAWAR(RMNPAWAR@GMAIL.COM)(9953568882)(PETI TIONER) SANDEEP KHURANA(ASSOCIATESDCHAMBERS@GMAIL.COM\)(98 10118389)(PETITIONER) RAMANAND PAWAR(RMNPAWAR@GMAIL.COM)(9953568882)(PETI TIONER) SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM, SHIVENKHURANA@GMAIL.COM)(9810118389)(PETITIO NER) CANARA BANK(CB5121@CANARABANK.COM)(0)(RESPONDENT) PRADEEP(PRADEEP@RADNPARTNERS.COM)(0)(RESPON DENT) CANARA BANK(CB5121@CANARABANK.COM)(0)(RESPONDENT) RM PAWAR(RMNPAWAR@GMAIL.COM)(0)(RESPONDENT) PRADEEP(PRADEEP@RADNPARTNERS.COM)(0)(RESPON DENT)		

3	LA.APP.-651/2009 CM APPL. 18997/2011 CM APPL. 18999/2011	ARUN KUMAR & ANR V/s UNION OF INDIA & ORS	UMA AGARWAL, S.C.DHAMIJA, S K ROUT, S PODDAR, SHIVANKAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVANKAR SHARMA(SHIV.NALSAR@GMAIL.COM)(9811401141)(PE TITIONER)		
4	CM APPL. 14641/2023 CM APPL. 14642/2023 In LA.APP.-77/2023	UNION OF INDIA V/s SH. PRINCE D THR. LRS. AND ANR.	YEESHU JAIN, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITI ONER) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613 470)(PETITIONER)		
5	LA.APP.-575/2023 CM APPL. 56494/2023 CM APPL. 56495/2023	UNION OF INDIA V/s SH. BALWAN SINGH DECEASED THROUGH LRS & ORS.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES:		
6	LA.APP.-94/2024	UNION OF INDIA V/s SH. RAJ SINGH & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613 470)(PETITIONER) RS DALAL(RSDALALADVOCATE@GMAIL.COM)()(RESPONDE NT) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT)		
7	CM APPL. 46478/2023 CM APPL. 46479/2023 In RFA-416/2015	RENU CHHABRA & ORS (LEGAL HEIRS OF LATE H P RAJPAL) V/s GIRISH SHARMA & ORS	ABINASH K MISHRA, ABINASH KUMAR MISHRA, VINOD SHARMA	
		OTHER DETAILS OF ADVOCATES: ABINASH K MISHRA(ABINASHKMISHRA@GMAIL.COM)(9811235958) (PETITIONER) VINOD SHARMA(ADVVINOD.SHARMA@YMAIL.COM)()(RESPON DENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RES PONDENT)		

8	RFA-1007/2019 CM APPL. 50594/2019	RAJINDER JOON V/s M/S STERLING HOLIDAY RESORTS LIMITED	RAJEEV CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAJEEV CHAUHAN()(9891467200)(PETITIONER)		
9	RFA-74/2022 CM APPL. 11297/2022	DARSHAN KUMAR GROVER V/s NIRMAL GROVER AND ORS	MANISH TANWAR	
		OTHER DETAILS OF ADVOCATES: MUKESH SHARMA(JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) DARSHAN KUMAR GROVER()(9354431754)(PETITIONER) UMA GULATI()(7291959495)(RESPONDENT) DIWAKAR(DIWAKAR@EMPHASISLAW.COM)()(RESPONDENT) AMULYA(AMULYA@EMPHASISLAW.COM)()(RESPONDENT)		
10	CM APPL. 6548/2024 CM APPL. 6549/2024 CM APPL. 28448/2024 In RFA-86/2024	SHYAM KARAN BHARADWAJ V/s SUNIL YADAV	NINAD DOGRA	
		OTHER DETAILS OF ADVOCATES: NINAD DOGRA (MANISHSHARMAADV72@GMAIL.COM)()(PETITIONER) KHATRI (KHATRIADVOCATES@GMAIL.COM)()(RESPONDENT)		
11	CM APPL. 11367/2024 In RFA-141/2024	M/S SMX TECHNOLOGY LTD (U.K.) V/s SHRI AJAY SINGH & ANR.	LOKESH CHOPRA	
		OTHER DETAILS OF ADVOCATES: LOKESH CHOPRA & PRATIK MALIK(LOKESHCHOPRA84816@GMAIL.COM)(9958806667)(PETITIONER) MALDEEP(MALDEEP_SIDHU@GMAIL.COM)()(RESPONDENT)		
12	RFA-235/2024 CM APPL. 20792/2024 CM APPL. 20793/2024	SH OM PRAKASH SANGWAN V/s M/S SHRI DINESH FINVEST PVT LTD & ANR.	PRAG CHAWLA, KUMAR VIKRAM, UPASANA PAHUJA	
		OTHER DETAILS OF ADVOCATES: KUMAR VIKRAM (ADV_KVIKRAM05@YAHOO.CO.IN)(9810073178)(RESPONDENT) UPASANA		

		PAHUJA(UPASANAPAHUJA75@GMAIL.COM)(9871220945)(RESPONDENT)		
13	RFA-337/2024 CM APPL. 29930/2024	CHETAN V/s DARSHANA DEVI	SUMIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
14	RFA-342/2024 CM APPL. 30451/2024 CM APPL. 30452/2024	DARSHAN KUMAR GROVER (SINCE DECEASED) THROUGH LRS V/s NIRMAL GROVER AND ORS	MUKESH SHARMA	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-498/2024 CM APPL. 45493/2024 CM APPL. 45494/2024	CANARA BANK V/s NARESH GROVER	KULDEEP RAI	
		OTHER DETAILS OF ADVOCATES:		
16	RFA-849/2024 CM APPL. 71018/2024 CM APPL. 71019/2024 CM APPL. 71021/2024 CM APPL. 4342/2025	SMT. SIMMI V/s SMT URMILA AND ORS	ASAD IQBAL KHAN	
		OTHER DETAILS OF ADVOCATES: ASAD IQBAL (ASADIQBALADVCOATE@GMAIL.COM)(9891735156)(PE TITIONER) R()(9953712918)(RESPONDENT) R()(9711219504)(RESPONDENT) R()(9953712918)(RESPONDENT) R()(9773847102)(RESPONDENT) R()(9582836447)(RESPONDENT)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMB ER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATIO N
CASES LISTED BEFORE REGISTRARS				
1	CEAC-1/2025	M/S KHADIM INDIA LIMITED V/s PRINCIPAL COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DELHI NORTH	SHRUTI GOPAL IYER	
		OTHER DETAILS OF ADVOCATES:		
2	CM APPL. 60189/2024 In CONT.CAS(C)-1319/2023 WITH CONT.CAS(C) 1778/2023	RAHEESUDDIN & ORS. V/s MOHD ISMAIL MAULAI & ORS.	VARUN GOSWAMI	
		OTHER DETAILS OF ADVOCATES: VARUN GOSWAMI, NAVEEN GROVER(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER) SAJJAD(SAJJADAHMED192@GMAIL.COM)()(RESPOND ENT) ANANT()(9213233232)(RESPONDENT) VARUN GOSWAMI , RAJESH SINGH (VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIO NER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDEN T)		
3	CM APPL. 3636/2025 In CONT.CAS(C)-1778/2023	RAHEESUDDIN & ORS. V/s MOHD. ISMAIL MAULAI & ORS.	VARUN GOSWAMI	
		OTHER DETAILS OF ADVOCATES: VARUN GOSWAMI, RAJESH , SAHIL , HRITIK(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PE TITIONER) KAPIL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) SAJJAD(SAJJADAHMED192@GMAIL.COM)()(RESPOND ENT) VARUN		

		GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465) (PETITIONER) SAJJAD AHMED(SAJJADAHMED192@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
4	CRL.L.P.-486/2015 CRL.M.A. 8508/2015 CRL.M.A. 8509/2015	DIRECTORATE OF REVENUE INTELLIGENCE V/s SAMPSON CHUKWUDI & ANR	SATISH AGGARWALA, KAMAL J S MANN	
		OTHER DETAILS OF ADVOCATES:		
5	CRL.L.P.-139/2024 CRL.M.A. 7335/2024	KWALITY POLY THREADS PVT LTD V/s NAZRUL ISLAM	SACHIN GOYAL	
		OTHER DETAILS OF ADVOCATES: ASHISH KAPUR(ASHISHKAPUR07@GMAIL.COM)(9811166800)(PETITIONER)		
6	CRL.M.C.-79/2023 CRL.M.A. 308/2023 CRL.M.A. 11369/2024	VAIBHAV AGGARWAL V/s STATE OF NCT OF DELHI & ORS.	ALOK KUMAR, AJAY MALHOTRA, PRASHANT MEHTA, ALDANISH REIN	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(987193 9895)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY MALHOTRA (AJAYMALHOTRA.ADVOCATE@YAHOO.COM)(9811966 46)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(98919 19168)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(999 9590003)(PETITIONER) ALDANISH REIN(REINLAWCONSULTANTS@GMAIL.COM)(9899211 344)(PETITIONER)		
7	CRL.M.C.-2248/2024 CRL.M.A. 12631/2024	SANDEEP KUMAR @ SANJAY & ANR. V/s STATE GOVT. OF NCT OF DEHI AND ANR.	TUSHAR MITTAL	
		OTHER DETAILS OF ADVOCATES: GARIMA JINDAL(GARIMAJINDAL2606@GMAIL.COM)(78383987		P.S.-FIR NO. :(K.N.KATJU MARG-

		03)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(RESPONDENT) GARIMA JINDAL(GARIMAJINDAL2606@GMAIL.COM)(78383987 03)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(RESPONDENT)	335/2019)
8	CRL.M.C.-155/2025 CRL.M.A. 846/2025 CRL.M.A. 847/2025	DEEPAK RAJA SAILANI V/s STATE & ANR.	PRASHANT VAXISH
		OTHER DETAILS OF ADVOCATES: PRASHANT VAXISH (OFFICE.PPLC@GMAIL.COM)(8920804878)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(98919 19168)(RESPONDENT)	P.S.-FIR NO. :(DWARKA NORTH- 320/2024)
9	CRL.M.C.-195/2025(Disposed off case) CRL.M.A. 3877/2025	ADITYA TOMAR & ORS. V/s GOVT. OF NCT, DELHI & ANR.	MUKESH HOODA
		OTHER DETAILS OF ADVOCATES: MUKESH HOODA (HOODAMUKESHADV@GMAIL.COM)(9958881043)(PE TITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(98919 19168)(RESPONDENT) MUKESH HOODA(HOODAMUKESHADV@GMAIL.COM)(9958881 043)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KANJHAWA LA- 116/2018) CRL.M.C. 218/2025 FILED BY ADITYA TOMAR (DISPOSED ON : 2025- 03-12) W.P.(CRL) 139/2025 FILED BY ADITYA TOMAR (D. OF HEARING : 2025-08-25) CRL.M.C. 220/2025 FILED BY VINISHA & ORS. (DISPOSED

				ON : 2025-03-12) P.S.-FIR NO. : (KANJHAWALA-116/2018)
10	C.R.P.-192/2019 CM APPL. 38839/2019 CM APPL. 7335/2020 CM APPL. 40454/2023 CM APPL. 66023/2024	P CHAKRABORTY & ANR V/s VEENA SAGAR & ANR	IN PERSON, IN PERSON, JAI KUMAR JAISWAL, LUV, ABHA ROY	
		OTHER DETAILS OF ADVOCATES: IN PERSON()(9354092215)(PETITIONER) IN PERSON()(81307751)(PETITIONER) L K SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER) SHANTO MUKERJEE(SHANTO_MUKERJEE@YAHOO.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) L K SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER) SHANTO MUKERJEE(SHANTO_MUKERJEE@YAHOO.COM)(0)(RESPONDENT) JAI KUMAR JAISWAL(JKJAISWAL9930@GMAIL.COM)(9810064390)(PETITIONER) JAI KUMAR JAISWAL(JKJAISWAL9930@GMAIL.COM)(9810064390)(PETITIONER)		
11	CUSAA-178/2022 CM APPL. 51160/2022 WITH W.P.(C) 4339/2024	M/S ANJANI TECHNOPLAST LTD V/s THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT)	AMIT SAXENA	
		OTHER DETAILS OF ADVOCATES: AMIT SAXENA(AMITJURIS@GMAIL.COM)(9811360525)(PETITIONER) SATISH KUMAR()(9810419742)(RESPONDENT)		
12	CM APPL. 55192/2023 CM APPL. 55194/2023 CM APPL. 12265/2024 In FAO-66/2010	VIDYA PRAKASH SHARMA V/s SAVITRI DEVI & ORS	JAYA GOYAL, K K AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		

		JAYA GOYAL , MANPREET KAUR(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) JAYA GOYAL , MANPREET KAUR(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) ANIL KR(ADVOCATEANILKR@GMAIL.COM)()(RESPONDENT) SK LAW(SKLAHYER04@GMAIL.COM)()(RESPONDENT) K K AGGARWAL(KKAGARWAL5679@GMAIL.COM)()(RESPONDENT) VKT LAW(VKTLAWCHAMBERS@GMAIL.COM)()(RESPONDENT)	
13	CM APPL. 54054/2023 CM APPL. 54055/2023 CM APPL. 54854/2023 CM APPL. 54855/2023 CM APPL. 54860/2023 CM APPL. 54861/2023 CM APPL. 40708/2024 CM APPL. 40709/2024 In FAO-306/2010 WITH RSA 183/2023 RSA 191/2023	SUSHMA SHARMA & ORS V/s STATE & ORS	ARUN KUMAR SHARMA, ANIL KUMAR, GAGAN KUMAR, ANIL KUMAR, GAGAN KUMAR
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(SKLAHYER04@GMAIL.COM)(9643331212)(PETITIONER) KK AGGARWAL(KKAGARWAL5679@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANIL KUMAR()(9643331212)(PETITIONER) K K AGGARWAL(KKAGARWAL5679@GMAIL.COM)()(RESPONDENT) VISHAL MAHAJAN (VMLAWYERS@GMAIL.COM)(9811101763)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) K K AGGARWAL(KKAGARWAL5679@GMAIL.COM)(0)(RESPONDENT) GET LAW(ADMIN@GETLAW.IN)(0)(RESPONDENT) ANIL KUMAR (SKLAHYER04@GMAIL.COM)(9643331212)(PETITIONER) GETLAW(ADMIN@GETLAW.IN)()(RESPONDENT) K K AGGARWAL(KKAGARWAL5679@GMAIL.COM)()(RESPONDENT)	

		NDENT) ANIL KUMAR(KKAGARWAL5679@GMAIL.COM)(9643331212))(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANIL KUMAR(ADVOCATEANILKR@GMAIL.COM)(9643331212))(PETITIONER) GAGAN KUMAR(ADVGAGANKUMAR6760@GMAIL.COM)(8851110500)(PETITIONER)		
14	RSA-183/2023 CAV 490/2023 CM APPL. 48975/2023 CM APPL. 48976/2023 CM APPL. 48978/2023 CM APPL. 61046/2023 CM APPL. 61047/2023 WITH RSA 191/2023	SUSHMA SHARMA V/s SAVITRI DEVI (DECEASED THROUGH LRS)	RAJESH KUMAR, KRISHAN KANT AGGARWAL, ANIL KUMAR, ANIL KUMAR, GAGAN KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) SAVITRI DEVI (DECEASED THROUGH LRS)(KKAGARWAL5679@GMAIL.COM)()(RESPONDENT)) ANIL KUMAR()(9643331212)(PETITIONER) SURESH(ARYASURESH9@GMAIL.COM)()(RESPONDENT)) ANIL KUMAR(ADVOCATEANILKR@GMAIL.COM)(9643331212)(PETITIONER) GAGAN KUMAR(ADVGAGANKUMAR6760@GMAIL.COM)(8851110500)(PETITIONER)		
15	RSA-191/2023 CAV 511/2023 CM APPL. 50894/2023 CM APPL. 50895/2023 CM APPL. 50896/2023 CM APPL. 50897/2023 CM APPL. 53886/2023 CM APPL. 53887/2023 WITH RSA 183/2023	SMT SHAKUNTALA SHARMA AND ANR. V/s SMT SAVITRI DEVI THR LRS.	RAJESH KUMAR, KRISHAN KANT AGGARWAL, MANU NAYAR, MANU NAYAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) KK AGARWAL(KKAGARWAL5679@GMAIL.COM)()(RESPONDENT)) MANU NAYAR		

		(MANU_NAYAR@HOTMAIL.COM)(9811146073)(PETITIONER) K K AGGARWAL(KKAGARWAL5679@GMAIL.COM)()(RESPONDENT) MANU NAYAR(LAWMANUNAYAR@GMAIL.COM)(9811331106)(PETITIONER)	
16	MAC.APP.-124/2015 CM APPL. 55197/2023 CM APPL. 55198/2023 CM APPL. 6911/2025	CHAMAN PRAKASH V/s AIRISH & ORS	VISHWENRA VERMA, RAJ KUMAR, RAJ KUMAR
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) N K CHAUDHARY AND RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(RESPONDENT)	
17	CM APPL. 1769/2021(CM For Restoration) CM APPL. 1770/2021 In MAC.APP.- 472/2019(Disposed off case) WITH MAC.APP. 476/2019	SHRIRAM GENERAL INSURANCE CO LTD V/s NAMITA DEVI KAMAT & ORS	AMIT KUMAR MAIHAN, SUNDER PARKASH JAIN, KANUPRIYA TIWARI, HARIOM MISHRA
		OTHER DETAILS OF ADVOCATES: KANUPRIYA TIWARI(LEGALTIWARIASSOCIATES1@GMAIL.COM)(9650138959)(PETITIONER) HARIOM MISHRA(HARIONMISHRAAD@GMAIL.COM)(9210292362)(RESPONDENT)	
18	CM APPL. 1949/2021 CM APPL. 1950/2021 In MAC.APP.- 476/2019(Disposed off case)	SHRIRAM GENERAL INSURANCE CO LTD V/s GUDDI DEVI & ORS	AMIT KUMAR MAIHAN, SUNDER PARKASH JAIN, KANUPRIYA TIWARI, HARIOM MISHRA
		OTHER DETAILS OF ADVOCATES: KANUPRIYA TIWARI(LEGALTIWARIASSOCIATES1@GMAIL.COM)(9650138959)(PETITIONER) HARIOM MISHRA(HARIONMISHRAAD@GMAIL.COM)(9210292362)(RESPONDENT)	
19	MAC.APP.-291/2021 CM APPL. 17858/2025	KHUSHI(MINOR) THROUGH FATHER AND NATURAL GUARDIAN SH RAJ KUMAR	MANISH MAINI, SUMAN BAGGA

		V/s CHOLAMANDALA M MS GEN INSURANCE CO. LTD.		
		OTHER DETAILS OF ADVOCATES: HIMANSHU YADAV(YADAVHIMANSHU2810@GMAIL.COM)(981079 1391)(PETITIONER) MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(981 0522996)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(R ESPONDENT) MANNIE AND ASSOCIATES (9810522996)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(R ESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPON DENT)		
20	MAC.APP.-292/2021 CM APPL. 17859/2025	SH. HARPHOOL V/s CHOLAMANDALA M MS GEN INSURANCE CO. LTD. AND ORS	MANISH MAINI, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(981 0522996)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(R ESPONDENT) MANNIE AND ASSOCIATES (9810522996)(PETITIONER) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPON DENT)		
21	MAC.APP.-365/2024 CM APPL. 40738/2024	THE NEW INDIA ASSURANCE CO. LTD V/s SMT. ANSHUL SHARMA AND ORS	JAI PRAKASH NARAYAN SHAHI	
		OTHER DETAILS OF ADVOCATES: J P N SHAHI & ASSOCIATES(ADVJPNSHAHI@GMAIL.COM)(981114899 8)(PETITIONER) DEVENDRA(ST2DEVENDRA@GMAIL.COM)(0)(RESPON DENT)		
22	MAC.APP.-430/2024 CM APPL. 46315/2024	DURVESH KUMAR & ANR. V/s ORIENTAL INSURANCE CO LTD & ORS.	ASHWINI KUMAR	

		OTHER DETAILS OF ADVOCATES: VIJAY SINGH , ASHWINI()(8588870612)(PETITIONER) SK TYAGI(SKTYAGI.2009@GMAIL.COM)(0)(RESPONDENT)		
23	RC.REV.-537/2017 CM APPL. 6570/2021	DHIRENDER SHARMA V/s SURENDER KHURANA	R P SHARMA, RAJINDER PARSHAD SHARMA, NARENDER BHANDARI, VIKRANT ARORA, G M FAROOQUI	
		OTHER DETAILS OF ADVOCATES: R P SHARMA ()(9810661790)(PETITIONER) NARENDER BHANDARI(NBHANDARI2009@GMAIL.COM)(93133628 90)(PETITIONER) VIKRANT ARORA(VARORA1971@GMAIL.COM)(9811254260)(PE TITIONER) VIKRANT ARORA(VARORA1971@GMAIL.COM)(9811254260)(PE TITIONER) G M FAROOQUI(ADVOCATEFAROOQUI@GMAIL.COM)(9811 144886)(PETITIONER)		
24	RC.REV.-683/2019 CM APPL. 52163/2019	SMT. KAMLESH V/s SH. BHAGWAN DASS AND ANR.	MS. ANKITA PATNIAK	
		OTHER DETAILS OF ADVOCATES: MS. ANKITA PATNIAK()(9873519308)(PETITIONER)		
25	RC.REV.-238/2023 CM APPL. 43863/2023	SH SARBJIT SINGH V/s SH ANIL KUMAR DHUPAR AND ORS.	HITENDER KAPUR, KHYATI DHUPAR	
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR()(9811045334)(PETITIONER) KHYATI DHUPAR(KHYATI.DHUPARR@DHUPARR.COM)(997109 5252)(RESPONDENT)		
26	CM APPL. 795/2020 In RC.S.A.-1/2019	GURDEV SINGH & ORS V/s ISHWARI DEVI	JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES: JAGJIT SINGH()(9810152774)(PETITIONER) JAGJIT SINGH()(9810152774)(PETITIONER)		
27	RFA-46/2012	PEERLESS GENERAL FINANCE & INVESTMENT CO LTD V/s NAVNEET KHANNA	DAYANI, ARTI SINGH	
		OTHER DETAILS OF ADVOCATES:		

28	RSA-180/2016 CM APPL. 25669/2016	STATE OF UP V/s JAITOON	ANIL MITTAL	
		OTHER DETAILS OF ADVOCATES:		
29	CM APPL. 26687/2016 CM APPL. 51803/2018 CM APPL. 51804/2018 In RSA-195/2016	STATE OF UP V/s MUKIM AHMED & ANR	ANIL MITTAL, R P PANDEY, SEEMA BHARTIYA	
		OTHER DETAILS OF ADVOCATES: ANIL MITTAL()(9810064432)(PETITIONER)		
30	TR.P.(C.)-172/2023	ARUN BATRA V/s PUSHPA DEVI (SINCE DECEASED) THROUGH LRS AND ORS	NANDNI SAHNI	
		OTHER DETAILS OF ADVOCATES: NANDNI SAHNI, SACHIN(NANDNIS@HOTMAIL.COM)(9810034205)(PETITIONER) SAMEER(SAMEER@MSMLAWFIRM.IN)()(RESPONDENT) M/S CARAVAN COMMERCIAL(MANSRI25@GMAIL.COM)()(RESPONDENT) LG ADVOCATE(LGADVOCATES@GMAIL.COM)()(RESPONDENT) INDIRA YADAV(ANKITSHARMAADV@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-1875/2021 CM APPL. 5446/2021 CM APPL. 10413/2021	CAMBRIDGE FOUNDATION SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) PRAMODGUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) PRAMOD GUPTA (INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		

32	W.P.(C)-10540/2022 CM APPL. 69618/2024	UDAY JAYANT DESAI V/s UNION OF INDIA & ORS.	NEHA NAGPAL, NEHA NAGPAL, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL AND MALAK BHATT(NN@NEEHANAGPAL.COM)(9810030834)(PETIT IONER) NEEHA NAGPAL(NN@NEEHANAGPAL.COM, MALAK@MALAKBHATT.COM)(9810030834)(PETITION ER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDEN T) INDIAN OVERSEAS BANK(KUNAL@TANDONANDCO.COM){}(RESPONDENT) STIO(DIRECTOR@STIO.NIC.IN){}(RESPONDENT) DLACBI(DLACBIDHC@GMAIL.COM)(7838078850)(RESP ONDENT) SAKET SIKRI(SAKETSIKRI@YAHOO.COM)(9811133233)(RESPO NDENT) PUNJAB NATIONAL BANK(VJ_SC@YAHOO.COM)(9811426480)(RESPONDE NT) VIJAYA BANK(ADVARUN36@GMAIL.COM)(9811087995)(RESP ONDENT) ZOHEH HOSSAIN(HOSSAINZOHEB@GMAIL.COM){}(RESPONDE NT) V J S C(VJ_SC@YAHOO.COM)(9811426480)(RESPONDENT) S K ROUT(ADVSKROUT@SKRLAWFIRMS.COM)(999043287 8)(RESPONDENT) UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)(9810185751)(RESPO NDENT) BANK OF BARODA(ADVARUN36@GMAIL.COM)(9811087995)(RE SPONDENT) BRIJESH (OFFICEOFBRIJESHKTAMBER@GMAIL.COM)(98118296 56)(RESPONDENT) DIVYA KANT(DIVYAKANT@GMAIL.COM)(9868541200)(RESPO NDENT) BUREAU OF IMMIGRATION (FRRODLI.SUPPORT@NIC.IN, DLACBIDHC@GMAIL.COM, DIRECTOR@SFIO.NIC.IN){}(RESPONDENT) SYNDICATE		

		BANK(CONTACT@SUDEERASSOCIATES.COM)(9810174873)(RESPONDENT) FRRODLI(FRRODLI.SUPPORT@NIC.IN)(1126711384)(RESPONDENT) BANK OF INDIA(VIPINJAI@YAHOO.CO.IN)(9873715747)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) UNION OF INDIA, FRRODLI, ARUN AGGARWAL(UOIDHC@GMAIL.COM, FRRODLI.SUPPORT@NIC.IN, ADVARUNAGGARWAL@GMAIL.COM)(1123384193)(RESPONDENT) DIVYAKANT, GAGGAR CO. DLACBIDHC(DIVYAKANT@GMAIL.COM, GAGGARCO@GMAIL.COM, DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN , RITU DAMAN, KUNAL(ADVARUN36@GMAIL.COM, CGSC.RIPUDAMAN@GMAIL.COM, KUNAL@TANDONANDCO.COM)(0)(RESPONDENT) OP GAGGAR, VIPIN JAI, SARFARAZ(OPGAGGAR@GMAIL.COM, VIPINJAI@YAHOO.CO.IN, SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT) BRIJESH K TAMBER, SAKET SIKRI, VJ SC(OFFICEOFBRIJESHKTAMBER@GMAIL.COM, SAKETSIKRI@YAHOO.COM, VJ_SC@YAHOO.COM)(0)(RESPONDENT) SFIO, CBI, SUDEER ASSOCIATES(DIRECTOR@SFIO.NIC.IN, HOZLKO@CBI.GOV.IN, CONTACT@SUDEERASSOCIATES.COM)(0)(RESPONDENT) HOSSAIN ZOHEB, SK ROUT(HOSSAINZOHEB@GMAIL.COM, ADVSKROUT@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)	

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBE R	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATIO N
1	CRL.M.C.-482/2025 CRL.M.A. 2316/2025 CRL.M.A. 2317/2025	BAWA ZORAWER SINGH V/s STATE OF NCT DELHI & ORS.	BHUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: B.P. SINHA(OFFICEBPSINGH.DL@GMAIL.COM)(9873835833)(PE TITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(98 91919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDI N-145/2019) CRL.M.C. 2502/2022 FILED BY BAWA ZORAWER SINGH (DISPOSED ON : 2022-05- 25) P.S.-FIR NO. :(HAZARAT NIZAMMUDDI N-145/2019)
2	CRL.M.C.-880/2025	GARVIT KHANDELWAL & ANR. V/s THE STATE (GOVT. OF N.C.T. OF DELHI) & ANR.	AVINASH KUMAR	
		OTHER DETAILS OF ADVOCATES: AVINASH KUMAR (AVINASHLEGAL1@GMAIL.COM)(9968833438)(PETITIONE R)		P.S.-FIR NO. :(RAJOURI GARDEN- 431/2022)
3	CRL.M.C.-1060/2025 CRL.M.A. 4838/2025	SUNIL KUMAR JHA & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	CHEENA SHARMA	
		OTHER DETAILS OF ADVOCATES: YOGESH		P.S.-FIR NO. :(KHYALA-

		CHOUDHARY(ADVYOGESH29@GMAIL.COM)(9990074132)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(98 91919167)(RESPONDENT)	938/2021)	
4	CRL.M.C.-1359/2025 CRL.M.A. 5978/2025	AJAY SAHNI & ANR. V/s THE STATE, GOVT. OF N.C.T. OF DELHI & ANR.	MUKESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GAUTAM(AGAUTAM115@GMAIL.COM)(9818010339)(PETI TIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(98 91919167)(RESPONDENT)	P.S.-FIR NO. :(RAJOURI GARDEN- 563/2016)	
5	CRL.M.C.-1909/2025 CRL.M.A. 8602/2025	ANKIT CHHIKARA & ORS. V/s THE STATE NCT OF DELHI & ANR.	SAHIL KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAMAL YADAV(ADVOCATEKAMALYADAV@GMAIL.COM)(9599614 314)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(98 91919167)(RESPONDENT)	P.S.-FIR NO. :(NANAK PURA- 80/2023)	
6	CRL.M.C.-1985/2025 CRL.M.A. 8892/2025	KESHAV BNDHU THAKUR @ KESHAV BANDHU THAKUR & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR	MANOJ MANDERNA	
		OTHER DETAILS OF ADVOCATES: S.P YADAV (MANOJMANDERNA72@GMAIL.COM)(7700020071)(PETITI ONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(98919191 68)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(UTTAM NAGAR- 428/2022) BAIL APPLN. 4125/2023 FILED BY MR KESHAV SHYAM BANDHU THAKUR (DISPOSED ON : 2024-01- 29) P.S.-FIR NO. :(UTTAM NAGAR-	

				428/2022)
7	CRL.M.C.-2008/2025 CRL.M.A. 9023/2025	CHARANMEET SINGH & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	GURJIT SINGH	
		OTHER DETAILS OF ADVOCATES: SUNITA RANI SHARMA (ADV.SUNITARANI1965@GMAIL.COM)(9868906547)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR- 51/2024)
8	CRL.M.C.-2080/2025 CRL.M.A. 9370/2025	SH. VINOD MEHTO AND ORS V/s THE STATE NCT OF DELHI & ANR.	NASIMUDDIN	
		OTHER DETAILS OF ADVOCATES: MOHD ZUBAIR()(9871664615)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SONIA VIHAR- 532/2015)
9	CRL.M.C.-2136/2025	MAHINDER PAL SINGH & ORS. V/s STATE OF NCT DELHI & ANR.	MANISH KAPOOR	
		OTHER DETAILS OF ADVOCATES: MANISH KAPOOR (MANISH.LEGAL@YAHOO.COM)(9250505401)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR- 662/2020)
10	CRL.M.C.-2177/2025 CRL.M.A. 9818/2025	NEHA & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KARAN KAKKAR	
		OTHER DETAILS OF ADVOCATES: KARAN KAKKAR ()(9599526600)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR- 640/2023) CRL.M.C. 217/2025 FILED BY AMIT (D. OF HEARING : 2025-05-01) P.S.-FIR NO.

				:(ALIPUR-640/2023)
11	CRL.M.C.-2487/2025 CRL.M.A. 11147/2025	NIHARIKA HANDA V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	AMARJEET SINGH SAHNI	
		OTHER DETAILS OF ADVOCATES: AMARJEET SINGH SAHNI(AMARHALDER@LIVE.COM)(9810047975)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR- 1653/2015) BAIL APPLN. 1122/2016 FILED BY AMARDEEP SINGH (DISPOSED ON : 2016-07- 26) CRL.M.C. 349/2017 FILED BY P V VORA (DISPOSED ON : 2017-04- 21) CRL.M.C. 2638/2021 FILED BY AMARDEEP SINGH (DISPOSED ON : 2022-02- 23) CRL.M.C. 2414/2021 FILED BY AMARDEEP SINGH (DISPOSED ON : 2022-04- 29) CRL.M.C. 1625/2022 FILED BY AMARDEEP SINGH (DISPOSED ON : 2023-08- 28) BAIL APPLN. 152/2025 FILED BY

				AMARDEEP SINGH (DISPOSED ON : 2025-01-24) CRL.M.C. 1255/2025 FILED BY AMARDEEP SINGH (DISPOSED ON : 2025-02-28) P.S.-FIR NO. :(VASANT VIHAR-1653/2015)
12	W.P.(CRL)-539/2025 CRL.M.A. 4853/2025	AMIT KUMAR PANDEY AND OTHERS V/s THE STATE NCT OF DELHI AND ANR	PRITY MISHRA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR()(9013287978)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-61/2023)
13	W.P.(CRL)-832/2025	RAJESH KUMAR BHARDWAJ V/s STATE GOVT OF NCT OF DELHI & ORS.	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DELHI CANTT.-492/2020)
